

BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH, NEW DELHI.

ORIGINAL APPLICATION NO. 712/2023

Farman Qurashi

Applicant

Versus

Ministry of Environment, Forest and Climate Change and

Ors

Respondent(s)

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(Anamika Sagar)

Scientist E

Central Pollution Control Board

Delhi-110032

Dated: 16.02.2024

Place: Delhi

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL**

Principal Bench, New Delhi  
Original Application No.712/2023

Farman Qurashi

Applicant

Versus

Ministry of Environment, Forests and  
Climate Change & Ors.

Respondent(s)

**SHORT REPLY FOR AND ON BEHALF OF RESPONDENT  
NO. 3, CENTRAL POLLUTION CONTROL BOARD (CPCB)**

**MOST RESPECTFULLY SHOWETH:-**

1. That the Respondent No.3 herein is Central Pollution Control Board (hereinafter referred as "CPCB") which is statutory organization has been created under Section 3 of the Water (Prevention and Control of Pollution) Act, 1974 to perform the functions assigned to it under the said Act. Under section 3 of the the Air (Prevention and Control of Pollution) Act, 1981 the CPCB has also been entrusted to perform the functions under the said Act. CPCB has also been entrusted with the powers and functions under The Environment (Prevention and Control of Pollution) Act, 1986. The State pollution Control Boards have been created under Section 4 of the the Water (Prevention and Control of Pollution) Act, 1974 to perform the functions assigned to them under the said Act. Under Section 4 of the Air (Prevention and Control of Pollution) Act, 1981 the state Pollution Control Boards have also been designated to perform the functions assigned to them under the said Act.



2. That the present reply is being filed through the Scientist-E of Central Pollution Control Board, Delhi. She is competent and empowered to represent and file the present reply.
3. That the Hon'ble National Green Tribunal (hereinafter referred to as "NGT"), Principal Bench, New Delhi vide order dated 05.12.2023 in O.A. 712/2023 in the matter of "Farman Qurashi Vs. Ministry of Environment, Forest and Climate Change and Ors regarding operation of M/s. Meem Agro Foods Pvt. Ltd., slaughter house in violation of environmental norms, passed the following order:

*"5. We also deem it proper to constitute a Joint Committee comprising of the representatives of Member Secretary, Central Pollution Control Board (CPCB), Member Secretary, UPPCB and District Magistrate, Shamli. The District Magistrate, Shamli will act as nodal agency. The joint Committee will carry out the spot inspection, ascertain the correct position on the spot and truthfulness of the allegations and file an action taken report before the Tribunal within two months."*



A copy of the Hon'ble NGT Order dated 05.12.2023 is annexed as **ANNEXURE- I.**

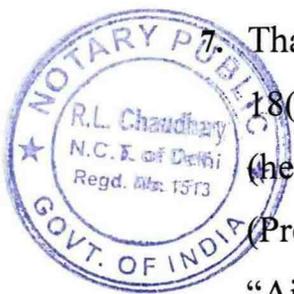
4. That on 27.01.2024, in compliance of the above order of Hon'ble Tribunal, the Joint Committee comprising of following members carried out inspection of M/s. Meem Agro Foods Pvt. Ltd., Kairana, (hereinafter referred to as "Unit") Distt. Shamli:
  - i. Shri Santosh Kumar Singh, Additional District Magistrate, Shamli
  - ii. Shri Ankit Singh, Regional Officer, UPPCB, Muzaffarnagar

iii. Smt. Anamika Sagar, Scientist-E & Divisional Head, IPC-V, CPCB, Delhi

5. That during inspection, the unit was found operational within the consented capacity. The Consolidated Consent to Operate is valid from 12.07.2023 to 31.12.2027. The unit has installed Effluent Treatment Plant (ETP) of 500 KLD capacity for treatment of industrial wastewater and was operational during the visit of Joint Committee. The Unit has provided Online Continuous Effluent Monitoring System (hereinafter referred to as "OCEMS") for parameters: pH, TSS, BOD, and COD and was found operational during the visit. The unit has installed Blood Meal Plant and rendering plant for slaughter house. The unit has installed one boiler of 6 TPH capacity with Multi Cyclone Dust Collector. The fuel for the boiler is Bio-briquette. The Joint Committee Report dated 27.01.2024 containing the Observations and Recommendations is annexed herewith as **ANNEXURE-II**.

6. That the Joint Committee report has been submitted to the Hon'ble Tribunal on 14.02.2024 by Additional District Magistrate, Shamli.

7. That directions dated March 07, 2016 were issued by CPCB under section 18(1)(b) of the Water (Prevention & Control of Pollution) Act, 1974 (hereinafter referred to as "Water Act") and section 18(1)(b) of the Air (Prevention & Control of Pollution) Act, 1981 (hereinafter referred to as "Air Act") to State Pollution Control Boards/Pollution Control Committees (hereinafter referred as SPCBs/PCCs) regarding harmonization of Classification of Industrial Sectors under Red/Orange/Green/White categories. That as per the classification of industrial sector the "Slaughter house and meat processing industries" are



categorized under 'Red' category and required to obtain Consent to Establish(hereinafter referred to as "CTE") and Consent to Operate(hereinafter referred to as CTO") from the concerned SPCB/PCC. The copy of CPCB's direction dated 07 March, 2016 is annexed as **ANNEXURE-III.**

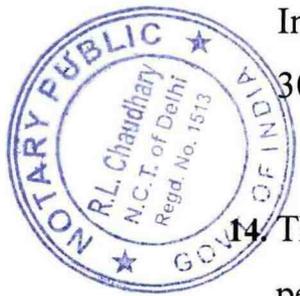
8. That as per the directions dated December 12, 2019 issued by CPCB under section 18(1)(b) of the Water Act and 18(1)(b) Air Act., regarding inspection frequency for Environmental Surveillance of Industries, red category industries are required to be inspected in every Six months. The copy of directions issued by CPCB vide dated 01-12-2019 is annexed as **ANNEXURE-IV.**

9. That as per the directions dated January 14, 2022 issued by CPCB under section 18(1)(b) of the Water Act and 18(1)(b) Air Act., to all the SPCBs/PCCs; To Install Rendering Plant (dry) along with blood coagulator for processing of animal waste; and to install well designed effluent Treatment Plant for treatment of wastewater so that the treated effluent comply with the standards prescribed under Environment (P) Act, 1986. The copy of CPCB's direction dated 14-01-2022 is annexed as **ANNEXURE-V.**

10. That the CPCB published "Revised Comprehensive Industry Document on Slaughter houses" in October 2017". The said document includes, best available treatment technologies for wastewater from slaughterhouse, Solid waste management and odour management etc.



11. That the revised standards for discharge of effluents from slaughter houses were notified on 28.10.2016 under the Environment (Protection) Rules 1986 as: pH: 6.5 to 8.5; SS: 50 mg/l; BOD: 30 mg/L; COD:250 mg/L and Oil and Grease-10 mg/L.
12. That Compendium of Standards /Guidelines applicable to slaughter houses prepared by MoEF&CC was circulated to all SPCBs/PCCs by CPCB vide letter dated 01-01-2018. The Slaughter houses should follow the various provisions of rules and regulations as mentioned in the “Compendium of Indian Standards on Slaughter House”. The compendium is also available at weblink of CPCB: <https://cpcb.nic.in/NGT/slaughter house compandium.pdf>.
13. That the Hon’ble Supreme Court directed the constitution of State Level Slaughter House Monitoring Committee under the Chairmanship of Secretary department of Urban development in every state vide order dated 23.08.2012, in WP(C)309/2003, Laxmi Narayan Modi Vs Union of India & Ors. The copy of the order dated 23-08-2012 passed in WP-C-309/2003 is annexed herewith as **ANNEXURE-V**.
14. That the answering respondent crave leave of this Hon’ble Tribunal to permit the answering respondent to file the detailed reply if needs necessary in future.
15. That the answering respondent is exercising its power as available in law to control and abate the pollution.



It is humbly prayed that the Hon'ble Tribunal may pass appropriate order in the interest of justice and this answering Respondent No. 3 undertakes to abide by the orders/directions passed by this Hon'ble Tribunal in the present Original Application.

  
**DEPONENT**

अनामिका सागर / Anamika Sagar  
वैज्ञानिक 'ई' / Scientist 'E'  
केंद्रीय प्रदूषण नियंत्रण बोर्ड  
Central Pollution Control Board  
(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)  
(M/o Environment, Forest & Climate Change, Govt. of India)  
परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली-110032  
Parivesh Bhawan, East Arjun Nagar, Delhi-110032



ATTESTED  
  
NOTARY PUBLIC  
GOVT. OF INDIA  
16 FEB 2024

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL**

Principal Bench, New Delhi  
Original Application No.712/2023

Farman Qurashi

Applicant

Versus

Ministry of Environment, Forests and  
Climate Change & Ors.

Respondent(s)

**AFFIDAVIT**

I, Anamika Sagar, W/o Shri Dharam Pal Singh, aged about 54 years, working as Scientist 'E, in Central Pollution Control Board, office at Parivesh Bhawan, CBD-Cum-Office Complex, East Arjun Nagar, Delhi- 110032, do hereby solemnly affirm and declare as under:

- A. That I am fully conversant with the facts of the case and hence, competent and authorized to depose and swear the present affidavit in my official capacity as under:
- B. That the contents of the annexed short reply have been drafted by me and the contents of the same are true and correct on the basis of the record of the case as maintained in the day-to-day affairs of the CPCB and the contents of the short reply may kindly be treated part of this affidavit and the same are not repeated herein for the sake of brevity.



*Anamika Sagar*  
**DEPONENT**  
अनामिका सागर / Anamika Sagar  
वैज्ञानिक 'ई' / Scientist 'E'  
केन्द्रीय प्रदूषण नियंत्रण बोर्ड  
Central Pollution Control Board  
(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)  
(M/o Environment, Forest & Climate Change, Govt. of India)  
परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली-110032  
Parivesh Bhawan, East Arjun Nagar, Delhi-110032

VERIFICATION

Verified at New Delhi on this **16 FEB 2024** day of February, 2024 that the contents of the above reply affidavit are correct and true on the basis of the record of the case as maintained in the day-to-day affairs of the CPCB. Nothing has been concealed therefrom or mis-stated.

*Anamika Sagar*  
**DEPONENT**

अनामिका सागर / Anamika Sagar  
वैज्ञानिक 'ई' / Scientist 'E'  
केंद्रीय प्रदूषण नियंत्रण बोर्ड  
Central Pollution Control Board  
(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)  
(M/o Environment, Forest & Climate Change, Govt. of India)  
विदेश भवन, पूर्वी अर्जुन नगर, दिल्ली-110032  
Bhawan, East Arjun Nagar, Delhi-110032



**ATTESTED**  
*[Signature]*  
NOTARY PUBLIC  
GOVT. OF INDIA

**16 FEB 2024**

अनामिका सागर / Anamika Sagar  
वैज्ञानिक 'ई' / Scientist 'E'  
केंद्रीय प्रदूषण नियंत्रण बोर्ड  
Central Pollution Control Board  
(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)  
(M/o Environment, Forest & Climate Change, Govt. of India)  
विदेश भवन, पूर्वी अर्जुन नगर, दिल्ली-110032  
Bhawan, East Arjun Nagar, Delhi-110032

Item No. 02

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 712/2023  
(I.A. No. 838/2023 & I.A. No. 839/2023)

Farman Qurashi

Applicant

Versus

Ministry of Environment, Forests and  
Climate Change & Ors.

Respondent(s)

Date of hearing: 05.12.2023

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON  
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

Applicant: Ms. Pallavi Pratap, Mr. Aruj Kant, Ms. Pushpila Bisht & Mr. Kinpal Aggarwal  
Advocates

**ORDER**

1. In this original application, Applicant has raised the grievance that Respondent-M/s. Meem Agro Foods Pvt. Ltd. on 993 to 1005, Kandla Road, Kairana, Shamli District, Uttar Pradesh is operating the slaughter house in violation of environmental norms.

2. The plea of Counsel for the Applicant is that considering the violations and taking note of the fact that the unit was leading to pollution, the Commission for Air Quality Management by order dated 11.10.2023 had observed about closure of the unit but the Uttar Pradesh State Pollution Control Board (UPPCB) by order dated 30.10.2023, instead of closing down the unit in terms of the order of the Commission for Air Quality Management, had imposed only Environmental Compensation of Rs. 3,30,000/-, thus, regularizing the violation. Further plea has been raised that the CTO granted to the unit has been renewed in July 2023 ignoring the fact that the unit in question is violating the environmental norms.

3. Plea raised in the OA reflects that a substantial issue relating to compliance of environmental norms by Respondent No. 10 is involved in the matter.

4. Accordingly, we direct issuance of notice to the respondents. Applicant is directed to serve the respondents and file affidavit of service on or before the next date of hearing.

5. We also deem it proper to constitute a joint Committee comprising of the representatives of Member Secretary, Central Pollution Control Board (CPCB), Member Secretary, UPPCB and District Magistrate, Shamli. The District Magistrate, Shamli will act as nodal agency. The joint Committee will carryout the spot inspection, ascertain the correct position on the spot and truthfulness of the allegations and file an action taken report before the Tribunal within two months by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.

6. List on 19.02.2024.

7. A copy of this order be forwarded to Member Secretary, Central Pollution Control Board (CPCB), Member Secretary, UPPCB and District Magistrate, Shamli by e-mail for compliance.

Prakash Shrivastava, CP

Dr. A. Senthil Vel, EM

December 05, 2023  
Original Application No. 712/2023  
(I.A. No. 838/2023 & I.A. No. 839/2023)  
DV

**Office of the District Magistrate, Shamli**

From : Additional District Magistrate  
Shamli

To,

The Registrar  
National Green Tribunal  
Principal Bench  
New Delhi.  
E-mail : judicial-ngt@gov.in

Ref. No. : 1170/OA NOTIZ/Farman Qurashi/Shamli/2024 Dated : 14.02.2024

**Sub.- Report in Compliance to the order issued by Hon'ble National Green Tribunal on 05.12.2023 in O.A. No. 712/2023 (I.A. No. 838/2023 and I.A. No. 839/2023) in the matter of Farman Qurashi Vs Ministry of Environment, Forest and Climate Change and Ors.**

Sir,

With reference to the subject mentioned above kindly find enclosed herewith the Report in compliance of the order issued on 05.12.2023 by Hon'ble National Green Tribunal in O.A. No. 712/2023 (I.A. No. 838/2023 and I.A. No. 839/2023) in the matter of Farman Qurashi Vs Ministry of Environment, Forest and Climate Change and Ors.

**Encl. : As above.**

Yours faithfully

  
**(Santosh Kumar Singh)**  
Additional District Magistrate  
Shamli

**Copy to :**

1. Member Secretary, U.P. Pollution Control Board, Lucknow for information.
2. District Magistrate, Shamli for information.
3. Shri Pradeep Mishra, Advocate, Hon'ble Supreme Court/NGT, New Delhi for perusal and necessary action.
4. Chief Law Officer, U.P. Pollution Control Board, Lucknow for information.
5. Chief Environmental Officer (Circle-3), U.P. Pollution Control Board, Lucknow for information.

  
Additional District Magistrate  
Shamli

**Joint Committee Report constituted by the Hon'ble National Green Tribunal, Principal Bench, New Delhi vide order dated 05.12.2023 in O.A. No. 712/2023 (I.A. No. 838/2023 & I.A. No. 839/2023) in the matter of "Farman Qurashi Vs. Ministry of Environment, Forest and Climate Change and Ors."**

## **1. Background**

The Hon'ble National Green Tribunal (hereinafter referred to as "NGT"), Principal Bench, New Delhi vide order dated 05.12.2023 in O.A. 712/2023 (I.A. No. 838/2023 & I.A. No. 839/2023) in the matter of "Farman Qurashi Vs. Ministry of Environment, Forest and Climate Change and Ors." regarding flouting of environmental regulations by the slaughter house operated by M/s. Meem Agro Foods Pvt. Ltd. at Khasra No. 993-1005, Kandhla Road, Kairana, District Shamli, passed the following order:

*"5. We also deem it proper to constitute a Joint Committee comprising of the representatives of Member Secretary, Central Pollution Control Board (CPCB), Member Secretary, UPPCB and District Magistrate, Shamli. The District Magistrate, Shamli will act as nodal agency. The joint Committee will carryout the spot inspection, ascertain the correct position on the spot and truthfulness of the allegations and file an action taken report before the Tribunal within two months."*

The matter is listed for hearing on 19.02.2024.

A copy of the aforesaid order is annexed as **Annexure-I**.

## **2. Action initiated in compliance to the aforesaid order of Hon'ble NGT**

In compliance of the above directions of Hon'ble Tribunal, the Joint Committee comprising of following members carried out inspection of M/s. Meem Agro Foods Pvt. Ltd., Kairana, Distt. Shamli on 27.01.2024: Photographs of the visits are annexed as **Annexure-II**

- i. Shri Santosh Kumar Singh, Additional District Magistrate, Shamli
- ii. Shri Ankit Singh, Regional Officer, UPPCB, Muzaffarnagar, Uttar Pradesh
- iii. Smt. Anamika Sagar, Scientist-E & Divisional Head, IPC-IV, CPCB, Delhi

**The details of the unit are as follows:**

Name of the Industry	M/s.Meem Agro Foods Pvt. Ltd.
Address	Khasra No. 993-1005, Kandhla Road, Kairana, District Shamli
Date of Inspection	27.01.2024
Name & Designation of Industry representative	Mr. Tanveer Ahmad, Manager
Products/By-products/Process	<ul style="list-style-type: none"> <li>• Frozen Meat from Slaughtering of Buffalo 600 Nos./Day</li> <li>• Meat Bone Meal, Tallow</li> </ul>
Production Capacity	<p><u>As per Consent Order dated 12.07.2023</u></p> <ul style="list-style-type: none"> <li>• Frozen Meat - 72 MT/Day</li> <li>• By-Products: Meat Bone Meal – 8 MT/Day, Tallow – 30 MT/Day.</li> </ul> <p>Copy of the Consent Order dated 12.07.2023 is annexed as <b>Annexure-III</b></p>
Raw material & their consumption	Live Buffalo 600 Nos./Day (As per Consent Order)
Year of Commissioning	2006
Sector (Govt./Pvt./Co-op)	Private
Water source & Consumption (KL/Day)	<p>Tubewell</p> <p>Industrial: 298 KLD</p> <p>Domestic: 02 KLD</p>
NOC from UPGWD and its validity with date (Expired / Applied for Renewal/ First Time Applied / Never Applied)	<p>The Industry has NOC from UPGWD for abstraction of Ground Water 300 KLD</p> <p>Valid upto 26.05.2027, annexed as <b>Annexure-IV</b></p>
Waste water	Industrial: 264 KLD (Treated effluent used in Ferti Irrigation)

generation (KL/Day)	in own land area approx. 20 Acre) Domestic: 1.5 KLD Effluent generation and treated effluent record from 08.11.2023 to 26.01.2024 is annexed as <b>Annexure-V.</b>
Waste water Treatment Facility	Industrial: ETP Domestic: Disposed through Septic Tank
Details of ETP with unit wise detail/dimension	Industry has Effluent Treatment Plant (Sequential Bio-Reactor) of 500 KLD Capacity. The units are as under: Screen Chamber, Oil and Grease Trap, Equalization Tank, DAF, Sequence Bio Reactor, Multi Grade Filter, Activated Carbon Filter, Treated Water Holding Tank, Sludge Holding Tank, Centrifuge for Dewatering Sludge and Tiny Sludge Drying Beds. ETP design details are annexed as <b>Annexure-VI.</b>
Quality of effluent being discharged	During visit on dated 27.01.2024, samples were collected from Inlet of ETP, Aeration Tank, Outlet of ETP and Outside the premises drain through which treated effluent being discharged for irrigation. Samples collected being deposited in Central Laboratory, UPPCB, Lucknow for analysis. Analysis reports are attached as <b>Annexure-VII.</b>
Mode of Effluent Disposal (Land/River/Drain)	The Unit has provided underground piping network for transmission / discharge of treated effluents onto its own land for ferti-irrigation (approx. 20 acres). This land is located at a distance of around 2.5 km. from the Unit.
Online Continuous Effluent Monitoring System	Online Continuous Effluent Monitoring System is installed at Final Outlet of ETP for continuous monitoring of treated water quality and connected to the server of CPCB and UPPCB. OCEMS Data from 08.11.2023 to 27.01.2024 is annexed as <b>Annexure-VIII.</b> During inspections, all parameters value found within the prescribed norms.

	Unit has Blood Meal Plant for disposal of Blood generated from Slaughtering.
Blood Meal Plant	Unit has Blood Meal Plant for disposal of Blood generated from Slaughtering.
Consent Status (Water)	Consolidated Consent to Operate (Water) is valid upto 31.12.2027 ( <b>Annexure-III</b> ).
Source of Air Pollution	<p>Boiler 6 TPH</p> <p>During visit only 01 DG Set of capacity 600 KVA found in the premises which was found disconnected and not in operation. Photograph is as under:</p> 
Details of fuel and its consumption	<p>Bio Briquettes</p> <p>The Joint Committee verified the same through copy of the Challans and attached as <b>Annexure-IX</b>.</p>
Details of Air Pollution Control Systems and Stack detail	<p>Multi Cyclone, Wet Scrubber and Stack 30 Meter high from ground level</p> <p>Unit has installed Bio-Filters to control Odour from rendering plant</p>
Status of APCDs	Operational
Consent of status (Air)	Consolidated Consent to Operate (Air) is valid upto 31.12.2027 ( <b>Annexure-III</b> ).

Quality of emission being emitted through stack	Online Continuous Emission Monitoring System installed for continuous monitoring of emissions being emitted from the stack and connected to the server of CPCB and UPPCB. During inspection, the particulate matter value found within the prescribed norms on the screen of OCEMS. Stack monitoring done by UPPCB on dated 29.01.2024. As per the Stack Monitoring report, particulate matter found within the prescribed norms. Calibration Certificate is attached as <b>Annexure-X</b> .
FSSAI Licence	The industry has valid FSSAI Licence with production capacity of 600 buffalos/day. ( <b>Annexure-XI</b> )
APEDA	The unit has valid registration with APEDA [Agricultural and Processed Food Products Export Development Authority] ( <b>Annexure-XII</b> )

### 3. Overall Observations:

#### Part A: General

- [1] The industry has been operating with valid Consolidated Consent to Operate under the Water (Prevention & Control of Pollution) Act, 1974 and the Air (Prevention & Control of Pollution) Act, 1981 from UPPCB which is valid up to 31.12.2027.
- [2] The industry has valid licence for registration with Food Safety and Standards Authority of India (FSSAI) (**Annexure XI**) and Agricultural and Processed Food Products Export Development Authority (APEDA) (**Annexure-XII**).
- [3] During inspection, the industry was found operational within the consented capacity, i.e., slaughtering of around 297 buffaloes were in process as against the consented slaughtering of 600 buffaloes /day.
- [4] The industry has various units including Lairage, Slaughtering/meat processing, Refrigeration, Rendering and Blood Meal production.
- [5] The industry has adequate space to carry out licensed activities. The unit has four Lairages as details given below:
  - i. Lairage-1: Area 630 m<sup>2</sup> approximate

- ii. Lairage-2: Area 360 m<sup>2</sup> approximate
- iii. Lairage-3: Area 240 m<sup>2</sup> approximate
- iv. Lairage-4: Area 532 m<sup>2</sup> approximate

Total area of Lairage : 1762 m<sup>2</sup> (approximate)

- [6] The unit has provided one treated effluent storage tank of 500 KL capacity before discharge of effluent.
- [7] The Unit has provided OCEMS for all parameters: pH, TSS, BOD, and COD and it was found operational during the visit.
- [8] During inspection housekeeping found satisfactory.
- [9] The industry has adequate space (room) for storage & preservation of hides.
- [10] The industry has installed sludge decanter (centrifuge) and tiny sludge drying beds for drying the sludge generated from primary and secondary treatment.
- [11] The Unit has 03 Registered Veterinary Doctors who are doing ante mortem and post-mortem of the slaughtered buffaloes. Ante mortem, Post mortem reports and Production Data attached as **Annexure-XIII**.
- [12] The industry has CCTVs for surveillance at the entry points, Lairage and meat processing unit.
- [13] The industry provided details of OCEMS Bill,
- [14] Power Consumption Bill of November and December 2023, Calibration Certificate of OCEMS and others etc. (**Annexure-X**).
- [15] The green belt in the premises was found inadequate.

### **Part B: Water Pollution**

- [16] The industry has installed ETP of 500 KLD capacity for treatment of industrial waste water. During inspection, ETP was found operational.
- [17] The industry has installed electromagnetic flow meter at the outlet of ETP.
- [18] The industry has not provided separate energy meter for ETP.
- [19] The industry has not provided digital flow meter at ETP inlet
- [20] The industry has valid NOC from UPGWD for 300 KLD ground water extraction which is valid upto dated 26.05.2027.
- [21] The industry has provided underground piping network for transmission / discharge of treated effluents onto own land for ferti-irrigation (approx. 20

acres). This land is located at a distance of around 2.5 km from the Unit. A portion of this land is used for composting of animal dung etc.

[22] During visit on dated 27.01.2024, samples were collected from Inlet of ETP, Aeration Tank, Outlet of ETP and Outside the premises drain through which treated effluent being discharged for irrigation. Samples collected being deposited in Central Laboratory, UPPCB, Lucknow for analysis. Analysis parameters are as follows :

Sampling Locations	Parameters				
	pH	TSS (mg/l)	BOD (mg/l)	COD (mg/l)	MLSS (mg/l)
Inlet of ETP	6.62	568	642	2292	-
Aeration Tank	-	-	-	-	2840
Outlet of ETP	7.13	42	22.4	188	-
Outside the premises drain through which treated effluent being discharged for irrigation	7.35	46	26	192	-
<b>Notified Standard</b>	<b>6.5-8.5</b>	<b>50</b>	<b>30</b>	<b>250</b>	<b>--</b>

[23] During visit on dated 27.01.2024, samples of ground water collected from borewell within the premises of industry and India Mark-II Handpump of PWD Guest House Kairana, District Shamli and deposited in Central Laboratory, UPPCB, Lucknow for analysis. Analysis reports attached as **Annexure-XIV**.

### Part C: Air Pollution

[24] The industry installed one boiler of 6 TPH with adequate Air Pollution Control System with stack of 30 meter height. Porthole and sampling platform are provided.

[25] The industry is using Bio-briquette as fuel.

[26] The industry has not provided separate energy meter for APCDs.

[27] No log book for fuel consumption is maintained.

#### 4. Recommendations

- i. The industry shall follow the various provisions of the "Revised Comprehensive Industry Document on Slaughter Houses" issued by the Central Pollution Control Board in October 2017 (<https://cpcb.nic.in/openpdffile.php?id=TGF0ZXN0RmlsZS8xNzVfMTUxMTI2ND E0MV9tZWRpYXBob3RvODkzOS5wZGY=>)
- ii. The industry shall ensure the compliance of conditions given in the "Compendium of Indian Standards on Slaughter House" compiled by the Ministry of Environment, Forest and Climate Change in compliance of the Hon'ble Supreme Court of India in W.P. (Civil) No(s). 309/2003: Laxmi Narayan Modi V/s Govt. of India and Ors. ([https://cpcb.nic.in/NGT/slaughter\\_house\\_compendium.pdf](https://cpcb.nic.in/NGT/slaughter_house_compendium.pdf))
- iii. The industry shall install digital flow meter at ETP inlet and maintain the daily logbook for the same.
- iv. The industry shall install separate energy meter at ETP and Air Pollution Control Devices.
- v. The industry shall install sealed and calibrated flow meters at fresh water and ground water abstraction and consumption points (process & domestic) and maintain the logbooks for same.
- vi. Proper colour coding of pipe lines and waterchannels to be implemented for the freshwater and recycled process water. In addition, marking with paint shall be done on the network of pipelines of ETP in order to display its routing.
- vii. As per the "Guidelines of Online Continuous Effluent Monitoring System (OCEMS)", the industry shall calibrate OCEMS equipment at once in three months.
- viii. The industry shall provide the linkage of the CCTVs/Pan, Tilt and Zoom (PTZ) cameras installed at both the Entry points of units, Lairage, slaughtering unit, meat processing unit, rendering plant unit, ETP discharge points, near the boiler and DG set to the District Magistrate office, State Level Monitoring Committee (SLMC), CPCB and UPPCB with the recording storage of minimum three months.

- ix. The industry shall develop more green belt in the premises of the unit.
- x. The industry shall maintain the daily log book for fuel consumption in the entire premises with challans. In addition, the Unit shall remove the dismantled DG set from the premises.
- xi. Strict and constant night vigil through regular inspections by local administration and UPPCB is highly recommended in the alleged premises to prevent any illegal activity, specifically, direct discharge of influent in the nearby drain.
- xii. The industry shall get the soil samples of the irrigation area analyzed from NABL approved laboratory at least once in a year to check the effect on the quality of soil due to repeated application of treated wastewater.

  
(Anamika Sagar)  
Scientist-E & Divisional Head  
IPC-IV, CPCB, Delhi

  
(Ankit Singh)  
Regional Officer  
UPPCB, Muzaffarnagar  
(Uttar Pradesh)

  
(Santosh Kumar Singh)  
Additional District Magistrate,  
Shamli (Uttar Pradesh)

Item No. 02

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 712/2023  
(I.A. No. 838/2023 & I.A. No. 839/2023)

Farman Qurashi

Applicant

Versus

Ministry of Environment, Forests and  
Climate Change & Ors.

Respondent(s)

Date of hearing: 05.12.2023

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON  
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

Applicant: Ms. Pallavi Pratap, Mr. Aruj Kant, Ms. Pushpila Bisht & Mr. Kinpal Aggarwal  
Advocates

**ORDER**

1. In this original application, Applicant has raised the grievance that Respondent-M/s. Meem Agro Foods Pvt. Ltd. on 993 to 1005, Kandla Road, Kairana, Shamli District, Uttar Pradesh is operating the slaughter house in violation of environmental norms.

2. The plea of Counsel for the Applicant is that considering the violations and taking note of the fact that the unit was leading to pollution, the Commission for Air Quality Management by order dated 11.10.2023 had observed about closure of the unit but the Uttar Pradesh State Pollution Control Board (UPPCB) by order dated 30.10.2023, instead of closing down the unit in terms of the order of the Commission for Air Quality Management, had imposed only Environmental Compensation of Rs. 3,30,000/-, thus, regularizing the violation. Further plea has been raised that the CTO granted to the unit has been renewed in July 2023 ignoring the fact that the unit in question is violating the environmental norms.

3. Plea raised in the OA reflects that a substantial issue relating to compliance of environmental norms by Respondent No. 10 is involved in the matter.

4. Accordingly, we direct issuance of notice to the respondents. Applicant is directed to serve the respondents and file affidavit of service on or before the next date of hearing.

5. We also deem it proper to constitute a joint Committee comprising of the representatives of Member Secretary, Central Pollution Control Board (CPCB), Member Secretary, UPPCB and District Magistrate, Shamli. The District Magistrate, Shamli will act as nodal agency. The joint Committee will carryout the spot inspection, ascertain the correct position on the spot and truthfulness of the allegations and file an action taken report before the Tribunal within two months by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.

6. List on 19.02.2024.

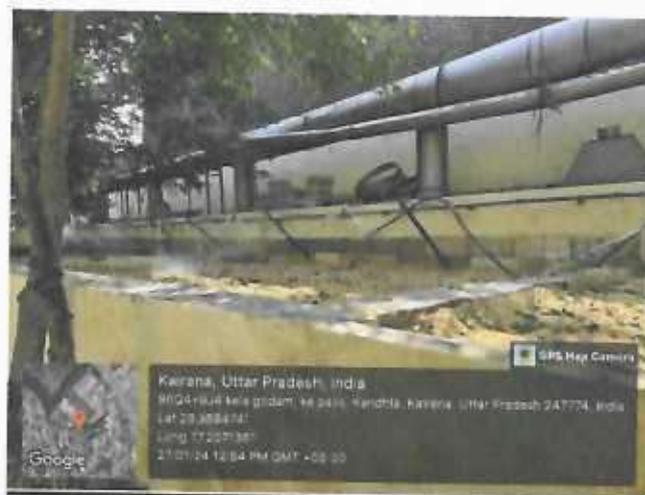
7. A copy of this order be forwarded to Member Secretary, Central Pollution Control Board (CPCB), Member Secretary, UPPCB and District Magistrate, Shamli by e-mail for compliance.

Prakash Shrivastava, CP

Dr. A. Senthil Vel, EM

December 05, 2023  
Original Application No. 712/2023  
(I.A. No. 838/2023 & I.A. No. 839/2023)  
DV

**Photographs taken during the Inspection**



**Photographs taken during the Inspection**





**Uttar Pradesh Pollution Control Board**  
 Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010  
 Phone:0522-2720828,2720831, Fax:0522-2720764, Email: info@uppcb.in, Website: www.uppcb.com

186534/UPPCB/Circle3(UPPCBHO)/CTO/both/SHAMLI/2023

Date: 12/07/2023

To,

M/s

MEEM AGRO FOODS PVT LTD

MEEM AGRO FOODS PVT. LTD, KANDLA ROAD, KAIRANA,  
 SHAMLI,SHAMLI,247774

Application Id-  
 21630459

Consolidated Consent to Operate and Authorisation hereinafter referred to as the CCA (Consolidated Consent & authorization) (Fresh) under Section-25 of the Water (Prevention & Control of Pollution) Act, 1974 and under Section-21 of the Air (Prevention & Control of Pollution) Act, 1981

CCA is hereby granted to MEEM AGRO FOODS PVT LTD located at MEEM AGRO FOODS PVT. LTD, KANDLA ROAD, KAIRANA, SHAMLI,SHAMLI,247774. subject to the provisions of the Water Act, Air Act and the orders that may be made further and subject to following terms and conditions :-

1. This CCA MEEM AGRO FOODS PVT LTD granted for the period from 12/07/2023 to 31/12/2027 and valid for manufacturing of following products.

S No	Product	Quantity	Unit
1	FROZEN MEAT FROM SLAUGHTERING OF BUFFALO 600/DAY	72	Metric Tonnes/Day
2	BY PRODUCT MEAT BONE MEAL - 8 MT/DAY	8	Metric Tonnes/Day
3	BY PRODUCT TALLOW- 30 MT/DAY	30	Metric Tonnes/Day

2. Conditions under Water(Prevention and Control of Pollution) Act -1974 as amended :-

(i) The daily quantity of effluent discharge (KLD) :-

Kind of Effluent	Quantity(KLD)	Treatment facility	Discharge point
Domestic	2.0 KLD THROUGH SEPTIC TANK	Septic Tank	SEPTIC TANK
Industrial	264 KLD THROUGH ETP	ETP	IRRIGATION/GR EEN BELT/WASHING/ FLOUSHING IN OWN LAND

(ii) Trade Effluent Treatment and Disposal :-The applicant shall operate Effluent Treatment Plant consisting of primary/secondary and tertiary treatment as is required with reference to influent quantity and quality.

For Meem Agró Foods Pvt. Ltd

Auth Signatory

- In case of stoppage of functioning of ETP, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately.
- (iii) The treated effluent shall be recycled to the maximum extent and should be reused within the premises for gardening etc. Quality of the treated effluent shall meet to the following general and specific standards as prescribed under Environment (Protection) Rules, 1986 and applicable to the unit from time-to-time :-

#### Industrial Effluent Quality Standard

S.No.	Parameter	Standard
1	pH	AS PER E(P) RULES, 1986
2	BOD	AS PER E(P) RULES, 1986
3	COD	AS PER E(P) RULES, 1986
4	TOTAL SUSPENDED SOLIDS (TSS)	AS PER E(P) RULES, 1986
5	OIL AND GREASE	AS PER E(P) RULES, 1986

- (iv) Sewage Treatment and Disposal :- The applicant shall provide comprehensive STP as is required with reference to influent quantity and quality. In case of stoppage of functioning of STP, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately.
- (v) The treated sewage shall be reused in gardening as far as possible. The STP shall be maintained continuously so as to achieve the quality of the treated sewage to the following standards.

S No.	Parameters	Standards
1	pH	AS PER E(P) RULES, 1986
2	BOD (mg/L)	AS PER E(P) RULES, 1986
3	TSS (mg/L)	AS PER E(P) RULES, 1986
4	Fecal Coliform (MPN/100ml)	AS PER E(P) RULES, 1986

#### 3. Conditions under Air (Prevention and Control of Pollution) Act -1981 as amended :-

- i) The applicant shall use following fuel and install a comprehensive control system consisting of control equipment as required with reference to generation of emissions and operate and maintain the same continuously so as to achieve the level of pollutants to the following standards.

#### Air Pollution Source Details

S No.	Air Pollution Source	Type of fuel	Stack no	Control Device	Height of Stack
1	2 X 600 KVA DG SETS WITH ACOUSTIC ENCLOSURE	DIESEL/PN G- 0.10 KL/DAY	02	Sulphur Dioxide	7.5 METER ABOVE STACK HEIGHT FROM ROOF LEVEL ON EACH

For Maam Agro Foods Pvt. Ltd

Auth. Signatory

2	1 X 6 TPH BOILER with MULTI CYCLONE DUST COLLECTOR, WET SCRUBBER	BIOMASS/ BIO BRIQUETTES AND DRY DUNG - 4 MT/DAY	01	Particulate Matter	30 METER STACK HEIGHT FROM GROUND LEVEL
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### Emmission Quality Standards

S No.	Stack no	Parameters	Standards
1	01	Particulate Matter	AS PER CAQM DIRECTION
2	01	Sulphur Dioxide	AS PER CAQM DIRECTION
3	01	Sulphur Dioxide	AS PER CAQM DIRECTION

In case of stoppage of functioning of air pollution control equipment, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately

(ii) The unit will not use any type of restricted fuel.

iii) Noise from the D.G. Set and other source(s) should be controlled by providing an acoustic enclosure as is required for meeting the ambient noise standards for night and day time as prescribed for respective areas/zones (Industrial, Commercial, Residential, Silence) which are as follows :-

Day time : from 6.00 a.m. to 10.00 p.m., Night time: from 10.00 p.m. to 6.00 a.m.

Standards for Noise level in db(A) Leq	Industrial Area		Commercial Area		Residential Area		Silence Zone	
	Day Time	Night Time	Day Time	Night Time	Day Time	Night Time	Day Time	Night Time
	75	70	65	55	55	45	50	40

#### 4. Essential documents to be submitted by the Industry/Unit as Applicable :-

(i) Environment Statement in Form-V of Environment (Protection) Rules, 1986.

(ii) Quarterly compliance report of the CCA, photograph of ETP/APCs/Waste Storage Area.

5. Competent Authority reserves the right to change/modify/add any time any condition of this CCA.

6. Unit has to comply with the following specific & general conditions. Non compliance of any provision of this CCA and provisions of the Water Act, Air Act and Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 will result in legal action under the aforesaid Acts and Rules.

7. In compliance to the G.O 1011/81-7-2021-09 (Writ)/2016 dated.13.10.2021 issued by Department of Environment, Forest and Climate Change, Uttar Pradesh. You are directed to develop Miyawaki Forest as per the SOP available at URL:-<http://www.upecp.in/TrainingSession.aspx> for ensuring timely compliance of this direction, you are hereby directed to submit a bank guarantee with minimum validity of one year of the amount equivalent to the sum of initial consent fees (Air and Water) or Rs. 50,000/- (Rs. Fifty Thousand Only) whichever is more, within 30 days from the date of issuance of this certificate. In case of non-compliance of this direction, your consent will be revoked by the Board.

8. If the unit uses the ground water and requires the permission from SGWA/CGWA for water abstraction then the industry will have to obtain No objection certificate for abstraction of ground water. It will be the responsibility of the industry to comply with the various conditions of the NOC obtained from the

For Meem Agro Foods Pvt. Ltd

Auth. Signatory

competent authority and submit to the Board, within 3 months time failing which CTO will be revoked.

**General Conditions:-**

1. The applicant shall get analysed the samples of effluent/emission/hazardous wastes at least once in a three month from the laboratory recognized by the MoEF and shall report to the UPPCB.
2. The applicant shall however, not without the prior consent of the Board bring into use any new or altered outlet for the discharge of effluent or gases emission or sewage waste from the unit.
3. Treated Industrial waste water and domestic waste water shall be disposed jointly at one disposal point. The applicant shall provide discharge measurement equipment at final disposal point.
4. The applicant shall strictly comply with conditions of this CCA and submit compliance report of stipulated conditions within 30 days of receipt of this CCA. If at any point of time, it is found that the industry is not complying with stipulated conditions or any further direction/instruction issued by the Board, legal action shall be initiated against the applicant.
5. The applicant shall maintain good house keeping. All valves/pipes/sewer/drains etc. must be leak-proof
6. The industry shall provide uninterrupted entry to the STP/ETP inlet and outlet points, Air Pollution Control equipment and stack for smooth sampling/monitoring of efficiency of pollution control systems.
7. The industry shall provide Inspection Book at the time of inspection to the Board's officials.
8. Whenever due to any accident or other unforeseen act or event, such emission occurs or is apprehended to occur in excess of standards laid down, such information shall be reported to the Board's offices and all other concerned offices. In case of failure of pollution control equipment, the production process connected to it shall be stopped with immediate effect.
9. The industry shall operate in a manner so that all emissions be emitted through designated chimney/stack only.
10. In case of any damage to the agriculture productivity, human habitation etc. by the operation of industry, it shall be imperative to stop production in the industry with immediate effect and such information shall be reported to Board's offices. The industry shall be liable to pay compensation also in such cases as decided by the Competent Authority.
11. The applicant shall apply before the 60 days of expiry of CCA or any change in production types/production capacity/manufacturing process/capacity enhancement etc. or any change in effluent discharge point or emission point
12. The Board reserves the right to revoke/add/modify any stipulated condition issued along with CCA, as may be necessary.

**Specific Conditions:-**

1. This CTO is valid only for the production capacity of FROZEN MEAT- 72 MT/DAY FROM SLAUGHTERING OF BUFFALO- 600 NO./DAY AND BY PRODUCT MEAT BONE MEAL – 8 MT/DAY AND TALLOW- 30 MT/DAY only at site KANDLA ROAD, KAIRANA, DISTRICT-SHAMLI, 247774, U.P.
2. Industry shall submit the report on 24 compendium point and must comply the same for slaughter house units regularly to the Board.
3. The industry must complied the conditions of NOC issued to unit from the UPGWD for abstraction of ground water.
4. This consent order will be subject to the compliance of order passed by the Hon'ble N.G.T. in O.A no.231/2014 and O.A. no. 66/2015 (Doaba Paryavaran Samiti Vs. State of U.P & Ors.) and application No. 19/2018(M.A no.172/2018 ).
5. The industry shall ensure to comply the the Hon'ble Supreme Court in the Writ petition (Civil) no. 309/2003 Laxmi Narayan Modi v/s Union of India and others in the case of Slaughter Houses.
6. No plant and machinery shall be installed in the industry without obtaining CTE from UPPCB.

For Meem Agro Foods Pvt. Ltd

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7. The unit should follow the various provisions of "REVISED COMPREHENSIVE INDUSTRIAL DOCUMENT ON SLAUGHTER HOUSES" issued by Central pollution Control Board in October 2017 and will submit the action plan for reduction in water consumption within 3 months.
8. All the slaughtered meat produced by slaughter house shall be supplied to its integrated frozen meat unit. The prior permission from U.P. Pollution Control Board is required if the slaughtered meat is to be given to other frozen meat unit for processing.
9. In compliance of the Central Pollution Control Board letter no. F. No. B-190193/WQMII/CPCB/P&P/14212 dated 08/12/2017, the industry will follow the Effluent discharge standards as notified under the Environment (Protection) Rules, 1986 and only the treated effluent meeting the effluent discharge norms notified under the Environment (Protection) Rules, 1986 is allowed to discharge.
10. No effluent shall be discharge outside the factory premises in any circumstances.
11. The unit shall maintain strict supervision upon fluctuations in operating parameters with respect to each treatment unit of the Effluent treatment plant.
12. The Unit shall install Piezometer for measurement of ground water level and the data generated from Piezometer will be provided to the SPCB on monthly basis.
13. Industry shall maintain Online Continuous Effluent and emission Monitoring System (OCEMS) on ETP and stack & connect it with SPCBs and CPCB server, before start of production as per the direction of CPCB.
14. The industry shall install and maintain electromagnetic flow meter at water source and outlet of ETP, and maintain the records of water abstracted and recycled treated effluent. The treated effluent from the Effluent Treatment Plant shall be used completely in the manufacturing process.
15. The unit shall ensure deployment of qualified manpower to step up self monitoring mechanism on 24 x 7 basis.
16. If the CPCB or UPPCB issues the Closure order against the industry this consent order stands automatically suspended for that period.
17. Any source of emission other than that mentioned in the Air consent seeking application will not be permitted by the Board.
18. The industry shall operate as per norms 6 TPH BOILER installed with MULTI CYCLONE DUST COLLECTOR, WET SCRUBBER and 30 Meter Stack Height From Ground Level. Fuel for Boiler is BIOMASS/BIO BRIQUETTES AND DRY DUNG- 4 MT/DAY. Unit also operate as per norms 2 X 600 KVA DG sets installed with acoustic enclosure and stack height 7.5 Meter above from nearest roof level. Fuel for DG sets is Diesel/PNG- 0.10 KL/DAY. Only approved Fuel for Boiler and DG sets is permitted as per direction given by CAQM.
19. The APCS will be maintained and operated in such a manner that emissions always conform to the standard laid down under the E.P Act 1986 as amended.
20. As per the directions given by Commission for Air Quality Management in National Capital Region and Adjoining Areas vide its letter no-A-110018/01/2021-CAQM, dated-04.02.2022, industry shall under all circumstances completely switch over to PNG or Bio Fuels latest by 30.09.2022. Industry should switch over to PNG Fuel as soon as PNG supply is available in the area. Unit must use Rice Husk/Biomass/Agriculture Refuse/Bio Fuel Pellets/Bio Briquettes as per direction given by CAQM at point no. 65.
21. Unit shall comply with direction issued under Graded Response Action Plan (GRAP) time to time by Hon'ble Supreme Court & Commission for Air Quality Management in NCR and Adjoining Areas (CAQM).
22. Operation and maintenance of APCS shall be done in such a way that the emission generated from stacks is always within prescribed norms of the Board.
23. Unit shall comply with the CAQM (Commission for Air Quality Management in NCR and Adjoining

For Meem Agro Foods Pvt. Ltd

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- Areas) direction no. 53 and 62 and other direction issued time to time regarding use of cleaner fuel.
24. Unit shall comply with the CAQM (Commission for Air Quality Management in NCR and Adjoining Areas) direction no. 55, 62 & 68 regarding DG sets.
25. The unit shall be monitored all sources of emissions from Boiler/Thermopack etc. after fuel conversion from Regional Laboratories, UPPCB on payment basis within a month. To ensure emissions parameters as per CAQM order.
26. DG sets under 800 KW have been fitted with Dual fuel system (70 % Gas + 30 % Diesel). For Capacity of DG Sets (>298 kW to <800 kW) where authorised/certified agencies for RECDs are still not available provision of dual fuel system (70 % Gas + 30 % Diesel) in such DG Sets shall be considered as part compliance of the Directions No 54 to 57 dated 08.02.2022 and use of DG Sets shall be permitted for maximum 01 hour per day till September 30, 2023, in areas where gas infrastructure is available' as one-time as per CAQM direction dated-16.12.2022.
27. The industry should ensure the operation of the Air Pollution Control System (APCS) in such a manner that the air emission conforms with the standards prescribed under the E.P Act 1986 as amended.
28. The industry shall maintain and operate bio filter properly so that no odour problem is created in the within premises and outside premises.
29. The industry shall ensure the proper handling and disposal of dung and ingesta.
30. The industry shall install a salt recovery unit at hide preservation section.
31. Industry shall submit stack/ambient air quality monitoring report from Boards Laboratory, after issuing this certificate within one month and on quality basis from a certified / approved laboratory under E.P. Act 1986 to the Board.
32. The industry shall comply with various provisions of Air (Prevention and Control of Pollution) Act 1981 as amended, Water (Prevention and Control of Pollution) Act 1974 as amended and all other applicable rules notified under E.P. Act 1986 and the various orders issued by the MOEF&CC, CPCB and SPCB in time to time .
33. The use of Pet coke and Furnace oil as a fuel in the factory is restricted in compliance of the Hon'ble Supreme court order till further direction.
34. Fly ash shall be stored separately as per CPCB guidelines so that it should not adversely affect the air quality, becoming air borne by wind or water regime during rainy season by flowing along with storm water. Direct exposure of workers to fly ash & dust shall be avoided.
35. The industry shall obtain prior consents in the event of any addition of new emission generation sources such as- Boiler/ Furnace/ Heaters/ D.G. Sets or alteration of existing emission sources in accordance with section- 21/22 of air Act 1981 (as amended respectively).
36. Industry shall submit Environmental Statement in prescribed form V as per rule no.14 of E.P Rules 1986.
37. The industry shall ensure provisions of Roof Top Rain Water Harvesting system and Ground Water Recharging Proposal/compliance report should be sent to the Board within One month.
38. The industry shall provide adequate arrangement for fighting the accidental leakages/ discharge of any air pollutant/gas/liquid from the vessel, machinery etc. which are likely to cause fire hazard including environmental pollution.
39. This consent is valid only for products and quantity mentioned above. Industry shall obtain prior approval before making any modification in product/process /fuel/ Plant machinery failing which consent would be deemed void.
40. Industry shall abide by orders / directions issued by Hon'ble Supreme Court Hon'ble High Court, Hon'ble National Green Tribunal, Central Pollution Control Board and U.P Pollution Control Board for protection and safe guard of environment: from time to time.
41. Industry shall comply with various Waste Management Rules as notified by MoEF &CC i.e. Plastic Waste Management Rules, 2016, Solid Waste Management Rules, 2016, Hazardous and Other Wastes (Management and Transboundary) Rules, 2016, E-waste (Management) Rules, 2016, Construction and

Demolition Waste Management Rules, 2016, Battery Rules 2000 and Noise Pollution (Regulation and Control) Rule, 2000.

42. The unit shall submit the audited balance sheet for the current year.

43. The industry shall establish Miyawaki forest inside the factory premises and outside the premises in sufficient area the treated effluent from the ETP shall be used for forestation/irrigation within premises.

44. Minimum 33% of the land on which industry is established will be covered by the plantation of tall trees of suitable species as per the guidelines set up by the Board vide its Office Order no.H16405/220/2018/02 dt. 16/02/2018. The copy of this guideline is available at URL [http://www.uppcb.com/pdf/Green-Belt-Guidle\\_160218.pdf](http://www.uppcb.com/pdf/Green-Belt-Guidle_160218.pdf).

45. The Unit shall submit Bank guarantee of Rs. 1,00,000/- for establishment of Miyawaki Forest as per the GO No. 1011/81-7-2021-09(writ)/2016, dated-13.10.2021 of Department of Environment, Forest and Climate Change within a month from the date of issue of this order with the proposal for proposed plantation.

Copy to:

**Chief Environmental Officer (Circle 3)**

Regional Officer, U.P. Pollution Control Board, MuzaffarNagar to ensure the compliance of the conditions imposed in the certificate.

**Chief Environmental Officer (Circle 3)**

For Meem Agro Foods Pvt. Ltd

Auth. Signatory



## GROUND WATER DEPARTMENT

(Namami Gange &amp; Rural Water Supply Department)

Ministry of Jal Shakti

Government of Uttar Pradesh

Form 8 (C)

[See Rule 8(1)]

**AUTHORIZATION/ NO-OBJECTION CERTIFICATE FOR SINKING OF NEW /  
EXISTING WELL FOR INDUSTRIAL/ COMMERCIAL/ INFRASTRUCTURAL OR BULK  
USER OF GROUND WATER**

[Under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Act, 2019.]

AUTHORIZATION/ NO-OBJECTION CERTIFICATE NO: N0C037171

VALID FROM 27/05/2022 TO 26/05/2027

(UIS10(1) of the Uttar Pradesh Ground Water Management and Regulation Act, 2019)

Registration No.: 202204000039

Name of the Owner	SALAHUDDIN AFSAR	Company Name	MEEM AGRO FOODS PVT LTD
Designation पद	DIRECTOR	कंपनी का नाम	MEEM AGRO FOODS PVT LTD
Company Address कंपनी का पता	MEEM AGRO FOODS PVT LTD, KANDLA ROAD, KAIRANA, SH	Authorization Letter प्राधिकार पत्र	Download
Address of the Applicant	MEEM AGRO FOODS PVT.LTD, KANDLA ROAD, KAIRANA, SHAMLI	Application Form Serial No.	SHML0422NIN0018
Date of Submission	02/04/2022	Specimen Signature	
<b>Location Particulars</b>			
District	Shamli	Block	KAIRANA
Plot No./Khasra No.	993-1005	Municipality/Corporation	Yes
Ward No./Holding No.			N/A

**Particular of the Proposed Well and Pumping Device**

Date of Construction/Sinking of the Well	21/06/2021		
Type of Well	Tube Well/Boring	Depth of the Well (in meter)	75.00
Purpose of well	Industrial	Assembly Size (For Tube Well)	
<b>Strainer Position (For Tube Well)</b>			
Type of Pump Used	Submersible	H.P. of the Pump	10.00
Operational Device	Electric Motor	Rate of Withdrawal (m <sup>3</sup> /hr.)	50.00
Date of Energization (In Case of Electric Pump)		15/06/2021	
Maximum Allowable Rate of Withdrawal (m <sup>3</sup> /hr.):	50.00	Maximum Allowable Running Hours Per Day:	6.00

For Meem Agro Foods Pvt. Ltd

Auth. Signatory

Maximum Allowable Annual Extraction of Ground Water:

622

90000.00

The No-Objection certificate authorizes the owner applicant (user) to sink a well in the location specified at Sl. (2) for extraction of ground water at a rate not exceeding that as shown at Sl. (3j), for Running Hours per day as shown at Sl. (3k), and for maximum allowable annual extraction of ground water as shown at Sl. (3l) and is valid subject to the observance of the conditions stated overleaf.

### GENERAL CONDITIONS:

- In case of any change of ownership of the proposed well, fresh authorization has to be obtained.
- No change of location, design, rate of withdrawal and pumping device in respect of the proposed well as indicated at SL (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this authorization.
- For the purpose of measuring and recording the quantity of ground water extracted, every said user shall affix digital water flow meters (conforming to BIS IS standards) having telemetry system in the abstraction structure, which record rate and quantum of extraction, at outlet of pumping devices and it shall be presumed that the quantity recorded by the meter has been extracted by the said user, until the contrary is proved. The rate of extraction of ground water from the well as shown in item 3(k) shall not exceed to the recorded rate from water meters.
- The concerned Authority reserves the right to stop extraction of ground water from the well due to quality hazards or any other reasons, if the situation so demands.
- In case of any change of ownership of the existing well, fresh registration has to be obtained.
- No change of location, design, rate of withdrawal and pumping device in respect of the existing well as indicated at Sl. (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this registration.
- If case, any of the particulars / information furnished by the applicant in his application for issuance of this registration is found to be incorrect during verification at any subsequent stage, this registration is liable for cancellation.
- The Certificate of Authorization / NOC shall be valid for a period of five years from the date of issue. The applicant shall have to apply for renewal through a fresh application, at least ninety days prior to expiry of its validity.
- Construction of piezometers and installation of digital water level recorders with telemetry shall be mandatory for user. Depth and zone tapped of piezometer should be commensurate with that of the pumping well. The data, obtained from digital water level recorders shall be made available to the office on monthly basis.
- Guidelines for Installation of Piezometers and their Monitoring

Piezometer is a borewell / tubewell used only for measuring the water level by lowering the tape/ sounder or automatic water level measuring equipment. It is also used to take water sample for water quality testing when over needed. General guidelines for installation of piezometers are as follows:

- The piezometer is to be installed/constructed at the minimum of 50 m distance from the pumping well through which ground water is being withdrawn. The diameter of the piezometer should be about 4" to 6".
- The depth of the piezometer should be same as is case of the pumping well from which ground water is being abstracted. If, more than one piezometers are installed the second piezometer should monitor the shallow ground water regime. It will facilitate shallow as well as deeper ground water aquifer monitoring.
- No. of piezometers to be constructed & Type of water level monitoring mechanism shall be as per below table:

S.No	Quantum of Ground water withdrawal (cum/day)	No. of piezometers required	Monitoring Mechanism	
			Manual	DWLR with Telemetry
1	< 10	0	0	0
2	11 - 50	1	1	0
3	50- 500	1	0	1
4	> 500	2	0	2

- The measuring frequency should be monthly and accuracy of measurement should be up to cm. the reported measurement should be given in meter upto two decimal.
- For measurement of water level sounder or automatic water level recorder (AWLR)/ Digital Automatic water level recorder (DWLR) with telemetry system should be used for accuracy.
- The measurement of water level in piezometer should be taken, only after the pumping from the surrounding tube wells has been stopped for about four to six hours.
- All the details regarding coordinates, reduced level (with respect to mean level), depth, zone taped and assembly lowered should be provided for bringing the piezometer into the Hydrograph Monitoring System for Ground Water Department, Uttar Pradesh, and for its validation.
- The ground water quality has to be monitored twice in a year during pre-monsoon (May/June) and post-monsoon (October/November) periods. Quality may be got analyzed from NABL approved lab. Besides, one sample (1 lt capacity bottle) to the concerned Director, Ground Water Department, Uttar Pradesh, for chemical analysis.
- A Permanent display board should be installed at piezometer/Tube wells site for providing the location, piezometer/ tube well number, depth and zone tapped of piezometer/tube well for standard referencing and identification.

For Meem Agro Foods Pvt. Ltd

Auth. Signatory

- Any other site specific requirement regarding safety and access for measurement may be taken care of.
- Any other condition(s) that may be imposed by the concerned Authority.
- In case, any of the particulars / information furnished by the applicant in his application for issuance of this permit is found to be incorrect during verification at any subsequent stage, this permit is liable for cancellation.

• **SPECIFIC CONDITIONS:**

- **(A) For Industrial User: No Objection Certificate for ground water extraction by Industries shall be granted subject to the following specific conditions:**
  - i) No Objection Certificate shall be granted only in such cases where local government water supply agencies are not able to supply the desired quantity of water.
  - ii) All Industries shall be required to adopt latest water efficient technologies so as to reduce dependence on ground water resources.
  - iii) All Industries abstracting ground water in excess of 100 m<sup>3</sup>/d shall be required to undertake annual water audit through Confederation of Indian Industries (CII)/ Federation Indian Chamber of Commerce and Industry (FICCI)/ National Productivity Council (NPC) certified auditor and submit audit reports within three months of completion of the same to Ground Water Department Uttar Pradesh. All such industries shall be required to reduce their ground water use by at least 20% over the next five years through appropriate means.
  - iv) Construction of observation well(s) (piezometer)(s) within the premises and installation of appropriate water level monitoring mechanism mentioned in General Condition no.10 shall be mandatory for Industries drawing/ proposing to draw more than 10 m<sup>3</sup> /day of ground water and. Monitoring of water level shall be done by the project proponent. The piezometer (observation well) shall be constructed at a minimum distance of 50 m from the bore well/production well. Depth and aquifer zone tapped in the piezometer shall be the same as that of the pumping well/ wells. Monthly water level data shall be submitted online to the Ground Water Department, UP.
  - v) The proponent shall be required to adopt roof top rain water harvesting/ recharge in the project premises. Industries which are likely to pollute ground water (chemical, pharmaceutical, dyes, pigments, paints, textiles, tannery, pesticides/ insecticides, fertilizers, slaughter houses explosives etc.) shall store the harvested rain water in surface storage tanks for use in the industry.
  - vi) Injection of treated/ untreated waste water into aquifer system is strictly prohibited.
  - vii) Industries which are likely to cause ground water pollution e.g. Tanning, Slaughter Houses, Dye, Chemical/ Petrochemical, Coal washeries, other hazardous units etc. (as per CPCB list) need to undertake necessary well head protection measures to ensure prevention ground water pollution.
- **(B) Infrastructural User: The No Objection Certificate for ground water abstraction will be granted subject to the following specific conditions:**
  - i) In case of infrastructure projects that require dewatering, proponent shall be required to carry out regular monitoring of dewatering discharge rate (using a digital water flow meter) and submit the data online to Ground Water Department, UP as applicable. Monitoring records and results should be retained by the proponent for two years, for inspection or reporting as required by District Ground Water Management Council.
  - ii) Installation of Sewage Treatment Plants (STP) shall be mandatory for new projects, where ground water requirement is more than 20 m<sup>3</sup> /day. The water from STP shall be utilized for toilet flushing, car washing, gardening etc

Date :01/06/2022

Place:Sharnli

**This certificate is electronically generated and does not require digital signature**

For Meem Agro Foods Pvt. Ltd

Auth Signatory

Date \_\_\_\_\_  
Page \_\_\_\_\_



Dated	Fresh Water Reading	E.T.P.		Remark
		Inlet	OUT Let	
08-11-2023	56000	50400	46872	
09-11-2023	100000	70000	65100	
10-11-2023	15000	-	-	Friday
11-11-2023	100000	70000	65100	
12-11-2023	100000	70000	65100	
13-11-2023	110000	77000	71610	
14-11-2023	105000	73500	68355	
15-11-2023	100000	70000	65100	
16-11-2023	100000	70000	65100	
17-11-2023	-	-	-	Friday
18-11-2023	100000	70000	65100	
19-11-2023	110000	77000	71610	
20-11-2023	100000	70000	65100	
21-11-2023	90000	63000	58590	
22-11-2023	100000	70000	65100	
23-11-2023	105000	73500	68355	
24-11-2023	-	-	-	Friday
25-11-2023	-	-	-	Holiday
26-11-2023	100000	70000	65100	
27-11-2023	100000	70000	65100	
28-11-2023	105000	73500	68355	
29-11-2023	100000	70000	65100	
30-11-2023	100000	70000	65100	

Fertiliser Agency Pvt Ltd  
 Authority

MONK 625 DECEMBER = 2023

Date \_\_\_\_\_  
 Page \_\_\_\_\_  
 E.T.P. Remark

Dated =	Fresh Water Reading	E.T.P		Remark
		in Let	Out Let	
01-12-2023	20000	-	-	Friday
02-12-2023	100000	70000	65100	
03-12-2023	100000	70000	65100	
04-12-2023	100000	70000	65100	
05-12-2023	105000	73500	68355	
06-12-2023	100000	70000	65100	
07-12-2023	100000	70000	65100	
08-12-2023	15000	-	-	Friday
09-12-2023	100000	70000	65100	
10-12-2023	100000	70000	65100	
11-12-2023	105000	73500	68355	
12-12-2023	108000	75600	70308	
13-12-2023	70000	49000	45570	
14-12-2023	100000	70000	65100	
15-12-2023	18000	-	-	Friday
16-12-2023	100000	70000	65100	
17-12-2023	100000	70000	65100	
18-12-2023	100000	70000	65100	
19-12-2023	105000	73500	68355	
20-12-2023	110000	77000	71610	
21-12-2023	100000	70000	65100	
22-12-2023	15000	-	-	Friday
23-12-2023	100000	70000	65100	
24-12-2023	100000	70000	65100	
25-12-2023	105000	73500	68355	
26-12-2023	100000	70000	65100	
27-12-2023	100000	70000	65100	
28-12-2023	108000	75600	70308	
29-12-2023	20000	-	-	Friday
30-12-2023	100000	70000	65100	
31-12-2023	100000	70000	65100	

M/s. M/s. Anon Pvt. Ltd

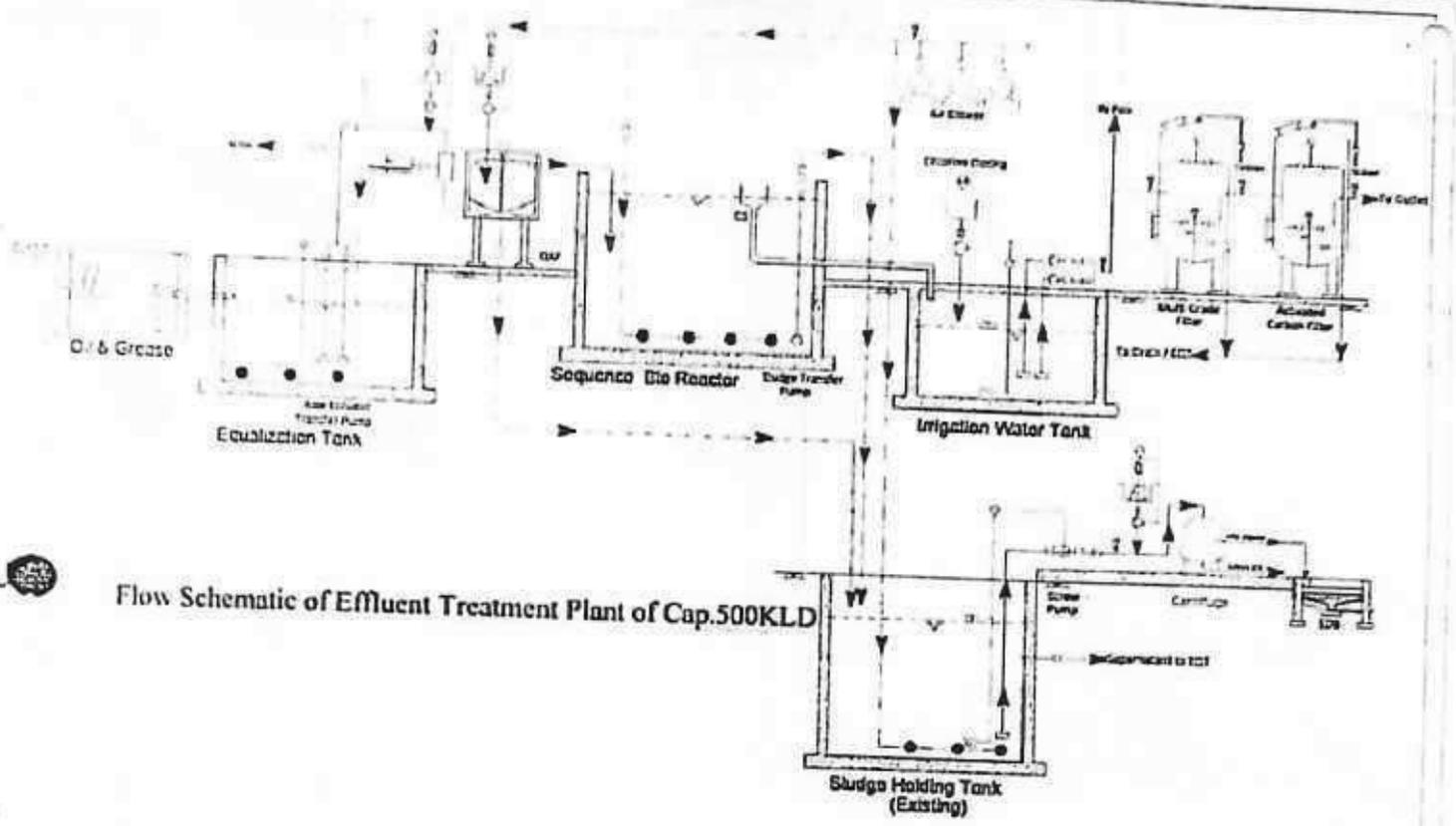
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# Month 626 January = 2024

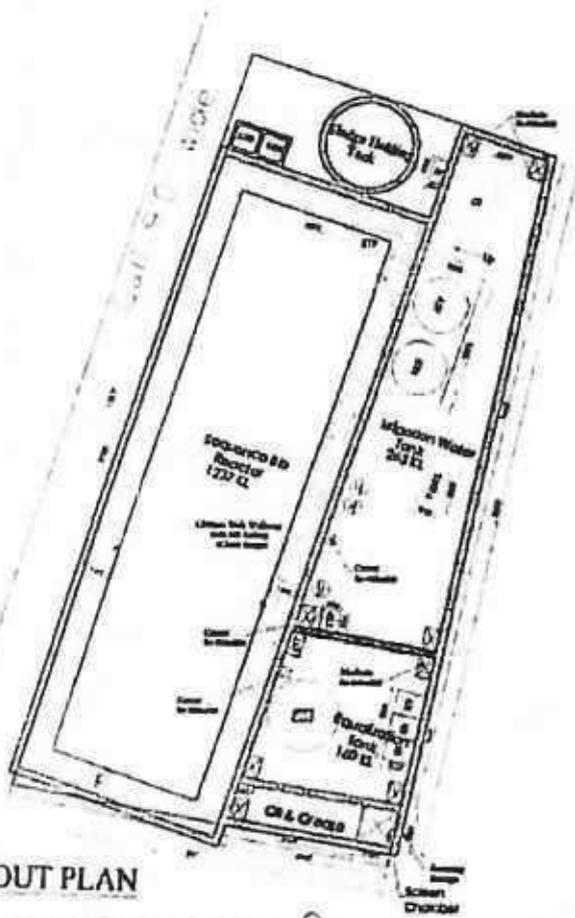
Date \_\_\_\_\_  
Page \_\_\_\_\_



Dated	Fresh Water E.T.P		E.T.P	Remarks
	Reading	Inlet		
01-01-2024	105000	73500	68355	
02-01-2024	100000	70000	65100	
03-01-2024	100000	70000	65100	
04-01-2024	100000	70000	65100	
05-01-2024	18000	-	-	Friday
06-01-2024	100000	70000	65100	
07-01-2024	108000	75600	70308	
08-01-2024	100000	70000	65100	
09-01-2024	95000	66500	61845	
10-01-2024	100000	70000	65100	
11-01-2024	100000	70000	65100	
12-01-2024	15000	-	-	Friday
13-01-2024	60000	42000	39060	
14-01-2024	100000	70000	65100	
15-01-2024	100000	70000	65100	
16-01-2024	108000	75600	70308	
17-01-2024	105000	73500	68355	
18-01-2024	100000	70000	65100	
19-01-2024	18000	-	-	Friday
20-01-2024	100000	70000	65100	
21-01-2024	100000	70000	65100	
22-01-2024	15000	-	-	Holiday
23-01-2024	100000	70000	65100	
24-01-2024	100100	70070	65165	
25-01-2024	110000	77000	71610	
26-01-2024	18000	-	-	Friday



Flow Schematic of Effluent Treatment Plant of Cap. 500KLD



LAYOUT PLAN

List Of Electromechanical Unit		
Mark	Description	Unit
ETP	Effluent Transfer Pump	2 No's
FFP	Filter Feed Pump	2 No's
SP	Screw Pump	1 No
CF	Centrifuge	1 No
AB	Air Blower	3 No's
MCF	Multigrade Filter	1 No
ACF	Activated Carbon Filter	1 No
PDS	Poly Dosing System	1 No
ADS	Abrasive Dosing System	1 No
DAF	Decanted Air Flotation	1 No
DS	Disinfection System	1 No
STP	Sludge Transfer Pump	1 No

**Table 1: Bill of Materials of Effluent Treatment Plant of Capacity 500KLD**  
(As per approved Bill of Materials)

**Brisanzia Technologies Pvt. Ltd.**  
Pioneering Water Treatment Solutions  
Plot 100, 5001-5002, Gopalnagar  
22-C, Hiranagar Rd, 22nd, Hiranagar Industrial Area, Near Electronic World, Bellary Rd  
Bangalore | 98451 22222, 98451 22222, 98451 22222 | www.brisanzia.com  
E: 800 8224044, 972024044, Fax: 98451 22222

Client: **Masam Agro Foods**

Drawn By: **AS**      Checked By: **BY**      Approved By: **ELB**

Scale: **1:100**      Date: **20-04-18**      S.D.M: **I**

Drawing No: **BT/2018/04/01/07/04/01**      Sheet: **1 of 01**

For Masam Agro Foods Pvt. Ltd  
Auth. Signatory



**CENTRAL LABORATORY**  
**UTTAR PRADESH POLLUTION CONTROL BOARD**  
 Building, No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010

**TEST REPORT: WASTE WATER LABORATORY**

Ref No: 24627126/MuzaffarNagar/2024

Date:13/02/2024

- 1- Name of Industry: MEEM AGRO FOODS PVT LTD, 993 to 1005, Kandhla Road, Kairana, Shamli ,SHAMLI,247774
- 2- Address of Industry: 993 to 1005, Kandhla Road, Kairana, Shamli ,SHAMLI,247774
- 3- District: Shamli
- 4- Description about sampling point: Inlet of E.T.P.
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: Anamika Sagar Scientist-E;CPCB Delhi & Ankit Singh Regional Officer-UPPCB Muzaffarnagar
- 7- Colour and Odour: Light Reddish Foul
- 8- Quantity and Packing: 2.0 Ltrs PVC
- 9- Date of Sample Collection: 27/01/2024
- 10- Analysis Indented by: RO MuzaffarNagar
- 11- Date of sample receipt in Lab: 29/01/2024

Parameter/Method Name	Unit	Results	Standard	Detection Range
pH, APHA 24th Ed. 4500B: 2023	-	6.62	-	02-12
Suspended Solids, APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	568.0	-	10-20000 mg/l
Dissolved Solids, APHA 24th Ed. 2540 C Total Dissolved Solids dried at 180 °C 2023	mg/l	3478.0	-	10- 50000 mg/l
Total Solids, APHA 24th Ed.2540 B: 2023	mg/l	4046.0	-	10- 50000 mg/l
BOD, APHA 24th Ed. 3 day 27 °C IS 3025 ( Part 44): 1993 Bio 2023.	mg/l	642.0	-	1.0 -50000 mg/l
COD, APHA 24th Ed. 5220 B Open Reflux Method 2023.	mg/l	2292.0	-	5.0 -100000 mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI), The Environment (Protection) Rules,1986 source: [www.epcb.nic.in/GeneralStandards.pdf](http://www.epcb.nic.in/GeneralStandards.pdf). Besides these standards, refer EPA standards for specific purpose

\*Non-NABL Parameters.

Note: 1 The results in the Test Report relate only to the items tested; 2. The report shall not be reproduced-except in full, without the written permission of laboratory; 3. The test report pertains to the sample as received in Lab.

Remark: Nil

Analysed by-  
[Arti Gupta(SA)]

Authorized by  
SAMRENDRA SINGH  
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Date: 2024.02.13 17:23:00  
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Samrendra Singh (ASO)

RAM GOPAL  
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by RAM GOPAL  
Date: 2024.02.13  
12:23:09 +05'30'  
Chief Environmental Officer  
Central Laboratory



**CENTRAL LABORATORY**  
**UTTAR PRADESH POLLUTION CONTROL BOARD**  
 Building, No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010

**TEST REPORT: WASTE WATER LABORATORY**

Ref No: 24627136/MuzaffarNagar/2024

Date:13/02/2024

- 1- Name of Industry: MEEM AGRO FOODS PVT LTD, 993 to 1005, Kandhla Road, Kairana, Shamli ,SHAMLI,247774
- 2- Address of Industry: 993 to 1005, Kandhla Road, Kairana, Shamli ,SHAMLI,247774
- 3- District: Shamli
- 4- Description about sampling point: Final Outlet discharge of E.T.P.
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: Anamika Sagar Scientist-E;CPCB Delhi & Ankit Singh Regional Officer-UPPCB Muzaffarnagar
- 7- Colour and Odour: - -
- 8- Quantity and Packing: 1.0 L PVC(GP)
- 9- Date of Sample Collection: 27/01/2024
- 10- Analysis Indented by: RO MuzaffarNagar
- 11- Date of sample receipt in Lab: 29/01/2024

Parameter/Method Name	Unit	Results	Standard	Detection Range
pH, APHA 24th Ed. 4500B: 2023	-	7.13	6.5-8.5	02-12
Suspended Solids, APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	42.0	50	10-20000 mg/l
Dissolved Solids, APHA 24th Ed. 2540 C Total Dissolved Solids dried at 180 °C 2023	mg/l	1162.0	2100	10- 50000 mg/l
Total Solids, APHA 24th Ed.2540 B: 2023	mg/l	1204.0	-	10- 50000 mg/l
BOD, APHA 24th Ed. 3 day 27 °C IS 3025 ( Part 44): 1993 Bio 2023	mg/l	22.4	30	1.0 -50000 mg/l
COD, APHA 24th Ed. 5220 B Oper Reflux Method 2023	mg/l	188.0	250	5.0 -100000 mg/l

References: (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI), The Environment (Protection) Rules,1986 source: [www.epcb.nic.in/GeneralStandards.pdf](http://www.epcb.nic.in/GeneralStandards.pdf). Besides these standards, refer EPA standards for specific purpose

\*Non-NABL Parameters.

Note: 1. The results in the Test Report refer only to the items tested. 2. The report shall not be re-used/used except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remarks: N/A

Analysed by-  
[Arti Gupta(SA)]

Authorized by  
 SAMRENDRA SINGH  
 Digitally signed by SAMRENDRA SINGH  
 Date: 2024.02.13 11:12:12  
 Samrendra Singh (ASO)

RAM GOPAL  
 Digitally signed by RAM GOPAL  
 Date: 2024.02.13 18:12:30.10530  
 Chief Environmental Officer  
 Central Laboratory



**CENTRAL LABORATORY**  
**UTTAR PRADESH POLLUTION CONTROL BOARD**  
 Building, No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010

**TEST REPORT: WASTE WATER LABORATORY**

Ref No: 24627143/MuzaffarNagar/2024

Date:13/02/2024

- 1- Name of Industry: MIEEM AGRO FOODS PVT LTD, 993 to 1005, Kandhla Road, Kairana, Shamli ,SHAMLI,247774
- 2- Address of Industry: 993 to 1005, Kandhla Road, Kairana, Shamli ,SHAMLI,247774
- 3- District: Shamli
- 4- Description about sampling point: Final outlet of E.T.P(Outside the premises of the industry) for irrigation .
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: Maneesh Kumar J.R.F & Diwakar Dev Gahlaut J.R.F
- 7- Colour and Odour: - -
- 8- Quantity and Packing: 1.0 L PVC
- 9- Date of Sample Collection: 27/01/2024
- 10- Analysis Indented by: RO MuzaffarNagar
- 11- Date of sample receipt in Lab: 29/01/2024

Parameter/Method Name	Unit	Results	Standard	Detection Range
pH, APHA 24th Ed. 4500B; 2023	-	7.35	6.5-8.5	02-12
Suspended Solids , APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	46.0	50	10-20000 mg/l
Dissolved Solids, APHA 24th Ed. 2540 C Total Dissolved Solids dried at 180 °C 2023	mg/l	1178.0	2100	10- 50000 mg/l
Total Solids, APHA 24th Ed.2540 D; 2023	mg/l	1224.0	-	10- 50000 mg/l
BOD, APHA 24th Ed. 3 day 27 °C IS 3025 ( Part 44); 1993 Bio 2023	mg/l	26.0	30	1.0 -50000 mg/l
COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	192.0	250	5.0 -100000 mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI), The Environment (Protection) Rules,1986 source: [www.cpcb.nic.in/GeneralStandards.pdf](http://www.cpcb.nic.in/GeneralStandards.pdf). Besides these standards, refer EPA standards for specific purpose

\*Non-NABL Parameters.

Note : 1. The results in the Test Report relate only to the items tested; 2. The report shall not be reproduced-except in full, without the written permission of laboratory; 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-  
[Arti Gupta(SA)]

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**SAMRENDRA SINGH**  
 Samrendra Singh (ASO)  
Digitally signed by SAMRENDRA SINGH  
 Date: 2024.02.13 18:09:01 +05'30'

**RAM GOPAL**  
 Chief Environmental Officer  
 Central Laboratory  
Digitally signed  
 by RAM GOPAL  
 Date: 2024.02.13  
 18:09:16 +05'30'



**CENTRAL LABORATORY**  
**UTTAR PRADESH POLLUTION CONTROL BOARD**  
 Building, No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010

**TEST REPORT: WASTE WATER LABORATORY**

Ref No: 24753604/MuzaffarNagar/2024

Date:13/02/2024

- 1- Name of Industry: MEEM AGRO FOODS PVT LTD, 993 to 1005, Kandhla Road, Kairana, Shamli ,SHAMLI,247774
- 2- Address of Industry: 993 to 1005, Kandhla Road, Kairana, Shamli ,SHAMLI,247774
- 3- District: Shamli
- 4- Description about sampling point: Aeration Tank (MLSS)
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: Anamika Sagar Scientist-E;CPCB Delhi & Ankit Singh Regional Officer-UPPCB Muzaffarnagar
- 7- Colour and Odour: - -
- 8- Quantity and Packing: 1.0 L PVC
- 9- Date of Sample Collection: 27/01/2024
- 10- Analysis Indented by: RO MuzaffarNagar
- 11- Date of sample receipt in Lab: 29/01/2024

Parameter/Method Name	Unit	Results	Standard	Detection Range
*MLSS, APHA 24th Ed. 2540D dried at 103-105 °C as method prescribed by CPCB 2023	mg/l	2840.0	-	10-20000

Reference: (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI), The Environment (Protection) Rules,1986 source: [www.cpcb.nic.in/GeneralStandards.pdf](http://www.cpcb.nic.in/GeneralStandards.pdf). Besides these standards, refer EPA standards for specific purpose

\*Non-NABL Parameters:

Note : 1 The results in the Test Report relate only to the items tested. 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-  
[Arti Gupta(SA)]

Authorized by  
**SAMRENDRA SINGH**  
 Samrendra Singh (ASO)  
Digitally signed by SAMRENDRA SINGH  
 Date: 2024.02.13 16:15:24 +05'30'

**RAM GOPAL**  
 Chief Environmental Officer  
 Central Laboratory  
Digitally signed  
 by RAM GOPAL  
 Date: 2024.02.13  
 16:15:26 +05'30'

Company Name	Meem Agro Foods Pvt Ltd			
Station Name	Effluent Treatment Plant			
Parameter Name	pH	BOD	COD	TSS
Permissible Range	5.5-9.0 (pH)	30 (Mg/l)	250 (Mg/l)	100 (Mg/l)
08-11-2023 01:00:00	6.96	22.14	161.95	50.58
08-11-2023 02:00:00	6.96	22.13	161.87	50.51
08-11-2023 03:00:00	6.97	22.1	161.9	50.59
08-11-2023 04:00:00	6.97	22.1	161.58	50.23
08-11-2023 05:00:00	6.98	22.09	161.66	50.34
08-11-2023 06:00:00	6.98	22.1	161.74	50.38
08-11-2023 07:00:00	6.99	22.1	161.83	50.63
08-11-2023 08:00:00	6.99	22.1	161.7	50.47
08-11-2023 09:00:00	7	21.79	159.5	45.18
08-11-2023 10:00:00	7	21.45	157.1	39.9
08-11-2023 11:00:00	7.02	21.03	153.78	37.45
08-11-2023 12:00:00	7.03	20.37	149	34.87
08-11-2023 13:00:00	NA	NA	NA	NA
08-11-2023 14:00:00	NA	NA	NA	NA
08-11-2023 15:00:00	NA	NA	NA	NA
08-11-2023 16:00:00	NA	NA	NA	NA
08-11-2023 17:00:00	NA	NA	NA	NA
08-11-2023 18:00:00	NA	NA	NA	NA
08-11-2023 19:00:00	NA	NA	NA	NA
08-11-2023 20:00:00	NA	NA	NA	NA
08-11-2023 21:00:00	NA	NA	NA	NA
08-11-2023 22:00:00	6.98	21.17	154.77	44.71
08-11-2023 23:00:00	6.99	21.13	154.68	44.72
09-11-2023 00:00:00	7	21.1	154.6	44.7
09-11-2023 01:00:00	7	21.1	154.52	44.71
09-11-2023 02:00:00	7.01	21.1	154.59	44.79
09-11-2023 03:00:00	7.02	21.1	154.48	44.79
09-11-2023 04:00:00	7.02	21.1	154.51	44.81
09-11-2023 05:00:00	7.03	21.1	154.44	44.81

For Meem Agro Foods Pvt. Ltd

Auth. Signatory

09-11-2023 06:00:00	7.03	21.1	154.45	44.88
09-11-2023 07:00:00	7.04	21.1	154.6	44.89
09-11-2023 08:00:00	7.04	21.1	154.58	44.89
09-11-2023 09:00:00	7.04	21.12	154.56	44.42
09-11-2023 10:00:00	7.05	21.01	153.73	38.03
09-11-2023 11:00:00	7.05	19.94	146.07	31.21
09-11-2023 12:00:00	7.02	17.12	125.28	17.87
09-11-2023 13:00:00	7.02	17.28	126.53	18.37
09-11-2023 14:00:00	7.01	17.96	131.22	20.22
09-11-2023 15:00:00	7.01	17.54	128.27	18.99
09-11-2023 16:00:00	7	17.5	128.11	18.86
09-11-2023 17:00:00	7	17.53	128.36	18.88
09-11-2023 18:00:00	6.99	17.5	127.83	18.63
09-11-2023 19:00:00	6.99	17.52	128.04	18.8
09-11-2023 20:00:00	6.99	21.37	156.17	40.57
09-11-2023 21:00:00	6.99	20.64	151.03	38.1
09-11-2023 22:00:00	6.99	19.88	145.46	35.13
09-11-2023 23:00:00	7	19.11	139.78	31.86
10-11-2023 00:00:00	7	20.3	148.38	39.38
10-11-2023 01:00:00	7	20.31	148.63	40.88
10-11-2023 02:00:00	7	19.94	145.97	39.63
10-11-2023 03:00:00	7	19.49	142.63	37.75
10-11-2023 04:00:00	7.01	18.87	138.18	34.77
10-11-2023 05:00:00	7.01	19.81	144.7	40.52
10-11-2023 06:00:00	7.01	20.2	147.92	42.98
10-11-2023 07:00:00	7.02	20.23	148.08	43.07
10-11-2023 08:00:00	7.02	20.23	148.13	43.12
10-11-2023 09:00:00	7.03	20.79	152.06	41.96
10-11-2023 10:00:00	7.03	21.72	158.9	43.33
10-11-2023 11:00:00	7.04	20.18	147.78	37.06
10-11-2023 12:00:00	7.02	20.2	147.72	33.43
10-11-2023 13:00:00	7.01	17.18	125.88	17.98
10-11-2023 14:00:00	7.02	17.03	124.61	17.54

For Meem Agro Foods Pvt. Ltd

Auth. Signatory

10-11-2023 15:00:00	7.01	17.08	125.04	17.74
10-11-2023 16:00:00	7.01	19.89	145.29	29.38
10-11-2023 17:00:00	7.01	20.34	149.01	31.39
10-11-2023 18:00:00	7.01	18.67	136.53	26.26
10-11-2023 19:00:00	7.02	19.01	138.52	28.93
10-11-2023 20:00:00	7.02	18.28	133.82	29.06
10-11-2023 21:00:00	7.03	17.52	128.29	26.48
10-11-2023 22:00:00	7.04	17.07	124.82	24.19
10-11-2023 23:00:00	7.05	17.68	129.29	27.82
11-11-2023 00:00:00	7.05	17.97	131.35	30.6
11-11-2023 01:00:00	7.06	19.19	140.48	39.68
11-11-2023 02:00:00	7.06	19.3	141.05	40.22
11-11-2023 03:00:00	7.06	19.32	141.46	40.56
11-11-2023 04:00:00	7.07	19.38	141.63	40.68
11-11-2023 05:00:00	7.07	19.32	141.54	40.7
11-11-2023 06:00:00	7.08	19.46	142.38	41.08
11-11-2023 07:00:00	7.08	19.4	141.68	40.81
11-11-2023 08:00:00	7.09	19.4	141.65	40.83
11-11-2023 09:00:00	7.1	19.4	141.78	40.87
11-11-2023 10:00:00	7.11	19.48	142.58	40.5
11-11-2023 11:00:00	7.07	16.92	124.12	18.33
11-11-2023 12:00:00	7.07	16.43	120.27	16.51
11-11-2023 13:00:00	7.07	16.48	120.43	16.66
11-11-2023 14:00:00	7.07	16.48	120.49	16.69
11-11-2023 15:00:00	7.07	16.98	124.19	19.19
11-11-2023 16:00:00	7.07	16.74	122.46	18.38
11-11-2023 17:00:00	7.07	16.66	121.98	17.56
11-11-2023 18:00:00	7.07	18.34	133.8	25.83
11-11-2023 19:00:00	7.07	19.15	140.32	31.29
11-11-2023 20:00:00	7.07	18.91	138.31	30.45
11-11-2023 21:00:00	7.07	18.68	136.74	30.43
11-11-2023 22:00:00	7.07	18.26	133.54	28.44
11-11-2023 23:00:00	7.07	17.17	125.72	23.56

For Meem Agro Foods Pvt. Ltd

Auth. Signatory

12-11-2023 00:00:00	7.07	16.89	123.32	24.04
12-11-2023 01:00:00	7.08	19.81	144.89	41.21
12-11-2023 02:00:00	7.08	19.78	144.71	41.51
12-11-2023 03:00:00	7.09	19.71	144.32	41.64
12-11-2023 04:00:00	7.09	19.7	144.18	41.8
12-11-2023 05:00:00	7.1	19.7	144.08	41.84
12-11-2023 06:00:00	7.1	19.7	143.94	41.83
12-11-2023 07:00:00	7.1	19.7	143.96	41.91
12-11-2023 08:00:00	7.1	19.7	143.99	41.93
12-11-2023 09:00:00	7.1	19.7	143.96	41.93
12-11-2023 10:00:00	7.11	19.7	144.04	41.87
12-11-2023 11:00:00	7.13	19.7	144.27	41.78
12-11-2023 12:00:00	7.15	19.79	144.88	41.85
12-11-2023 13:00:00	7.16	19.88	145.27	41.88
12-11-2023 14:00:00	7.16	19.9	145.41	41.88
12-11-2023 15:00:00	7.16	19.9	145.51	41.83
12-11-2023 16:00:00	7.15	19.9	145.55	41.88
12-11-2023 17:00:00	7.13	19.9	145.45	41.88
12-11-2023 18:00:00	7.12	19.9	145.36	41.93
12-11-2023 19:00:00	7.11	19.83	145.2	42.04
12-11-2023 20:00:00	7.11	19.8	145.08	42.11
12-11-2023 21:00:00	7.11	19.8	145.03	42.13
12-11-2023 22:00:00	7.11	19.8	144.97	42.19
12-11-2023 23:00:00	7.12	19.8	145.02	42.22
13-11-2023 00:00:00	7.12	19.8	144.98	42.28
13-11-2023 01:00:00	7.12	19.8	144.95	42.3
13-11-2023 02:00:00	7.13	19.8	144.94	42.33
13-11-2023 03:00:00	7.13	19.8	144.97	42.39
13-11-2023 04:00:00	7.13	19.8	144.97	42.38
13-11-2023 05:00:00	7.13	19.8	144.93	42.4
13-11-2023 06:00:00	7.14	19.8	144.87	42.46
13-11-2023 07:00:00	7.14	19.8	144.84	42.46
13-11-2023 08:00:00	7.14	19.8	144.92	42.53

For M/s. Agro Food Pvt. Ltd

Auth. [Signature]

13-11-2023 09:00:00	7.15	19.8	144.94	42.51
13-11-2023 10:00:00	7.16	19.8	145.03	42.38
13-11-2023 11:00:00	7.18	19.86	145.25	42.26
13-11-2023 12:00:00	7.18	20.47	149.92	39.92
13-11-2023 13:00:00	7.14	17.97	131.71	22.55
13-11-2023 14:00:00	7.13	16.44	120.4	16.73
13-11-2023 15:00:00	7.12	19.17	139.93	30.38
13-11-2023 16:00:00	7.12	19.8	144.91	36.48
13-11-2023 17:00:00	7.12	19.47	142.46	38.13
13-11-2023 18:00:00	7.11	19.54	142.81	38.73
13-11-2023 19:00:00	7.11	20.5	150.02	43.84
13-11-2023 20:00:00	7.1	20.38	149.09	43.92
13-11-2023 21:00:00	7.1	20.3	148.57	43.93
13-11-2023 22:00:00	7.1	20.23	148.11	43.83
13-11-2023 23:00:00	7.1	20.22	147.93	43.78
14-11-2023 00:00:00	7.11	20.17	147.57	43.75
14-11-2023 01:00:00	7.11	20.23	147.98	43.66
14-11-2023 02:00:00	7.11	20.23	148.02	43.77
14-11-2023 03:00:00	7.12	20.09	146.98	43.54
14-11-2023 04:00:00	7.12	20.12	147.07	43.47
14-11-2023 05:00:00	7.12	20.23	147.9	43.53
14-11-2023 06:00:00	7.13	20.13	147.37	43.56
14-11-2023 07:00:00	7.13	20.08	147	43.5
14-11-2023 08:00:00	7.14	20.14	147.33	43.38
14-11-2023 09:00:00	7.14	20.07	146.81	43.37
14-11-2023 10:00:00	7.15	20.06	146.73	43.29
14-11-2023 11:00:00	7.14	19.41	142.19	34.95
14-11-2023 12:00:00	7.12	16.46	120.43	16.73
14-11-2023 13:00:00	7.12	16.65	121.89	17.16
14-11-2023 14:00:00	7.12	16.62	121.56	16.99
14-11-2023 15:00:00	7.11	16.86	123.29	17.65
14-11-2023 16:00:00	7.11	16.54	121.04	16.75
14-11-2023 17:00:00	7.11	16.5	120.62	16.67

For Meem Agro Foods Pvt. Ltd

Auth. Signatory

14-11-2023 18:00:00	7.1	16.43	120.34	16.5
14-11-2023 19:00:00	7.1	17.43	127.38	22.92
14-11-2023 20:00:00	7.1	18.46	135.06	30.1
14-11-2023 21:00:00	7.09	17.89	130.88	27.84
14-11-2023 22:00:00	7.09	17.14	125.43	24.79
14-11-2023 23:00:00	7.09	18.62	136.09	33.99
15-11-2023 00:00:00	7.1	18.53	135.55	34.33
15-11-2023 01:00:00	7.1	19.73	144.42	41.04
15-11-2023 02:00:00	7.1	19.73	144.43	41.16
15-11-2023 03:00:00	7.11	19.7	144.26	41.17
15-11-2023 04:00:00	7.11	19.7	144.12	41.33
15-11-2023 05:00:00	7.11	19.7	144.03	41.33
15-11-2023 06:00:00	7.12	19.68	143.87	41.37
15-11-2023 07:00:00	7.12	19.64	143.78	41.38
15-11-2023 08:00:00	7.13	19.61	143.64	41.31
15-11-2023 09:00:00	7.13	19.64	143.75	41.3
15-11-2023 10:00:00	7.13	19.62	143.47	39.98
15-11-2023 11:00:00	7.11	17.32	126.85	19.55
15-11-2023 12:00:00	7.11	16.76	122.62	17.58
15-11-2023 13:00:00	7.1	16.66	121.88	17.23
15-11-2023 14:00:00	7.1	16.58	121.24	16.96
15-11-2023 15:00:00	7.09	16.48	120.53	16.55
15-11-2023 16:00:00	7.09	16.5	120.66	16.71
15-11-2023 17:00:00	7.08	16.51	120.75	16.65
15-11-2023 18:00:00	7.07	16.88	123.29	17.71
15-11-2023 19:00:00	7.06	18.38	134.38	25.23
15-11-2023 20:00:00	7.06	19.67	144.03	34.2
15-11-2023 21:00:00	7.05	19.05	139.47	31.58
15-11-2023 22:00:00	7.05	17.98	131.62	26.28
15-11-2023 23:00:00	7.04	17.97	131.39	26.36
16-11-2023 00:00:00	7.04	20.09	146.95	41.08
16-11-2023 01:00:00	7.04	20.83	152.5	45.76
16-11-2023 02:00:00	7.04	20.8	152.34	45.69

For Meem Agro Foods Pvt. Ltd

Authorized Signatory

16-11-2023 03:00:00	7.04	20.8	152.19	45.62
16-11-2023 04:00:00	7.04	20.8	152.11	45.65
16-11-2023 05:00:00	7.05	20.8	151.94	45.62
16-11-2023 06:00:00	7.06	20.78	151.98	45.63
16-11-2023 07:00:00	7.06	20.79	151.87	45.58
16-11-2023 08:00:00	7.06	20.78	151.92	45.67
16-11-2023 09:00:00	7.07	20.8	152.04	45.68
16-11-2023 10:00:00	7.05	18.85	138.18	29.43
16-11-2023 11:00:00	7.04	16.67	121.91	17.3
16-11-2023 12:00:00	7.04	17.02	124.33	18.1
16-11-2023 13:00:00	7.04	17.86	130.54	20.41
16-11-2023 14:00:00	7.03	17.35	126.98	18.88
16-11-2023 15:00:00	7.03	16.88	123.46	17.42
16-11-2023 16:00:00	7.02	16.8	122.78	17.12
16-11-2023 17:00:00	7.02	16.71	122.25	16.89
16-11-2023 18:00:00	7.01	16.74	122.49	17.03
16-11-2023 19:00:00	7	17.33	126.69	22.77
16-11-2023 20:00:00	6.99	17.32	126.75	24.68
16-11-2023 21:00:00	6.99	16.76	122.59	21.78
16-11-2023 22:00:00	6.99	17.18	125.5	24.96
16-11-2023 23:00:00	6.99	18.77	137.12	35.18
17-11-2023 00:00:00	6.98	19.56	143.08	39.88
17-11-2023 01:00:00	6.98	19.6	143.18	40.51
17-11-2023 02:00:00	6.98	19.6	143.36	40.84
17-11-2023 03:00:00	6.99	19.6	143.36	40.86
17-11-2023 04:00:00	6.99	19.6	143.51	41
17-11-2023 05:00:00	7	19.6	143.49	41.08
17-11-2023 06:00:00	7	19.6	143.5	41.05
17-11-2023 07:00:00	7	19.6	143.47	41.06
17-11-2023 08:00:00	7.01	19.6	143.54	41.14
17-11-2023 09:00:00	7.01	19.6	143.61	41.14
17-11-2023 10:00:00	7.01	19.03	139.36	33.28
17-11-2023 11:00:00	6.99	17.58	128.8	20.3

For Meem Agro Foods Pvt. Ltd

Auth. Signatory

17-11-2023 12:00:00	6.99	17.3	126.48	18.83
17-11-2023 13:00:00	6.99	17.27	126.38	18.73
17-11-2023 14:00:00	6.99	17.98	131.62	21.25
17-11-2023 15:00:00	6.98	17.13	125.27	17.76
17-11-2023 16:00:00	6.97	18.12	132.34	24.07
17-11-2023 17:00:00	6.97	19.45	142.25	36.68
17-11-2023 18:00:00	6.97	20.65	151.07	43.89
17-11-2023 19:00:00	6.97	20.7	151.45	44.13
17-11-2023 20:00:00	6.97	20.7	151.47	44.23
17-11-2023 21:00:00	6.96	20.7	151.4	44.21
17-11-2023 22:00:00	6.97	20.7	151.34	44.22
17-11-2023 23:00:00	6.97	20.7	151.35	44.23
18-11-2023 00:00:00	6.97	20.7	151.18	44.2
18-11-2023 01:00:00	6.97	20.7	151.16	44.23
18-11-2023 02:00:00	6.97	20.7	151.14	44.28
18-11-2023 03:00:00	6.98	20.62	151.04	44.28
18-11-2023 04:00:00	6.98	20.6	150.98	44.32
18-11-2023 05:00:00	6.99	20.6	150.9	44.36
18-11-2023 06:00:00	6.99	20.6	150.87	44.44
18-11-2023 07:00:00	7	20.6	150.92	44.46
18-11-2023 08:00:00	7	20.6	150.9	44.43
18-11-2023 09:00:00	7	20.23	148.4	39.7
18-11-2023 10:00:00	6.98	19.1	139.56	29.72
18-11-2023 11:00:00	6.99	19.64	143.97	30.57
18-11-2023 12:00:00	6.97	17.48	128.01	18.87
18-11-2023 13:00:00	6.97	17.78	130.15	19.61
18-11-2023 14:00:00	6.96	17.53	128.15	18.46
18-11-2023 15:00:00	6.95	17.68	129.38	18.71
18-11-2023 16:00:00	6.94	18.44	134.85	20.9
18-11-2023 17:00:00	6.93	18.1	132.41	19.71
18-11-2023 18:00:00	6.93	18.29	133.92	20.28
18-11-2023 19:00:00	6.92	19.49	142.37	29.4
18-11-2023 20:00:00	6.92	18.72	137.07	27.69

For Meem Agro Foods Pvt. Ltd

Authorizatory

18-11-2023 21:00:00	6.92	17.96	131.54	24.63
18-11-2023 22:00:00	6.91	19.09	139.48	34.88
18-11-2023 23:00:00	6.91	20.49	149.87	43.36
19-11-2023 00:00:00	6.92	20.5	150.14	43.47
19-11-2023 01:00:00	6.92	20.52	150.25	43.55
19-11-2023 02:00:00	6.92	20.51	150.27	43.58
19-11-2023 03:00:00	6.93	20.5	150.15	43.57
19-11-2023 04:00:00	6.93	20.5	150.05	43.64
19-11-2023 05:00:00	6.94	20.5	150	43.63
19-11-2023 06:00:00	6.94	20.5	150.14	43.72
19-11-2023 07:00:00	6.95	20.5	150.11	43.68
19-11-2023 08:00:00	6.95	20.5	150.11	43.71
19-11-2023 09:00:00	6.95	20.5	150.09	43.7
19-11-2023 10:00:00	6.93	19.15	140.06	25.15
19-11-2023 11:00:00	6.92	37.34	272.34	90.49
19-11-2023 12:00:00	6.9	20.72	151.8	39.4
19-11-2023 13:00:00	6.91	18.21	133.24	29.83
19-11-2023 14:00:00	6.93	19.08	139.44	37.23
19-11-2023 15:00:00	6.95	19.8	144.72	40.96
19-11-2023 16:00:00	6.95	19.8	144.72	40.97
19-11-2023 17:00:00	6.95	19.8	144.75	41
19-11-2023 18:00:00	6.95	19.8	144.7	41.02
19-11-2023 19:00:00	6.95	19.8	144.68	41.04
19-11-2023 20:00:00	6.96	19.8	144.65	41.05
19-11-2023 21:00:00	6.96	19.8	144.6	41.09
19-11-2023 22:00:00	6.97	19.8	144.59	41.1
19-11-2023 23:00:00	6.97	19.8	144.57	41.13
20-11-2023 00:00:00	6.98	19.77	144.5	41.11
20-11-2023 01:00:00	6.98	19.76	144.48	41.14
20-11-2023 02:00:00	6.98	19.73	144.44	41.22
20-11-2023 03:00:00	6.99	19.7	144.39	41.2
20-11-2023 04:00:00	7	19.7	144.33	41.28
20-11-2023 05:00:00	7	19.7	144.22	41.3

For Maam Agro Foods Pvt. Ltd

Auth Signatory

20-11-2023 06:00:00	7	19.7	144.26	41.29
20-11-2023 07:00:00	7	19.7	144.22	41.33
20-11-2023 08:00:00	7.01	19.7	144.18	41.3
20-11-2023 09:00:00	7.01	19.7	144.31	41.3
20-11-2023 10:00:00	7	19.67	143.86	35.44
20-11-2023 11:00:00	6.99	18.3	133.93	26.91
20-11-2023 12:00:00	6.98	17.56	128.44	18.3
20-11-2023 13:00:00	6.97	17.66	129.19	18.42
20-11-2023 14:00:00	6.96	17.78	130.03	18.71
20-11-2023 15:00:00	6.95	17.88	130.88	18.88
20-11-2023 16:00:00	6.94	20.55	150	26.78
20-11-2023 17:00:00	6.93	18.79	137.73	21.24
20-11-2023 18:00:00	6.92	18.35	134.21	19.87
20-11-2023 19:00:00	6.92	18.05	132.16	20.73
20-11-2023 20:00:00	6.92	18.12	132.37	28.08
20-11-2023 21:00:00	6.92	21.45	156.83	46.47
20-11-2023 22:00:00	6.92	21.23	155.32	45.97
20-11-2023 23:00:00	6.92	21.22	155.34	46.02
21-11-2023 00:00:00	6.92	21.2	155.25	45.84
21-11-2023 01:00:00	6.92	21.2	155.23	45.85
21-11-2023 02:00:00	6.92	21.2	155.03	45.78
21-11-2023 03:00:00	6.93	21.2	154.91	45.79
21-11-2023 04:00:00	6.94	21.2	154.97	45.87
21-11-2023 05:00:00	6.94	21.2	154.98	45.9
21-11-2023 06:00:00	6.95	21.2	155.03	45.89
21-11-2023 07:00:00	6.95	21.2	154.97	45.87
21-11-2023 08:00:00	6.94	21.2	154.91	45.9
21-11-2023 09:00:00	6.95	21.41	156.48	45.01
21-11-2023 10:00:00	6.95	21.75	159.14	42.13
21-11-2023 11:00:00	6.95	21.68	158.64	37.74
21-11-2023 12:00:00	6.93	18.82	137.85	21.77
21-11-2023 13:00:00	6.93	18.24	133.5	20.02
21-11-2023 14:00:00	6.92	18.03	131.86	19.19

For Meem Agro Foods Pvt. Ltd

Auth. Signatory

21-11-2023 15:00:00	6.91	18.05	132.09	19.17
21-11-2023 16:00:00	6.9	21.65	157.73	30.55
21-11-2023 17:00:00	6.89	19.42	142.27	34.38
21-11-2023 18:00:00	6.89	20.51	150.23	33.18
21-11-2023 19:00:00	6.87	18.2	133.25	20.12
21-11-2023 20:00:00	6.87	18.97	138.57	32.94
21-11-2023 21:00:00	6.87	20.67	151.17	43.62
21-11-2023 22:00:00	6.87	20.7	151.62	43.9
21-11-2023 23:00:00	6.87	20.71	151.71	43.8
22-11-2023 00:00:00	6.87	20.7	151.66	43.81
22-11-2023 01:00:00	6.88	20.7	151.67	43.88
22-11-2023 02:00:00	6.88	20.7	151.69	43.93
22-11-2023 03:00:00	6.89	20.7	151.67	43.99
22-11-2023 04:00:00	6.89	20.7	151.57	43.98
22-11-2023 05:00:00	6.9	20.7	151.56	44.04
22-11-2023 06:00:00	6.9	20.7	151.62	44.08
22-11-2023 07:00:00	6.91	20.7	151.59	44.11
22-11-2023 08:00:00	6.91	20.7	151.68	44.18
22-11-2023 09:00:00	6.91	20.7	151.69	44.17
22-11-2023 10:00:00	6.9	20.05	146.93	32.83
22-11-2023 11:00:00	6.9	18.53	135.58	22.31
22-11-2023 12:00:00	6.9	18.83	137.85	30.62
22-11-2023 13:00:00	6.9	20.69	151.41	40.61
22-11-2023 14:00:00	6.89	18.18	133.05	19.73
22-11-2023 15:00:00	6.88	18.44	134.88	20.33
22-11-2023 16:00:00	6.87	18.74	137.1	21.02
22-11-2023 17:00:00	6.87	18.65	136.41	20.68
22-11-2023 18:00:00	6.86	19.14	139.72	22.07
22-11-2023 19:00:00	6.86	20.6	150.55	37.16
22-11-2023 20:00:00	6.86	22.87	167.28	51.12
22-11-2023 21:00:00	6.87	22.19	162.5	45.88
22-11-2023 22:00:00	6.87	19.86	145.21	33.48
22-11-2023 23:00:00	6.87	21.81	159.28	46.33

For Meem Agro Foods Pvt. Ltd

Auth. Signatory

23-11-2023 00:00:00	6.88	22.4	164.11	50.11
23-11-2023 01:00:00	6.89	22.4	163.92	50.07
23-11-2023 02:00:00	6.9	22.4	163.83	50.07
23-11-2023 03:00:00	6.9	22.4	163.82	50.1
23-11-2023 04:00:00	6.91	22.4	163.81	50.1
23-11-2023 05:00:00	6.91	22.4	163.72	50.11
23-11-2023 06:00:00	6.91	22.4	163.8	50.18
23-11-2023 07:00:00	6.92	22.4	163.97	50.22
23-11-2023 08:00:00	6.93	22.4	163.99	50.26
23-11-2023 09:00:00	6.93	22.71	166.12	50.14
23-11-2023 10:00:00	6.92	21.53	157.63	36.96
23-11-2023 11:00:00	6.91	18.85	138.04	21.67
23-11-2023 12:00:00	6.91	18.54	135.63	20.63
23-11-2023 13:00:00	6.9	18.58	135.93	20.6
23-11-2023 14:00:00	6.9	18.92	138.3	21.39
23-11-2023 15:00:00	6.89	19.69	143.71	23.93
23-11-2023 16:00:00	6.89	23.42	171.18	42.45
23-11-2023 17:00:00	6.89	24.15	176.69	47.3
23-11-2023 18:00:00	6.89	23.68	173.19	46.53
23-11-2023 19:00:00	6.88	19.45	142.44	31.98
23-11-2023 20:00:00	6.89	19.65	143.7	32.9
23-11-2023 21:00:00	6.9	20.68	151.24	40.77
23-11-2023 22:00:00	6.9	20.34	148.84	39.4
23-11-2023 23:00:00	6.91	20.03	146.45	38.14
24-11-2023 00:00:00	6.91	19.61	143.5	36.18
24-11-2023 01:00:00	6.91	20.08	146.84	39.49
24-11-2023 02:00:00	6.92	20.98	153.37	44.8
24-11-2023 03:00:00	6.92	21	153.33	44.86
24-11-2023 04:00:00	6.93	20.95	153.28	44.83
24-11-2023 05:00:00	6.93	20.9	153.19	44.83
24-11-2023 06:00:00	6.94	20.93	153.24	44.9
24-11-2023 07:00:00	6.94	20.91	153.22	44.87
24-11-2023 08:00:00	6.95	20.95	153.27	44.9

For Meem Agro Foods Pvt. Ltd

Authorized Signatory

24-11-2023 09:00:00	6.95	20.91	153.24	44.9
24-11-2023 10:00:00	6.96	20.98	153.29	44.93
24-11-2023 11:00:00	6.97	21	153.51	44.84
24-11-2023 12:00:00	6.97	20.98	153.67	39.95
24-11-2023 13:00:00	6.93	18.86	138.06	21.32
24-11-2023 14:00:00	6.93	19.13	139.79	21.68
24-11-2023 15:00:00	6.91	27.78	202.8	49.77
24-11-2023 16:00:00	6.9	20.1	146.91	28.34
24-11-2023 17:00:00	6.89	21.82	159.73	46.68
24-11-2023 18:00:00	6.89	21.62	158.25	41.13
24-11-2023 19:00:00	6.87	19.22	140.63	27.69
24-11-2023 20:00:00	6.87	21.82	159.39	43.56
24-11-2023 21:00:00	6.87	22.73	166.17	48.37
24-11-2023 22:00:00	6.87	22.7	165.85	48
24-11-2023 23:00:00	6.87	22.68	165.74	47.93
25-11-2023 00:00:00	6.87	22.64	165.68	47.94
25-11-2023 01:00:00	6.87	22.61	165.58	47.95
25-11-2023 02:00:00	6.87	22.61	165.57	48
25-11-2023 03:00:00	6.87	22.61	165.51	47.98
25-11-2023 04:00:00	6.87	22.6	165.38	48.03
25-11-2023 05:00:00	6.88	22.6	165.36	48.04
25-11-2023 06:00:00	6.89	22.6	165.31	48.07
25-11-2023 07:00:00	6.89	22.6	165.37	48.14
25-11-2023 08:00:00	6.89	22.6	165.36	48.15
25-11-2023 09:00:00	6.9	22.73	166.2	47.88
25-11-2023 10:00:00	6.87	21.63	158.62	35.58
25-11-2023 11:00:00	6.87	19.59	143.37	30.78
25-11-2023 12:00:00	6.88	19.52	142.51	34.98
25-11-2023 13:00:00	6.88	21.77	159.33	39.61
25-11-2023 14:00:00	6.87	19.23	140.78	31.09
25-11-2023 15:00:00	6.86	19.76	144.5	29.74
25-11-2023 16:00:00	6.85	19.43	142.11	22.48
25-11-2023 17:00:00	6.85	19.5	142.78	30.4

For Meem Agro Foods Pvt. Ltd

Authorizatory

25-11-2023 18:00:00	6.85	19.83	144.86	32.48
25-11-2023 19:00:00	6.84	24.03	175.59	39.85
25-11-2023 20:00:00	6.85	22.16	162.3	41.52
25-11-2023 21:00:00	6.85	21.46	157	37.69
25-11-2023 22:00:00	6.86	20.83	152.34	34.91
25-11-2023 23:00:00	6.86	19.89	145.58	30.35
26-11-2023 00:00:00	6.87	21.64	158.2	40.55
26-11-2023 01:00:00	6.87	22.18	162.39	44.54
26-11-2023 02:00:00	6.88	22.98	167.96	49.42
26-11-2023 03:00:00	6.89	23.54	172.23	52.61
26-11-2023 04:00:00	6.89	23.48	171.78	52.23
26-11-2023 05:00:00	6.9	23.46	171.58	52.08
26-11-2023 06:00:00	6.9	23.41	171.38	51.91
26-11-2023 07:00:00	6.91	23.4	171.32	51.85
26-11-2023 08:00:00	6.91	23.4	171.32	51.9
26-11-2023 09:00:00	6.91	23.4	171.28	51.84
26-11-2023 10:00:00	6.92	24.01	175.49	47.84
26-11-2023 11:00:00	6.91	23.65	173.16	38.05
26-11-2023 12:00:00	6.91	19.6	143.4	29.95
26-11-2023 13:00:00	6.9	19.41	142.04	22.33
26-11-2023 14:00:00	6.89	19.3	141.2	21.78
26-11-2023 15:00:00	6.88	19.41	142.02	22
26-11-2023 16:00:00	6.87	19.49	142.6	22.14
26-11-2023 17:00:00	6.86	19.57	143.09	22.3
26-11-2023 18:00:00	6.86	19.61	143.37	22.45
26-11-2023 19:00:00	6.86	20.93	152.91	42.79
26-11-2023 20:00:00	6.86	21.1	154.24	44.94
26-11-2023 21:00:00	6.86	21.18	154.94	44.95
26-11-2023 22:00:00	6.86	21.2	154.98	44.95
26-11-2023 23:00:00	6.87	21.2	154.98	44.94
27-11-2023 00:00:00	6.87	21.2	155.12	44.94
27-11-2023 01:00:00	6.87	21.2	155.08	44.93
27-11-2023 02:00:00	6.88	21.2	155.1	44.93

For Meem Agro Foods Pvt. Ltd

Auth. Laboratory

27-11-2023 03:00:00	6.89	21.2	155.08	44.95
27-11-2023 04:00:00	6.89	21.2	155.09	44.98
27-11-2023 05:00:00	6.9	21.2	155.15	44.97
27-11-2023 06:00:00	6.9	21.2	155.08	44.96
27-11-2023 07:00:00	6.91	21.2	155.08	45.03
27-11-2023 08:00:00	6.91	21.2	155.1	45.03
27-11-2023 09:00:00	6.92	21.2	155.08	45.02
27-11-2023 10:00:00	6.91	21.78	159.44	38.77
27-11-2023 11:00:00	6.9	18.35	134.31	26.73
27-11-2023 12:00:00	6.91	21.03	153.89	38.88
27-11-2023 13:00:00	6.9	19.24	140.81	23.43
27-11-2023 14:00:00	6.89	19.52	142.75	25.48
27-11-2023 15:00:00	6.88	19.93	145.73	29.13
27-11-2023 16:00:00	6.87	19.28	141.23	25.53
27-11-2023 17:00:00	6.87	19.24	140.75	24.69
27-11-2023 18:00:00	6.86	19.48	142.55	25.54
27-11-2023 19:00:00	6.86	19.3	141.3	24.45
27-11-2023 20:00:00	6.88	21.13	154.5	39.54
27-11-2023 21:00:00	6.88	21.26	155.53	41.02
27-11-2023 22:00:00	6.89	20.88	152.75	39.68
27-11-2023 23:00:00	6.89	20.57	150.47	38.29
28-11-2023 00:00:00	6.9	19.98	146.26	35.68
28-11-2023 01:00:00	6.91	19.46	142.25	33.47
28-11-2023 02:00:00	6.91	20.66	151.22	41.95
28-11-2023 03:00:00	6.92	20.58	150.58	41.68
28-11-2023 04:00:00	6.92	20.17	147.66	40.18
28-11-2023 05:00:00	6.93	19.89	145.49	38.86
28-11-2023 06:00:00	6.93	19.55	142.99	37.26
28-11-2023 07:00:00	6.94	19.06	139.51	34.87
28-11-2023 08:00:00	6.94	18.58	135.99	32.47
28-11-2023 09:00:00	6.95	19.76	144.42	39.57
28-11-2023 10:00:00	6.93	20.93	153.13	30.28
28-11-2023 11:00:00	6.93	19.23	140.67	23.92

For Meem Agro Foods Pvt. Ltd

Auth. Signatory

28-11-2023 12:00:00	6.93	19.55	142.83	25.23
28-11-2023 13:00:00	6.91	19.3	141.33	24.38
28-11-2023 14:00:00	6.9	19.08	139.65	23.63
28-11-2023 15:00:00	6.89	19.09	139.62	24.57
28-11-2023 16:00:00	6.89	19.23	140.78	25.66
28-11-2023 17:00:00	6.88	18.6	136.07	22.58
28-11-2023 18:00:00	6.88	18.8	137.58	23.63
28-11-2023 19:00:00	6.88	18.87	138.06	26.34
28-11-2023 20:00:00	6.88	17.85	130.49	24.49
28-11-2023 21:00:00	6.88	19.5	142.6	35.84
28-11-2023 22:00:00	6.88	19	139.08	33.48
28-11-2023 23:00:00	6.88	19.81	144.85	38.63
29-11-2023 00:00:00	6.89	20.5	149.97	41.96
29-11-2023 01:00:00	6.89	20.59	150.43	42.27
29-11-2023 02:00:00	6.89	20.6	150.52	42.4
29-11-2023 03:00:00	6.89	20.6	150.69	42.59
29-11-2023 04:00:00	6.9	20.6	150.58	42.6
29-11-2023 05:00:00	6.9	20.6	150.58	42.68
29-11-2023 06:00:00	6.91	20.6	150.5	42.69
29-11-2023 07:00:00	6.91	20.6	150.46	42.72
29-11-2023 08:00:00	6.92	20.6	150.42	42.74
29-11-2023 09:00:00	6.92	20.57	150.43	42.72
29-11-2023 10:00:00	6.92	20.8	151.89	36.42
29-11-2023 11:00:00	6.91	20.08	147.04	26.81
29-11-2023 12:00:00	6.91	18.6	135.97	28.64
29-11-2023 13:00:00	6.91	20.44	149.42	35.43
29-11-2023 14:00:00	6.9	19.12	139.93	23.44
29-11-2023 15:00:00	6.89	20.02	146.08	26.27
29-11-2023 16:00:00	6.89	19.56	143	25.64
29-11-2023 17:00:00	6.88	18.76	137.25	22.08
29-11-2023 18:00:00	6.87	18.64	136.5	21.33
29-11-2023 19:00:00	6.87	19.67	143.65	29.06
29-11-2023 20:00:00	6.87	19.94	145.92	33.46

For Meem Agro Foods Pvt. Ltd

Auth Signatory

29-11-2023 21:00:00	6.87	19.01	139.17	29.28
29-11-2023 22:00:00	6.88	19.41	141.86	33.2
29-11-2023 23:00:00	6.88	19.78	144.67	36.13
30-11-2023 00:00:00	6.88	20.91	152.85	41.88
30-11-2023 01:00:00	6.88	21.5	157.1	44.55
30-11-2023 02:00:00	6.88	21.5	157.08	44.55
30-11-2023 03:00:00	6.89	21.5	157.13	44.63
30-11-2023 04:00:00	6.9	21.5	157.08	44.58
30-11-2023 05:00:00	6.9	21.5	157.06	44.61
30-11-2023 06:00:00	6.9	21.5	157.01	44.58
30-11-2023 07:00:00	6.91	21.45	156.93	44.61
30-11-2023 08:00:00	6.91	21.41	156.88	44.64
30-11-2023 09:00:00	6.92	21.42	156.86	44.66
30-11-2023 10:00:00	6.92	21.43	156.91	44.68
30-11-2023 11:00:00	6.93	21.41	156.85	44.62
30-11-2023 12:00:00	6.94	21.41	156.85	44.6
30-11-2023 13:00:00	6.93	22.13	161.66	41.8
30-11-2023 14:00:00	6.92	20.23	148.44	27.45
30-11-2023 15:00:00	6.92	18.61	136.16	22.09
30-11-2023 16:00:00	6.91	18.82	137.81	22.44
30-11-2023 17:00:00	6.91	18.61	136.05	21.98
30-11-2023 18:00:00	6.9	18.73	136.84	23.1
30-11-2023 19:00:00	6.91	18.22	133.4	26.54
30-11-2023 20:00:00	6.91	17.68	129.37	23.47
30-11-2023 21:00:00	6.91	17.17	125.49	20.77
30-11-2023 22:00:00	6.91	18.92	138.23	32.39
30-11-2023 23:00:00	6.91	20.53	150.25	40.78
01-12-2023 00:00:00	6.91	20.6	150.69	41.47
01-12-2023 01:00:00	6.92	20.6	150.72	41.67
01-12-2023 02:00:00	6.92	20.6	150.6	41.8
01-12-2023 03:00:00	6.92	20.6	150.64	41.93
01-12-2023 04:00:00	6.93	20.6	150.64	41.97
01-12-2023 05:00:00	6.93	20.6	150.65	42.01

For Meem Agro Foods Pvt. Ltd.

Auth. Signatory

01-12-2023 06:00:00	6.93	20.6	150.62	42
01-12-2023 07:00:00	6.93	20.6	150.65	42.09
01-12-2023 08:00:00	6.94	20.6	150.59	42.12
01-12-2023 09:00:00	6.94	20.6	150.61	42.12
01-12-2023 10:00:00	6.93	19.8	145.17	29.48
01-12-2023 11:00:00	6.92	18.44	134.89	21.31
01-12-2023 12:00:00	6.93	18.03	132.05	19.7
01-12-2023 13:00:00	6.92	19.65	143.18	27.86
01-12-2023 14:00:00	6.91	19.33	141.43	27.81
01-12-2023 15:00:00	6.9	18.58	135.97	24.26
01-12-2023 16:00:00	6.9	18.62	136.2	23.84
01-12-2023 17:00:00	6.89	18.37	134.32	22.23
01-12-2023 18:00:00	6.89	18.38	134.44	21.81
01-12-2023 19:00:00	6.89	19.41	141.96	29.39
01-12-2023 20:00:00	6.89	19.95	145.88	33.87
01-12-2023 21:00:00	6.89	19.29	141.17	31.22
01-12-2023 22:00:00	6.89	18.3	134.01	26.61
01-12-2023 23:00:00	6.89	17.63	128.88	24
02-12-2023 00:00:00	6.9	20.68	151.04	42.62
02-12-2023 01:00:00	6.9	20.8	151.97	43.11
02-12-2023 02:00:00	6.9	20.8	152.03	43.16
02-12-2023 03:00:00	6.91	20.8	152.02	43.16
02-12-2023 04:00:00	6.91	20.8	151.96	43.16
02-12-2023 05:00:00	6.92	20.8	151.98	43.17
02-12-2023 06:00:00	6.92	20.8	152.03	43.2
02-12-2023 07:00:00	6.92	20.8	152.01	43.21
02-12-2023 08:00:00	6.92	20.8	152	43.24
02-12-2023 09:00:00	6.93	20.8	152.1	43.28
02-12-2023 10:00:00	6.93	20.8	152.13	43.22
02-12-2023 11:00:00	6.92	19.76	144.7	27.29
02-12-2023 12:00:00	6.92	18.16	132.91	20.27
02-12-2023 13:00:00	6.92	18.08	132.21	19.83
02-12-2023 14:00:00	6.91	18.03	131.82	19.54

For Meem Agro Foods Pvt. Ltd

Auth. Signatory

02-12-2023 15:00:00	6.91	17.73	129.79	18.32
02-12-2023 16:00:00	6.9	17.71	129.55	18.18
02-12-2023 17:00:00	6.9	17.71	129.63	18.08
02-12-2023 18:00:00	6.89	17.67	129.27	18.02
02-12-2023 19:00:00	6.89	17.69	129.24	18.01
02-12-2023 20:00:00	6.89	17.63	129.03	20.79
02-12-2023 21:00:00	6.89	17.44	127.6	22.95
02-12-2023 22:00:00	6.88	17.34	126.96	22.72
02-12-2023 23:00:00	6.89	18.83	137.76	32.3
03-12-2023 00:00:00	6.89	19.93	145.78	39.31
03-12-2023 01:00:00	6.89	20.3	148.43	40.97
03-12-2023 02:00:00	6.89	20.3	148.66	41.11
03-12-2023 03:00:00	6.9	20.3	148.7	41.19
03-12-2023 04:00:00	6.9	20.3	148.69	41.2
03-12-2023 05:00:00	6.91	20.3	148.71	41.21
03-12-2023 06:00:00	6.91	20.3	148.69	41.2
03-12-2023 07:00:00	6.91	20.3	148.64	41.26
03-12-2023 08:00:00	6.91	20.3	148.63	41.28
03-12-2023 09:00:00	6.92	20.3	148.64	41.3
03-12-2023 10:00:00	6.92	20.33	148.93	39.85
03-12-2023 11:00:00	6.91	18.2	133.26	20.62
03-12-2023 12:00:00	6.91	18.84	137.83	30.16
03-12-2023 13:00:00	6.91	18	131.79	22.04
03-12-2023 14:00:00	6.9	17.6	128.58	17.82
03-12-2023 15:00:00	6.9	17.59	128.5	17.75
03-12-2023 16:00:00	6.9	17.59	128.55	17.74
03-12-2023 17:00:00	6.9	17.6	128.73	17.73
03-12-2023 18:00:00	6.9	17.6	128.86	17.76
03-12-2023 19:00:00	6.89	17.92	131.03	22.41
03-12-2023 20:00:00	6.89	17.75	129.8	24.02
03-12-2023 21:00:00	6.89	17.11	125.19	20.77
03-12-2023 22:00:00	6.89	17.85	130.35	26.19
03-12-2023 23:00:00	6.9	19.86	145.14	39.16

For Meem Agro Foods Pvt. Ltd

Auth. Signatory

04-12-2023 00:00:00	6.9	20.19	147.84	40.85
04-12-2023 01:00:00	6.9	20.21	148.05	40.95
04-12-2023 02:00:00	6.91	20.23	148.13	41.03
04-12-2023 03:00:00	6.91	20.22	148.11	41.08
04-12-2023 04:00:00	6.92	20.24	148.13	41.1
04-12-2023 05:00:00	6.92	20.2	148.1	41.11
04-12-2023 06:00:00	6.93	20.2	148.1	41.16
04-12-2023 07:00:00	6.93	20.23	148.14	41.19
04-12-2023 08:00:00	6.93	20.22	148.12	41.2
04-12-2023 09:00:00	6.93	20.26	148.15	41.19
04-12-2023 10:00:00	6.94	20.28	148.21	41.21
04-12-2023 11:00:00	6.93	19.38	141.9	30.54
04-12-2023 12:00:00	6.93	17.62	128.83	18.21
04-12-2023 13:00:00	6.93	17.78	130.1	18.55
04-12-2023 14:00:00	6.92	17.79	130.35	18.47
04-12-2023 15:00:00	6.91	17.74	129.8	18.08
04-12-2023 16:00:00	6.91	17.71	129.62	18.03
04-12-2023 17:00:00	6.9	17.7	129.56	18
04-12-2023 18:00:00	6.9	17.7	129.45	17.9
04-12-2023 19:00:00	6.9	18.12	132.47	22.2
04-12-2023 20:00:00	6.9	18.42	134.74	27.28
04-12-2023 21:00:00	6.9	18.05	132.07	25.48
04-12-2023 22:00:00	6.9	17.49	127.95	22.33
04-12-2023 23:00:00	6.9	17.12	125.03	20.51
05-12-2023 00:00:00	6.9	20.1	146.89	39.98
05-12-2023 01:00:00	6.9	20.2	147.94	40.62
05-12-2023 02:00:00	6.9	20.2	147.93	40.66
05-12-2023 03:00:00	6.91	20.28	148.23	40.86
05-12-2023 04:00:00	6.91	20.3	148.3	40.93
05-12-2023 05:00:00	6.92	20.3	148.3	41
05-12-2023 06:00:00	NA	NA	NA	NA
05-12-2023 07:00:00	NA	NA	NA	NA
05-12-2023 08:00:00	NA	NA	NA	NA

For Meem Agro Foods Pvt. Ltd.

Auth. Signatory

05-12-2023 09:00:00	NA	NA	NA	NA	NA
05-12-2023 10:00:00	NA	NA	NA	NA	NA
05-12-2023 11:00:00	NA	NA	NA	NA	NA
05-12-2023 12:00:00	NA	NA	NA	NA	NA
05-12-2023 13:00:00	NA	NA	NA	NA	NA
05-12-2023 14:00:00	NA	NA	NA	NA	NA
05-12-2023 15:00:00	6.9	18.58	135.73	22.7	NA
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05-12-2023 17:00:00	6.89	17.94	131.23	18.85	NA
05-12-2023 18:00:00	6.89	17.87	130.66	18.44	NA
05-12-2023 19:00:00	6.89	18.95	138.57	28.89	NA
05-12-2023 20:00:00	6.89	18.6	136.1	27.78	NA
05-12-2023 21:00:00	6.89	18.06	132.14	25.16	NA
05-12-2023 22:00:00	6.89	17.52	128.14	22.63	NA
05-12-2023 23:00:00	6.89	20.23	147.9	39.93	NA
06-12-2023 00:00:00	6.9	20.4	149.51	41.29	NA
06-12-2023 01:00:00	6.9	20.4	149.49	41.33	NA
06-12-2023 02:00:00	6.9	20.4	149.5	41.4	NA
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06-12-2023 06:00:00	6.92	20.4	149.45	41.49	NA
06-12-2023 07:00:00	6.92	20.42	149.58	41.48	NA
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06-12-2023 11:00:00	6.92	18.27	133.65	20.94	NA
06-12-2023 12:00:00	6.93	18.98	138.78	27.18	NA
06-12-2023 13:00:00	6.92	17.93	131.02	18.7	NA
06-12-2023 14:00:00	6.91	17.76	129.89	18.17	NA
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06-12-2023 17:00:00	6.9	17.6	128.82	17.75	NA

For Meem Agro Foods Pvt. Ltd

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06-12-2023 18:00:00	6.89	17.66	129.2	17.78
06-12-2023 19:00:00	6.89	18.5	135.22	22.97
06-12-2023 20:00:00	6.89	19.53	142.92	31.24
06-12-2023 21:00:00	6.89	19.14	140	29.37
06-12-2023 22:00:00	6.89	18.64	136.29	27.4
06-12-2023 23:00:00	6.89	19.18	140.26	30.95
07-12-2023 00:00:00	6.89	20.73	151.52	41.9
07-12-2023 01:00:00	6.9	20.8	152	42.23
07-12-2023 02:00:00	6.9	20.8	152.05	42.31
07-12-2023 03:00:00	6.91	20.8	152.15	42.37
07-12-2023 04:00:00	6.92	20.8	152.18	42.33
07-12-2023 05:00:00	6.92	20.8	152.28	42.37
07-12-2023 06:00:00	6.92	20.8	152.28	42.4
07-12-2023 07:00:00	6.93	20.8	152.33	42.43
07-12-2023 08:00:00	6.93	20.8	152.26	42.4
07-12-2023 09:00:00	6.93	20.8	152.32	42.48
07-12-2023 10:00:00	6.94	20.8	152.4	42.49
07-12-2023 11:00:00	6.94	20.85	152.57	42.44
07-12-2023 12:00:00	6.94	19.42	142.18	28.42
07-12-2023 13:00:00	6.92	17.71	129.49	18.05
07-12-2023 14:00:00	6.92	17.63	129.02	17.88
07-12-2023 15:00:00	6.92	17.61	128.94	17.76
07-12-2023 16:00:00	6.91	17.73	129.77	17.97
07-12-2023 17:00:00	6.91	17.84	130.68	18.26
07-12-2023 18:00:00	6.9	18.1	132.48	18.79
07-12-2023 19:00:00	6.9	18.81	137.6	29.19
07-12-2023 20:00:00	6.9	20.7	151.37	41.28
07-12-2023 21:00:00	6.9	20.78	151.81	41.4
07-12-2023 22:00:00	6.9	20.8	151.92	41.48
07-12-2023 23:00:00	6.91	20.8	151.98	41.51
08-12-2023 00:00:00	6.91	20.8	151.97	41.58
08-12-2023 01:00:00	6.91	20.8	152.03	41.69
08-12-2023 02:00:00	6.92	20.8	152.06	41.7

For Meem Agro Foods Pvt. Ltd

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08-12-2023 03:00:00	6.92	20.8	152.05	41.74
08-12-2023 04:00:00	6.93	20.8	152.09	41.81
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08-12-2023 06:00:00	6.93	20.8	152.07	41.87
08-12-2023 07:00:00	6.94	20.8	152.07	41.88
08-12-2023 08:00:00	6.94	20.8	152.11	41.9
08-12-2023 09:00:00	6.94	20.8	152.11	41.9
08-12-2023 10:00:00	6.95	20.8	152.27	41.9
08-12-2023 11:00:00	6.95	20.63	150.92	33.63
08-12-2023 12:00:00	6.93	18.57	135.98	24.97
08-12-2023 13:00:00	6.94	20.24	147.97	37.43
08-12-2023 14:00:00	6.93	17.86	130.66	18.13
08-12-2023 15:00:00	6.92	17.86	130.68	18.03
08-12-2023 16:00:00	6.91	20.36	148.58	25.68
08-12-2023 17:00:00	6.9	20.37	149.31	33.52
08-12-2023 18:00:00	6.91	20.5	149.83	38.18
08-12-2023 19:00:00	6.91	21.73	159.04	45.59
08-12-2023 20:00:00	6.91	21.7	158.93	45.57
08-12-2023 21:00:00	6.91	21.74	159.09	45.83
08-12-2023 22:00:00	6.91	21.7	159.06	45.8
08-12-2023 23:00:00	6.91	21.7	158.96	45.82
09-12-2023 00:00:00	6.91	21.7	158.9	45.85
09-12-2023 01:00:00	6.91	21.7	158.86	45.84
09-12-2023 02:00:00	6.92	21.7	158.79	45.9
09-12-2023 03:00:00	6.92	21.7	158.78	45.96
09-12-2023 04:00:00	6.93	21.7	158.81	46.01
09-12-2023 05:00:00	6.93	21.7	158.73	45.98
09-12-2023 06:00:00	6.93	21.7	158.69	46.03
09-12-2023 07:00:00	6.94	21.7	158.74	46.1
09-12-2023 08:00:00	6.94	21.7	158.75	46.1
09-12-2023 09:00:00	6.94	21.7	158.76	46.12
09-12-2023 10:00:00	6.95	21.7	158.89	46.14
09-12-2023 11:00:00	6.96	22.03	161.27	43.01

For Meem Agro Foods Pvt. Ltd

Auth. Signatory

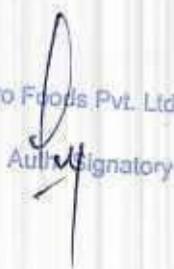
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09-12-2023 14:00:00	6.93	19.65	143.75	21.32
09-12-2023 15:00:00	6.91	19.29	141.11	20.77
09-12-2023 16:00:00	6.9	18.82	137.81	20.78
09-12-2023 17:00:00	6.9	18.12	132.42	23.07
09-12-2023 18:00:00	6.89	19.47	142.35	32.47
09-12-2023 19:00:00	6.89	20.8	151.92	40.97
09-12-2023 20:00:00	6.89	20.9	153.16	41.6
09-12-2023 21:00:00	6.89	20.99	153.36	41.68
09-12-2023 22:00:00	6.89	20.96	153.29	41.67
09-12-2023 23:00:00	6.9	20.95	153.25	41.77
10-12-2023 00:00:00	6.9	20.91	153.22	41.79
10-12-2023 01:00:00	6.91	20.93	153.23	41.88
10-12-2023 02:00:00	6.91	20.9	153.2	41.89
10-12-2023 03:00:00	6.92	20.92	153.18	41.91
10-12-2023 04:00:00	6.93	20.93	153.21	41.9
10-12-2023 05:00:00	6.93	20.9	153.14	41.98
10-12-2023 06:00:00	6.93	20.92	153.22	42.01
10-12-2023 07:00:00	6.94	20.93	153.21	42.06
10-12-2023 08:00:00	6.94	20.9	153.2	42.01
10-12-2023 09:00:00	6.94	20.94	153.26	42.03
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10-12-2023 12:00:00	6.94	31.57	230.34	65.28
10-12-2023 13:00:00	6.93	22.27	163.08	27.25
10-12-2023 14:00:00	6.92	20.23	148.16	24.69
10-12-2023 15:00:00	6.91	19.98	145.99	31.78
10-12-2023 16:00:00	6.9	22.1	161.6	43.82
10-12-2023 17:00:00	6.9	22.03	161.29	43.7
10-12-2023 18:00:00	6.89	22	161.18	43.73
10-12-2023 19:00:00	6.88	22	161.21	43.83
10-12-2023 20:00:00	6.88	22.09	161.49	43.98

For Meem Agro Feeds Pvt. Ltd

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10-12-2023 21:00:00	6.88	22.1	161.48	44.06
10-12-2023 22:00:00	6.88	22.1	161.48	44.1
10-12-2023 23:00:00	6.88	22.1	161.52	44.12
11-12-2023 00:00:00	6.88	22.1	161.55	44.13
11-12-2023 01:00:00	6.88	22.1	161.45	44.12
11-12-2023 02:00:00	6.88	22.08	161.36	44.16
11-12-2023 03:00:00	6.88	22.04	161.33	44.22
11-12-2023 04:00:00	6.89	22.04	161.31	44.26
11-12-2023 05:00:00	6.9	22.03	161.31	44.3
11-12-2023 06:00:00	6.9	22.06	161.36	44.34
11-12-2023 07:00:00	6.91	22.05	161.35	44.36
11-12-2023 08:00:00	6.91	22.03	161.31	44.37
11-12-2023 09:00:00	6.91	22.06	161.29	44.39
11-12-2023 10:00:00	6.92	22.1	161.47	44.43
11-12-2023 11:00:00	6.92	22.1	161.5	44.36
11-12-2023 12:00:00	6.93	22.1	161.6	44.26
11-12-2023 13:00:00	6.9	22.63	165.57	31.24
11-12-2023 14:00:00	6.9	20.9	152.97	23.61
11-12-2023 15:00:00	6.89	20.05	146.69	21.55
11-12-2023 16:00:00	6.88	19.72	144.26	20.84
11-12-2023 17:00:00	6.87	20.08	146.63	22.33
11-12-2023 18:00:00	6.87	20.68	151.21	30.97
11-12-2023 19:00:00	6.86	23.13	169.12	46.64
11-12-2023 20:00:00	6.86	23.04	168.57	46.35
11-12-2023 21:00:00	6.87	23	168.31	46.05
11-12-2023 22:00:00	6.87	23	168.3	46.08
11-12-2023 23:00:00	6.87	23	168.18	45.98
12-12-2023 00:00:00	7.3	19.4	186.1	43.5
12-12-2023 01:00:00	7.4	19.5	186.3	43.5
12-12-2023 02:00:00	7.3	19.6	186.2	43.6
12-12-2023 03:00:00	7.1	19.7	186.1	43.5
12-12-2023 04:00:00	7.2	19.8	186	43.4
12-12-2023 05:00:00	7.2	19.8	186.5	43.3

For Maem Agro Foods Pvt. Ltd


 A handwritten signature in black ink, appearing to be 'M. S.', is written over the 'Authorizatory' text.
   
Authorizatory

12-12-2023 06:00:00	7.5	19.3	186.1	43.2
12-12-2023 07:00:00	7.6	19.5	186	43.4
12-12-2023 08:00:00	7.4	19.9	186	43.3
12-12-2023 09:00:00	7.4	19.9	186.8	43.7
12-12-2023 10:00:00	7.7	19.7	186.9	43.3
12-12-2023 11:00:00	7.4	19.9	186.4	43.1
12-12-2023 12:00:00	7.09	19.8	186.3	43.2
12-12-2023 13:00:00	7.09	20.1	186.7	43.3
12-12-2023 14:00:00	7.2	20.2	186.5	43.5
12-12-2023 15:00:00	7.3	19.8	186.4	43.6
12-12-2023 16:00:00	7.4	19.9	186.6	43.9
12-12-2023 17:00:00	7.1	19.5	186.7	43.2
12-12-2023 18:00:00	7.9	19.9	186	43.5
12-12-2023 19:00:00	7.5	19.6	186	43.3
12-12-2023 20:00:00	7.6	19.7	186.1	43.4
12-12-2023 21:00:00	7.7	19.9	186.2	43.6
12-12-2023 22:00:00	7.5	21.1	186.3	43.3
12-12-2023 23:00:00	7.3	20.1	185.4	43.4
13-12-2023 00:00:00	6.9	23.5	172.04	41.69
13-12-2023 01:00:00	6.91	22.93	167.75	39.03
13-12-2023 02:00:00	6.92	22.45	164.32	36.22
13-12-2023 03:00:00	6.93	21.86	159.97	33.95
13-12-2023 04:00:00	6.93	23.4	171.23	44.76
13-12-2023 05:00:00	6.94	22.96	168	42.53
13-12-2023 06:00:00	6.94	22.4	163.98	39.58
13-12-2023 07:00:00	6.95	24.12	176.27	47.22
13-12-2023 08:00:00	6.95	24.59	180.08	51.08
13-12-2023 09:00:00	6.96	24.62	180.22	51.09
13-12-2023 10:00:00	6.96	24.66	180.37	51.13
13-12-2023 11:00:00	6.97	24.65	180.34	51
13-12-2023 12:00:00	6.99	24.7	180.42	50.91
13-12-2023 13:00:00	6.98	25.54	186.8	44.58
13-12-2023 14:00:00	6.95	24.01	175.78	32.59

For Maam Agro Foods Pvt. Ltd

Authorizatory

13-12-2023 15:00:00	6.94	25.04	183.39	36.65
13-12-2023 16:00:00	6.93	21.59	158.04	25.66
13-12-2023 17:00:00	6.92	21.6	158.01	25.52
13-12-2023 18:00:00	6.92	21.79	159.41	25.93
13-12-2023 19:00:00	6.93	22.46	164.31	36.13
13-12-2023 20:00:00	6.93	21.91	160.38	36.41
13-12-2023 21:00:00	6.93	22.16	162.08	37.92
13-12-2023 22:00:00	6.94	21.79	159.59	38.32
13-12-2023 23:00:00	6.95	22.09	161.64	41.61
14-12-2023 00:00:00	6.96	22.4	163.99	43.4
14-12-2023 01:00:00	6.96	22.4	164.04	43.4
14-12-2023 02:00:00	6.97	22.4	163.93	43.4
14-12-2023 03:00:00	6.98	22.4	163.91	43.43
14-12-2023 04:00:00	6.99	22.4	163.9	43.53
14-12-2023 05:00:00	6.99	22.4	163.96	43.52
14-12-2023 06:00:00	7	22.4	164.03	43.54
14-12-2023 07:00:00	7	22.4	164.07	43.52
14-12-2023 08:00:00	7.01	22.4	164.01	43.54
14-12-2023 09:00:00	7.01	22.4	164.1	43.6
14-12-2023 10:00:00	7.02	22.43	164.2	43.57
14-12-2023 11:00:00	7.04	22.48	164.32	43.53
14-12-2023 12:00:00	7.02	23.14	169.42	39.1
14-12-2023 13:00:00	7.01	23.03	167.99	40.72
14-12-2023 14:00:00	7	23.91	175.21	35.11
14-12-2023 15:00:00	6.98	22.2	162.48	30.44
14-12-2023 16:00:00	6.97	22.98	168.13	44.33
14-12-2023 17:00:00	6.97	23	168.17	44.28
14-12-2023 18:00:00	6.96	23	167.97	44.2
14-12-2023 19:00:00	6.95	23	168.16	44.33
14-12-2023 20:00:00	6.95	23	168.08	44.34
14-12-2023 21:00:00	6.94	23	168.08	44.4
14-12-2023 22:00:00	6.94	22.98	167.97	44.35
14-12-2023 23:00:00	6.94	23	167.96	44.44

For Meem Agro Foods Pvt. Ltd

Auth. Signatory

15-12-2023 00:00:00	6.94	23	168.04	44.47
15-12-2023 01:00:00	6.94	23	168.05	44.53
15-12-2023 02:00:00	6.94	23	168.13	44.57
15-12-2023 03:00:00	6.95	23	168.07	44.61
15-12-2023 04:00:00	6.95	23	168.02	44.6
15-12-2023 05:00:00	6.96	23	168.15	44.66
15-12-2023 06:00:00	6.96	23	168.16	44.68
15-12-2023 07:00:00	6.97	23	168.18	44.7
15-12-2023 08:00:00	6.97	23	168.18	44.68
15-12-2023 09:00:00	6.97	23	168.24	44.7
15-12-2023 10:00:00	6.98	23	168.37	44.77
15-12-2023 11:00:00	6.99	23	168.48	44.72
15-12-2023 12:00:00	6.99	23.03	168.59	44.73
15-12-2023 13:00:00	7	23.09	168.72	44.72
15-12-2023 14:00:00	7.01	23.11	168.86	44.58
15-12-2023 15:00:00	6.97	23.45	171.58	31.23
15-12-2023 16:00:00	6.96	22.44	164.03	27.05
15-12-2023 17:00:00	6.95	22.59	165.21	27.35
15-12-2023 18:00:00	6.95	20.68	151.48	29.9
15-12-2023 19:00:00	6.95	21.23	155.28	35.47
15-12-2023 20:00:00	6.95	22.17	162.06	40.54
15-12-2023 21:00:00	6.95	23.44	171.5	47.06
15-12-2023 22:00:00	6.95	23.44	171.55	47.03
15-12-2023 23:00:00	6.96	23.5	171.82	47.16
16-12-2023 00:00:00	6.96	23.46	171.66	47.15
16-12-2023 01:00:00	6.96	23.45	171.61	47.25
16-12-2023 02:00:00	6.96	23.49	171.7	47.3
16-12-2023 03:00:00	6.97	23.5	171.7	47.4
16-12-2023 04:00:00	6.98	23.5	171.68	47.38
16-12-2023 05:00:00	6.98	23.5	171.71	47.44
16-12-2023 06:00:00	6.98	23.5	171.69	47.48
16-12-2023 07:00:00	6.98	23.5	171.73	47.53
16-12-2023 08:00:00	6.99	23.5	171.74	47.55

For Meem Agro Foods Pvt. Ltd

Auth. Signatory

16-12-2023 09:00:00	6.99	23.5	171.77	47.57
16-12-2023 10:00:00	7	23.5	171.9	47.62
16-12-2023 11:00:00	7	24.31	177.81	48.9
16-12-2023 12:00:00	6.99	24.1	176.33	43.78
16-12-2023 13:00:00	6.99	22.69	166.01	36.18
16-12-2023 14:00:00	6.97	22.81	166.89	28.42
16-12-2023 15:00:00	6.97	22.7	166.08	27.6
16-12-2023 16:00:00	6.96	22.92	167.78	30.24
16-12-2023 17:00:00	6.96	22.41	163.77	37.98
16-12-2023 18:00:00	6.96	24.5	179.12	48.53
16-12-2023 19:00:00	6.96	24.67	180.34	49.16
16-12-2023 20:00:00	6.96	24.67	180.33	49.18
16-12-2023 21:00:00	6.96	24.62	180.3	49.18
16-12-2023 22:00:00	6.96	24.63	180.28	49.22
16-12-2023 23:00:00	6.97	24.6	180.17	49.16
17-12-2023 00:00:00	6.97	24.6	180	49.09
17-12-2023 01:00:00	6.97	24.6	179.98	49.15
17-12-2023 02:00:00	6.98	24.6	179.78	49.09
17-12-2023 03:00:00	6.98	24.6	179.92	49.19
17-12-2023 04:00:00	6.99	24.6	179.97	49.26
17-12-2023 05:00:00	6.99	24.6	179.97	49.27
17-12-2023 06:00:00	7	24.6	179.95	49.28
17-12-2023 07:00:00	7	24.6	179.92	49.3
17-12-2023 08:00:00	7.01	24.6	180.03	49.37
17-12-2023 09:00:00	7.01	24.6	180.05	49.39
17-12-2023 10:00:00	7.02	24.6	180.15	49.4
17-12-2023 11:00:00	7.03	24.57	179.82	47.62
17-12-2023 12:00:00	7	23.48	171.83	38.73
17-12-2023 13:00:00	7	22.6	165.57	26.93
17-12-2023 14:00:00	7	22.33	163.22	25.88
17-12-2023 15:00:00	6.99	22.47	164.37	26.35
17-12-2023 16:00:00	6.98	22.61	165.45	26.78
17-12-2023 17:00:00	6.97	22.8	166.75	27.3

For Meem Agro Foods Pvt. Ltd

Authorized Signatory

17-12-2023 18:00:00	6.97	20.4	149.6	25.67
17-12-2023 19:00:00	6.97	18.68	136.58	20.41
17-12-2023 20:00:00	6.97	20.39	148.89	31.95
17-12-2023 21:00:00	6.98	22.08	161.36	41.03
17-12-2023 22:00:00	6.98	22.11	161.81	41.36
17-12-2023 23:00:00	6.99	22.1	162	41.49
18-12-2023 00:00:00	6.99	22.1	161.97	41.5
18-12-2023 01:00:00	7	22.1	161.91	41.53
18-12-2023 02:00:00	7	22.1	161.94	41.6
18-12-2023 03:00:00	7.01	22.1	161.94	41.58
18-12-2023 04:00:00	7.02	22.1	161.99	41.62
18-12-2023 05:00:00	7.02	22.1	161.91	41.67
18-12-2023 06:00:00	7.03	22.1	161.9	41.72
18-12-2023 07:00:00	7.03	22.1	161.86	41.7
18-12-2023 08:00:00	7.03	22.1	161.93	41.7
18-12-2023 09:00:00	7.04	22.1	161.92	41.7
18-12-2023 10:00:00	7.05	22.11	162.01	41.7
18-12-2023 11:00:00	7.05	22.19	162.08	41.7
18-12-2023 12:00:00	7.05	22.77	166.17	40.39
18-12-2023 13:00:00	7.02	22.13	161.94	25.51
18-12-2023 14:00:00	7.03	22.05	161.28	25.13
18-12-2023 15:00:00	7.02	22.34	163.35	26.04
18-12-2023 16:00:00	7.02	22.58	165.12	26.82
18-12-2023 17:00:00	7	23.46	171.49	34.42
18-12-2023 18:00:00	7	23.02	168.35	28.03
18-12-2023 19:00:00	7	22.69	166.08	36.9
18-12-2023 20:00:00	7	22.29	163.12	36.76
18-12-2023 21:00:00	7.01	22.09	161.64	35.87
18-12-2023 22:00:00	7.01	21.49	157.37	33.35
18-12-2023 23:00:00	7.01	20.78	151.87	29.78
19-12-2023 00:00:00	7.02	19.57	143.21	24.38
19-12-2023 01:00:00	7.03	21.03	153.62	32.66
19-12-2023 02:00:00	7.03	22.71	166.09	43.87

For Meem Agro Foods Pvt. Ltd.

Auth. Signatory

19-12-2023 03:00:00	7.04	22.7	166.33	43.84
19-12-2023 04:00:00	7.04	22.74	166.41	43.93
19-12-2023 05:00:00	7.05	22.71	166.28	43.93
19-12-2023 06:00:00	7.06	22.72	166.3	44.01
19-12-2023 07:00:00	7.06	22.72	166.32	44.05
19-12-2023 08:00:00	7.06	22.72	166.36	44.11
19-12-2023 09:00:00	7.07	22.74	166.42	44.13
19-12-2023 10:00:00	7.07	22.8	166.56	44.18
19-12-2023 11:00:00	7.08	22.8	166.68	44.1
19-12-2023 12:00:00	7.07	23.96	175.11	39.03
19-12-2023 13:00:00	7.05	22.53	164.85	26.12
19-12-2023 14:00:00	7.05	22.27	162.87	25.38
19-12-2023 15:00:00	7.04	22.16	162.01	25.13
19-12-2023 16:00:00	7.03	22.29	163.13	25.83
19-12-2023 17:00:00	7.02	22.56	164.91	26.76
19-12-2023 18:00:00	7.02	21.46	157.23	32.02
19-12-2023 19:00:00	7.02	22.3	162.83	40.09
19-12-2023 20:00:00	7.02	23.35	170.86	45.62
19-12-2023 21:00:00	7.02	23.4	170.91	45.48
19-12-2023 22:00:00	7.02	23.33	170.8	45.38
19-12-2023 23:00:00	7.02	23.3	170.8	45.46
20-12-2023 00:00:00	7.03	23.32	170.78	45.44
20-12-2023 01:00:00	7.03	23.3	170.77	45.47
20-12-2023 02:00:00	7.03	23.3	170.73	45.48
20-12-2023 03:00:00	7.04	23.3	170.73	45.51
20-12-2023 04:00:00	7.05	23.3	170.75	45.54
20-12-2023 05:00:00	7.05	23.3	170.75	45.58
20-12-2023 06:00:00	7.05	23.32	170.76	45.55
20-12-2023 07:00:00	7.06	23.31	170.75	45.57
20-12-2023 08:00:00	7.06	23.3	170.77	45.62
20-12-2023 09:00:00	7.06	23.32	170.79	45.62
20-12-2023 10:00:00	7.07	23.4	170.89	45.7
20-12-2023 11:00:00	7.07	23.4	170.93	45.62

For Msaem Agro Foods Pvt. Ltd

Auth. Signatory

20-12-2023 12:00:00	7.07	24.58	179.58	45.47
20-12-2023 13:00:00	7.04	23.78	173.97	30.04
20-12-2023 14:00:00	7.04	21.63	158.42	32.11
20-12-2023 15:00:00	7.04	23.63	172.58	44.28
20-12-2023 16:00:00	7.04	23.98	175.25	45.7
20-12-2023 17:00:00	7.03	23.92	175.14	45.66
20-12-2023 18:00:00	7.02	23.9	175.06	45.73
20-12-2023 19:00:00	7.01	23.93	175.17	45.83
20-12-2023 20:00:00	7.01	23.98	175.27	45.88
20-12-2023 21:00:00	7.01	24	175.58	46.12
20-12-2023 22:00:00	7	24	175.58	46.2
20-12-2023 23:00:00	7	24	175.67	46.23
21-12-2023 00:00:00	7	24	175.72	46.24
21-12-2023 01:00:00	7	24	175.73	46.33
21-12-2023 02:00:00	7.01	24.01	175.89	46.41
21-12-2023 03:00:00	7.01	24	175.8	46.37
21-12-2023 04:00:00	7.01	24	175.75	46.38
21-12-2023 05:00:00	7.01	24	175.75	46.39
21-12-2023 06:00:00	7.02	24	175.75	46.38
21-12-2023 07:00:00	7.02	24	175.78	46.48
21-12-2023 08:00:00	7.03	24	175.72	46.5
21-12-2023 09:00:00	7.03	24	175.83	46.51
21-12-2023 10:00:00	7.03	24.02	175.92	46.53
21-12-2023 11:00:00	7.04	24.08	176.01	46.52
21-12-2023 12:00:00	7.01	23.75	173.7	39.63
21-12-2023 13:00:00	7.02	24.64	180.28	45.3
21-12-2023 14:00:00	7.03	23.48	171.72	39.37
21-12-2023 15:00:00	7.02	23.12	169.33	32.65
21-12-2023 16:00:00	7	21.43	156.88	23.05
21-12-2023 17:00:00	6.99	20.99	153.56	21.9
21-12-2023 18:00:00	6.97	21.76	159.05	24.72
21-12-2023 19:00:00	6.97	19.18	140.56	19.77
21-12-2023 20:00:00	6.97	18.83	137.78	18.69

For Meeem Agro Foods Pvt. Ltd

Auth. Signatory

21-12-2023 21:00:00	6.97	22.09	161.4	37.35
21-12-2023 22:00:00	6.97	23.27	170.17	43.26
21-12-2023 23:00:00	6.97	23.3	170.4	43.35
22-12-2023 00:00:00	6.97	23.3	170.58	43.47
22-12-2023 01:00:00	6.97	23.37	170.87	43.65
22-12-2023 02:00:00	6.97	23.4	170.97	43.71
22-12-2023 03:00:00	6.98	23.4	171.08	43.78
22-12-2023 04:00:00	6.98	23.4	171.04	43.79
22-12-2023 05:00:00	6.99	23.4	171.04	43.83
22-12-2023 06:00:00	7	23.4	171.14	43.94
22-12-2023 07:00:00	7	23.4	171.08	43.94
22-12-2023 08:00:00	7	23.4	171.12	43.99
22-12-2023 09:00:00	7.01	23.4	171.06	44
22-12-2023 10:00:00	7.01	23.4	171.18	44.06
22-12-2023 11:00:00	7.01	23.4	171.24	44.07
22-12-2023 12:00:00	7.01	23.68	173.3	40.93
22-12-2023 13:00:00	6.99	23.87	174.54	30.33
22-12-2023 14:00:00	6.99	21.39	156.6	26.26
22-12-2023 15:00:00	6.99	25.01	182.59	45.98
22-12-2023 16:00:00	7	24.51	179.52	43.47
22-12-2023 17:00:00	6.99	22.76	166.59	36.38
22-12-2023 18:00:00	6.99	22.84	167.15	39.61
22-12-2023 19:00:00	6.99	23.03	168.43	40.67
22-12-2023 20:00:00	6.99	22.65	165.73	39.2
22-12-2023 21:00:00	6.99	22.54	164.88	38.29
22-12-2023 22:00:00	6.99	23.56	172.14	44.32
22-12-2023 23:00:00	6.99	24.13	176.58	46.68
23-12-2023 00:00:00	6.99	24.1	176.21	46.64
23-12-2023 01:00:00	7	24.1	176.19	46.63
23-12-2023 02:00:00	7	24.09	176.13	46.66
23-12-2023 03:00:00	7	24.08	176.11	46.75
23-12-2023 04:00:00	7	24.1	176.25	46.94
23-12-2023 05:00:00	7	24.1	176.41	47.01

For Maam Agro Foods P.V.L. Ltd

Auth. Signatory



23-12-2023 06:00:00	7.01	24.1	176.32	46.94
23-12-2023 07:00:00	7.01	24.1	176.47	47.09
23-12-2023 08:00:00	7.01	24.1	176.47	47.12
23-12-2023 09:00:00	7.01	24.11	176.49	47.08
23-12-2023 10:00:00	7.02	24.1	176.41	46.92
23-12-2023 11:00:00	7.02	24.12	176.51	46.98
23-12-2023 12:00:00	7.03	24.16	176.72	47.05
23-12-2023 13:00:00	7.04	24.23	177.24	47.41
23-12-2023 14:00:00	7.02	23.83	174.41	36.36
23-12-2023 15:00:00	7.01	23.05	168.68	36.74
23-12-2023 16:00:00	7.01	23.26	170.27	31.06
23-12-2023 17:00:00	7	22.3	162.91	37.31
23-12-2023 18:00:00	7	23.8	173.84	44.58
23-12-2023 19:00:00	7	23.8	173.89	44.65
23-12-2023 20:00:00	6.99	23.8	173.9	44.72
23-12-2023 21:00:00	6.99	23.8	173.85	44.69
23-12-2023 22:00:00	6.99	23.8	173.88	44.71
23-12-2023 23:00:00	6.98	23.8	173.9	44.8
24-12-2023 00:00:00	6.98	23.8	173.96	44.81
24-12-2023 01:00:00	6.98	23.8	173.92	44.82
24-12-2023 02:00:00	6.99	23.8	173.98	44.88
24-12-2023 03:00:00	6.99	23.8	173.96	44.87
24-12-2023 04:00:00	6.99	23.8	173.92	44.83
24-12-2023 05:00:00	6.99	23.79	173.85	44.9
24-12-2023 06:00:00	7	23.73	173.75	44.91
24-12-2023 07:00:00	7	23.8	173.82	44.97
24-12-2023 08:00:00	7.01	23.8	173.84	45
24-12-2023 09:00:00	7.01	23.8	173.9	45.01
24-12-2023 10:00:00	7.02	23.8	174.04	45
24-12-2023 11:00:00	7.03	23.8	174.03	44.96
24-12-2023 12:00:00	7.01	24.94	182.47	39.55
24-12-2023 13:00:00	7	23.94	175.14	30.24
24-12-2023 14:00:00	7	30.18	220.31	55.5

For Meem Agro Foods Pvt. Ltd.

Auth. Signatory

24-12-2023 15:00:00	7.01	26.6	195.15	48.88
24-12-2023 16:00:00	7.02	23.02	168.36	36.57
24-12-2023 17:00:00	7.01	24.69	180.66	45.61
24-12-2023 18:00:00	7.01	23.99	175.68	42.63
24-12-2023 19:00:00	7.01	25.67	187.56	50.05
24-12-2023 20:00:00	7.02	24.66	180.36	44.68
24-12-2023 21:00:00	7.02	24.42	178.75	43.55
24-12-2023 22:00:00	7.02	24.16	176.77	42.02
24-12-2023 23:00:00	7.03	23.6	172.63	39.37
25-12-2023 00:00:00	7.03	23.05	168.63	36.64
25-12-2023 01:00:00	7.04	22.93	167.68	34.56
25-12-2023 02:00:00	7.04	23.7	173.26	41.07
25-12-2023 03:00:00	7.04	24.24	177.32	44.32
25-12-2023 04:00:00	7.05	23.78	174.03	42.28
25-12-2023 05:00:00	7.06	23.25	170.08	39.78
25-12-2023 06:00:00	7.06	24.16	176.34	45.56
25-12-2023 07:00:00	7.06	25.4	185.87	50.43
25-12-2023 08:00:00	7.07	25.43	186.16	50.55
25-12-2023 09:00:00	7.07	25.43	186.17	50.54
25-12-2023 10:00:00	7.08	25.48	186.23	50.62
25-12-2023 11:00:00	7.08	25.5	186.35	50.69
25-12-2023 12:00:00	7.09	25.48	186.21	50.52
25-12-2023 13:00:00	7.07	23.73	173.77	34.07
25-12-2023 14:00:00	7.06	23.23	169.85	28.51
25-12-2023 15:00:00	7.06	21.95	160.66	30.18
25-12-2023 16:00:00	7.06	22.97	168.07	37.58
25-12-2023 17:00:00	7.05	24.75	180.78	46.61
25-12-2023 18:00:00	7.05	25.24	184.71	48.84
25-12-2023 19:00:00	7.04	25.22	184.65	48.84
25-12-2023 20:00:00	7.04	25.25	184.84	49.09
25-12-2023 21:00:00	7.03	25.3	184.97	49.22
25-12-2023 22:00:00	7.03	25.3	184.94	49.21
25-12-2023 23:00:00	7.03	25.3	184.95	49.22

For Meean Agro Food Pvt. Ltd

Auth. Signatory

26-12-2023 00:00:00	7.03	25.3	184.95	49.24
26-12-2023 01:00:00	7.03	25.3	184.93	49.19
26-12-2023 02:00:00	7.03	25.3	184.93	49.28
26-12-2023 03:00:00	7.04	25.3	184.98	49.29
26-12-2023 04:00:00	7.04	25.3	184.92	49.25
26-12-2023 05:00:00	7.04	25.3	184.86	49.25
26-12-2023 06:00:00	7.05	25.3	184.88	49.28
26-12-2023 07:00:00	7.05	25.3	184.81	49.24
26-12-2023 08:00:00	7.05	25.3	184.84	49.28
26-12-2023 09:00:00	7.06	25.3	184.83	49.3
26-12-2023 10:00:00	7.06	25.3	184.93	49.38
26-12-2023 11:00:00	7.06	25.3	184.95	49.43
26-12-2023 12:00:00	7.07	25.3	184.97	49.36
26-12-2023 13:00:00	7.06	23.93	175.19	37.51
26-12-2023 14:00:00	7.04	21.3	155.86	22.29
26-12-2023 15:00:00	7.04	21.5	157.27	23
26-12-2023 16:00:00	7.03	23.1	168.93	30.85
26-12-2023 17:00:00	7.02	24.27	177.38	44.63
26-12-2023 18:00:00	7.01	24.32	178.09	44.9
26-12-2023 19:00:00	7.01	24.33	178.07	44.91
26-12-2023 20:00:00	7	24.34	178.14	45
26-12-2023 21:00:00	7	24.3	178.09	45.01
26-12-2023 22:00:00	7	24.3	178.04	45.01
26-12-2023 23:00:00	7	24.31	178.04	45.02
27-12-2023 00:00:00	7	24.3	178.03	45.05
27-12-2023 01:00:00	7	24.3	178.02	45.07
27-12-2023 02:00:00	7	24.3	177.98	45.07
27-12-2023 03:00:00	7.01	24.3	177.97	45.08
27-12-2023 04:00:00	7.01	24.3	177.94	45.11
27-12-2023 05:00:00	7.02	24.3	177.92	45.12
27-12-2023 06:00:00	7.02	24.3	177.9	45.17
27-12-2023 07:00:00	7.02	24.3	177.89	45.18
27-12-2023 08:00:00	7.02	24.3	177.88	45.2

For Meem Agro Foods Pvt. Ltd

Auth. Signatory

27-12-2023 09:00:00	7.02	24.3	177.91	45.2
27-12-2023 10:00:00	7.03	24.3	177.97	45.24
27-12-2023 11:00:00	7.03	24.3	178.01	45.24
27-12-2023 12:00:00	7.03	24.32	178.07	45.22
27-12-2023 13:00:00	7.02	23.32	170.75	33.42
27-12-2023 14:00:00	7	21.16	154.89	22.02
27-12-2023 15:00:00	7	22.12	161.66	25.15
27-12-2023 16:00:00	6.99	22.8	166.79	27.21
27-12-2023 17:00:00	6.98	23.28	170.13	34.97
27-12-2023 18:00:00	6.98	24.8	181.39	46.05
27-12-2023 19:00:00	6.97	24.8	181.73	46.4
27-12-2023 20:00:00	6.97	24.8	181.53	46.19
27-12-2023 21:00:00	6.97	24.8	181.51	46.14
27-12-2023 22:00:00	6.97	24.8	181.37	46.08
27-12-2023 23:00:00	6.97	24.8	181.37	46.08
28-12-2023 00:00:00	6.97	24.8	181.37	46.08
28-12-2023 01:00:00	6.97	24.8	181.4	46.13
28-12-2023 02:00:00	6.97	24.8	181.45	46.17
28-12-2023 03:00:00	6.97	24.8	181.32	46.11
28-12-2023 04:00:00	6.97	24.8	181.3	46.12
28-12-2023 05:00:00	6.98	24.8	181.3	46.16
28-12-2023 06:00:00	6.98	24.8	181.28	46.1
28-12-2023 07:00:00	6.98	24.8	181.24	46.11
28-12-2023 08:00:00	6.99	24.8	181.23	46.17
28-12-2023 09:00:00	6.99	24.8	181.22	46.19
28-12-2023 10:00:00	7	24.8	181.24	46.22
28-12-2023 11:00:00	7	24.8	181.29	46.26
28-12-2023 12:00:00	7	24.8	181.24	46.21
28-12-2023 13:00:00	6.99	24.8	181.29	46.22
28-12-2023 14:00:00	6.98	27.58	201.44	53.34
28-12-2023 15:00:00	6.98	22.12	162.06	24.44
28-12-2023 16:00:00	6.98	22.19	162.3	24.54
28-12-2023 17:00:00	6.97	22.48	164.45	25.58

For Meem Agro Foods Pvt. Ltd  
 Audit Signature

28-12-2023 18:00:00	6.96	22.51	164.62	25.73
28-12-2023 19:00:00	6.96	21.06	154.12	26.31
28-12-2023 20:00:00	6.96	22.32	163.19	34.6
28-12-2023 21:00:00	6.96	23.64	172.87	42.41
28-12-2023 22:00:00	6.96	23.6	172.71	42.43
28-12-2023 23:00:00	6.96	23.63	172.97	42.57
29-12-2023 00:00:00	6.96	23.66	173.04	42.6
29-12-2023 01:00:00	6.97	23.69	173.28	42.72
29-12-2023 02:00:00	6.97	23.7	173.69	42.99
29-12-2023 03:00:00	6.97	23.74	173.75	43.03
29-12-2023 04:00:00	6.98	23.8	173.8	43.1
29-12-2023 05:00:00	6.98	23.8	173.86	43.12
29-12-2023 06:00:00	6.98	23.8	173.92	43.16
29-12-2023 07:00:00	6.99	23.8	173.88	43.18
29-12-2023 08:00:00	6.99	23.8	173.9	43.2
29-12-2023 09:00:00	6.99	23.8	173.9	43.22
29-12-2023 10:00:00	7	23.8	173.88	43.22
29-12-2023 11:00:00	7	23.8	173.92	43.23
29-12-2023 12:00:00	7	23.8	173.95	43.22
29-12-2023 13:00:00	6.98	22.81	166.99	28.08
29-12-2023 14:00:00	6.98	21.99	160.77	23.68
29-12-2023 15:00:00	6.98	22.3	163.07	24.73
29-12-2023 16:00:00	6.98	22.59	165.28	25.62
29-12-2023 17:00:00	6.97	25.68	187.75	42.38
29-12-2023 18:00:00	6.97	22.38	164.02	25.17
29-12-2023 19:00:00	6.96	21.23	155.2	27.24
29-12-2023 20:00:00	6.96	22.95	167.8	35.53
29-12-2023 21:00:00	6.96	24.09	176.21	43.17
29-12-2023 22:00:00	6.96	24.1	176.2	43.2
29-12-2023 23:00:00	6.96	24.14	176.64	43.5
30-12-2023 00:00:00	6.97	24.2	177.2	43.89
30-12-2023 01:00:00	6.97	24.22	177.25	43.92
30-12-2023 02:00:00	6.97	24.21	177.36	43.98

For Meem Agro Foods Pvt. Ltd.

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30-12-2023 03:00:00	6.98	24.23	177.32	43.95
30-12-2023 04:00:00	6.98	24.21	177.33	43.98
30-12-2023 05:00:00	6.99	24.2	177.29	43.97
30-12-2023 06:00:00	6.99	24.21	177.36	44.01
30-12-2023 07:00:00	6.99	24.21	177.31	44.04
30-12-2023 08:00:00	7	24.21	177.36	44.09
30-12-2023 09:00:00	7	24.2	177.3	44.05
30-12-2023 10:00:00	7.01	24.2	177.3	44.1
30-12-2023 11:00:00	7.01	24.2	177.34	44.1
30-12-2023 12:00:00	6.99	23.48	172.01	33.65
30-12-2023 13:00:00	6.99	22.55	164.95	25.08
30-12-2023 14:00:00	6.99	22.1	161.7	23.77
30-12-2023 15:00:00	6.98	22.28	162.9	24.42
30-12-2023 16:00:00	6.97	22	161.05	23.6
30-12-2023 17:00:00	NA	NA	NA	NA
30-12-2023 18:00:00	NA	NA	NA	NA
30-12-2023 19:00:00	NA	NA	NA	NA
30-12-2023 20:00:00	NA	NA	NA	NA
30-12-2023 21:00:00	NA	NA	NA	NA
30-12-2023 22:00:00	NA	NA	NA	NA
30-12-2023 23:00:00	NA	NA	NA	NA
31-12-2023 00:00:00	NA	NA	NA	NA
31-12-2023 01:00:00	NA	NA	NA	NA
31-12-2023 02:00:00	6.99	24.33	177.9	42.17
31-12-2023 03:00:00	6.99	24.75	181.22	44.52
31-12-2023 04:00:00	6.99	24.5	179.44	43.5
31-12-2023 05:00:00	7	24.25	177.47	42.46
31-12-2023 06:00:00	7	24.23	177.2	42.22
31-12-2023 07:00:00	7	23.94	175.14	40.89
31-12-2023 08:00:00	7.01	23.53	172.21	39.15
31-12-2023 09:00:00	7.01	23.24	170.06	37.77
31-12-2023 10:00:00	7.01	22.68	166.06	35.16
31-12-2023 11:00:00	7.01	22.58	165.09	35.96

For Meem Agro Food Pvt. Ltd

Audit Signatory

31-12-2023 12:00:00	7.02	25.21	184.17	46
31-12-2023 13:00:00	7	21.2	155.24	20.91
31-12-2023 14:00:00	7	21.2	155.03	20.87
31-12-2023 15:00:00	6.99	21.41	156.86	21.63
31-12-2023 16:00:00	6.99	21.43	156.88	21.82
31-12-2023 17:00:00	7	25.16	183.34	42.94
31-12-2023 18:00:00	6.99	23.72	173.18	39.03
31-12-2023 19:00:00	6.99	24.23	177.13	38.33
31-12-2023 20:00:00	7	24.36	178.24	40.68
31-12-2023 21:00:00	7	24.34	178.1	40.18
31-12-2023 22:00:00	7	24.2	177.26	39.64
31-12-2023 23:00:00	7.01	24.17	176.76	38.97
01-01-2024 00:00:00	7.01	23.77	173.97	37.34
01-01-2024 01:00:00	7.01	23.13	169.28	34.8
01-01-2024 02:00:00	7.02	22.44	164.21	32.11
01-01-2024 03:00:00	7.02	21.63	158.38	28.59
01-01-2024 04:00:00	7.02	20.75	151.89	24.41
01-01-2024 05:00:00	7.02	20.87	152.54	25.52
01-01-2024 06:00:00	7.02	21.74	159.1	32.16
01-01-2024 07:00:00	7.03	23.8	174.04	41.84
01-01-2024 08:00:00	7.03	23.9	174.87	42.35
01-01-2024 09:00:00	7.03	23.9	175.05	42.45
01-01-2024 10:00:00	7.04	24	175.49	42.65
01-01-2024 11:00:00	7.03	23.61	172.9	37.87
01-01-2024 12:00:00	7.01	21.58	157.76	21.59
01-01-2024 13:00:00	7.01	21.6	157.93	21.67
01-01-2024 14:00:00	7.01	22.1	161.74	24.99
01-01-2024 15:00:00	7	21.87	159.99	24.12
01-01-2024 16:00:00	6.99	21.91	160.38	26.93
01-01-2024 17:00:00	6.98	21.63	158.29	21.78
01-01-2024 18:00:00	6.98	21.48	157.26	23.22
01-01-2024 19:00:00	6.98	23.9	173.45	39.55
01-01-2024 20:00:00	6.98	26.4	185.77	44

For Maam Agro Food PVT. Ltd

Auth Sign Factory

01-01-2024 21:00:00	6.98	23.6	173.08	36.58
01-01-2024 22:00:00	6.98	22.28	162.88	32.36
01-01-2024 23:00:00	6.99	24.13	176.42	42.22
02-01-2024 00:00:00	6.99	24.27	177.47	42.83
02-01-2024 01:00:00	6.99	24.3	177.81	43
02-01-2024 02:00:00	7	24.3	177.93	43.11
02-01-2024 03:00:00	7	24.3	177.98	43.2
02-01-2024 04:00:00	7	24.3	177.95	43.18
02-01-2024 05:00:00	7.01	24.3	178	43.2
02-01-2024 06:00:00	7.01	24.3	178.03	43.27
02-01-2024 07:00:00	7.01	24.3	178	43.2
02-01-2024 08:00:00	7.02	24.3	178.02	43.24
02-01-2024 09:00:00	7.02	24.3	178	43.21
02-01-2024 10:00:00	7.02	24.36	178.18	43.35
02-01-2024 11:00:00	7.02	24.4	178.41	43.5
02-01-2024 12:00:00	7.02	24.34	178.1	42.13
02-01-2024 13:00:00	7	21.48	157.3	21.3
02-01-2024 14:00:00	7	21.35	156.3	20.9
02-01-2024 15:00:00	7	21.25	155.45	20.35
02-01-2024 16:00:00	6.99	21.5	157.2	21.13
02-01-2024 17:00:00	6.98	22.3	163.1	23.72
02-01-2024 18:00:00	6.98	22.16	162.07	25.71
02-01-2024 19:00:00	6.99	23.59	172.84	36.2
02-01-2024 20:00:00	6.99	22.11	161.77	29.99
02-01-2024 21:00:00	6.99	21.91	160.41	29.15
02-01-2024 22:00:00	6.99	21.73	158.98	28.32
02-01-2024 23:00:00	7	21.59	157.98	27.53
03-01-2024 00:00:00	7.01	22.79	166.46	34.1
03-01-2024 01:00:00	7.01	23.57	172.5	38.3
03-01-2024 02:00:00	7.02	23.3	170.43	37.07
03-01-2024 03:00:00	7.02	22.98	168.18	35.78
03-01-2024 04:00:00	7.02	22.69	166.05	34.2
03-01-2024 05:00:00	7.03	22.38	163.69	33.78

For Meem Agro Foods PVL Ltd

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03-01-2024 06:00:00	7.03	24.59	179.93	43.71
03-01-2024 07:00:00	7.03	24.66	180.36	43.9
03-01-2024 08:00:00	7.04	24.65	180.33	43.95
03-01-2024 09:00:00	7.04	24.7	180.41	43.97
03-01-2024 10:00:00	7.04	24.66	180.36	43.9
03-01-2024 11:00:00	7.05	24.7	180.47	44
03-01-2024 12:00:00	7.03	22.35	163.9	26.5
03-01-2024 13:00:00	7.02	21.4	156.63	20.53
03-01-2024 14:00:00	7.02	21.47	157.02	20.52
03-01-2024 15:00:00	7.01	23.58	172.26	35.11
03-01-2024 16:00:00	7	22.89	167.82	29.5
03-01-2024 17:00:00	6.99	21.75	159.23	21.26
03-01-2024 18:00:00	6.98	21.79	159.51	21.19
03-01-2024 19:00:00	6.97	21.18	154.9	21.13
03-01-2024 20:00:00	6.97	23.03	168.22	32.32
03-01-2024 21:00:00	6.97	24.93	182.25	43.01
03-01-2024 22:00:00	6.97	25	182.75	43.41
03-01-2024 23:00:00	6.97	25.03	183.04	43.59
04-01-2024 00:00:00	6.97	25.1	183.44	43.85
04-01-2024 01:00:00	6.97	25.1	183.51	43.93
04-01-2024 02:00:00	6.98	25.1	183.51	43.99
04-01-2024 03:00:00	6.98	25.1	183.53	44
04-01-2024 04:00:00	6.99	25.1	183.53	44.06
04-01-2024 05:00:00	7	25.1	183.5	44.06
04-01-2024 06:00:00	7	25.1	183.52	44.07
04-01-2024 07:00:00	7	25.1	183.52	44.03
04-01-2024 08:00:00	7	25.1	183.51	44.07
04-01-2024 09:00:00	7.01	25.1	183.48	44.08
04-01-2024 10:00:00	7.01	25.1	183.56	44.1
04-01-2024 11:00:00	7.01	25.1	183.51	44.1
04-01-2024 12:00:00	7	24.74	181.13	39.95
04-01-2024 13:00:00	6.98	21.71	158.92	20.6
04-01-2024 14:00:00	6.98	24.16	176.41	36.18

For Maam Agro Foods Pvt. Ltd

Audit Signatory

04-01-2024 15:00:00	6.98	22.96	168.14	27.18
04-01-2024 16:00:00	6.97	22.03	161.13	21.43
04-01-2024 17:00:00	6.96	21.91	160.33	20.87
04-01-2024 18:00:00	6.96	22.64	165.54	25.78
04-01-2024 19:00:00	6.95	22.82	166.49	24.44
04-01-2024 20:00:00	6.95	25.96	189.87	44.21
04-01-2024 21:00:00	6.95	25.74	188.17	43.93
04-01-2024 22:00:00	6.94	25.79	188.5	44.28
04-01-2024 23:00:00	6.94	25.8	188.67	44.33
05-01-2024 00:00:00	6.94	25.8	188.86	44.37
05-01-2024 01:00:00	6.95	25.81	189.06	44.53
05-01-2024 02:00:00	6.95	25.83	189.09	44.54
05-01-2024 03:00:00	6.96	25.82	189.11	44.6
05-01-2024 04:00:00	6.97	25.87	189.12	44.6
05-01-2024 05:00:00	6.97	25.83	189.07	44.61
05-01-2024 06:00:00	6.97	25.81	189.09	44.64
05-01-2024 07:00:00	6.97	25.86	189.11	44.7
05-01-2024 08:00:00	6.97	25.8	189.04	44.68
05-01-2024 09:00:00	6.97	25.84	189.1	44.7
05-01-2024 10:00:00	6.98	25.86	189.09	44.69
05-01-2024 11:00:00	6.98	25.79	188.92	44.02
05-01-2024 12:00:00	6.95	22.86	167.53	23.5
05-01-2024 13:00:00	6.95	22.32	163.37	21.46
05-01-2024 14:00:00	6.95	22.45	164.26	21.75
05-01-2024 15:00:00	6.95	22.58	165.19	22.03
05-01-2024 16:00:00	6.94	22.75	166.42	22.45
05-01-2024 17:00:00	6.94	23.02	168.35	23.15
05-01-2024 18:00:00	6.93	23.41	171.24	24.3
05-01-2024 19:00:00	6.93	24.33	177.93	30.65
05-01-2024 20:00:00	6.93	24.41	178.63	34.03
05-01-2024 21:00:00	6.93	24.2	177.03	33.15
05-01-2024 22:00:00	6.93	24	175.64	32.27
05-01-2024 23:00:00	6.93	23.59	172.63	30.53

06-01-2024 00:00:00	6.94	22.97	168.16	27.87
06-01-2024 01:00:00	6.94	22.43	164.14	25.22
06-01-2024 02:00:00	6.95	23.09	168.83	28.49
06-01-2024 03:00:00	6.95	23.83	174.4	33.31
06-01-2024 04:00:00	6.95	25.5	186.49	42.26
06-01-2024 05:00:00	6.96	26.02	190.24	44.4
06-01-2024 06:00:00	6.96	26.02	190.38	44.47
06-01-2024 07:00:00	6.97	26.03	190.47	44.54
06-01-2024 08:00:00	6.97	26.05	190.52	44.62
06-01-2024 09:00:00	6.97	26.08	190.67	44.68
06-01-2024 10:00:00	6.98	26.08	190.67	44.7
06-01-2024 11:00:00	6.98	26.03	190.35	43.73
06-01-2024 12:00:00	6.95	24.04	175.98	25.92
06-01-2024 13:00:00	6.96	25.82	188.66	40.37
06-01-2024 14:00:00	6.96	26.98	197.23	45.9
06-01-2024 15:00:00	6.96	26.98	197.23	45.91
06-01-2024 16:00:00	6.95	24.31	178.15	28.55
06-01-2024 17:00:00	6.94	23.41	171.31	23.15
06-01-2024 18:00:00	6.94	23.64	172.92	26.61
06-01-2024 19:00:00	6.95	26.7	195.16	42.46
06-01-2024 20:00:00	6.96	26.85	196.4	42.57
06-01-2024 21:00:00	6.97	26.35	192.7	40.52
06-01-2024 22:00:00	6.97	26.07	190.66	39.51
06-01-2024 23:00:00	6.97	25.72	188.24	37.96
07-01-2024 00:00:00	6.98	25.54	186.83	37.26
07-01-2024 01:00:00	6.98	27.36	199.82	45.85
07-01-2024 02:00:00	6.98	27.52	201.29	46.7
07-01-2024 03:00:00	6.99	27.4	200.55	46.4
07-01-2024 04:00:00	6.99	27.33	199.97	46.08
07-01-2024 05:00:00	6.99	26.83	196.12	44.6
07-01-2024 06:00:00	7	26.55	194.28	43.54
07-01-2024 07:00:00	7	26.31	192.69	42.78
07-01-2024 08:00:00	7.01	26.18	191.55	42.07

For Meem Agro Foods Pvt. Ltd

Auth: Signatory

07-01-2024 09:00:00	7.01	26.01	190.36	41.36
07-01-2024 10:00:00	7.02	25.99	190.12	41.05
07-01-2024 11:00:00	7.03	25.64	187.65	39.84
07-01-2024 12:00:00	7	24.59	180.18	27.63
07-01-2024 13:00:00	7	23.48	171.66	22.75
07-01-2024 14:00:00	7	23.69	173.13	23.32
07-01-2024 15:00:00	6.99	27.76	202.74	43.18
07-01-2024 16:00:00	6.99	26.53	194.14	38.38
07-01-2024 17:00:00	6.99	25.18	184.1	32.64
07-01-2024 18:00:00	6.99	27.11	198.17	43.68
07-01-2024 19:00:00	7	26.54	194.24	40.49
07-01-2024 20:00:00	7	26.01	190.19	37.84
07-01-2024 21:00:00	7	25.86	189.23	37.05
07-01-2024 22:00:00	7	25.63	187.5	35.93
07-01-2024 23:00:00	7.01	24.96	182.63	33.82
08-01-2024 00:00:00	7.01	25.55	186.73	36.64
08-01-2024 01:00:00	7.01	27.19	198.87	44.77
08-01-2024 02:00:00	7.01	26.93	197	43.7
08-01-2024 03:00:00	7.01	26.7	195.47	42.86
08-01-2024 04:00:00	7.02	26.56	194.28	41.99
08-01-2024 05:00:00	7.02	26.33	192.66	40.98
08-01-2024 06:00:00	7.02	26.1	191.09	40.03
08-01-2024 07:00:00	7.02	25.89	189.26	38.91
08-01-2024 08:00:00	7.02	25.59	187.16	37.61
08-01-2024 09:00:00	7.03	25.93	189.51	37.94
08-01-2024 10:00:00	7.03	26.64	194.88	39.99
08-01-2024 11:00:00	7.03	26.99	197.24	44.42
08-01-2024 12:00:00	7.01	25.92	189.65	32.43
08-01-2024 13:00:00	7	25.22	184.6	28.17
08-01-2024 14:00:00	7.02	25.43	186.14	31.29
08-01-2024 15:00:00	7.03	26.84	195.87	39.94
08-01-2024 16:00:00	7.02	27.64	202.17	43.99
08-01-2024 17:00:00	6.98	25.49	186.33	29.01

For Misam Agro Foods PVL Ltd

Auth. Signatory

08-01-2024 18:00:00	6.99	29.6	216.55	46.67
08-01-2024 19:00:00	6.99	28.78	210.49	46.32
08-01-2024 20:00:00	6.98	28.53	208.68	45.34
08-01-2024 21:00:00	6.98	28.32	207.24	44.51
08-01-2024 22:00:00	6.98	28.06	205.35	43.33
08-01-2024 23:00:00	6.98	27.57	201.67	41.18
09-01-2024 00:00:00	6.98	27.52	201.36	40.99
09-01-2024 01:00:00	6.98	29.07	212.65	48.58
09-01-2024 02:00:00	6.98	29.35	214.69	50.07
09-01-2024 03:00:00	6.99	29.28	214.06	49.68
09-01-2024 04:00:00	6.99	29.18	213.49	49.43
09-01-2024 05:00:00	6.99	29.05	212.67	48.95
09-01-2024 06:00:00	6.99	28.88	211.38	48.25
09-01-2024 07:00:00	6.99	28.67	209.76	47.49
09-01-2024 08:00:00	7	28.42	208.13	46.73
09-01-2024 09:00:00	7	28.18	206.07	45.84
09-01-2024 10:00:00	7	27.91	204.15	44.8
09-01-2024 11:00:00	7.01	27.67	202.44	43.79
09-01-2024 12:00:00	7.01	27.4	200.54	42.65
09-01-2024 13:00:00	7.01	27.37	200.23	42.12
09-01-2024 14:00:00	7	27.76	203.12	41.52
09-01-2024 15:00:00	6.99	26.04	190.66	30.92
09-01-2024 16:00:00	6.98	28.03	204.73	41.76
09-01-2024 17:00:00	6.98	27.98	204.78	42.46
09-01-2024 18:00:00	6.97	27.82	203.7	41.87
09-01-2024 19:00:00	6.96	27.58	201.69	40.73
09-01-2024 20:00:00	6.96	27.21	199.07	39.2
09-01-2024 21:00:00	6.95	26.86	196.61	37.67
09-01-2024 22:00:00	6.95	26.83	196.32	37.29
09-01-2024 23:00:00	6.94	27.18	198.61	40.11
10-01-2024 00:00:00	6.94	27.91	204.22	44.86
10-01-2024 01:00:00	6.94	27.43	200.76	42.88
10-01-2024 02:00:00	6.94	27.58	201.72	43.81

For Mseem Agro Foods Pvt. Ltd  
 Avit-Signatory

10-01-2024 03:00:00	6.94	29.38	214.87	51.88
10-01-2024 04:00:00	6.93	29.41	215.33	54.4
10-01-2024 05:00:00	6.94	29.43	215.38	54.38
10-01-2024 06:00:00	6.94	29.43	215.37	54.39
10-01-2024 07:00:00	6.94	29.44	215.42	54.43
10-01-2024 08:00:00	6.94	29.4	215.25	54.26
10-01-2024 09:00:00	6.94	29.4	215.3	54.33
10-01-2024 10:00:00	6.95	29.43	215.39	54.42
10-01-2024 11:00:00	6.95	29.43	215.4	54.42
10-01-2024 12:00:00	6.95	29.4	215.32	54.33
10-01-2024 13:00:00	6.93	28.63	209.67	42.17
10-01-2024 14:00:00	6.92	24.73	180.87	29.11
10-01-2024 15:00:00	6.92	26.88	196.65	40.27
10-01-2024 16:00:00	6.92	27.25	199.45	40.01
10-01-2024 17:00:00	6.91	26.09	190.62	34.71
10-01-2024 18:00:00	6.9	27.61	202.06	42.98
10-01-2024 19:00:00	6.89	28.63	209.28	48.43
10-01-2024 20:00:00	6.91	29.13	213.2	47.95
10-01-2024 21:00:00	6.91	28.94	211.74	47.19
10-01-2024 22:00:00	6.91	29.12	213.03	47.32
10-01-2024 23:00:00	6.91	29.04	212.48	46.49
11-01-2024 00:00:00	6.91	28.68	209.86	45.13
11-01-2024 01:00:00	6.91	28.49	208.39	44.08
11-01-2024 02:00:00	6.91	27.8	203.38	41.15
11-01-2024 03:00:00	6.91	26.99	197.54	38.04
11-01-2024 04:00:00	6.92	28.28	206.66	44.09
11-01-2024 05:00:00	6.92	29.32	214.52	49.71
11-01-2024 06:00:00	6.92	29.03	212.37	48.66
11-01-2024 07:00:00	6.92	28.8	210.65	47.62
11-01-2024 08:00:00	6.93	28.63	209.39	46.84
11-01-2024 09:00:00	6.93	28.21	206.31	45.24
11-01-2024 10:00:00	6.94	27.83	203.55	44.32
11-01-2024 11:00:00	6.94	27.98	204.55	46.34

For Mearn Agro Forests CV, Ltd

Audit Signature

11-01-2024 12:00:00	6.94	30.47	222.67	56.47
11-01-2024 13:00:00	6.95	27.83	203.84	42.9
11-01-2024 14:00:00	6.96	27.82	203.61	43.5
11-01-2024 15:00:00	6.96	29.1	212.96	50.4
11-01-2024 16:00:00	6.97	28.75	210.39	48.95
11-01-2024 17:00:00	6.98	28.32	207.28	47.17
11-01-2024 18:00:00	6.98	27.75	203.1	44.78
11-01-2024 19:00:00	6.98	27.08	198.35	41.77
11-01-2024 20:00:00	6.98	27.21	198.93	43.34
11-01-2024 21:00:00	6.98	29.07	212.66	52.23
11-01-2024 22:00:00	6.99	29.16	213.26	52.58
11-01-2024 23:00:00	6.99	29.1	213.2	52.51
12-01-2024 00:00:00	7	29.13	213.23	52.55
12-01-2024 01:00:00	7	29.11	213.18	52.54
12-01-2024 02:00:00	7.01	29.1	213.11	52.5
12-01-2024 03:00:00	7.01	29.1	213.15	52.52
12-01-2024 04:00:00	7.01	29.1	213.09	52.55
12-01-2024 05:00:00	7.01	29.1	213.1	52.51
12-01-2024 06:00:00	7.02	29.11	213.14	52.53
12-01-2024 07:00:00	7.02	29.1	213.14	52.55
12-01-2024 08:00:00	7.02	29.1	213.11	52.53
12-01-2024 09:00:00	7.02	29.1	213.12	52.53
12-01-2024 10:00:00	7.03	29.1	213.14	52.51
12-01-2024 11:00:00	7.03	29.1	213.16	52.53
12-01-2024 12:00:00	7.03	27.8	203.93	45.82
12-01-2024 13:00:00	7.03	26.33	192.07	37.17
12-01-2024 14:00:00	7.04	27.61	201.95	43.25
12-01-2024 15:00:00	7.05	28.48	208.4	48.65
12-01-2024 16:00:00	7.06	28.32	207.21	47.7
12-01-2024 17:00:00	7.07	27.76	203.22	45.73
12-01-2024 18:00:00	7.06	27.04	197.89	42.75
12-01-2024 19:00:00	7.06	26.52	194	40.37
12-01-2024 20:00:00	7.06	26.16	191.49	38.76

For Meem Agro Foods Pvt. Ltd

Avin, Signatory

12-01-2024 21:00:00	7.07	25.62	187.54	36.19
12-01-2024 22:00:00	7.07	26.76	195.56	41.73
12-01-2024 23:00:00	7.07	28	204.73	47.82
13-01-2024 00:00:00	7.07	28	204.76	47.83
13-01-2024 01:00:00	7.07	28	204.81	47.89
13-01-2024 02:00:00	7.07	28	204.79	47.85
13-01-2024 03:00:00	7.07	28	204.78	47.86
13-01-2024 04:00:00	7.08	28	204.77	47.87
13-01-2024 05:00:00	7.08	28	204.87	47.9
13-01-2024 06:00:00	7.08	28	204.86	47.9
13-01-2024 07:00:00	7.08	28	204.8	47.9
13-01-2024 08:00:00	7.08	28	204.84	47.9
13-01-2024 09:00:00	7.09	28	204.8	47.9
13-01-2024 10:00:00	7.09	28	204.89	47.91
13-01-2024 11:00:00	7.1	28	204.91	47.93
13-01-2024 12:00:00	7.1	27.79	203.16	44.17
13-01-2024 13:00:00	7.1	26.83	196.38	39.41
13-01-2024 14:00:00	7.1	25.94	189.71	34.81
13-01-2024 15:00:00	7.11	26.41	193.28	39.09
13-01-2024 16:00:00	7.12	27.64	202.01	45.17
13-01-2024 17:00:00	7.12	28.53	208.86	49.5
13-01-2024 18:00:00	7.11	28.5	208.82	49.5
13-01-2024 19:00:00	7.11	28.59	208.9	49.57
13-01-2024 20:00:00	7.1	28.58	208.95	49.59
13-01-2024 21:00:00	7.1	28.6	208.94	49.6
13-01-2024 22:00:00	7.1	28.6	209	49.6
13-01-2024 23:00:00	7.1	28.6	209.04	49.64
14-01-2024 00:00:00	7.1	28.6	209.02	49.64
14-01-2024 01:00:00	7.1	28.6	209.04	49.69
14-01-2024 02:00:00	7.1	28.6	209.06	49.67
14-01-2024 03:00:00	7.11	28.6	209.03	49.69
14-01-2024 04:00:00	7.11	28.6	209.1	49.7
14-01-2024 05:00:00	7.11	28.6	209.09	49.7

For Masim Agro Foods Pvt. Ltd

Auth. Signatory

14-01-2024 06:00:00	7.11	28.6	209.05	49.7
14-01-2024 07:00:00	7.11	28.6	209.05	49.7
14-01-2024 08:00:00	7.11	28.6	209.11	49.73
14-01-2024 09:00:00	7.11	28.6	209.1	49.7
14-01-2024 10:00:00	7.11	28.6	209.1	49.7
14-01-2024 11:00:00	7.11	28.6	209.1	49.72
14-01-2024 12:00:00	7.12	28.6	209.11	49.7
14-01-2024 13:00:00	7.12	28.6	209.1	49.7
14-01-2024 14:00:00	7.12	28.6	209.08	49.68
14-01-2024 15:00:00	7.13	28.6	209.1	49.7
14-01-2024 16:00:00	7.09	26.84	196.72	37.42
14-01-2024 17:00:00	7.09	26.32	192.38	36.95
14-01-2024 18:00:00	7.09	26.45	193.46	38.84
14-01-2024 19:00:00	7.07	29.13	213.17	51.8
14-01-2024 20:00:00	7.06	29.19	213.37	51.9
14-01-2024 21:00:00	7.05	29.12	213.18	51.83
14-01-2024 22:00:00	7.04	29.1	213.04	51.74
14-01-2024 23:00:00	7.02	29.1	212.9	51.7
15-01-2024 00:00:00	7.02	29.1	212.85	51.68
15-01-2024 01:00:00	7.01	29.1	212.77	51.6
15-01-2024 02:00:00	7	29.1	212.81	51.67
15-01-2024 03:00:00	6.99	29.1	212.77	51.6
15-01-2024 04:00:00	6.98	29.1	212.78	51.65
15-01-2024 05:00:00	6.98	29.1	212.77	51.64
15-01-2024 06:00:00	6.99	29.1	212.84	51.67
15-01-2024 07:00:00	6.99	29.1	212.76	51.64
15-01-2024 08:00:00	7	29.1	212.78	51.62
15-01-2024 09:00:00	6.99	29.1	212.83	51.68
15-01-2024 10:00:00	6.98	29.1	212.8	51.7
15-01-2024 11:00:00	6.96	29.84	218.24	50.22
15-01-2024 12:00:00	6.94	27.98	204.63	43.48
15-01-2024 13:00:00	6.94	27.43	201.33	40.37
15-01-2024 14:00:00	6.93	26.06	190.84	33.92

For Meem Agro Foods Pvt. Ltd

Authn. Signatory

15-01-2024 15:00:00	6.93	27.5	201.5	42.4
15-01-2024 16:00:00	6.92	28.72	209.89	48.54
15-01-2024 17:00:00	6.91	28.2	206.48	45.36
15-01-2024 18:00:00	6.91	26.05	190.8	35.53
15-01-2024 19:00:00	6.9	24.78	181.45	29.88
15-01-2024 20:00:00	6.9	26.8	196	40.36
15-01-2024 21:00:00	6.9	26.87	196.5	40.47
15-01-2024 22:00:00	6.91	26.56	194.34	39.06
15-01-2024 23:00:00	6.9	26.46	193.73	38.8
16-01-2024 00:00:00	6.91	26.33	192.47	37.9
16-01-2024 01:00:00	6.91	26.8	196.06	38.96
16-01-2024 02:00:00	6.91	27.03	197.58	41.47
16-01-2024 03:00:00	6.92	28.93	211.67	51
16-01-2024 04:00:00	6.92	29	211.98	51.13
16-01-2024 05:00:00	6.92	29	211.97	51.15
16-01-2024 06:00:00	6.93	29	212	51.12
16-01-2024 07:00:00	6.93	29.02	212.38	51.26
16-01-2024 08:00:00	6.93	29	212.15	51.15
16-01-2024 09:00:00	6.93	29	212.17	51.2
16-01-2024 10:00:00	6.93	26.02	190.88	33.78
16-01-2024 11:00:00	6.94	24.97	182.67	27.47
16-01-2024 12:00:00	6.94	26.05	190.22	33.26
16-01-2024 13:00:00	6.95	28.08	205.31	44.4
16-01-2024 14:00:00	6.95	29.28	214.28	48.06
16-01-2024 15:00:00	6.93	27.27	199.68	35.12
16-01-2024 16:00:00	6.93	26.48	193.75	32.28
16-01-2024 17:00:00	6.92	27.48	201.02	43.62
16-01-2024 18:00:00	6.92	28	204.85	47.45
16-01-2024 19:00:00	6.93	26.78	196.22	39.93
16-01-2024 20:00:00	6.93	25.44	186.08	32.64
16-01-2024 21:00:00	6.93	25.97	189.91	35.31
16-01-2024 22:00:00	6.93	27.72	202.6	43.73
16-01-2024 23:00:00	6.93	27.58	201.82	43.22

For Meeam Agro Foods Pvt. Ltd  
 Audit Signatory

17-01-2024 00:00:00	6.94	27.44	200.59	42.83
17-01-2024 01:00:00	6.94	27.33	200	42.35
17-01-2024 02:00:00	6.95	27.25	199.35	42.22
17-01-2024 03:00:00	6.95	27.22	199.12	41.88
17-01-2024 04:00:00	6.95	27.06	198.07	41.3
17-01-2024 05:00:00	6.96	27.1	198.27	41.2
17-01-2024 06:00:00	6.96	26.83	196.29	39.96
17-01-2024 07:00:00	6.96	26.64	195.02	39.08
17-01-2024 08:00:00	6.97	26.29	192.2	37.64
17-01-2024 09:00:00	6.97	25.96	189.88	36.34
17-01-2024 10:00:00	6.98	26.38	192.88	38.95
17-01-2024 11:00:00	6.98	27.97	204.6	47.17
17-01-2024 12:00:00	6.97	27.85	203.97	41.03
17-01-2024 13:00:00	6.96	24.71	180.87	25.74
17-01-2024 14:00:00	6.96	24.78	181.21	25.81
17-01-2024 15:00:00	6.96	25.51	186.5	28.4
17-01-2024 16:00:00	6.95	26.1	190.88	30.43
17-01-2024 17:00:00	6.95	27.87	203.43	39.67
17-01-2024 18:00:00	6.96	27.23	199.27	39.39
17-01-2024 19:00:00	6.96	28.67	209.5	46.84
17-01-2024 20:00:00	6.96	28.75	210.33	47.49
17-01-2024 21:00:00	6.96	28.33	207.38	45.75
17-01-2024 22:00:00	6.96	27.96	204.62	44.02
17-01-2024 23:00:00	6.96	27.33	199.93	40.9
18-01-2024 00:00:00	6.97	27.53	201	43.03
18-01-2024 01:00:00	6.97	29	211.88	50.7
18-01-2024 02:00:00	6.98	29	211.98	50.72
18-01-2024 03:00:00	6.98	29	212	50.73
18-01-2024 04:00:00	6.99	29	212.02	50.8
18-01-2024 05:00:00	6.99	29	212.08	50.76
18-01-2024 06:00:00	7	29	212.12	50.8
18-01-2024 07:00:00	7	29	212.2	50.85
18-01-2024 08:00:00	7.01	29	212.13	50.82

For Meem Agro Foods Pvt. Ltd

Auth. Signatory

18-01-2024 09:00:00	7.01	29	212.15	50.9
18-01-2024 10:00:00	7.02	29	212.17	50.88
18-01-2024 11:00:00	6.98	26.71	195.59	32.76
18-01-2024 12:00:00	6.99	25.17	184.2	26.57
18-01-2024 13:00:00	6.99	25.65	187.63	29.37
18-01-2024 14:00:00	6.99	25.34	185.48	30.55
18-01-2024 15:00:00	6.99	26.95	196.65	38.22
18-01-2024 16:00:00	6.97	25.4	185.93	27.33
18-01-2024 17:00:00	6.97	25.59	187.1	27.87
18-01-2024 18:00:00	6.96	25.63	187.4	27.9
18-01-2024 19:00:00	6.96	26.38	193.05	32.35
18-01-2024 20:00:00	6.96	28.25	206.8	41.85
18-01-2024 21:00:00	6.96	27.98	204.68	40.6
18-01-2024 22:00:00	6.96	28.34	207.3	42.59
18-01-2024 23:00:00	6.96	29.49	215.66	48.15
19-01-2024 00:00:00	6.96	29.7	217.42	49.15
19-01-2024 01:00:00	6.96	29.66	217.09	48.79
19-01-2024 02:00:00	6.97	29.5	215.77	48.4
19-01-2024 03:00:00	6.97	29.37	214.87	47.75
19-01-2024 04:00:00	6.97	29.16	213.49	47.04
19-01-2024 05:00:00	6.97	28.93	211.65	45.96
19-01-2024 06:00:00	6.98	28.66	209.7	44.96
19-01-2024 07:00:00	6.98	28.44	208.04	43.96
19-01-2024 08:00:00	6.99	28.3	207.08	43.15
19-01-2024 09:00:00	6.99	27.96	204.54	41.77
19-01-2024 10:00:00	6.99	27.61	202.01	40.53
19-01-2024 11:00:00	6.98	28.47	207.49	42.81
19-01-2024 12:00:00	6.96	30.1	220.74	45.54
19-01-2024 13:00:00	6.97	27.8	203.46	36.91
19-01-2024 14:00:00	NA	NA	NA	NA
19-01-2024 15:00:00	NA	NA	NA	NA
19-01-2024 16:00:00	NA	NA	NA	NA
19-01-2024 17:00:00	NA	NA	NA	NA

For Masm Agro Food Pvt. Ltd  
 Audit Signatory

19-01-2024 18:00:00	NA	NA	NA	NA	NA
19-01-2024 19:00:00	6.93	27.2	198.9	36.8	
19-01-2024 20:00:00	6.93	26.8	196.08	35.6	
19-01-2024 21:00:00	6.93	27.1	198.16	36.75	
19-01-2024 22:00:00	6.92	29.06	212.4	46.36	
19-01-2024 23:00:00	6.92	29.57	216.35	49.28	
20-01-2024 00:00:00	6.92	29.6	216.69	49.51	
20-01-2024 01:00:00	6.92	29.6	216.81	49.57	
20-01-2024 02:00:00	6.92	29.7	216.92	49.7	
20-01-2024 03:00:00	6.91	29.7	217.06	49.76	
20-01-2024 04:00:00	6.91	29.7	217.12	49.79	
20-01-2024 05:00:00	6.91	29.7	217.17	49.78	
20-01-2024 06:00:00	6.92	29.7	217.22	49.8	
20-01-2024 07:00:00	6.92	29.7	217.18	49.76	
20-01-2024 08:00:00	6.93	29.7	217.17	49.8	
20-01-2024 09:00:00	6.93	29.7	217.23	49.8	
20-01-2024 10:00:00	6.93	29.7	217.28	49.81	
20-01-2024 11:00:00	6.93	29.7	217.3	49.8	
20-01-2024 12:00:00	6.92	28.97	212.43	43.53	
20-01-2024 13:00:00	6.91	26.43	193.8	31.17	
20-01-2024 14:00:00	6.9	25.27	184.9	26.1	
20-01-2024 15:00:00	6.9	26.33	192.43	30.82	
20-01-2024 16:00:00	6.89	27.28	199.63	39.05	
20-01-2024 17:00:00	6.88	28.52	208.92	46.52	
20-01-2024 18:00:00	6.88	25.77	188.83	28.77	
20-01-2024 19:00:00	6.87	27	197.33	39.5	
20-01-2024 20:00:00	6.87	28.6	209.18	47.93	
20-01-2024 21:00:00	6.87	28.6	209.33	47.98	
20-01-2024 22:00:00	6.87	28.6	209.5	48.04	
20-01-2024 23:00:00	6.87	28.64	209.59	48.13	
21-01-2024 00:00:00	6.87	28.68	209.67	48.15	
21-01-2024 01:00:00	6.88	28.7	209.7	48.2	
21-01-2024 02:00:00	6.88	28.7	209.7	48.17	

For Masm Agro Food P.M. Ltd

Auth. Signature

21-01-2024 03:00:00	6.88	28.7	209.9	48.28
21-01-2024 04:00:00	6.89	28.7	209.8	48.2
21-01-2024 05:00:00	6.89	28.7	209.8	48.25
21-01-2024 06:00:00	6.9	28.7	209.86	48.28
21-01-2024 07:00:00	NA	NA	NA	NA
21-01-2024 08:00:00	6.9	28.7	209.9	48.3
21-01-2024 09:00:00	6.92	28.7	209.88	48.3
21-01-2024 10:00:00	6.91	28.7	209.9	48.3
21-01-2024 11:00:00	6.91	28.7	210	48.33
21-01-2024 12:00:00	6.91	27.6	201.92	40.68
21-01-2024 13:00:00	6.89	25.33	185.33	26.83
21-01-2024 14:00:00	6.89	25.58	187	27.75
21-01-2024 15:00:00	6.88	27.9	203.4	37.93
21-01-2024 16:00:00	6.89	30.4	222.8	49.95
21-01-2024 17:00:00	6.87	25.98	190.33	29.45
21-01-2024 18:00:00	6.87	28.8	210.85	48.4
21-01-2024 19:00:00	6.88	28.8	210.9	48.45
21-01-2024 20:00:00	6.88	28.8	211	48.5
21-01-2024 21:00:00	6.88	28.8	210.95	48.5
21-01-2024 22:00:00	6.88	28.9	211.23	48.5
21-01-2024 23:00:00	6.88	28.9	211.33	48.5
22-01-2024 00:00:00	6.89	28.9	211.33	48.5
22-01-2024 01:00:00	6.89	28.9	211.35	48.5
22-01-2024 02:00:00	6.9	28.9	211.38	48.52
22-01-2024 03:00:00	6.9	28.9	211.37	48.57
22-01-2024 04:00:00	6.92	28.9	211.4	48.5
22-01-2024 05:00:00	6.9	28.9	211.47	48.57
22-01-2024 06:00:00	6.9	28.9	211.5	48.55
22-01-2024 07:00:00	6.9	28.9	211.42	48.57
22-01-2024 08:00:00	6.9	28.9	211.47	48.57
22-01-2024 09:00:00	6.91	28.9	211.5	48.6
22-01-2024 10:00:00	6.91	28.9	211.5	48.6
22-01-2024 11:00:00	6.91	28.9	211.53	48.6

For Meem Agro Foods Pvt. Ltd

A/n. Signatory

22-01-2024 12:00:00	6.91	28.9	211.6	48.6
22-01-2024 13:00:00	6.91	28.9	211.52	48.6
22-01-2024 14:00:00	6.9	28.13	205.93	42.33
22-01-2024 15:00:00	6.87	25.5	186.61	26.87
22-01-2024 16:00:00	6.87	25.92	189.66	28.9
22-01-2024 17:00:00	6.87	26.83	196.17	36.75
22-01-2024 18:00:00	6.86	26.65	195.06	33.81
22-01-2024 19:00:00	6.85	29.96	218.74	44.65
22-01-2024 20:00:00	6.87	26.53	194.13	33.08
22-01-2024 21:00:00	6.86	26.22	192.02	31.9
22-01-2024 22:00:00	6.86	25.91	189.61	30.39
22-01-2024 23:00:00	6.86	25.4	185.86	28.16
23-01-2024 00:00:00	6.86	24.99	182.84	26.39
23-01-2024 01:00:00	6.87	26.72	195.08	36.13
23-01-2024 02:00:00	6.87	26.95	197.22	37.16
23-01-2024 03:00:00	6.88	28.9	211.4	48.6
23-01-2024 04:00:00	6.89	28.9	211.59	48.7
23-01-2024 05:00:00	6.89	28.9	211.66	48.76
23-01-2024 06:00:00	6.89	28.93	211.77	48.87
23-01-2024 07:00:00	6.9	28.92	211.78	48.86
23-01-2024 08:00:00	6.9	28.9	211.6	48.8
23-01-2024 09:00:00	6.9	28.9	211.74	48.9
23-01-2024 10:00:00	6.91	28.93	211.74	48.9
23-01-2024 11:00:00	6.89	27.86	204.06	38.04
23-01-2024 12:00:00	6.87	27.98	204.61	36.44
23-01-2024 13:00:00	6.88	28.24	206.54	44.87
23-01-2024 14:00:00	6.87	27.88	204.28	39.22
23-01-2024 15:00:00	6.86	27.55	201.49	34.79
23-01-2024 16:00:00	6.85	27.64	202.24	35.24
23-01-2024 17:00:00	6.84	27.96	204.48	36.46
23-01-2024 18:00:00	6.84	28.24	206.74	37.66
23-01-2024 19:00:00	6.85	25.3	185.28	27.28
23-01-2024 20:00:00	6.85	24.89	182	25.38

For Masim Agro Foods Pvt. Ltd

Auth. Signatory

23-01-2024 21:00:00	6.86	24.65	180.37	26.05
23-01-2024 22:00:00	6.86	25.96	189.6	34.42
23-01-2024 23:00:00	6.87	25.22	184.53	36.33
24-01-2024 00:00:00	6.88	28.77	210.33	47.89
24-01-2024 01:00:00	6.88	28.8	210.94	48.29
24-01-2024 02:00:00	6.89	28.82	211	48.33
24-01-2024 03:00:00	6.9	28.9	211.33	48.57
24-01-2024 04:00:00	6.91	28.9	211.35	48.61
24-01-2024 05:00:00	6.91	28.9	211.46	48.66
24-01-2024 06:00:00	6.92	28.9	211.53	48.7
24-01-2024 07:00:00	6.92	28.9	211.57	48.7
24-01-2024 08:00:00	6.93	28.9	211.58	48.7
24-01-2024 09:00:00	6.93	28.9	211.55	48.71
24-01-2024 10:00:00	6.94	28.9	211.59	48.73
24-01-2024 11:00:00	6.95	28.9	211.55	48.75
24-01-2024 12:00:00	6.91	26.59	194.67	31.87
24-01-2024 13:00:00	6.91	26.7	195.2	30.9
24-01-2024 14:00:00	6.91	26.75	195.85	31.15
24-01-2024 15:00:00	6.9	26.74	195.77	31.09
24-01-2024 16:00:00	6.9	28.97	212.1	41.55
24-01-2024 17:00:00	6.9	28.64	209.28	40.96
24-01-2024 18:00:00	6.89	29.24	213.84	43.68
24-01-2024 19:00:00	6.89	28.73	210.25	46.75
24-01-2024 20:00:00	6.89	27.42	200.57	40.6
24-01-2024 21:00:00	6.9	28.73	210.23	46.38
24-01-2024 22:00:00	6.9	29	211.97	47.89
24-01-2024 23:00:00	6.9	29	212.13	48
25-01-2024 00:00:00	6.9	29	212.17	48.05
25-01-2024 01:00:00	6.9	29	212.24	48.1
25-01-2024 02:00:00	6.92	29	212.4	48.2
25-01-2024 03:00:00	6.93	29.1	213	48.7
25-01-2024 04:00:00	6.92	29.1	213.13	48.78
25-01-2024 05:00:00	6.92	29.19	213.29	48.84

For Maam Agro Foods Pvt. Ltd

Auth. Signatory

25-01-2024 06:00:00	6.92	29.18	213.3	48.88
25-01-2024 07:00:00	6.92	29.2	213.3	48.9
25-01-2024 08:00:00	6.92	29.16	213.32	48.9
25-01-2024 09:00:00	6.92	29.2	213.34	48.9
25-01-2024 10:00:00	6.93	29.2	213.37	48.93
25-01-2024 11:00:00	6.93	29.2	213.4	48.93
25-01-2024 12:00:00	6.94	29.2	213.35	48.9
25-01-2024 13:00:00	6.92	28.32	207.12	42.02
25-01-2024 14:00:00	6.9	26.48	193.8	29.63
25-01-2024 15:00:00	6.9	26.42	193.48	29.4
25-01-2024 16:00:00	6.89	26.5	193.6	29.5
25-01-2024 17:00:00	6.88	26.55	194.3	29.72
25-01-2024 18:00:00	6.87	25.8	189.9	27.2
25-01-2024 19:00:00	6.88	26.83	197.23	34.25
25-01-2024 20:00:00	6.88	24.9	182.45	25.25
25-01-2024 21:00:00	6.87	28.46	207.94	42.59
25-01-2024 22:00:00	6.88	29.23	213.91	48.26
25-01-2024 23:00:00	6.88	29.3	214.17	48.47
26-01-2024 00:00:00	6.89	29.3	214.55	48.72
26-01-2024 01:00:00	6.89	29.4	215.04	49.1
26-01-2024 02:00:00	6.89	29.4	215.1	49.13
26-01-2024 03:00:00	6.9	29.4	215.15	49.2
26-01-2024 04:00:00	6.9	29.4	215.22	49.22
26-01-2024 05:00:00	6.91	29.4	215.32	49.3
26-01-2024 06:00:00	6.92	29.4	215.3	49.25
26-01-2024 07:00:00	6.92	29.4	215.3	49.3
26-01-2024 08:00:00	6.92	29.42	215.4	49.32
26-01-2024 09:00:00	6.92	29.4	215.3	49.3
26-01-2024 10:00:00	6.93	29.42	215.36	49.34
26-01-2024 11:00:00	6.94	29.4	215.4	49.3
26-01-2024 12:00:00	6.95	29.4	215.3	49.3
26-01-2024 13:00:00	6.91	26.43	193.2	28.67
26-01-2024 14:00:00	6.91	26.07	190.67	27.23



6

Company Name	Meem Agro Foods Pvt. Ltd				
Station Name	Effluent Treatment Plant				
Parameter Name		pH	BOD	COD	TSS
Permissible Range		5.5-9.0 (pH)	30 (Mg/l)	250 (Mg/l)	100 (Mg/l)
27-01-2024	11:55:00	7.23	19.16	150.95	28.64
27-01-2024	11:45:00	7.23	19.12	150.60	28.59
27-01-2024	11:35:00	7.23	19.09	150.40	28.56
27-01-2024	11:25:00	7.24	19.09	150.34	28.55
27-01-2024	11:15:00	7.23	19.05	150.06	28.50
27-01-2024	11:05:00	7.23	19.03	149.94	28.47
27-01-2024	10:55:00	7.24	18.98	149.53	28.41
27-01-2024	10:45:00	7.24	18.96	149.34	28.39
27-01-2024	10:35:00	7.24	18.91	148.90	28.31
27-01-2024	10:25:00	7.26	18.83	148.33	28.21
27-01-2024	10:15:00	7.24	18.80	148.09	28.17
27-01-2024	10:05:00	7.24	18.76	147.84	28.10
27-01-2024	9:55:00	7.24	18.76	147.77	28.09
27-01-2024	9:45:00	7.24	18.72	147.49	28.05
27-01-2024	9:35:00	7.24	18.68	147.15	27.99
27-01-2024	8:36:00	7.25	18.62	146.75	27.91
27-01-2024	8:26:00	7.25	18.61	146.63	27.90
27-01-2024	8:16:00	7.25	18.60	146.53	27.89
27-01-2024	8:06:00	7.25	18.59	146.48	27.88
27-01-2024	7:56:00	7.25	18.56	146.23	27.84
27-01-2024	7:46:00	7.26	18.57	146.31	27.84
27-01-2024	7:36:00	7.26	18.55	146.16	27.82
27-01-2024	7:26:00	7.26	18.53	145.99	27.79
27-01-2024	7:16:00	7.26	18.51	145.85	27.75
27-01-2024	7:06:00	7.26	18.48	145.57	27.72
27-01-2024	6:56:00	7.26	18.45	145.34	27.68
27-01-2024	6:34:00	7.26	18.39	144.89	27.57
27-01-2024	6:24:00	7.27	18.37	144.73	27.55
27-01-2024	5:46:00	7.27	18.28	144.06	27.43
27-01-2024	5:36:00	7.27	18.28	144.05	27.41
27-01-2024	5:26:00	7.27	18.25	143.82	27.37
27-01-2024	5:16:00	7.28	18.24	143.77	27.36
27-01-2024	5:06:00	7.28	18.24	143.74	27.36
27-01-2024	4:56:00	7.28	18.18	143.28	27.29
27-01-2024	4:46:00	7.29	18.18	143.32	27.26
27-01-2024	4:36:00	7.29	18.19	143.38	27.25
27-01-2024	4:26:00	7.29	18.18	143.30	27.24
27-01-2024	4:16:00	7.30	18.15	143.04	27.21
27-01-2024	4:06:00	7.30	18.13	142.86	27.17
27-01-2024	3:56:00	7.31	18.09	142.56	27.12
27-01-2024	3:46:00	7.31	18.06	142.38	27.09
27-01-2024	3:36:00	7.32	18.15	143.25	27.24
27-01-2024	3:26:00	7.32	18.36	144.68	27.63

For Meem Agro Foods Pvt. Ltd

Auth. Signatory

27-01-2024	3:16:00	7.33	18.31	144.28	27.55
27-01-2024	3:06:00	7.34	18.23	143.60	27.44
27-01-2024	2:56:00	7.34	18.14	142.92	27.33
27-01-2024	2:46:00	7.35	18.06	142.32	27.24
27-01-2024	2:36:00	7.36	17.96	141.52	27.14
27-01-2024	2:26:00	7.37	17.87	140.84	27.05
27-01-2024	2:16:00	7.38	17.77	140.01	26.92
27-01-2024	2:06:00	7.40	17.64	139.01	26.81
27-01-2024	1:56:00	7.41	17.49	137.81	26.65
27-01-2024	1:46:00	7.43	17.37	136.88	26.55
27-01-2024	1:36:00	7.45	17.23	135.77	26.40
27-01-2024	1:26:00	7.48	17.10	134.79	26.26
27-01-2024	1:16:00	7.53	17.07	134.71	26.26
27-01-2024	1:06:00	7.59	17.51	138.10	26.65
27-01-2024	12:56:00	7.62	17.50	137.95	26.59
27-01-2024	12:46:00	7.67	17.47	137.92	26.52
27-01-2024	12:36:00	7.80	18.31	146.73	27.57
27-01-2024	12:26:00	6.64	24.38	191.69	35.30
27-01-2024	12:16:00	6.64	24.33	191.32	35.21
27-01-2024	12:06:00	6.64	24.20	190.24	35.18
27-01-2024	11:56:00	6.64	24.07	189.26	35.10
27-01-2024	11:46:00	6.64	24.01	188.80	35.03
27-01-2024	11:27:00	6.64	23.78	187.00	34.72
27-01-2024	11:17:00	6.65	23.65	185.99	34.56
27-01-2024	11:07:00	6.65	23.60	185.65	34.49
27-01-2024	10:57:00	6.65	23.57	185.32	34.43
27-01-2024	10:47:00	6.65	23.46	184.46	34.29
27-01-2024	10:37:00	6.65	23.35	183.69	34.15
27-01-2024	10:27:00	6.65	23.47	184.79	34.26
27-01-2024	10:17:00	6.65	23.63	185.87	34.43
27-01-2024	10:07:00	6.66	23.63	185.83	34.41
27-01-2024	9:57:00	6.65	23.62	185.79	34.36
27-01-2024	9:47:00	6.65	23.56	185.30	34.29
27-01-2024	9:37:00	6.65	23.52	184.95	34.24
27-01-2024	9:27:00	6.65	23.45	184.41	34.15
27-01-2024	9:17:00	6.65	23.38	183.92	34.07
27-01-2024	9:07:00	6.66	23.35	183.64	34.05
27-01-2024	8:57:00	6.65	23.30	183.22	33.97
27-01-2024	8:47:00	6.65	23.30	183.25	33.97
27-01-2024	8:37:00	6.65	23.21	182.55	33.87
27-01-2024	8:27:00	6.65	23.05	181.26	33.69
27-01-2024	8:17:00	6.65	22.96	180.55	33.59
27-01-2024	5:44:00	6.64	21.87	172.10	32.13
27-01-2024	5:34:00	6.64	21.84	171.86	32.11
27-01-2024	5:24:00	6.64	21.78	171.38	32.03
27-01-2024	5:14:00	6.64	21.69	170.67	31.95
27-01-2024	5:04:00	6.64	21.64	170.27	31.88

For Meem Agro Foods Pvt. Ltd

Auth. Signatory

27-01-2024	4:54:00	6.64	21.55	169.54	31.79
27-01-2024	4:44:00	6.64	21.45	168.83	31.67
27-01-2024	4:34:00	6.63	21.41	168.52	31.62
27-01-2024	4:24:00	6.63	21.41	168.47	31.61
27-01-2024	4:14:00	6.63	21.32	167.78	31.52
27-01-2024	4:04:00	6.63	21.26	167.36	31.41
27-01-2024	3:54:00	6.63	21.26	167.28	31.39
27-01-2024	3:44:00	6.63	21.16	166.55	31.26
27-01-2024	3:34:00	6.63	21.13	166.33	31.22
27-01-2024	3:24:00	6.63	21.09	166.00	31.17
27-01-2024	3:14:00	6.63	21.04	165.58	31.11
27-01-2024	3:04:00	6.63	20.99	165.22	31.04
27-01-2024	2:54:00	6.63	20.94	164.80	30.98
27-01-2024	2:44:00	6.63	20.90	164.53	30.94
27-01-2024	2:34:00	6.63	20.88	164.38	30.91
27-01-2024	2:24:00	6.63	20.84	164.00	30.83
27-01-2024	2:14:00	6.63	20.75	163.33	30.74
27-01-2024	2:04:00	6.63	20.72	163.09	30.70
27-01-2024	1:54:00	6.63	20.66	162.63	30.61
27-01-2024	1:44:00	6.63	20.65	162.50	30.58
27-01-2024	1:34:00	6.63	20.57	161.90	30.48
27-01-2024	1:24:00	6.63	20.51	161.48	30.39
27-01-2024	1:14:00	6.63	20.45	160.95	30.31
27-01-2024	1:04:00	6.63	20.36	160.27	30.20
27-01-2024	12:54:00	6.62	20.30	159.85	30.12
27-01-2024	12:44:00	6.62	20.32	160.00	30.15
27-01-2024	12:34:00	6.62	20.29	159.77	30.07
27-01-2024	12:24:00	6.62	20.23	159.29	30.01
27-01-2024	12:14:00	6.62	20.17	158.82	29.93
27-01-2024	12:04:00	6.62	20.09	158.17	29.84

For Meem Agro Foods Pvt. Ltd

Auth. Signatory

M/s Naba Trading Co. Moh. All Kala Near Block Office Shamli Road, Kairana Distt. Shamli Uttar Pradesh - 247774, India GSTIN/UIN: 09BZHPAG217L128 State Name : Uttar Pradesh, Code : 09 E-Mail : nabatradingcom@gmail.com		Invoice No. <b>26</b>	Dated <b>8-Nov-23</b>			
Consignee (Ship to) <b>Meem Agro Foods Private Limited</b> Plot No. 993- 1005 Kandhla Road Kairana Shamli		Delivery Note	Mode/Terms of Payment			
GSTIN/UIN : 09AABCN9437C3ZD PAN/IT No : AABCN9437C State Name : Uttar Pradesh, Code : 09		Reference No. & Date.	Other References			
Buyer (Bill to) <b>Meem Agro Foods Private Limited</b> Plot No. 993- 1005 Kandhla Road Kairana Shamli		Buyer's Order No.	Dated			
GSTIN/UIN : 09AABCN9437C3ZD PAN/IT No : AABCN9437C State Name : Uttar Pradesh, Code : 09 Place of Supply : Uttar Pradesh		Dispatch Doc No.	Delivery Note Date			
		Dispatched through	Destination			
		Terms of Delivery				
Sl No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
	Biobriqtess	4401	7,500 KGS	6.00	KGS	45,000.00
	CGST			2.50	%	1,125.00
	SGST					1,125.00
Total			7,500 KGS			₹ 47,250.00
Amount Chargeable (in words)						E. & O.E
INR Forty Seven Thousand Two Hundred Fifty Only						
HSN/SAC	Taxable Value	CGST		SGST/UTGST		Total Tax Amount
		Rate	Amount	Rate	Amount	
4401	45,000.00	2.50%	1,125.00	2.50%	1,125.00	2,250.00
Total			1,125.00		1,125.00	2,250.00
Tax Amount (in words) : INR Two Thousand Two Hundred Fifty Only						
Declaration We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.						
Company's Bank Details A/c Holder's Name: M/s Naba Trading Co. Bank Name : ICICI Bank A/c A/c No. : 320905002975 Branch & IFS Code: Kairana & ICIC0003209						
						for M/s Naba Trading Co. <b>For NABA TRADING Co.</b> Authorized Signatory

This is a Computer Generated Invoice

Received By: *[Signature]*  
 Particulars: *[Signature]*  
 Date: 08/11/23 Time: 9:30pm  
 Sing: *[Signature]* S. No. ....

<b>M/s Naba Trading Co.</b> Moh. All Kala Near Block Office Shamli Road, Kairana Distt. Shamli Uttar Pradesh - 247774, India GSTIN/UIN: 09BZHPA6217L1Z8 State Name : Uttar Pradesh, Code : 09 E-Mail : naba trading.com@gmail.com		Invoice No.		Dated											
		27		11-Nov-23											
		Delivery Note		Mode/Terms of Payment											
Reference No. & Date.		Other References													
<b>Consignee (Ship to)</b> Meem Agro Foods Private Limited Plot No. 993- 1005 Kandhla Road Kairana Shamli GSTIN/UIN : 09AABCN9437C3ZD PAN/IT No : AABCN9437C State Name : Uttar Pradesh, Code : 09		Buyer's Order No.		Dated											
		Dispatch Doc No.		Delivery Note Date											
		Dispatched through		Destination											
<b>Buyer (Bill to)</b> Meem Agro Foods Private Limited Plot No. 993- 1005 Kandhla Road Kairana Shamli GSTIN/UIN : 09AABCN9437C3ZD PAN/IT No : AABCN9437C State Name : Uttar Pradesh, Code : 09 Place of Supply : Uttar Pradesh		Terms of Delivery													
		SI No.		Description of Goods		HSN/SAC		Quantity		Rate		per		Amount	
		1		Biobriqutess		4401		7,605 KGS		6.00		KGS		45,630.00	
		CGST						2.50 %				1,140.75			
		SGST						2.50 %				1,140.75			
		Round Off										0.50			
		Total				7,605 KGS						₹ 47,912.00			
Amount Chargeable (in words) <b>INR Forty Seven Thousand Nine Hundred Twelve Only</b> <span style="float:right">E. &amp; O.E</span>															
HSN/SAC		Taxable Value		CGST		SGST/UTGST		Total							
4401		45,630.00		2.50%		1,140.75		2.50%		1,140.75		2,281.50			
Total		45,630.00				1,140.75				1,140.75		2,281.50			
Tax Amount (in words) : <b>INR Two Thousand Two Hundred Eighty One and Fifty paise Only</b>															
Declaration We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.															
Company's Bank Details A/c Holder's Name: M/s Naba Trading Co. Bank Name : ICICI Bank A/c A/c No. : 320905002975 Branch & IFS Code: Kairana & ICIC0003209 for M/s Naba Trading Co.															
For NABA TRADING Co. <i>Arif</i> Authorized Signatory															

This is a Computer Generated Invoice

Received By: *Arif*  
 Particulars: .....  
 Date: 11/11/23 Time: 11:30 AM  
 S. No. ....

For Meem Agro Foods Pvt. Ltd

Auth. Signatory

<b>M/s Naba Trading Co.</b> Moh. All Kala Near Block Office Shamli Road, Kairana Distt. Shamli Uttar Pradesh - 247774, India GSTIN/UIN: 09BZHPA6217L1Z8 State Name : Uttar Pradesh, Code : 09 E-Mail : nabatradingcom@gmail.com		Invoice No.		Dated	
		29		14-Nov-23	
		Delivery Note		Mode/Terms of Payment	
Reference No. & Date.		Other References			
Consignee (Ship to)		Buyer's Order No.		Dated	
<b>Meem Agro Foods Private Limited</b> Plot No. 993- 1005 Kandhla Road Kairana Shamli		Dispatch Doc No.		Delivery Note Date	
GSTIN/UIN : 09AABCN9437C3ZD PAN/IT No : AABCN9437C State Name : Uttar Pradesh, Code : 09		Dispatched through		Destination	
Buyer (Bill to)		Terms of Delivery			
<b>Meem Agro Foods Private Limited</b> Plot No. 993- 1005 Kandhla Road Kairana Shamli					
GSTIN/UIN : 09AABCN9437C3ZD PAN/IT No : AABCN9437C State Name : Uttar Pradesh, Code : 09 Place of Supply : Uttar Pradesh					

SI No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	Blobriqutess	4401	7,750 KGS	6.00	KGS	46,500.00
	CGST			2.50	%	1,162.50
	SGST			2.50	%	1,162.50
<b>Total</b>			<b>7,750 KGS</b>			<b>₹ 48,825.00</b>

E. & O.E

Amount Chargeable (in words)  
**INR Forty Eight Thousand Eight Hundred Twenty Five Only**

HSN/SAC	Taxable Value	CGST		SGST/UTGST		Total Tax Amount
		Rate	Amount	Rate	Amount	
4401	46,500.00	2.50%	1,162.50	2.50%	1,162.50	2,325.00
<b>Total</b>	<b>46,500.00</b>		<b>1,162.50</b>		<b>1,162.50</b>	<b>2,325.00</b>

Tax Amount (in words) : **INR Two Thousand Three Hundred Twenty Five Only**

Company's Bank Details  
 A/c Holder's Name: **M/s Naba Trading Co.**  
 Bank Name : **ICICI Bank A/c**  
 A/c No. : **320905002975**  
 Branch & IFS Code: **Kairana & ICIC0003209**

**Declaration**  
 We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

for M/s Naba Trading Co.  
**Asrif**  
 NABA TRADING Co.  
 Authorised Signatory  
 Prop

This is a Computer Generated Invoice

Received By.....  
 Particulars.....  
 Date: 14/11/23 Time: 10:10 AM  
 Sing..... S. No. ....

For Meem Agro Foods Pvt. Ltd  
 Auth. Signatory

<b>M/s Naba Trading Co.</b> Moh. All Kala Near Block Office Shamli Road, Kairana Distt. Shamli Uttar Pradesh - 247774, India GSTIN/UIN: 09BZHPA6217L1Z8 State Name : Uttar Pradesh, Code : 09 E-Mail : nabatradingcom@gmail.com	Invoice No.	Dated
	30	16-Nov-23
	Delivery Note	Mode/Terms of Payment
Consignee (Ship to) <b>Meem Agro Foods Private Limited</b> Plot No. 993- 1005 Kandhla Road Kairana Shamli  GSTIN/UIN : 09AABCN9437C3ZD PAN/IT No : AABCN9437C State Name : Uttar Pradesh, Code : 09	Reference No. & Date.	Other References
	Buyer's Order No.	Dated
	Dispatch Doc No.	Delivery Note Date
Buyer (Bill to) <b>Meem Agro Foods Private Limited</b> Plot No. 993- 1005 Kandhla Road Kairana Shamli  GSTIN/UIN : 09AABCN9437C3ZD PAN/IT No : AABCN9437C State Name : Uttar Pradesh, Code : 09 Place of Supply : Uttar Pradesh	Dispatched through	Destination
Terms of Delivery		

SI No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	Blobriqtess	4401	7,800 KGS	6.00	KGS	46,800.00
				2.50	%	1,170.00
				2.50	%	1,170.00
Total			7,800 KGS			₹ 49,140.00

Amount Chargeable (in words)

**INR Forty Nine Thousand One Hundred Forty Only**

E. & O.E

HSN/SAC	Taxable Value	CGST		SGST/UTGST		Total Tax Amount
		Rate	Amount	Rate	Amount	
4401	46,800.00	2.50%	1,170.00	2.50%	1,170.00	2,340.00
<b>Total</b>	<b>46,800.00</b>		<b>1,170.00</b>		<b>1,170.00</b>	<b>2,340.00</b>

Tax Amount (in words) : **INR Two Thousand Three Hundred Forty Only**

Company's Bank Details  
 A/c Holder's Name: **M/s Naba Trading Co.**  
 Bank Name : **ICICI Bank A/c**  
 A/c No. : **320905002975**  
 Branch & IFS Code: **Kairana & ICIC0003209**

**Declaration**

We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

For **NABA TRADING CO.** for M/s Naba Trading Co.

*Aarjit*

Prop  
 Authorised Signatory

This is a Computer Generated Invoice



Received By.....

Particulars.....

Date...16/11/23 Time...1:00 Pm

Sing..... S. No. ....

## Tax Invoice

(ORIGINAL FOR RECIPIENT)

<b>M/s Naba Trading Co.</b> Moh. All Kala Near Block Office Shamli Road, Kairana Distt. Shamli Uttar Pradesh - 247774, India GSTIN/UIN: 09BZHPA6217L1Z8 State Name : Uttar Pradesh, Code : 09 E-Mail : nabatradingcom@gmail.com		Invoice No. <b>31</b>	Dated <b>20-Nov-23</b>			
Consignee (Ship to) <b>Meem Agro Foods Private Limited</b> Plot No. 993- 1005 Kandhla Road Kairana Shamli		Delivery Note	Mode/Terms of Payment			
Buyer (Bill to) <b>Meem Agro Foods Private Limited</b> Plot No. 993- 1005 Kandhla Road Kairana Shamli		Reference No. & Date.	Other References			
GSTIN/UIN : 09AABCN9437C3ZD PAN/IT No : AABCN9437C State Name : Uttar Pradesh, Code : 09		Buyer's Order No.	Dated			
Place of Supply : Uttar Pradesh		Dispatch Doc No.	Delivery Note Date			
Terms of Delivery		Dispatched through	Destination			
Sl No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	Blobriqtess	4401	7,500 KGS	6.00	KGS	45,000.00
				2.50	%	1,125.00
				2.50	%	1,125.00
Total			7,500 KGS			₹ 47,250.00
Amount Chargeable (in words)						E. & O.E
INR Forty Seven Thousand Two Hundred Fifty Only						
HSN/SAC	Taxable Value	CGST		SGST/UTGST		Total
4401	45,000.00	Rate	Amount	Rate	Amount	Tax Amount
		2.50%	1,125.00	2.50%	1,125.00	2,250.00
Total	45,000.00		1,125.00		1,125.00	2,250.00
Tax Amount (in words) : INR Two Thousand Two Hundred Fifty Only						
Declaration We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.						
Company's Bank Details A/c Holder's Name: M/s Naba Trading Co. Bank Name : ICICI Bank A/c A/c No. : 320905002975 Branch & IFS Code: Kairana & ICIC0003209						
For NABA TRADING CO. Aarif Authorised Signatory						

This is a Computer Generated Invoice

Received By

Particulars

20/11/23 Time 3:10 PM

S. No

Per Meem Agro Foods Private Ltd

Aarif

<b>M/s Naba Trading Co.</b> Moh. All Kala Near Block Office Shamli Road, Kairana Dist. Shamli Uttar Pradesh - 247774, India GSTIN/UIN: 09BZHPA6217L1Z0 State Name : Uttar Pradesh, Code : 09 E-Mail : nabatradingcom@gmail.com		Invoice No. <b>33</b>	Dated <b>23-Nov-23</b>
Consignee (Ship to) <b>Meem Agro Foods Private Limited</b> Plot No. 993- 1005 Kandhla Road Kairana Shamli		Delivery Note	Mode/Terms of Payment
Buyer (Bill to) <b>Meem Agro Foods Private Limited</b> Plot No. 993- 1005 Kandhla Road Kairana Shamli		Reference No. & Date.	Other References
GSTIN/UIN : 09AABCN9437C3ZD PAN/IT No : AABCN9437C State Name : Uttar Pradesh, Code : 09		Buyer's Order No.	Dated
Place of Supply : Uttar Pradesh		Dispatch Doc No.	Delivery Note Date
Terms of Delivery		Dispatched through	Destination

SI No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	Blobriqtess	4401	7,650 KGS	6.00	KGS	45,900.00
	CGST			2.50	%	1,147.50
	SGST			2.50	%	1,147.50
<b>Total</b>			<b>7,650 KGS</b>			<b>₹ 48,195.00</b>

Amount Chargeable (in words) **INR Forty Eight Thousand One Hundred Ninety Five Only** E. & O.E

HSN/SAC	Taxable Value	CGST		SGST/UTGST		Total Tax Amount
		Rate	Amount	Rate	Amount	
4401	45,900.00	2.50%	1,147.50	2.50%	1,147.50	2,295.00
<b>Total</b>			<b>1,147.50</b>		<b>1,147.50</b>	<b>2,295.00</b>

Tax Amount (in words) : **INR Two Thousand Two Hundred Ninety Five Only**

Company's Bank Details  
 A/c Holder's Name: M/s Naba Trading Co.  
 Bank Name : ICICI Bank A/c  
 A/c No. : 320905002976  
 Branch & IFS Code: Kairana & ICIC0003209

For NABA TRADING Co.  
*Aarif*  
 Prop. Authorised Signatory

Declaration  
 We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

This is a Computer Generated Invoice

Received By.....  
 Particulars.....  
 Date: 23/11/23 Time: 9:30 AM  
 S. No. ....

For Meem Agro Foods Pvt. Ltd.  
 Authorised Signatory

<b>M/s Naba Trading Co.</b> Moh. All Kala Near Block Office Shamli Road, Kairana Distt. Shamli Uttar Pradesh - 247774, India GSTIN/UIN: 09BZHPA6217L1Z8 State Name : Uttar Pradesh, Code : 09 E-Mail : nabatradingcom@gmail.com		Invoice No. <b>34</b>	Dated <b>26-Nov-23</b>			
Consignee (Ship to) <b>Meem Agro Foods Private Limited</b> Plot No. 993- 1005 Kandhla Road Kairana Shamli		Delivery Note	Mode/Terms of Payment			
Buyer (Bill to) <b>Meem Agro Foods Private Limited</b> Plot No. 993- 1005 Kandhla Road Kairana Shamli		Reference No. & Date.	Other References			
GSTIN/UIN : 09AABCN9437C3ZD PAN/IT No : AABCN9437C State Name : Uttar Pradesh, Code : 09		Buyer's Order No.	Dated			
GSTIN/UIN : 09AABCN9437C3ZD PAN/IT No : AABCN9437C State Name : Uttar Pradesh, Code : 09 Place of Supply : Uttar Pradesh		Dispatch Doc No.	Delivery Note Date			
Terms of Delivery		Dispatched through	Destination			
Sl No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	Bloubriqtess	4401	7,750 KGS	6.00	KGS	46,500.00
	CGST					1,162.50
	SGST					1,162.50
Total			7,750 KGS			₹ 48,825.00
Amount Chargeable (in words) <b>INR Forty Eight Thousand Eight Hundred Twenty Five Only</b>						E. & O.E
HSN/SAC	Taxable Value	CGST		SGST/UTGST		Total
4401	46,500.00	Rate	Amount	Rate	Amount	Tax Amount
		2.50%	1,162.50	2.50%	1,162.50	2,325.00
Total	46,500.00		1,162.50		1,162.50	2,325.00
Tax Amount (in words) : <b>INR Two Thousand Three Hundred Twenty Five Only</b>						
Declaration We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.		Company's Bank Details A/c Holder's Name: M/s Naba Trading Co. Bank Name : ICICI Bank A/c A/c No. : 320905002975 Branch & IFS Code: Kairana & ICIC0003209				
		For NABA TRADING Co. Arif			for M/s Naba Trading Co. Authorised Signatory	

This is a Computer Generated Invoice

Received By.....  
 Particulars.....  
 Date: 26/11/23 Time: 10:11 PM  
 S. No.....

For Meem Agro Foods Pvt. Ltd  
 Authorised Signatory

<b>M/s Naba Trading Co.</b> Moh. All Kala Near Block Office Shamli Road, Kairana Distt. Shamli Uttar Pradesh - 247774, India GSTIN/UIN: 09BZHPA6217L1Z8 State Name : Uttar Pradesh, Code : 09 E-Mail : nabatradingcom@gmail.com		Invoice No. <b>36</b>	Dated <b>30-Nov-23</b>			
Consignee (Ship to) <b>Meem Agro Foods Private Limited</b> Plot No. 993- 1005 Kandhla Road Kairana Shamli GSTIN/UIN : 09AABCN9437C3ZD PAN/IT No : AABCN9437C State Name : Uttar Pradesh, Code : 09		Delivery Note	Mode/Terms of Payment			
Buyer (Bill to) <b>Meem Agro Foods Private Limited</b> Plot No. 993- 1005 Kandhla Road Kairana Shamli GSTIN/UIN : 09AABCN9437C3ZD PAN/IT No : AABCN9437C State Name : Uttar Pradesh, Code : 09 Place of Supply : Uttar Pradesh		Reference No. & Date.	Other References			
		Buyer's Order No.	Dated			
		Dispatch Doc No.	Delivery Note Date			
		Dispatched through	Destination			
		Terms of Delivery				
Sl No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	Biobriqutess	4401	7,305 KGS	6.50	KGS	47,482.50
	CGST			2.50	%	1,187.06
	SGST			2.50	%	1,187.06
	Round Off					0.38
<b>Total</b>			<b>7,305 KGS</b>			<b>₹ 49,857.00</b>
Amount Chargeable (in words) <b>INR Forty Nine Thousand Eight Hundred Fifty Seven Only</b>						E. & O.E
HSN/SAC	Taxable Value	CGST Rate	CGST Amount	SGST/UTGST Rate	SGST/UTGST Amount	Total Tax Amount
4401	47,482.50	2.50%	1,187.06	2.50%	1,187.06	2,374.12
<b>Total</b>			<b>1,187.06</b>		<b>1,187.06</b>	<b>2,374.12</b>
Tax Amount (in words) : <b>INR Two Thousand Three Hundred Seventy Four and Twelve paise Only</b>						
Declaration We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.		Company's Bank Details A/c Holder's Name: M/s Naba Trading Co. Bank Name : ICICI Bank A/c A/c No. : 320905002976 Branch & IFS Code: Kairana & ICIC0003209				
		For NABA TRADING Co. Anaf Prop Authorised Signatory				

This is a Computer Generated Invoice

Received By: *Ashir*  
 Date: 30/11/23 Time: 2:10 pm  
 S. No.:

For Meem Agro Foods Pvt Ltd  
 Auth. Signatory

<b>M/s Naba Trading Co.</b> Moh. All Kala Near Block Office Shamli Road, Kairana Distt. Shamli Uttar Pradesh - 247774, India GSTIN/UIN: 09BZHPA6217L1Z8 State Name : Uttar Pradesh, Code : 09 E-Mail : nabatradingcom@gmail.com		Invoice No.		Dated		
		37		2-Dec-23		
		Delivery Note		Mode/Terms of Payment		
Consignee (Ship to)		Reference No. & Date.		Other References		
<b>Meem Agro Foods Private Limited</b> Plot No. 993- 1005 Kandhla Road Kairana Shamli  GSTIN/UIN : 09AABCN9437C3ZD PAN/IT No : AABCN9437C State Name : Uttar Pradesh, Code : 09		Buyer's Order No.		Dated		
		Dispatch Doc No.		Delivery Note Date		
		Dispatched through		Destination		
Buyer (Bill to)		Terms of Delivery				
<b>Meem Agro Foods Private Limited</b> Plot No. 993- 1005 Kandhla Road Kairana Shamli  GSTIN/UIN : 09AABCN9437C3ZD PAN/IT No : AABCN9437C State Name : Uttar Pradesh, Code : 09 Place of Supply : Uttar Pradesh						
Sl No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	Biobriquess	4401	7,505 KGS	6.25	KGS	46,906.25
	CGST			2.50	%	1,172.66
	SGST			2.50	%	1,172.66
	Round Off					0.43
Total			7,505 KGS			₹ 49,252.00
Amount Chargeable (in words)						E. & O.E
INR Forty Nine Thousand Two Hundred Fifty Two Only						
HSN/SAC	Taxable Value	CGST		SGST/UTGST		Total
4401	46,906.25	Rate	Amount	Rate	Amount	Tax Amount
		2.50%	1,172.66	2.50%	1,172.66	2,345.32
Total	46,906.25		1,172.66		1,172.66	2,345.32
Tax Amount (in words) : INR Two Thousand Three Hundred Forty Five and Thirty Two paise Only						
Company's Bank Details A/c Holder's Name: M/s Naba Trading Co. Bank Name : ICICI Bank A/c A/c No. : 320905002975 Branch & IFS Code: Kairana & ICIC0003209						
Declaration		For NABA TRADING Co. Prop Authorised Signatory				
We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.						

This is a Computer Generated Invoice

Received By.....  
 Particulars.....  
 Date 02/12/23 Time 11:10 Am  
 Sing..... S. No.....

Meem Agro Foods Pvt. Ltd  
 Auth. Signatory

<b>M/s Naba Trading Co.</b> Moh. All Kala Near Block Office Shamli Road, Kairana Distt. Shamli Uttar Pradesh - 247774, India GSTIN/UIN: 09BZHPA6217L1Z8 State Name : Uttar Pradesh, Code : 09 E-Mail : naba trading.com@gmail.com		Invoice No.	Dated	
		38	5-Dec-23	
		Delivery Note	Mode/Terms of Payment	
Consignee (Ship to) <b>Meem Agro Foods Private Limited</b> Plot No. 993- 1005 Kandhla Road Kairana Shamli  GSTIN/UIN : 09AABCN9437C3ZD PAN/IT No : AABCN9437C State Name : Uttar Pradesh, Code : 09		Reference No. & Date.	Other References	
		Buyer's Order No.	Dated	
		Dispatch Doc No.	Delivery Note Date	
Buyer (Bill to) <b>Meem Agro Foods Private Limited</b> Plot No. 993- 1005 Kandhla Road Kairana Shamli  GSTIN/UIN : 09AABCN9437C3ZD PAN/IT No : AABCN9437C State Name : Uttar Pradesh, Code : 09 Place of Supply : Uttar Pradesh		Dispatched through	Destination	
		Terms of Delivery		

Sl No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	Biobriqtess	4401	7,010 KGS	6.50	KGS	45,565.00
	CGST			2.50	%	1,139.13
	SGST			2.50	%	1,139.13
	Round Off					(-)0.26
	Less :					
	Total		7,010 KGS			₹ 47,843.00

Amount Chargeable (in words) **INR Forty Seven Thousand Eight Hundred Forty Three Only** E. & O.E

HSN/SAC	Taxable Value	CGST		SGST/UTGST		Total Tax Amount
		Rate	Amount	Rate	Amount	
4401	45,565.00	2.50%	1,139.13	2.50%	1,139.13	2,278.26
Total	45,565.00		1,139.13		1,139.13	2,278.26

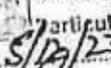
Tax Amount (in words) : **INR Two Thousand Two Hundred Seventy Eight and Twenty Six paise Only**

Company's Bank Details  
 A/c Holder's Name: M/s Naba Trading Co.  
 Bank Name : ICICI Bank A/c  
 A/c No. : 320905002975  
 Branch & IFS Code: Kairana & ICIC0003209

Declaration  
 We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

for M/s Naba Trading Co.  
**For NABA TRADING CO.**  
 Aarif  
 Authorised Signatory

This is a Computer Generated Invoice

Received By:   
 Particulars:   
 Date: 5/12/23 Time: 9:00 AM  
 S. No.:

  
 Authorised Signatory

<b>M/s Naba Trading Co.</b> Moh. All Kala Near Block Office Shamli Road, Kairana Distt. Shamli Uttar Pradesh - 247774, India GSTIN/UIN: 09BZHPA6217L1Z8 State Name : Uttar Pradesh, Code : 09 E-Mail : nabatradingcom@gmail.com		Invoice No. <b>39</b>	Dated <b>9-Dec-23</b>
Consignee (Ship to) <b>Meem Agro Foods Private Limited</b> Plot No. 993- 1005 Kandhla Road Kairana Shamli		Delivery Note	Mode/Terms of Payment
Buyer (Bill to) <b>Meem Agro Foods Private Limited</b> Plot No. 993- 1005 Kandhla Road Kairana Shamli		Reference No. & Date.	Other References
GSTIN/UIN : 09AABCN9437C3ZD PAN/IT No : AABCN9437C State Name : Uttar Pradesh, Code : 09 Place of Supply : Uttar Pradesh		Buyer's Order No.	Dated
		Dispatch Doc No.	Delivery Note Date
		Dispatched through	Destination
Terms of Delivery			

Sl No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	Biobriqutess	4401	7,110 KGS	6.50	KGS	46,215.00
	CGST					1,155.38
	SGST					1,155.38
	Round Off			2.50 %		0.24
Total			7,110 KGS			₹ 48,526.00

Amount Chargeable (in words) **INR Forty Eight Thousand Five Hundred Twenty Six Only** E. & O.E

HSN/SAC	Taxable Value	CGST		SGST/UTGST		Total Tax Amount
		Rate	Amount	Rate	Amount	
4401	46,215.00	2.50%	1,155.38	2.50%	1,155.38	2,310.76
Total	46,215.00		1,155.38		1,155.38	2,310.76

Tax Amount (in words) : **INR Two Thousand Three Hundred Ten and Seventy Six paise Only**

Company's Bank Details  
 A/c Holder's Name: M/s Naba Trading Co.  
 Bank Name : ICICI Bank A/c  
 A/c No. : 320905002975  
 Branch & IFS Code: Kairana & ICIC0003209

**Declaration**  
 We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

for M/s Naba Trading Co.  
**For NABA TRADING Co.**  
*Acrit*  
 Authorised Signatory

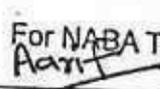
This is a Computer Generated Invoice

Received By: *[Signature]*  
 Particulars: .....  
 Date: **09/18/23** Time: **11:00AM**  
 S. No. ....

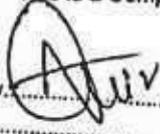
# 705

## Tax Invoice

(ORIGINAL FOR RECIPIENT)

<b>M/s Naba Trading Co.</b> Moh. All Kala Near Block Office Shamli Road, Kairana Distt. Shamli Uttar Pradesh - 247774, India GSTIN/UIN: 09BZHPA6217L1Z8 State Name : Uttar Pradesh, Code : 09 E-Mail : nabatradingcom@gmail.com		Invoice No.	Dated			
		41	12-Dec-23			
		Delivery Note	Mode/Terms of Payment			
Consignee (Ship to) <b>Meem Agro Foods Private Limited</b> Plot No. 993- 1005 Kandhla Road Kairana Shamli  GSTIN/UIN : 09AABCN9437C3ZD PAN/IT No : AABCN9437C State Name : Uttar Pradesh, Code : 09		Reference No. & Date.	Other References			
		Buyer's Order No.	Dated			
		Dispatch Doc No.	Delivery Note Date			
Buyer (Bill to) <b>Meem Agro Foods Private Limited</b> Plot No. 993- 1005 Kandhla Road Kairana Shamli  GSTIN/UIN : 09AABCN9437C3ZD PAN/IT No : AABCN9437C State Name : Uttar Pradesh, Code : 09 Place of Supply : Uttar Pradesh		Dispatched through	Destination			
		Terms of Delivery				
Sl No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	Biobriqutess	4401	7,010 KGS	6.50	KGS	45,565.00
	Less:			2.50 %		1,139.13
				2.50 %		1,139.13
						(-)0.26
Total			7,010 KGS			₹ 47,843.00
Amount Chargeable (in words) <span style="float: right;">E. &amp; O.E</span> <b>INR Forty Seven Thousand Eight Hundred Forty Three Only</b>						
HSN/SAC		Taxable Value	CGST		SGST/UTGST	
			Rate	Amount	Rate	Amount
4401		45,565.00	2.50%	1,139.13	2.50%	1,139.13
Total		45,565.00		1,139.13		1,139.13
						2,278.26
Tax Amount (in words) : <b>INR Two Thousand Two Hundred Seventy Eight and Twenty Six paise Only</b>						
Declaration We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.		Company's Bank Details A/c Holder's Name: M/s Naba Trading Co. Bank Name : ICICI Bank A/c A/c No. : 320905002975 Branch & IFS Code: Kairana & ICIC0003209 for M/s Naba Trading Co.				
		For NABA TRADING Co.  Authorized Signatory Prop				

This is a Computer Generated Invoice

Received By:   
 Particulars: \_\_\_\_\_  
 Date: 12/12/23 Time: 10:40 AM  
 Sing: \_\_\_\_\_ S. No.: \_\_\_\_\_

For Meem Agro Foods Private Ltd  
 Auth. Signatory

<b>M/s Naba Trading Co.</b> Moh. All Kela Near Block Office Shamli Road, Kairana Distt. Shamli Uttar Pradesh - 247774, India GSTIN/UIN: 09BZHPA6217L1Z8 State Name : Uttar Pradesh, Code : 09 E-Mail : nabatradingcom@gmail.com		Invoice No.	Dated	
		42	16-Dec-23	
		Delivery Note	Mode/Terms of Payment	
Consignee (Ship to) <b>Meem Agro Foods Private Limited</b> Plot No. 993- 1005 Kandhla Road Kairana Shamli GSTIN/UIN : 09AABCN9437C3ZD PAN/IT No : AABCN9437C State Name : Uttar Pradesh, Code : 09		Reference No. & Date.	Other References	
		Buyer's Order No.	Dated	
		Dispatch Doc No.	Delivery Note Date	
Buyer (Bill to) <b>Meem Agro Foods Private Limited</b> Plot No. 993- 1005 Kandhla Road Kairana Shamli GSTIN/UIN : 09AABCN9437C3ZD PAN/IT No : AABCN9437C State Name : Uttar Pradesh, Code : 09 Place of Supply : Uttar Pradesh		Dispatched through	Destination	
		Terms of Delivery		

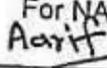
SI No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	Biobriqtess	4401	7,060 KGS	6.50	KGS	45,890.00
	CGST			2.50	%	1,147.25
	SGST			2.50	%	1,147.25
	Round Off					0.50
Total			7,060 KGS			₹ 48,185.00

Amount Chargeable (in words) E. & O.E  
**INR Forty Eight Thousand One Hundred Eighty Five Only**

HSN/SAC	Taxable Value	CGST		SGST/UTGST		Total Tax Amount
		Rate	Amount	Rate	Amount	
4401	45,890.00	2.50%	1,147.25	2.50%	1,147.25	2,294.50
Total	45,890.00		1,147.25		1,147.25	2,294.50

Tax Amount (in words) : **INR Two Thousand Two Hundred Ninety Four and Fifty paise Only**

Company's Bank Details  
 A/c Holder's Name: M/s Naba Trading Co.  
 Bank Name : ICICI Bank A/c  
 A/c No. : 320905002975  
 Branch & IFS Code: Kairana & ICIC0003209

for M/s Naba Trading Co.  
**For NABA TRADING Co.**  
  
 Authorized Signatory

Declaration  
 We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

This is a Computer Generated Invoice

Received By.....  
 Particulars.....  
 Dt: 16/12/23 Time: 11/10/AM  
 S. No.....

For Meem Agro Foods Pvt. Ltd  
 Auth. Signatory

<b>M/s Naba Trading Co.</b> Moh. All Kala Near Block Office Shamli Road, Kairana Distt. Shamli Uttar Pradesh - 247774, India GSTIN/UID: 09BZHPA6217L1Z8 State Name : Uttar Pradesh, Code : 09 E-Mail : nabatradingcom@gmail.com		Invoice No.	Dated	
		44	19-Dec-23	
Consignee (Ship to) <b>Meem Agro Foods Private Limited</b> Plot No. 993- 1005 Kandhla Road Kairana Shamli GSTIN/UID : 09AABCN9437C3ZD PAN/IT No : AABCN9437C State Name : Uttar Pradesh, Code : 09		Delivery Note	Mode/Terms of Payment	
		Reference No. & Date.	Other References	
Buyer (Bill to) <b>Meem Agro Foods Private Limited</b> Plot No. 993- 1005 Kandhla Road Kairana Shamli GSTIN/UID : 09AABCN9437C3ZD PAN/IT No : AABCN9437C State Name : Uttar Pradesh, Code : 09 Place of Supply : Uttar Pradesh		Buyer's Order No.	Dated	
		Dispatch Doc No.	Delivery Note Date	
		Dispatched through	Destination	
		Terms of Delivery		

Sl No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	Biobriqutess	4401	7,150 KGS	6.50	KGS	46,475.00
	CGST			2.50	%	1,161.88
	SGST					1,161.88
	Round Off					0.24
Total			7,150 KGS			₹ 48,799.00

E. & O.E

Amount Chargeable (in words) **INR Forty Eight Thousand Seven Hundred Ninety Nine Only**

HSN/SAC	Taxable Value	CGST		SGST/UTGST		Total Tax Amount
		Rate	Amount	Rate	Amount	
4401	46,475.00	2.50%	1,161.88	2.50%	1,161.88	2,323.76
Total	46,475.00		1,161.88		1,161.88	2,323.76

Tax Amount (in words) : **INR Two Thousand Three Hundred Twenty Three and Seventy Six paise Only**

**Declaration**  
We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

**Company's Bank Details**  
 A/c Holder's Name: **M/s Naba Trading Co.**  
 Bank Name : **ICICI Bank A/c**  
 A/c No. : **320905002975**  
 Branch & IFS Code: **Kairana & ICIC0003209**

For NABA TRADING CO.  
 for M/s Naba Trading Co.  
*Arif*  
 Authorised Signatory

This is a Computer Generated Invoice

Received By.....  
 Particulars.....  
 Date: 19/12/23 Time: 2:15 pm  
 S. No.....

Meem Agro Foods Pvt Ltd  
 Auth. Signatory

**M/s Naba Trading Co.**  
 Moh. All Kala Near Block Office Shamli Road, Kairana  
 Distt. Shamli  
 Uttar Pradesh - 247774, India  
 GSTIN/UIN: 09BZHPA6217L1Z8  
 State Name : Uttar Pradesh, Code : 09  
 E-Mail : nabatradingcom@gmail.com

Invoice No. 45	Dated 22-Dec-23
Delivery Note	Mode/Terms of Payment
Reference No. & Date.	Other References

Consignee (Ship to)  
**Meem Agro Foods Private Limited**  
 Plot No. 993- 1005 Kandhla Road Kairana Shamli

Buyer's Order No.	Dated
Dispatch Doc No.	Delivery Note Date
Dispatched through	Destination

GSTIN/UIN : 09AABCN9437C3ZD  
 PAN/IT No : AABCN9437C  
 State Name : Uttar Pradesh, Code : 09

Buyer (Bill to)  
**Meem Agro Foods Private Limited**  
 Plot No. 993- 1005 Kandhla Road Kairana Shamli

Terms of Delivery

GSTIN/UIN : 09AABCN9437C3ZD  
 PAN/IT No : AABCN9437C  
 State Name : Uttar Pradesh, Code : 09  
 Place of Supply : Uttar Pradesh

SI No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	Biobriqtess	4401	7,230 KGS	6.50	KGS	46,995.00
	CGST			2.50	%	1,174.88
	SGST					1,174.88
	Round Off					0.24
Total			7,230 KGS			₹ 49,345.00

Amount Chargeable (in words) **INR Forty Nine Thousand Three Hundred Forty Five Only** E. & O.E.

HSN/SAC	Taxable Value	CGST		SGST/UTGST		Total Tax Amount
		Rate	Amount	Rate	Amount	
4401	46,995.00	2.50%	1,174.88	2.50%	1,174.88	2,349.76
Total	46,995.00		1,174.88		1,174.88	2,349.76

Tax Amount (in words) : **INR Two Thousand Three Hundred Forty Nine and Seventy Six paise Only**

Company's Bank Details  
 A/c Holder's Name: **M/s Naba Trading Co.**  
 Bank Name : **ICICI Bank A/c**  
 A/c No. : **320905002975**  
 Branch & IFS Code: **Kairana & ICIC0003209**

Declaration  
 We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

for M/s Naba Trading Co.  
**For NABA TRADING Co.**  
*Aarif*  
 Prop. Authorized Signatory

This is a Computer Generated Invoice

Received By: *Aarif*  
 Particulars: .....  
 Date: **22/12/23** Time: **11:50AM**  
 S. No. ....

For Meem Agro Foods Pvt. Ltd  
 Auth. Signatory

<b>M/s Naba Trading Co.</b> Moh. All Kala Near Block Office Shamli Road, Kairana Dist. Shamli Uttar Pradesh - 247774, India GSTIN/UIN: 09BZHPA6217L1ZB State Name : Uttar Pradesh, Code : 09 E-Mail : nabatradingcom@gmail.com		Invoice No. <b>47</b>	Dated <b>24-Dec-23</b>
Consignee (Ship to) <b>Meem Agro Foods Private Limited</b> Plot No. 993- 1005 Kandhla Road Kairana Shamli		Delivery Note	Mode/Terms of Payment
Buyer (Bill to) <b>Meem Agro Foods Private Limited</b> Plot No. 993- 1005 Kandhla Road Kairana Shamli		Reference No. & Date.	Other References
GSTIN/UIN : 09AABCN9437C3ZD PAN/IT No : AABCN9437C State Name : Uttar Pradesh, Code : 09		Buyer's Order No.	Dated
Place of Supply : Uttar Pradesh		Dispatch Doc No.	Delivery Note Date
Terms of Delivery		Dispatched through	Destination

Sl No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	Blobriqutess	4401	7,010 KGS	6.50	KGS	45,565.00
	Less:			2.50 %		1,139.13
	CGST			2.50 %		1,139.13
	SGST					(-)0.26
	Round Off					
<b>Total</b>			<b>7,010 KGS</b>			<b>₹ 47,843.00</b>

Amount Chargeable (in words) **INR Forty Seven Thousand Eight Hundred Forty Three Only** E. & O.E

HSN/SAC	Taxable Value	CGST		SGST/UTGST		Total Tax Amount
		Rate	Amount	Rate	Amount	
4401	45,565.00	2.50%	1,139.13	2.50%	1,139.13	2,278.26
<b>Total</b>	<b>45,565.00</b>		<b>1,139.13</b>		<b>1,139.13</b>	<b>2,278.26</b>

Tax Amount (in words) : **INR Two Thousand Two Hundred Seventy Eight and Twenty Six paise Only**

Company's Bank Details  
 A/c Holder's Name: M/s Naba Trading Co.  
 Bank Name : ICICI Bank A/c  
 A/c No. : 320905002975  
 Branch & IFS Code: Kairana & ICIC0003209

Declaration  
 We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

For M/s Naba Trading Co.  
**For NABA TRADING Co.**  
*Aarif*  
 Authorised Signatory

This is a Computer Generated Invoice

Received By.....  
 Particulars.....  
 Date: 24/12/23 Time: 10/17M  
 S. No.....

For Meem Agro Foods Pvt. Ltd  
 Auth. Signatory

Tax Invoice

(ORIGINAL FOR RECIPIENT)

710

<b>M/s Naba Trading Co.</b> Moh. All Kala Near Block Office Shamli Road, Kairana Distt. Shamli Uttar Pradesh - 247774, India GSTIN/UIN: 09BZHPA6217L1Z8 State Name : Uttar Pradesh, Code : 09 E-Mail : nabatradingcom@gmail.com		Invoice No. <b>48</b>	Dated <b>26-Dec-23</b>
Consignee (Ship to) <b>Meem Agro Foods Private Limited</b> Plot No. 993- 1005 Kandhla Road Kairana Shamli		Delivery Note	Mode/Terms of Payment
Buyer (Bill to) <b>Meem Agro Foods Private Limited</b> Plot No. 993- 1005 Kandhla Road Kairana Shamli		Reference No. & Date.	Other References
GSTIN/UIN : 09AABCN9437C3ZD PAN/IT No : AABCN9437C State Name : Uttar Pradesh, Code : 09		Buyer's Order No.	Dated
GSTIN/UIN : 09AABCN9437C3ZD PAN/IT No : AABCN9437C State Name : Uttar Pradesh, Code : 09 Place of Supply : Uttar Pradesh		Dispatch Doc No.	Delivery Note Date
		Dispatched through	Destination
		Terms of Delivery	

Sl No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	Blobriqtess	4401	7,525 KGS	6.25	KGS	47,031.25
				2.50	%	1,175.78
						1,175.78
						0.19
	CGST SGST Round Off					
Total			7,525 KGS			₹ 49,383.00

Amount Chargeable (in words) **INR Forty Nine Thousand Three Hundred Eighty Three Only** E. & O.E

HSN/SAC	Taxable Value	CGST		SGST/UTGST		Total Tax Amount
		Rate	Amount	Rate	Amount	
4401	47,031.25	2.50%	1,175.78	2.50%	1,175.78	2,351.56
Total	47,031.25		1,175.78		1,175.78	2,351.56

Tax Amount (in words) : **INR Two Thousand Three Hundred Fifty One and Fifty Six paise Only**

Company's Bank Details  
 A/c Holder's Name: M/s Naba Trading Co.  
 Bank Name : ICICI Bank A/c  
 A/c No. : 320905002975  
 Branch & IFS Code: Kairana & ICIC0003209

for M/s Naba Trading Co.  
**For NABA TRADING Co.**  
*Aarif*  
 Authorised Signatory

Declaration  
 We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

This is a Computer Generated Invoice

Received By: *Aarif*  
 Particulars: *Aarif*  
 Date: *26/12/23* Time: *9:10 AM*  
 S. No.:

For Meem Agro Foods Pvt. Ltd.  
 Authorised Signatory

# 711 Tax Invoice

(ORIGINAL FOR RECIPIENT)

<b>M/s Naba Trading Co.</b> Moh. All Kala Near Block Office Shamli Road, Kairana Dist. Shamli Uttar Pradesh - 247774, India GSTIN/UIN: 09BZHPA6217L1Z8 State Name : Uttar Pradesh, Code : 09 E-Mail : nabatradingcom@gmail.com		Invoice No.	Dated	
		50	30-Dec-23	
		Delivery Note	Mode/Terms of Payment	
<b>Consignee (Ship to)</b> <b>Meem Agro Foods Private Limited</b> Plot No. 993- 1005 Kandhla Road Kairana Shamli  GSTIN/UIN : 09AABCN9437C3ZD PAN/IT No : AABCN9437C State Name : Uttar Pradesh, Code : 09		Reference No. & Date.	Other References	
		Buyer's Order No.	Dated	
		Dispatch Doc No.	Delivery Note Date	
<b>Buyer (Bill to)</b> <b>Meem Agro Foods Private Limited</b> Plot No. 993- 1005 Kandhla Road Kairana Shamli  GSTIN/UIN : 09AABCN9437C3ZD PAN/IT No : AABCN9437C State Name : Uttar Pradesh, Code : 09 Place of Supply : Uttar Pradesh		Dispatched through	Destination	
		Terms of Delivery		

Sl No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	Blobriqtess	4401	7,450 KGS	6.25	KGS	46,562.50
	CGST			2.50	%	1,164.06
	SGST			2.50	%	1,164.06
	Round Off					0.38
Total			7,450 KGS			₹ 48,891.00

E & O.E

Amount Chargeable (in words) **INR Forty Eight Thousand Eight Hundred Ninety One Only**

HSN/SAC	Taxable Value	CGST		SGST/UTGST		Total Tax Amount
		Rate	Amount	Rate	Amount	
4401	46,562.50	2.50%	1,164.06	2.50%	1,164.06	2,328.12
Total	46,562.50		1,164.06		1,164.06	2,328.12

Tax Amount (in words) : **INR Two Thousand Three Hundred Twenty Eight and Twelve paise Only**

**Declaration**  
We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

**Company's Bank Details**  
 A/c Holder's Name: M/s Naba Trading Co.  
 Bank Name : ICICI Bank A/c  
 A/c No. : 320905002975  
 Branch & IFS Code: Kairana & ICIC0003209

for M/s Naba Trading Co.  
**For NABA TRADING Co.**  
 Aarif  
 Authorised Signatory

This is a Computer Generated Invoice

Received By.....  
 Particulars.....  
 Date: 30/12/23 Time: 9:15 AM  
 S. No. ....

for Meem Agro Foods Pvt. Ltd.  
 Auth. Signatory

**M/s Naba Trading Co.**  
 Moh. All Kala Near Block Office Shamli Road, Kairana  
 Distt. Shamli  
 Uttar Pradesh - 247774, India  
 GSTIN/UIN: 09BZHPAG217L1Z8  
 State Name : Uttar Pradesh, Code : 09  
 E-Mail : nabatradingcom@gmail.com

Invoice No.	Dated
51	2-Jan-24
Delivery Note	Mode/Terms of Payment
Reference No. & Date.	Other References
Buyer's Order No.	Dated
Dispatch Doc No.	Delivery Note Date
Dispatched through	Destination

Consignee (Ship to)  
**Moom Agro Foods Private Limited**  
 Plot No. 993- 1005 Kandhla Road Kairana Shamli

GSTIN/UIN : 09AABCN9437C3ZD  
 PAN/IT No : AABCN9437C  
 State Name : Uttar Pradesh, Code : 09

Buyer (Bill to)  
**Moom Agro Foods Private Limited**  
 Plot No. 993- 1005 Kandhla Road Kairana Shamli

GSTIN/UIN : 09AABCN9437C3ZD  
 PAN/IT No : AABCN9437C  
 State Name : Uttar Pradesh, Code : 09  
 Place of Supply : Uttar Pradesh

Terms of Delivery

SI No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	Blobriqutess	4401	7,602 KGS	6.25	KGS	47,512.50
	Less:					CGST SGST Round Off 1,187.81 1,187.81 (-)0.12
Total			7,602 KGS			₹ 49,888.00

Amount Chargeable (in words) **INR Forty Nine Thousand Eight Hundred Eighty Eight Only** E. & O.E

HSN/SAC	Taxable Value	CGST		SGST/UTGST		Total Tax Amount
		Rate	Amount	Rate	Amount	
4401	47,512.50	2.50%	1,187.81	2.50%	1,187.81	2,375.62
<b>Total</b>	<b>47,512.50</b>		<b>1,187.81</b>		<b>1,187.81</b>	<b>2,375.62</b>

Tax Amount (in words) : **INR Two Thousand Three Hundred Seventy Five and Sixty Two paise Only**

Company's Bank Details  
 A/c Holder's Name: M/s Naba Trading Co.  
 Bank Name : ICICI Bank A/c  
 A/c No. : 320905002975  
 Branch & IFS Code: Kairana & ICIC0003209

Declaration  
 We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

For M/s Naba Trading Co.  
**For NABA TRADING Co.**  
 Aarth  
 Authorized Signatory

This is a Computer Generated Invoice

Received By.....  
 Particulars.....  
 D. No. 2/1/24 Time 11/10/AM  
 S. No. ....

For Moom Agro Foods Pvt. Ltd  
 Auth. Signatory

<b>M/s Naba Trading Co.</b> Moh. Al Kala Near Block Office Shamli Road, Kairana Dist. Shamli Uttar Pradesh - 247774, India GSTIN/UIN: 09BZHPA6217L1Z8 State Name : Uttar Pradesh, Code : 09 E-Mail : nabatradingcom@gmail.com	Invoice No.	Dated
	62	6-Jan-24
	Delivery Note	Mode/Terms of Payment
Consignee (Ship to) <b>Meem Agro Foods Private Limited</b> Plot No. 993- 1005 Kandhla Road Kairana Shamli GSTIN/UIN : 09AABCN9437C3ZD PAN/IT No : AABCN9437C State Name : Uttar Pradesh, Code : 09	Reference No. & Date.	Other References
	Buyer's Order No.	Dated
	Dispatch Doc No.	Delivery Note Date
Buyer (Bill to) <b>Meem Agro Foods Private Limited</b> Plot No. 993- 1005 Kandhla Road Kairana Shamli GSTIN/UIN : 09AABCN9437C3ZD PAN/IT No : AABCN9437C State Name : Uttar Pradesh, Code : 09 Place of Supply : Uttar Pradesh	Dispatched through	Destination
	Terms of Delivery	

Sl No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	Biobriqness	4401	7,401 KGS	6.25	KGS	46,256.25
	Less :			2.50	%	1,156.41
						1,156.41
						(-)0.07
Total			7,401 KGS			₹ 48,569.00

Amount Chargeable (in words) **INR Forty Eight Thousand Five Hundred Sixty Nine Only** E. & O.E

HSN/SAC	Taxable Value	CGST		SGST/UTGST		Total Tax Amount
		Rate	Amount	Rate	Amount	
4401	46,256.25	2.50%	1,156.41	2.50%	1,156.41	2,312.82
<b>Total</b>	<b>46,256.25</b>		<b>1,156.41</b>		<b>1,156.41</b>	<b>2,312.82</b>

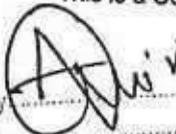
Tax Amount (in words) : **INR Two Thousand Three Hundred Twelve and Eighty Two paise Only**

Company's Bank Details  
 A/c Holder's Name: M/s Naba Trading Co.  
 Bank Name : ICICI Bank A/c  
 A/c No. : 320905002975  
 Branch & IFS Code: Kairana & ICIC0003209

Declaration  
 We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

for M/s Naba Trading Co.  
**For NABA TRADING Co.**  
 Acnt  
 Authorised Signatory

This is a Computer Generated Invoice

Received By   
 Particulars.....  
 Date 06/01/24 time 9:30 AM  
 S. No. ....  


For Meem Agro Foods Pvt. Ltd  
  
 Authorised Signatory

<b>M/s Naba Trading Co.</b> Moh. All Kala Near Block Office Shamli Road, Kairana Distt. Shamli Uttar Pradesh - 247774, India GSTIN/UIN: 09BZHPA6217L1Z8 State Name : Uttar Pradesh, Code : 09 E-Mail : nabatradingcom@gmail.com	Invoice No.	Dated
	55	12-Jan-24
	Delivery Note	Mode/Terms of Payment
Consignee (Ship to) <b>Meem Agro Foods Private Limited</b> Plot No. 993- 1005 Kandhla Road Kairana Shamli	Reference No. & Date.	Other References
	Buyer's Order No.	Dated
	Dispatch Doc No.	Delivery Note Date
Buyer (Bill to) <b>Meem Agro Foods Private Limited</b> Plot No. 993- 1005 Kandhla Road Kairana Shamli	Dispatched through	Destination
	Terms of Delivery	
	GSTIN/UIN : 09AABCN9437C3ZD PAN/IT No : AABCN9437C State Name : Uttar Pradesh, Code : 09 Place of Supply : Uttar Pradesh	

SI No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	Bloubriqtess	4401	7,340 KGS	6.25	KGS	45,875.00
	CGST			2.50	%	1,146.88
	SGST			2.50	%	1,146.88
	Round Off					0.24
Total			7,340 KGS			₹ 48,169.00

Amount Chargeable (in words) **INR Forty Eight Thousand One Hundred Sixty Nine Only** E. & O.E

HSN/SAC	Taxable Value	CGST		SGST/UTGST		Total Tax Amount
		Rate	Amount	Rate	Amount	
4401	45,875.00	2.50%	1,146.88	2.50%	1,146.88	2,293.76
<b>Total</b>	<b>45,875.00</b>		<b>1,146.88</b>		<b>1,146.88</b>	<b>2,293.76</b>

Tax Amount (in words) : **INR Two Thousand Two Hundred Ninety Three and Seventy Six paise Only**

Company's Bank Details  
 A/c Holder's Name: **M/s Naba Trading Co.**  
 Bank Name : **ICICI Bank A/c**  
 A/c No. : **320905002975**  
 Branch & IFS Code: **Kairana & ICIC0003209**

Declaration  
 We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

for M/s Naba Trading Co.  
**For NABA TRADING Co.**  
 [Signature]  
 Authorised Signatory

This is a Computer Generated Invoice

Received By..... [Signature]  
 Particulars.....  
 Date **12/01/24** Time **12:20 PM**  
 Sing..... [Signature] S. No. ....

Meem Agro Foods Pvt. Ltd  
 [Signature]  
 Auth. Signatory

<b>M/s Naba Trading Co.</b> Moh. All Kala Near Block Office Shamli Road, Kairana Dist. Shamli Uttar Pradesh - 247774, India GSTIN/UIN: 09BZHPA6217L1ZB State Name : Uttar Pradesh, Code : 09 E-Mail : nabatradingcom@gmail.com	Invoice No.	Dated
	56	16-Jan-24
	Delivery Note	Mode/Terms of Payment
Consignee (Ship to) <b>Meem Agro Foods Private Limited</b> Plot No. 993- 1005 Kandhla Road Kairana Shamli	Reference No. & Date.	Other References
	Buyer's Order No.	Dated
	Dispatch Doc No.	Delivery Note Date
GSTIN/UIN : 09AABCN9437C3ZD PAN/IT No : AABCN9437C State Name : Uttar Pradesh, Code : 09	Dispatched through	Destination
	Terms of Delivery	
	Buyer (Bill to) <b>Meem Agro Foods Private Limited</b> Plot No. 993- 1005 Kandhla Road Kairana Shamli GSTIN/UIN : 09AABCN9437C3ZD PAN/IT No : AABCN9437C State Name : Uttar Pradesh, Code : 09 Place of Supply : Uttar Pradesh	

SI No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	Biobriqutess	4401	7,405 KGS	6.25	KGS	46,281.25
	Less :					1,157.03
						1,157.03
						(-)0.31
	<b>Total</b>		<b>7,405 KGS</b>			<b>₹ 48,595.00</b>

Amount Chargeable (in words) **INR Forty Eight Thousand Five Hundred Ninety Five Only** E. & O.E

HSN/SAC	Taxable Value	CGST		SGST/UTGST		Total Tax Amount
		Rate	Amount	Rate	Amount	
4401	46,281.25	2.50%	1,157.03	2.50%	1,157.03	2,314.06
<b>Total</b>	<b>46,281.25</b>		<b>1,157.03</b>		<b>1,157.03</b>	<b>2,314.06</b>

Tax Amount (in words) : **INR Two Thousand Three Hundred Fourteen and Six paise Only**

Company's Bank Details  
 A/c Holder's Name: M/s Naba Trading Co.  
 Bank Name : ICICI Bank A/c  
 A/c No. : 320905002975  
 Branch & IFS Code: Kairana & ICIC0003209

Declaration  
 We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

For NABA TRADING Co.  
 Aarit  
 Authorised Signatory

This is a Computer Generated Invoice

Received By: *Aarit*  
 Particulars: .....  
 Date: 16/01/24 Time: 10:10AM  
 S. No. ....

Meem Agro Foods Pvt. Ltd.  
 Authorised Signatory

<b>M/s Naba Trading Co.</b> Moh. All Kala Near Block Office Shamli Road, Kairana Distt. Shamli Uttar Pradesh - 247774, India GSTIN/UIN: 09BZHPA6217L1Z8 State Name : Uttar Pradesh, Code : 09 E-Mail : nabaltradingcom@gmail.com	Invoice No.	Dated
	58	20-Jan-24
	Delivery Note	Mode/Terms of Payment
Consignee (Ship to) <b>Meem Agro Foods Private Limited</b> Plot No. 993- 1005 Kandhla Road Kairana Shamli  GSTIN/UIN : 09AABCN9437C3ZD PAN/IT No : AABCN9437C State Name : Uttar Pradesh, Code : 09	Reference No. & Date.	Other References
	Buyer's Order No.	Dated
	Dispatch Doc No.	Delivery Note Date
Buyer (Bill to) <b>Meem Agro Foods Private Limited</b> Plot No. 993- 1005 Kandhla Road Kairana Shamli  GSTIN/UIN : 09AABCN9437C3ZD PAN/IT No : AABCN9437C State Name : Uttar Pradesh, Code : 09 Place of Supply : Uttar Pradesh	Dispatched through	Destination
	Terms of Delivery	

Sl No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	Biobriquess	4401	7,530 KGS	6.25	KGS	47,062.50
				2.50	%	1,176.56
				2.50	%	1,176.56
						0.38
						CGST
						SGST
						Round Off
						Total
			7,530 KGS			₹ 49,416.00

Amount Chargeable (in words) **INR Forty Nine Thousand Four Hundred Sixteen Only** E. & O.E

HSN/SAC	Taxable Value	CGST		SGST/UTGST		Total Tax Amount
		Rate	Amount	Rate	Amount	
4401	47,062.50	2.50%	1,176.56	2.50%	1,176.56	2,353.12
	Total		1,176.56		1,176.56	2,353.12

Tax Amount (in words) : **INR Two Thousand Three Hundred Fifty Three and Twelve paise Only**

Company's Bank Details  
 A/c Holder's Name: M/s Naba Trading Co.  
 Bank Name : ICICI Bank A/c  
 A/c No. : 320905002975  
 Branch & IFS Code: Kairana & ICIC0003209

Declaration

We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

For NABA TRADING CO. *Aarif*  
 Prop. Authorised Signatory

This is a Computer Generated Invoice

Received By: *[Signature]*  
 Particulars: *[Signature]*  
 Date: 21/01/24 Time: 11/3 AM  
 S. No. *[Signature]*

For Meem Agro Foods Pvt. Ltd  
 Auth. Signatory *[Signature]*

<b>M/s Naba Trading Co.</b> Moh. All Kala Near Block Office Shamli Road, Kairana Dist. Shamli Uttar Pradesh - 247774, India GSTIN/UIN: 09BZHPA6217L1Z8 State Name : Uttar Pradesh, Code : 09 E-Mail : nabatradingcom@gmail.com		Invoice No.		Dated		
		69		23-Jan-24		
		Delivery Note		Mode/Terms of Payment		
Consignee (Ship to) <b>Meem Agro Foods Private Limited</b> Plot No. 993- 1005 Kandhla Road Kairana Shamli  GSTIN/UIN : 09AABCN9437C3ZD PAN/IT No : AABCN9437C State Name : Uttar Pradesh, Code : 09		Reference No. & Date.		Other References		
		Buyer's Order No.		Dated		
		Dispatch Doc No.		Delivery Note Date		
Buyer (Bill to) <b>Meem Agro Foods Private Limited</b> Plot No. 993- 1005 Kandhla Road Kairana Shamli  GSTIN/UIN : 09AABCN9437C3ZD PAN/IT No : AABCN9437C State Name : Uttar Pradesh, Code : 09 Place of Supply : Uttar Pradesh		Dispatched through		Destination		
		Terms of Delivery				
Sl No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	Biobriquess	4401	7,360 KGS	6.25	KGS	46,000.00
						CGST 1,150.00 SGST 1,150.00
<b>Total</b>			<b>7,360 KGS</b>			<b>₹ 48,300.00</b>
Amount Chargeable (in words)						E. & O.E
<b>INR Forty Eight Thousand Three Hundred Only</b>						
HSN/SAC	Taxable Value	CGST		SGST/UTGST		Total Tax Amount
4401	46,000.00	Rate	Amount	Rate	Amount	
		2.50%	1,150.00	2.50%	1,150.00	2,300.00
<b>Total</b>	<b>46,000.00</b>		<b>1,150.00</b>		<b>1,150.00</b>	<b>2,300.00</b>
Tax Amount (in words) : <b>INR Two Thousand Three Hundred Only</b>						
Declaration		Company's Bank Details A/c Holder's Name: M/s Naba Trading Co. Bank Name : ICICI Bank A/c A/c No. : 320905002975 Branch & IFS Code: Kairana & ICIC0003209				
We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.		for M/s Naba Trading Co. <b>For NABA TRADING Co.</b> Arif Authorized Signatory				

This is a Computer Generated Invoice

Received By.....  
 Particulars.....  
 Date: 23/1/24 Time: 1:25 PM  
 S. No. ....

For Meem Agro Foods Pvt. Ltd  
 Authorized Signatory

<b>M/s Naba Trading Co.</b> Moh. All Kala Near Block Office Shamli Road, Kairana Dist. Shamli Uttar Pradesh - 247774, India GSTIN/UIN: 09BZHPA6217L1Z8 State Name : Uttar Pradesh, Code : 09 E-Mail : nabatradingcom@gmail.com		Invoice No.	Dated	
		61	25-Jan-24	
		Delivery Note	Mode/Terms of Payment	
Consignee (Ship to) <b>Meem Agro Foods Private Limited</b> Plot No. 993- 1005 Kandhla Road Kairana Shamli  GSTIN/UIN : 09AABCN9437C3ZD PAN/IT No : AABCN9437C State Name : Uttar Pradesh, Code : 09		Reference No. & Date.	Other References	
		Buyer's Order No.	Dated	
		Dispatch Doc No.	Delivery Note Date	
Buyer (Bill to) <b>Meem Agro Foods Private Limited</b> Plot No. 993- 1005 Kandhla Road Kairana Shamli  GSTIN/UIN : 09AABCN9437C3ZD PAN/IT No : AABCN9437C State Name : Uttar Pradesh, Code : 09 Place of Supply : Uttar Pradesh		Dispatched through	Destination	
		Terms of Delivery		

SI No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	Biobriqtess	4401	7,280 KGS	6.25	KGS	45,500.00
	CGST					1,137.50
	SGST					1,137.50
Total			7,280 KGS			₹ 47,775.00

Amount Chargeable (in words) E. & O.E  
**INR Forty Seven Thousand Seven Hundred Seventy Five Only**

HSN/SAC	Taxable Value	CGST		SGST/UTGST		Total Tax Amount
		Rate	Amount	Rate	Amount	
4401	45,500.00	2.50%	1,137.50	2.50%	1,137.50	2,275.00
Total	45,500.00		1,137.50		1,137.50	2,275.00

Tax Amount (in words) : **INR Two Thousand Two Hundred Seventy Five Only**

Company's Bank Details  
 A/c Holder's Name: M/s Naba Trading Co.  
 Bank Name : ICICI Bank A/c  
 A/c No. : 320905002975  
 Branch & IFS Code: Kairana & ICIC0003209

Declaration  
 We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

for M/s Naba Trading Co.  
**For NABA TRADING Co.**  
*Arjit*  
 Authorised Signatory

This is a Computer Generated Invoice

Received By... *[Signature]*  
 Particulars.....  
 Date 25/01/24 mo. 11:40 AM  
 S. No.....

*[Signature]*  
 Authorised Signatory



**REGIONAL LABORATORY MuzaffarNagar**  
**UTTAR PRADESH POLLUTION CONTROL BOARD**  
 Kamal Cinema Building, Railway Road, Muzaffarnagar

**Stack Emission Test Report**

Ref No.24690228/MuzaffarNagar/2024

Date: 05/02/2024

- 1- **Name & Address of Industry:** MEEM AGRO FOODS PVT LTD, 993 to 1005, Kandhla Road, Kairana, Sharnli ,SHAMLI,247774
- 2- **Sample Collected By:** (1)Manish Kumar,J.R.F (2)Diwakar Dev Gahlaut,J.R.F
- 3- **Date of Monitoring:** 29/01/2024
- 4- **Source of Sampling:** Boiler
- 5- **Stack attached to:** Boiler
- 6- **Stack Height:** 30 Meters
- 7- **Total No. of Boiler:** 01
- 8- **Capacity of Boiler:** 6 TPH
- 9- **Fuel used:** Biomass,Dry Dung
- 10- **Quantity of Fuel used:** 2800 KG/D and 1000 KG/D
- 11- **Flue Gas Velocity:** 6.2 m/s
- 12- **Air Pollution Control Device:** Multi Cyclone & Wet Scrubber
- 13- **Other remarks (if any):** At the time of inspection industry found operational.
- 14- **Further details of sample location and Test methods followed are appened overleaf:**

Sr no.	Parameter	Unit	Result	Standards
1	Particulate Matter (PM)	mg/Nm <sup>3</sup>	47.6	80

**Note:** The results in the Test Report relate only to the items tested. The Report shall not be reproduced-except in Full, without the written permission of laboratory.

Analysed by-  
[Maneesh Kumar JRF]

Authorised Signatory-

Ankit Singh (RO)

**ANKIT SINGH** Digitally signed  
by ANKIT SINGH  
Date:  
2024.02.05  
16:32:29 +05'30'  
Regional Officer

<b>STACK MONITORING</b>		
<b>Parameters</b>	<b>Test Method</b>	<b>Range of Detection</b>
PM	IS Method No. 11255 (Part-1) 1985	01-5000 mg/Nm <sup>3</sup>

-----End of report-----



721

# A A CALIBRATION PVT. LTD. CALIBRATION CERTIFICATE

7.8F-01



CC - 2646

Certificate No	AACPL / 06324F		Field	Mech.	Group	Pressure	Page No.	1 of 1
SRF No & Date	230828.3	DT - 28 / 08 / 2023		ULR No.	CC2646230000 06324F			
Calibration Method :	Direct Method		Accuracy					
Company Name	M/s Meem Agro Food Private Limited		Calibration Date		28.08.2023		Recommended Date for Next Calib.	
Address	Plot No. 994 to 1005, Karana, Distt. - Shamli ( U.P.)		Certificate Issue Dt.		04.09.2023		UUC Condition	
								Good

Calibration Instrument Detail					
SI	Instrument Name	Range	Least Count	Make	Party ID / Location
1	Pressure Gauge	0 - 25 kg/cm <sup>2</sup>	0.5 kg/cm <sup>2</sup>	Pratham	Compressor - 1

Standard Equipments Used ( Traceable to National Standard )				
Instrument Name	Make/SI No	Calibrated By	Cal Certificate No	Cal. Valid Upto
Dig. Pressure Gauge	R & D Inst. / 35691904	R & D Inst. Services	CS/23/LB/MP/62-01	16/05/2024

Reference Standard	Calibration Purpose	Humidity	Temperature	Calibration Performed At
DKD-R6-1 - 2014	Pressure Measurement	(50 ± 20)%RH	(23 ± 5) °C	Site

Calibration Method : Pneumatic Comparison Method

Calibration Procedure : As per Calibration Procedure Manual AACPL / CP / 01B, Section No : CP - 01

Uncertainty Measurement at approx 95% confidence level and coverage factor  $k = 2$  is  $\pm 0.3 \text{ kg/cm}^2$

Calibration Result ( In kg/cm <sup>2</sup> )					
SI No	Calibration Gauge Value	Standard Gauge Value			
		Increasing	Deviation	Decreasing	Deviation
1	0.0	0.000	0.000	0.000	0.000
2	5.0	5.032	-0.032	5.038	-0.038
3	10.0	10.055	-0.055	10.057	-0.057
4	15.0	15.095	-0.095	15.103	-0.103
5	20.0	20.125	-0.125	20.122	-0.122
6	25.0	25.136	-0.136	25.136	-0.136

Note

- The calibration results reported in this calibration certificate are valid at the time of & under stated condition
- This certificate cannot be reproduced except in full without our prior permission in writing
- This certificate refers only to the particular item(s) submitted for calibration
- UUC - Unit under calibration
- Master instrument calibration certificate are traceable to SI Unit

----- End of Certificate -----

M/s Meem Agro Food Pvt. Ltd  
 Authorizatory

Calibrated by



Approved by  
 Vinit Vats  
 (Calibration Engineer)

LAB :- Plot No. C-18, Sector-13, First Floor, "Vasundhara, Haat" Vasundhara, Ghaziabad - 201012  
 Ph. : 0120-4135529, Mob. : 9212172564, 9212172597  
 E-mail : aacplinfo2005@gmail.com, accplinfo@rediffmail.com



722

# A A CALIBRATION PVT. LTD.

## CALIBRATION CERTIFICATE

7.8F-01



CC - 2646

Certificate No	AACPL / 06325F	Field	Mech.	Group	Pressure	Page No.	1 of 1
SRF No & Date	230828.3	DT - 28 / 08 / 2023		ULR No.	CC2646230000 06325F		
Calibration Method :	Direct Method			Accuracy			
Company Name	M/s Meem Agro Food Private Limited			Calibration Date	28.08.2023		
Address	Plot No. 994 to 1005, Karana, Distt. - Shamli ( U.P.)			Recommended Date for Next Calib.	27.08.2024		
				Certificate Issue Dt.	04.09.2023		
				UUC Condition	Good		

Calibration Instrument Detail					
SI	Instrument Name	Range	Least Count	Make	Party ID / Location
1	Pressure Gauge	0 - 16 kg/cm <sup>2</sup>	0.5 kg/cm <sup>2</sup>	Pratham	Compressor - 1

Standard Equipments Used ( Traceable to National Standard )					
SI	Instrument Name	Make/SI No	Calibrated By	Cal Certificate No	Cal. Valid Upto
1	Dig. Pressure Gauge	R & D Inst. / 35691904	R & D Inst. Services	CS/23/LB/MP/62-01	16/05/2024

Reference Standard	Calibration Purpose	Humidity	Temperature	Calibration Performed At
DKD-R6-1 - 2014	Pressure Measurement	(50 ± 20)%RH	(23 ± 5) °C	Site

Calibration Method : Pneumatic Comparison Method

Calibration Procedure : As per Calibration Procedure Manual AACPL / CP / 01B, Section No : CP - 01

Uncertainty Measurement at approx 95% confidence level and coverage factor  $k = 2$  is  $\pm 0.3 \text{ kg/cm}^2$

Calibration Result ( In kg/cm <sup>2</sup> )					
SI No	Calibration Gauge Value	Standard Gauge Value			
		Increasing	Deviation	Decreasing	Deviation
1	0.0	0.000	0.000	0.000	0.000
2	2.0	2.036	-0.036	2.046	-0.046
3	4.0	4.094	-0.094	4.087	-0.087
4	8.0	8.152	-0.152	8.135	-0.135
5	12.0	12.243	-0.243	12.264	-0.264
6	16.0	16.359	-0.359	16.365	-0.365

Note

- The calibration results reported in this calibration certificate are valid at the time of & under stated condition
- This certificate cannot be reproduced except in full without our prior permission in writing
- This certificate refers only to the particular item(s) submitted for calibration
- UUC - Unit under calibration
- Master Instrument calibration certificate are traceable to SI Unit

----- End of Certificate -----

*Ashish*  
Calibrated by



Approved by  
*Vinit Vats*  
Vinit Vats  
(Calibration Engineer)

LAB :- Plot No. C-18, Sector-13, First Floor, "Vasundhara, Haat" Vasundhara, Ghaziabad - 201012  
Ph. : 0120-4135529, Mob. : 9212172564, 9212172597  
E-mail : aacplinfo2005@gmail.com, accplinfo@rediffmail.com



# 723

## AACPL CALIBRATION PVT. LTD. CALIBRATION CERTIFICATE

7.8F-01



CC - 2545

Certificate No	AACPL / 06326F	Field	Mech.	Group	Pressure	Page No.	1 of 1
SRF No & Date	230828.3	DT - 28 / 08 / 2023		ULR No.	CC2646230000 06326F		
Calibration Method :	Direct Method			Accuracy			
Company Name	M/s Meem Agro Food Private Limited			Calibration Date	28.08.2023		
Address	Plot No. 994 to 1005, Karana, Distt. - Shamli ( U.P.)			Recommended Date for Next Calib.	27.08.2024		
				Certificate Issue Dt.	04.09.2023		
				UUC Condition	Good		

Calibration Instrument Detail					
SI	Instrument Name	Range	Least Count	Make	Party ID / Location
1	Pressure Gauge	0 - 16 kg/cm <sup>2</sup>	0.5 kg/cm <sup>2</sup>	Pratham	Compressor - 1

Standard Equipments Used ( Traceable to National Standard )					
SI	Instrument Name	Make/SI No	Calibrated By	Cal Certificate No	Cal. Valid Upto
1	Dig. Pressure Gauge	R & D Inst. / 35691904	R & D Inst. Services	CS/23/LB/MP/62-01	16/05/2024

Reference Standard	Calibration Purpose	Humidity	Temperature	Calibration Performed At
DKD-R6-1 - 2014	Pressure Measurement	(50 ± 20)%RH	(23 ± 5) °C	Site

Calibration Method : Pneumatic Comparison Method

Calibration Procedure : As per Calibration Procedure Manual AACPL / CP / 01B, Section No : CP - 01

Uncertainty Measurement at approx 95% confidence level and coverage factor  $k = 2$  is  $\pm 0.3$  kg/cm<sup>2</sup>

Calibration Result ( In kg/cm <sup>2</sup> )					
SI	Calibration Gauge Value	Standard Gauge Value			
		UUC	Increasing	Deviation	Decreasing
1	0.0	0.000	0.000	0.000	0.000
2	2.0	2.085	-0.085	2.079	0.000
3	4.0	4.125	-0.125	4.134	-0.079
4	8.0	8.198	-0.198	8.178	-0.134
5	12.0	12.258	-0.258	12.286	-0.178
6	16.0	16.315	-0.315	16.310	-0.286

Note

- The calibration results reported in this calibration certificate are valid at the time of & under stated condition
- This certificate cannot be reproduced except in full without our prior permission in writing
- This certificate refers only to the particular item(s) submitted for calibration
- UUC - Unit under calibration
- Master Instrument calibration certificate are traceable to SI Unit

----- End of Certificate -----

M/s Meem Agro Food Pvt. Ltd

Authorized Signatory

*Ashtosh*  
Calibrated by



Approved by  
*Vinit Vats*  
Vinit Vats  
(Calibration Engineer)

LAB :- Plot No. C-18, Sector-13, First Floor, "Vasundhara, Haat" Vasundhara, Ghazlabad - 201012  
Ph. : 0120-4135529, Mob. : 9212172564, 9212172597  
E-mail : aacplinfo2005@gmail.com, accplinfo@rediffmail.com



# 724

## A A CALIBRATION PVT. LTD. CALIBRATION CERTIFICATE

7.8F-01



CC - 2646

Certificate No	AACPL / 06327F	Field	Mech.	Group	Pressure	Page No.	1 of 1
SRF No & Date	230828.3	DT - 28 / 08 / 2023		ULR No.	CC2646230000 06327F		
Calibration Method :	Direct Method			Accuracy			
Company Name	M/s Meem Agro Food Private Limited			Calibration Date	28.08.2023		
Address	Plot No. 994 to 1005, Karana, Distt. - Shamli ( U.P.)			Recommended Date for Next Calib.	27.08.2024		
				Certificate Issue Dt.	04.09.2023		
				UUC Condition	Good		

Calibration Instrument Detail					
SI	Instrument Name	Range	Least Count	Make	Party ID / Location
1	Pressure Gauge	0 - 25 kg/cm <sup>2</sup>	0.5 kg/cm <sup>2</sup>	Pratham	Compressor - 2

Standard Equipments Used ( Traceable to National Standard )					
SI	Instrument Name	Make/SI No	Calibrated By	Cal Certificate No	Cal. Valid Upto
1	Dig. Pressure Gauge	R & D Inst. / 35691904	R & D Inst. Services	CS/23/LB/MP/62-01	16/05/2024

Reference Standard	Calibration Purpose	Humidity	Temperature	Calibration Performed At
DKD-R6-1 - 2014	Pressure Measurement	(50 ± 20)%RH	(23 ± 5) °C	Site

Calibration Method : Pneumatic Comparison Method

Calibration Procedure : As per Calibration Procedure Manual AACPL / CP / 01B, Section No : CP - 01

Uncertainty Measurement at approx 95% confidence level and coverage factor  $k = 2$  is  $\pm 0.3 \text{ kg/cm}^2$

Calibration Result ( In kg/cm <sup>2</sup> )					
SI No	Calibration Gauge Value	Standard Gauge Value			
		Increasing	Deviation	Decreasing	Deviation
1	0.0	0.000	0.000	0.000	0.000
2	5.0	5.085	-0.085	5.102	-0.102
3	10.0	10.135	-0.135	10.141	-0.141
4	15.0	15.198	-0.198	15.201	-0.201
5	20.0	20.235	-0.235	20.245	-0.245
6	25.0	25.255	-0.255	25.255	-0.255

**Note**

- The calibration results reported in this calibration certificate are valid at the time of & under stated condition
- This certificate cannot be reproduced except in full without our prior permission in writing
- This certificate refers only to the particular item(s) submitted for calibration
- UUC - Unit under calibration
- Master Instrument calibration certificate are traceable to SI Unit

----- End of Certificate -----

M/s Meem Agro Food Pvt. Ltd.  
Authorized Signatory

*Agulish*  
Calibrated by



Approved by  
*Vinit Vats*  
Vinit Vats  
(Calibration Engineer)

LAB :- Plot No. C-18, Sector-13, First Floor, "Vasundhara, Haat" Vasundhara, Ghaziabad - 201012  
Ph. : 0120-4135529, Mob. : 9212172564, 9212172597  
E-mail : aacplinfo2005@gmail.com, accplinfo@rediffmail.com



725

# A A CALIBRATION PVT. LTD.

## CALIBRATION CERTIFICATE

7.8F-01



CC - 2646

Certificate No	AACPL / 06330F	Field	Mech.	Group	Pressure	Page No.	1 of 1
SRF No & Date	230828.3	DT - 28 / 08 / 2023		ULR No.		CC2646230000	06330F
Calibration Method :	Direct	Method		Accuracy			
Company Name	M/s Meem Agro Food Private Limited			Calibration Date	28.08.2023		
Address	Plot No. 994 to 1005, Karana, Distt. - Shamli ( U.P.)			Recommended Date for Next Callb.	27.08.2024		
				Certificate Issue Dt.	04.09.2023		
				UUC Condition	Good		

### Calibration Instrument Detail

SI	Instrument Name	Range	Least Count	Make	Party ID / Location
1	Pressure Gauge	0 - 25 kg/cm <sup>2</sup>	0.5 kg/cm <sup>2</sup>	Metaley	Compressor - 3

### Standard Equipments Used ( Traceable to National Standard )

SI	Instrument Name	Make/SI No	Calibrated By	Cal Certificate No	Cal. Valid Upto
1	Dig. Pressure Gauge	R & D Inst. / 35691904	R & D Inst. Services	CS/23/LB/MP/62-01	16/05/2024

Reference Standard	Calibration Purpose	Humidity	Temperature	Calibration Performed At
DKD-R6-1 - 2014	Pressure Measurement	(50 ± 20)%RH	(23 ± 5) °C	Site

Calibration Method : Pneumatic Comparison Method

Calibration Procedure : As per Calibration Procedure Manual AACPL / CP / 01B, Section No : CP - 01

Uncertainty Measurement at approx 95% confidence level and coverage factor  $k = 2$  is  $\pm 0.3$  kg/cm<sup>2</sup>

### Calibration Result ( In kg/cm<sup>2</sup> )

SI	Calibration Gauge Value	Standard Gauge Value			
		Increasing	Deviation	Decreasing	Deviation
No	UUC				
1	0.0	0.000	0.000	0.000	0.000
2	5.0	5.082	-0.082	5.039	-0.039
3	10.0	10.124	-0.124	10.102	-0.102
4	15.0	15.159	-0.159	15.145	-0.145
5	20.0	20.206	-0.206	20.215	-0.215
6	25.0	25.295	-0.295	25.295	-0.295

#### Note

- The calibration results reported in this calibration certificate are valid at the time of & under stated condition
- This certificate cannot be reproduced except in full without our prior permission in writing
- This certificate refers only to the particular item(s) submitted for calibration
- UUC - Unit under calibration
- Master Instrument calibration certificate are traceable to SI Unit

----- End of Certificate -----

M/s Meem Agro Food Pvt. Ltd.

Authorized Signatory

Calibrated by



Approved by  
Vinit Vats  
(Calibration Engineer)

LAB :- Plot No. C-18, Sector-13, First Floor, "Vasundhara, Haat" Vasundhara, Ghazlabad - 201012  
Ph. : 0120-4135529, Mob. : 9212172564, 9212172597  
E-mail : aacplinfo2005@gmail.com, accplinfo@rediffmail.com



# 726

## A A CALIBRATION PVT. LTD. CALIBRATION CERTIFICATE

7.8F-01



CC - 2646

Certificate No	AACPL / 06329F	Field	Mech.	Group	Pressure	Page No.	1 of 1
SRF No & Date	230828.3	DT - 28 / 08 / 2023		ULR No.	CC2646230000	06329F	
Calibration Method :	Direct Method			Accuracy			
Company Name	M/s Meem Agro Food Private Limited			Calibration Date	28.08.2023		
Address	Plot No. 994 to 1005, Karana, Distt. - Shamli ( U.P.)			Recommended Date for Next Calib.	27.08.2024		
				Certificate Issue Dt.	04.09.2023		
				UUC Condition	Good		

### Calibration Instrument Detail

SI	Instrument Name	Range	Least Count	Make	Party ID / Location
1	Pressure Gauge	0 - 16 kg/cm <sup>2</sup>	0.5 kg/cm <sup>2</sup>	Akvalo	Compressor - 2

### Standard Equipments Used ( Traceable to National Standard )

SI	Instrument Name	Make/SI No	Calibrated By	Cal Certificate No	Cal. Valid Upto
1	Dig. Pressure Gauge	R & D Inst. / 35691904	R & D Inst. Services	CS/23/LB/MP/62-01	16/05/2024

Reference Standard	Calibration Purpose	Humidity	Temperature	Calibration Performed At
DKD-R6-1 - 2014	Pressure Measurement	(50 ± 20)%RH	(23 ± 5) °C	Site

Calibration Method : Pneumatic Comparison Method

Calibration Procedure : As per Calibration Procedure Manual AACPL / CP / 01B, Section No : CP - 01

Uncertainty Measurement at approx 95% confidence level and coverage factor  $k = 2$  is  $\pm 0.3 \text{ kg/cm}^2$

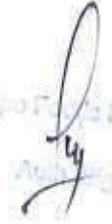
### Calibration Result ( In kg/cm<sup>2</sup> )

SI	Calibration Gauge Value	Standard Gauge Value			
		Increasing	Deviation	Decreasing	Deviation
No	UUC				
1	0.0	0.000	0.000	0.000	0.000
2	2.0	2.054	-0.054	2.048	-0.048
3	4.0	4.089	-0.089	4.082	-0.082
4	8.0	8.143	-0.143	8.135	-0.135
5	12.0	12.176	-0.176	12.167	-0.167
6	16.0	16.213	-0.213	16.204	-0.204

#### Note

- The calibration results reported in this calibration certificate are valid at the time of & under stated condition
- This certificate cannot be reproduced except in full without our prior permission in writing
- This certificate refers only to the particular item(s) submitted for calibration
- UUC - Unit under calibration
- Master Instrument calibration certificate are traceable to SI Unit

----- End of Certificate -----

  
 Agnish  
 Calibrated by



Approved by  
  
 Vinit Vats  
 (Calibration Engineer)

LAB :- Plot No. C-18, Sector-13, First Floor, "Vasundhara, Haat" Vasundhara, Ghazlabad - 201012  
 Ph. : 0120-4135529, Mob. : 9212172564, 9212172597  
 E-mail : aacplinfo2005@gmail.com, accplinfo@rediffmail.com



# 727

## A A CALIBRATION PVT. LTD. CALIBRATION CERTIFICATE

7.8F-01



CC - 2646

Certificate No	AACPL / 06328F	Field	Mech.	Group	Pressure	Page No.	1 of 1
SRF No & Date	230828.3	DT - 28 / 08 / 2023		ULR No.	CC2646230000 06328F		
Calibration Method :	Direct Method			Accuracy			
Company Name	M/s Meem Agro Food Private Limited			Calibration Date	28.08.2023		
Address	Plot No. 994 to 1005, Karana, Distt. - Shamli ( U.P.)			Recommended Date for Next Calib.	27.08.2024		
				Certificate Issue Dt.	04.09.2023		
				UUC Condition	Good		

SI	Instrument Name	Range	Least Count	Make	Party ID / Location
1	Pressure Gauge	0 - 25 kg/cm <sup>2</sup>	0.5 kg/cm <sup>2</sup>	Pratham	Compressor - 2

SI	Instrument Name	Make/SI No	Calibrated By	Cal Certificate No	Cal. Valid Upto
1	Dig. Pressure Gauge	R & D Inst. / 35691904	R & D Inst. Services	CS/23/LB/MP/62-01	16/05/2024

Reference Standard	Calibration Purpose	Humidity	Temperature	Calibration Performed At
DKD-R6-1 - 2014	Pressure Measurement	(50 ± 20)%RH	(23 ± 5) °C	Site

Calibration Method : Pneumatic Comparison Method

Calibration Procedure : As per Calibration Procedure Manual AACPL / CP / 01B, Section No : CP - 01

Uncertainty Measurement at approx 95% confidence level and coverage factor  $k = 2$  is  $\pm 0.3 \text{ kg/cm}^2$

SI No	Calibration Gauge Value		Standard Gauge Value			
	UUC		Increasing	Deviation	Decreasing	Deviation
1	0.0		0.000	0.000	0.000	0.000
2	5.0		5.068	-0.068	5.102	-0.102
3	10.0		10.125	-0.125	10.155	-0.155
4	15.0		15.185	-0.185	15.188	-0.188
5	20.0		20.258	-0.258	20.275	-0.275
6	25.0		25.298	-0.298	25.298	-0.298

Note

- The calibration results reported in this calibration certificate are valid at the time of & under stated condition
- This certificate cannot be reproduced except in full without our prior permission in writing
- This certificate refers only to the particular item(s) submitted for calibration
- UUC - Unit under calibration
- Master instrument calibration certificate are traceable to SI Unit

----- End of Certificate -----

Calibrated by  
*Aditya*



Approved by  
*Vinit Vats*  
Vinit Vats  
(Calibration Engineer)

LAB :- Plot No. C-18, Sector-13, First Floor, "Vasundhara, Haat" Vasundhara, Ghazlabad - 201012  
Ph. : 0120-4135529, Mob. : 9212172564, 9212172597  
E-mail : aacplinfo2005@gmail.com, accplinfo@rediffmail.com



# 728

## A A CALIBRATION PVT. LTD. CALIBRATION CERTIFICATE

7.8F-01



CC - 2646

Certificate No	AACPL / 06333F	Field	Mech.	Group	Pressure	Page No.	1 of 1
SRF No & Date	230828.3	DT - 28 / 08 / 2023		ULR No.	CC2646230000 06333F		
Calibration Method :	Direct Method			Accuracy			
Company Name	M/s Meem Agro Food Private Limited			Calibration Date	28.08.2023		
Address	Plot No. 994 to 1005, Karana, Distt. - Shamli ( U.P.)			Recommended Date for Next Calib.	27.08.2024		
				Certificate Issue Dt.	04.09.2023		
				UUC Condition	Good		

### Calibration Instrument Detail

SI	Instrument Name	Range	Least Count	Make	Party ID / Location
1	Pressure Gauge	0 - 16 kg/cm <sup>2</sup>	0.5 kg/cm <sup>2</sup>	Pratham	Compressor - 3

### Standard Equipments Used ( Traceable to National Standard )

SI	Instrument Name	Make/SI No	Calibrated By	Cal Certificate No	Cal. Valid Upto
1	Dig. Pressure Gauge	R & D Inst. / 35691904	R & D Inst. Services	CS/23/LB/MP/62-01	16/05/2024

Reference Standard	Calibration Purpose	Humidity	Temperature	Calibration Performed At Site
DKD-R6-1 - 2014	Pressure Measurement	(50 ± 20)%RH	(23 ± 5) °C	

Calibration Method : Pneumatic Comparison Method

Calibration Procedure : As per Calibration Procedure Manual AACPL / CP / 01B, Section No : CP - 01

Uncertainty Measurement at approx 95% confidence level and coverage factor  $k = 2$  is  $\pm 0.3$  kg/cm<sup>2</sup>

### Calibration Result ( In kg/cm<sup>2</sup> )

SI No	Calibration Gauge Value		Standard Gauge Value			
	UUC		Increasing	Deviation	Decreasing	Deviation
1	0.0		0.000	0.000	0.000	0.000
2	2.0		1.943	0.057	1.938	0.062
3	4.0		3.876	0.124	3.871	0.129
4	8.0		7.815	0.185	7.806	0.194
5	12.0		11.763	0.237	11.752	0.248
6	16.0		15.727	0.273	15.716	0.284

Note

- 1 The calibration results reported in this calibration certificate are valid at the time of & under stated condition.
- 2 This certificate cannot be reproduced except in full without our prior permission in writing.
- 3 This certificate refers only to the particular item(s) submitted for calibration.
- 4 UUC - Unit under calibration.
- 5 Master Instrument calibration certificate are traceable to SI Unit.

----- End of Certificate -----

*Arish*  
Calibrated by



Approved by  
*Vinit Vats*  
Vinit Vats  
(Calibration Engineer)

LAB :- Plot No. C-18, Sector-13, First Floor, "Vasundhara, Haat" Vasundhara, Ghazlabad - 201012  
Ph. : 0120-4135529, Mob. : 9212172564, 9212172597  
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729

# AAC CALIBRATION PVT. LTD.

## CALIBRATION CERTIFICATE

7.8F-01



CC - 2646

Certificate No	AACPL / 06332F	Field	Mech.	Group	Pressure	Page No.	1 of 1
SRF No & Date	230828.3	DT - 28 / 08 / 2023		ULR No.	CC2646230000 06332F		
Calibration Method :	Direct Method			Accuracy			
Company Name	M/s Meem Agro Food Private Limited			Calibration Date	28.08.2023		
Address	Plot No. 994 to 1005, Karana, Distt. - Shamli ( U.P.)			Recommended Date for Next Callb.	27.08.2024		
				Certificate Issue Dt.	04.09.2023		
				UUC Condition	Good		

### Calibration Instrument Detail

SI	Instrument Name	Range	Least Count	Make	Party ID / Location
1	Pressure Gauge	0 - 16 kg/cm <sup>2</sup>	0.5 kg/cm <sup>2</sup>	Pratham	Compressor - 3

### Standard Equipments Used ( Traceable to National Standard )

SI	Instrument Name	Make/SI No	Calibrated By	Cal Certificate No	Cal. Valid Upto
1	Dig. Pressure Gauge	R & D Inst. / 35691904	R & D Inst. Services	CS/23/LB/MP/62-01	16/05/2024

Reference Standard	Calibration Purpose	Humidity	Temperature	Calibration Performed At
DKD-R6-1 - 2014	Pressure Measurement	(50 ± 20)%RH	(23 ± 5) °C	Site

Calibration Method : Pneumatic Comparison Method

Calibration Procedure : As per Calibration Procedure Manual AACPL / CP / 01B, Section No : CP - 01

Uncertainty Measurement at approx 95% confidence level and coverage factor  $k = 2$  is  $\pm 0.3$  kg/cm<sup>2</sup>

### Calibration Result ( In kg/cm<sup>2</sup> )

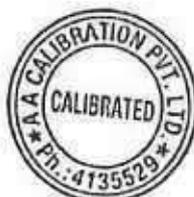
SI	Calibration Gauge Value	Standard Gauge Value			
		Increasing	Deviation	Decreasing	Deviation
No	UUC				
1	0.0	0.000	0.000	0.000	0.000
2	2.0	2.063	-0.063	2.058	-0.058
3	4.0	4.158	-0.158	4.153	-0.153
4	8.0	8.213	-0.213	8.205	-0.205
5	12.0	12.246	-0.246	12.239	-0.239
6	16.0	16.289	-0.289	16.281	-0.281

#### Note

- The calibration results reported in this calibration certificate are valid at the time of & under stated condition
- This certificate cannot be reproduced except in full without our prior permission in writing
- This certificate refers only to the particular item(s) submitted for calibration
- UUC - Unit under calibration
- Master Instrument calibration certificate are traceable to SI Unit

----- End of Certificate -----

*Ashish*  
Calibrated by



Approved by  
*Vinit Vats*  
Vinit Vats  
(Calibration Engineer)

LAB :- Plot No. C-18, Sector-13, First Floor, "Vasundhara, Haat" Vasundhara, Ghaziabad - 201012  
Ph. : 0120-4135529, Mob. : 9212172564, 9212172597  
E-mail : aacplinfo2005@gmail.com, accplinfo@rediffmail.com



730

# A A CALIBRATION PVT. LTD.

## CALIBRATION CERTIFICATE

7.8F-01



CC - 2646

Certificate No	AACPL / 06331F	Field	Mech.	Group	Pressure	Page No.	1 of 1
SRF No & Date	230828.3	DT - 28 / 08 / 2023		ULR No.	CC2646230000 06331F		
Calibration Method :	Direct Method			Accuracy			
Company Name	M/s Meem Agro Food Private Limited			Calibration Date	28.08.2023		
Address	Plot No. 994 to 1005, Karana, Distt. - Shamli ( U.P.)			Recommended Date for Next Calib.	27.08.2024		
				Certificate Issue Dt.	04.09.2023		
				UUC Condition	Good		

### Calibration Instrument Detail

SI	Instrument Name	Range	Least Count	Make	Party ID / Location
1	Pressure Gauge	0 - 16 kg/cm <sup>2</sup>	0.5 kg/cm <sup>2</sup>	Pratham	Compressor - 3

### Standard Equipments Used ( Traceable to National Standard )

SI	Instrument Name	Make/SI No	Calibrated By	Cal Certificate No	Cal. Valid Upto
1	Dig. Pressure Gauge	R & D Inst. / 35691904	R & D Inst. Services	CS/23/LB/MP/62-01	16/05/2024

Reference Standard	Calibration Purpose	Humidity	Temperature	Calibration Performed At
DKD-R6-1 - 2014	Pressure Measurement	(50 ± 20)%RH	(23 ± 5) °C	Site

Calibration Method : Pneumatic Comparison Method

Calibration Procedure : As per Calibration Procedure Manual AACPL / CP / 01B, Section No : CP - 01

Uncertainty Measurement at approx 95% confidence level and coverage factor  $k = 2$  is  $\pm 0.3$  kg/cm<sup>2</sup>

### Calibration Result ( In kg/cm<sup>2</sup> )

SI	Calibration Gauge Value	Standard Gauge Value			
		Increasing	Deviation	Decreasing	Deviation
1	0.0	0.000	0.000	0.000	0.000
2	2.0	2.054	-0.054	2.048	0.000
3	4.0	4.089	-0.089	4.082	-0.048
4	8.0	8.143	-0.143	8.135	-0.082
5	12.0	12.176	-0.176	12.167	-0.135
6	16.0	16.213	-0.213	16.204	-0.167

#### Note

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- This certificate cannot be reproduced except in full without our prior permission in writing
- This certificate refers only to the particular item(s) submitted for calibration
- UUC - Unit under calibration
- Master Instrument calibration certificate are traceable to SI Unit

----- End of Certificate -----

Calibrated by  
*Ashish*



Approved by  
*Vinit Vats*  
Vinit Vats  
(Calibration Engineer)

LAB :- Plot No. C-18, Sector-13, First Floor, "Vasundhara, Haat" Vasundhara, Ghaziabad - 201012  
Ph. : 0120-4135529, Mob. : 9212172564, 9212172597  
E-mail : aacplinfo2005@gmail.com, accplinfo@rediffmail.com



# 731

## AACPL CALIBRATION PVT. LTD. CALIBRATION CERTIFICATE

7.8F-01



CC - 2646

Certificate No	AACPL / 06334F	Field	Mech.	Group	Pressure	Page No.	1 of 1
SRF No & Date	230828.3	DT - 28 / 08 / 2023		ULR No.	CC2646230000 06334F		
Calibration Method :	Direct Method			Accuracy			
Company Name	M/s Meem Agro Food Private Limited			Calibration Date	28.08.2023		
Address	Plot No. 994 to 1005, Karana, Distt. - Shamli ( U.P.)			Recommended Date for Next Callb.	27.08.2024		
				Certificate Issue Dt.	04.09.2023		
				UUC Condition	Good		

### Calibration Instrument Detail

Sl	Instrument Name	Range	Least Count	Make	Party ID / Location
1	Pressure Gauge	0 - 25 kg/cm <sup>2</sup>	0.5 kg/cm <sup>2</sup>	Metaley	Compressor - 4

### Standard Equipments Used ( Traceable to National Standard )

Sl	Instrument Name	Make/SI No	Calibrated By	Cal Certificate No	Cal. Valid Upto
1	Dig. Pressure Gauge	R & D Inst. / 35691904	R & D Inst. Services	CS/23/LB/MP/62-01	16/05/2024

Reference Standard	Calibration Purpose	Humidity	Temperature	Calibration Performed At
DKD-R6-1 - 2014	Pressure Measurement	(50 ± 20)%RH	(23 ± 5) °C	Site

Calibration Method : Pneumatic Comparison Method

Calibration Procedure : As per Calibration Procedure Manual AACPL / CP / 01B, Section No : CP - 01

Uncertainty Measurement at approx 95% confidence level and coverage factor  $k = 2$  is  $\pm 0.3 \text{ kg/cm}^2$

### Calibration Result ( In kg/cm<sup>2</sup> )

Sl	Calibration Gauge Value		Standard Gauge Value			
	No	UUC	Increasing	Deviation	Decreasing	Deviation
1		0.00	0.000	0.000	0.000	0.000
2		5.00	5.025	-0.025	5.038	-0.038
3		10.00	10.036	-0.036	10.054	-0.054
4		15.00	15.059	-0.059	15.085	-0.085
5		20.00	20.126	-0.126	20.120	-0.120
6		25.00	25.195	-0.195	25.185	-0.185

#### Note

- The calibration results reported in this calibration certificate are valid at the time of & under stated condition
- This certificate cannot be reproduced except in full without our prior permission in writing
- This certificate refers only to the particular item(s) submitted for calibration
- UUC - Unit under calibration
- Master Instrument calibration certificate are traceable to SI Unit

----- End of Certificate -----

Calibrated by  
*A. B. Vats*



Approved by  
*Vinit Vats*  
Vinit Vats  
(Calibration Engineer)

LAB :- Plot No. C-18, Sector-13, First Floor, "Vasundhara, Haat" Vasundhara, Ghaziabad - 201012  
Ph. : 0120-4135529, Mob. : 9212172564, 9212172597  
E-mail : aacplinfo2005@gmail.com, accplinfo@rediffmail.com



# 732 AACPL CALIBRATION PVT. LTD. CALIBRATION CERTIFICATE

7.8F-01



CC - 2646

Certificate No	AACPL / 06337F	Field	Mech.	Group	Pressure	Page No.	1 of 1
SRF No & Date	230828.3	DT - 28 / 08 / 2023		ULR No.	CC2646230000 06337F		
Calibration Method :	Direct Method			Accuracy			
Company Name	M/s Meem Agro Food Private Limited			Calibration Date	28.08.2023		
Address	Plot No. 994 to 1005, Karana, Distt. - Shamli ( U.P.)			Recommended Date for Next Calib.	27.08.2024		
				Certificate Issue Dt.	04.09.2023		
				UUC Condition	Good		

### Calibration Instrument Detail

Sl	Instrument Name	Range	Least Count	Make	Party ID / Location
1	Pressure Gauge	0 - 16 kg/cm <sup>2</sup>	0.5 kg/cm <sup>2</sup>	Pratham	Compressor - 4

### Standard Equipments Used ( Traceable to National Standard )

Sl	Instrument Name	Make/SI No	Calibrated By	Cal Certificate No	Cal. Valid Upto
1	Dig. Pressure Gauge	R & D Inst. / 35691904	R & D Inst. Services	CS/23/LB/MP/62-01	16/05/2024

Reference Standard	Calibration Purpose	Humidity	Temperature	Calibration Performed At
DKD-R6-1 - 2014	Pressure Measurement	(50 ± 20)%RH	(23 ± 5) °C	Site

Calibration Method : Pneumatic Comparison Method

Calibration Procedure : As per Calibration Procedure Manual AACPL / CP / 01B, Section No : CP - 01

Uncertainty Measurement at approx 95% confidence level and coverage factor  $k = 2$  is  $\pm 0.3 \text{ kg/cm}^2$

### Calibration Result ( In kg/cm<sup>2</sup> )

Sl No	Calibration Gauge Value	Standard Gauge Value			
		Increasing	Deviation	Decreasing	Deviation
1	0.0	0.000	0.000	0.000	0.000
2	2.0	2.038	-0.038	2.058	-0.058
3	4.0	4.085	-0.085	4.078	-0.078
4	8.0	8.135	-0.135	8.122	-0.122
5	12.0	12.148	-0.148	12.135	-0.135
6	16.0	16.198	-0.198	16.185	-0.185

**Note**

- The calibration results reported in this calibration certificate are valid at the time of & under stated condition
- This certificate cannot be reproduced except in full without our prior permission in writing
- This certificate refers only to the particular item(s) submitted for calibration
- UUC - Unit under calibration
- Master Instrument calibration certificate are traceable to SI Unit

----- End of Certificate -----

For Meem Agro Food Pvt. Ltd  
Authority

*Abhishek*  
Calibrated by



Approved by  
*Vinit Vats*  
Vinit Vats  
(Calibration Engineer)

LAB :- Plot No. C-18, Sector-13, First Floor, "Vasundhara, Haat" Vasundhara, Ghazlabad - 201012  
Ph. : 0120-4135529, Mob. : 9212172564, 9212172597  
E-mail : aacplinfo2005@gmail.com, accplinfo@rediffmail.com



# 733

## A A CALIBRATION PVT. LTD. CALIBRATION CERTIFICATE

7.8F-01



CC - 2646

Certificate No	AACPL / 06335F	Field	Mech.	Group	Pressure	Page No.	1 of 1
SRF No & Date	230828.3	DT - 28 / 08 / 2023		ULR No.	CC2646230000 06335F		
Calibration Method :	Direct Method			Accuracy			
Company Name	M/s Meem Agro Food Private Limited			Calibration Date	28.08.2023		
Address	Plot No. 994 to 1005, Karana, Distt. - Shamli ( U.P.)			Recommended Date for Next Calib.	27.08.2024		
				Certificate Issue Dt.	04.09.2023		
				UUC Condition	Good		

### Calibration Instrument Detail

SI	Instrument Name	Range	Least Count	Make	Party ID / Location
1	Pressure Gauge	0 - 16 kg/cm <sup>2</sup>	0.5 kg/cm <sup>2</sup>	Metaley	Compressor - 4

### Standard Equipments Used ( Traceable to National Standard )

SI	Instrument Name	Make/SI No	Calibrated By	Cal Certificate No	Cal. Valid Upto
1	Dig. Pressure Gauge	R & D Inst. / 35691904	R & D Inst. Services	CS/23/LB/MP/62-01	16/05/2024

Reference Standard	Calibration Purpose	Humidity	Temperature	Calibration Performed At
DKD-R6-1 - 2014	Pressure Measurement	(50 ± 20)%RH	(23 ± 5) °C	Site

Calibration Method : Pneumatic Comparison Method

Calibration Procedure : As per Calibration Procedure Manual AACPL / CP / 01B, Section No : CP - 01

Uncertainty Measurement at approx 95% confidence level and coverage factor  $k = 2$  is  $\pm 0.3 \text{ kg/cm}^2$

### Calibration Result ( In kg/cm<sup>2</sup> )

SI No	Calibration Gauge Value		Standard Gauge Value			
	UUC		Increasing	Deviation	Decreasing	Deviation
1	0.0		0.000	0.000	0.000	0.000
2	2.0		2.054	-0.054	2.048	-0.048
3	4.0		4.089	-0.089	4.082	-0.082
4	8.0		8.143	-0.143	8.135	-0.135
5	12.0		12.176	-0.176	12.167	-0.167
6	16.0		16.213	-0.213	16.204	-0.204

#### Note

- The calibration results reported in this calibration certificate are valid at the time of & under stated condition
- This certificate cannot be reproduced except in full without our prior permission in writing
- This certificate refers only to the particular item(s) submitted for calibration
- UUC - Unit under calibration
- Master Instrument calibration certificate are traceable to SI Unit

----- End of Certificate -----



*Aglesh*  
Calibrated by

Approved by  
*Vinit Vats*  
Vinit Vats  
(Calibration Engineer)

LAB :- Plot No. C-18, Sector-13, First Floor, "Vasundhara, Haat" Vasundhara, Ghaziabad - 201012  
Ph. : 0120-4135529, Mob. : 9212172564, 9212172597  
E-mail : aacplinfo2005@gmail.com, accplinfo@rediffmail.com



# 734

## A A CALIBRATION PVT. LTD. CALIBRATION CERTIFICATE

7.8F-01



CC - 2646

Certificate No	AACPL / 06340F	Field	Mech.	Group	Pressure	Page No.	1 of 1
SRF No & Date	230828.3	DT - 28 / 08 / 2023		ULR No.	CC2646230000 06340F		
Calibration Method :	Direct Method			Accuracy			
Company Name	M/s Meem Agro Food Private Limited			Calibration Date	28.08.2023		
Address	Plot No. 994 to 1005, Karana, Distt. - Shamli ( U.P.)			Recommended Date for Next Callb.	27.08.2024		
				Certificate Issue Dt.	04.09.2023		
				UUC Condition	Good		

### Calibration Instrument Detail

SI	Instrument Name	Range	Least Count	Make	Party ID / Location
1	Pressure Gauge	0 - 16 kg/cm <sup>2</sup>	0.5 kg/cm <sup>2</sup>	Akvalo	Compressor - 5

### Standard Equipments Used ( Traceable to National Standard )

SI	Instrument Name	Make/SI No	Calibrated By	Cal Certificate No	Cal. Valid Upto
1	Dig. Pressure Gauge	R & D Inst. / 35691904	R & D Inst. Services	CS/23/LB/MP/62-01	16/05/2024

Reference Standard	Calibration Purpose	Humidity	Temperature	Calibration Performed At
DKD-R6-1 - 2014	Pressure Measurement	(50 ± 20)%RH	(23 ± 5) °C	Site

Calibration Method : Pneumatic Comparison Method

Calibration Procedure : As per Calibration Procedure Manual AACPL / CP / 01B, Section No : CP - 01

Uncertainty Measurement at approx 95% confidence level and coverage factor  $k = 2$  is  $\pm 0.3 \text{ kg/cm}^2$

### Calibration Result ( In kg/cm<sup>2</sup> )

SI	Calibration Gauge Value		Standard Gauge Value			
	No	UUC	Increasing	Deviation	Decreasing	Deviation
1	0.0	0.000	0.000	0.000	0.000	0.000
2	2.0	1.975	1.975	0.025	1.965	0.035
3	4.0	3.958	3.958	0.042	3.901	0.099
4	8.0	7.858	7.858	0.142	7.815	0.185
5	12.0	11.841	11.841	0.159	11.887	0.113
6	16.0	15.795	15.795	0.205	15.799	0.201

#### Note

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- This certificate cannot be reproduced except in full without our prior permission in writing
- This certificate refers only to the particular item(s) submitted for calibration
- UUC - Unit under calibration
- Master Instrument calibration certificate are traceable to SI Unit

----- End of Certificate -----

*Ashish*  
Calibrated by



Approved by  
*Vinit Vats*  
Vinit Vats  
(Calibration Engineer)

LAB :- Plot No. C-18, Sector-13, First Floor, "Vasundhara, Haat" Vasundhara, Ghazlabad - 201012  
Ph. : 0120-4135529, Mob. : 9212172564, 9212172597  
E-mail : aacplinfo2005@gmail.com, aacplinfo@rediffmail.com



735

# A A CALIBRATION PVT. LTD.

## CALIBRATION CERTIFICATE

7.8F-01



CC - 2646

Certificate No	AACPL / 06339F	Field	Mech.	Group	Pressure	Page No.	1 of 1
SRF No & Date	230828.3	DT - 28 / 08 / 2023		ULR No.	CC2646230000 06339F		
Calibration Method :	Direct Method			Accuracy			
Company Name	M/s Meem Agro Food Private Limited			Calibration Date	28.08.2023		
Address	Plot No. 994 to 1005, Karana, Distt. - Shamli ( U.P.)			Recommended Date for Next Calib.	27.08.2024		
				Certificate Issue Dt.	04.09.2023		
				UUC Condition	Good		

### Calibration Instrument Detail

Sl	Instrument Name	Range	Least Count	Make	Party ID / Location
1	Pressure Gauge	0 - 25 kg/cm <sup>2</sup>	0.5 kg/cm <sup>2</sup>	Pratham	Compressor - 5

### Standard Equipments Used ( Traceable to National Standard )

Sl	Instrument Name	Make/SI No	Calibrated By	Cal Certificate No	Cal. Valid Upto
1	Dig. Pressure Gauge	R & D Inst. / 35691904	R & D Inst. Services	CS/23/LB/MP/62-01	16/05/2024

Reference Standard	Calibration Purpose	Humidity	Temperature	Calibration Performed At
DKD-R6-1 - 2014	Pressure Measurement	(50 ± 20)%RH	(23 ± 5) °C	Site

Calibration Method : Pneumatic Comparison Method

Calibration Procedure : As per Calibration Procedure Manual AACPL / CP / 01B, Section No : CP - 01

Uncertainty Measurement at approx 95% confidence level and coverage factor  $k = 2$  is  $\pm 0.3 \text{ kg/cm}^2$

### Calibration Result ( In kg/cm<sup>2</sup> )

Sl No	Calibration Gauge Value UUC	Standard Gauge Value			
		Increasing	Deviation	Decreasing	Deviation
1	0.00	0.000	0.000	0.000	0.000
2	5.00	5.049	-0.049	5.041	-0.041
3	10.00	10.082	-0.082	10.074	-0.074
4	15.00	15.157	-0.157	15.143	-0.143
5	20.00	20.234	-0.234	20.219	-0.219
6	25.00	25.315	-0.315	25.311	-0.311

### Note

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- This certificate cannot be reproduced except in full without our prior permission in writing
- This certificate refers only to the particular item(s) submitted for calibration
- UUC - Unit under calibration
- Master instrument calibration certificate are traceable to SI Unit

----- End of Certificate -----

Calibrated by  
*Asish*



Approved by  
*Vinir Vats*  
Vinir Vats  
(Calibration Engineer)

LAB :- Plot No. C-18, Sector-13, First Floor, "Vasundhara, Haat" Vasundhara, Ghaziabad - 201012  
Ph. : 0120-4135529, Mob. : 9212172564, 9212172597  
E-mail : aacplinfo2005@gmail.com, aacplinfo@rediffmail.com



736

# A A CALIBRATION PVT. LTD. CALIBRATION CERTIFICATE

7.8F-01



CC - 2645

Certificate No	AACPL / 06338F	Field	Mech.	Group	Pressure	Page No.	1 of 1
SRF No & Date	230828.3	DT - 28 / 08 / 2023		ULR No.	CC2646230000 06338F		
Calibration Method :	Direct Method			Accuracy			
Company Name	M/s Meem Agro Food Private Limited			Calibration Date	28.08.2023		
Address	Plot No. 994 to 1005, Karana, Distt. - Shamli ( U.P.)			Recommended Date for Next Callb.	27.08.2024		
				Certificate Issue Dt.	04.09.2023		
				UUC Condition	Good		

### Calibration Instrument Detail

SI	Instrument Name	Range	Least Count	Make	Party ID / Location
1	Pressure Gauge	0 - 16 kg/cm <sup>2</sup>	0.5 kg/cm <sup>2</sup>	Pratham	Compressor - 5

### Standard Equipments Used ( Traceable to National Standard )

SI	Instrument Name	Make/SI No	Calibrated By	Cal Certificate No	Cal. Valid Upto
1	Diq. Pressure Gauge	R & D Inst. / 35691904	R & D Inst. Services	CS/23/LB/MP/62-01	16/05/2024

Reference Standard	Calibration Purpose	Humidity	Temperature	Calibration Performed At
DKD-R6-1 - 2014	Pressure Measurement	(50 ± 20)%RH	(23 ± 5) °C	Site

Calibration Method : Pneumatic Comparison Method

Calibration Procedure : As per Calibration Procedure Manual AACPL / CP / 01B, Section No : CP - 01

Uncertainty Measurement at approx 95% confidence level and coverage factor  $k = 2$  is : ± 0.3 kg/cm<sup>2</sup>

### Calibration Result ( In kg/cm<sup>2</sup> )

SI No	Calibration Gauge Value	Standard Gauge Value			
		Increasing	Deviation	Decreasing	Deviation
1	0.0	0.000	0.000	0.000	0.000
2	2.0	2.035	-0.035	2.042	-0.042
3	4.0	4.086	-0.086	4.096	-0.096
4	8.0	8.149	-0.149	8.156	-0.156
5	12.0	12.231	-0.231	12.254	-0.254
6	16.0	16.317	-0.317	16.328	-0.328

#### Note

- The calibration results reported in this calibration certificate are valid at the time of & under stated condition
- This certificate cannot be reproduced except in full without our prior permission in writing
- This certificate refers only to the particular item(s) submitted for calibration
- UUC - Unit under calibration
- Master Instrument calibration certificate are traceable to SI Unit

----- End of Certificate -----

M/s Meem Agro Food Pvt. Ltd.

Auth. Laboratory

*Agulsh*  
Calibrated by



Approved by  
*VinIt*  
VinIt Vats  
(Calibration Engineer)

LAB :- Plot No. C-18, Sector-13, First Floor, "Vasundhara, Haat" Vasundhara, Ghaziabad - 201012  
Ph. : 0120-4135529, Mob. : 9212172564, 9212172597  
E-mail : aacplinfo2005@gmail.com, accplinfo@rediffmail.com



# 737

## A A CALIBRATION PVT. LTD.

### CALIBRATION CERTIFICATE

7.8F-01



CC - 2646

Certificate No	AACPL / 06267F	Field Elec. Tech.	Group	Page No.	1 of 1
SRF No & Date	230826.3 DT - 26 / 08 / 2023	ULR No.		CC2646230000 06267F	
Calibration Method :	Direct Method		Accuracy		
Company Name	M/s Meem Agro Food Private Limited		Calibration Date	26.08.2023	
Address	Plot No. 994 to 1005, Karana, Distt. - Shamli ( U.P.)		Recommended Date for Next Calib.	25.08.2024	
			Certificate Issue Dt.	04.09.2023	
			UUC Condition	Good	

#### Calibration Instrument Detail

Sl	Instrument Name	Range	Least Count	Make	Party ID / Location
1	Water Bath	3 to 110 °C	5 °C	---	WB - 01 / Lab

#### Standard Equipments Used ( Traceable to National Standard )

Sl	Instrument Name	Make/SI No	Calibrated By	Cal Certificate No	Cal. Valid Upto
1	Universal Calibrator	Radix / 112004873	AACPL	AACPL/00047F	03/04/2024

Reference Standard	Calibration Purpose	Humidity	Temperature	Calibration Performed At
IS : 1248	Temp. Measurement	(50 ± 20)%RH	(25 ± 10)°C	Site

Calibration Procedure : As per Calibration Procedure Manual AACPL / CP / 03, Section No : CPET - 01

Set Points :- 50, 70, 105 °C

#### Calibration Results

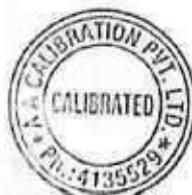
Sl. No.	Std. Reading on Master In °C	UUC Average Reading In °C	Deviation In °C	Uncertainty at approx 95% confidence Level and coverage factor k =2 is ±
1	50.1	50	0.1	1.53 °C
2	70.1	70	0.2	1.53 °C
3	105.2	105	0.1	1.53 °C

#### Note

- 1 The calibration results reported in this calibration certificate are valid at the time of & under stated condition
- 2 This certificate cannot be reproduced except in full without our prior permission in writing
- 3 This certificate refers only to the particular item(s) submitted for calibration
- 4 UUC - Unit under calibration

— End of Certificate —

Calibrated by



Approved by  
  
Bhoopesh Kumar  
(Tech. Manager)

LAB :- Plot No. C-18, Sector-13, First Floor, "Vasundhara, Haat" Vasundhara, Ghazlabad - 201012  
Ph. : 0120-4135529, Mob. : 9212172564, 9212172597  
E-mail : aacplinfo2005@gmail.com, aacplinfo@rediffmail.com



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# A A CALIBRATION PVT. LTD. CALIBRATION CERTIFICATE

7.8F-01



CC - 2546

Certificate No	AACPL / 06315F	Field	Mech.	Group	Mass	Page No.	1 of 1
SRF No & Date	230828.3	DT - 28 / 08 / 2023		ULR No.	CC2646230000 06315F		
Calibration Method :	Direct Method			Accuracy			
Company Name	M/s Meem Agro Food Private Limited			Calibration Date	28.08.2023		
Address	Plot No. 994 to 1005, Karana, Distt. - Shamli ( U.P.)			Recommended Date for Next Calib	27.08.2024		
				Certificate Issue Dt.	04.09.2023		
				UUC Condition	Good		

### Calibration Instrument Detail

SI	Instrument name	Range	Least Count	Make	Party ID / Location
1	Weighing Balance	0 - 300 g	0.01 g	And	WB - 05 / Lab

### Standard Equipments Used ( Traceable to National Standard )

SI	Instrument Name	Make/SI No	Calibrated By	Cal Certificate No	Cal. Valid Upto
1	Std. Weight Box (SS) (E1)	Weightronics	Bluebox Techno	BBT/231/JAN/22	20/01/2024

Reference Standard	Calibration Purpose	Humidity	Temperature	Calibration Performed At
OIML R 76 - 1 : 2006	Weight Measurement	(50 ± 20)%RH	(25 ± 10)°C	Site

Calibration Procedure : As per Calibration Procedure Manual AACPL / CP / 01C. Section No : CP - 01

Uncertainty Measurement at approx 95% confidence level and coverage factor  $k = 2$  is  $\pm$  0.0065 g

### A Weighing Performance Test Report

S.N.	Nominal Mass (g)	Certified Mass (g)	Indicated Mass (g)		Error (g)	
			Loading	Unloading	Loading	Unloading
1	No Load	0.000000	0.00	0.00	0.00	0.00
2	0.01	0.010002	0.01	0.01	0.00	0.00
3	0.05	0.050001	0.05	0.05	0.00	0.00
4	0.1	0.100003	0.10	0.10	0.00	0.00
5	0.5	0.500000	0.50	0.50	0.00	0.00
6	10	10.000004	10.00	10.00	0.00	0.00
7	20	19.999983	20.00	20.00	0.00	0.00
8	50	50.00001	50.01	50.01	0.01	0.01
9	100	99.99998	100.01	100.01	0.01	0.01
10	200	199.99995	200.01	200.02	0.01	0.02
11	300	299.99993	300.02	300.02	0.02	0.02

The above errors are within the MPE Limits

### B Repeatability of Balance

The Standard Deviation of the balance at Full Load at 300 g is  $\pm$  0.000422 g

The Standard Deviation of the balance at Half Load at 150 g is  $\pm$  0.000422 g

C Eccentricity Test The Eccentricity error (off centre) at 50 g is  $\pm$  0.0005 g

### Note

- The calibration results reported in this calibration certificate are valid at the time of & under stated condition
- This certificate cannot be reproduced except in full without our prior permission in writing
- This certificate refers only to the particular item(s) submitted for calibration
- UUC - Under calibration
- This Certificate is for Scientific purpose only not for Commercial / Trade

----- End of Certificate -----

Calibrated by  
*Ashwini*



Approved by  
*Vinit Vats*  
Vinit Vats  
(Calibration Engineer)

LAB :- Plot No. C-18, Sector-13, First Floor, Vasundhara, Haat" Vasundhara, Ghaziabad - 201012  
Ph. : 0120-4135529, Mob. : 9212172564, 9212172597  
E-mail : aacplinfo2005@gmail.com, accplinfo@rediffmail.com



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# A A CALIBRATION PVT. LTD.

## CALIBRATION CERTIFICATE

7.8F-01



CC - 2646

Certificate No	AACPL / 06341F	Field	Mech.	Group	Pressure	Page No.	1 of 1
SRF No & Date	230828.3	DT - 28 / 08 / 2023		ULR No.	CC2646230000 06341F		
Calibration Method :	Direct Method			Accuracy			
Company Name	M/s Meem Agro Food Private Limited			Calibration Date	28.08.2023		
Address	Plot No. 994 to 1005, Karana, Distt. - Shamli ( U.P.)			Recommended Date for Next Calib.	27.08.2024		
				Certificate Issue Dt.	04.09.2023		
				UUC Condition	Good		

### Calibration Instrument Detail

SI	Instrument Name	Range	Least Count	Make	Party ID / Location
1	Pressure Gauge	0 - 16 kg/cm <sup>2</sup>	0.5 kg/cm <sup>2</sup>	Metaley	Compressor - 1

### Standard Equipments Used ( Traceable to National Standard )

SI	Instrument Name	Make/SI No	Calibrated By	Cal Certificate No	Cal. Valid Upto
1	Dig. Pressure Gauge	R & D Inst. / 35691904	R & D Inst. Services	CS/23/LB/MP/62-01	16/05/2024

Reference Standard	Calibration Purpose	Humidity	Temperature	Calibration Performed At
DKD-R6-1 - 2014	Pressure Measurement	(50 ± 20)%RH	(23 ± 5) °C	Site

Calibration Method : Pneumatic Comparison Method

Calibration Procedure : As per Calibration Procedure Manual AACPL / CP / 01B, Section No : CP - 01

Uncertainty Measurement at approx 95% confidence level and coverage factor  $k = 2$  is  $\pm 0.3 \text{ kg/cm}^2$

### Calibration Result ( In kg/cm<sup>2</sup> )

SI No	Calibration Gauge Value		Standard Gauge Value			
	UUC		Increasing	Deviation	Decreasing	Deviation
1	0.0		0.000	0.000	0.000	0.000
2	2.0		2.047	-0.047	2.052	-0.052
3	4.0		4.092	-0.092	4.098	-0.098
4	8.0		8.145	-0.145	8.153	-0.153
5	12.0		12.239	-0.239	12.246	-0.246
6	16.0		16.286	-0.286	16.284	-0.284

#### Note

- 1 The calibration results reported in this calibration certificate are valid at the time of & under stated condition
- 2 This certificate cannot be reproduced except in full without our prior permission in writing
- 3 This certificate refers only to the particular item(s) submitted for calibration
- 4 UUC - Unit under calibration
- 5 Master Instrument calibration certificate are traceable to SI Unit

----- End of Certificate -----

For Meem Agro Foods Pvt. Ltd.

Authorized Signatory

Calibrated by



Approved by

Bhoopesh Kumar  
(Tech Manager)

LAB :- Plot No. C-18, Sector-13, First Floor, "Vasundhara, Haat" Vasundhara, Ghaziabad - 201012  
Ph. : 0120-4135529, Mob. : 9212172564, 9212172597  
E-mail : aacplinfo2005@gmail.com, aacplinfo@rediffmail.com



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# A A CALIBRATION PVT. LTD.

## CALIBRATION CERTIFICATE

7.8F-01



CC - 2646

Certificate No	AACPL / 06270F	Field Elec. Tech.	Group	Page No.	1 of 1
SRF No & Date	230826.3	DT - 26 / 08 / 2023	ULR No.	CC2646230000 06270F	
Calibration Method :	Direct Method		Accuracy		
Company Name	M/s Meem Agro Food Private Limited		Calibration Date	26.08.2023	
Address	Plot No. 994 to 1005, Karana, Distt. - Shamli ( U.P.)		Recommended Date for Next Calib.	25.08.2024	
			Certificate Issue Dt.	04.09.2023	
			UUC Condition	Good	

### Calibration Instrument Detail

Sl	Instrument Name	Range	Least Count	Make	Party ID / Location
1	Dig. Temp. Indicator	0 to 250 °C	0.1 °C	Shivaki	DTI - 03 Autoclave - 2

### Standard Equipments Used ( Traceable to National Standard )

Sl	Instrument Name	Make/Sl No	Calibrated By	Cal Certificate No	Cal. Valid Upto
1	Universal Calibrator	Radix / 112004873	AACPL	AACPL/00047F	03/04/2024

Reference Standard	Calibration Purpose	Humidity	Temperature	Calibration Performed At
IS : 1248	Temp. Measurement	(50 ± 20)%RH	(25 ± 10)°C	Site

Calibration Procedure : As per Calibration Procedure Manual AACPL / CP / 03, Section No : CPET - 01

Set Points :- 20, 50, 121, 125, 130 °C

### Calibration Result

Sl No	Std. Reading on Master In °C	UUC Average Reading In °C	Deviation In °C	Uncertainty at approx 95% confidence Level and coverage factor $k = 2$ is ±
1	20.1	20.2	0.1	1.53 °C
2	50.1	50.3	0.2	1.53 °C
3	121.1	121.3	0.2	1.53 °C
4	125.2	125.4	0.2	1.53 °C
5	130.2	130.5	0.3	1.53 °C

Note

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- 2 This certificate cannot be reproduced except in full without our prior permission in writing
- 3 This certificate refers only to the particular item(s) submitted for calibration
- 4 UUC - Unit under calibration

— End of Certificate —

Calibrated by



Approved by

*Bhupesh Kumar*  
Bhupesh Kumar  
(Tech. Manager)

LAB :- Plot No. C-18, Sector-13, First Floor, "Vasundhara, Haat" Vasundhara, Ghaziabad - 201012  
Ph. : 0120-4135529, Mob. : 9212172564, 9212172597

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# 741 AACPL CALIBRATION PVT. LTD. CALIBRATION CERTIFICATE

7.8F-01



CC - 2646

Certificate No	AACPL / 06269F	Field	Elec. Tech.	Group	Page No.	1 of 1
SRF No & Date	230826.3	DT - 26 / 08 / 2023		ULR No.	CC2646230000 06269F	
Calibration Method :	Direct Method			Accuracy		
Company Name	M/s Meem Agro Food Private Limited			Calibration Date	26.08.2023	
Address	Plot No. 994 to 1005, Karana, Distt. - Shamli ( U.P.)			Recommended Date for Next Calib.	25.08.2024	
				Certificate Issue Dt.	04.09.2023	
				UUC Condition	Good	

### Calibration Instrument Detail

SI	Instrument Name	Range	Least Count	Make	Party ID / Location
1	Dig. Temp. Indicator	0 to 250 °C	0.1 °C	Shivaki	DTI - 02 Autoclave - 1

### Standard Equipments Used ( Traceable to National Standard )

SI	Instrument Name	Make/SI No	Calibrated By	Cal Certificate No	Cal. Valid Upto
1	Universal Calibrator	Radix / 112004873	AACPL	AACPL/00047F	03/04/2024

Reference Standard	Calibration Purpose	Humidity	Temperature	Calibration Performed At
IS : 1248	Temp. Measurement	(50 ± 20)%RH	(25 ± 10)°C	Site

Calibration Procedure : As per Calibration Procedure Manual AACPL / CP / 03, Section No : CPET - 01

Set Points :- 20, 50, 121, 125, 130 °C

### Calibration Result

SI No	Std. Reading on Master In °C	UUC Average Reading In °C	Deviation In °C	Uncertainty at approx 95% confidence Level and coverage factor k = 2 is ±
1	20.1	20.2	0.1	1.53 °C
2	50.1	50.2	0.1	1.53 °C
3	121.1	121.3	0.2	1.53 °C
4	125.1	125.3	0.2	1.53 °C
5	130.1	130.4	0.3	1.53 °C

**Note**

- 1 The calibration results reported in this calibration certificate are valid at the time of & under stated condition
- 2 This certificate cannot be reproduced except in full without our prior permission in writing
- 3 This certificate refers only to the particular item(s) submitted for calibration
- 4 UUC - Unit under calibration

----- End of Certificate -----

For Meem Agro Food Pvt. Ltd

Signature

Calibrated by



Approved by   
Bhoopesh Kumar  
(Tech. Manager)

LAB :- Plot No. C-18, Sector-13, First Floor, "Vasundhara, Haat" Vasundhara, Ghaziabad - 201012  
Ph. : 0120-4135529, Mob. : 9212172564, 9212172597  
E-mail : aacplinfo2005@gmail.com, accplinfo@rediffmail.com



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# A A CALIBRATION PVT. LTD.

## CALIBRATION CERTIFICATE

7.8F-01



CC - 2646

Certificate No	AACPL / 06268F	Field Elec. Tech.	Group	Page No.	1 of 1
SRF No & Date	230826.3	DT - 26 / 08 / 2023	ULR No.	CC2646230000 06268F	
Calibration Method :	Direct Method		Accuracy		
Company Name	M/s Meem Agro Food Private Limited		Calibration Date	26.08.2023	
Address	Plot No. 994 to 1005, Karana, Distt. - Shamli ( U.P.)		Recommended Date for Next Calib.	25.08.2024	
			Certificate Issue Dt.	04.09.2023	
			UUC Condition	Good	

### Calibration Instrument Detail

Sl	Instrument Name	Range	Least Count	Make	Party ID / Location
1	Dig. Temp. Indicator	0 to 100 °C	0.1 °C	Shivaki	DTI - 01 / Lab

### Standard Equipments Used ( Traceable to National Standard )

Sl	Instrument Name	Make/Sl No	Calibrated By	Cal Certificate No	Cal. Valid Upto
1	Universal Calibrator	Radix / 112004873	AACPL	AACPL/00047F	03/04/2024

Reference Standard	Calibration Purpose	Humidity	Temperature	Calibration Performed At
IS : 1248	Temp. Measurement	(50 ± 20)%RH	(25 ± 10)°C	Site

Calibration Procedure : As per Calibration Procedure Manual AACPL / CP / 03, Section No : CPET - 01

Set Points :- 20, 40, 90 °C

### Calibration Results

Sl. No.	Std. Reading on Master In °C	UUC Average Reading In °C	Deviation In °C	Uncertainty at approx 95% confidence Level and coverage factor k =2 is ±
1	20.1	20.3	0.2	1.53 °C
2	40.2	40.4	0.2	1.53 °C
3	90.2	90.4	0.2	1.53 °C

### Note

- 1 The calibration results reported in this calibration certificate are valid at the time of & under stated condition
- 2 This certificate cannot be reproduced except in full without our prior permission in writing
- 3 This certificate refers only to the particular item(s) submitted for calibration
- 4 UUC - Unit under calibration

----- End of Certificate -----

Calibrated by



Approved by

Bhoopesh Kumar  
(Tech) Manager

LAB :- Plot No. C-18, Sector-13, First Floor, "Vasundhara, Haat" Vasundhara, Ghaziabad - 201012  
Ph. : 0120-4135529, Mob. : 9212172564, 9212172597  
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# 743

## A A CALIBRATION PVT. LTD. CALIBRATION CERTIFICATE

7.8F-01



CC - 2646

Certificate No	AACPL / 06273F	Field	Elec. Tech.	Group	Page No.	1 of 1
SRF No & Date	230826.3 DT - 26 / 08 / 2023	ULR No.		CC2646230000 06273F		
Calibration Method :	Direct Method	Accuracy				
Company Name	M/s Meem Agro Food Private Limited	Calibration Date		26.08.2023		
Address	Plot No. 994 to 1005, Karana, Distt. - Shamli ( U.P.)	Recommended Date for Next Calib.		25.08.2024		
		Certificate Issue Dt.		04.09.2023		
		UUC Condition		Good		

### Calibration Instrument Detail

Sl	Instrument Name	Range	Least Count	Make	Party ID / Location
1	Dig. Temp. Indicator	0 to 250 °C	0.1 °C	Shivaki	DTI - 06 Incubator - 01

### Standard Equipments Used ( Traceable to National Standard )

Sl	Instrument Name	Make/SI No	Calibrated By	Cal Certificate No	Cal. Valid Upto
1	Universal Calibrator	Radix / 112004873	AACPL	AACPL/00047F	03/04/2024

Reference Standard	Calibration Purpose	Humidity	Temperature	Calibration Performed At
IS : 1248	Temp. Measurement	(50 ± 20)%RH	(25 ± 10)°C	Site

Calibration Procedure : As per Calibration Procedure Manual AACPL / CP / 03, Section No : CPET - 01

Set Points :- 20, 35, 37, 40, 42 °C

### Calibration Results

Sl. No.	Std. Reading on Master In °C	UUC Average Reading In °C	Deviation In °C	Uncertainty at approx 95% confidence Level and coverage factor k =2 is ±
1	20.2	19.9	-0.3	1.53 °C
2	35.3	34.8	-0.5	1.53 °C
3	37.5	36.7	-0.8	1.53 °C
4	40.5	39.7	-0.8	1.53 °C
5	42.7	41.6	-1.1	1.53 °C

#### Note

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- 3 This certificate refers only to the particular item(s) submitted for calibration
- 4 UUC - Unit under calibration

— End of Certificate —

M/s Meem Agro Food Pvt. Ltd.

Auth. Authority

Calibrated by



Approved by  
*Bhoopesh Kumar*  
Bhoopesh Kumar  
(Tech. Manager)

LAB :- Plot No. C-18, Sector-13, First Floor, "Vasundhara, Haat" Vasundhara, Ghaziabad - 201012  
Ph. : 0120-4135529, Mob. : 9212172564, 9212172597  
E-mail : aacplinfo2005@gmail.com, aacplinfo@radiffmall.com



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# A A CALIBRATION PVT. LTD.

## CALIBRATION CERTIFICATE

7.8F-01



CC - 2648

Certificate No	AACPL / 06272F	Field Elec. Tech.	Group	Page No.	1 of 1
SRF No & Date	230826.3	DT - 26 / 08 / 2023	ULR No.	CC2646230000 06272F	
Calibration Method :	Direct Method		Accuracy		
Company Name	M/s Meem Agro Food Private Limited		Calibration Date	26.08.2023	
Address	Plot No. 994 to 1005, Karana, Distt. - Shamli ( U.P.)		Recommended Date for Next Callb.	25.08.2024	
			Certificate Issue Dt.	04.09.2023	
			UUC Condition	Good	

### Calibration Instrument Detail

Sl	Instrument Name	Range	Least Count	Make	Party ID / Location
1	Dig. Temp. Indicator	0 to 250 °C	0.1 °C	Shivaki	DTI - 05 Hot Air Oven

### Standard Equipments Used ( Traceable to National Standard )

Sl	Instrument Name	Make/SI No	Calibrated By	Cal Certificate No	Cal. Valid Upto
1	Universal Calibrator	Radix / 112004873	AACPL	AACPL/00047F	03/04/2024

Reference Standard	Calibration Purpose	Humidity	Temperature	Calibration Performed At
IS : 1248	Temp. Measurement	(50 ± 20)%RH	(25 ± 10)°C	Site

Calibration Procedure : As per Calibration Procedure Manual AACPL / CP / 03, Section No : CPET - 01

Set Points :- 50, 120, 150, 160, 170 °C

### Calibration Results

Sl. No.	Std. Reading on Master In °C	UUC Average Reading In °C	Deviation In °C	Uncertainty at approx 95% confidence Level and coverage factor k =2 is ±
1	50.2	50.3	0.1	1.53 °C
2	120.2	120.4	0.2	1.53 °C
3	150.3	150.6	0.3	1.53 °C
4	160.4	160.7	0.3	1.53 °C
5	170.4	170.9	0.5	1.53 °C

### Note

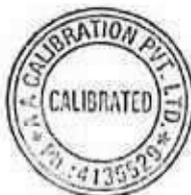
- 1 The calibration results reported in this calibration certificate are valid at the time of & under stated condition
- 2 This certificate cannot be reproduced except in full without our prior permission in writing
- 3 This certificate refers only to the particular item(s) submitted for calibration
- 4 UUC - Unit under calibration

----- End of Certificate -----

M/s Meem Agro Food Pvt. Ltd.

Auth. Signature

Calibrated by



Approved by  
Bhoopesh Kumar  
(Tech. Manager)

LAB :- Plot No. C-18, Sector-13, First Floor, "Vasundhara, Haat" Vasundhara, Ghaziabad - 201012

Ph. : 0120-4135529, Mob. : 9212172564, 9212172597

E-mail : aacplinfo2005@gmail.com, aacplinfo@rediffmail.com



745

# A A CALIBRATION PVT. LTD.

## CALIBRATION CERTIFICATE

7.8F-01



CC - 2846

Certificate No	AACPL / 06271F	Field Elec. Tech.	Group	Page No.	1 of 1
SRF No & Date	230826.3	DT - 26 / 08 / 2023	ULR No.	CC2646230000 06271F	
Calibration Method :	Direct Method		Accuracy		
Company Name	M/s Meem Agro Food Private Limited		Calibration Date	26.08.2023	
Address	Plot No. 994 to 1005, Karana, Distt. - Shamli ( U.P.)		Recommended Date for Next Calib.	25.08.2024	
			Certificate Issue Dt.	04.09.2023	
			UUC Condition	Good	

### Calibration Instrument Detail

Sl	Instrument Name	Range	Least Count	Make	Party ID / Location
1	Dig. Temp. Indicator	0 to 60 °C	0.1 °C	Shivaki	DTI - 04 BOD Incubator

### Standard Equipments Used ( Traceable to National Standard )

Sl	Instrument Name	Make/Sl No	Calibrated By	Cal Certificate No	Cal. Valid Upto
1	Universal Calibrator	Radix / 112004873	AACPL	AACPL/00047F	03/04/2024

Reference Standard	Calibration Purpose	Humidity	Temperature	Calibration Performed At
IS : 1248	Temp. Measurement	(50 ± 20)%RH	(25 ± 10)°C	Site

Calibration Procedure : As per Calibration Procedure Manual AACPL / CP / 03, Section No : CPET - 01

Set Points :- 20, 25, 32, 35, 37 °C

### Calibration Results

Sl. No.	Std. Reading on Master In °C	UUC Average Reading In °C	Deviation In °C	Uncertainty at approx 95% confidence Level and coverage factor k = 2 is ±
1	20.1	20.2	0.1	1.53 °C
2	25.1	25.4	0.3	1.53 °C
3	32.2	32.6	0.4	1.53 °C
4	35.2	35.6	0.4	1.53 °C
5	37.3	37.7	0.4	1.53 °C

### Note

- 1 The calibration results reported in this calibration certificate are valid at the time of & under stated condition
- 2 This certificate cannot be reproduced except in full without our prior permission in writing
- 3 This certificate refers only to the particular item(s) submitted for calibration
- 4 UUC - Unit under calibration

----- End of Certificate -----

M/s Meem Agro Food Pvt. Ltd.  
Auth. Authority

Calibrated by



Approved by  
Bhoopesh Kumar  
(Tech. Manager)

LAB :- Plot No. C-18, Sector-13, First Floor, "Vasundhara, Haat" Vasundhara, Ghaziabad - 201012  
Ph. : 0120-4135529, Mob. : 9212172564, 9212172597  
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# A A CALIBRATION PVT. LTD.

## CALIBRATION CERTIFICATE

7.8F-01



CC - 2646

Certificate No	AACPL / 06354F	Field	Mech.	Group	Pressure	Page No.	1 of 1
SRF No & Date	230828.3	DT - 28 / 08 / 2023		ULR No.		CC2646230000 06354F	
Calibration Method :	Direct Method			Accuracy			
Company Name	M/s Meem Agro Food Private Limited			Calibration Date	28.08.2023		
Address	Plot No. 994 to 1005, Karana, Dist. - Shamli ( U.P.)			Recommended Date for Next Calib.	27.08.2024		
				Certificate Issue Dt.	04.09.2023		
				UUC Condition	Good		

### Calibration Instrument Detail

SI	Instrument Name	Range	Least Count	Make	Party ID / Location
1	Pressure Gauge	0 - 2.1 kg/cm <sup>2</sup>	0.05 kg/cm <sup>2</sup>	Dukee	PG - 02 Autoclave - 2

### Standard Equipments Used ( Traceable to National Standard )

SI	Instrument Name	Make/SI No	Calibrated By	Cal Certificate No	Cal. Valid Upto
1	Dig. Pressure Gauge	R & D Inst. / 10681508	R & D Inst. Services	CS/22/LB/MP/703-02	09/02/2024

Reference Standard	Calibration Purpose	Humidity	Temperature	Calibration Performed At
DKD-R6-1 - 2014	Pressure Measurement	(50 ± 20)%RH	(23 ± 5) °C	Site

Calibration Method : Pneumatic Comparison Method

Calibration Procedure : As per Calibration Procedure Manual AACPL / CP / 01B, Section No : CP - 01

Uncertainty Measurement at approx 95% confidence level and coverage factor  $k = 2$  is  $\pm 0.03$  kg/cm<sup>2</sup>

### Calibration Result ( In kg/cm<sup>2</sup> )

SI	Calibration Gauge Value	Standard Gauge Value			
		Increasing	Deviation	Decreasing	Deviation
No	UUC				
1	0.00	0.000	0.000	0.000	0.000
2	0.50	0.511	-0.011	0.510	-0.010
3	1.00	1.017	-0.017	1.015	-0.015
4	1.50	1.521	-0.021	1.519	-0.019
5	2.00	2.031	-0.031	2.029	-0.029
6	2.10	2.135	-0.035	2.130	-0.030

Note

- The calibration results reported in this calibration certificate are valid at the time of & under stated condition
- This certificate cannot be reproduced except in full without our prior permission in writing .
- This certificate refers only to the particular item(s) submitted for calibration
- UUC - Unit under calibration
- Master Instrument calibration certificate are traceable to SI Unit

----- End of Certificate -----



Calibrated by  
*Ashish*

Approved by  
*Vinit Vats*  
Vinit Vats  
(Calibration Engineer)

LAB :- Plot No. C-18, Sector-13, First Floor, "Vasundhara, Haat" Vasundhara, Ghazlabad - 201012  
Ph. : 0120-4135529, Mob. : 9212172564, 9212172597  
E-mail : aacplinfo2005@gmail.com, accplinfo@rediffmail.com



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# A A CALIBRATION PVT. LTD. CALIBRATION CERTIFICATE

7.8F-01



CC - 2646

Certificate No	AACPL / 06353F	Field	Mech.	Group	Pressure	Page No.	1 of 1
SRF No & Date	230828.3	DT - 28 / 08 / 2023		ULR No.	CC2646230000 06353F		
Calibration Method :	Direct Method			Accuracy			
Company Name	M/s Meem Agro Food Private Limited			Calibration Date	28.08.2023		
Address	Plot No. 994 to 1005, Karana, Distt. - Shamli ( U.P.)			Recommended Date for Next Calib.	27.08.2024		
				Certificate Issue Dt.	04.09.2023		
				UUC Condition	Good		

### Calibration Instrument Detail

SI	Instrument Name	Range	Least Count	Make	Party ID / Location
1	Pressure Gauge	0 - 2.1 kg/cm <sup>2</sup>	0.05 kg/cm <sup>2</sup>	Dukee	PG - 01 Autoclave

### Standard Equipments Used ( Traceable to National Standard )

SI	Instrument Name	Make/SI No	Calibrated By	Cal Certificate No	Cal. Valid Upto
1	Dig. Pressure Gauge	R & D Inst. / 10681508	R & D Inst. Services	CSI/22/LB/MP/703-02	09/02/2024

Reference Standard	Calibration Purpose	Humidity	Temperature	Calibration Performed At
DKD-R6-1 - 2014	Pressure Measurement	(50 ± 20)%RH	(23 ± 5) °C	Site

Calibration Method : Pneumatic Comparison Method

Calibration Procedure : As per Calibration Procedure Manual AACPL / CP / 01B, Section No : CP - 01

Uncertainty Measurement at approx 95% confidence level and coverage factor  $k = 2$  is  $\pm 0.03$  kg/cm<sup>2</sup>

### Calibration Result ( In kg/cm<sup>2</sup> )

SI	Calibration Gauge Value	Standard Gauge Value			
		Increasing	Deviation	Decreasing	Deviation
No	UUC				
1	0.00	0.000	0.000	0.000	0.000
2	0.50	0.503	-0.003	0.508	0.000
3	1.00	1.014	-0.014	1.012	-0.008
4	1.50	1.525	-0.025	1.522	-0.012
5	2.00	2.023	-0.023	2.028	-0.022
6	2.10	2.121	-0.021	2.127	-0.028

Note

- The calibration results reported in this calibration certificate are valid at the time of & under stated condition.
- This certificate cannot be reproduced except in full without our prior permission in writing.
- This certificate refers only to the particular item(s) submitted for calibration.
- UUC - Unit under calibration.
- Master Instrument calibration certificate are traceable to SI Unit.

----- End of Certificate -----

M/s Meem Agro Food Pvt. Ltd.

Auth. Authority

Calibrated by



Approved by

Vinit Vats  
(Calibration Engineer)

LAB :- Plot No. C-18, Sector-13, First Floor, "Vasundhara, Haat" Vasundhara, Ghaziabad - 201012  
Ph. : 0120-4135529, Mob. : 9212172564, 9212172597  
E-mail : aacplinfo2005@gmail.com, aacplinfo@rediffmail.com



# 748

## A A CALIBRATION PVT. LTD.

### CALIBRATION CERTIFICATE

7.8F-01



CC - 2646

Certificate No	AACPL / 06274F	Field	Elec. Tech.	Group	Page No.	1 of 1
SRF No & Date	230826.3	DT - 26 / 08 / 2023		ULR No.	CC2646230000 06274F	
Calibration Method :	Direct Method			Accuracy		
Company Name	M/s Meem Agro Food Private Limited			Calibration Date	26.08.2023	
Address	Plot No. 994 to 1005, Karana, Dist. - Shamli ( U.P.)			Recommended Date for Next Callib.	25.08.2024	
				Certificate Issue Dt.	04.09.2023	
				UUC Condition	Good	

#### Calibration Instrument Detail

Sl	Instrument Name	Range	Least Count	Make	Party ID / Location
1	Dig. Temp. Indicator	0 to 250 °C	0.1 °C	Shivaki	DTI - 07 Incubator - 02

#### Standard Equipments Used ( Traceable to National Standard )

Sl	Instrument Name	Make/Sl No	Calibrated By	Cal Certificate No	Cal. Valid Upto
1	Universal Calibrator	Radix / 112004873	AACPL	AACPL/00047F	03/04/2024

Reference Standard	Calibration Purpose	Humidity	Temperature	Calibration Performed At
IS : 1248	Temp. Measurement	(50 ± 20)%RH	(25 ± 10)°C	Site

Calibration Procedure : As per Calibration Procedure Manual AACPL / CP / 03, Section No : CPET - 01

Set Points :- 20, 35, 37, 40, 42 °C

#### Calibration Results

Sl. No.	Std. Reading on Master In °C	UUC Average Reading In °C	Deviation In °C	Uncertainty at approx 95% confidence Level and coverage factor k =2 is ±
1	20.3	20.6	0.3	1.53 °C
2	35.4	35.8	0.4	1.53 °C
3	37.4	38.1	0.7	1.53 °C
4	40.6	41.5	0.9	1.53 °C
5	42.7	43.8	1.1	1.53 °C

#### Note

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- This certificate cannot be reproduced except in full without our prior permission in writing
- This certificate refers only to the particular item(s) submitted for calibration
- UUC - Unit under calibration

— End of Certificate —

Calibrated by



Approved by

*Bhupesh Kumar*  
Bhupesh Kumar  
(Tech. Manager)

LAB :- Plot No. C-18, Sector-13, First Floor, "Vasundhara, Haat" Vasundhara, Ghaziabad - 201012

Ph. : 0120-4135529, Mob. : 9212172564, 9212172597  
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# 749

## A A CALIBRATION PVT. LTD. CALIBRATION CERTIFICATE

7.8F-01

Certificate No	AACPL / 230825.1.2		Page No.	1 of 1
SRF No & Date	230825.1 DT - 25 / 08 / 2023			
Company Name Address	M/s Meem Agro Food Private Limited Plot No. 994 to 1005, Karana, Distt. - Shamli ( U.P.)	Calibration Date	25.08.2023	
		Call. Due On (As Sugg. By Cust.)	24.08.2024	
		Certificate Issue Dt.	04.09.2023	
		UUC Condition	Good	

### Calibration Instrument Detail

Sl	Instrument Name	Range	Least Count	Make	Party ID / Location
1	Metal Detector Probe (Ferros)	2.5 mm	-----	TEPL	MDP - 02 / Packing

### Standard Equipments Used ( Traceable to National Standard )

Sl	Instrument Name	Make/Sl No	Calibrated By	Cal Certificate No	Cal. Valid Upto
1	Profile Projector	Meera Metzter/1832	Quality Solution	QSI/4354/21/12	22/12/2023

Reference Standard	Calibration Purpose	Humidity	Temperature	Calibration performed At
IS : 2 - 1960	Dimension Measurement	(50 ± 10)%RH	(20 ± 2)°C	Laboratory

Calibration Procedure : As per Calibration Procedure Manual AACPL / CP / 01, Section No : CP - 101

Uncertainty measurement at approx 95% confidence level and coverage factor  $k = 2$  is : ± 5 micron

### Calibration Results ( Ferros )

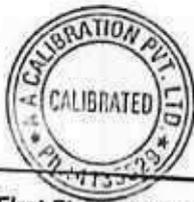
Observed (avg.)T.P.Size : 2.502 mm Dia	
Observed (avg.)T.P.Size :2.502 mm Length	

**Note**

- 1 The calibration results reported in this calibration certificate are valid at the time of & under stated condition
- 2 This certificate cannot be reproduced except in full without our prior permission in writing
- 3 This certificate refers only to the particular item(s) submitted for calibration
- 4 UUC - Unit under calibration

*(Signature)*  
M/s Meem Agro Food Pvt. Ltd.  
Agro Unit

*(Signature)*  
Calibrated by



Approved by  
*(Signature)*  
Vinit Vats  
(Calibration Engineer)

LAB :- Plot No. C-18, Sector-13, First Floor, "Vasundhara, Haat" Vasundhara, Ghazlabad - 201012  
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# 750

## AACPL CALIBRATION PVT. LTD. CALIBRATION CERTIFICATE

7.8F-01

Certificate No	AACPL / 230825.1.3				Page No.	1 of 1
SRF No & Date	230825.1 DT - 25 / 08 / 2023					
Company Name	M/s Meem Agro Food Private Limited	Calibration Date	25.08.2023			
Address	Plot No. 994 to 1005, Karana, Distt. - Shamli ( U.P.)	Call. Due On (As Sugg. By Cust.)	24.08.2024			
		Certificate Issue Dt.	04.09.2023			
		UUC Condition	Good			

### Calibration Instrument Detail

SI	Instrument Name	Range	Least Count	Make	Party ID / Location
1	Metal Detector Probe (SS)	4.5 mm	-----	TEPL	MDP - 03 / Packing

### Standard Equipments Used ( Traceable to National Standard )

SI	Instrument Name	Make/SI No	Calibrated By	Cal Certificate No	Cal. Valid Upto
1	Profile Projector	Meera Metzger/1832	Quality Solution	QSI/4354/21/12	22/12/2023

Reference Standard	Calibration Purpose	Humidity	Temperature	Calibration performed At
IS : 2 - 1950	Dimension Measurement	(50 ± 10)%RH	(20 ± 2)°C	Laboratory

Calibration Procedure : As per Calibration Procedure Manual AACPL / CP / 01, Section No : CP - 101

Uncertainty measurement at approx 95% confidence level and coverage factor  $k = 2$  is : ± 5 micron

### Calibration Results ( SS )

Observed (avg.)T.P.Size : 4.498 mm Dia  
Observed (avg.)T.P.Size :4.499 mm Length

**Note**

- 1 The calibration results reported in this calibration certificate are valid at the time of & under stated condition
- 2 This certificate cannot be reproduced except in full without our prior permission in writing
- 3 This certificate refers only to the particular item(s) submitted for calibration
- 4 UUC - Unit under calibration

M/s Meem Agro Food Pvt. Ltd

Auth. Signatory

*Ashish*  
Calibrated by



Approved by  
*Vinit Vats*  
Vinit Vats  
(Calibration Engineer)

LAB :- Plot No. C-18, Sector-13, First Floor, "Vasundhara, Haat" Vasundhara, Ghaziabad - 201012  
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# 751

## AACPL CALIBRATION PVT. LTD. CALIBRATION CERTIFICATE

7.8F-01



CC - 2646

Certificate No	AACPL / 06355F	Field	Mech.	Group	Pressure	Page No.	1 of 1
SRF No & Date	230828.3 DT - 28 / 08 / 2023			ULR No.	CC2646230000 06355F		
Calibration Method :	Direct Method			Accuracy			
Company Name	M/s Meem Agro Food Private Limited			Calibration Date	28.08.2023		
Address	Plot No. 994 to 1005, Karana, Distt. - Shamil ( U.P.)			Recommended Date for Next Calib.	27.08.2024		
				Certificate Issue Dt.	04.09.2023		
				UUC Condition	Good		

### Calibration Instrument Detail

Sl	Instrument Name	Range	Least Count	Make	Party ID / Location
1	Magnehelic Gauge (Manometer)	0 to 100 mmWc	2 mmWc	Borosilicate	LAF / 01 / Lab Laminar Air Flow

### Standard Equipments Used ( Traceable to National Standard )

Sl	Instrument Name	Make/SI No	Calibrated By	Cal Certificate No	Cal. Valid Upto
1	Dig. Pressure Calibrator	Polltech Inst./ 7612	odrej Calibration Service	M-230214-12-1	23/02/2024

Reference Standard	Calibration Purpose	Humidity	Temperature	Calibration Performed At
DKD-R6-1 - 2014	Pressure Measurement	(50 ± 20)%RH	(23 ± 5) °C	Site

Calibration Procedure : As per Calibration Procedure Manual AACPL / CP / 01B, Section No : CP - 02

Uncertainty Measurement at approx 95% confidence level and coverage factor  $k = 2$  is  $\pm 1.20$  mmWc

### Calibration Result ( In mmWc )

Sl	Calibration Gauge Value	Standard Gauge Value			
		Increasing	Deviation	Decreasing	Deviation
1	0	0.00	0.00	0.00	0.00
2	20	20.11	-0.11	20.15	-0.15
3	40	40.21	-0.21	40.28	-0.28
4	60	60.28	-0.28	60.31	-0.31
5	80	80.45	-0.45	80.52	-0.52
6	100	100.71	-0.71	100.75	-0.75

Note

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- This certificate cannot be reproduced except in full without our prior permission in writing
- This certificate refers only to the particular item(s) submitted for calibration
- UUC - Unit under calibration
- Master Instrument calibration certificate are traceable to SI Unit

----- End of Certificate -----

*Ashtish*  
Calibrated by



Approved by  
*Vinif Vats*  
Vinif Vats  
(Calibration Engineer)

LAB :- Plot No. C-18, Sector-13, First Floor, "Vasundhara, Haat" Vasundhara, Ghazlabad - 201012  
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# A A CALIBRATION PVT. LTD.

## CALIBRATION CERTIFICATE

7.8F-01



CC - 2646

Certificate No	AACPL / 06308F	Field	Mech	Group	Mass	Page No.	1 of 1
SRF No & Date	230828.3	DT - 28 / 08 / 2023		ULR No.	CC2646230000 06308F		
Calibration Method :	Direct Method			Accuracy			
Company Name	M/s Meem Agro Food Private Limited			Calibration Date	28.08.2023		
Address	Plot No. 994 to 1005, Karana, Dist. - Shamli (U.P.)			Recommended Date for Next Call	27.08.2024		
				Certificate Issue Dt.	04.09.2023		
				UUC Condition	Good		

Calibration Instrument Detail					
SI	Instrument name	Range	Least Count	Make	Party ID / Location
1	Weighing Balance	0 - 50 kg	0.005 kg	Kama	WB - 16

Standard Equipments Used ( Traceable to National Standard )					
SI	Instrument Name	Make/SI No	Calibrated By	Cal Certificate No	Cal. Valid Upto
1	Std. Weight Box (SS) (E1)	Weightronics	Bluebox Techno	BBT/231/JAN/22	20/01/2024
1	S.S. Weights (M1)	Weightronics	AACPL	AACPL / 02825F	02/06/2024

Reference Standard	Calibration Purpose	Humidity	Temperature	Calibration Performed At
OIML R 76 - 1 : 2006	Weight Measurement	(50 ± 20)%RH	(25 ± 10)°C	Site

Calibration Procedure : As per Calibration Procedure Manual AACPL / CP / 01C, Section No : CP - 01

Uncertainty Measurement at approx 95% confidence level and coverage factor  $k = 2$  is :± 0.0032 kg

### A Weighing Performance Test Report

S.N.	Nominal Mass ( kg )	Certified Mass ( kg )	Indicated Mass ( kg )		Error ( kg )	
			Loading	Unloading	Loading	Unloading
1	No Load	0.000000	0.000	0.000	0.000	0.000
2	0.2	0.200000	0.200	0.200	0.000	0.000
3	0.5	0.500010	0.500	0.500	0.000	0.000
4	1	1.000003	1.000	1.000	0.000	0.000
5	2	2.000003	2.000	2.000	0.000	0.000
6	5	5.000002	5.000	5.000	0.000	0.000
7	10	10.000004	10.000	10.000	0.000	0.000
8	20	20.000006	20.000	20.000	0.000	0.000
9	30	30.000010	30.000	30.000	0.000	0.000
10	40	40.000027	40.000	40.005	0.000	0.005
11	50	50.000029	50.005	50.005	0.005	0.005

The above errors are within the MPE Limits

### B Repeatability of Balance

The Standard Deviation of the balance at Full Load at 50 kg is ± 0.004472 kg

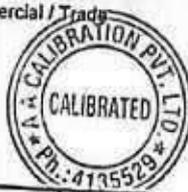
The Standard Deviation of the balance at Half Load at 25 kg is ± 0.000000 kg

C Eccentricity Test The Eccentricity error (off centre) at 20 kg is ± 0.000050 kg

### Note

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- 4 UUC - Unit under calibration
- 5 This Certificate is for Scientific purpose only not for Commercial / Trade

*Asheesh*  
Calibrated by



Approved by  
*Vinit Vats*  
Vinit Vats  
(Calibration Engineer)

LAB :- Plot No. C-18, Sector-13, First Floor, "Vasundhara, Haat" Vasundhara, Ghazlabad - 201012  
Ph. : 0120-4135529, Mob. : 9212172564, 9212172597  
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# A A CALIBRATION PVT. LTD. CALIBRATION CERTIFICATE

7.8F-01



CC - 2646

Certificate No	AACPL / 05246F	Field Thermal	Group	Temp.	Page No.	1 of 1
SRF No & Date	230825.3	DT - 25 / 08 / 2023	ULR No.	CC2646230000 05246F		
Calibration Method :	Direct Method		Accuracy			
Company Name	M/s Meem Agro Food Private Limited		Calibration Date	25.08.2023		
Address	Plot No. 994 to 1005, Karana, Distt. - Shamli ( U.P.)		Recommended Date for Next Callb.	24.08.2024		
			Certificate Issue Dt.	04.09.2023		
			UUC Condition	Good		

### Calibration Instrument Detail

SI	Instrument Name	Range	Least Count	Make/SI.No	Party ID / Location
1	Dig. Thermometer	-50 to 250 °C	1 °C	Instrument / ---	DTM - 04 / Lab

### Standard Equipments Used ( Traceable to National Standard )

SI	Instrument Name	Make/SI No	Calibrated By	Cal Certificate No	Cal. Valid Upto
1	Digital Multimeter	Fluke 8846A 1758003	AIPL	AIPL/160123/2-4	19/01/2024
2	RTD (4 Wire) Pt-100	Tempsens/ 115	AACPL	AACPL/19820F	28/09/2023
3	Oil Temp. Bath	Tempsens/Calsys 50 to 250	-----	-----	-----

Reference Standard	Calibration Purpose	Humidity	Temperature	Calibration Performed At
DKD - R5 - 1	Temp. Measurement	(50 ± 15)%RH	(25 ± 2)°C	Laboratory

### Calibration Procedure

Comparison With Standard Sensors as per Calibration Procedure Manual AACPL / CP / 02, Section No : CPTH - 03

Calibration Points :- -10 , 50 , 150 °C

SI No.	Master Value	UUC Value	Deviation In °C	Uncertainty at approx 95% confidence Level and coverage factor k =2 is ± ( °C)
	In °C	In °C		
1	-10.03	-10	0.03	0.74
2	50.07	50	-0.07	0.80
3	150.17	150	-0.17	0.80

### Note

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- 2 This certificate cannot be reproduced except in full without our prior permission in writing
- 3 This certificate refers only to the particular item(s) submitted for calibration
- 4 UUC - Unit under calibration
- 5 Temperature Scale: International Temperature Scale Of 1990 (ITS-90)

----- End of Certificate -----

M/s Meem Agro Food Pvt. Ltd.  
Authorized Signatory

Calibrated by



Approved by  
Bhoopesh Kumar  
(Tech. Manager)

LAB :- Plot No. C-18, Sector-13, First Floor, "Vasundhara, Haat" Vasundhara, Ghaziabad - 201012  
Ph. : 0120-4135529, Mob. : 9212172564, 9212172597  
E-mail : aacplinfo2005@gmail.com, accplinfo@rediffmail.com



754

# A A CALIBRATION PVT. LTD. CALIBRATION CERTIFICATE

7.8F-01

Certificate No	AACPL / 220830.1.1			Page No.	1 of 1
SRF No & Date	230825.1 DT - 25 / 08 / 2023				
Company Name	M/s Meem Agro Food Private Limited	Calibration Date	25.08.2023		
Address	Plot No. 994 to 1005, Karana, Distt. - Shamli ( U.P.)	Call. Due On (As Sugg. By Cust.)	24.08.2024		
		Certificate Issue Dt.	04.09.2023		
		UUC Condition	Good		

### Calibration Instrument Detail

Sl	Instrument Name	Range	Least Count	Make	Party ID / Location
1	Metal Detector Probe (Non Ferros)	3.0 mm	-----	TIPL	MDP - 01 / Packing

### Standard Equipments Used ( Traceable to National Standard )

Sl	Instrument Name	Make/SI No	Calibrated By	Cal Certificate No	Cal. Valid Upto
1	Profile Projector	Meera Metzer/1832	Quality Solution	QSI/4354/21/12	22/12/2023

Reference Standard	Calibration Purpose	Humidity	Temperature	Calibration performed At
IS : 2 - 1960	Dimension Measurement	(50 ± 10)%RH	(20 ± 2)°C	Laboratory

Calibration Procedure : As per Calibration Procedure Manual AACPL / CP / 01, Section No : CP - 101

Uncertainty measurement at approx 95% confidence level and coverage factor  $k = 2$  is : ± 5 micron

### Calibration Results ( Non Ferros )

Observed (avg.)T.P.Size : 3.002 mm Dia Observed (avg.)T.P.Size :3.002 mm Length
--

#### Note

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- 3 This certificate refers only to the particular item(s) submitted for calibration
- 4 UUC - Unit under calibration

M/s Meem Agro Food Pvt. Ltd  
Auth. Embassy

*Ashish*  
Calibrated by



Approved by  
*Vinit Vats*  
Vinit Vats  
(Calibration Engineer)

LAB :- Plot No. C-18, Sector-13, First Floor, "Vasundhara, Haat" Vasundhara, Ghazlabad - 201012  
Ph. : 0120-4135529 | Mob. : 9212172564, 9212172597  
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# 755

## A A CALIBRATION PVT. LTD. CALIBRATION CERTIFICATE

7.8F-01



CC - 2646

Certificate No	AACPL / 06314F	Field	Mech.	Group	Mass	Page No.	1 of 1
SRF No & Date	230828.3	DT - 28 / 08 / 2023		ULR No.	CC2646230000 06314F		
Calibration Method :	Direct Method			Accuracy			
Company Name	M/s Meem Agro Food Private Limited			Calibration Date	28.08.2023		
Address	Plot No. 994 to 1005, Karana, Distt. - Shamli ( U.P.)			Recommended Date for Next Calib	27.08.2024		
				Certificate Issue Dt.	04.09.2023		
				UUC Condition	Good		

### Calibration Instrument Detail

SI	Instrument name	Range	Least Count	Make	Party ID / Location
1	Weighing Balance	0 - 50 kg	0.001 kg	Realcan	WB - 04

### Standard Equipments Used ( Traceable to National Standard )

SI	Instrument Name	Make/SI No	Calibrated By	Cal Certificate No	Cal. Valid Upto
1	Std. Weight Box (SS) (E1)	Weightronics	Bluebox Techno	BBT/231/JAN/22	20/01/2024
1	S.S. Weights (M1)	Weightronics	AACPL	AACPL / 02825F	02/06/2024

Reference Standard	Calibration Purpose	Humidity	Temperature	Calibration Performed At
OIML R 76 - 1 : 2006	Weight Measurement	(50 ± 20)%RH	(25 ± 10)°C	Site

Calibration Procedure : As per Calibration Procedure Manual AACPL / CP / 01C, Section No : CP - 01

Uncertainty Measurement at approx 95% confidence level and coverage factor  $k = 2$  is : ± 0.0006 kg

### A Weighing Performance Test Report

S.N.	Nominal Mass ( kg )	Certified Mass ( kg )	Indicated Mass ( kg )		Error ( kg )	
			Loading	Unloading	Loading	Unloading
1	No Load	0.000000	0.000	0.000	0.000	0.000
2	0.2	0.200000	0.200	0.200	0.000	0.000
3	0.5	0.500010	0.500	0.200	0.000	0.000
4	1	1.000003	1.000	0.500	0.000	0.000
5	2	2.000003	2.000	1.000	0.000	0.000
6	5	5.000002	5.000	2.000	0.000	0.000
7	10	10.000004	10.000	5.000	0.000	0.000
8	20	20.000006	20.001	10.001	0.000	0.001
9	30	30.000010	30.001	20.001	0.001	0.001
10	40	40.000027	40.002	30.002	0.001	0.002
11	50	50.000029	50.002	40.002	0.002	0.002

The above errors are within the MPE Limits

### B Repeatability of Balance

The Standard Deviation of the balance at Full Load at

The Standard Deviation of the balance at Half Load at

### C Eccentricity Test

The Eccentricity error (off centre) at

50	kg	is	±	0.004472	kg
25	kg	is	±	0.000000	kg
20	kg	is	±	0.000050	kg

Note

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- This certificate cannot be reproduced except in full without our prior permission in writing
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- UUC - Unit under calibration
- This Certificate is for Scientific purpose only not for Commercial / Trade

*Ashish*  
Calibrated by



Approved by  
*Vinit Vats*  
Vinit Vats  
(Calibration Engineer)

LAB :- Plot No. C-18, Sector-13, First Floor, Vasundhara, Haat" Vasundhara, Ghazlabad - 201012  
Ph. : 0120-4135529, Mob. : 9212172564, 9212172597  
E-mail : aacplinfo2005@gmail.com, accplinfo@rediffmail.com

For Meem Agro Food Pvt. Ltd

Signature



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# A A CALIBRATION PVT. LTD.

## CALIBRATION CERTIFICATE

7.8F-01



CC - 2646

Certificate No	AACPL / 06313F	Field	Mech.	Group	Mass	Page No.	1 of 1
SRF No & Date	230828.3	DT - 28 / 08 / 2023		ULR No.	CC2646230000	06313F	
Calibration Method :	Direct Method			Accuracy			
Company Name	M/s Meem Agro Food Private Limited			Calibration Date	28.08.2023		
Address	Plot No. 994 to 1005, Karana, Distt. - Shamli ( U.P.)			Recommended Date for Next Callib	27.08.2024		
				Certificate Issue Dt.	04.09.2023		
				UUC Condition	Good		

### Calibration Instrument Detail

Sl	Instrument name	Range	Least Count	Make	Party ID / Location
1	Weighing Balance	0 - 50 kg	0.002 kg	Realcan	WB - 03

### Standard Equipments Used ( Traceable to National Standard )

Sl	Instrument Name	Make/Sl No	Calibrated By	Cal Certificate No	Cal. Valid Upto
1	Std. Weight Box (SS) (E1)	Weightronics	Bluebox Techno	BBT/231/JAN/22	20/01/2024
1	S.S. Weights (M1)	Weightronics	AACPL	AACPL / 02825F	02/06/2024

Reference Standard	Calibration Purpose	Humidity	Temperature	Calibration Performed At
OIML R 76 - 1 : 2006	Weight Measurement	(50 ± 20)%RH	(25 ± 10)°C	Site

Calibration Procedure : As per Calibration Procedure Manual AACPL / CP / 01C, Section No : CP - 01

Uncertainty Measurement at approx 95% confidence level and coverage factor  $k = 2$  is : ± 0.0014 kg

### A Weighing Performance Test Report

S.N.	Nominal Mass ( kg )	Certified Mass ( kg )	Indicated Mass ( kg )		Error ( kg )	
			Loading	Unloading	Loading	Unloading
1	No Load	0.000000	0.000	0.000	0.000	0.000
2	0.2	0.200000	0.200	0.200	0.000	0.000
3	0.5	0.500010	0.500	0.500	0.000	0.000
4	1	1.000003	1.000	1.000	0.000	0.000
5	2	2.000003	2.000	2.000	0.000	0.000
6	5	5.000002	5.000	5.000	0.000	0.000
7	10	10.000004	10.000	10.000	0.000	0.000
8	20	20.000006	20.000	20.000	0.000	0.000
9	30	30.000010	29.998	30.000	0.000	0.000
10	40	40.000027	39.996	39.998	-0.002	0.000
11	50	50.000029	49.996	49.996	-0.004	-0.004

The above errors are within the MPE Limits

### B Repeatability of Balance

The Standard Deviation of the balance at Full Load at

50 kg is ± 0.004472 kg

The Standard Deviation of the balance at Half Load at

25 kg is ± 0.000000 kg

### C Eccentricity Test

The Eccentricity error (off centre) at

20 kg is ± 0.00050 kg

### Note

- The calibration results reported in this calibration certificate are valid at the time of & under stated condition
- This certificate cannot be reproduced except in full without our prior permission in writing
- This certificate refers only to the particular item(s) submitted for calibration
- UUC - Unit under calibration
- This Certificate Is for Scientific purpose only not for Commercial / Trade

*Adish*  
Calibrated by



Approved by  
*Vinit Vats*  
Vinit Vats  
(Calibration Engineer)

LAB :- Plot No. C-18, Sector-13, First Floor, "Vasundhara, Haat" Vasundhara, Ghaziabad - 201012

Ph. : 0120-4135529, Mob. : 9212172564, 9212172597  
E-mail : aacplinfo2005@gmail.com, aacplinfo@rediffmail.com

For Meem Agro Foods Pvt. Ltd

Signature



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# A A CALIBRATION PVT. LTD. CALIBRATION CERTIFICATE

7.8F-01



CC - 2646

Certificate No	AACPL / 06312F	Field	Mech.	Group	Mass	Page No.	1 of 1
SRF No & Date	230828.3	DT - 28 / 08 / 2023		ULR No.	CC2646230000 06312F		
Calibration Method :	Direct Method			Accuracy			
Company Name	M/s Meem Agro Food Private Limited			Calibration Date	28.08.2023		
Address	Plot No. 994 to 1005, Karana, Distt. - Shamli ( U.P.)			Recommended Date for Next Call	27.08.2024		
				Certificate Issue Dt.	04.09.2023		
				UUC Condition	Good		

Sl	Instrument name	Range	Least Count	Make	Party ID / Location
1	Weighing Balance	0 - 50 kg	0.01 kg	Realcan	WB - 02

Sl	Instrument Name	Make/Sl No	Calibrated By	Cal Certificate No	Cal. Valid Upto
1	Std. Weight Box (SS) (E1)	Weightronics	Bluebox Techno	BBT/231/JAN/22	20/01/2024
1	S.S. Weights (M1)	Weightronics	AACPL	AACPL / 02825F	02/06/2024

Reference Standard	Calibration Purpose	Humidity	Temperature	Calibration Performed At
OIML R 76 - 1 : 2006	Weight Measurement	(50 ± 20)%RH	(25 ± 10)°C	Site

Calibration Procedure : As per Calibration Procedure Manual AACPL / CP / 01C, Section No : CP - 01

Uncertainty Measurement at approx 95% confidence level and coverage factor  $k = 2$  is  $\pm$  0.0063 kg

### A Weighing Performance Test Report

S.N.	Nominal Mass ( kg )	Certified Mass ( kg )	Indicated Mass ( kg )		Error ( kg )	
			Loading	Unloading	Loading	Unloading
1	No Load	0.000000	0.00	0.00	0.00	0.00
2	0.2	0.200000	0.20	0.20	0.00	0.00
3	0.5	0.500010	0.50	0.50	0.00	0.00
4	1	1.000003	1.00	1.00	0.00	0.00
5	2	2.000003	2.00	2.00	0.00	0.00
6	5	5.00002	5.00	5.00	0.00	0.00
7	10	10.00004	10.00	10.00	0.00	0.00
8	20	20.00006	20.00	20.00	0.00	0.00
9	30	30.00010	30.00	30.01	0.00	0.00
10	40	40.00027	40.01	40.02	0.00	0.01
11	50	50.00029	50.02	50.02	0.01	0.02

The above errors are within the MPE Limits

### B Repeatability of Balance

The Standard Deviation of the balance at Full Load at

The Standard Deviation of the balance at Half Load at

50	kg	is	±	0.004472	kg
25	kg	is	±	0.000000	kg
20	kg	is	±	0.000050	kg

### C Eccentricity Test

The Eccentricity error (off centre) at

Note

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- 3 This certificate refers only to the particular item(s) submitted for calibration
- 4 UUC - Unit under calibration
- 5 This Certificate is for Scientific purpose only not for Commercial Trade

*Aswini*  
Calibrated by



Approved by  
*Vinit Vats*  
Vinit Vats  
(Calibration Engineer)

LAB :- Plot No. C-18, Sector-13, First Floor, "Vasundhara, Haat" Vasundhara, Ghazlabad - 201012  
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# A A CALIBRATION PVT. LTD.

## CALIBRATION CERTIFICATE

7.8F-01



CC - 2646

Certificate No	AACPL / 06311F	Field	Mech.	Group	Mass	Page No.	1 of 1
SRF No & Date	230828.3	DT - 28 / 08 / 2023		ULR No.	CC2646230000 06311F		
Calibration Method :	Direct Method			Accuracy			
Company Name	M/s Meem Agro Food Private Limited			Calibration Date	28.08.2023		
Address	Plot No. 994 to 1005, Karana, Distt. - Shamli ( U.P.)			Recommended Date for Next Calit	27.08.2024		
				Certificate Issue Dt.	04.09.2023		
				UUC Condition	Good		

### Calibration Instrument Detail

SI	Instrument name	Range	Least Count	Make	Party ID / Location
1	Weighing Balance	0 - 50 kg	0.01 kg	Kamal	WB - 01

### Standard Equipments Used ( Traceable to National Standard )

SI	Instrument Name	Make/SI No	Calibrated By	Cal Certificate No	Cal. Valid Upto
1	Std. Weight Box (SS) (E1)	Weightronics	Bluebox Techno	BBT/231/JAN/22	20/01/2024
1	S.S. Weights (M1)	Weightronics	AACPL	AACPL / 02825F	02/06/2024

Reference Standard	Calibration Purpose	Humidity	Temperature	Calibration Performed At
OIML R 76 - 1 : 2006	Weight Measurement	(50 ± 20)%RH	(25 ± 10)°C	Site

Calibration Procedure : As per Calibration Procedure Manual AACPL / CP / 01C, Section No : CP - 01

Uncertainty Measurement at approx 95% confidence level and coverage factor  $k = 2$  is  $\pm$  0.0063 kg

### A Weighing Performance Test Report

S.N.	Nominal Mass ( kg )	Certified Mass ( kg )	Indicated Mass ( kg )		Error ( kg )	
			Loading	Unloading	Loading	Unloading
1	No Load	0.000000	0.00	0.00	0.00	0.00
2	0.2	0.200000	0.20	0.20	0.00	0.00
3	0.5	0.500010	0.50	0.50	0.00	0.00
4	1	1.000003	1.00	1.00	0.00	0.00
5	2	2.000003	2.00	2.00	0.00	0.00
6	5	5.000002	5.00	5.00	0.00	0.00
7	10	10.000004	10.01	10.01	0.01	0.01
8	20	20.000006	20.01	20.01	0.01	0.01
9	30	30.000010	30.01	30.01	0.01	0.01
10	40	40.000027	40.02	40.02	0.02	0.02
11	50	50.000029	50.02	50.03	0.02	0.03

The above errors are within the MPE Limits

### B Repeatability of Balance

The Standard Deviation of the balance at Full Load at

50 kg is  $\pm$  0.004472 kg

The Standard Deviation of the balance at Half Load at

25 kg is  $\pm$  0.000000 kg

C Eccentricity Test The Eccentricity error (off centre) at

20 kg is  $\pm$  0.000050 kg

Note

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- 4 UUC - Unit under calibration
- 5 This Certificate is for Scientific purpose only not for Commercial / Trade

Calibrated by  
*Ashish*



Approved by  
*Vinit Vats*  
Vinit Vats  
(Calibration Engineer)

LAB :- Plot No. C-18, Sector-13, First Floor, Vasundhara, Haat" Vasundhara, Ghaziabad - 201012  
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# A A CALIBRATION PVT. LTD. CALIBRATION CERTIFICATE

7.8F-01



CC - 2645

Certificate No	AACPL / 06310F	Field	Mech.	Group	Mass	Page No.	1 of 1
SRF No & Date	230828.3	DT - 28 / 08 / 2023		ULR No.	CC2646230000	06310F	
Calibration Method :	Direct	Method		Accuracy			
Company Name	M/s Meem Agro Food Private Limited			Calibration Date	28.08.2023		
Address	Plot No. 994 to 1005, Karana, Distt. - Shamli ( U.P.)			Recommended Date for Next Calib	27.08.2024		
				Certificate Issue Dt.	04.09.2023		
				UUC Condition	Good		

### Calibration Instrument Detail

SI	Instrument name	Range	Least Count	Make	Party ID / Location
1	Weighing Balance	0 - 30 kg	0.005 kg	Meteller	WB - 14

### Standard Equipments Used ( Traceable to National Standard )

SI	Instrument Name	Make/SI No	Calibrated By	Cal Certificate No	Cal. Valid Upto
1	Std. Weight Box (SS) (E1)	Weightronics	Bluebox Techno	BBT/231/JAN/22	20/01/2024
1	S.S. Weights (M1)	Weightronics	AACPL	AACPL / 02825F	02/06/2024

Reference Standard	Calibration Purpose	Humidity	Temperature	Calibration Performed At
OIML R 76 - 1 : 2006	Weight Measurement	(50 ± 20)%RH	(25 ± 10)°C	Site

Calibration Procedure : As per Calibration Procedure Manual AACPL / CP / 01C, Section No : CP - 01

Uncertainty Measurement at approx 95% confidence level and coverage factor  $k = 2$  is  $\pm$  0.003 kg

### A Weighing Performance Test Report

S.N.	Nominal Mass (kg)	Certified Mass (kg)	Indicated Mass ( kg )		Error ( kg )	
			Loading	Unloading	Loading	Unloading
1	No Load	0.000000	0.000	0.000	0.000	0.000
2	0.20	0.200000	0.200	0.200	0.000	0.000
3	0.50	0.500010	0.500	0.500	0.000	0.000
4	1	1.000003	1.000	1.000	0.000	0.000
5	2	2.000002	2.000	2.000	0.000	0.000
6	5	5.000003	5.000	5.000	0.000	0.000
7	10	10.000021	10.000	10.000	0.000	0.000
8	15	15.000024	15.000	15.000	0.000	0.000
9	20	20.000040	20.000	20.005	0.000	0.005
10	25	25.000043	25.005	25.005	0.005	0.005
11	30	30.000061	30.005	30.010	0.005	0.010

### B Repeatability of Balance

The Standard Deviation of the balance at Full Load at 30 kg is  $\pm$  0.000894 kg  
 The Standard Deviation of the balance at Half Load at 15 kg is  $\pm$  0.000894 kg

C Eccentricity Test The Eccentricity error (off centre) at 10 kg is  $\pm$  0.00000 kg

### Note

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- This certificate cannot be reproduced except in full without our prior permission in writing
- This certificate refers only to the particular item(s) submitted for calibration
- UUC - Unit under calibration
- This Certificate is for Scientific purpose only not for Commercial / Trade



*Ashu*  
Calibrated by

Approved by  
*Vinit Vats*  
Vinit Vats  
(Calibration Engineer)

LAB :- Plot No. C-18, Sector-13, First Floor, "Vasundhara, Haal" Vasundhara, Ghaziabad - 201012  
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# A A CALIBRATION PVT. LTD. CALIBRATION CERTIFICATE

7.8F-01



CC - 2646

Certificate No	AACPL / 06309F	Field	Mech.	Group	Mass	Page No.	1 of 1
SRF No & Date	230828.3 DT - 28 / 08 / 2023	ULR No.		CC2646230000 06309F			
Calibration Method :	Direct Method			Accuracy			
Company Name	M/s Meem Agro Food Private Limited			Calibration Date		28.08.2023	
Address	Plot No. 994 to 1005, Karana, Distt. - Shamli ( U.P.)			Recommended Date for Next Call		27.08.2024	
				Certificate Issue Dt.		04.09.2023	
				UUC Condition		Good	

### Calibration Instrument-Detail

Sl	Instrument name	Range	Least Count	Make	Party ID / Location
1	Weighing Balance	0 - 100 kg	0.02 kg	TRUE	WB - 15

### Standard Equipments Used ( Traceable to National Standard )

Sl	Instrument Name	Make/Sl No	Calibrated By	Cal Certificate No	Cal. Valid Upto
1	Std. Weight Box (SS) (E1)	Weightronics	Bluebox Techno	BBT/231/JAN/22	20/01/2024
1	S.S. Weights (M1)	Weightronics	AACPL	AACPL / 02825F	02/06/2024

Reference Standard	Calibration Purpose	Humidity	Temperature	Calibration Performed At Site
OIML R 76 - 1 : 2006	Weight Measurement	(50 ± 20)%RH	(25 ± 10)°C	

Calibration Procedure : As per Calibration Procedure Manual AACPL / CP / 01C, Section No : CP - 01

Uncertainty Measurement at approx 95% confidence level and coverage factor  $k = 2$  is  $\pm 0.012$  kg

### A Weighing Performance Test Report

S.N.	Nominal Mass ( kg )	Certified Mass ( kg )	Indicated Mass ( kg )		Error ( kg )	
			Loading	Unloading	Loading	Unloading
1	No Load	0.00000	0.00	0.00	0.00	0.00
2	0.5	0.499991	0.50	0.50	0.00	0.00
3	1	1.000011	1.00	1.00	0.00	0.00
4	2	2.000010	2.00	2.00	0.00	0.00
5	5	5.000040	5.00	5.00	0.00	0.00
6	10	10.00010	10.00	10.00	0.00	0.00
7	20	20.00030	20.00	20.00	0.00	0.00
8	40	40.00040	40.00	40.02	0.00	0.02
9	60	60.00050	60.02	60.02	0.02	0.02
10	80	80.00050	80.02	80.04	0.02	0.04
11	100	100.00050	100.02	100.04	0.02	0.04

The above errors are within the MPE Limits

### B Repeatability of Balance

The Standard Deviation of the balance at Full Load at

The Standard Deviation of the balance at Half Load at

100 kg is  $\pm 0.004472$  kg

50 kg is  $\pm 0.004472$  kg

40 kg is  $\pm 0.00500$  kg

### C Eccentricity Test

The Eccentricity error (off centre) at

Note

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- UUC - Unit under calibration
- This Certificate is for Scientific purpose only not for Commercial purpose



*Agneeth*  
Calibrated by

Approved by  
*Vinit Vats*  
Vinit Vats  
(Calibration Engineer)

LAB :- Plot No. C-18, Sector-13, First Floor, "Vasundhara, Haat" Vasundhara, Ghaziabad - 201012  
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# 761

## A A CALIBRATION PVT. LTD. CALIBRATION CERTIFICATE

7.8F-01



CC - 2646

Certificate No	AACPL / 06285F	Field Elec. Tech.	Group	Page No.	1 of 1
SRF No & Date	230828.3	DT - 28 / 08 / 2023	ULR No.	CC2646230000 06285F	
Calibration Method :	Direct Method		Accuracy		
Company Name	M/s Meem Agro Food Private Limited		Calibration Date	28.08.2023	
Address	Plot No. 994 to 1005, Karana, Distt. - Shamli ( U.P.)		Recommended Date for Next Callb.	27.08.2024	
			Certificate Issue Dt.	04.09.2023	
			UUC Condition	Good	

### Calibration Instrument Detail

Sl	Instrument Name	Range	Least Count	Make	Party ID / Location
1	Dig. Temp. Indicator	-50 to 50 °C	0.1 °C	Audiotronics	DTI - 10 Offals Chiller

### Standard Equipments Used ( Traceable to National Standard )

Sl	Instrument Name	Make/Sl No	Calibrated By	Cal Certificate No	Cal. Valid Upto
1	Universal Calibrator	Radix / 112004873	AACPL	AACPL/00047F	03/04/2024

Reference Standard	Calibration Purpose	Humidity	Temperature	Calibration Performed At
IS : 1248	Temp. Measurement	(50 ± 20)%RH	(25 ± 10)°C	Site

Calibration Procedure : As per Calibration Procedure Manual AACPL / CP / 03, Section No : CPET - 01

Set Points :- -1, 0, 2, 4, 5 °C

### Calibration Results

Sl. No.	Std. Reading on Master In °C	UUC Average Reading In °C	Deviation In °C	Uncertainty at approx 95% confidence Level and coverage factor k =2 is ±
1	-1.2	-1.3	-0.1	1.53 °C
2	0.1	0.3	0.2	1.53 °C
3	2.3	2.5	0.2	1.53 °C
4	4.3	4.5	0.2	1.53 °C
5	5.4	5.7	0.3	1.53 °C

Note

- 1 The calibration results reported in this calibration certificate are valid at the time of & under stated condition
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- 3 This certificate refers only to the particular item(s) submitted for calibration
- 4 UUC - Unit under calibration

— End of Certificate —

M/s Meem Agro Food Private Limited

Signature

Calibrated by



Approved by  
*Bhoopesh Kumar*  
Bhoopesh Kumar  
(Tech. Manager)

LAB :- Plot No. C-18, Sector-13, First Floor, "Vasundhara, Haat" Vasundhara, Ghazlabad - 201012  
Ph. : 0120-4135529, Mob. : 9212172564, 9212172597  
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# 762

## A A CALIBRATION PVT. LTD. CALIBRATION CERTIFICATE

7.8F-01



CC - 2648

Certificate No	AACPL / 06284F	Field	Elec. Tech.	Group	Page No.	1 of 1
SRF No & Date	230826.3	DT - 26 / 08 / 2023		ULR No.	CC2646230000 06284F	
Calibration Method :	Direct Method			Accuracy		
Company Name	M/s Meem Agro Food Private Limited			Calibration Date	26.08.2023	
Address	Plot No. 994 to 1005, Karana, Dist. - Shamli ( U.P.)			Recommended Date for Next Calib.	25.08.2024	
				Certificate Issue Dt.	04.09.2023	
				UUC Condition	Good	

### Calibration Instrument Detail

Sl	Instrument Name	Range	Least Count	Make	Party ID / Location
1	Dig. Temp. Indicator	-50 to 50 °C	0.1 °C	Audiotronics	Carcass 3 - 2 Carcass Chiller

### Standard Equipments Used ( Traceable to National Standard )

Sl	Instrument Name	Make/Sl No	Calibrated By	Cal Certificate No	Cal. Valid Upto
1	Universal Calibrator	Radix / 112004873	AACPL	AACPL/00047F	03/04/2024

Reference Standard	Calibration Purpose	Humidity	Temperature	Calibration Performed At
IS : 1248	Temp. Measurement	(50 ± 20)%RH	(25 ± 10)°C	Site

Calibration Procedure : As per Calibration Procedure Manual AACPL / CP / 03, Section No : CPET - 01

Set Points :- 0, 2, 4, 5, 6 °C

### Calibration Results

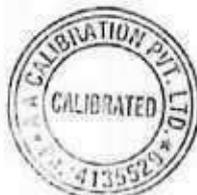
Sl. No.	Std. Reading on Master In °C	UUC Average Reading In °C	Deviation In °C	Uncertainty at approx 95% confidence Level and coverage factor k =2 is ±
1	0.1	-0.3	-0.4	1.53 °C
2	2.2	1.8	-0.4	1.53 °C
3	4.2	3.7	-0.5	1.53 °C
4	5.4	4.8	-0.6	1.53 °C
5	6.4	5.8	-0.6	1.53 °C

Note

- 1 The calibration results reported in this calibration certificate are valid at the time of & under stated condition
- 2 This certificate cannot be reproduced except in full without our prior permission in writing
- 3 This certificate refers only to the particular item(s) submitted for calibration
- 4 UUC - Unit under calibration

— End of Certificate —

Calibrated by



Approved by  
*Bhupesh Kumar*  
Bhupesh Kumar  
(Tech. Manager)

LAB :- Plot No. C-18, Sector-13, First Floor, "Vasundhara, Haat" Vasundhara, Ghazlabad - 201012  
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# 763

## A A CALIBRATION PVT. LTD. CALIBRATION CERTIFICATE

7.8F-01



CC - 2646

Certificate No	AACPL / 06283F	Field Elec. Tech.	Group	Page No.	1 of 1
SRF No & Date	230826.3	DT - 26 / 08 / 2023	ULR No.	CC2646230000 06283F	
Calibration Method :	Direct Method		Accuracy		
Company Name	M/s Meem Agro Food Private Limited		Calibration Date	26.08.2023	
Address	Plot No. 994 to 1005, Karana, Distt. - Shamli ( U.P.)		Recommended Date for Next Calib.	25.08.2024	
			Certificate Issue Dt.	04.09.2023	
			UUC Condition	Good	

### Calibration Instrument Detail

Sl	Instrument Name	Range	Least Count	Make	Party ID / Location
1	Dig. Temp. Indicator	-50 to 50 °C	0.1 °C	Audiotronics	Carcass 3 - 1 Carcass Chiller

### Standard Equipments Used ( Traceable to National Standard )

Sl	Instrument Name	Make/SI No	Calibrated By	Cal Certificate No	Cal. Valid Upto
1	Universal Calibrator	Radix / 112004873	AACPL	AACPL/00047F	03/04/2024

Reference Standard	Calibration Purpose	Humidity	Temperature	Calibration Performed At
IS : 1248	Temp. Measurement	(50 ± 20)%RH	(25 ± 10)°C	Site

Calibration Procedure : As per Calibration Procedure Manual AACPL / CP / 03, Section No : CPET - 01

Set Points :- 0, 2, 4, 5, 6 °C

### Calibration Results

Sl. No.	Std. Reading on Master In °C	UUC Average Reading In °C	Deviation In °C	Uncertainty at approx 95% confidence Level and coverage factor k =2 is ±
1	0.2	0.3	0.1	1.53 °C
2	2.1	2.4	0.3	1.53 °C
3	4.2	4.5	0.3	1.53 °C
4	5.3	5.7	0.4	1.53 °C
5	6.4	7.2	0.8	1.53 °C

Note

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- 4 UUC - Unit under calibration

— End of Certificate —

M/s Meem Agro Food Pvt. Ltd

Auth. Signature

Calibrated by



Approved by

*Bhoopesh Kumar*  
Bhoopesh Kumar  
(Tech. Manager)

LAB :- Plot No. C-18, Sector-13, First Floor, "Vasundhara, Haat" Vasundhara, Ghaziabad - 201012  
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764

# A A CALIBRATION PVT. LTD.

## CALIBRATION CERTIFICATE

7.8F-01



CC - 2646

Certificate No	AACPL / 06282F	Field	Elec. Tech.	Group	Page No.	1 of 1
SRF No & Date	230826.3	DT - 26 / 08 / 2023		ULR No.	CC2646230000 06282F	
Calibration Method :	Direct Method			Accuracy		
Company Name	M/s Meem Agro Food Private Limited			Calibration Date	26.08.2023	
Address	Plot No. 994 to 1005, Karana, Distt. - Shamli ( U.P.)			Recommended Date for Next Calib.	25.08.2024	
				Certificate Issue Dt.	04.09.2023	
				UUC Condition	Good	

### Calibration Instrument Detail

Sl	Instrument Name	Range	Least Count	Make	Party ID / Location
1	Dig. Temp. Indicator	-50 to 50 °C	0.1 °C	Audiotronics	Carcass 2 - 2 Carcass Chiller

### Standard Equipments Used ( Traceable to National Standard )

Sl	Instrument Name	Make/SI No	Calibrated By	Cal Certificate No	Cal. Valid Upto
1	Universal Calibrator	Radix / 112004873	AACPL	AACPL/00047F	03/04/2024

Reference Standard	Calibration Purpose	Humidity	Temperature	Calibration Performed At
IS : 1248	Temp. Measurement	(50 ± 20)%RH	(25 ± 10)°C	Site

Calibration Procedure : As per Calibration Procedure Manual AACPL / CP / 03, Section No : CPET - 01

Set Points :- 0, 2, 4, 5, 6 °C

### Calibration Results

Sl. No.	Std. Reading on Master In °C	UUC Average Reading In °C	Deviation In °C	Uncertainty at approx 95% confidence Level and coverage factor k = 2 is ±
1	0.1	0.2	0.1	1.53 °C
2	2.1	2.3	0.2	1.53 °C
3	4.1	4.3	0.2	1.53 °C
4	5.2	5.5	0.3	1.53 °C
5	6.2	6.6	0.4	1.53 °C

Note

- 1 The calibration results reported in this calibration certificate are valid at the time of & under stated condition
- 2 This certificate cannot be reproduced except in full without our prior permission in writing
- 3 This certificate refers only to the particular item(s) submitted for calibration
- 4 UUC - Unit under calibration

----- End of Certificate -----

M/s Meem Agro Food Pvt. Ltd.  
Shamli

Calibrated by



Approved by  
  
Bhodpesh Kumar  
(Tech. Manager)

LAB :- Plot No. C-18, Sector-13, First Floor, "Vasundhara, Haat" Vasundhara, Ghaziabad - 201012  
Ph. : 0120-4135529, Mob. : 9212172564, 9212172597  
E-mail : aacplinfo2005@gmail.com, aacplinfo@rediffmail.com



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# A A CALIBRATION PVT. LTD.

## CALIBRATION CERTIFICATE

7.8F-01



CC - 2646

Certificate No	AACPL / 06281F	Field	Elec. Tech.	Group	Page No.	1 of 1
SRF No & Date	230826.3	DT - 26 / 08 / 2023		ULR No.	CC2646230000 06281F	
Calibration Method :	Direct Method			Accuracy		
Company Name	M/s Meem Agro Food Private Limited			Calibration Date	26.08.2023	
Address	Plot No. 994 to 1005, Karana, Distt. - Shamli ( U.P.)			Recommended Date for Next Callb.	25.08.2024	
				Certificate Issue Dt.	04.09.2023	
				UUC Condition	Good	

### Calibration Instrument Detail

Sl	Instrument Name	Range	Least Count	Make	Party ID / Location
1	Dig. Temp. Indicator	-50 to 50 °C	0.1 °C	Audiotronics	Carcass 2 - 1 Carcass Chiller

### Standard Equipments Used ( Traceable to National Standard )

Sl	Instrument Name	Make/SI No	Calibrated By	Cal Certificate No	Cal. Valid Upto
1	Universal Calibrator	Radix / 112004873	AACPL	AACPL/00047F	03/04/2024

Reference Standard	Calibration Purpose	Humidity	Temperature	Calibration Performed At
IS : 1248	Temp. Measurement	(50 ± 20)%RH	(25 ± 10)°C	Site

Calibration Procedure : As per Calibration Procedure Manual AACPL / CP / 03, Section No : CPET - 01

Set Points :- 0, 2, 4, 5, 6 °C

### Calibration Results

Sl. No.	Std. Reading on Master In °C	UUC Average Reading In °C	Deviation In °C	Uncertainty at approx 95% confidence Level and coverage factor k =2 is ±
1	0.2	0.1		
2	2.2	2.1	-0.1	1.53 °C
3	4.2	4.3	-0.1	1.53 °C
4	5.1	5.5	0.4	1.53 °C
5	6.2	6.7	0.5	1.53 °C

Note

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- 3 This certificate refers only to the particular item(s) submitted for calibration
- 4 UUC - Unit under calibration

----- End of Certificate -----

For Meem Agro Food Pvt. Ltd

Auth. Signature

Calibrated by



Approved by  
Bhupesh Kumar  
(Tech. Manager)

LAB :- Plot No. C-18, Sector-13, First Floor, "Vasundhara, Haat" Vasundhara, Ghazlabad - 201012  
Ph. : 0120-4135529, Mob. : 9212172564, 9212172597  
E-mail : aacplinfo2005@gmail.com, accplinfo@rediffmail.com



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# A A CALIBRATION PVT. LTD. CALIBRATION CERTIFICATE

7.8F-01



CC - 2646

Certificate No	AACPL / 06280F	Field	Elec. Tech.	Group	Page No.	1 of 1
SRF No & Date	230826.3	DT - 26 / 08 / 2023		ULR No.	CC2646230000	06280F
Calibration Method :	Direct Method			Accuracy		
Company Name	M/s Meem Agro Food Private Limited			Calibration Date	26.08.2023	
Address	Plot No. 994 to 1005, Karana, Distt. - Shamli ( U.P.)			Recommended Date for Next Callb.	25.08.2024	
				Certificate Issue Dt.	04.09.2023	
				UUC Condition	Good	

### Calibration Instrument Detail

Sl	Instrument Name	Range	Least Count	Make	Party ID / Location
1	Dig. Temp. Indicator	-50 to 50 °C	0.1 °C	Audiotronics	Carcass 1 - 2 Carcass Chiller

### Standard Equipments Used ( Traceable to National Standard )

Sl	Instrument Name	Make/SI No	Calibrated By	Cal Certificate No	Cal. Valid Upto
1	Universal Calibrator	Radix / 112004873	AACPL	AACPL/00047F	03/04/2024

Reference Standard	Calibration Purpose	Humidity	Temperature	Calibration Performed At
IS : 1248	Temp. Measurement	(50 ± 20)%RH	(25 ± 10)°C	Site

Calibration Procedure : As per Calibration Procedure Manual AACPL / CP / 03, Section No : CPET - 01

Set Points :- 0, 2, 4, 5, 6 °C

### Calibration Results

Sl. No.	Std. Reading on Master In °C	UUC Average Reading In °C	Deviation In °C	Uncertainty at approx 95% confidence Level and coverage factor k =2 is ±
1	0.1	0.3		
2	2.2	1.7	0.2	1.53 °C
3	4.2	3.6	-0.5	1.53 °C
4	5.1	4.5	-0.6	1.53 °C
5	6.2	5.4	-0.8	1.53 °C

### Note

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- 2 This certificate cannot be reproduced except in full without our prior permission in writing
- 3 This certificate refers only to the particular item(s) submitted for calibration
- 4 UUC - Unit under calibration

----- End of Certificate -----

For Meem Agro Food Pvt. Ltd

AACPL Laboratory

Calibrated by



Approved by   
Bhoopesh Kumar  
(Tech. Manager)

LAB :- Plot No. C-18, Sector-13, First Floor, "Vasundhara, Haat" Vasundhara, Ghaziabad - 201012  
Ph. : 0120-4135529, Mob. : 9212172564, 9212172597  
E-mail : aacplinfo2005@gmail.com, accplinfo@rediffmail.com



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# A A CALIBRATION PVT. LTD. CALIBRATION CERTIFICATE

7.8F-01



CC - 2646

Certificate No	AACPL / 06279F	Field	Elec. Tech.	Group	Page No.	1 of 1
SRF No & Date	230826.3	DT - 26 / 08 / 2023		ULR No.	CC2646230000 06279F	
Calibration Method :	Direct Method			Accuracy		
Company Name	M/s Meem Agro Food Private Limited			Calibration Date	26.08.2023	
Address	Plot No. 994 to 1005, Karana,			Recommended Date for Next Calib.	25.08.2024	
	Distt. - Shamli ( U.P.)			Certificate Issue Dt.	04.09.2023	
				UUC Condition	Good	

SI	Instrument Name	Range	Least Count	Make	Party ID / Location
1	Dig. Temp. Indicator	-50 to 50 °C	0.1 °C	Audiolronics	Carcass 1 - 1 Carcass Chiller

SI	Instrument Name	Make/SI No	Calibrated By	Cal Certificate No	Cal. Valid Upto
1	Universal Calibrator	Radix / 112004873	AACPL	AACPL/00047F	03/04/2024

Reference Standard	Calibration Purpose	Humidity	Temperature	Calibration Performed At
IS : 1248	Temp. Measurement	(50 ± 20)%RH	(25 ± 10)°C	Site

Calibration Procedure : As per Calibration Procedure Manual AACPL / CP / 03, Section No : CPET - 01

Set Points :- 0, 2, 4, 5, 6 °C

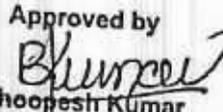
Sl. No.	Std. Reading on Master in °C	UUC Average Reading in °C	Deviation in °C	Uncertainty at approx 95% confidence Level and coverage factor k =2 is ±
1	0.1	0.2	0.1	1.53 °C
2	2.1	1.8	-0.3	1.53 °C
3	4.2	3.8	-0.4	1.53 °C
4	5.3	4.6	-0.7	1.53 °C
5	6.3	5.6	-0.7	1.53 °C

- Note
- 1 The calibration results reported in this calibration certificate are valid at the time of & under stated condition
  - 2 This certificate cannot be reproduced except in full without our prior permission in writing
  - 3 This certificate refers only to the particular item(s) submitted for calibration
  - 4 UUC - Unit under calibration

----- End of Certificate -----

Calibrated by 



Approved by   
Bhoopesh Kumar  
(Tech Manager)

LAB :- Plot No. C-18, Sector-13, First Floor, "Vasundhara, Haat" Vasundhara, Ghaziabad - 201012  
Ph. : 0120-4135529, Mob. : 9212172564, 9212172597  
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# 768

## A A CALIBRATION PVT. LTD. CALIBRATION CERTIFICATE

7.8F-01



CC - 2646

Certificate No	AACPL / 06278F	Field Elec. Tech.	Group	Page No.	1 of 1
SRF No & Date	230826.3	DT - 26 / 08 / 2023	ULR No.	CC2646230000 06278F	
Calibration Method :	Direct Method		Accuracy		
Company Name	M/s Meem Agro Food Private Limited		Calibration Date	26.08.2023	
Address	Plot No. 994 to 1005, Karana, Distt. - Shamli ( U.P.)		Recommended Date for Next Callb.	25.08.2024	
			Certificate Issue Dt.	04.09.2023	
			UUC Condition	Good	

### Calibration Instrument Detail

SI	Instrument Name	Range	Least Count	Make	Party ID / Location
1	Dig. Temp. Controller	-50 to 50 °C	0.1 °C	Audiotronics	DTI - 11 / PH - 01 Packing Hall

### Standard Equipments Used ( Traceable to National Standard )

SI	Instrument Name	Make/SI No	Calibrated By	Cal Certificate No	Cal. Valid Upto
1	Universal Calibrator	Radix / 112004873	AACPL	AACPL/00047F	03/04/2024

Reference Standard	Calibration Purpose	Humidity	Temperature	Calibration Performed At
IS : 1248	Temp. Measurement	(50 ± 20)%RH	(25 ± 10)°C	Site

Calibration Procedure : As per Calibration Procedure Manual AACPL / CP / 03. Section No : CPET - 01

Set Points :- 10, 15, 20, 25, 30 °C

### Calibration Results

SI. No.	Std. Reading on Master In °C	UUC Average Reading In °C	Deviation In °C	Uncertainty at approx 95% confidence Level and coverage factor k =2 is ±
1	10.1	10.2		
2	15.2	15.1	0.1	1.53 °C
3	20.2	20.4	-0.1	1.53 °C
4	25.2	25.5	0.2	1.53 °C
5	30.3	30.6	0.3	1.53 °C

Note

- 1 The calibration results reported in this calibration certificate are valid at the time of & under stated condition
- 2 This certificate cannot be reproduced except in full without our prior permission in writing
- 3 This certificate refers only to the particular item(s) submitted for calibration
- 4 UUC - Unit under calibration

— End of Certificate —

M/s Meem Agro Food Pvt. Ltd.  
Asst. Manager

Calibrated by



Approved by  
  
Bhrooresh Kumar  
(Tech. Manager)

LAB :- Plot No. C-18, Sector-13, First Floor, "Vasundhara, Haat" Vasundhara, Ghaziabad - 201012  
Ph. : 0120-4135529, Mob. : 9212172564, 9212172597  
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# 769

## A A CALIBRATION PVT. LTD.

### CALIBRATION CERTIFICATE

7.8F-01



CC - 2646

Certificate No	AACPL / 06277F	Field	Elec. Tech.	Group	Page No.	1 of 1
SRF No & Date	230826.3	DT - 26 / 08 / 2023		ULR No.	CC2646230000 06277F	
Calibration Method :	Direct Method			Accuracy		
Company Name	M/s Meem Agro Food Private Limited			Calibration Date	26.08.2023	
Address	Plot No. 994 to 1005, Karana, Distt. - Shamli ( U.P.)			Recommended Date for Next Callb.	25.08.2024	
				Certificate Issue Dt.	04.09.2023	
				UUC Condition	Good	

#### Calibration Instrument Detail

SI	Instrument Name	Range	Least Count	Make	Party ID / Location
1	Dig. Temp. Controller	-50 to 50 °C	0.1 °C	Audiotronics	DTI - 10 / BF - 04 Blast Freezer - 04

#### Standard Equipments Used ( Traceable to National Standard )

SI	Instrument Name	Make/SI No	Calibrated By	Cal Certificate No	Cal. Valid Upto
1	Universal Calibrator	Radix / 112004873	AACPL	AACPL/00047F	03/04/2024

Reference Standard	Calibration Purpose	Humidity	Temperature	Calibration Performed At
IS : 1248	Temp. Measurement	(50 ± 20)%RH	(25 ± 10)°C	Site

Calibration Procedure : As per Calibration Procedure Manual AACPL / CP / 03, Section No : CPET - 01

Set Points :- -20, -22, -25, -30, -39 °C

#### Calibration Results

SI. No.	Std. Reading on Master In °C	UUC Average Reading In °C	Deviation In °C	Uncertainty at approx 95% confidence Level and coverage factor k =2 is ±
1	-20.3	-20.4	-0.1	1.53 °C
2	-22.2	-22.3	-0.1	1.53 °C
3	-25.3	-25.8	-0.5	1.53 °C
4	-30.4	-30.9	-0.5	1.53 °C
5	-39.6	-40.5	-0.9	1.53 °C

**Note**

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- 4 UUC - Unit under calibration

— End of Certificate —

M/s Meem Agro Food Pvt. Ltd.  
Asst. Laboratory

Calibrated by



Approved by   
Bijoo Prakash Kumar  
(Tech. Manager)

LAB :- Plot No. C-18, Sector-13, First Floor, "Vasundhara, Haat" Vasundhara, Ghazlabad - 201012  
Ph. : 0120-4135529, Mob. : 9212172564, 9212172597  
E-mail : aacplinfo2005@gmail.com, aacplinfo@rediffmail.com

# 770 CALIBRATION PVT. LTD. CALIBRATION CERTIFICATE

7.01-01



CC - 2646

Certificate No	AACPL / 06276F	Field Elec. Tech.	Group	Page No.	1 of 1
SRF No & Date	230826.3	DT - 26 / 08 / 2023	ULR No.	CC2646230000 06276F	
Calibration Method :	Direct Method		Accuracy		
Company Name	M/s Meem Agro Food Private Limited		Calibration Date	26.08.2023	
Address	Plot No. 994 to 1005, Karana, Distt. - Shamli ( U.P.)		Recommended Date for Next Callb.	25.08.2024	
			Certificate Issue Dt.	04.09.2023	
			UUC Condition	Good	

Calibration Instrument Detail				
Sl	Instrument Name	Range	Least Count	Make
1	Dig. Temp. Controller	-50 to 50 °C	0.1 °C	Bestronice
				Party ID / Location
				DTI - 09 / CS - 01
				Cold Store

Standard Equipments Used ( Traceable to National Standard )				
Sl	Instrument Name	Make/SI No	Callbrated By	Cal Certificate No
1	Universal Calibrator	Radix / 112004873	AACPL	AACPL/00047F
				Cal. Valid Upto
				03/04/2024

Reference Standard	Calibration Purpose	Humidity	Temperature	Calibration Performed At
IS : 1248	Temp. Measurement	(50 ± 20)%RH	(25 ± 10)°C	Site

Calibration Procedure : As per Calibration Procedure Manual AACPL / CP / 03, Section No : CPET - 01

Set Points :- -10, -18, -20, -25, -30 °C

Calibration Results				
Sl. No.	Std. Reading on Master in °C	UUC Average Reading in °C	Deviation in °C	Uncertainty at approx 95% confidence Level and coverage factor k =2 is ±
1	-10.1	-10.2		
2	-18.2	-18.3	-0.1	1.53 °C
3	-20.2	-20.4	-0.1	1.53 °C
4	-25.4	-25.7	-0.2	1.53 °C
5	-30.4	-30.7	-0.3	1.53 °C
			-0.3	1.53 °C

Note

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- 4 UUC - Unit under calibration

— End of Certificate —

Calibrated by



Approved by

*Bhupesh Kumar*  
Bhupesh Kumar  
(Tech. Manager)

LAB :- Plot No. C-18, Sector-13, First Floor, "Vasundhara, Haat" Vasundhara, Ghaziabad - 201012  
Ph. : 0120-4135529, Mob. : 9212172564, 9212172597  
E-mail : aacplinfo2005@gmail.com, accplinfo@rediffmail.com



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# A A CALIBRATION PVT. LTD. CALIBRATION CERTIFICATE

7.8F-01



CC - 2646

Certificate No	AACPL / 06275F	Field	Elec. Tech.	Group	Page No.	1 of 1
SRF No & Date	230826.3	DT - 26 / 08 / 2023		ULR No.	CC2646230000 06275F	
Calibration Method :	Direct Method			Accuracy		
Company Name	M/s Meem Agro Food Private Limited			Calibration Date	26.08.2023	
Address	Plot No. 994 to 1005, Karana, Distt. - Shamli ( U.P.)			Recommended Date for Next Callb.	25.08.2024	
				Certificate Issue Dt.	04.09.2023	
				UUC Condition	Good	

SI	Instrument Name	Range	Least Count	Make	Party ID / Location
1	Dig. Temp. Controller	-50 to 50 °C	0.1 °C	Audiotronics	DTI - 09 / SCC - 01 Suspected Carcass Chiller

SI	Instrument Name	Make/SI No	Calibrated By	Cal Certificate No	Cal. Valid Upto
1	Universal Calibrator	Radix / 112004873	AACPL	AACPL/00047F	03/04/2024

Reference Standard	Calibration Purpose	Humidity	Temperature	Calibration Performed At
IS : 1248	Temp. Measurement	(50 ± 20)%RH	(25 ± 10)°C	Site

Calibration Procedure : As per Calibration Procedure Manual AACPL / CP / 03, Section No : CPET - 01

Set Points :- 0, 2, 4, 5, 6 °C

SI. No.	Std. Reading on Master in °C	UUC Average Reading in °C	Deviation in °C	Uncertainty at approx 95% confidence Level and coverage factor k =2 is ±
1	0.1	0.0	-0.1	1.53 °C
2	2.1	2.2	0.1	1.53 °C
3	4.2	3.7	-0.5	1.53 °C
4	5.2	4.5	-0.7	1.53 °C
5	6.3	5.4	-0.9	1.53 °C

**Note**

- 1 The calibration results reported in this calibration certificate are valid at the time of & under stated condition
- 2 This certificate cannot be reproduced except in full without our prior permission in writing
- 3 This certificate refers only to the particular item(s) submitted for calibration
- 4 UUC - Unit under calibration

— End of Certificate —

M/s Meem Agro Food Pvt. Ltd.  
Auth. Authority

Calibrated by



Approved by   
Bhoopesh Kumar  
(Tech. Manager)

LAB :- Plot No. C-18, Sector-13, First Floor, "Vasundhara, Haat" Vasundhara, Ghaziabad - 201012  
Ph. : 0120-4135529, Mob. : 9212172564, 9212172597  
E-mail : aacplinfo2005@gmail.com, accplinfo@rediffmail.com



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# A A CALIBRATION PVT. LTD.

## CALIBRATION CERTIFICATE

7.8F-01



CC - 2646

Certificate No	AACPL / 06316F	Field	Mech.	Group	Mass	Page No.	1 of 1
SRF No & Date	230828.3	DT - 28 / 08 / 2023		ULR No.	CC2646230000 06316F		
Calibration Method :	Direct Method			Accuracy			
Company Name	M/s Meem Agro Food Private Limited			Calibration Date	28.08.2023		
Address	Plot No. 994 to 1005, Karana, Distt. - Shamli ( U.P.)			Recommended Date for Next Calib.	27.08.2024		
				Certificate Issue Dt.	04.09.2023		
				UUC Condition	Good		

### Calibration Instrument Detail

SI	Instrument name	Range	Least Count	Make	Party ID / Location
1	Weighing Balance	0 - 50 kg	0.005 kg	Mettler	WB - 06

### Standard Equipments Used ( Traceable to National Standard )

SI	Instrument Name	Make/SI No	Calibrated By	Cal Certificate No	Cal. Valid Upto
1	Std. Weight Box (SS) (E1)	Weightronics	Bluebox Techno	BBT/231/JAN/22	20/01/2024
1	S.S. Weights (M1)	Weightronics	AACPL	AACPL / 02825F	02/06/2024

Reference Standard	Calibration Purpose	Humidity	Temperature	Calibration Performed At
OIML R 76 - 1 : 2006	Weight Measurement	(50 ± 20)%RH	(25 ± 10)°C	Site

Calibration Procedure : As per Calibration Procedure Manual AACPL / CP / 01C, Section No : CP - 01

Uncertainty Measurement at approx 95% confidence level and coverage factor  $k = 2$  is  $\pm$  0.0032 kg

### A Weighing Performance Test Report

S.N.	Nominal Mass ( kg )	Certified Mass ( kg )	Indicated Mass ( kg )		Error ( kg )	
			Loading	Unloading	Loading	Unloading
1	No Load	0.000000	0.000	0.000	0.000	0.000
2	0.2	0.200000	0.200	0.200	0.000	0.000
3	0.5	0.500010	0.500	0.500	0.000	0.000
4	1	1.000003	1.000	1.000	0.000	0.000
5	2	2.000003	2.000	2.000	0.000	0.000
6	5	5.000002	5.000	5.000	0.000	0.000
7	10	10.000004	10.000	10.000	0.000	0.000
8	20	20.000006	20.000	20.000	0.000	0.000
9	30	30.000010	30.000	30.005	0.000	0.005
10	40	40.000027	40.005	40.005	0.005	0.005
11	50	50.000029	50.005	50.010	0.005	0.010

The above errors are within the MPE Limits

### B Repeatability of Balance

The Standard Deviation of the balance at Full Load at 50 kg is  $\pm$  0.004472 kg  
 The Standard Deviation of the balance at Half Load at 25 kg is  $\pm$  0.000000 kg

C Eccentricity Test The Eccentricity error (off centre) at 20 kg is  $\pm$  0.00050 kg

### Note

- 1 The calibration results reported in this calibration certificate are valid at the time of & under stated condition
- 2 This certificate cannot be reproduced except in full without our prior permission in writing
- 3 This certificate refers only to the particular item(s) submitted for calibration
- 4 UUC - Unit under calibration
- 5 This Certificate is for Scientific purpose only not for Commercial / Trade

Calibrated by

*Ashish*



Approved by  
*Vinit Vats*  
 Vinit Vats  
 (Calibration Engineer)

LAB :- Plot No. C-18, Sector-13, First Floor, "Vasundhara, Haat" Vasundhara, Ghazilabad - 201012

Ph. : 0120-4135529, Mob. : 9212172564, 9212172597

E-mail : aacplinfo2005@gmail.com, accplinfo@rediffmail.com

For Meem Agro Food Pvt. Ltd



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# A A CALIBRATION PVT. LTD.

## CALIBRATION CERTIFICATE

7.8F-01



CC - 2646

Certificate No	AACPL / 06288F	Field	Elec. Tech.	Group	Page No.	1 of 1
SRF No & Date	230828.3	DT - 28 / 08 / 2023		ULR No.	CC2646230000 06288F	
Calibration Method :	Direct Method			Accuracy		
Company Name	M/s Meem Agro Food Private Limited			Calibration Date	28.08.2023	
Address	Plot No. 994 to 1005, Karana, Distt. - Shamli ( U.P.)			Recommended Date for Next Calib.	27.08.2024	
				Certificate Issue Dt.	04.09.2023	
				UUC Condition	Good	

### Calibration Instrument Detail

SI	Instrument Name	Range	Least Count	Make	Party ID / Location
1	Dig. Temp. Controller	-50 to 50 °C	0.1 °C	Audiotronics	DTI - 15 / BF - 03 Blast Freezer - 03

### Standard Equipments Used ( Traceable to National Standard )

SI	Instrument Name	Make/SI No	Calibrated By	Cal Certificate No	Cal. Valid Upto
1	Universal Calibrator	Radix / 112004873	AACPL	AACPL/00047F	03/04/2024

Reference Standard	Calibration Purpose	Humidity	Temperature	Calibration Performed At
IS : 1248	Temp. Measurement	(50 ± 20)%RH	(25 ± 10)°C	Site

Calibration Procedure : As per Calibration Procedure Manual AACPL / CP / 03, Section No : CPET - 01

Set Points :- -20, -22, -25, -30, -39 °C

### Calibration Results

SI. No.	Std. Reading on Master In °C	UUC Average Reading In °C	Deviation In °C	Uncertainty at approx 95% confidence Level and coverage factor $k = 2$ is ±
1	-20.2	-19.9	0.3	1.53 °C
2	-22.3	-21.8	0.5	1.53 °C
3	-25.3	-24.6	0.7	1.53 °C
4	-30.4	-29.7	0.7	1.53 °C
5	-39.4	-38.7	0.7	1.53 °C

### Note

- 1 The calibration results reported in this calibration certificate are valid at the time of & under stated condition
- 2 This certificate cannot be reproduced except in full without our prior permission in writing
- 3 This certificate refers only to the particular item(s) submitted for calibration
- 4 UUC - Unit under calibration

— End of Certificate —

M/s Meem Agro Food Pvt. Ltd.

Authorized Signatory

Calibrated by



Approved by

Bhoopesh Kumar  
(Tech. Manager)

LAB :- Plot No. C-18, Sector-13, First Floor, "Vasundhara, Haat" Vasundhara, Ghaziabad - 201012

Ph. : 0120-4135529, Mob. : 9212172564, 9212172597

E-mail : aacplinfo2005@gmail.com, aacplinfo@rediffmail.com



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# A A CALIBRATION PVT. LTD.

## CALIBRATION CERTIFICATE

7.8F-01



CC - 2646

Certificate No	AACPL / 06287F	Field	Elec. Tech.	Group	Page No.	1 of 1
SRF No & Date	230828.3	DT - 28 / 08 / 2023	ULR No.	CC2646230000 06287F		
Calibration Method :	Direct Method		Accuracy			
Company Name	M/s Meem Agro Food Private Limited		Calibration Date	28.08.2023		
Address	Plot No. 994 to 1005, Karana, Distt. - Shamli ( U.P.)		Recommended Date for Next Calib.	27.08.2024		
			Certificate Issue Dt.	04.09.2023		
			UUC Condition	Good		

### Calibration Instrument Detail

SI	Instrument Name	Range	Least Count	Make	Party ID / Location
1	Dig. Temp. Controller	-50 to 50 °C	0.1 °C	Audiotronics	DTI - 14 / BF - 02 Blast Freezer - 02

### Standard Equipments Used ( Traceable to National Standard )

SI	Instrument Name	Make/SI No	Calibrated By	Cal Certificate No	Cal. Valid Upto
1	Universal Calibrator	Radix / 112004873	AACPL	AACPL/00047F	03/04/2024

Reference Standard	Calibration Purpose	Humidity	Temperature	Calibration Performed At
IS : 1248	Temp. Measurement	(50 ± 20)%RH	(25 ± 10)°C	Site

Calibration Procedure : As per Calibration Procedure Manual AACPL / CP / 03, Section No : CPET - 01

Set Points :- -20, -22, -25, -30, -39 °C

### Calibration Results

SI. No.	Std. Reading on Master In °C	UUC Average Reading In °C	Deviation In °C	Uncertainty at approx 95% confidence Level and coverage factor $k = 2$ is ±
1	-20.1	-20.2	-0.1	1.53 °C
2	-22.2	-22.4	-0.2	1.53 °C
3	-25.2	-25.4	-0.2	1.53 °C
4	-30.3	-30.7	-0.4	1.53 °C
5	-39.3	-39.7	-0.4	1.53 °C

#### Note

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- 3 This certificate refers only to the particular item(s) submitted for calibration
- 4 UUC - Unit under calibration

— End of Certificate —

Red Meem Agro Food Pvt. Ltd

Auth. Signatory

Calibrated by



Approved by

Bhoopesh Kumar  
(Tech. Manager)

LAB :- Plot No. C-18, Sector-13, First Floor, "Vasundhara, Haat" Vasundhara, Ghaziabad - 201012

Ph. : 0120-4135529, Mob. : 9212172564, 9212172597

E-mail : aacplinfo2005@gmail.com, aacplinfo@rediffmail.com



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# A A CALIBRATION PVT. LTD.

## CALIBRATION CERTIFICATE

7.8F-01



CC - 2646

Certificate No	AACPL / 06286F	Field Elec. Tech.	Group	Page No.	1 of 1
SRF No & Date	230828.3	DT - 28 / 08 / 2023	ULR No.	CC2646230000 06286F	
Calibration Method :	Direct Method		Accuracy		
Company Name	M/s Meem Agro Food Private Limited	Calibration Date	28.08.2023		
Address	Plot No. 994 to 1005, Karana, Distt. - Shamli ( U.P.)	Recommended Date for Next Callb.	27.08.2024		
		Certificate Issue Dt.	04.09.2023		
		UUC Condition	Good		

### Calibration Instrument Detail

Sl	Instrument Name	Range	Least Count	Make	Party ID / Location
1	Dig. Temp. Controller	-50 to 50 °C	0.1 °C	Audiotronics	DTI - 13 / BF - 01 Blast Freezer - 01

### Standard Equipments Used ( Traceable to National Standard )

Sl	Instrument Name	Make/SI No	Calibrated By	Cal Certificate No	Cal. Valid Upto
1	Universal Calibrator	Radix / 112004873	AACPL	AACPL/00047F	03/04/2024

Reference Standard	Calibration Purpose	Humidity	Temperature	Calibration Performed At
IS : 1248	Temp. Measurement	(50 ± 20)%RH	(25 ± 10)°C	Site

Calibration Procedure : As per Calibration Procedure Manual AACPL / CP / 03, Section No : CPET - 01

Set Points :- -20, -22, -25, -30, -39 °C

### Calibration Results

Sl. No.	Std. Reading on Master In °C	UUC Average Reading In °C	Deviation In °C	Uncertainty at approx 95% confidence Level and coverage factor k = 2 is ±
1	-20.1	-20.3	-0.2	1.53 °C
2	-22.1	-22.3	-0.2	1.53 °C
3	-25.2	-25.6	-0.4	1.53 °C
4	-30.4	-30.8	-0.4	1.53 °C
5	-39.4	-39.9	-0.5	1.53 °C

### Note

- 1 The calibration results reported in this calibration certificate are valid at the time of & under stated condition
- 2 This certificate cannot be reproduced except in full without our prior permission in writing
- 3 This certificate refers only to the particular item(s) submitted for calibration
- 4 UUC - Unit under calibration

— End of Certificate —

M/s Meem Agro Food Pvt. Ltd

Auth. Signature

Calibrated by



Approved by

Bhoopesh Kumar  
(Tech. Manager)

LAB :- Plot No. C-18, Sector-13, First Floor, "Vasundhara, Haat" Vasundhara, Ghazlabad - 201012  
Ph. : 0120-4135529, Mob. : 9212172564, 9212172597  
E-mail : aacplinfo2005@gmail.com, aacplinfo@rediffmail.com



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## A A CALIBRATION PVT. LTD. CALIBRATION CERTIFICATE

7.8F-01



CC - 2648

Certificate No	AACPL / 06261F	Field	Elec. Tech.	Group	Page No.	1 of 1
SRF No & Date	230826.3	DT - 26 / 08 / 2023		ULR No.	CC2646230000 06261F	
Calibration Method :	Direct Method			Accuracy		
Company Name	M/s Meem Agro Food Private Limited			Calibration Date	26.08.2023	
Address	Plot No. 994 to 1005, Karana, Distt. - Shamli ( U.P.)			Recommended Date for Next Calib.	25.08.2024	
				Certificate Issue Dt.	04.09.2023	
				UUC Condition	Good	

### Callbration Instrument Detail

SI	Instrument Name	Range	Least Count	Make	Party ID / Location
1	Dig. Temp. Controller	0 to 150 °C	1 °C	Mullispan	KS - 01 Knife Sterilizer - 1

### Standard Equipments Used ( Traceable to National Standard )

SI	Instrument Name	Make/SI No	Calibrated By	Cal Certificate No	Cal. Valid Upto
1	Universal Calibrator	Radix / 112004873	AACPL	AACPL/00047F	03/04/2024

Reference Standard	Calibration Purpose	Humidity	Temperature	Calibration Performed At
IS : 1248	Temp. Measurement	(50 ± 20)%RH	(25 ± 10)°C	Site

Calibration Procedure : As per Calibration Procedure Manual AACPL / CP / 03, Section No : CPET - 01

Set Points :- 80, 82, 85, 87, 90 °C

### Calibration Results

SI. No.	Std. Reading on Master In °C	UUC Average Reading In °C	Deviation In °C	Uncertainty at approx 95% confidence Level and coverage factor k =2 is ±
1	80.1	81	0.9	1.53 °C
2	82.1	83	0.9	1.53 °C
3	85.2	86	0.8	1.53 °C
4	87.3	88	0.7	1.53 °C
5	90.4	91	0.6	1.53 °C

#### Note

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- 3 This certificate refers only to the particular item(s) submitted for calibration
- 4 UUC - Unit under calibration

— End of Certificate —

M/s Meem Agro Food Pvt. Ltd.

Auth. Signatory

Calibrated by



Approved by  
*Bhoopesh Kumar*  
Bhoopesh Kumar  
(Tech. Manager)

LAB :- Plot No. C-18, Sector-13, First Floor, "Vasundhara, Haat" Vasundhara, Ghazlabad - 201012  
Ph. : 0120-4135529, Mob. : 9212172564, 9212172597  
E-mail : aacplinfo2005@gmail.com, accplinfo@rediffmail.com



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# A A CALIBRATION PVT. LTD.

## CALIBRATION CERTIFICATE

7.8F-01



CC - 2648

Certificate No	AACPL / 06260F	Field	Elec. Tech.	Group	Page No.	1 of 1
SRF No & Date	230826.3	DT - 26 / 08 / 2023		ULR No.	CC2646230000 06260F	
Calibration Method :	Direct Method			Accuracy		
Company Name	M/s Meem Agro Food Private Limited			Calibration Date	26.08.2023	
Address	Plot No. 994 to 1005, Karana, Distt. - Shamli ( U.P.)			Recommended Date for Next Calib.	25.08.2024	
				Certificate Issue Dt.	04.09.2023	
				UUC Condition	Good	

### Calibration Instrument Detail

Sl	Instrument Name	Range	Least Count	Make	Party ID / Location
1	Dig. Temp. Controller	-50 to 50 °C	0.1 °C	Manik	PF - 02 Plate Freezer - 2

### Standard Equipments Used ( Traceable to National Standard )

Sl	Instrument Name	Make/SI No	Calibrated By	Cal Certificate No	Cal. Valid Upto
1	Universal Calibrator	Radix / 112004873	AACPL	AACPL/00047F	03/04/2024

Reference Standard	Calibration Purpose	Humidity	Temperature	Calibration Performed At
IS : 1248	Temp. Measurement	(50 ± 20)%RH	(25 ± 10)°C	Site

Calibration Procedure : As per Calibration Procedure Manual AACPL / CP / 03, Section No : CPET - 01

Set Points :- -25, -30, -35, -38, -45 °C

### Calibration Results

Sl. No.	Std. Reading on Master In °C	UUC Average Reading In °C	Deviation In °C	Uncertainty at approx 95% confidence Level and coverage factor $k = 2$ is ±
1	-25.1	-25.3	-0.2	1.53 °C
2	-30.1	-30.3	-0.2	1.53 °C
3	-35.2	-35.5	-0.3	1.53 °C
4	-38.3	-38.6	-0.3	1.53 °C
5	-45.3	-45.8	-0.5	1.53 °C

#### Note

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- 3 This certificate refers only to the particular item(s) submitted for calibration
- 4 UUC - Unit under calibration

— End of Certificate —

For Meem Agro Foods Pvt. Ltd

Auth. Signature

Calibrated by



Approved by

*Bhoopesh Kumar*  
Bhoopesh Kumar  
(Tech. Manager)

LAB :- Plot No. C-18, Sector-13, First Floor, "Vasundhara, Haat" Vasundhara, Ghazlabad - 201012  
Ph. : 0120-4135529, Mob. : 9212172564, 9212172597  
E-mail : aacplinfo2005@gmail.com, accplinfo@rediffmail.com



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# A A CALIBRATION PVT. LTD.

## CALIBRATION CERTIFICATE

7.8F-01



CC - 2646

Certificate No	AACPL / 06259F	Field	Elec. Tech.	Group	Page No.	1 of 1
SRF No & Date	230826.3	DT - 26 / 08 / 2023		ULR No.	CC2646230000 06259F	
Calibration Method :	Direct	Method	Accuracy			
Company Name	M/s Meem Agro Food Private Limited		Calibration Date	26.08.2023		
Address	Plot No. 994 to 1005, Karana, Distt. - Shamli ( U.P.)		Recommended Date for Next Calib.	25.08.2024		
			Certificate Issue Dt.	04.09.2023		
			UUC Condition	Good		

### Calibration Instrument Detail

Sl	Instrument Name	Range	Least Count	Make	Party ID / Location
1	Dig. Temp. Controller	-50 to 50 °C	0.1 °C	Manik	PF - 01 Plate Freezer - 1

### Standard Equipments Used ( Traceable to National Standard )

Sl	Instrument Name	Make/SI No	Calibrated By	Cal Certificate No	Cal. Valid Upto
1	Universal Calibrator	Radix / 112004873	AACPL	AACPL/00047F	03/04/2024

Reference Standard	Calibration Purpose	Humidity	Temperature	Calibration Performed At
IS : 1248	Temp. Measurement	(50 ± 20)%RH	(25 ± 10)°C	Site

Calibration Procedure : As per Calibration Procedure Manual AACPL / CP / 03, Section No : CPET - 01

Set Points :- -25, -30, -35, -38, -45 °C

### Calibration Results

Sl. No.	Std. Reading on Master In °C	UUC Average Reading In °C	Deviation In °C	Uncertainty at approx 95% confidence Level and coverage factor $k=2$ is ±
1	-25.1	-25.3	-0.2	1.53 °C
2	-30.1	-30.3	-0.2	1.53 °C
3	-35.2	-35.5	-0.3	1.53 °C
4	-38.3	-39.1	-0.8	1.53 °C
5	-45.4	-46.2	-0.8	1.53 °C

### Note

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- 4 UUC - Unit under calibration

----- End of Certificate -----

M/s Meem Agro Food Pvt. Ltd

Auth. Signature

Calibrated by



Approved by  
Bhoopesh Kumar  
(Tech. Manager)

LAB :- Plot No. C-18, Sector-13, First Floor, "Vasundhara, Haat" Vasundhara, Ghazlabad - 201012  
Ph. : 0120-4135529, Mob. : 9212172564, 9212172597  
E-mail : aacplinfo2005@gmail.com, aacplinfo@rediffmail.com

Company Name

Meem Agro Foods Pvt Ltd

Station Name

Stack 1\_6 TPH Boiler

Parameter Name

PM

Permissible Range

80 (mg/Nm3)

09-11-2023 04:00:00

0.0

09-11-2023 08:00:00

0.0

09-11-2023 12:00:00

0.0

09-11-2023 16:00:00

0.0

09-11-2023 20:00:00

48.7

10-11-2023 00:00:00

48.1

10-11-2023 04:00:00

36.8

10-11-2023 08:00:00

30.0

10-11-2023 12:00:00

22.5

10-11-2023 16:00:00

20.0

10-11-2023 20:00:00

19.0

11-11-2023 00:00:00

16.2

11-11-2023 04:00:00

14.5

11-11-2023 08:00:00

13.3

11-11-2023 12:00:00

12.1

11-11-2023 16:00:00

11.4

11-11-2023 20:00:00

48.9

12-11-2023 00:00:00

48.3

12-11-2023 04:00:00

46.1

12-11-2023 08:00:00

34.2

12-11-2023 12:00:00

28.0

12-11-2023 16:00:00

24.5

12-11-2023 20:00:00

48.3

13-11-2023 00:00:00

47.8

13-11-2023 04:00:00

46.0

13-11-2023 08:00:00

37

13-11-2023 12:00:00

31.2

13-11-2023 16:00:00

23.5

13-11-2023 20:00:00

49.2

14-11-2023 00:00:00

48.5

14-11-2023 04:00:00

46.9

14-11-2023 08:00:00

34.3

14-11-2023 12:00:00

27.6

14-11-2023 16:00:00

22.0

14-11-2023 20:00:00

48.7

15-11-2023 00:00:00

46.3

15-11-2023 04:00:00

37.9

15-11-2023 08:00:00

27.6

For Meem Agro Foods Pvt. Ltd

Auth. Laboratory

15-11-2023 12:00:00	23.5
15-11-2023 16:00:00	18.20
15-11-2023 20:00:00	48.5
16-11-2023 00:00:00	47.8
16-11-2023 04:00:00	44.3
16-11-2023 08:00:00	32.4
16-11-2023 12:00:00	26.5
16-11-2023 16:00:00	18.3
16-11-2023 20:00:00	48.7
17-11-2023 00:00:00	47.2
17-11-2023 04:00:00	41.3
17-11-2023 08:00:00	34.3
17-11-2023 12:00:00	23.5
17-11-2023 16:00:00	16.9
17-11-2023 20:00:00	12.5
18-11-2023 00:00:00	9.0
18-11-2023 04:00:00	6.0
18-11-2023 08:00:00	0.0
18-11-2023 12:00:00	48.0
18-11-2023 16:00:00	48.1
18-11-2023 20:00:00	47.8
19-11-2023 00:00:00	22.1
19-11-2023 04:00:00	16.5
19-11-2023 08:00:00	12.0
19-11-2023 12:00:00	8.0
19-11-2023 16:00:00	6.0
19-11-2023 20:00:00	48.8
20-11-2023 00:00:00	48.2
20-11-2023 04:00:00	47.9
20-11-2023 08:00:00	22.6
20-11-2023 12:00:00	15.2
20-11-2023 16:00:00	12.0
20-11-2023 20:00:00	47.8
21-11-2023 00:00:00	47.1
21-11-2023 04:00:00	46.6
21-11-2023 08:00:00	27.2
21-11-2023 12:00:00	21.3
21-11-2023 16:00:00	16.5
21-11-2023 20:00:00	48.3
22-11-2023 00:00:00	48.0
22-11-2023 04:00:00	45.3
22-11-2023 08:00:00	32.1
22-11-2023 12:00:00	24.0
22-11-2023 16:00:00	15.3
22-11-2023 20:00:00	48.0

For Meem Agro Foods Pvt. Ltd

Auditor Signatory

23-11-2023 00:00:00	47.9
23-11-2023 04:00:00	42.2
23-11-2023 08:00:00	26.1
23-11-2023 12:00:00	18.0
23-11-2023 16:00:00	13.0
23-11-2023 20:00:00	48.9
24-11-2023 00:00:00	48.3
24-11-2023 04:00:00	38.9
24-11-2023 08:00:00	24.0
24-11-2023 12:00:00	19.0
24-11-2023 16:00:00	12.6
24-11-2023 20:00:00	6.0
25-11-2023 00:00:00	3.0
25-11-2023 04:00:00	0.0
25-11-2023 08:00:00	0.0
25-11-2023 12:00:00	0.0
25-11-2023 16:00:00	0.0
25-11-2023 20:00:00	0.0
26-11-2023 00:00:00	0.0
26-11-2023 04:00:00	0.0
26-11-2023 08:00:00	0.0
26-11-2023 12:00:00	0.0
26-11-2023 16:00:00	0.0
26-11-2023 20:00:00	0.0
27-11-2023 00:00:00	48.6
27-11-2023 04:00:00	48.1
27-11-2023 08:00:00	32.3
27-11-2023 12:00:00	21.5
27-11-2023 16:00:00	14.0
27-11-2023 20:00:00	49.1
28-11-2023 00:00:00	48.9
28-11-2023 04:00:00	40.5
28-11-2023 08:00:00	24.0
28-11-2023 12:00:00	16.0
28-11-2023 16:00:00	11.3
28-11-2023 20:00:00	8.30
29-11-2023 00:00:00	49.0
29-11-2023 04:00:00	48.8
29-11-2023 08:00:00	26.0
29-11-2023 12:00:00	19.0
29-11-2023 16:00:00	8.0
29-11-2023 20:00:00	47.8
30-11-2023 00:00:00	47.3
30-11-2023 04:00:00	46.0
30-11-2023 08:00:00	32.2

For Meem Agro Foods Pvt. Ltd

Audit Signatory

30-11-2023 12:00:00	24.3
30-11-2023 16:00:00	15.0
30-11-2023 20:00:00	48.6
01-12-2023 00:00:00	47.3
01-12-2023 04:00:00	38.0
01-12-2023 08:00:00	26.3
01-12-2023 12:00:00	16.9
01-12-2023 16:00:00	12.3
01-12-2023 20:00:00	4.0
02-12-2023 00:00:00	0.0
02-12-2023 04:00:00	0.0
02-12-2023 08:00:00	0.0
02-12-2023 12:00:00	0.0
02-12-2023 16:00:00	0.0
02-12-2023 20:00:00	48.8
03-12-2023 00:00:00	47.3
03-12-2023 04:00:00	32.1
03-12-2023 08:00:00	23.5
03-12-2023 12:00:00	18.3
03-12-2023 16:00:00	12.0
03-12-2023 20:00:00	48.1
04-12-2023 00:00:00	47.3
04-12-2023 04:00:00	33.5
04-12-2023 08:00:00	25.3
04-12-2023 12:00:00	18.1
04-12-2023 16:00:00	11.3
04-12-2023 20:00:00	48.3
05-12-2023 00:00:00	47.9
05-12-2023 04:00:00	46.1
05-12-2023 08:00:00	29.0
05-12-2023 12:00:00	21.3
05-12-2023 16:00:00	12.5
05-12-2023 20:00:00	47.6
06-12-2023 00:00:00	47.1
06-12-2023 04:00:00	39.5
06-12-2023 08:00:00	26.5
06-12-2023 12:00:00	18.3
06-12-2023 16:00:00	13.2
06-12-2023 20:00:00	48.9
07-12-2023 00:00:00	47.1
07-12-2023 04:00:00	37.3
07-12-2023 08:00:00	23.1
07-12-2023 12:00:00	19.5
07-12-2023 16:00:00	13.2
07-12-2023 20:00:00	48.1

For Meem Agro Foods Pvt. Ltd

Auth. Signatory

08-12-2023 00:00:00	47.3
08-12-2023 04:00:00	37.0
08-12-2023 08:00:00	26.3
08-12-2023 12:00:00	16.9
08-12-2023 16:00:00	8.1
08-12-2023 20:00:00	4.3
09-12-2023 00:00:00	0.0
09-12-2023 04:00:00	0.0
09-12-2023 08:00:00	0.0
09-12-2023 12:00:00	0.0
09-12-2023 16:00:00	0.0
09-12-2023 20:00:00	48.9
10-12-2023 00:00:00	47.1
10-12-2023 04:00:00	36.1
10-12-2023 08:00:00	28.0
10-12-2023 12:00:00	22.5
10-12-2023 16:00:00	16.1
10-12-2023 20:00:00	48.1
11-12-2023 00:00:00	47.1
11-12-2023 04:00:00	29.1
11-12-2023 08:00:00	22.1
11-12-2023 12:00:00	16.5
11-12-2023 16:00:00	9.1
11-12-2023 20:00:00	4.5
12-12-2023 00:00:00	49.0
12-12-2023 04:00:00	48.3
12-12-2023 08:00:00	30.2
12-12-2023 12:00:00	24.5
12-12-2023 16:00:00	18.3
12-12-2023 20:00:00	47.8
13-12-2023 00:00:00	47.0
13-12-2023 04:00:00	46.3
13-12-2023 08:00:00	28.5
13-12-2023 12:00:00	24.1
13-12-2023 16:00:00	13.5
13-12-2023 20:00:00	48.5
14-12-2023 00:00:00	47.1
14-12-2023 04:00:00	28.9
14-12-2023 08:00:00	21.2
14-12-2023 12:00:00	16.5
14-12-2023 16:00:00	8.5
14-12-2023 20:00:00	49.1
15-12-2023 00:00:00	48.5
15-12-2023 04:00:00	29.9
15-12-2023 08:00:00	20.5

For Meem Agro Foods Pvt. Ltd

Auth. Signatory

15-12-2023 12:00:00	14.2
15-12-2023 16:00:00	7.9
15-12-2023 20:00:00	3.0
16-12-2023 00:00:00	0.0
16-12-2023 04:00:00	0.0
16-12-2023 08:00:00	0.0
16-12-2023 12:00:00	0.0
16-12-2023 16:00:00	0.0
16-12-2023 20:00:00	48.9
17-12-2023 00:00:00	47.6
17-12-2023 04:00:00	46.0
17-12-2023 08:00:00	31.2
17-12-2023 12:00:00	24.0
17-12-2023 16:00:00	19.0
17-12-2023 20:00:00	48.1
18-12-2023 00:00:00	47.6
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18-12-2023 12:00:00	19.3
18-12-2023 16:00:00	12.5
18-12-2023 20:00:00	48.5
19-12-2023 00:00:00	47.3
19-12-2023 04:00:00	36.5
19-12-2023 08:00:00	24.1
19-12-2023 12:00:00	16.5
19-12-2023 16:00:00	9.1
19-12-2023 20:00:00	49.0
20-12-2023 00:00:00	48.5
20-12-2023 04:00:00	47.1
20-12-2023 08:00:00	30.5
20-12-2023 12:00:00	22.2
20-12-2023 16:00:00	14.6
20-12-2023 20:00:00	48.9
21-12-2023 00:00:00	48.2
21-12-2023 04:00:00	37.3
21-12-2023 08:00:00	25.2
21-12-2023 12:00:00	18.3
21-12-2023 16:00:00	10.5
21-12-2023 20:00:00	48.2
22-12-2023 00:00:00	47.5
22-12-2023 04:00:00	46.9
22-12-2023 08:00:00	31.2
22-12-2023 12:00:00	23.5
22-12-2023 16:00:00	14.5
22-12-2023 20:00:00	6.9

For Maam Agro Foods Pvt. Ltd

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23-12-2023 00:00:00	0.0
23-12-2023 04:00:00	0.0
23-12-2023 08:00:00	0.0
23-12-2023 12:00:00	0.0
23-12-2023 16:00:00	0.0
23-12-2023 20:00:00	48.6
24-12-2023 00:00:00	47.3
24-12-2023 04:00:00	39.1
24-12-2023 08:00:00	26.9
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24-12-2023 16:00:00	11.8
24-12-2023 20:00:00	48.1
25-12-2023 00:00:00	47.5
25-12-2023 04:00:00	33.5
25-12-2023 08:00:00	24.1
25-12-2023 12:00:00	19.5
25-12-2023 16:00:00	13.5
25-12-2023 20:00:00	48.9
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26-12-2023 04:00:00	37.3
26-12-2023 08:00:00	28.5
26-12-2023 12:00:00	20.0
26-12-2023 16:00:00	16.5
26-12-2023 20:00:00	48.9
27-12-2023 00:00:00	47.5
27-12-2023 04:00:00	37.3
27-12-2023 08:00:00	26.1
27-12-2023 12:00:00	19.5
27-12-2023 16:00:00	11.5
27-12-2023 20:00:00	48.5
28-12-2023 00:00:00	47.6
28-12-2023 04:00:00	46.1
28-12-2023 08:00:00	29.0
28-12-2023 12:00:00	18.5
28-12-2023 16:00:00	9.1
28-12-2023 20:00:00	48.4
29-12-2023 00:00:00	47.9
29-12-2023 04:00:00	38.0
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29-12-2023 12:00:00	21.3
29-12-2023 16:00:00	12.5
29-12-2023 20:00:00	6.8
30-12-2023 00:00:00	0.0
30-12-2023 04:00:00	0.0
30-12-2023 08:00:00	0.0

For Meem Agro Foods Pvt. Ltd

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30-12-2023 12:00:00	0.0
30-12-2023 16:00:00	0.0
30-12-2023 20:00:00	0.0
31-12-2023 00:00:00	48.9
31-12-2023 04:00:00	47.3
31-12-2023 08:00:00	35.5
31-12-2023 12:00:00	24.2
31-12-2023 16:00:00	16.5
31-12-2023 20:00:00	48.1
01-01-2024 00:00:00	47.6
01-01-2024 04:00:00	46.0
01-01-2024 08:00:00	27.5
01-01-2024 12:00:00	16.6
01-01-2024 16:00:00	12.4
01-01-2024 20:00:00	48.1
02-01-2024 00:00:00	47.7
02-01-2024 04:00:00	46.9
02-01-2024 08:00:00	29.3
02-01-2024 12:00:00	21.0
02-01-2024 16:00:00	15.3
02-01-2024 20:00:00	12.0
03-01-2024 00:00:00	48.9
03-01-2024 04:00:00	48.1
03-01-2024 08:00:00	32.1
03-01-2024 12:00:00	24.0
03-01-2024 16:00:00	12.0
03-01-2024 20:00:00	48.1
04-01-2024 00:00:00	47.9
04-01-2024 04:00:00	34.5
04-01-2024 08:00:00	26.1
04-01-2024 12:00:00	18.1
04-01-2024 16:00:00	11.9
04-01-2024 20:00:00	48.2
05-01-2024 00:00:00	47.8
05-01-2024 04:00:00	41.5
05-01-2024 08:00:00	26.1
05-01-2024 12:00:00	19.3
05-01-2024 16:00:00	13.2
05-01-2024 20:00:00	8.3
06-01-2024 00:00:00	0.0
06-01-2024 04:00:00	0.0
06-01-2024 08:00:00	0.0
06-01-2024 12:00:00	0.0
06-01-2024 16:00:00	0.0
06-01-2024 20:00:00	0.0

For Meem Agro Foods Pvt. Ltd

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07-01-2024 00:00:00	47.8
07-01-2024 04:00:00	46.6
07-01-2024 08:00:00	32.1
07-01-2024 12:00:00	22.5
07-01-2024 16:00:00	16.1
07-01-2024 20:00:00	48.1
08-01-2024 00:00:00	47.6
08-01-2024 04:00:00	46.3
08-01-2024 08:00:00	28.0
08-01-2024 12:00:00	22.3
08-01-2024 16:00:00	13.5
08-01-2024 20:00:00	49.0
09-01-2024 00:00:00	48.5
09-01-2024 04:00:00	31.2
09-01-2024 08:00:00	25.6
09-01-2024 12:00:00	16.2
09-01-2024 16:00:00	12.0
09-01-2024 20:00:00	48.1
10-01-2024 00:00:00	47.2
10-01-2024 04:00:00	25.5
10-01-2024 08:00:00	18.2
10-01-2024 12:00:00	13.1
10-01-2024 16:00:00	8.0
10-01-2024 20:00:00	48.8
11-01-2024 00:00:00	48.0
11-01-2024 04:00:00	38.1
11-01-2024 08:00:00	26.5
11-01-2024 12:00:00	17.0
11-01-2024 16:00:00	11.9
11-01-2024 20:00:00	48.0
12-01-2024 00:00:00	47.1
12-01-2024 04:00:00	46.3
12-01-2024 08:00:00	29.8
12-01-2024 12:00:00	22.5
12-01-2024 16:00:00	16.1
12-01-2024 20:00:00	8.3
13-01-2024 00:00:00	2.5
13-01-2024 04:00:00	0.0
13-01-2024 08:00:00	0.0
13-01-2024 12:00:00	0.0
13-01-2024 16:00:00	0.0
13-01-2024 20:00:00	48.5
14-01-2024 00:00:00	47.3
14-01-2024 04:00:00	38.0
14-01-2024 08:00:00	29.0

For Meem Agro Foods Pvt. Ltd

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14-01-2024 12:00:00	21.3
14-01-2024 16:00:00	16.0
14-01-2024 20:00:00	47.9
15-01-2024 00:00:00	47.0
15-01-2024 04:00:00	32.5
15-01-2024 08:00:00	21.0
15-01-2024 12:00:00	16.5
15-01-2024 16:00:00	11.2
15-01-2024 20:00:00	48.1
16-01-2024 00:00:00	47.6
16-01-2024 04:00:00	31.5
16-01-2024 08:00:00	26.0
16-01-2024 12:00:00	19.5
16-01-2024 16:00:00	13.2
16-01-2024 20:00:00	49.0
17-01-2024 00:00:00	48.5
17-01-2024 04:00:00	30.1
17-01-2024 08:00:00	24.5
17-01-2024 12:00:00	19.2
17-01-2024 16:00:00	12.0
17-01-2024 20:00:00	48.5
18-01-2024 00:00:00	47.3
18-01-2024 04:00:00	36.1
18-01-2024 08:00:00	27.3
18-01-2024 12:00:00	23.1
18-01-2024 16:00:00	16.0
18-01-2024 20:00:00	48.1
19-01-2024 00:00:00	47.3
19-01-2024 04:00:00	46.1
19-01-2024 08:00:00	29.5
19-01-2024 12:00:00	23.9
19-01-2024 16:00:00	12.1
19-01-2024 20:00:00	8.0
20-01-2024 00:00:00	0.0
20-01-2024 04:00:00	0.0
20-01-2024 08:00:00	0.0
20-01-2024 12:00:00	0.0
20-01-2024 16:00:00	0.0
20-01-2024 20:00:00	48.1
21-01-2024 00:00:00	47.3
21-01-2024 04:00:00	46.9
21-01-2024 08:00:00	29.5
21-01-2024 12:00:00	21.6
21-01-2024 16:00:00	18.2
21-01-2024 20:00:00	48.9

For Meem Agro Foods Pvt. Ltd.

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22-01-2024 00:00:00	47.3
22-01-2024 04:00:00	31.0
22-01-2024 08:00:00	26.0
22-01-2024 12:00:00	19.0
22-01-2024 16:00:00	14.3
22-01-2024 20:00:00	7.9
23-01-2024 00:00:00	0.0
23-01-2024 04:00:00	0.0
23-01-2024 08:00:00	0.0
23-01-2024 12:00:00	0.0
23-01-2024 16:00:00	0.0
23-01-2024 20:00:00	48.1
24-01-2024 00:00:00	47.3
24-01-2024 04:00:00	36.7
24-01-2024 08:00:00	26.0
24-01-2024 12:00:00	16.0
24-01-2024 16:00:00	11.3
24-01-2024 20:00:00	49.0
25-01-2024 00:00:00	48.5
25-01-2024 04:00:00	36.1
25-01-2024 08:00:00	24.3
25-01-2024 12:00:00	18.1
25-01-2024 16:00:00	10.3
25-01-2024 20:00:00	3.5
26-01-2024 00:00:00	0.0
26-01-2024 04:00:00	0.0
26-01-2024 08:00:00	0.0
26-01-2024 12:00:00	0.0
26-01-2024 16:00:00	0.0
26-01-2024 20:00:00	0.0

  
For Meem Agro Foods Pvt. Ltd  
Auth. Signatory

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ANNEXURE -XI

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Form C  
Government of India  
Food Safety and Standards Authority of India  
License under FSS Act, 2006



अनुज्ञप्ति संख्या / License Number: 10013051000827



- |   |  |
|---|--|
| 1. Name & Registered Office address of Licensee / अनुज्ञप्तिधारी के पंजीकृत कार्यालय का नाम और पता: | MEEM AGRO FOODS PVT LTD<br>T-239, 1ST FLOOR, GALI HAJI AMEER BAKHSH,<br>QURESH NAGAR, SADAR BAZAR, DELHI,<br>Central, Delhi-110006 |
| 2. Address of Authorized Premises / प्राधिकृत परिसरो का पता:  | 993-1005, KANDHLA ROAD, KAIRANA, DIST-<br>SHAMLI, Shamali, Uttar Pradesh-247774  |
| 3. Kind of Business / कारोबार का प्रकार:  | Manufacturer - Meat processing units<br>Manufacturer - Slaughtering units  |
| 4. Dairy Business Details / डेयरी कारोबार विवरण हेतु:   | No   |
| 5. Category of License / अनुज्ञप्ति का वर्ग:  | Central License  |

This license is granted under and is subject to the provisions of FSS Act, 2006 all of which must be complied with by the licensee. / यह अनुज्ञप्ति खाद्य संरक्षा और मानक अधिनियम, 2006 के अधीन अनुदत्त की गई और वह अधिनियम के उपबंधों के अध्यादीन है जिनका अनुज्ञप्तिधारी द्वारा अवश्य पालन किया जाना चाहिए।

Place / स्थान: FSSAI Delhi

Designated Officer

Issued On / दिनांक: 03-10-2022 (Modified License)

Valid Upto: / वैधता: 02-12-2024 (For details, refer Annexure)

## Annexures:

1. Product Annexure
2. Validity Annexure
3. Non-Form C Annexure
4. Conditions Of License

## Note:

1. Application for renewal of License can be filed as early as 180 days prior to expiry date of License. You can file application for renewal or modification of License by login into FSSAI's Food Safety Compliance System (<https://foscoc.fssai.gov.in>) with your user id and password or call us at 1800112100 for any clarification.
2. This License is only to commence or carry on food businesses and not for any other purpose.
3. This is computer generated license and doesn't require any signature or stamp by authority.

For Meem Agro Foods Pvt. Ltd

Auth. Signatory

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Product Annexure

fssai

**Form C**  
**Government of India**  
**Food Safety and Standards Authority of India**  
**License under FSS Act, 2006**



अनुज्ञप्ति संख्या / License Number: 10013051000827

**Kind Of Business: Manufacturer - Slaughtering units**

Product Type	Animal Description	Production Capacity/Day
Large Animal	BUFFALO	600

**Kind Of Business: Manufacturer - Meat processing units**

Production Capacity(MT / annum): 90000

Sl.No.	Food Category	Sub-Food Category	Product	Kind of Business
1	08 - Meat and meat products, including poultry and game	08.1 - Fresh / frozen / chilled / ground meat and poultry	Fresh or Chilled or Frozen Beef [08.1]	Manufacturer - Meat processing units

For Meem Agro Foods Pvt. Ltd

Auth. Signatory

कृषि और प्रसंस्कृत खाद्य उत्पाद निर्यात विकास प्राधिकरण  
AGRICULTURAL AND PROCESSED FOOD PRODUCTS EXPORT DEVELOPMENT AUTHORITY  
(वाणिज्य एवं उद्योग मंत्रालय, भारत सरकार)  
(MINISTRY OF COMMERCE, GOVT. OF INDIA)

एकीकृत ऐबटॉयर-सह-मीट प्रोसेसिंग प्लांट पंजीकरण प्रमाण-पत्र  
CERTIFICATE OF REGISTRATION INTEGRATED ABATTOIR - CUM - MEAT PROCESSING PLANT

यह प्रमाणित किया जाता है कि नीचे वर्णित एकीकृत ऐबटॉयर-सह-मीट प्रोसेसिंग प्लांट एपीडा द्वारा स्थापित मीट प्लांट पंजीकरण समिति द्वारा निरीक्षण किया गया है और निर्यात के लिए आवश्यक स्वच्छता और सेनिटरी सुविधाएं उपलब्ध पाई गयी हैं। हालांकि ऐबटॉयर/प्लांट को समय-समय पर लागू सभी संबंधित नियमों/विनियमों/आवश्यकताओं का अनुपालन करना होगा।  
This is to certify that the integrated abattoir - cum - meat processing plant described below has been inspected by a Meat Plant Registration Committee constituted by APEDA and the existing facilities are considered adequate to meet the hygienic and sanitary conditions required to export. However, the operation of the Abattoir/plant will have to be in accordance with all statutory requirements/regulations in force.

- निर्यातक/आवेदक का नाम / Name of the Exporter/Applicant : MEEM AGRO FOODS PRIVATE LIMITED  
T-239, 1ST FLOOR, GALI HAJI AMEER, BAKHSH, QURESH NAGAR, SADAR BAZAR DELHI DELHI - 110006
- पंजीकरण संख्या / Registration No. : APEDA/149
- एकीकृत ऐबटॉयर-सह-मीट प्रोसेसिंग प्लांट का नाम और स्थान / Name & Location of the integrated abattoir - cum - meat processing plant : MEEM AGRO FOODS PRIVATE LIMITED  
993-1005, KANDHLA ROAD KAIRANA DISTT. SHAMLI SHAMLI UTTAR PRADESH - 247776
- प्रतिदिन प्रोसेसिंग क्षमता / Processing Capacity per day
  - चिलिंग रूम / Chilling Rooms : 120.00 MT
  - ब्लास्ट फ्रीज़र / Blast Freezer : 60.00 MT
  - प्लेट फ्रीज़र / Plate Freezer : 32.40 MT
  - स्लाउटरिंग / Slaughtering
    - भैंस / Buffalo : 300.00 PER DAY
    - भेड़ / Sheep : NIL
- निर्यात हेतु अधिकृत मीट और मीट उत्पाद / Meat & Meat Products authorized for exports : BONELESS BUFFALO CHILLED/FROZEN MEAT- 42.30 MT PER DAY  
BUFFALO OFFALS CHILLED/FROZEN - 14.70 MT PER DAY  
प्रमाण-पत्र की मान्यता तिथि (तिथि/माह/वर्ष) / Certificate Valid upto (dd/mm/yyyy) : 19/01/2024 To 18/02/2024

\*स्टैंड अलोन स्लाउटर हाउस/प्लांट द्वारा समय-समय पर लागू सभी संबंधित नियमों/विनियमों/आवश्यकताओं का अनुपालन किया जाएगा। कृपया पंजीकरण प्रमाण-पत्र जारी करने हेतु दिनांक 02/11/2016 को जारी परिशिष्ट का संदर्भ ग्रहण करें।  
The operation of the 'Stand Alone Slaughter House/plant will have to be in accordance with all statutory requirements/regulations in force. Please refer to addendum dated 02/11/2016 for grant of registration certificate.

स्थान / Place: New Delhi

एपीडा अध्यक्ष की ओर से  
For and on behalf of Chairman APEDA



प्राधिकृत हस्ताक्षरी  
(AUTHORIZED SIGNATORY)

तीसरी मंजिल, एन सी यू आई बिल्डिंग, 3, सीरी सांस्थानिक क्षेत्र, अगस्त क्रांति मार्ग (खेत गांव के सामने) नई दिल्ली - 110016

3<sup>rd</sup> Floor, NCU Building, 3, Sri Institutional Area, August Kranti Marg (Opp. Asiad village) New Delhi-110016  
फोन / Phone : 26516283, 26514572, 26513219 फैक्स / Fax : 26526186 ई-मेल / E-mail : gmnpd@apeda.gov.in

For Meem Agro Foods Pvt. Ltd

Auth. Signatory

MEEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date:- 8/11/23

Daily Summary of Antemortem Examination of Animals (Buffalo)

- 1. Total No. of Animals Examined..... 349.....
- 2. Total No. of Female Animals..... 44.....
- 3. Total No. of Male Animals..... 256.....
- 4. Total No. of Animals Passed..... 298.....
- 5. Total No. of Animals Rejected..... 02.....

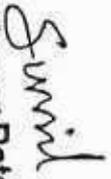
Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

Signature & Stamps  
Of Veterinary Doctors

  
Dr. Rakesh  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5643

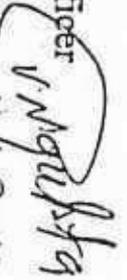
  
For Meem Agro Foods Pvt. Ltd  
Auth. Signature

  
Dr. Sunil Kumar Patel  
B.V.Sc.&A.H.  
Veterinary Doctor  
Reg. Nu. U.P.V.C. 06667

29/12/2023

Signature & Stamp

Of Govt. Veterinary Officer  
Dr. Govind Kumar  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

  
Dr. Vishva Nath Gupta  
B.V.S.C. & A.H.

Veterinary Doctor  
Reg No. U.P.V.C. 06718



MEEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Daily Summary of Antemortem Examination of Animals (Buffalo)

Date: 21.11.23

- 1. Total No. of Animals Examined..... 299
- 2. Total No. of Female Animals..... 30
- 3. Total No. of Male Animals..... 269
- 4. Total No. of Animals Passed..... 297
- 5. Total No. of Animals Rejected..... 02

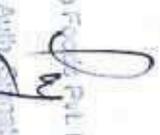
Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

Dr. Vishnu

Signature & Stamps  
Of Veterinary Doctors

  
Dr. Train Prakash  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

  
Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

Signature & Stamp  
Of Govt. Veterinary Officer

Dr. Rajiva Kumar Rana  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

  
Dr. Vishnu  
B.V.Sc.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06718

MEEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date: 11/11/23

Daily Summary of Antemortem Examination of Animals (Buffalo)

- 1. Total No. of Animals Examined..... 300
- 2. Total No. of Female Animals..... 31
- 3. Total No. of Male Animals..... 269
- 4. Total No. of Animals Passed..... 299
- 5. Total No. of Animals Rejected..... 01

Note: - Rejected animals send back to suppliers.

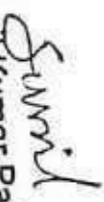
The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

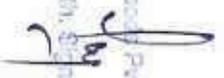
Signature & Stamps  
Of Veterinary Doctors

  
 Dr. Ram Prakash  
 V.Sc. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 5648

  
 Dr. V.S.C. & A.H. Gupta  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 06718

*Dr. V.S.C. & A.H. Gupta*  
 Signature & Stamp  
 Of Governmental Officer  
 Govt. Veterinary Hospital  
 Unchagaon (Shamli)

  
 Dr. Sunil Kumar Patel  
 B.V.Sc. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 06667

  
 Meem Agro Foods Pvt. Ltd.  
 Auth. Signatory

MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date: 13/11/23

Daily Summary of Antemortem Examination of Animals (Buffalo)

- 1. Total No. of Animals Examined..... 300.....
- 2. Total No. of Female Animals..... 50.....
- 3. Total No. of Male Animals..... 250.....
- 4. Total No. of Animals Passed..... 297.....
- 5. Total No. of Animals Rejected..... 03.....

Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

Signature & Stamps  
Of Veterinary Doctors

  
 Dr. Ravi Prakash  
 D.V.Sc. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 5648

  
 Meem Agro Foods Pvt. Ltd.  
 Authority Secretary

  
 Dr. B.V.S.C. Gupta  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 98718

  
 Dr. Rajiva Kumar Rana

Signature & Stamp  
Of Govt. Veterinary Officer  
Dr. Rajiva Kumar Rana  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

  
 Dr. Sunil Kumar Patel  
 B.V.Sc. & A.H.  
 Veterinary Doctor  
 Reg. N. No. U.P.V.C. 06667



**MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)**

Date:- 14/11/23.....

Daily Summary of Antemortem Examination of Animals (Buffalo)

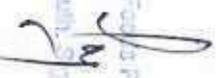
- |                                       |          |                                     |          |
|---------------------------------------|----------|-------------------------------------|----------|
| 1. Total No. of Animals Examined..... | 299..... | 2. Total No. of Female Animals..... | 32.....  |
| 3. Total No. of Male Animals.....     | 267..... | 4. Total No. of Animals Passed..... | 298..... |
| 5. Total No. of Animals Rejected..... | 01.....  |                                     |          |

**Note: - Rejected animals send back to suppliers.**

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

Signature & Stamps  
Of Veterinary Doctors

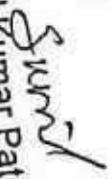
  
Dr. Ram Prakash  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

  
Dr. V.S.C. Rana  
Veterinary Doctor  
Reg. No. U.P.V.C. 06718

  
Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667



Signature & Stamp  
Of Govt. Veterinary Officer  
Dr. Rajiva Kumar Rana  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

  
Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date: 15/11/23

Daily Summary of Antemortem Examination of Animals (Buffalo)

- 1. Total No. of Animals Examined..... 399
- 2. Total No. of Female Animals..... 37
- 3. Total No. of Male Animals..... 263
- 4. Total No. of Animals Passed..... 298
- 5. Total No. of Animals Rejected..... 02

Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

Signature & Stamps  
Of Veterinary Doctors

Ram Prakash  
D.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

Meem Agro Foods Pvt. Ltd  
Auth. Stamp

Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. Nu. U.P.V.C. 06667

of 12 animals

Signature & Stamp  
Of Govt. Veterinary Officer

Dr. Rajiva Kumar Rana  
Govt. Veterinary Hospital  
Unth (Shamli)  
Dr. V. N. Gupta  
B.V.S.C. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 60718

MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date: 16/11/23

Daily Summary of Antemortem Examination of Animals (Buffalo)

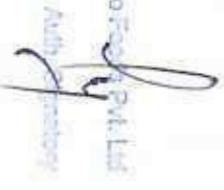
- 1. Total No. of Animals Examined..... 200.....
- 2. Total No. of Female Animals..... 27.....
- 3. Total No. of Male Animals..... 273.....
- 4. Total No. of Animals Passed..... 299.....
- 5. Total No. of Animals Rejected..... 01.....

Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

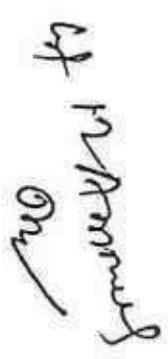
Signature & Stamps  
Of Veterinary Doctors

  
Dr. Rami Prakash  
P.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

  
For Meem Agro Foods Pvt. Ltd.  
Authority

  
Dr. V.S.C. Gupta  
Veterinary Doctor  
Reg. No. U.P.V.C. 66715

Signature & Stamp  
Of Govt. Veterinary Officer



Dr. Rajiva Kumar Rana  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

  
Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

MEEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date: 18/11/23

Daily Summary of Antemortem Examination of Animals (Buffalo)

- 1. Total No. of Animals Examined..... 299
- 2. Total No. of Female Animals..... 37
- 3. Total No. of Male Animals..... 262
- 4. Total No. of Animals Passed..... 298
- 5. Total No. of Animals Rejected..... 01

Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meeem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

Signature & Stamps  
Of Veterinary Doctors

Dr. Kam Prakash  
D.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

Meeem Agro Foods Pvt. Ltd  
Auth. Veterinary

Dr. V. S. C. & A.H. Gaur  
B.V.S.C & A.H.  
Veterinary Doctor  
Reg. No U.P.V.C 06716

19/11/23  
Dr

Signature & Stamp  
Of Govt. Veterinary Officer  
Dr. Rajiva Kumar Singh  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

Dr. Sunil Kumar Patel  
B.V.S.C.&A.H.  
Veterinary Doctor  
Reg. N. J.P.V.C. 06667

MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date: 19/11/25

Daily Summary of Antemortem Examination of Animals (Buffalo)

- 1. Total No. of Animals Examined..... 298
- 2. Total No. of Female Animals..... 29
- 3. Total No. of Male Animals..... 269
- 4. Total No. of Animals Passed..... 295
- 5. Total No. of Animals Rejected..... 03

Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

Signature & Stamps  
of Veterinary Doctors

DR. Ram Prakash  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

DR. Vinay Nally Gupta  
B.V.S.C. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 05716

Signature & Stamp  
of Braj Kumar Rana  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

DR. Sunil Kumar Patel  
B.V.S.C. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date: 20/11/23

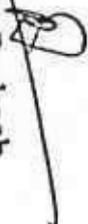
Daily Summary of Antemortem Examination of Animals (Buffalo)

- 1. Total No. of Animals Examined..... 278
- 2. Total No. of Female Animals..... 17
- 3. Total No. of Male Animals..... 261
- 4. Total No. of Animals Passed..... 276
- 5. Total No. of Animals Rejected..... 02

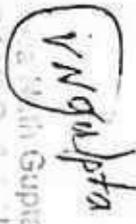
Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

Signature & Stamps  
Of Veterinary Doctors

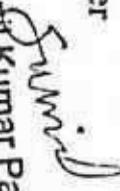
  
 Dr. Ram Prakash  
 B.V.Sc. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 5648

For Meem Agro Foods Pvt. Ltd

  
 Dr. Vinay Gupta  
 B.V.Sc. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 06718

Left Veterinary  
On

Signature & Stamp  
Of Govt. Veterinary Officer

  
 Dr. Sunit Kumar Patel  
 B.V.Sc. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 06667

MIEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Daily Summary of Antemortem Examination of Animals (Buffalo)

Date:- 21/11/23

- |                                       |     |                                     |     |
|---------------------------------------|-----|-------------------------------------|-----|
| 1. Total No. of Animals Examined..... | 300 | 2. Total No. of Female Animals..... | 79  |
| 3. Total No. of Male Animals.....     | 221 | 4. Total No. of Animals Passed..... | 297 |
| 5. Total No. of Animals Rejected..... | 03  |                                     |     |

Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

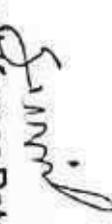
Signature & Stamps  
Of Veterinary Doctors

  
Dr. Ram Prakash  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

  
Dr. Vishwanath Gupta  
B.V.S.C. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06718

Signature & Stamp  
Of Govt. Veterinary Officer

Dr. Rajiva Kumar Rana  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

  
Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06687

*up 12 months on*

MEEEM AGRO FOODS PVT. LTD.  
 KAIRANA, SHAMLI (U.P.)

Date: 22/11/23

Daily Summary of Antemortem Examination of Animals (Buffalo)

- 1. Total No. of Animals Examined..... 298.....
- 2. Total No. of Female Animals..... 36.....
- 3. Total No. of Male Animals..... 262.....
- 4. Total No. of Animals Passed..... 295.....
- 5. Total No. of Animals Rejected..... 03.....

**Note: - Rejected animals send back to suppliers.**

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

Signature & Stamps  
 Of Veterinary Doctors

Dr. Kam Prakash  
 D.V.Sc. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 5648

For Meem Agro Foods Pvt Ltd  
 Authority

*[Signature]*

D. V. S. C. & A. H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 06718

*[Signature]*  
 V.N. Gupta

of 12 items  
*[Signature]*

Signature & Stamp  
 Of Govt. Veterinary Officer

Dr. Rajiva Kumar Rana  
 Govt. Veterinary Hospital  
 Unchagaon (Shamli)

*[Signature]*  
 Dr. Sunil Kumar Patel

Reg. N. J.P.V.C. 06667  
 Veterinary Doctor



MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date:- 23/11/23

Daily Summary of Antemortem Examination of Animals (Buffalo)

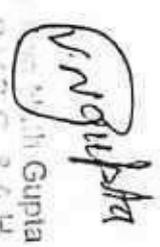
- 1. Total No. of Animals Examined..... 300
- 2. Total No. of Female Animals..... 18
- 3. Total No. of Male Animals..... 252
- 4. Total No. of Animals Passed..... 298
- 5. Total No. of Animals Rejected..... 02

Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

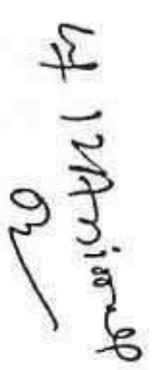
Signature & Stamps  
Of Veterinary Doctors

  
Dr. Ravi Prakash  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

  
Dr. V. S. C. R. A. H. Gupta

Signature & Stamp  
Of Govt. Veterinary Officer

Dr. Rajiva Kumar Rana  
Govt. Veterinary Hospital  
Unchagaon (Shamli)



  
Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06657

MEEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date: 25/11/23

Daily Summary of Antemortem Examination of Animals (Buffalo)

- 1. Total No. of Animals Examined..... 298
- 2. Total No. of Female Animals..... 63
- 3. Total No. of Male Animals..... 233
- 4. Total No. of Animals Passed..... 296
- 5. Total No. of Animals Rejected..... 02

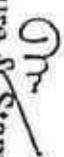
Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Mceem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

of 12 Animals

Signature & Stamps  
Of Veterinary Doctors

  
Dr. Ranjiv Prakash  
B.V.Sc. & A.II.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

  
Signature & Stamp  
Of Govt. Veterinary Officer  
Dr. Rajiva Kumar Rana  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

  
Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

  
Dr. Anshu Gupta  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06718

MEEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date:- 27/11/23

Daily Summary of Antemortem Examination of Animals (Buffalo)

- |                                       |     |                                     |     |
|---------------------------------------|-----|-------------------------------------|-----|
| 1. Total No. of Animals Examined..... | 300 | 2. Total No. of Female Animals..... | 25  |
| 3. Total No. of Male Animals.....     | 275 | 4. Total No. of Animals Passed..... | 299 |
| 5. Total No. of Animals Rejected..... | 01  |                                     |     |

Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

Signature & Stamps  
Of Veterinary Doctors

  
Dr. Ranjit Prakash  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

  
Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

  
Signature & Stamp  
Of Govt. Veterinary Officer  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

27/11/2023

  
Dr. Vinod Kumar Gupta  
B.V.S.C. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 05716

MEEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date: 28/11/23

Daily Summary of Antemortem Examination of Animals (Buffalo)

- 1. Total No. of Animals Examined..... 298.....
- 2. Total No. of Female Animals..... 38.....
- 3. Total No. of Male Animals..... 260.....
- 4. Total No. of Animals Passed..... 296.....
- 5. Total No. of Animals Rejected..... 02.....

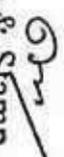
Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

Signature & Stamps  
Of Veterinary Doctors

  
Dr. Trami Prakash  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

  
Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

42 Animals  
  
Signature & Stamp  
Of Govt. Veterinary Officer  
Dr. Rajiva Kumar Rana  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

  
Dr. Vishwa Nath Gupta  
B.V.S.C. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 05718

MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date: 29/11/23

Daily Summary of Antemortem Examination of Animals (Buffalo)

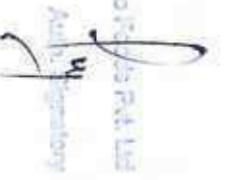
- 1. Total No. of Animals Examined..... 300.....
- 2. Total No. of Female Animals..... 55.....
- 3. Total No. of Male Animals..... 245.....
- 4. Total No. of Animals Passed..... 298.....
- 5. Total No. of Animals Rejected..... 02.....

Note: - Rejected animals send back to suppliers.

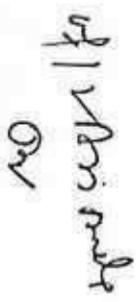
The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

Signature & Stamps  
Of Veterinary Doctors

  
Dr. Rami Prakash  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

  
Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

Signature & Stamp  
Of Govt. Veterinary Officer

  
Dr. Rajiva Kumar Rana  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

  
Dr. Vinod Nath Gupta  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06718

MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date:- 30/11/22

Daily Summary of Antemortem Examination of Animals (Buffalo)

- 1. Total No. of Animals Examined..... 299
- 2. Total No. of Female Animals..... 51
- 3. Total No. of Male Animals..... 248
- 4. Total No. of Animals Passed..... 298
- 5. Total No. of Animals Rejected..... 0.1

Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

of 12 animals

Signature & Stamps  
Of Veterinary Doctors

  
Dr. Ram Pralhas  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5646

  
Dr. Vishwa Nath Gupta  
B.V.S.C. & A.H.  
Veterinary Doctor  
Reg No. U.P.V.C. 06718

Signature & Stamp  
Of Govt. Veterinary Officer

  
Dr. Surjeet Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5610



**MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)**

Daily Summary of Antemortem Examination of Animals (Buffalo)

Date: 2/12/23

- |                                       |     |                                     |     |
|---------------------------------------|-----|-------------------------------------|-----|
| 1. Total No. of Animals Examined..... | 238 | 2. Total No. of Female Animals..... | 27  |
| 3. Total No. of Male Animals.....     | 271 | 4. Total No. of Animals Passed..... | 296 |
| 5. Total No. of Animals Rejected..... | 02  |                                     |     |

**Note: - Rejected animals send back to suppliers.**

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

Signature & Stamps  
Of Veterinary Doctors

  
Dr. Rajendra Prakash  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

  
Dr. Vishwa Nath Gupta  
B.V.S.C. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06718

*of 12 Animals*

Signature & Stamp  
Of Govt. Veterinary Officer

  
Dr. Rajiva Kumar Rana  
Govt. Veterinary Hospital  
Unchagaon (Shamli)  
Dr. Sumit Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

MEEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date:.....3/12/23...

Daily Summary of Antemortem Examination of Animals (Buffalo)

- 1. Total No. of Animals Examined.....298
- 2. Total No. of Female Animals.....24
- 3. Total No. of Male Animals.....266
- 4. Total No. of Animals Passed.....298
- 5. Total No. of Animals Rejected.....02

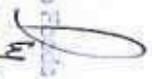
Note: - Rejected animals send back to suppliers.

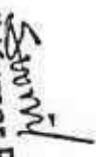
The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

Signature & Stamps  
Of Veterinary Doctors

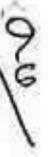
  
Dr. Ranjiv Prakash  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

For Meem Agro Foods Pvt. Ltd

  
Authy Secretary

  
Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06657

Left 12 Animals

  
Signature & Stamp  
Of Govt. Veterinary Officer  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

  
Dr. Vishwanath Gupta  
B.V.S.C. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

**MEEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)**

Daily Summary of Antemortem Examination of Animals (Buffalo)

Date: 4/12/23

- 1. Total No. of Animals Examined..... 297.....
- 2. Total No. of Female Animals..... 33.....
- 3. Total No. of Male Animals..... 264.....
- 4. Total No. of Animals Passed..... 226.....
- 5. Total No. of Animals Rejected..... 71.....

**Note: - Rejected animals send back to suppliers.**

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

Signature & Stamps  
Of Veterinary Doctors

*[Signature]*  
Dr. Pankaj  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

*[Signature]*  
Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06687

Signature & Stamp  
Of Govt. Veterinary Officer  
Dr. Rajwa Nanda  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

of 12 Animals

*[Signature]*  
Dr. Vinay Nath Gupta  
B.V.S.C. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 05718

MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Daily Summary of Antemortem Examination of Animals (Buffalo)

Date:- 5/12/2023

- 1. Total No. of Animals Examined..... 280.....
- 2. Total No. of Female Animals..... 41.....
- 3. Total No. of Male Animals..... 259.....
- 4. Total No. of Animals Passed..... 298.....
- 5. Total No. of Animals Rejected..... 02.....

Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

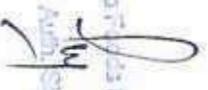
Signature & Stamps  
Of Veterinary Doctors

  
Dr. Raj Prakash  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

of 12 Animals

Signature & Stamp  
Of Govt. Veterinary Officer  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

  
Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

  
Meem Agro Foods Pvt. Ltd  
Authority

  
Dr. Vinod K. Gupta  
B.V.S.C. & A.H.  
Veterinary Doctor  
Reg No U.P.V.C 06718

MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date:-...6/12/23.

Daily Summary of Antemortem Examination of Animals (Buffalo)

- 1. Total No. of Animals Examined.....298.....
- 2. Total No. of Female Animals.....27.....
- 3. Total No. of Male Animals.....271.....
- 4. Total No. of Animals Passed.....295.....
- 5. Total No. of Animals Rejected.....03.....

Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

Signature & Stamps  
Of Veterinary Doctors

  
Dr. Parthiv Sakash  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

  
Dr. Sunil Kumar Patel  
B.V.Sc.&A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 08667

04 12 Animals

  
Signature & Stamp  
Of Govt. Veterinary Officer  
Dr. Rajiva Kumar Rana  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

  
Dr. Vinay Kumar  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06718

MEEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date:- 7/12/23

Daily Summary of Antemortem Examination of Animals (Buffalo)

- 1. Total No. of Animals Examined..... 298
- 2. Total No. of Female Animals..... 22
- 3. Total No. of Male Animals..... 276
- 4. Total No. of Animals Passed..... 296
- 5. Total No. of Animals Rejected..... 02

Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

Signature & Stamps  
Of Veterinary Doctors

  
Dr. Ranvir Prakash  
B.X.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

  
Dr. Sufil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

Signature & Stamp  
Of Govt. Veterinary Officer  
  
Dr. Rajendra Kumar Rana  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

  
Dr. Vinay Nath Gupta  
B.V.S.C. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06718

64 12 Animals

MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date: 09/12/23

Daily Summary of Antemortem Examination of Animals (Buffalo)

- 1. Total No. of Animals Examined..... 300
- 2. Total No. of Female Animals..... 26
- 3. Total No. of Male Animals..... 274
- 4. Total No. of Animals Passed..... 298
- 5. Total No. of Animals Rejected..... 02

Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

64 12 Animals

Signature & Stamps  
Of Veterinary Doctors

*[Signature]*  
Dr. Ranvir Prakash  
D.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

*[Signature]*  
Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

Signature & Stamp  
Of Govt. Veterinary Officer

*[Signature]*  
Dr. Rajiva Kumar Rana  
Govt. Veterinary Hospital  
Unchhagaon (Shamli)

*[Signature]*  
Veterinary Doctor  
Reg. No. U.P.V.C. 06718

MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Daily Summary of Antemortem Examination of Animals (Buffalo)

Date: 12/12/2025

- 1. Total No. of Animals Examined..... 298
- 2. Total No. of Female Animals..... 16
- 3. Total No. of Male Animals..... 282
- 4. Total No. of Animals Passed..... 294
- 5. Total No. of Animals Rejected..... 04

Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

Signature & Stamps  
Of Veterinary Doctors

Dr. Prakash  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

Dr. Sunil Kumar Patel  
B.V.Sc & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

Signature & Stamp  
Of Govt. Veterinary Officer

Dr. Rajendra Kumar Rana  
Govt. Veterinary Hospital  
Unchajua (Shamli)

Dr. Vinay Kumar  
Veterinary Doctor  
Reg. No. U.P.V.C. 06718

of 12 Animals



**MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)**

Date: 11/12/23.

Daily Summary of Antemortem Examination of Animals (Buffalo)

- |                                       |          |                                     |          |
|---------------------------------------|----------|-------------------------------------|----------|
| 1. Total No. of Animals Examined..... | 290..... | 2. Total No. of Female Animals..... | 23.....  |
| 3. Total No. of Male Animals.....     | 277..... | 4. Total No. of Animals Passed..... | 298..... |
| 5. Total No. of Animals Rejected..... | 12.....  |                                     |          |

**Note: - Rejected animals send back to suppliers.**

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

**Signature & Stamps  
Of Veterinary Doctors**

*[Signature]*  
Dr. Pankaj Kulkarni  
D.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

*[Signature]*  
Dr. Anil Gupta  
D.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06718

*of 12 Animals*

**Signature & Stamp  
Of Govt. Veterinary Officer**  
Dr. Rajiva Kumar Rana  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

*[Signature]*  
Dr. Sumit Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

MEEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date: 12/12/23

Daily Summary of Antemortem Examination of Animals (Buffalo)

- 1. Total No. of Animals Examined..... 147
- 2. Total No. of Female Animals..... 05
- 3. Total No. of Male Animals..... 142
- 4. Total No. of Animals Passed..... 146
- 5. Total No. of Animals Rejected..... 01

Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

Signature & Stamps  
Of Veterinary Doctors

Dr. Prakash  
D.V.Sc. & R.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

*[Signature]*  
Meeem Agro Foods Pvt. Ltd.  
Kairana, Shamli

Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

of 12 Animals

Signature & Stamp  
Of Govt. Veterinary Officer

Dr. Rajendra Kumar Rana  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

Dr. Vinay Kumar Gupta  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06718

MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMELI (U.P.)

Date: 13/12/23

Daily Summary of Antemortem Examination of Animals (Buffalo)

- 1. Total No. of Animals Examined..... 309.....
- 2. Total No. of Female Animals..... 16.....
- 3. Total No. of Male Animals..... 284.....
- 4. Total No. of Animals Passed..... 299.....
- 5. Total No. of Animals Rejected..... 01.....

Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

Signature & Stamps  
Of Veterinary Doctors

*Pr. Ranjan Prakash*  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

*[Signature]*  
For Meem Agro Foods Pvt. Ltd  
Antemortem Examination

*Dr. Sumit Kumar Patel*  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

*Dr. Rajiva Kumar Rana*  
Signature & Stamp  
Of Govt. Veterinary Officer  
Govt Veterinary Hospital  
Unchagaon (Shamli)

*Vijay Gupta*  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 05718



MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date:- 12/12/25

Daily Summary of Antemortem Examination of Animals (Buffalo)

- 1. Total No. of Animals Examined..... 297
- 2. Total No. of Female Animals..... 30
- 3. Total No. of Male Animals..... 267
- 4. Total No. of Animals Passed..... 294
- 5. Total No. of Animals Rejected..... 03

Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

Signature & Stamps  
Of Veterinary Doctors

Dr. Rashmi Prakash  
B.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

For Meem Agro Foods Pvt. Ltd.  
Secretary

12/12/25

Signature & Stamp  
Of Govt. Veterinary Officer  
Dr. Rajiva Kumar Rana  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

Dr. Vinay Gupta  
B.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06718

Signature & Stamp  
Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

MEEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date:- 16/12/23

Daily Summary of Antemortem Examination of Animals (Buffalo)

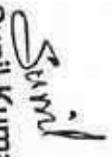
- 1. Total No. of Animals Examined..... 382
- 2. Total No. of Female Animals..... 32
- 3. Total No. of Male Animals..... 268
- 4. Total No. of Animals Passed..... 298
- 5. Total No. of Animals Rejected..... 82

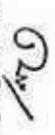
Note: - Rejected animals send back to suppliers.

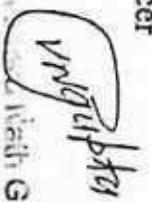
The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

Signature & Stamps  
Of Veterinary Doctors

  
Dr. Ranjit Prakash  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5643

  
Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06657

of 12 April on all  
  
Signature & Stamp  
Of Govt. Veterinary Officer  
Dr. Rajiva Kumar Rana  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

  
Dr. Vinita Gupta  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06718

MEEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Daily Summary of Antemortem Examination of Animals (Buffalo)

Date: 13/11/23

- 1. Total No. of Animals Examined..... 228
- 2. Total No. of Female Animals..... 92
- 3. Total No. of Male Animals..... 276
- 4. Total No. of Animals Passed..... 296
- 5. Total No. of Animals Rejected..... 02

Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

Signature & Stamps  
Of Veterinary Doctors

  
 Dr. Ram Prakash  
 B.V.Sc. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 5648

  
 Dr. Anil Kumar  
 B.V.Sc. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 06718

  
 Dr. Anand Gupta  
 B.V.Sc. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 06718

64 12 Ani small

  
 Signature & Stamp  
 Of Govt. Veterinary Officer  
 Govt. Veterinary Hospital  
 Unchagaon (Shamli)

  
 Dr. Sunil Kumar Patel  
 B.V.Sc. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 06667

MEEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Daily Summary of Antemortem Examination of Animals (Buffalo)

Date:- 18/12/23

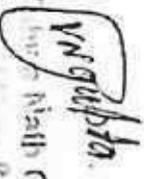
- 1. Total No. of Animals Examined..... 392
- 2. Total No. of Female Animals..... 28
- 3. Total No. of Male Animals..... 272
- 4. Total No. of Animals Passed..... 278
- 5. Total No. of Animals Rejected..... 02

Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

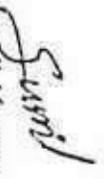
Signature & Stamps  
Of Veterinary Doctors

  
Dr. Ram Prakash  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

  
Dr. V. N. Math Gupta  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06718

Signature & Stamp  
Of Govt. Veterinary Officer  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

0412 animals

  
Dr. Sunil Kumar Patel  
B.V.Sc & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

MEEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date: 19/12/23

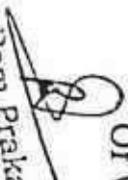
Daily Summary of Antemortem Examination of Animals (Buffalo)

- 1. Total No. of Animals Examined..... 294
- 2. Total No. of Female Animals..... 14
- 3. Total No. of Male Animals..... 280
- 4. Total No. of Animals Passed..... 293
- 5. Total No. of Animals Rejected..... 01

Note: - Rejected animals send back to suppliers.

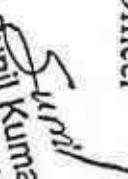
The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

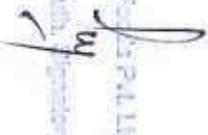
Signature & Stamps  
Of Veterinary Doctors

  
Dr. Ram Prakash  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

Dr. Shamli

Signature & Stamp  
Dr. Of Govt. Veterinary Officer  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

  
Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

  
Veterinary Doctor  
Reg. No. U.P.V.C. 06718

MHEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date: 20/12/23

Daily Summary of Antemortem Examination of Animals (Buffalo)

- 1. Total No. of Animals Examined..... 298
- 2. Total No. of Female Animals..... 38
- 3. Total No. of Male Animals..... 260
- 4. Total No. of Animals Passed..... 296
- 5. Total No. of Animals Rejected..... 02

Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

Signature & Stamps  
Of Veterinary Doctors

Dr. Ranjit Rakash  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

For Meem Agro Foods Pvt. Ltd  
Antemortem Examination

Dr. Manoj Nath Gupta  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06718

Signature & Stamp  
Of Govt. Veterinary Officer  
Dr. Rajiva Kumar Rana  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

of 12 animals

Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date:- 21/12/23.

Daily Summary of Antemortem Examination of Animals (Buffalo)

- 1. Total No. of Animals Examined..... 300
- 2. Total No. of Female Animals..... 16
- 3. Total No. of Male Animals..... 284
- 4. Total No. of Animals Passed..... 292
- 5. Total No. of Animals Rejected..... 8

Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

Signature & Stamps  
Of Veterinary Doctors

  
Dr. Prakash  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

  
Dr. Rajiva Kumar Rana  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06718

  
Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

Dr. Rajiva Kumar Rana  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date: 23/12/23.

Daily Summary of Antemortem Examination of Animals (Buffalo)

- 1. Total No. of Animals Examined..... 299
- 2. Total No. of Female Animals..... 19
- 3. Total No. of Male Animals..... 280
- 4. Total No. of Animals Passed..... 298
- 5. Total No. of Animals Rejected..... 01

Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

Signature & Stamps  
Of Veterinary Doctors

Dr. Rakesh Prakash  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

Dr. Rajiva Kumar Rana  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06718

Signature & Stamp  
Of Govt. Veterinary Officer  
Dr. Rajiva Kumar Rana  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

Signature & Stamp  
Of Govt. Veterinary Officer  
Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Daily Summary of Antemortem Examination of Animals (Buffalo)

Date: 24/12/2023

- 1. Total No. of Animals Examined..... 298
- 2. Total No. of Female Animals..... 27
- 3. Total No. of Male Animals..... 271
- 4. Total No. of Animals Passed..... 297
- 5. Total No. of Animals Rejected..... 1

Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

Signature & Stamps  
Of Veterinary Doctors

Signature & Stamp  
Of Govt. Veterinary Officer  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

29 Animals

Dr. Parul Prakash  
M.Sc. & A.I.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

Dr. Sunil Kumar Patel  
B.V.Sc. & A.I.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

Meem Agro Foods Pvt. Ltd.  
Antemortem Examination Laboratory

Signature

MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Daily Summary of Antemortem Examination of Animals (Buffalo)

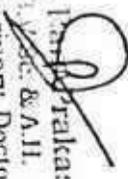
Date:- 25/12/23

- |                                       |     |                                     |     |
|---------------------------------------|-----|-------------------------------------|-----|
| 1. Total No. of Animals Examined..... | 292 | 2. Total No. of Female Animals..... | 32  |
| 3. Total No. of Male Animals.....     | 267 | 4. Total No. of Animals Passed..... | 297 |
| 5. Total No. of Animals Rejected..... | 25  |                                     |     |

Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

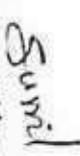
Signature & Stamps  
Of Veterinary Doctors

  
Dr. Prakash  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

  
Dr. Gupta  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06718

*Dr. Rajiva Rana*  
Signature & Stamp  
Of Govt. Veterinary Officer

Dr. Rajiva Kumar Rana  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

  
Dr. Sunil Kumar Patel  
B.V.Sc & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Daily Summary of Antemortem Examination of Animals (Buffalo)

Date: 26/12/23

- 1. Total No. of Animals Examined..... 30
- 2. Total No. of Female Animals..... 18
- 3. Total No. of Male Animals..... 12
- 4. Total No. of Animals Passed..... 29
- 5. Total No. of Animals Rejected..... 1

Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

of 12 Animals

Signature & Stamps  
Of Veterinary Doctors

Signature & Stamp  
Of Govt. Veterinary Officer

Dr. Ravi Prakash  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

Dr. Manish Gupta  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 05718

Dr. Rajiva Kumar Rana  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 05657

MEEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Daily Summary of Antemortem Examination of Animals (Buffalo)

Date: 27/12/23

1. Total No. of Animals Examined.....299.....
2. Total No. of Female Animals.....25.....
3. Total No. of Male Animals.....274.....
4. Total No. of Animals Passed.....297.....
5. Total No. of Animals Rejected.....02.....

Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

Signature & Stamps  
Of Veterinary Doctors

  
Dr. Ranjiv Prakash  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

  
Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

  
Signature & Stamp  
Of Rakesh Kumar  
Govt. Veterinary Hospital  
Unchagaon (Shamli)  
Veterinary Officer

  
Dr. Rakesh Kumar  
Veterinary Doctor  
Reg. No. U.P.V.C. 06718

of 12 animals

MEEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date: 28.11.2023

Daily Summary of Antemortem Examination of Animals (Buffalo)

- 1. Total No. of Animals Examined..... 303
- 2. Total No. of Female Animals..... 140
- 3. Total No. of Male Animals..... 260
- 4. Total No. of Animals Passed..... 297
- 5. Total No. of Animals Rejected..... 03

Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

Signature & Stamps  
Of Veterinary Doctors

Dr. Ravi Shankar  
D.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

*[Handwritten Signature]*

Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06657

*cf 12/11/2023*

Signature & Stamp  
Dr. Sunil Kumar Patel  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

*[Handwritten Signature]*  
Dr. Vishnu Nath Gupta

Veterinary Doctor  
Reg. No. U.P.V.C. 06718

MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date:- 30/12/23

Daily Summary of Antemortem Examination of Animals (Buffalo)

- 1. Total No. of Animals Examined..... 295.....
- 2. Total No. of Female Animals..... 26.....
- 3. Total No. of Male Animals..... 271.....
- 4. Total No. of Animals Passed..... 294.....
- 5. Total No. of Animals Rejected..... 01.....

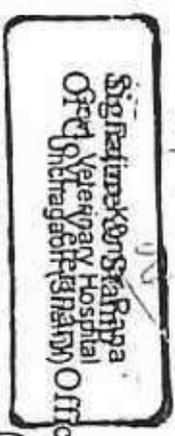
Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

Signature & Stamps  
Of Veterinary Doctors

Dr. Prabhakrishna  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

Dr. Vinay Math Gupta  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06718



27/12 Animals

Dr. Sunil Kumar Patel  
B.V.Sc & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

MEEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Daily Summary of Antemortem Examination of Animals (Buffalo)

Date:- 31/12/23..

- 1. Total No. of Animals Examined..... 297
- 2. Total No. of Female Animals..... 17
- 3. Total No. of Male Animals..... 280
- 4. Total No. of Animals Passed..... 295
- 5. Total No. of Animals Rejected..... 02

Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

Signature & Stamps  
Of Veterinary Doctors

Dr. Ranjiv Prakash  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

Signature & Stamp  
Of Govt. Veterinary Officer  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

Dr. Anshu Gupta  
Reg. No. U.P.V.C. 06718

6912 Animals

MEEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date:- 11/12/24

Daily Summary of Antemortem Examination of Animals (Buffalo)

- 1. Total No. of Animals Examined..... 299
- 2. Total No. of Female Animals..... 31
- 3. Total No. of Male Animals..... 268
- 4. Total No. of Animals Passed..... 297
- 5. Total No. of Animals Rejected..... 2

Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

Signature & Stamps  
Of Veterinary Doctors

Dr. Rami Prakash  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

Signature & Stamp  
Of Govt. Veterinary Officer  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

Reg. No. U.P.V.C. 60732

MEEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date:- 02/01/24

Daily Summary of Antemortem Examination of Animals (Buffalo)

- 1. Total No. of Animals Examined..... 293.....
- 2. Total No. of Female Animals..... 25.....
- 3. Total No. of Male Animals..... 273.....
- 4. Total No. of Animals Passed..... 297.....
- 5. Total No. of Animals Rejected..... 0.....

Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

Signature & Stamps  
Of Veterinary Doctors

42 12 Animals  
Signature & Stamp  
Of Govt. Veterinary Officer  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

Dr. Prakash  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

Dr. Sunil Kumar Patel  
B.V.Sc & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

Dr. Vinay Nath Gupta  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06718

MEEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date: 3/01/24

Daily Summary of Antemortem Examination of Animals (Buffalo)

- 1. Total No. of Animals Examined..... 295.....
- 2. Total No. of Female Animals..... 25.....
- 3. Total No. of Male Animals..... 270.....
- 4. Total No. of Animals Passed..... 298.....
- 5. Total No. of Animals Rejected..... 02.....

Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

Signature & Stamps  
Of Veterinary Doctors

2412 Animals  
Signature & Stamp  
Of Govt. Veterinary Officer  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

  
Dr. Prakash  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

  
Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

  
Dr. Vinod Singh  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06718

MEEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date:- 24/01/24

Daily Summary of Antemortem Examination of Animals (Buffalo)

- 1. Total No. of Animals Examined..... 248.....
- 2. Total No. of Female Animals..... 25.....
- 3. Total No. of Male Animals..... 271.....
- 4. Total No. of Animals Passed..... 298.....
- 5. Total No. of Animals Rejected..... 93.....

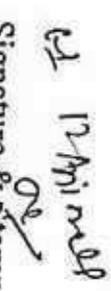
Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

Signature & Stamps  
Of Veterinary Doctors

  
Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

  
Dr. Ramesh Rakash  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

  
Signature & Stamp  
of Govt. Veterinary Officer  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

  
Dr. Vinod Nath Gupta  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 05718

MHEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date: 08/01/24

Daily Summary of Antemortem Examination of Animals (Buffalo)

- 1. Total No. of Animals Examined..... 300.....
- 2. Total No. of Female Animals..... 17.....
- 3. Total No. of Male Animals..... 283.....
- 4. Total No. of Animals Passed..... 298.....
- 5. Total No. of Animals Rejected..... 02.....

Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

Signature & Stamps  
Of Veterinary Doctors

Signature & Stamp  
of Govt. Veterinary Officer  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

Handwritten signature: *W. N. Mishra*

Dr. P. P. Prakash  
D. V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

Handwritten signature: *[Signature]*

Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

Dr. Meena Jain Gupta  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 05710

MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Daily Summary of Antemortem Examination of Animals (Buffalo)

Date:- 07/01/24

- 1. Total No. of Animals Examined..... 297.....
- 2. Total No. of Female Animals..... 22.....
- 3. Total No. of Male Animals..... 275.....
- 4. Total No. of Animals Passed..... 295.....
- 5. Total No. of Animals Rejected..... 02.....

Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

Signature & Stamps  
Of Veterinary Doctors

Dr. Parvinder Prakash  
B.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

Meem Agro Foods Pvt. Ltd.  
Auth. Signature

Dr. Vishal Jain Gupta  
Veterinary Doctor  
Reg. No. U.P.V.C. 06718

Signature & Stamp  
Of Govt. Veterinary Officer  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

Dr. Sunil Kumar Patel  
B.V.S.C. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667



MEEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Daily Summary of Antemortem Examination of Animals (Buffalo)

Date: 08/01/24

- 1. Total No. of Animals Examined..... 295
- 2. Total No. of Female Animals... 31
- 3. Total No. of Male Animals..... 264
- 4. Total No. of Animals Passed..... 292
- 5. Total No. of Animals Rejected..... 3

Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

Signature & Stamps  
Of Veterinary Doctors

Dr. Rakesh Prakash  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

*[Handwritten Signature]*

Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06867

*of Shamli*

Signature & Stamp  
Of Govt. Veterinary Officer  
Dr. Rajiva Kumar Katta  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

*[Handwritten Signature]*

Dr. Vinay Gupta  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 05718

MEEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Daily Summary of Antemortem Examination of Animals (Buffalo)

Date:-.....9/01/24.....

- |                                       |                  |                                     |                  |
|---------------------------------------|------------------|-------------------------------------|------------------|
| 1. Total No. of Animals Examined..... | <u>299</u> ..... | 2. Total No. of Female Animals..... | <u>24</u> .....  |
| 3. Total No. of Male Animals.....     | <u>275</u> ..... | 4. Total No. of Animals Passed..... | <u>296</u> ..... |
| 5. Total No. of Animals Rejected..... | <u>03</u> .....  |                                     |                  |

Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

Signature & Stamps  
Of Veterinary Doctors

of 12 Animals  
Signature & Stamp  
Of Govt. Veterinary Officer  
Dr. Rajiva Kumar Singh  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

Dr. Prashant Prakash  
B.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

Dr. Sunil Kumar Patel  
B.V.Sc.&A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06657

Dr. Anshu Singh  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06718

MEEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Daily Summary of Antemortem Examination of Animals (Buffalo)

Date: 10/11/24

- 1. Total No. of Animals Examined..... 300.....
- 2. Total No. of Female Animals..... 36.....
- 3. Total No. of Male Animals..... 264.....
- 4. Total No. of Animals Passed..... 296.....
- 5. Total No. of Animals Rejected..... 04.....

Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

Signature & Stamps  
Of Veterinary Doctors

*Ram Arakashi*  
Reg. No. U.P.V.C. 5648  
Veterinary Doctor

*[Signature]*  
Meem Agro Foods Pvt. Ltd.  
Kairana, Shamli (U.P.)

*[Signature]*  
Reg. No. U.P.V.C. 06718  
Veterinary Doctor

*6412 Animals*

Signature & Stamp  
Of Govt. Veterinary Officer  
Dr. Rajiva Kumar Rana  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

*Sunil*  
Dr. Sunil Kumar Patel  
B.V.Sc.&A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06657

MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date: 11/01/24

Daily Summary of Antemortem Examination of Animals (Buffalo)

- 1. Total No. of Animals Examined..... 148
- 2. Total No. of Female Animals..... 12
- 3. Total No. of Male Animals..... 134
- 4. Total No. of Animals Passed..... 145
- 5. Total No. of Animals Rejected..... 01

Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

Signature & Stamps  
Of Veterinary Doctors

of 11 Animals  
Signature & Stamp  
Of Govt. Veterinary Officer  
Dr. Rajiva Kumar Rana  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

  
Sunil Prakash  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

  
Dr. V. N. Gupta  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06718

  
Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 05667

MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date: 13.11.24

Daily Summary of Antemortem Examination of Animals (Buffalo)

- 1. Total No. of Animals Examined..... 246.....
- 2. Total No. of Female Animals..... 162.....
- 3. Total No. of Male Animals..... 144.....
- 4. Total No. of Animals Passed..... 245.....
- 5. Total No. of Animals Rejected..... 9.....

Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

Signature & Stamps  
Of Veterinary Doctors

*Dr. Rajiva Kumar Rana*  
Signature & Stamp  
Of Govt. Veterinary Officer  
Dr. Rajiva Kumar Rana  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

*Dr. Sunil Kumar Patel*  
Signature  
Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

*Dr. Pankaj Prakash*  
Signature  
Dr. Pankaj Prakash  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

*Dr. Vinay Gupta*  
Signature  
Dr. Vinay Gupta  
Veterinary Doctor  
Reg. No. U.P.V.C. 06710

MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date: 19/01/24

Daily Summary of Antemortem Examination of Animals (Buffalo)

- 1. Total No. of Animals Examined..... 299
- 2. Total No. of Female Animals..... 33
- 3. Total No. of Male Animals..... 266
- 4. Total No. of Animals Passed..... 297
- 5. Total No. of Animals Rejected..... 02

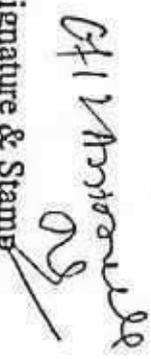
Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

  
Signature & Stamps  
Of Veterinary Doctors

Dr. Ram Prakash  
M.V.Sc. & A.H.  
Primary Doctor  
No. U.P.V.C. 5548

  
Dr. Vinay Singh Supta  
B.V.S.C. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06718

  
Signature & Stamp  
Of Govt. Veterinary Officer  
Dr. Rajiva Kumar Rana  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

  
Dr. Sunil Kumar Patel  
B.V.S.C & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

MEEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date:- 15/01/24

Daily Summary of Antemortem Examination of Animals (Buffalo)

- 1. Total No. of Animals Examined..... 302
- 2. Total No. of Female Animals..... 29
- 3. Total No. of Male Animals..... 271
- 4. Total No. of Animals Passed..... 298
- 5. Total No. of Animals Rejected..... 02

Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

Signature & Stamps  
Of Veterinary Doctors

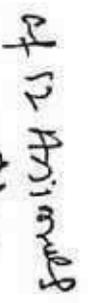


Dr. Rana Prakash  
M.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5543

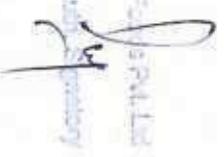


Dr. Rajiva Kumar Rana  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

Signature & Stamp  
Of Govt. Veterinary Officer



Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 05667



Dr. Sunil Kumar Patel  
Veterinary Doctor  
Reg. No. U.P.V.C. 05718

MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Daily Summary of Antemortem Examination of Animals (Buffalo)

Date:- 16/01/24

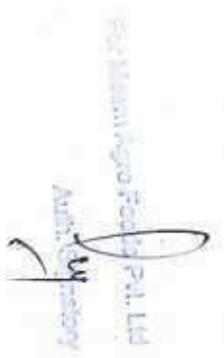
- 1. Total No. of Animals Examined..... 299
- 2. Total No. of Female Animals..... 32
- 3. Total No. of Male Animals..... 267
- 4. Total No. of Animals Passed..... 228
- 5. Total No. of Animals Rejected..... 71

Note: - Rejected animals send back to suppliers.

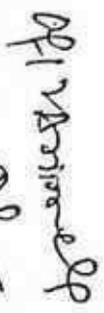
The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.



Signature & Stamps  
Of Veterinary Doctors



Dr. V.S.C. R.A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06718



Signature & Stamp  
Of Govt. Veterinary Officer  
Dr. Rajiva Kumar Rana  
Govt. Veterinary Hospital  
Unchagaon (Shamli)



Dr. Sunil Kumar Patel  
B.V.S.C. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Daily Summary of Antemortem Examination of Animals (Buffalo)

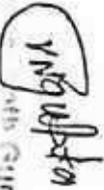
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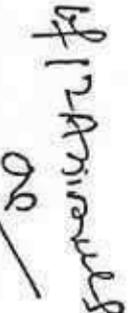
- 1. Total No. of Animals Examined..... 278.....
- 2. Total No. of Female Animals..... 38.....
- 3. Total No. of Male Animals..... 240.....
- 4. Total No. of Animals Passed..... 276.....
- 5. Total No. of Animals Rejected..... 02.....

Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

  
 Ram Prakash  
 Signature & Stamp  
 Of Veterinary Doctors  
 Reg. No. U.P.V.C. 06718

  
 Dr. V. S. Gupta  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 06718

  
 Dr. Rajiva Kumar Rana  
 Signature & Stamp  
 Of Govt. Veterinary Officer  
 Govt. Veterinary Hospital  
 Unchagaon (Shamli)

  
 Dr. Sunil Kumar Patel  
 B.V.S.C. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 06667

MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date: 18/01/24

Daily Summary of Antemortem Examination of Animals (Buffalo)

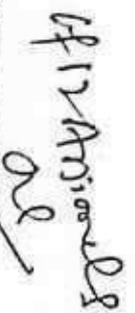
- 1. Total No. of Animals Examined..... 294.....
- 2. Total No. of Female Animals..... 27.....
- 3. Total No. of Male Animals..... 267.....
- 4. Total No. of Animals Passed..... 298.....
- 5. Total No. of Animals Rejected..... 01.....

Note: - Rejected animals send back to suppliers.

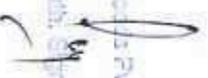
The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

  
Dr. Ram Prakash  
Signature & Stamps  
Of Veterinary Doctors

  
V. S. Gupta

  
Signature & Stamp  
Of Govt. Veterinary Officer  
Dr. Rajiva Kumar Rana  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

  
Dr. Sunil Kumar Patel  
B.V.S.C & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06567

  
Meem Agro Foods Pvt. Ltd.  
Veterinary Officer

  
V. S. Gupta  
Reg. No. U.P.V.C. 065718

MEEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Daily Summary of Antemortem Examination of Animals (Buffalo)

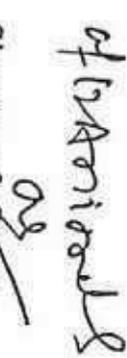
Date: 22/01/24

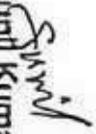
- 1. Total No. of Animals Examined..... 292.....
- 2. Total No. of Female Animals..... 34.....
- 3. Total No. of Male Animals..... 254.....
- 4. Total No. of Animals Passed..... 296.....
- 5. Total No. of Animals Rejected..... 02.....

Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

  
 Dr. Ravi Prakash  
 B.V.Sc. & A.H.  
 Veterinary Officer  
 Of Veterinary Doctors

  
 Signature & Stamp  
 Of Govt. Veterinary Officer  
 Dr. Rajiva Kumar Rana  
 Govt. Veterinary Hospital  
 Unchagaon (Shamli)

  
 Dr. Sunil Kumar Patel  
 B.V.Sc. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 06667

  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 05710

MEEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Daily Summary of Antemortem Examination of Animals (Buffalo)

Date: 21/6/24

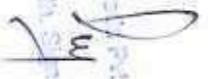
- 1. Total No. of Animals Examined..... 299
- 2. Total No. of Female Animals..... 26
- 3. Total No. of Male Animals..... 273
- 4. Total No. of Animals Passed..... 297
- 5. Total No. of Animals Rejected..... 02

Note: - Rejected animals send back to suppliers.

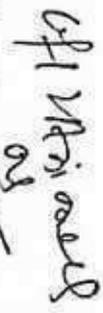
The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

Signature & Stamps  
Of Veterinary Doctors

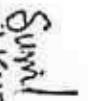
  
Dr. Pratik Prakash  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

  
Dr. Rajiwa Kumar Rana  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 66718

  
Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

  
Signature & Stamp  
Of Govt. Veterinary Officer

Dr. Rajiwa Kumar Rana  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

  
Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Daily Summary of Antemortem Examination of Animals (Buffalo)

Date: 23/01/24

- 1. Total No. of Animals Examined..... 293
- 2. Total No. of Female Animals..... 17
- 3. Total No. of Male Animals..... 276
- 4. Total No. of Animals Passed..... 292
- 5. Total No. of Animals Rejected..... 01

Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

Signature & Stamps  
Of Veterinary Doctors

Dr. *Rajkash*  
V.S.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

For Meem Agro Foods Pvt. Ltd  
Auth. Signatory

*Vinaykumar*

Signature & Stamp  
Of Govt. Veterinary Officer  
Dr. Rajiva Kumar  
Govt. Veterinary Hospital  
Junchagaon (Shamli)

*of 12 Animals*

Dr. Sunil Kumar Patel  
B.V.S.C. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06657

MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date: 24/1/24

Daily Summary of Antemortem Examination of Animals (Buffalo)

- 1. Total No. of Animals Examined..... 299.....
- 2. Total No. of Female Animals..... 31.....
- 3. Total No. of Male Animals..... 268.....
- 4. Total No. of Animals Passed..... 297.....
- 5. Total No. of Animals Rejected..... 02.....

Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.



Signature & Stamps  
Of Veterinary Doctors

Dr. Rain Prakash  
D.V.Sc. & A.I.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5618



Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

Signature & Stamp  
Of Govt. Veterinary Officer  
Dr. Rajendra Nath  
Govt. Veterinary Hospital  
Unchagaon (Shamli)



Dr. Rajendra Nath Gupta  
D.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06715

MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date:- 25/11/24

Daily Summary of Antemortem Examination of Animals (Buffalo)

- 1. Total No. of Animals Examined..... 302
- 2. Total No. of Female Animals..... 23
- 3. Total No. of Male Animals..... 273
- 4. Total No. of Animals Passed..... 297
- 5. Total No. of Animals Rejected..... 5

Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

  
 Signature & Stamps  
 Of Veterinary Doctors  
 Dr. Ram Prakash  
 B.V.Sc. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 5648

  
 D. Vinay Gupta  
 B.V.Sc. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 06718

4/12/24  
  
 Signature & Stamp  
 Of Govt. Veterinary Officer  
 Dr. Rajiva Kumar  
 Govt. Veterinary Hospital  
 Unchagaon (Shamli)

  
 Dr. Sunil Kumar Patel  
 B.V.Sc & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 06657

MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Daily Summary of Postmortem Examination of Animals (Buffalo)

Date: 09/11/23

- 1. Total No. of Carcasses Examined..... 298
- 2. Total No. of Carcasses Passed..... 298
- 3. Total No. of Carcasses Rejected..... 02

Note: - Rejected/Condemned carcasses send to Rendering Plant or disposal facility.

The Postmortem Examination is done in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Govt. Veterinary officer.

Signature & Stamps  
Of Veterinary Doctors

*Dr. Ran Pratap Singh*  
 D.V. Sc. & A.H.,  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 5648

*[Signature]*  
 Veterinary  
 Doctor

*[Signature]*  
 Dr. V. N. Gupta  
 B.V.Sc & A.H.  
 Veterinary Doctor  
 Reg No U.P.V.C. 05718

*09/11/23*

Signature & Stamp  
Of Govt. Veterinary Officer  
Dr. Rajiva Kumar Rana  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

*Sunil*  
 Dr. Sunil Kumar Patel  
 VSC & A.H.  
 Veterinary Doctor  
 Reg. N. U.P.V.C. 06667

MHEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Daily Summary of Postmortem Examination of Animals (Buffalo)

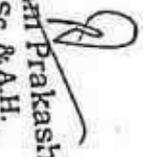
Date:- 11/11/23

- 1. Total No. of Carcasses Examined..... 227.....
- 2. Total No. of Carcasses Passed..... 296.....
- 3. Total No. of Carcasses Rejected..... 21.....

Note: - Rejected/Condemned carcasses send to Rendering Plant or disposal facility.

The Postmortem Examination is done in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Govt. Veterinary officer.

Signature & Stamps  
Of Veterinary Doctors

  
 Dr. Rami Prakash  
 B.V.Sc. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 5648

  
 Dr. Sunil Kumar Patel  
 B.V.Sc. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 06657

  
 Dr. Rajiva Kumar Rana  
 B.V.Sc. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 06657

413 Carcasses  
 Signature & Stamp  
 Of Govt. Veterinary Officer  
 Dr. Rajiva Kumar Rana  
 Govt. Veterinary Hospital  
 Unchagaon (Shamli)

  
 Dr. V. S. Gupta  
 B.V.Sc. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 06718

MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date:- 12/11/23

Daily Summary of Postmortem Examination of Animals (Buffalo)

- 1. Total No. of Carcasses Examined..... 299
- 2. Total No. of Carcasses Passed..... 299
- 3. Total No. of Carcasses Rejected.....

Note: - Rejected/Condemned carcasses send to Rendering Plant or disposal facility.

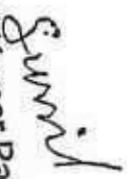
The Postmortem Examination is done in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Govt. Veterinary officer.

Signature & Stamps  
Of Veterinary Doctors

  
 Dr. Ravi Prakash  
 M.V.Sc. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 5648

  
 Dr. Vinod Kumar  
 B.V.Sc. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 06718

of 13 Carcasses  
  
 Signature & Stamp  
 Of Govt. Veterinary Officer  
 Dr. Rajiva Kumar Rana  
 Govt. Veterinary Hospital  
 Unchagaon (Shamli)

  
 Dr. Sunil Kumar Patel  
 M.V.Sc. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 06667

MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date: 13/11/23

Daily Summary of Postmortem Examination of Animals (Buffalo)

- 1. Total No. of Carcasses Examined..... 229
- 2. Total No. of Carcasses Passed..... 298
- 3. Total No. of Carcasses Rejected..... 01

Note: - Rejected/Condemned carcasses send to Rendering Plant or disposal facility.

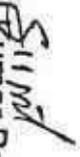
The Postmortem Examination is done in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Govt. Veterinary officer.

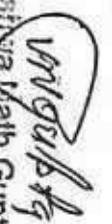
Signature & Stamps  
Of Veterinary Doctors

  
 Dr. Ram Prakash  
 B.V.Sc. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 5648

of 13 carcasses  
 Signature & Stamp  
 Of Govt. Veterinary Officer

Dr. Rajive Kumar Rana  
 Govt. Veterinary Hospital  
 Unchagaon (Shamli)

  
 Dr. Sunil Kumar Patel  
 B.V.Sc. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 06667

  
 Dr. Vinayita Math Gupta  
 B.V.S.C. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 06718

MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Daily Summary of Postmortem Examination of Animals (Buffalo)

Date: 14/11/23

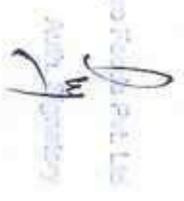
- 1. Total No. of Carcasses Examined..... 297
- 2. Total No. of Carcasses Passed..... 297
- 3. Total No. of Carcasses Rejected.....

Note: - Rejected/Condemned carcasses send to Rendering Plant or disposal facility.

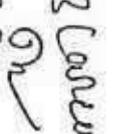
The Postmortem Examination is done in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Govt. Veterinary officer.

Signature & Stamps  
Of Veterinary Doctors

  
 Dr. P. Prakash  
 B.V.Sc. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 5648

  
 Dr. Sunil Kumar Patel  
 B.V.Sc. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 06667

  
 Dr. Rajiva Kumar Rana  
 B.V.Sc. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 08718

at 12 Carcasses  
  
 Signature & Stamp  
 Of Govt. Veterinary Officer  
 Dr. Rajiva Kumar Rana  
 Govt. Veterinary Hospital  
 Unchagaon (Shamli)

  
 Dr. Sunil Kumar Patel  
 B.V.Sc. & A.H.  
 Veterinary Doctor  
 Reg. N. U.P.V.C. 06667

MEEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date:- 17/01/23

Daily Summary of Postmortem Examination of Animals (Buffalo)

- 1. Total No. of Carcasses Examined... 298
- 2. Total No. of Carcasses Passed... 298
- 3. Total No. of Carcasses Rejected.....

Note: - Rejected/Condemned carcasses send to Rendering Plant or disposal facility.  
 The Postmortem Examination is done in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Govt. Veterinary officer.

213 Carcasses

Signature & Stamps  
Of Veterinary Doctors

*Dr*  
 Signature & Stamp  
 Of Govt. Veterinary Officer  
 Dr. Rajiva Kumar Rana  
 Govt. Veterinary Hospital  
 Unchagaon (Shamli)

*Sunil*  
 Dr. Sunil Kumar Patel  
 B.V.Sc. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 06667

*Dr. Raza Prakash*  
 B.V.Sc. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 5648

*Vingabta*  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 5648

MEEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Daily Summary of Postmortem Examination of Animals (Buffalo)

Date:- 16/11/23

- 1. Total No. of Carcasses Examined..... 228.....
- 2. Total No. of Carcasses Passed..... 228.....
- 3. Total No. of Carcasses Rejected.....

Note: - Rejected/Condemned carcasses send to Rendering Plant or disposal facility.

The Postmortem Examination is done in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Govt. Veterinary officer.

Signature & Stamps  
Of Veterinary Doctors

Dr. Ram Prakash  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. Nu. U.P.V.C. 06667

Signature & Stamp  
Of Govt. Veterinary Officer

Dr. Rajiva Kumar Rana  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

of 13 carcasses  
over

Dr. Anshu Nath Gupta  
B.V.S.C. & A.H.  
Veterinary Doctor  
Reg No U.P.V.C. 06718

MEEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Daily Summary of Postmortem Examination of Animals (Buffalo)

Date:- 18/11/23

- 1. Total No. of Carcasses Examined..... 299
- 2. Total No. of Carcasses Passed... 299
- 3. Total No. of Carcasses Rejected.....

Note: - Rejected/Condemned carcasses send to Rendering Plant or disposal facility.  
 The Postmortem Examination is done in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Govt. Veterinary officer.

Signature & Stamps  
Of Veterinary Doctors

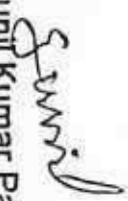
  
 Dr. Rami Prakash  
 M.V.Sc. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 5648

  
 Dr. Rajiwa Kumar Rana  
 M.V.Sc. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 06715

  
 Dr. Sunil Kumar Patel  
 M.V.Sc. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 06667

Signature & Stamp  
 Of Govt. Veterinary Officer  
 Dr. Rajiwa Kumar Rana  
 Govt. Veterinary Hospital  
 Unchagaon (Shamli)

4/12/2023

  
 Dr. Sunil Kumar Patel  
 B.V.Sc. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 06667

MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date: 19/11/23

Daily Summary of Postmortem Examination of Animals (Buffalo)

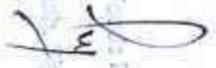
- 1. Total No. of Carcasses Examined..... 298.....
- 2. Total No. of Carcasses Passed..... 298.....
- 3. Total No. of Carcasses Rejected.....

Note: - Rejected/Condemned carcasses send to Rendering Plant or disposal facility.

The Postmortem Examination is done in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Govt. Veterinary officer.

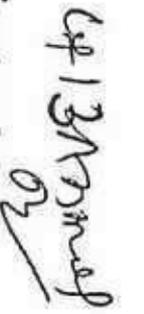
Signature & Stamps  
Of Veterinary Doctors

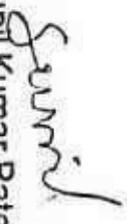
  
 Dr. Prakash Prakash  
 B.V.Sc. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 5648

  
 Dr. Vinay Gupta  
 B.V.Sc. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 5648

  
 Vinay Gupta

Signature & Stamp  
Of Govt. Veterinary Officer

  
 Dr. Rajiva Kumar Rana  
 Govt. Veterinary Hospital  
 Unchagaon (Shamli)

  
 Dr. Sunil Kumar Patel  
 B.V.Sc. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 06667

MEEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date: 20/11/23

Daily Summary of Postmortem Examination of Animals (Buffalo)

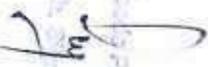
- 1. Total No. of Carcasses Examined..... 295.....
- 2. Total No. of Carcasses Passed..... 294.....
- 3. Total No. of Carcasses Rejected..... 01.....

Note: - Rejected/Condemned carcasses send to Rendering Plant or disposal facility.

The Postmortem Examination is done in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Govt. Veterinary officer.

Signature & Stamps  
Of Veterinary Doctors

  
 Dr. Ram Prakash  
 B.V.Sc. & A.H.  
 Veterinary Doctor  
 Regd. No. U.P.V.C. 5648

  
 Veterinary Doctor  
 Regd No U.P.V.C. 05718

413 Carcasses  
  
 Signature & Stamp  
 Of Govt. Veterinary Officer  
 Dr. Rajiva Kumar Rana  
 Govt. Veterinary Hospital  
 Unchagaon (Shamli)

  
 Dr. Sunil Kumar Patel  
 B.V.Sc. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 06667

MEEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Daily Summary of Postmortem Examination of Animals (Buffalo)

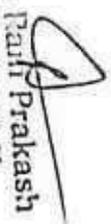
Date: 21/11/23

- 1. Total No. of Carcasses Examined.....276.....
- 2. Total No. of Carcasses Passed.....276.....
- 3. Total No. of Carcasses Rejected.....0.....

Note: - Rejected/Condemned carcasses send to Rendering Plant or disposal facility.

The Postmortem Examination is done in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Govt. Veterinary officer.

Signature & Stamps  
Of Veterinary Doctors

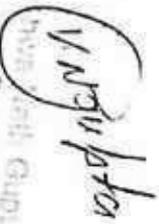
  
Dr. Parit Prakash  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

  
Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

Signature & Stamp  
Of Govt. Veterinary Officer

  
Dr. Rajiva Kumar Rana  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

of 13 covered

  
Dr. Vivek Singh  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 05718

MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Daily Summary of Postmortem Examination of Animals (Buffalo)

Date:.....22/11/23....

- 1. Total No. of Carcasses Examined.....297.....
- 2. Total No. of Carcasses Passed.....296.....
- 3. Total No. of Carcasses Rejected.....01.....

Note: - Rejected/Condemned carcasses send to Rendering Plant or disposal facility.

The Postmortem Examination is done in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Govt. Veterinary officer.

Signature & Stamps  
Of Veterinary Doctors

*Pankaj Prakash*  
 Pankaj Prakash  
 L.V.S.C. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 5648

*Sunil Kumar Patel*  
 Sunil Kumar Patel  
 B.V.S.C. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 08667

*Sunil Kumar Patel*  
 Dr. Sunil Kumar Patel  
 B.V.S.C. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 08667

*of 13 Carcasses*  
 Signature of: Rajiv Kumar Rana  
 Of Govt. Veterinary Hospital  
 Unchajgaon (Shamli)

*Vinay Gupta*  
 Vinay Gupta  
 B.V.S.C. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 05718



MEEM AGRO FOODS PVT. LTD.  
 KAIRANA, SHAMLI (U.P.)

Date: 23/11/23

Daily Summary of Postmortem Examination of Animals (Buffalo)

- 1. Total No. of Carcasses Examined..... 295.....
- 2. Total No. of Carcasses Passed..... 295.....
- 3. Total No. of Carcasses Rejected.....

Note: - Rejected/Condemned carcasses send to Rendering Plant or disposal facility.

The Postmortem Examination is done in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Govt. Veterinary officer.

Signature & Stamps  
 Of Veterinary Doctors

Dr. Ratan Rakash  
 B.V.Sc. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 5648

*[Signature]*

Dr. Sunil Kumar Patel  
 B.V.Sc. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 06667

Signature & Stamp  
 Of Govt. Veterinary Officer  
 Dr. Rajiva Kumar Rana  
 Govt. Veterinary Hospital  
 Unchagaon (Shamli)

49 13 covered

Dr. V. N. Gupta  
 B.V.Sc. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 06778

MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date: 26/10/23

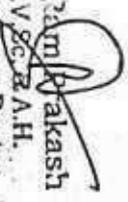
Daily Summary of Postmortem Examination of Animals (Buffalo)

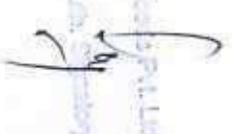
- 1. Total No. of Carcasses Examined..... 298.....
- 2. Total No. of Carcasses Passed..... 298.....
- 3. Total No. of Carcasses Rejected..... \_\_\_\_\_.....

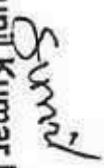
Note: - Rejected/Condemned carcasses send to Rendering Plant or disposal facility.

The Postmortem Examination is done in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Govt. Veterinary officer.

Signature & Stamps  
Of Veterinary Doctors

  
 Dr. Ram Prakash  
 B.V.Sc. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 5648

  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 06667

  
 Dr. Sunil Kumar Patel  
 B.V.Sc. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 06667

04130200RD  
 Signature & Stamp  
 Of Govt. Veterinary Officer  
 Govt. Veterinary Hospital  
 Unchagaon (Shamli)

  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 06667

MEEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Daily Summary of Postmortem Examination of Animals (Buffalo)

Date:- 27/11/23

- 1. Total No. of Carcasses Examined..... 296
- 2. Total No. of Carcasses Passed..... 295
- 3. Total No. of Carcasses Rejected..... 01

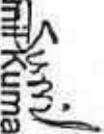
Note: - Rejected/Condemned carcasses send to Rendering Plant or disposal facility.

The Postmortem Examination is done in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Govt. Veterinary officer.

Signature & Stamps  
Of Veterinary Doctors

  
 Dr. Ramesh Prakash  
 B.V.Sc. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 5648



  
 Dr. Sumit Kumar Patel  
 B.V.Sc. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 06667

of BSLAN CAMP  
  
 Signature & Stamp  
 Of Govt. Veterinary Officer  
 Dr. Rajiva Kumar Rana  
 Govt. Veterinary Hospital  
 Unchagaon (Shamli)

  
 Dr. V. S. Gupta  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 06718

MEEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date: 28/11/23

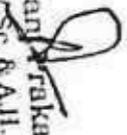
Daily Summary of Postmortem Examination of Animals (Buffalo)

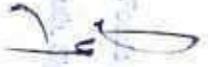
- 1. Total No. of Carcasses Examined..... 299
- 2. Total No. of Carcasses Passed..... 299
- 3. Total No. of Carcasses Rejected..... 0

Note: - Rejected/Condemned carcasses send to Rendering Plant or disposal facility.

The Postmortem Examination is done in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Govt. Veterinary officer.

Signature & Stamps  
Of Veterinary Doctors

  
 Dr. Ranvir Prakash  
 B.V.Sc. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 56418

  
 Dr. Sunil Kumar Patel  
 B.V.Sc. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 06867

*of 13 Carcasses*  
  
 Signature & Stamp  
 Of Govt. Veterinary Officer  
 Dr. Rajiva Kumar Rana  
 Govt. Veterinary Hospital  
 Unchagaon (Shamli)

  
 Dr. Rajiva Kumar Rana  
 B.V.Sc. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 06867

MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date:- 29/11/23

Daily Summary of Postmortem Examination of Animals (Buffalo)

- 1. Total No. of Carcasses Examined..... 296.....
- 2. Total No. of Carcasses Passed..... 296.....
- 3. Total No. of Carcasses Rejected..... 00.....

Note: - Rejected/Condemned carcasses send to Rendering Plant or disposal facility.

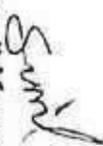
The Postmortem Examination is done in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Govt. Veterinary officer.

64 13 carcasses

Signature & Stamp  
 Of Govt. Veterinary Officer  
 Dr. Rajiva Kumar Rana  
 Govt. Veterinary Hospital  
 Unchagaon (Shamli)

Signature & Stamps  
Of Veterinary Doctors

  
 Dr. Ram Prakash  
 B.V.Sc. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 5648

  
 Dr. Sunil Kumar Patel  
 B.V.Sc. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 06667

  
 Dr. Vishwanath Gupta  
 B.V.S.C. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 06718

MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date: 30/11/23

Daily Summary of Postmortem Examination of Animals (Buffalo)

- 1. Total No. of Carcasses Examined..... 298
- 2. Total No. of Carcasses Passed..... 297
- 3. Total No. of Carcasses Rejected..... 01

Note: - Rejected/Condemned carcasses send to Rendering Plant or disposal facility.

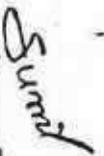
The Postmortem Examination is done in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Govt. Veterinary officer.

Signature & Stamps  
Of Veterinary Doctors

  
 Dr. Rajendra Prakash  
 B.V.Sc. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 5648

  
 Dr. Vinay Gupta  
 B.V.Sc. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 06718

*cp 13/11/23*  
 Signature & Stamp  
 Of Govt. Veterinary Officer  
 Dr. Rajiwa Kumar Rana  
 Govt. Veterinary Hospital  
 Unchagaon (Shamli)

  
 Dr. Sunil Kumar Patel  
 B.V.Sc. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 06667

MEEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date: 02/12/23

Daily Summary of Postmortem Examination of Animals (Buffalo)

- 1. Total No. of Carcasses Examined..... 298
- 2. Total No. of Carcasses Passed..... 298
- 3. Total No. of Carcasses Rejected..... 0

Note: - Rejected/Condemned carcasses send to Rendering Plant or disposal facility.

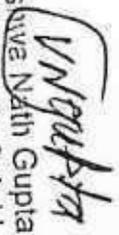
The Postmortem Examination is done in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Govt. Veterinary officer.

of 13 Carcasses

Signature & Stamps  
Of Veterinary Doctors

Signature & Stamp  
Of Govt. Veterinary Officer

  
Dr. Rami Prakash  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

  
Dr. Vishve Nath Gupta  
B.V.S.C. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06713

  
Dr. Sujcet Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5610

Dr. Rajiva Kumar Rana  
Govt. Veterinary Hospital  
Muzaffarnagar (Shamli)

MIEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date: 3/12/23

Daily Summary of Postmortem Examination of Animals (Buffalo)

- 1. Total No. of Carcasses Examined..... 296
- 2. Total No. of Carcasses Passed..... 296
- 3. Total No. of Carcasses Rejected..... 00

Note: - Rejected/Condemned carcasses send to Rendering Plant or disposal facility.

The Postmortem Examination is done in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Govt. Veterinary officer.

Signature & Stamps  
Of Veterinary Doctors

*Dr. Parul Prakash*  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

*[Signature]*

*Vinod Gupta*  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06716

04/13 Carcasses

Signature & Stamp  
Of Govt. Veterinary Officer  
Dr. Rajiva Veterinary Hospital  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

*Sunil*  
Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06567

MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date:- 4/12/23

Daily Summary of Postmortem Examination of Animals (Buffalo)

- 1. Total No. of Carcasses Examined..... 298
- 2. Total No. of Carcasses Passed..... 298
- 3. Total No. of Carcasses Rejected.....

Note: - Rejected/Condemned carcasses send to Rendering Plant or disposal facility.

The Postmortem Examination is done in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Govt. Veterinary officer.

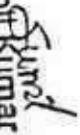
of 13 carcasses

Signature & Stamps  
Of Veterinary Doctors

Signature & Stamp  
Of Govt. Veterinary Officer  
Dr. Rajiva Kumar Rana  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

  
D.V.S.C. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

  
B.V.S.C. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 56718

  
Dr. Sunil Kumar Patel  
B.V.S.C. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06657

MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date: 5/12/23

Daily Summary of Postmortem Examination of Animals (Buffalo)

- 1. Total No. of Carcasses Examined..... 296
- 2. Total No. of Carcasses Passed..... 295
- 3. Total No. of Carcasses Rejected..... 01

Note: - Rejected/Condemned carcasses send to Rendering Plant or disposal facility.

The Postmortem Examination is done in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Govt. Veterinary officer.

of 13 Carcasses

Signature & Stamp  
Of Govt. Veterinary Officer  
Dr. Rajiva Kumar  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

Signature & Stamps  
Of Veterinary Doctors

Dr. Ranil Prakash  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

*[Signature]*

Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

*[Signature]*

Govt. Veterinary Doctor  
Reg. No. U.P.V.C. 05718

MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date: 11/1/23

Daily Summary of Postmortem Examination of Animals (Buffalo)

- 1. Total No. of Carcasses Examined..... 298.....
- 2. Total No. of Carcasses Passed..... 298.....
- 3. Total No. of Carcasses Rejected.....

Note: - Rejected/Condemned carcasses send to Rendering Plant or disposal facility.

The Postmortem Examination is done in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Govt. Veterinary officer.

Signature & Stamps  
Of Veterinary Doctors

  
Dr. P. D. Prakash  
D.V.S. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

  
Dr. Sanil Kumar Patel  
B.V.S.C. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

4/13 covered

  
Signature & Stamp  
Of Govt. Veterinary Officer  
Dr. Rajiva Kulkarni  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

  
Dr. Anshu Nath Gupta  
B.V.S.C. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06718

MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date: 11/2/23

Daily Summary of Postmortem Examination of Animals (Buffalo)

- 1. Total No. of Carcasses Examined..... 235.....
- 2. Total No. of Carcasses Passed..... 235.....
- 3. Total No. of Carcasses Rejected.....

Note: - Rejected/Condemned carcasses send to Rendering Plant or disposal facility.

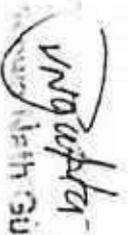
The Postmortem Examination is done in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Govt. Veterinary officer.

Signature & Stamps  
Of Veterinary Doctors

  
 Dr. Prakash  
 B.V.Sc. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 5648

  
 Dr. Sunil Kumar Patel  
 B.V.Sc. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 06667

23 Condemned  
  
 Signature & Stamp  
 Of Govt. Veterinary Officer  
 Dr. Rajiva Kumar Rana  
 Govt. Veterinary Hospital  
 Unchagaon (Shamli)

  
 Dr. Anshu Gupta  
 B.V.Sc. & A.H.  
 Veterinary Doctor

MEEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date: 7/12/23

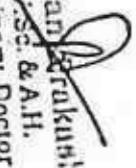
Daily Summary of Postmortem Examination of Animals (Buffalo)

- 1. Total No. of Carcasses Examined..... 295.....
- 2. Total No. of Carcasses Passed..... 295.....
- 3. Total No. of Carcasses Rejected..... 01.....

Note: - Rejected/Condemned carcasses send to Rendering Plant or disposal facility.

The Postmortem Examination is done in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Govt. Veterinary officer.

Signature & Stamps  
Of Veterinary Doctors

  
 Dr. Ranjit Prakash  
 B.V.Sc. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 5648

  
 Dr. Sunil Kumar Patel  
 B.V.Sc. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 06667

*02/13/2023*  
  
 Signature & Stamp  
 Of Govt. Veterinary Officer  
 Dr. Rajiva Kumar Rana  
 Govt. Veterinary Hospital  
 Unchagaon (Shamli)

  
 Dr. Anurag Gupta  
 B.V.Sc. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 06718

MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date:- 10/12/23

Daily Summary of Postmortem Examination of Animals (Buffalo)

- 1. Total No. of Carcasses Examined..... 213
- 2. Total No. of Carcasses Passed..... 297
- 3. Total No. of Carcasses Rejected..... 01

Note: - Rejected/Condemned carcasses send to Rendering Plant or disposal facility.

The Postmortem Examination is done in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Govt. Veterinary officer.

413 Carcasses

Signature & Stamps  
Of Veterinary Doctors

Signature & Stamp  
Of Govt. Veterinary Officer  
Dr. Rajiva Kumar Rana  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

Dr. Raj Prakash  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

Dr. Vishwa Nath Gupta  
B.V.S.C. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06718

Dr. Sunil Kumar Patel  
B.V.S.C. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date:-...11/12/23...

Daily Summary of Postmortem Examination of Animals (Buffalo)

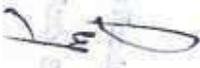
- 1. Total No. of Carcasses Examined.....294.....
- 2. Total No. of Carcasses Passed.....294.....
- 3. Total No. of Carcasses Rejected.....02.....

Note: - Rejected/Condemned carcasses send to Rendering Plant or disposal facility.

The Postmortem Examination is done in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Govt. Veterinary officer.

Signature & Stamps  
Of Veterinary Doctors

  
 Dr. Pankaj Prakash  
 B.V.S. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 5648

  
 Dr. Sunil Kumar Patel  
 B.V.S.C. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 06667

*of 13 Carcass*  
  
 Signature & Stamp  
 Of Gyan Kishore  
 Govt. Veterinary Hospital  
 Unchagaon (Shamli)

  
 Dr. Anand Gupta  
 B.V.S. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 06718

MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date: 12/12/23.

Daily Summary of Postmortem Examination of Animals (Buffalo)

- 1. Total No. of Carcasses Examined..... 298
- 2. Total No. of Carcasses Passed..... 298
- 3. Total No. of Carcasses Rejected.....

Note: - Rejected/Condemned carcasses send to Rendering Plant or disposal facility.

The Postmortem Examination is done in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Govt. Veterinary officer.

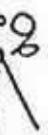
Signature & Stamps  
Of Veterinary Doctors

  
 Dr. Rami Prakash  
 B.V.Sc. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 5648



  
 Dr. Sunil Kumar Patel  
 B.V.Sc. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 06667

4/13 Carcasses

  
 Signature & Stamp  
 Of Govt. Veterinary Officer  
 Dr. Rajwa Kumar Rana  
 Govt. Veterinary Hospital  
 Unchagaon (Shamli)

  
 Dr. Vinay Kumar  
 B.V.Sc. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 06718

MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date:- 13/12/23

Daily Summary of Postmortem Examination of Animals (Buffalo)

- 1. Total No. of Carcasses Examined..... 146.....
- 2. Total No. of Carcasses Passed..... 146.....
- 3. Total No. of Carcasses Rejected.....

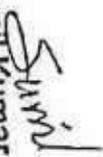
Note: - Rejected/Condemned carcasses send to Rendering Plant or disposal facility.

The Postmortem Examination is done in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Govt. Veterinary officer.

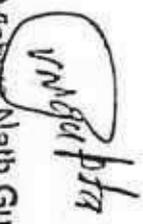
Signature & Stamps  
Of Veterinary Doctors

  
 Dr. Ravi Prakash  
 B.V.Sc. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 5648



  
 Dr. Sunil Kumar Patel  
 B.V.Sc. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 06667

13 Carcasses  
  
 Signature & Stamp  
 Of Govt. Veterinary Officer  
 Govt. Veterinary Hospital  
 Unchagaon (Shamli)

  
 Dr. Vishwanath Nath Gupta  
 B.V.Sc. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 05718

MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date: 14/12/23.

Daily Summary of Postmortem Examination of Animals (Buffalo)

- 1. Total No. of Carcasses Examined..... 299
- 2. Total No. of Carcasses Passed..... 299
- 3. Total No. of Carcasses Rejected..... 0

Note: - Rejected/Condemned carcasses send to Rendering Plant or disposal facility.

The Postmortem Examination is done in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Govt. Veterinary officer.

Signature & Stamps  
Of Veterinary Doctors

  
 Pankaj Prakash  
 B.Sc. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 5648



  
 Dr. Sumit Kumar Patel  
 B.V.Sc. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 06667

  
09/13/2023

Signature & Stamp  
 Of Govt. Veterinary Officer  
 Dr. Rajiva Kumar Rana  
 Govt. Veterinary Hospital  
 Unchagaon (Shamli)

  
 Dr. Vinay Kumar  
 B.V.Sc. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 06718

MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date:.....16/12/23

Daily Summary of Postmortem Examination of Animals (Buffalo)

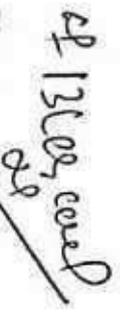
- 1. Total No. of Carcasses Examined.....294.....
- 2. Total No. of Carcasses Passed.....293.....
- 3. Total No. of Carcasses Rejected.....01.....

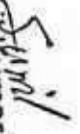
Note: - Rejected/Condemned carcasses send to Rendering Plant or disposal facility.

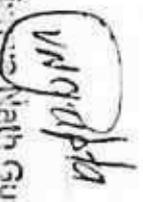
The Postmortem Examination is done in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Govt. Veterinary officer.

Signature & Stamps  
Of Veterinary Doctors

  
Dr. Pratik Arakash  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

22/12/23  
  
Signature & Stamp  
Of Govt. Veterinary Officer  
Dr. Rajiva Kumar Rana  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

  
Dr. Sunit Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06657

  
Dr. Vinod Nath Gupta  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06213

888

MEEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Daily Summary of Postmortem Examination of Animals (Buffalo)

Date:- 17/11/22

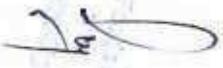
- 1. Total No. of Carcasses Examined..... 298
- 2. Total No. of Carcasses Passed.. 298
- 3. Total No. of Carcasses Rejected.....

Note: - Rejected/Condemned carcasses send to Rendering Plant or disposal facility.

The Postmortem Examination is done in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Govt. Veterinary officer.

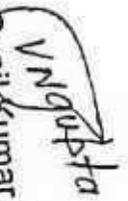
Signature & Stamps  
Of Veterinary Doctors

  
Dr. Ram Prakash  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648



  
Veterinary Doctor  
Reg. No. U.P.V.C. 06718

*22 13 Carcasses*  
Signature & Stamp  
Of Govt. Veterinary Officer  
Dr. Rajiva Kumar Rana  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

  
Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date:-.....18/12/23.

Daily Summary of Postmortem Examination of Animals (Buffalo)

- 1. Total No. of Carcasses Examined.....296
- 2. Total No. of Carcasses Passed.....296
- 3. Total No. of Carcasses Rejected.....60

Note: - Rejected/Condemned carcasses send to Rendering Plant or disposal facility.

The Postmortem Examination is done in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Govt. Veterinary officer.

Signature & Stamps  
Of Veterinary Doctors

  
 Dr. Ram Prakash  
 B.V.Sc. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 5648



  
 Dr. Sunil Kumar Patel  
 B.V.Sc. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 06667

*CP 130 covered*  
 Signature & Stamp  
 Of Govt. Veterinary Officer  
 Dr. Rajendra Kumar Nara  
 Govt. Veterinary Hospital  
 Unchagaon (Shamli)

  
 Dr. Anshu Gupta  
 B.V.Sc. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 06719

MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date:- 19/12/23

Daily Summary of Postmortem Examination of Animals (Buffalo)

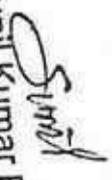
- 1. Total No. of Carcasses Examined..... 298.....
- 2. Total No. of Carcasses Passed..... 296.....
- 3. Total No. of Carcasses Rejected..... 2.....

Note: - Rejected/Condemned carcasses send to Rendering Plant or disposal facility.

The Postmortem Examination is done in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Govt. Veterinary officer.

Signature & Stamps  
Of Veterinary Doctors

  
Dr. Ram Prakash  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

  
Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06657

Accepted  
  
Signature & Stamp  
Of Govt. Veterinary Officer  
Dr. Rajiva Kumar Rana  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

  
Veterinary Doctor  
Reg. No. U.P.V.C. 06718

MEEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date:- 20/12/23

Daily Summary of Postmortem Examination of Animals (Buffalo)

- 1. Total No. of Carcasses Examined..... 293
- 2. Total No. of Carcasses Passed..... 293
- 3. Total No. of Carcasses Rejected..... 0

Note: - Rejected/Condemned carcasses send to Rendering Plant or disposal facility.

The Postmortem Examination is done in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Govt. Veterinary officer.

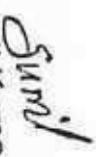
Signature & Stamps  
Of Veterinary Doctors

24/13 Carcasses

Signature & Stamp  
Of Govt. Veterinary Officer  
Dr. Rajiva Kumar Rana  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

  
Dr. Ram Prakash  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

  
Dr. Vishnu Nath Gupta  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06718

  
Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

MIEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Seals (Bore)

21/12/23

296

296

00

Rejected/Condemned carcases send to Rendering Plant or disposal facility.

The Government Enforcement is done in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Govt Veterinary officer.

Signature & Stamps  
Of Veterinary Doctors

21/12/23

Signature

Signature & Stamps  
Of Govt. Veterinary Officer  
Dr. Rajiva Kumar  
Govt Veterinary Hospital  
Unchagaon (Shamli)

Dr. Ramesh Prakash  
D.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

Signature

Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

Signature

Dr. Vinod Kumar Gupta  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06718

MHEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date: 23/12/23  
Certificate of Postmortem Examination of Animals (Buffalo)

1. Total No. of Carcasses Examined..... 29

2. Total No. of Carcasses Passed..... 29

Note: - Rejected/Condemned carcasses send to Rendering Plant or disposal facility.

The Postmortem Examination is done in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Govt. Veterinary officer.

Signature & Stamps  
Of Veterinary Doctors

Signature & Stamp  
Of Govt. Veterinary Officer  
Dr. Rajiva Kumar Rana  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

Dr. Rakesh  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06637

Dr. Vinod Nath Gupta  
Veterinary Doctor  
Reg. No. U.P.V.C. 05718

MHEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Daily Summary of Postmortem Examination of Animals (Buffalo)

Date: 24/12/23.

- 1. Total No. of Carcasses Examined..... 298.....
- 2. Total No. of Carcasses Passed..... 297.....
- 3. Total No. of Carcasses Rejected..... 01.....

Note: - Rejected/Condemned carcasses send to Rendering Plant or disposal facility.

The Postmortem Examination is done in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Govt. Veterinary officer.

Signature & Stamps  
Of Veterinary Doctors

*[Signature]*  
Dr. Ranjit Prakash  
D.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

*[Signature]*

*[Signature]*  
Dr. Sunil Kumar Patel  
B.V.Sc & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06657

64 13 Cond carcases

*[Signature]*  
Signature & Stamp  
Of Govt. Veterinary Officer  
Dr. Rajiva Kumar Rana  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

*[Signature]*  
Dr. Anshu Gupta  
D.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 05718

MEEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date:- 25/12/23

Daily Summary of Postmortem Examination of Animals (Buffalo)

- 1. Total No. of Carcasses Examined..... 297
- 2. Total No. of Carcasses Passed..... 296
- 3. Total No. of Carcasses Rejected..... 01

Note: - Rejected/Condemned carcasses send to Rendering Plant or disposal facility.

The Postmortem Examination is done in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Govt. Veterinary officer.

Signature & Stamps  
Of Veterinary Doctors

*Dr. Rani Prakash*  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

*[Signature]*

*Dr. Sunil Kumar Patel*  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06657

*01 12 Carcasses*

Signature & Stamp  
Of Govt. Veterinary Officer  
*Dr. Rajendra Kumar Rana*  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

*Dr. Rajendra Kumar Rana*  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

*Dr. Rajendra Kumar Rana*  
Govt. Veterinary Hospital  
Unchagaon (Shamli)  
Reg. No. U.P.V.C. 06712

MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Daily Summary of Postmortem Examination of Animals (Buffalo)

Date: 26/12/23

- 1. Total No. of Carcasses Examined..... 297
- 2. Total No. of Carcasses Passed..... 297
- 3. Total No. of Carcasses Rejected.....

Note: - Rejected/Condemned carcasses send to Rendering Plant or disposal facility.

The Postmortem Examination is done in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Govt. Veterinary officer.

Signature & Stamps  
Of Veterinary Doctors

01 13 carcasses  
 Signature & Stamp  
 Of Govt. Veterinary Officer  
 Govt. Veterinary Hospital  
 Unchagaon (Shamli)

*P. Anand Prakash*  
 V.C. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 5648

*Sunil*  
 Dr. Sunil Kumar Patel  
 B.V.Sc. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 06667

*V. Gupta*  
 Dr. V. Gupta  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 06718

MEEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Daily Summary of Postmortem Examination of Animals (Buffalo)

Date:- 27/12/23

- 1. Total No. of Carcasses Examined..... 222.....
- 2. Total No. of Carcasses Passed..... 222.....
- 3. Total No. of Carcasses Rejected.....

Note: - Rejected/Condemned carcasses send to Rendering Plant or disposal facility.

The Postmortem Examination is done in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Govt. Veterinary officer.

1

Signature & Stamps  
Of Veterinary Doctors

02/12/2023

Signature & Stamp  
Of Govt. Veterinary Officer  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

Signature

Dr. Sunil Kumar Patel  
B.V.S.C & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

Dr. Pankaj Singh  
B.V.S.C & A.H.  
Veterinary Doctor  
No. U.P.V.C. 50418

MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date:.....20/12/23

Daily Summary of Postmortem Examination of Animals (Buffalo)

- 1. Total No. of Carcasses Examined.....297.....
- 2. Total No. of Carcasses Passed.....296.....
- 3. Total No. of Carcasses Rejected.....0}.....

Note: - Rejected/Condemned carcasses send to Rendering Plant or disposal facility.

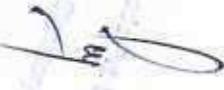
The Postmortem Examination is done in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Govt. Veterinary officer.

Signature & Stamps  
Of Veterinary Doctors

29 13 cows宰杀

Signature & Stamp  
Of Govt. Veterinary Officer  
Dr. Rajiva Kumar Rana  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

  
Dr. Ramesh Prakash  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 56418

  
Dr. Sunil Kumar Patel  
B.V.Sc & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

  
Veterinary Doctor  
Reg. No. U.P.V.C. 06718

MEEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Daily Summary of Postmortem Examination of Animals (Buffalo)  
Date: 30/12/23

- 1. Total No. of Carcasses Examined..... 297
- 2. Total No. of Carcasses Passed..... 297
- 3. Total No. of Carcasses Rejected.....

Note: - Rejected/Condemned carcasses send to Rendering Plant or disposal facility.

The Postmortem Examination is done in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Govt. Veterinary officer.

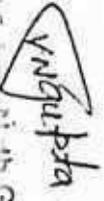
Signature & Stamps  
Of Veterinary Doctors

of 13 carcasses

Signature & Stamp  
Of Govt. Veterinary Officer  
Dr. Rajiva Kumar  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

  
P. Prakash  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

  
Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

  
Dr. V. N. Gupta  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg No. U.P.V.C. 08718

MEEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date: 21/12/20

Daily Summary of Postmortem Examination of Animals (Buffalo)

- 1. Total No. of Carcasses Examined..... 294.....
- 2. Total No. of Carcasses Passed..... 294.....
- 3. Total No. of Carcasses Rejected..... 00.....

Note: - Rejected/Condemned carcasses send to Rendering Plant or disposal facility.  
The Postmortem Examination is done in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Govt. Veterinary officer.

Signature & Stamps  
Of Veterinary Doctors

  
Prakash  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

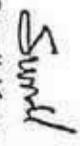


Vet. No. 06713  
Reg. No. U.P.V.C. 06713



of 13 cases

  
Signature & Stamp  
Of Govt. Veterinary Officer  
Dr. Ravi Kumar Rana  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

  
Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06687

MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Daily Summary of Postmortem Examination of Animals (Buffalo)

Date: 01/01/2024

- 1. Total No. of Carcasses Examined..... 295.....
- 2. Total No. of Carcasses Passed..... 295.....
- 3. Total No. of Carcasses Rejected.....

Note: - Rejected/Condemned carcasses send to Rendering Plant or disposal facility.

The Postmortem Examination is done in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Govt. Veterinary officer.

Signature & Stamps  
Of Veterinary Doctors

Dr. Sunil Kumar  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

*[Signature]*

Dr. Vinod Kumar Gupta  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06719

Signature & Stamp  
Of Govt. Veterinary Officer  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

*24/13 Carcasses*

Dr. Sunil Kumar Patel  
B.V.Sc & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06657

*Sunil*



**MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)**

Daily Summary of Postmortem Examination of Animals (Buffalo)

Date: 21/12/24

- 1. Total No. of Carcasses Examined..... 297
- 2. Total No. of Carcasses Passed..... 296
- 3. Total No. of Carcasses Rejected..... 01

**Note: - Rejected/Condemned carcasses send to Rendering Plant or disposal facility.**  
The Postmortem Examination is done in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Govt. Veterinary officer.

Signature & Stamps  
Of Veterinary Doctors

*Dr. Rakesh*  
Dr. Rakesh  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

*[Signature]*

*Sunil*  
Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06657

*at 13 carcasses*  
Signature & Stamp  
Of Govt. Veterinary Officer  
Dr. Rajiva Kumar Rana  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

*[Signature]*

*[Signature]*  
Veterinary Doctor  
Reg. No. U.P.V.C. 06718



**MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)**

Daily Summary of Postmortem Examination of Animals (Buffalo)

Date: 31/01/24

1. Total No. of Carcasses Examined..... 297.....
2. Total No. of Carcasses Passed..... 297.....
3. Total No. of Carcasses Rejected..... 00.....

**Note: - Rejected/Condemned carcasses send to Rendering Plant or disposal facility.**

The Postmortem Examination is done in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Govt. Veterinary officer.

Signature & Stamps  
Of Veterinary Doctors

Signature & Stamp  
Of Govt. Veterinary Officer  
Dr. Sunil Kumar Rana  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

*Prakash*  
B.V.Sc. & A.H.  
Veterinary Doctor  
No. U.P.V.C. 5648

*Sunil*  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

*Sunil*  
Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

*Prakash*  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06718

MHEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Daily Summary of Postmortem Examination of Animals (Buffalo)

Date: 04.11.24

- 1. Total No. of Carcasses Examined..... 293
- 2. Total No. of Carcasses Passed..... 293
- 3. Total No. of Carcasses Rejected..... 00

Note: - Rejected/Condemned carcasses send to Rendering Plant or disposal facility.

The Postmortem Examination is done in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Govt. Veterinary officer.

Signature & Stamps  
Of Veterinary Doctors

Dr. Rajiva Kumar Rana  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

Signature & Stamp  
Of Govt. Veterinary Officer

Dr. Sunil Kumar Patel  
B.V.S.C. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

Dr. Anurag Singh Gupta  
B.V.S.C. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 05718

MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Daily Summary of Postmortem Examination of Animals (Buffalo)  
Date: 06/01/2011

- 1. Total No. of Carcasses Examined..... 293.....
- 2. Total No. of Carcasses Passed..... 293.....
- 3. Total No. of Carcasses Rejected..... 0.....

Note: - Rejected/Condemned carcasses send to Rendering Plant or disposal facility.  
The Postmortem Examination is done in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Govt. Veterinary officer.

Signature & Stamps  
Of Veterinary Doctors

Dr. Ranjiv Prakash  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

*[Signature]*

Dr. Vinod Gupta  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg No U.P.V.C. 06718

24/13/00200000  
Signature & Stamp  
Of Govt. Veterinary Officer  
Dr. Rajiva Kumar Rana  
Govt. Veterinary Hospital  
Unchajason (Shamli)

Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Daily Summary of Postmortem Examination of Animals (Buffalo)

Date: 07/01/24

- 1. Total No. of Carcasses Examined..... 298
- 2. Total No. of Carcasses Passed..... 298
- 3. Total No. of Carcasses Rejected.....

Note: - Rejected/Condemned carcasses send to Rendering Plant or disposal facility.

The Postmortem Examination is done in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Govt. Veterinary officer.

Signature & Stamps  
Of Veterinary Doctors

24/13/2024  
Signature & Stamp  
Of Govt. Veterinary Officer  
Dr. Rajiva Kumar Rana  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

Veterinary Doctor  
Reg. No U.P.V.C. 06713

MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Daily Summary of Postmortem Examination of Animals (Buffalo)  
Date:- 08/01/24

- 1. Total No. of Carcasses Examined..... 295.....
- 2. Total No. of Carcasses Passed..... 295.....
- 3. Total No. of Carcasses Rejected.....

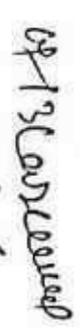
Note: - Rejected/Condemned carcasses send to Rendering Plant or disposal facility.

The Postmortem Examination is done in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Govt. Veterinary officer.

Signature & Stamps  
Of Veterinary Doctors

  
Dr. Parul Srivastava  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

  
Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

  
Signature & Stamp  
Of Govt. Veterinary Officer  
Dr. Rajiva Kumar Rana  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

  
Dr. Anshu Singh  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 05718

MEEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Daily Summary of Postmortem Examination of Animals (Buffalo)

Date: 09/01/24

- 1. Total No. of Carcasses Examined..... 292
- 2. Total No. of Carcasses Passed..... 292
- 3. Total No. of Carcasses Rejected.....

**Note: - Rejected/Condemned carcasses send to Rendering Plant or disposal facility.**

The Postmortem Examination is done in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Govt. Veterinary officer.

Signature & Stamps  
Of Veterinary Doctors

413 Carcasses

Signature & Stamp  
Of Govt. Veterinary Officer  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

*Sunil*  
Dr. Sunil Kumar Patel  
BVSC & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

*Prakash*  
Dr. Prakash Prakash  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

*Vijayendra*  
Dr. Vijayendra Nath  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 05718

MEEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date: 10/01/24

Daily Summary of Postmortem Examination of Animals (Buffalo)

- 1. Total No. of Carcasses Examined..... 296
- 2. Total No. of Carcasses Passed..... 295
- 3. Total No. of Carcasses Rejected..... 01

Note: - Rejected/Condemned carcasses send to Rendering Plant or disposal facility.

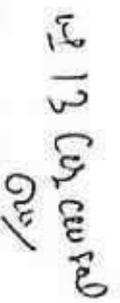
The Postmortem Examination is done in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Govt. Veterinary officer.

Signature & Stamps  
Of Veterinary Doctors

  
 Dr. Rakesh  
 V.V.Sc. & A.H.  
 Veterinary Doctor  
 No. U.P.V.C. 5643

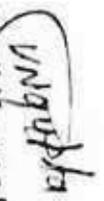


  
 Dr. Pooja Kumar Rana  
 Govt. Veterinary Hospital  
 Unchagaon (Shamli)  
 Reg. No. U.P.V.C. 06718

  
 Govt

Signature & Stamp  
Of Govt. Veterinary Officer

Dr. Pooja Kumar Rana  
 Govt. Veterinary Hospital  
 Unchagaon (Shamli)

  
 Dr. Sunil Kumar Patel  
 B.V.Sc. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 05567

**MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)**

Date: 11/11/24

Daily Summary of Postmortem Examination of Animals (Buffalo)

1. Total No. of Carcasses Examined..... 296..... 2. Total No. of Carcasses Passed..... 296.....

Total No. of Carcasses Rejected.....

Note: - Rejected/Condemned carcasses send to rendering plant or disposal facility.

The Postmortem Examination is done in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Govt. Veterinary officer.

Signature & Stamps  
Of Veterinary Doctors

13 Condensed  
Signature & Stamp  
Of Govt. Veterinary Officer  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

Dr. Ram Prakash  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

Dr. Anupama  
Veterinary Doctor  
Reg. No. U.P.V.C. 06715

Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06657



MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date:- 13/01/24

Daily Summary of Postmortem Examination of Animals (Buffalo)

- 1. Total No. of Carcasses Examined..... 145
- 2. Total No. of Carcasses Passed..... 145
- 3. Total No. of Carcasses Rejected..... 00

**Note: - Rejected/Condemned carcasses send to Rendering Plant or disposal facility.**

The Postmortem Examination is done in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Govt. Veterinary officer.

Signature & Stamps  
Of Veterinary Doctors

of 13 Carcasses  
Signature & Stamp  
Of Govt. Veterinary Officer  
Dr. Rajwa Kumari  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

Dr. Prakash  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

*(Signature)*

*(Signature)*

Reg. No. U.P.V.C. 06718

Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Daily Summary of Postmortem Examination of Animals (Buffalo)

Date: 14/1/24

- 1. Total No. of Carcasses Examined..... 244
- 2. Total No. of Carcasses Passed..... 243
- 3. Total No. of Carcasses Rejected..... 01

Note: - Rejected/Condemned carcasses send to Rendering Plant or disposal facility.

The Postmortem Examination is done in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Govt. Veterinary officer.

Signature & Stamps  
Of Veterinary Doctors

Dr. Rami Prakash  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

Dr. Vinita Nath Gupta  
B.V.S.C. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06718

013 Covered

Signature & Stamp  
Of Govt. Veterinary Officer

Dr. Rajiva Kumar Rana  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

Sunil

Dr. Sunil Kumar Patel  
B.V.S.C. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06657

MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date:- 15/01/24.

Daily Summary of Postmortem Examination of Animals (Buffalo)

- 1. Total No. of Carcasses Examined... 297
- 2. Total No. of Carcasses Passed... 297
- 3. Total No. of Carcasses Rejected.....

Note: - Rejected/Condemned carcasses send to Rendering Plant or disposal facility.

The Postmortem Examination is done in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Govt. Veterinary officer.



Signature & Stamps  
Of Veterinary Doctors  
Dr. Ram Prakash  
D.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

4 13 Carcasses

Signature & Stamp  
Of Govt. Veterinary Officer  
Dr. Rajiva Kumar Rana  
Govt. Veterinary Hospital  
Unchagaon (Shamli)



Dr. Vishwanath Gupta  
B.V.S.C. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06716



Dr. Sunil Kumar Patel  
B.V.S.C. & A.H.  
Veterinary Doctor  
Reg. No. 11P.V.C. 05667

MEEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Daily Summary of Postmortem Examination of Animals (Buffalo)

Date: 16/01/24

- 1. Total No. of Carcasses Examined..... 290
- 2. Total No. of Carcasses Passed..... 290
- 3. Total No. of Carcasses Rejected..... 00

Note: - Rejected/Condemned carcasses send to Rendering Plant or disposal facility.

The Postmortem Examination is done in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Govt. Veterinary officer.

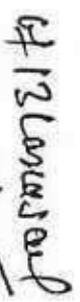


Signature & Stamps  
Of Veterinary Doctors

Dr. Parn Prakash  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5618

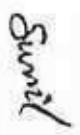


Dr. Anil Nath Gupta  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg No U.P.V.C. 08718



Signature & Stamp  
Of Govt. Veterinary Officer

Dr. Rajiwa Kumar Rana  
Govt. Veterinary Hospital  
Unchagaon (Shamli)



Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 08667

MEEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date: 17/01/24

Daily Summary of Postmortem Examination of Animals (Buffalo)

- 1. Total No. of Carcasses Examined..... 298
- 2. Total No. of Carcasses Passed..... 297
- 3. Total No. of Carcasses Rejected..... 01

Note: - Rejected/Condemned carcasses send to Rendering Plant or disposal facility.

The Postmortem Examination is done in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Govt. Veterinary officer.



17/1/24

Signature & Stamp  
Of Govt. Veterinary Officer

Dr. Rajiva Kumar Rana  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

Signature & Stamps  
Of Veterinary Doctors

Dr. Ram Prakash  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648



Dr. Vinay Singh  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 08718

Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Daily Summary of Postmortem Examination of Animals (Buffalo)

Date: 12/01/22

- 1. Total No. of Carcasses Examined..... 276
- 2. Total No. of Carcasses Passed..... 276
- 3. Total No. of Carcasses Rejected..... 00

Note: - Rejected/Condemned carcasses send to Rendering Plant or disposal facility.

The Postmortem Examination is done in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Govt. Veterinary officer.

Signature & Stamp  
Of Veterinary Doctors

Dr. Sunil Kumar Rana  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06657

276 Carcasses

Signature & Stamp  
Of Govt. Veterinary Officer

Dr. Rajive Kumar Rana  
Govt. Veterinary Hospital  
Unnao (U.P.)

Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06657

MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Daily Summary of Postmortem Examination of Animals (Buffalo)

Date:- 29/01/24

- 1. Total No. of Carcasses Examined..... 298.....
- 2. Total No. of Carcasses Passed..... 298.....
- 3. Total No. of Carcasses Rejected..... 02.....

Note: - Rejected/Condemned carcasses send to Rendering Plant or disposal facility.

The Postmortem Examination is done in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Govt. Veterinary officer.

Signature & Stamps  
Of Veterinary Doctors

Dr. Ram Prakash  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

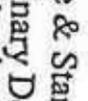
  
Dr. Ram Prakash  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

Signature & Stamp  
Of Govt. Veterinary Officer

Dr. Rajiva Kumar Rana  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

Dr. Rajiva Kumar Rana  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

Dr. Vinay Gupta  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06718

  
Dr. Vinay Gupta  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06718

Signature & Stamp  
Of Govt. Veterinary Officer

Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 03637

Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 03637

MEEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Daily Summary of Postmortem Examination of Animals (Buffalo)

Date:- 21/01/24

- 1. Total No. of Carcasses Examined..... 296
- 2. Total No. of Carcasses Passed..... 296
- 3. Total No. of Carcasses Rejected..... 0

Note: - Rejected/Condemned carcasses send to Rendering Plant or disposal facility.

The Postmortem Examination is done in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Govt. Veterinary officer.



Signature & Stamps  
Of Veterinary Doctors

Dr. Ram Prakash  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648



Signature & Stamp  
Of Govt. Veterinary Officer

Dr. Rajiwa Kumar Rana  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

Dr. Vinay Kumar Gupta  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06718

Dr. Sunil Kumar Patel  
B.V.Sc & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

MEEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Daily Summary of Postmortem Examination of Animals (Buffalo)

Date: 23/01/24

- 1. Total No. of Carcasses Examined..... 297
- 2. Total No. of Carcasses Passed..... 296
- 3. Total No. of Carcasses Rejected..... 01

Note: - Rejected/Condemned carcasses send to Rendering Plant or disposal facility.

The Postmortem Examination is done in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Govt. Veterinary officer.



Signature & Stamps  
Of Veterinary Doctors

Dr. Ravi Prakash  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648



Dr. Vinay Gupta  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06718

413 Censored

Signature & Stamp  
Of Govt. Veterinary Officer

Dr. Rajiva Kumar Rana  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor

Reg. No. U.P.V.C. 06667

MEEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Daily Summary of Postmortem Examination of Animals (Buffalo)

Date:- 22/01/24

- 1. Total No. of Carcasses Examined..... 292
- 2. Total No. of Carcasses Passed..... 292
- 3. Total No. of Carcasses Rejected..... 0

Note: - Rejected/Condemned carcasses send to Rendering Plant or disposal facility.

The Postmortem Examination is done in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Govt. Veterinary officer.



Dr. Ram Prakash  
M.V.Sc. & St. Signature & Stamps  
Veterinary Officer  
Reg. No. U.P. Of Veterinary Doctors

Signature & Stamp  
Of Govt. Veterinary Officer  
Dr. Rajiva Kumar Rana  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

Vet. Doctor  
Reg. No. U.P.V.C. 06718

MEEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Daily Summary of Postmortem Examination of Animals (Buffalo)

Date:- 25/1/24

- 1. Total No. of Carcasses Examined..... 297
- 2. Total No. of Carcasses Passed..... 297
- 3. Total No. of Carcasses Rejected..... 00

Note: - Rejected/Condemned carcasses send to Rendering Plant or disposal facility.

The Postmortem Examination is done in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Govt. Veterinary officer.

Signature & Stamps  
Of Veterinary Doctors

13 Carcasses

Signature & Stamp  
Of Govt. Veterinary Officer  
Dr. Rajiva Kumar Rana  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

Dr. Rajiv Prakash  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

Dr. Vinay Gupta  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 05718

MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date: 8/11/23

Daily Summary of Antemortem Examination of Animals (Buffalo)

- 1. Total No. of Animals Examined..... 328
- 2. Total No. of Female Animals..... 44
- 3. Total No. of Male Animals..... 284
- 4. Total No. of Animals Passed..... 298
- 5. Total No. of Animals Rejected..... 02

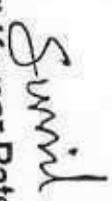
Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

Signature & Stamps  
Of Veterinary Doctors

  
Dr. Ranjit Prakash  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5640

  
For Meem Agro Foods Pvt. Ltd  
Auth. Signatory

  
Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

28/12 Animals

Signature & Stamp

Of Govt. Veterinary Officer  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

  
Dr. Vishva Nath Gupta  
B.V.S.C. & A.H.  
Veterinary Doctor  
Reg No. U.P.V.C 06716



**MEEAM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)**

Daily Summary of Antemortem Examination of Animals (Buffalo)

Date: 21.11.23

- |                                       |     |                                     |     |
|---------------------------------------|-----|-------------------------------------|-----|
| 1. Total No. of Animals Examined..... | 299 | 2. Total No. of Female Animals..... | 30  |
| 3. Total No. of Male Animals.....     | 269 | 4. Total No. of Animals Passed..... | 297 |
| 5. Total No. of Animals Rejected..... | 02  |                                     |     |

**Note: - Rejected animals send back to suppliers.**

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

*21/11/23*

**Signature & Stamps  
Of Veterinary Doctors**

*[Signature]*  
Dr. Kam Prakash  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

*[Signature]*  
For Meem Agro Foods Pvt. Ltd  
Auth. Signatory

*[Signature]*  
Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06687

*[Signature]*  
**Signature & Stamp  
Of Govt. Veterinary Officer**  
Dr. Rajiva Kumar Rana  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

*[Signature]*  
Dr. Vishal  
B.V.S.C.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06718

MEEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date:- 11/11/23

Daily Summary of Antemortem Examination of Animals (Buffalo)

- 1. Total No. of Animals Examined..... 300
- 2. Total No. of Female Animals..... 31
- 3. Total No. of Male Animals..... 269
- 4. Total No. of Animals Passed..... 299
- 5. Total No. of Animals Rejected..... 01

Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

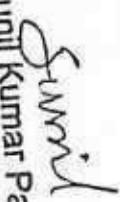
Signature & Stamps  
Of Veterinary Doctors

  
Dr. Ram Prakash  
V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

  
Dr. B.V.S.C. & A.H. Gupta  
Veterinary Doctor  
Reg. No. U.P.V.C. 06718



Signature & Stamp  
Of:  Veterinary Officer  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

  
Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Daily Summary of Antemortem Examination of Animals (Buffalo)

Date:- 13/11/23

- 1. Total No. of Animals Examined..... 300.....
- 2. Total No. of Female Animals..... 50.....
- 3. Total No. of Male Animals..... 250.....
- 4. Total No. of Animals Passed..... 297.....
- 5. Total No. of Animals Rejected..... 03.....

Note: - Rejected animals send back to suppliers.

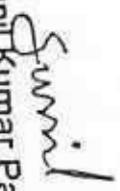
The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

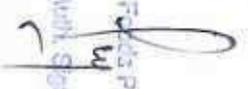
Signature & Stamps  
Of Veterinary Doctors

  
 Dr. Ravi Prakash  
 B.V.Sc. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 5648

4/12/23  


Signature & Stamp  
 Of Govt. Veterinary Officer  
 Dr. Rajiva Kumar Rana  
 Govt. Veterinary Hospital  
 Unchagaon (Shamli)

  
 Dr. Sunil Kumar Patel  
 B.V.Sc. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 06667

  
 Anil Sengupta  
 For Meem Agro Foods Pvt. Ltd.  
 Reg. No. U.P.V.C. 95716

  
 Dr. B.V.S.C. Rana  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 95716

MEEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Daily Summary of Antemortem Examination of Animals (Buffalo)

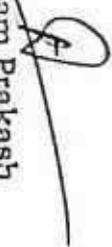
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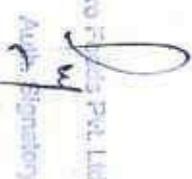
- 1. Total No. of Animals Examined..... 299
- 2. Total No. of Female Animals..... 32
- 3. Total No. of Male Animals..... 267
- 4. Total No. of Animals Passed..... 298
- 5. Total No. of Animals Rejected..... 01

Note: - Rejected animals send back to suppliers.

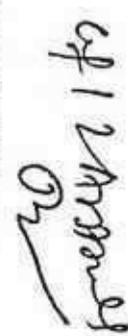
The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

Signature & Stamps  
Of Veterinary Doctors

  
Dr. Ram Prakash  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

  
For Meem Agro Foods Pvt. Ltd  
Authority

  
Dr. V.S.C. & A.H.  
Veterinary Doctor  
Reg No U.P.V.C 06718



Signature & Stamp  
Of Govt. Veterinary Officer  
Dr. Rajiva Kumar Rana  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

  
Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. N. .P.V.C. 06667

MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Daily Summary of Antemortem Examination of Animals (Buffalo)

Date: 15/11/2023

- 1. Total No. of Animals Examined..... 309
- 2. Total No. of Female Animals..... 37
- 3. Total No. of Male Animals..... 263
- 4. Total No. of Animals Passed..... 298
- 5. Total No. of Animals Rejected..... 02

Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

Signature & Stamps  
Of Veterinary Doctors

Ram Prakash  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

For Meem Agro Foods Pvt. Ltd  
Auth. Signatory

Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

6413 Animals

Signature & Stamp  
Of Govt. Veterinary Officer

Dr. Rajiva Kumar Rana  
Govt. Veterinary Hospital  
Upreti (Shamli)

Dr. Vinay Nath Gupta  
B.V.S.C & A.H.  
Veterinary Doctor  
Reg No U.P.V.C 66718

MEEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Daily Summary of Antemortem Examination of Animals (Buffalo)

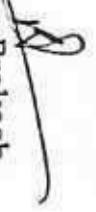
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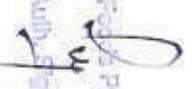
- 1. Total No. of Animals Examined..... 300
- 2. Total No. of Female Animals..... 27
- 3. Total No. of Male Animals..... 273
- 4. Total No. of Animals Passed..... 299
- 5. Total No. of Animals Rejected..... 01

Note: - Rejected animals send back to suppliers.

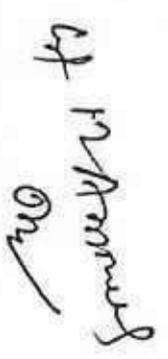
The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

Signature & Stamps  
Of Veterinary Doctors

  
Dr. Ram Prakash  
M.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

For Meem Agro Foods Pvt. Ltd  
  
Auditor

  
Dr. V.N. Gupta  
M.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 6518



Signature & Stamp  
Of Govt. Veterinary Officer  
Dr. Rajiva Kumar Rana  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

  
Dr. Sunil Kumar Patel  
B.V.Sc.&A.H.  
Veterinary Doctor  
Reg. N. U.P.V.C. 06667

MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Daily Summary of Antemortem Examination of Animals (Buffalo)

Date:-.....18/11/23

- 1. Total No. of Animals Examined.....299
- 2. Total No. of Female Animals.....37
- 3. Total No. of Male Animals.....262
- 4. Total No. of Animals Passed.....298
- 5. Total No. of Animals Rejected.....01

Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

Signature & Stamps  
Of Veterinary Doctors

  
 Dr. Ram Prakash  
 D.V.Sc. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 5648

  
 For Meem Agro Foods Pvt. Ltd.  
 Authority

  
 Dr. V. S. C. & A. H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 68716

12/11/23  


Signature & Stamp  
Of Govt. Veterinary Officer  
Dr. Rajiva Kumar  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

  
 Dr. Sunil Kumar Patel  
 B.V.Sc. & A.H.  
 Veterinary Doctor  
 Reg. N. J.P.V.C. 06667

MEEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Daily Summary of Antemortem Examination of Animals (Buffalo)

Date: 19/11/25

- 1. Total No. of Animals Examined..... 298
- 2. Total No. of Female Animals..... 29
- 3. Total No. of Male Animals..... 269
- 4. Total No. of Animals Passed..... 295
- 5. Total No. of Animals Rejected..... 03

Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

Signature & Stamps  
of Veterinary Doctors

Dr. Ram Prakash  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

Meem Agro Foods Pvt. Ltd  
Secretary

Dr. Vinay Nalhi Gupta  
B.V.S.C. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 05716

Signature & Stamp  
of Govt. Veterinary Officer  
Unchagaon (Shamli)

Signature of 11/11/25

Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. J.P.V.C. 05667

# MEEM AGRO FOODS PVT. LTD. KAIRANA, SHAMLI (U.P.)

## Daily Summary of Antemortem Examination of Animals (Buffalo)

Date:- 20/11/23

- 1. Total No. of Animals Examined..... 276
- 2. Total No. of Female Animals..... 17
- 3. Total No. of Male Animals..... 261
- 4. Total No. of Animals Passed..... 276
- 5. Total No. of Animals Rejected..... 0

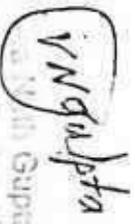
Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

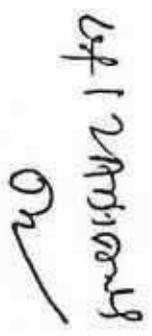
Signature & Stamps  
Of Veterinary Doctors

  
 Dr. Ram Prakash  
 D.V.Sc. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 5648

  
 For Meem Agro Foods Pvt. Ltd.  
 Authority

  
 Dr. Vinay Gupta  
 B.V.Sc. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 65718

Signature & Stamp  
Of Govt. Veterinary Officer



Dr. Rajiva Kumar Rana  
 Govt. Veterinary Hospital  
 Unchagaon (Shamli)

  
 Dr. Sunil Kumar Patel  
 B.V.Sc. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 06667

130



# MEEM AGRO FOODS PVT. LTD. KAIRANA, SHAMLI (U.P.)

## Daily Summary of Antemortem Examination of Animals (Buffalo)

Date:- 21/11/23

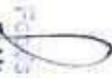
- 1. Total No. of Animals Examined..... 300
- 2. Total No. of Female Animals..... 79
- 3. Total No. of Male Animals..... 221
- 4. Total No. of Animals Passed..... 297
- 5. Total No. of Animals Rejected..... 03

Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

Signature & Stamps  
Of Veterinary Doctors

  
**Dr. Ram Prakash**  
 B.V.Sc. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 5648

  
 For Meem Agro Foods Pvt. Ltd  
 Audit  
 Veterinary

  
 Dr. Vinay Singh  
 B.V.S.C. & A.H.  
 Veterinary Doctor  
 Reg. No U.P.V.C 06718

up 12 months  
on

Signature & Stamp  
Of Govt. Veterinary Officer

**Dr. Rajiva Kumar Rana**  
 Govt. Veterinary Hospital  
 Unchagaon (Shamli)

  
**Dr. Sunil Kumar Patel**  
 B.V.S.C. & A.H.  
 Veterinary Doctor  
 Reg. N. .P.V.C. 06687

MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Daily Summary of Antemortem Examination of Animals (Buffalo)

Date:- 22/11/23

- 1. Total No. of Animals Examined..... 298.....
- 2. Total No. of Female Animals..... 36.....
- 3. Total No. of Male Animals..... 262.....
- 4. Total No. of Animals Passed..... 295.....
- 5. Total No. of Animals Rejected..... 03.....

Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

Signature & Stamps  
Of Veterinary Doctors

Dr. Ram Prakash  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

Meem Agro Foods Pvt. Ltd.  
Auth. Stamp

VN Gupta

B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No U.P.V.C 06718

24/12/2023

Signature & Stamp  
Of Govt. Veterinary Officer

Dr. Rajiva Kumar Rana  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667



**MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)**

Daily Summary of Antemortem Examination of Animals (Buffalo)

Date: 23/11/23

- |                                       |                |                                     |                |
|---------------------------------------|----------------|-------------------------------------|----------------|
| 1. Total No. of Animals Examined..... | 300            | 2. Total No. of Female Animals..... | 18             |
| 3. Total No. of Male Animals.....     | <del>252</del> | 4. Total No. of Animals Passed..... | <del>298</del> |
| 5. Total No. of Animals Rejected..... | 02             |                                     |                |

**Note: - Rejected animals send back to suppliers.**

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

Signature & Stamps  
Of Veterinary Doctors

*R. Prakash*  
Dr. Rana Prakash  
P.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

*[Signature]*  
Meem Agro Foods Pvt. Ltd.  
Vet. Laboratory

*[Signature]*  
Dr. Sunil Kumar Gupta  
P.V.Sc. & A.H.  
Veterinary Doctor

*[Signature]*

Signature & Stamp  
Of Govt. Veterinary Officer

Dr. Rajiva Kumar Rana  
Govt. Veterinary Hospital  
Undhagaon (Shamli)

*[Signature]*  
Dr. Sunil Kumar Patel  
P.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date: 26/11/23

Daily Summary of Antemortem Examination of Animals (Buffalo)

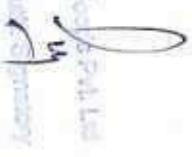
- 1. Total No. of Animals Examined..... 298
- 2. Total No. of Female Animals..... 63
- 3. Total No. of Male Animals..... 233
- 4. Total No. of Animals Passed..... 296
- 5. Total No. of Animals Rejected..... 02

Note: - Rejected animals send back to suppliers.

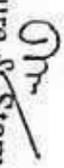
The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

Signature & Stamps  
Of Veterinary Doctors

  
 Dr. Ranjiv Prakash  
 B.V.Sc. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 5648

  
 Dr. Sunil Kumar Patel  
 B.V.Sc. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 06667

of 12 Animals

  
 Signature & Stamp  
 Of Govt. Veterinary Officer  
 Dr. Rajiwa Kumar Rana  
 Govt. Veterinary Hospital  
 Unchagaon (Shamli)

  
 Dr. Vinay Kumar Gupta  
 B.V.Sc. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 09718

MEEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date:- 27/11/23

Daily Summary of Antemortem Examination of Animals (Buffalo)

- 1. Total No. of Animals Examined..... 300
- 2. Total No. of Female Animals..... 25
- 3. Total No. of Male Animals..... 275
- 4. Total No. of Animals Passed..... 299
- 5. Total No. of Animals Rejected..... 01

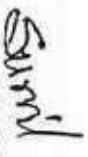
Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

Signature & Stamps  
Of Veterinary Doctors

  
Dr. Ramesh Prakash  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

For Meem Agro Foods Pvt. Ltd  
Auth. Slaughter  


  
Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

  
Signature & Stamp  
Of Govt. Veterinary Officer  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

27/11/2023

  
Dr. Vinod Kumar Gupta  
B.V.S.C. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 6571e

MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date:- 28/11/23.

Daily Summary of Antemortem Examination of Animals (Buffalo)

- 1. Total No. of Animals Examined..... 298.....
- 2. Total No. of Female Animals..... 38.....
- 3. Total No. of Male Animals..... 260.....
- 4. Total No. of Animals Passed..... 296.....
- 5. Total No. of Animals Rejected..... 02.....

Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

Signature & Stamps  
Of Veterinary Doctors

*[Handwritten Signature]*

Dr. Kamal Prakash  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

*[Handwritten Signature]*  
Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

*4 12 Animals*

Signature & Stamp  
Of Govt. Veterinary Officer  
Dr. Rajiva Kumar Rana  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

*[Handwritten Signature]*

Dr. Anshu Khatun Gupta  
B.V.S.C. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06718

MEEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Daily Summary of Antemortem Examination of Animals (Buffalo)

Date:- 29/11/23

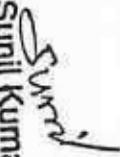
- 1. Total No. of Animals Examined..... 300
- 2. Total No. of Female Animals..... 55
- 3. Total No. of Male Animals..... 245
- 4. Total No. of Animals Passed..... 298
- 5. Total No. of Animals Rejected..... 02

Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

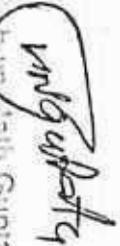
Signature & Stamps  
Of Veterinary Doctors

  
Dr. Ramesh Prakash  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

  
Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

Signature & Stamp  
Of Govt. Veterinary Officer

Dr. Rajiva Kumar Rana  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

  
Dr. Vinod Kumar Gupta  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 95718

*Handwritten note:*  
02/11/23

MEEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date:- 30/11/22

Daily Summary of Antemortem Examination of Animals (Buffalo)

- 1. Total No. of Animals Examined..... 299
- 2. Total No. of Female Animals..... 51
- 3. Total No. of Male Animals..... 248
- 4. Total No. of Animals Passed..... 298
- 5. Total No. of Animals Rejected..... 01

Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

29/12/2022

Signature & Stamps  
Of Veterinary Doctors

  
Dr. Ram Pralhas  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

  
Dr. Vishva Nath Gupta  
B.V.S.C. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06718

Signature & Stamp  
Of Govt. Veterinary Officer

  
Dr. Surjesh Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5610



**MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)**

Daily Summary of Antemortem Examination of Animals (Buffalo)

Date:- 2.11.2023

- |                                       |     |                                     |     |
|---------------------------------------|-----|-------------------------------------|-----|
| 1. Total No. of Animals Examined..... | 238 | 2. Total No. of Female Animals..... | 27  |
| 3. Total No. of Male Animals.....     | 271 | 4. Total No. of Animals Passed..... | 236 |
| 5. Total No. of Animals Rejected..... | 02  |                                     |     |

**Note: - Rejected animals send back to suppliers.**

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

**Signature & Stamps  
Of Veterinary Doctors**

*[Signature]*  
Dr. Raj Prakash  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

*[Signature]*  
Dr. Vishva Health Gupta  
B.V.S.C. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06718

*[Signature]*  
Dr. Sunil Kumar Patel

**Signature & Stamp  
Of Govt. Veterinary Officer**  
Dr. Rajiva Kumar Rana  
Govt. Veterinary Hospital  
Unchagaon (Shamli)  
Dr. Sunil Kumar Patel  
B.V.S.C. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667



**MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)**

Date:-...3/12/23...

Daily Summary of Antemortem Examination of Animals (Buffalo)

- |                                       |     |                                     |     |
|---------------------------------------|-----|-------------------------------------|-----|
| 1. Total No. of Animals Examined..... | 292 | 2. Total No. of Female Animals..... | 29  |
| 3. Total No. of Male Animals.....     | 266 | 4. Total No. of Animals Passed..... | 298 |
| 5. Total No. of Animals Rejected..... | 92  |                                     |     |

**Note: - Rejected animals send back to suppliers.**

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

*4912 Animals*

Signature & Stamps  
Of Veterinary Doctors

*[Signature]*  
Dr. Raunak Prakash  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

*[Signature]*  
Meem Agro Foods Pvt. Ltd.  
Auth. Laboratory

*[Signature]*  
Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

Signature & Stamp  
Of Govt. Veterinary Officer  
Govt. Veterinary Hospital  
Unchhagaon (Shamli)

*[Signature]*  
Dr. Vishwanath Gupta  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 6666

MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date: 4/12/23

Daily Summary of Antemortem Examination of Animals (Buffalo)

- 1. Total No. of Animals Examined..... 297.....
- 2. Total No. of Female Animals..... 33.....
- 3. Total No. of Male Animals..... 264.....
- 4. Total No. of Animals Passed..... 226.....
- 5. Total No. of Animals Rejected..... 71.....

Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

Signature & Stamps  
Of Veterinary Doctors

Dr. Rakesh Prakash  
M.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5018

For Meem Agro Foods Pvt. Ltd  
Auth. Signatory

Dr. Sunil Kumar Patel  
B.V.Sc & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

Signature & Stamp  
Of Govt. Veterinary Officer  
Dr. Rajiva Kumar Singh  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

Dr. Vinay Nath Gupta  
B.V.S.C. & A.H.  
Veterinary Doctor  
Reg No. U.P.V.C. 05716

MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Daily Summary of Antemortem Examination of Animals (Buffalo)

Date: 5/12/23

- 1. Total No. of Animals Examined: 28
- 2. Total No. of Female Animals: 11
- 3. Total No. of Male Animals: 25
- 4. Total No. of Animals Passed: 28
- 5. Total No. of Animals Rejected: 2

Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

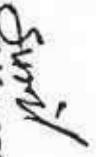
Signature & Stamps  
Of Veterinary Doctors

  
Dr. Raj Prakash  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

  
Dr. V.S.C. & A.H. Gupta  
Veterinary Doctor  
Reg. No. U.P.V.C. 05718

of 12 Animals

Signature & Stamp  
Of Veterinary Officer  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

  
Dr. Sunil Kumar Patel  
B.V.Sc & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date:- 09/12/23

Daily Summary of Antemortem Examination of Animals (Buffalo)

- 1. Total No. of Animals Examined..... 300
- 2. Total No. of Female Animals..... 26
- 3. Total No. of Male Animals..... 274
- 4. Total No. of Animals Passed..... 298
- 5. Total No. of Animals Rejected..... 02

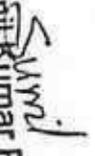
Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

64 12 Animals

Signature & Stamps  
Of Veterinary Doctors

  
Dr. Ranjit Prakash  
D.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

  
Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

Signature & Stamp  
Of Govt. Veterinary Officer

Dr. Rajiva Kumar Rana  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

  
Vetgupta

Veterinary Doctor  
Reg No. U.P.V.C. 06718

MEEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Daily Summary of Antemortem Examination of Animals (Buffalo)

Date: 7/12/23

- 1. Total No. of Animals Examined..... 298
- 2. Total No. of Female Animals..... 22
- 3. Total No. of Male Animals..... 276
- 4. Total No. of Animals Passed..... 296
- 5. Total No. of Animals Rejected... 02.....

Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

Signature & Stamps  
Of Veterinary Doctors

  
 Dr. Ranvir Prakash  
 B.V.Sc. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 5648

  
 Dr. Sufil Kumar Patel  
 B.V.Sc. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 06667

64 12 Animals

Signature & Stamp  
 Of Govt. Veterinary Officer  
 Dr. Rajendra Prasad Kana  
 Govt. Veterinary Hospital  
 Unchagaon (Shamli)

  
 Dr. Vinay Kumar Gupta  
 B.V.S.C. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 06718

MIEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date:- 6/12/23.

Daily Summary of Antemortem Examination of Animals (Buffalo)

- 1. Total No. of Animals Examined..... 298
- 2. Total No. of Female Animals..... 27
- 3. Total No. of Male Animals..... 271
- 4. Total No. of Animals Passed..... 295
- 5. Total No. of Animals Rejected..... 03

Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

Signature & Stamps  
Of Veterinary Doctors

  
Dr. Parul Shakash  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

  
Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

04 12 Animals

  
Signature & Stamp  
Of Govt. Veterinary Officer  
Dr. Rajiva Kumar Rana  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

  
Dr. Vinay Kumar  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06718

MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date: 13/12/23

Daily Summary of Antemortem Examination of Animals (Buffalo)

- 1. Total No. of Animals Examined.....300.....
- 2. Total No. of Female Animals.....16.....
- 3. Total No. of Male Animals.....284.....
- 4. Total No. of Animals Passed.....299.....
- 5. Total No. of Animals Rejected.....01.....

Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

Signature & Stamps  
Of Veterinary Doctors

*Pr. Ravi Prakash*  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

*[Signature]*  
For Meem Agro Foods Pvt. Ltd.  
Antemortem

*Dr. Sumit Kumar Patel*  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

*21/2 demand*  
Signature & Stamp  
Of Govt. Veterinary Officer  
Dr. Rajiva Kumar Rana  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

*[Signature]*  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 05718

MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date: 12/12/23

Daily Summary of Antemortem Examination of Animals (Buffalo)

- 1. Total No. of Animals Examined..... 147
- 2. Total No. of Female Animals..... 05
- 3. Total No. of Male Animals..... 142
- 4. Total No. of Animals Passed..... 146
- 5. Total No. of Animals Rejected..... 01

Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

Signature & Stamps  
Of Veterinary Doctors

Ishan Prakash  
D.V.Sc. & A.H.  
Veterinary Doctor  
No. U.P.V.C. 5648

Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

of 12 Animals  
Signature & Stamp  
Of Govt. Veterinary Officer

Dr. Rajendra Kumar Rana  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

Dr. Anand Nath Gupta  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06718

MEEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Daily Summary of Antemortem Examination of Animals (Buffalo)

Date: 11.12.23

- 1. Total No. of Animals Examined..... 200.....
- 2. Total No. of Female Animals..... 23.....
- 3. Total No. of Male Animals..... 277.....
- 4. Total No. of Animals Passed..... 298.....
- 5. Total No. of Animals Rejected..... 0.2.....

Note: - Rejected animals send back to suppliers.

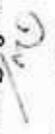
The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

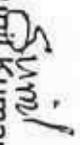
Signature & Stamps  
Of Veterinary Doctors

  
 Dr. Ram Prakash  
 B.V.Sc. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 5648

  
 Dr. V. N. Gupta  
 B.V.Sc. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 06718

Signature & Stamp  
Of Govt. Veterinary Officer

*12 Animals*  
  
 Dr. Rajiva Kumar Rana  
 Govt. Veterinary Hospital  
 Unchagaon (Shamli)

  
 Dr. Sumit Kumar Patel  
 B.V.Sc. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 06667

MEEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Daily Summary of Antemortem Examination of Animals (Buffalo)

Date: 10/11/24

- 1. Total No. of Animals Examined..... 298
- 2. Total No. of Female Animals..... 16
- 3. Total No. of Male Animals..... 282
- 4. Total No. of Animals Passed..... 294
- 5. Total No. of Animals Rejected..... 04

Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

Signature & Stamps  
Of Veterinary Doctors

Dr. P. K. ...  
VSC & AH  
Reg. No. U.P.V.C. 06667

Dr. Sunil Kumar Patel  
BVSC & AH  
Reg. No. U.P.V.C. 06667

Signature & Stamp  
Of Govt. Veterinary Officer

Dr. Raj ...  
Govt. Veterinary Hospital  
Unchajua (Shamli)

Dr. ...  
VSC & AH  
Reg. No. U.P.V.C. 06718

MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date:- 19/12/23

Daily Summary of Antemortem Examination of Animals (Buffalo)

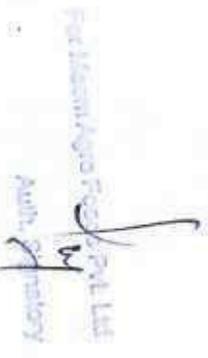
- 1. Total No. of Animals Examined..... 23
- 2. Total No. of Female Animals..... 22
- 3. Total No. of Male Animals..... 276
- 4. Total No. of Animals Passed..... 296
- 5. Total No. of Animals Rejected..... 02

Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

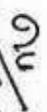
Signature & Stamps  
Of Veterinary Doctors

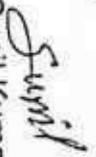
  
 Dr. Ram Prakash  
 B.V.Sc. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 5648

  
 For Meem Agro Foods Pvt Ltd  
 Auth. Veterinary

  
 Dr. Anupama Gupta  
 B.V.Sc. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 06718

64/12/Ami mall

  
 Signature & Stamp  
 Of Govt. Veterinary Officer  
 Govt. Veterinary Hospital  
 Unchagaon (Shamli)

  
 Dr. Sunil Kumar Patel  
 B.V.Sc. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 06667

MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date: 16/12/23

Daily Summary of Antemortem Examination of Animals (Buffalo)

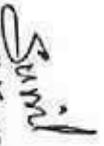
- 1. Total No. of Animals Examined..... 300.....
- 2. Total No. of Female Animals..... 32.....
- 3. Total No. of Male Animals..... 268.....
- 4. Total No. of Animals Passed..... 298.....
- 5. Total No. of Animals Rejected..... 02.....

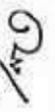
Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

Signature & Stamps  
Of Veterinary Doctors

  
Dr. Rashi Prakash  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 56418

  
Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

  
Signature & Stamp  
Of Govt. Veterinary Officer  
Dr. Rajiva Kumar Kana  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

  
Dr. Vinita Gupta  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06718

of 12 Ani on all

MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date:- 19/12/25

Daily Summary of Antemortem Examination of Animals (Buffalo)

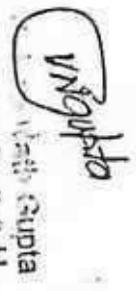
- 1. Total No. of Animals Examined..... 297
- 2. Total No. of Female Animals..... 30
- 3. Total No. of Male Animals..... 267
- 4. Total No. of Animals Passed..... 294
- 5. Total No. of Animals Rejected..... 03

Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

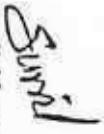
Signature & Stamps  
Of Veterinary Doctors

Dr. Rakesh Rakash  
B.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

  
Dr. Rakesh Rakash  
B.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

of 12 Animals

Signature & Stamp  
Of Govt. Veterinary Officer  
Dr. Rajive Kumar Rana  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

  
Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

MHEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date: 20/12/23

Daily Summary of Antemortem Examination of Animals (Buffalo)

- 1. Total No. of Animals Examined..... 298
- 2. Total No. of Female Animals..... 38
- 3. Total No. of Male Animals..... 260
- 4. Total No. of Animals Passed..... 296
- 5. Total No. of Animals Rejected..... 02

Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

Signature & Stamps  
Of Veterinary Doctors

Dr. Renu Prakash  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

*[Signature]*

Dr. Mahesh Nath Gupta  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06718

Signature & Stamp  
Of Govt. Veterinary Officer  
Dr. Rajiva Kumar Rana  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

*of 12 Animals*

Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

*[Signature]*

MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date: 19/12/23.

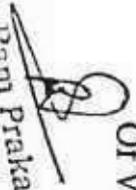
Daily Summary of Antemortem Examination of Animals (Buffalo)

- 1. Total No. of Animals Examined..... 294.....
- 2. Total No. of Female Animals..... 14.....
- 3. Total No. of Male Animals..... 280.....
- 4. Total No. of Animals Passed..... 293.....
- 5. Total No. of Animals Rejected..... 01.....

Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

Signature & Stamps  
Of Veterinary Doctors

  
Dr. Ram Prakash  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648



  
Veterinary Doctor  
Reg. No. U.P.V.C. 06718

*Dr. Sunil Kumar Patel*

Signature & Stamp  
Dr. Of Govt. Veterinary Officer  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

  
Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

MEEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Daily Summary of Antemortem Examination of Animals (Buffalo)

Date: 12/12/23

- 1. Total No. of Animals Examined..... 362
- 2. Total No. of Female Animals..... 28
- 3. Total No. of Male Animals..... 272
- 4. Total No. of Animals Passed..... 228
- 5. Total No. of Animals Rejected..... 92

Note: - Rejected animals send back to suppliers.

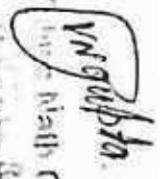
The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

of 12 animals

Signature & Stamps  
Of Veterinary Doctors



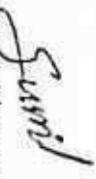
Dr. Ram Prakash  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648



Dr. V. Nath Gupta  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06718

Signature & Stamp  
Of Govt. Veterinary Officer

Dr. Kajal Singh  
Govt. Veterinary Hospital  
Unchagaon (Shamli)



Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date: 24/12/23

Daily Summary of Antemortem Examination of Animals (Buffalo)

- 1. Total No. of Animals Examined..... 298.....
- 2. Total No. of Female Animals..... 27.....
- 3. Total No. of Male Animals..... 271.....
- 4. Total No. of Animals Passed..... 297.....
- 5. Total No. of Animals Rejected..... 1.....

Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

Signature & Stamps  
Of Veterinary Doctors

  
Dr. Prakash  
M.V.Sc. & A.I.I.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5643

  
Dr. Sunil Kumar Patel  
B.V.Sc. & A.I.I.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

29 Animals

  
Signature & Stamp  
Of Govt. Veterinary Officer  
Govt. Veterinary Hospital  
Unchagaon (Shamli)



MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date:- 23/12/23.

Daily Summary of Antemortem Examination of Animals (Buffalo)

- 1. Total No. of Animals Examined..... 299.....
- 2. Total No. of Female Animals..... 19.....
- 3. Total No. of Male Animals..... 280.....
- 4. Total No. of Animals Passed..... 290.....
- 5. Total No. of Animals Rejected..... 9.....

Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

Signature & Stamps  
Of Veterinary Doctors

Dr. Rakesh Prakash  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

Dr. Rajiv Kumar Rana  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

Signature & Stamp  
Of Govt. Veterinary Officer  
Dr. Rajiv Kumar Rana  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

MEEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date: 21/12/2023

Daily Summary of Antemortem Examination of Animals (Buffalo)

- 1. Total No. of Animals Examined..... 300
- 2. Total No. of Female Animals..... 16
- 3. Total No. of Male Animals..... 284
- 4. Total No. of Animals Passed..... 292
- 5. Total No. of Animals Rejected..... 8

Note: - Rejected animals send back to suppliers.

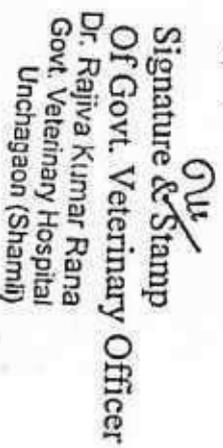
The animals are approved for slaughtering in licensed abattoir of Meeem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

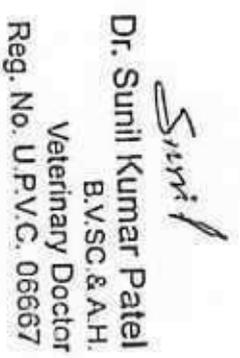
Signature & Stamps  
Of Veterinary Doctors

  
Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

  
Rajiva Kumar Rana  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06718

  
Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06718

  
Rajiva Kumar Rana  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06718

  
Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Daily Summary of Antemortem Examination of Animals (Buffalo)

Date: 27/12/23

- 1. Total No. of Animals Examined.....299.....
- 2. Total No. of Female Animals.....25.....
- 3. Total No. of Male Animals.....274.....
- 4. Total No. of Animals Passed.....297.....
- 5. Total No. of Animals Rejected.....03.....

Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

Signature & Stamps  
Of Veterinary Doctors

*Dr. Ranjiv Prakash*  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

*[Signature]*

*Sunil*  
Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

*of 12 Animals*

Signature & Stamp  
Of Govt. Veterinary Officer  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

*[Signature]*

Veterinary Doctor  
Reg. No. U.P.V.C. 06718

MEEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Daily Summary of Antemortem Examination of Animals (Buffalo)

Date: 26/12/23

- 1. Total No. of Animals Examined..... 30
- 2. Total No. of Female Animals..... 18
- 3. Total No. of Male Animals..... 12
- 4. Total No. of Animals Passed..... 29
- 5. Total No. of Animals Rejected..... 01

Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

Signature & Stamps  
Of Veterinary Doctors

Dr. Parul Prakash  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

*[Signature]*

Dr. Manish Gupta  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. no. U.P.V.C. 05718

Signature & Stamp  
Of Govt. Veterinary Officer

Dr. Rajiva Kumar Rana  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

*of 12 Animals*

Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06557

*[Signature]*



**MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)**

Daily Summary of Antemortem Examination of Animals (Buffalo)

Date: 25/12/23

- |                                       |     |                                     |     |
|---------------------------------------|-----|-------------------------------------|-----|
| 1. Total No. of Animals Examined..... | 297 | 2. Total No. of Female Animals..... | 32  |
| 3. Total No. of Male Animals.....     | 267 | 4. Total No. of Animals Passed..... | 297 |
| 5. Total No. of Animals Rejected..... | 29  |                                     |     |

**Note: - Rejected animals send back to suppliers.**

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

**Signature & Stamps  
Of Veterinary Doctors**

*[Signature]*  
Dr. Parthiv Prakash  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

*[Signature]*  
Dr. V. Singh  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06716

*62/12/23*  
*[Signature]*  
**Signature & Stamp  
Of Govt. Veterinary Officer**

Dr. Rajiva Kumar Rana  
Govt. Veterinary Hospital  
Unchhugan (Shamli)

*[Signature]*  
Dr. Sunil Kumar Patel  
B.V.Sc & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Daily Summary of Antemortem Examination of Animals (Buffalo)

Date:- 31/12/23

- 1. Total No. of Animals Examined..... 297
- 2. Total No. of Female Animals..... 17
- 3. Total No. of Male Animals..... 280
- 4. Total No. of Animals Passed..... 295
- 5. Total No. of Animals Rejected..... 02

Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

Signature & Stamps  
Of Veterinary Doctors

Dr. Pankaj Prakash  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06657

2912 Animals

Signature & Stamp

Dr. Govt. Veterinary Officer  
Govt. Veterinary Hospital  
Unchajain (Shamli)

Dr. V. N. Singh  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06718

MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date: 30/12/23

Daily Summary of Antemortem Examination of Animals (Buffalo)

- 1. Total No. of Animals Examined.....295.....
- 2. Total No. of Female Animals.....26.....
- 3. Total No. of Male Animals.....271.....
- 4. Total No. of Animals Passed.....294.....
- 5. Total No. of Animals Rejected.....01.....

Note: - Rejected animals send back to suppliers.

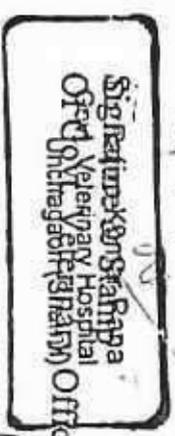
The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

Signature & Stamps  
Of Veterinary Doctors

Dr. Prakash  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

*[Handwritten Signature]*

Dr. Vinay Math Gupta  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06718



of 12 Animals

Dr. Sunil Kumar Patel  
B.V.Sc & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

*[Handwritten Signature]*

MEEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date:-...28.11.2023

Daily Summary of Antemortem Examination of Animals (Buffalo)

- 1. Total No. of Animals Examined... 300
- 2. Total No. of Female Animals... 10
- 3. Total No. of Male Animals... 260
- 4. Total No. of Animals Passed... 297
- 5. Total No. of Animals Rejected... 3

Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

Signature & Stamps  
Of Veterinary Doctors

Dr. Rakesh Prakash  
B.V.S. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

Dr. Sunil Kumar Patel  
B.V.S.C. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06657

Signature & Stamp  
Dr. Sunil Kumar Patel  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

of 12 Animals

Dr. Vishnu Nath Gupta  
Veterinary Doctor  
Reg. No. U.P.V.C. 06718

MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date: 11/12/24

Daily Summary of Antemortem Examination of Animals (Buffalo)

- 1. Total No. of Animals Examined..... 299
- 2. Total No. of Female Animals..... 31
- 3. Total No. of Male Animals..... 268
- 4. Total No. of Animals Passed..... 297
- 5. Total No. of Animals Rejected..... 2

Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

Signature & Stamps  
Of Veterinary Doctors

Dr. Rani Parakash  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

Signature & Stamp

Dr. Gayatri Khatwari  
Govt. Veterinary Hospital  
Unchagaon (Shamli)  
Officer

Reg. No. U.P.V.C. 66718

MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date: 02/01/24

Daily Summary of Antemortem Examination of Animals (Buffalo)

- 1. Total No. of Animals Examined..... 298.....
- 2. Total No. of Female Animals..... 25.....
- 3. Total No. of Male Animals..... 273.....
- 4. Total No. of Animals Passed..... 297.....
- 5. Total No. of Animals Rejected..... 01.....

Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

Signature & Stamps  
Of Veterinary Doctors

  
Dr. Prakash  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

  
Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

42 12 Animals  
Signature & Stamp  
Of Govt. Veterinary Officer  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

  
Dr. Vinod Nath Gupta  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06718

MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date:- 3/01/24

Daily Summary of Antemortem Examination of Animals (Buffalo)

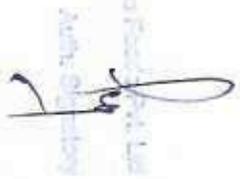
- 1. Total No. of Animals Examined..... 295
- 2. Total No. of Female Animals..... 25
- 3. Total No. of Male Animals..... 270
- 4. Total No. of Animals Passed..... 298
- 5. Total No. of Animals Rejected..... 02

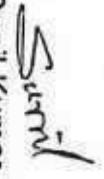
Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

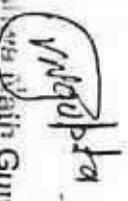
Signature & Stamps  
Of Veterinary Doctors

  
B.V.S.C. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648



  
Dr. Sunil Kumar Patel  
B.V.S.C. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

4/12 Animals  
Signature & Stamp  
Of Govt. Veterinary Officer  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

  
Dr. Vinod Chandra Gupta  
B.V.S.C. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06718

MEEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Daily Summary of Antemortem Examination of Animals (Buffalo)

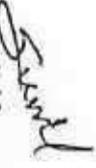
Date:- 04/01/24

- 1. Total No. of Animals Examined..... 296.....
- 2. Total No. of Female Animals..... 25.....
- 3. Total No. of Male Animals..... 271.....
- 4. Total No. of Animals Passed..... 293.....
- 5. Total No. of Animals Rejected..... 03.....

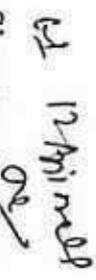
Note: - Rejected animals send back to suppliers.

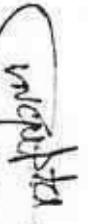
The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

Signature & Stamps  
Of Veterinary Doctors

  
Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

  
Dr. Ramesh Prakash  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

  
Signature & Stamp  
of Govt. Veterinary Officer  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

  
Dr. Vinod Nath Gupta  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06718

MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Daily Summary of Antemortem Examination of Animals (Buffalo)

Date:- 06/11/24

- 1. Total No. of Animals Examined..... 300.....
- 2. Total No. of Female Animals..... 17.....
- 3. Total No. of Male Animals..... 283.....
- 4. Total No. of Animals Passed..... 298.....
- 5. Total No. of Animals Rejected..... 02.....

Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

Signature & Stamps  
Of Veterinary Doctors

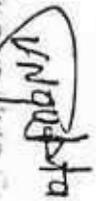
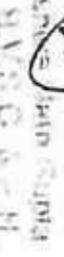
Dr. Prakash  
B.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648


Dr. Sumit Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

*Dr. Sumit*  
Signature & Stamp  
of Govt. Veterinary Officer  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

Dr. Manoj Kumar Gupta  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06710

**MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)**

Daily Summary of Antemortem Examination of Animals (Buffalo)

Date: 07/01/24

- 1. Total No. of Animals Examined.....297.....
- 2. Total No. of Female Animals.....22.....
- 3. Total No. of Male Animals.....275.....
- 4. Total No. of Animals Passed.....295.....
- 5. Total No. of Animals Rejected.....02.....

Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

Signature & Stamps  
Of Veterinary Doctors

*Pankaj Prakash*  
Dr. Pankaj Prakash  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

212 Animals

*Om*  
Signature & Stamp  
Of Govt. Veterinary Officer  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

*Vishal Gupta*  
Dr. Vishal Gupta  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06718

*Sunil*  
Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

MEEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Daily Summary of Antemortem Examination of Animals (Buffalo)

Date: 08/01/24

- 1. Total No. of Animals Examined..... 295
- 2. Total No. of Female Animals..... 31
- 3. Total No. of Male Animals..... 264
- 4. Total No. of Animals Passed..... 292
- 5. Total No. of Animals Rejected..... 03

Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

Signature & Stamps  
Of Veterinary Doctors

*[Signature]*  
Dr. Raj Prakash  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

*[Signature]*

*[Signature]*  
Dr. Sumit Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

*all animals*

*[Signature]*  
Signature & Stamp  
Of Govt. Veterinary Officer  
Dr. Rajiva Kumar Rana  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

*[Signature]*  
Dr. Anurag Gupta  
Veterinary Doctor  
Reg. No. U.P.V.C. 06718

MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Daily Summary of Antemortem Examination of Animals (Buffalo)

Date:- 21/01/24

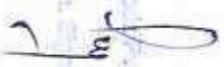
- |                                       |     |                                     |     |
|---------------------------------------|-----|-------------------------------------|-----|
| 1. Total No. of Animals Examined..... | 299 | 2. Total No. of Female Animals..... | 24  |
| 3. Total No. of Male Animals.....     | 275 | 4. Total No. of Animals Passed..... | 296 |
| 5. Total No. of Animals Rejected..... | 03  |                                     |     |

Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

Signature & Stamps  
Of Veterinary Doctors

Dr. Prakash  
B.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648



Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06567



Signature & Stamp  
Of Govt. Veterinary Officer  
Dr. Rajiva Kumar Singh  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

21/1/24 Approved

Dr. Anshu Singh  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06718



MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Daily Summary of Antemortem Examination of Animals (Buffalo)

Date:-10/11/24

- 1. Total No. of Animals Examined..... 300.....
- 2. Total No. of Female Animals..... 36.....
- 3. Total No. of Male Animals..... 264.....
- 4. Total No. of Animals Passed..... 296.....
- 5. Total No. of Animals Rejected..... 04.....

Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

Signature & Stamps  
Of Veterinary Doctors

*[Signature]*  
Dr. Ranjit Rakashi  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

*[Signature]*  
Dr. Vinay Gupta  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06718

64/2 Animals  
*[Signature]*  
Signature & Stamp  
Of Govt. Veterinary Officer  
Dr. Rajiva Kumar Kana  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

*[Signature]*  
Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667



**MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)**

Date: 11/01/24

Daily Summary of Antemortem Examination of Animals (Buffalo)

- |                                       |     |                                     |     |
|---------------------------------------|-----|-------------------------------------|-----|
| 1. Total No. of Animals Examined..... | 146 | 2. Total No. of Female Animals..... | 12  |
| 3. Total No. of Male Animals.....     | 134 | 4. Total No. of Animals Passed..... | 145 |
| 5. Total No. of Animals Rejected..... | 01  |                                     |     |

**Note: - Rejected animals send back to suppliers.**

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

Signature & Stamps  
Of Veterinary Doctors

*Sunil Prakash*  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

*[Signature]*

*Vinay Gupta*  
Dr. Vinay Gupta  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06718

of 17 Animals

Signature & Stamp  
Of Govt. Veterinary Officer  
Dr. Rajiva Kumar Rana  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

*Sunil*  
Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

MEEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date: 13.11.24

Daily Summary of Antemortem Examination of Animals (Buffalo)

- 1. Total No. of Animals Examined..... 246.....
- 2. Total No. of Female Animals..... 102.....
- 3. Total No. of Male Animals..... 144.....
- 4. Total No. of Animals Passed..... 245.....
- 5. Total No. of Animals Rejected..... 01.....

Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

Signature & Stamps  
Of Veterinary Doctors

*S. J. Sharma*  
Signature & Stamp  
Of Govt. Veterinary Officer  
Dr. Rajiva Kumar Rana  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

*V. N. Gupta*  
Dr. V. N. Gupta  
Veterinary Doctor  
Reg. No. U.P.V.C. 08718

*Sunil*  
Dr. Sunil Kumar Patel  
B.V.Sc & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

*Ram Prakash*  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

MEEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Daily Summary of Antemortem Examination of Animals (Buffalo)

Date:-...17/6/24...

- 1. Total No. of Animals Examined.....299
- 2. Total No. of Female Animals.....33
- 3. Total No. of Male Animals.....266
- 4. Total No. of Animals Passed.....297
- 5. Total No. of Animals Rejected.....02

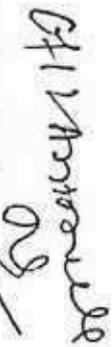
Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

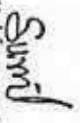
  
Signature & Stamps  
Of Veterinary Doctors

Dr. Ram Prakash  
B.V.Sc. & A.H.  
Veterinary Doctor  
No. U.P.V.C. 5548

  
Dr. Vinay Singh Gupta  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06718

  
Signature & Stamp  
Of Govt. Veterinary Officer

Dr. Rajiwa Kumar  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

  
Dr. Sunil Kumar Patel  
B.V.Sc & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Daily Summary of Antemortem Examination of Animals (Buffalo)

Date:- 15/01/24

- 1. Total No. of Animals Examined..... 302
- 2. Total No. of Female Animals..... 29
- 3. Total No. of Male Animals..... 271
- 4. Total No. of Animals Passed..... 298
- 5. Total No. of Animals Rejected..... 62

Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

Signature & Stamps  
Of Veterinary Doctors

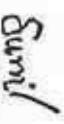


Dr. Ravi Prakash  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5643



Signature & Stamp  
Of Govt. Veterinary Officer

Dr. Rajiva Kumar Rana  
Govt. Veterinary Hospital  
Unchagaon (Shamli)



Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 05667

MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Daily Summary of Antemortem Examination of Animals (Buffalo)  
Date:- 16/9/24

- 1. Total No. of Animals Examined..... 299
- 2. Total No. of Female Animals..... 32
- 3. Total No. of Male Animals..... 267
- 4. Total No. of Animals Passed..... 298
- 5. Total No. of Animals Rejected..... 01

Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

Signature & Stamps  
Of Veterinary Doctors

Signature & Stamp  
Of Govt. Veterinary Officer  
Dr. Rajiva Kumar Rana  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

Dr. B.V.S.C. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06718

Dr. Sunil Kumar Patel  
B.V.S.C. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

MEEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Daily Summary of Antemortem Examination of Animals (Buffalo)

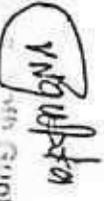
Date:- 17/01/24

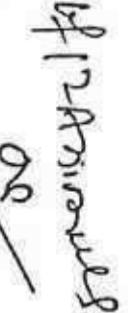
- 1. Total No. of Animals Examined..... 276
- 2. Total No. of Female Animals..... 38
- 3. Total No. of Male Animals..... 240
- 4. Total No. of Animals Passed..... 276
- 5. Total No. of Animals Rejected..... 02

Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

  
 Ram Prakash  
 Signature & Stamp  
 Of Veterinary Doctors  
 Reg. No. U.P.V.C. 66718

  
 Dr. V. S. Gupta  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 66718

  
 Dr. Rajiwa Kumar Rana  
 Signature & Stamp  
 Of Govt. Veterinary Officer  
 Govt. Veterinary Hospital  
 Unchagaon (Shamli)

  
 Dr. Sunil Kumar Patel  
 B.V.Sc. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 06667

MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Daily Summary of Antemortem Examination of Animals (Buffalo)

Date: 18/01/24

- 1. Total No. of Animals Examined..... 294.....
- 2. Total No. of Female Animals..... 27.....
- 3. Total No. of Male Animals..... 267.....
- 4. Total No. of Animals Passed..... 298.....
- 5. Total No. of Animals Rejected..... 01.....

Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

Dr. Ram Prakash  
Signature & Stamp  
Of Veterinary Doctors

*Ram Prakash*

*R. Prakash*  
Signature & Stamp  
Of Govt. Veterinary Officer  
Dr. Rajiva Kumar Rana  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

Dr. Sunil Kumar Patel  
B.VSC & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06567

For Meem Agro Foods Pvt. Ltd  
Animal Directorate

Shamli  
U.P.  
Reg. No. U.P.V.C. 065718

MEEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date:- 24/01/24

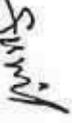
Daily Summary of Antemortem Examination of Animals (Buffalo)

- 1. Total No. of Animals Examined..... 290.....
- 2. Total No. of Female Animals..... 34.....
- 3. Total No. of Male Animals..... 264.....
- 4. Total No. of Animals Passed..... 296.....
- 5. Total No. of Animals Rejected..... 02.....

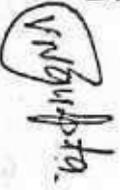
Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

  
 Dr. Ravi Prakash  
 B.V.Sc. & A.H.  
 Veterinary Officer  
 Of Veterinary Doctors  
 Reg. No. U.P.V.C. 06667

  
 Dr. Sunil Kumar Patel  
 B.V.Sc. & A.H.  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 06667

  
 Signature & Stamp  
 Of Govt. Veterinary Officer  
 Dr. Rajiva Kumar Rana  
 Govt. Veterinary Hospital  
 Unchagaon (Shamli)

  
 Veterinary Doctor  
 Reg. No. U.P.V.C. 06710

MEEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Daily Summary of Antemortem Examination of Animals (Buffalo)  
Date:- 21/06/24

- 1. Total No. of Animals Examined..... 299
- 2. Total No. of Female Animals..... 26
- 3. Total No. of Male Animals..... 273
- 4. Total No. of Animals Passed..... 297
- 5. Total No. of Animals Rejected..... 02

Note: - Rejected animals send back to suppliers.

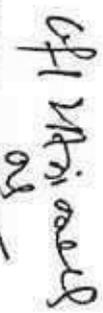
The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

Signature & Stamps  
Of Veterinary Doctors

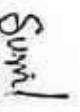
  
Dr. Prakash  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648



  
Dr. Gupta  
Veterinary Doctor  
Reg. No. U.P.V.C. 66718

  
Signature & Stamp  
Of Govt. Veterinary Officer

Dr. Rajiva Kumar Rana  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

  
Dr. Sunil Kumar Patel  
B.V.Sc & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

MEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Daily Summary of Antemortem Examination of Animals (Buffalo)  
Date: 23/01/24

- 1. Total No. of Animals Examined..... 293
- 2. Total No. of Female Animals..... 17
- 3. Total No. of Male Animals..... 276
- 4. Total No. of Animals Passed..... 292
- 5. Total No. of Animals Rejected..... 01

Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

Signature & Stamps  
Of Veterinary Doctors

Dr. Sunil Kumar Patel  
V.S.C. 5048  
Primary Doctor

Meem Agro Foods Pvt. Ltd.  
Auth. Stamp

Handwritten signature/initials

of 12 Animals

Signature & Stamp  
Of Govt. Veterinary Officer  
Dr. Rajiva Kumar  
Govt. Veterinary Hospital  
Anchagaon (Shamli)

Dr. Sunil Kumar Patel  
B.V.S.C. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

MEEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date: 24/1/24

Daily Summary of Antemortem Examination of Animals (Buffalo)

- 1. Total No. of Animals Examined..... 299
- 2. Total No. of Female Animals..... 31
- 3. Total No. of Male Animals..... 268
- 4. Total No. of Animals Passed..... 297
- 5. Total No. of Animals Rejected..... 02

Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

Signature & Stamps  
Of Veterinary Doctors



Dr. Ravi Prakash  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5618



Dr. Sunil Kumar Patel  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06667

Signature & Stamp  
Of Govt. Veterinary Officer  
Dr. Ravi Prakash  
Govt. Veterinary Hospital  
Unchagaon (Shamli)



Dr. Vinay Gupta  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 66715

MEEEM AGRO FOODS PVT. LTD.  
KAIRANA, SHAMLI (U.P.)

Date: 25/11/24

Daily Summary of Antemortem Examination of Animals (Buffalo)

- |                                       |     |                                     |     |
|---------------------------------------|-----|-------------------------------------|-----|
| 1. Total No. of Animals Examined..... | 302 | 2. Total No. of Female Animals..... | 23  |
| 3. Total No. of Male Animals.....     | 273 | 4. Total No. of Animals Passed..... | 297 |
| 5. Total No. of Animals Rejected..... | 29  |                                     |     |

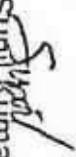
Note: - Rejected animals send back to suppliers.

The animals are approved for slaughtering in licensed abattoir of Meem Agro Foods Pvt. Ltd. Kairana, Shamli under the supervision of Registered Veterinary Officers. Antemortem Examination is randomly done by Govt. Veterinary Officer.

  
Signature & Stamps  
Of Veterinary Doctors  
Dr. Rarn Prakash  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 5648

  
D. V.K. Gupta  
B.V.Sc. & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06718

4/12/24  
  
Signature & Stamp  
Of Govt. Veterinary Officer  
Dr. Rajiwa Kumar Raha  
Govt. Veterinary Hospital  
Unchagaon (Shamli)

  
Dr. Sunil Kumar Patel  
B.V.Sc & A.H.  
Veterinary Doctor  
Reg. No. U.P.V.C. 06657

# MEEM AGRO FOOD PVT. LTD.

## PRODUCTION REPORT

SR. NO.

DATE: 1/1/24

ITEMS	BUFFALO						OTHER BUFFALO ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
T/S	155	3100										
T/F	110	2200										
S/S	188	3560										
R/S	97	1940										
T/L	44	880							EXT-T/F			
F.Q.	811	12230										
S/L	79	1580										
S/H	101	2020							EXT-T/L			
B/DI	146	2920										
K/A	48	960										
C/T	37	740										
C/R	69	1380							CHILL/GATHER			
F/K	72	1440										
SLICE	64	1280										
T/M	110	2200										
	/	/										
<b>TOTAL</b>	<b>1921</b>	<b>38430</b>										

ITEMS	VEAL						OTHER VEAL ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
VL												
B/V												
VTL												
TM												
<b>TOTAL</b>												

RAW MEAT 57359 kg.

PROCESSED MEAT 38430 kg.

ITEMS	RAW MEAT (QTY.)		AVG.	RATE	PROCESSED MEAT	%	RATE	MINCE	TOTAL	RATE	AMOUNT
	PCS.	WHT									
B/C	294	57359	1951		38430	67%					
BBL											
CUTS											
EXT-T/S											
EXT-T/L											
T/L											
B/L											
VC											
VBL											

Auth. Signatory

# MEEM AGRO FOOD PVT. LTD.

SR. NO.

## PRODUCTION REPORT

DATE 21/12/24

ITEMS	BUFFALO						OTHER BUFFALO ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
T/S	164	3280										
T/F	116	2720										
S/S	188	3760										
R/S	103	2060										
T/L	51	1020							EXT-T/F			
F.Q.	637	12740										
S/L	82	1640										
S/H	104	2080							EXT-T/L			
B/DI	152	3040										
K/A	52	1040										
C/T	40	8000							CHILL/GATHER			
C/R	72	1440										
F/K	75	1500										
SLICE	68	1380										
T/M	112	2240										
	/	/										
<b>TOTAL</b>	<b>2016</b>	<b>40320</b>										

ITEMS	VEAL						OTHER VEAL ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
V/L												
B/V												
VTL												
T/M												
<b>TOTAL</b>												

RAW MEAT .....

PROCESSED MEAT..... 40320 kg.

ITEMS	RAW MEAT (QTY.)		AVG. RATE	PROCESSED MEAT	%	RATE	MINCE	TOTAL	RATE	AMOUNT
	PCS.	WHT								
B/C	295	60180	204	40320	67%			%		
BBL										
CUTS										
EXT-T/S										
EXT-T/L										
T/L										
B/L										
VIC										
VBL										

Auth. Signatory

# MEEM AGRO FOOD PVT. LTD.

## PRODUCTION REPORT

SR. NO.

DATE 3/1/24

ITEMS	BUFFALO						OTHER BUFFALO ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
T/S	156	3120										
T/F	110	2200										
S/S	180	3600										
R/S	98	1960										
T/L	45	900							EXT-T/F			
F.Q	621	12430										
J/L	81	1620										
S/H	103	2060							EXT-T/L			
B/DI	108	2960										
K/A	48	960										
C/T	37	740										
C/R	20	1400							CHILL/GATHER			
F/K	73	1460										
SLICE	84	1280										
T/M	110	2200										
	/	/										
TOTAL	1944	38890										

ITEMS	VEAL						OTHER VEAL ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
V/L												
B/V												
VTL												
T/M												
TOTAL												

RAW MEAT 58045 kg.

PROCESSED MEAT 38890 kg.

ITEMS	RAW MEAT (QTY.)		AVG. RATE	PROCESSED MEAT	%	RATE	MINCE	TOTAL	RATE	AMOUNT
	PCS.	WHT								
B/C	296	58045	196.1	38890	67%			%		
BBL										
CUTS										
EXT-T/S										
EXT-T/L										
T/L										
B/L										
V/C										
VBL										

# 991 MEEM AGRO FOOD PVT. LTD. PRODUCTION REPORT

SR. NO.

DATE 4/1/24

ITEMS	BUFFALO						OTHER BUFFALO ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
T/S	155	3100										
T/F	111	2220										
S/S	180	7600										
R/S	98	1960										
T/L	45	900								EXT-T/F		
F.Q.	690	12400										
SIL	81	1620										
S/H	103	2060								EXT-T/L		
B/DI	148	2960										
K/A	48	960										
C/T	37	740										
C/R	70	1400								CHILL/GATHER		
FIK	73	1460										
SLICE	65	1300										
T/M	109	2180										
	/	/										
<b>TOTAL</b>	19438860											

ITEMS	VEAL						OTHER VEAL ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
V/L												
B/V												
VTL												
TM												
<b>TOTAL</b>												

RAW MEAT 57915 kg

PROCESSED MEAT 38860 kg

ITEMS	RAW MEAT (QTY.)		AVG.	RATE	PROCESSED MEAT	%	RATE	MINCE	TOTAL	RATE	AMOUNT
	PCS.	WHT									
B/C	297	57915	195		38860	67.11					
BBL											
CUTS											
EXT-T/S											
EXT-T/L											
T/L											
B/L											
V/C											
VRI											

Auth. Signatory

# MEEM AGRO FOOD PVT. LTD.

## PRODUCTION REPORT

SR. NO. \_\_\_\_\_

DATE 6/1/24

ITEMS	BUFFALO						OTHER BUFFALO ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
T/S	154	3080										
T/F	109	2180										
S/S	177	3540										
R/S	96	1920										
T/L	44	880							EXT-T/F			
F.Q.	609	12180										
SIL	78	1580										
S/H	101	2020										
B/DI	106	2920							EXT-T/L			
K/A	48	960										
C/T	37	740										
C/R	69	1380							CHILL/GATHER			
F/K	72	1440										
SLICE	64	1280										
T/M	110	2200										
	/	/										
<b>TOTAL</b>	<b>1915</b>	<b>38300</b>										

ITEMS	VEAL						OTHER VEAL ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
V/L												
B/V												
VTL												
TM												
<b>TOTAL</b>												

RAW MEAT .....

PROCESSED MEAT..... 38300 kg.

ITEMS	RAW MEAT (QTY.)		AVG. RATE	PROCESSED MEAT	%	RATE	MINCE	TOTAL	RATE	AMOUNT
	PCS.	WHT								
B/C	293	57164	195.1	38300	87%					
BBL										
CUTS										
EXT-T/S										
EXT-T/L										
T/L										
B/L										
V/C										
VBL										

  
 Signatory

# MEEM AGRO FOOD PVT. LTD.

## PRODUCTION REPORT

SR. NO.

DATE 7/1/24

ITEMS	BUFFALO						OTHER BUFFALO ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
T/S	155	3100										
T/F	112	2240										
S/S	179	3580										
R/S	498	1960										
T/L	46	920							EXT-T/F			
EQ	623	12468										
S/L	80	1600										
SM	102	2040							EXT-T/L			
B/D	149	2980										
K/A	50	1000										
C/T	78	760										
C/R	70	1400							CHILL/GATHER			
F/K	73	1460										
SLICE	65	1300										
T/M	112	2240										
	/	/										
<b>TOTAL</b>	<b>1952</b>	<b>39048</b>										

ITEMS	VEAL						OTHER VEAL ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
VL												
B/V												
VTL												
TM												
<b>TOTAL</b>												

RAW MEAT 58108 kg

PROCESSED MEAT 39048 kg

ITEMS	RAW MEAT (QTY.)		AVG.	RATE	PROCESSED MEAT	%	RATE	MINCE	TOTAL	RATE	AMOUNT
	PCS.	WHT									
B/C	292	58108	199		39048	67.21					
BBL											
CUTS											
EXT-T/S											
EXT-T/L											
T/L											
B/L											
VIC											
VBL											

Auth. Signatory

# 994 MEEM AGRO FOOD PVT. LTD. PRODUCTION REPORT

SR. NO.

DATE 8/1/24

ITEMS	BUFFALO						OTHER BUFFALO ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
T/S	157	3140										
T/F	111	2220										
S/S	183	3660										
R/S	100	2000										
T/L	45	900							EXT-T/F			
F.Q.	626	12530										
SIL	80	1600										
S/H	105	2100							EXT-T/L			
B/DI	150	3000										
K/A	50	1000										
C/T	39	780							CHILL/GATHER			
C/R	72	1440										
FK	75	1500										
SLICE	67	1340										
T/M	112	2240										
	/	/										
TOTAL	1972	39450										

ITEMS	VEAL						OTHER VEAL ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
VL												
B/V												
VTL												
TM												
TOTAL												

RAW MEAT 58706 kg.

PROCESSED MEAT 39450 kg.

ITEMS	RAW MEAT (QTY.)		AVG.	RATE	PROCESSED MEAT	%	RATE	MINCE	TOTAL	RATE	AMOUNT
	PCS.	WHT									
B/C	298	58706	197		39450	67.2%			%		
BBL											
CUTS											
EXT-T/S											
EXT-T/L											
T/L											
B/L											
V/C											
VBL											

For Meem Agro Foods Pvt. Ltd.

Auth. Signatory

# MEEM AGRO FOOD PVT. LTD.

## PRODUCTION REPORT

SR. NO.

DATE 9/1/24

995

ITEMS	BUFFALO						OTHER BUFFALO ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
T/S	164	3280										
T/F	116	2320										
S/S	188	3760										
R/S	103	2060										
T/L	51	1020								EXT-T/F		
F.Q.	657	12740										
SIL	82	1640										
S/H	104	2080								EXT-T/L		
B/DI	152	3040										
K/A	52	1040										
C/T	40	800								CHILL/GATHER		
C/R	72	1440										
F/K	75	1500										
SLICE	70	1400										
T/M	110	2200										
	/	/										
TOTAL	2016	40320										

ITEMS	VEAL						OTHER VEAL ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
V/L												
B/V												
VTL												
TM												
TOTAL												

RAW MEAT 60180 kg.

PROCESSED MEAT 40320 kg.

ITEMS	RAW MEAT (QTY.)		AVG.	RATE	PROCESSED MEAT	%	RATE	MINCE	TOTAL	RATE	AMOUNT.
	PCS.	WHT									
B/C	295	60180	204		40320	67%					
BBL											
CUTS											
EXT-T/S											
EXT-T/L											
T/L											
B/L											
V/C											
VBL											

For Meem Agro Food Pvt. Ltd.

Auth. Signatory

# MEEM AGRO FOOD PVT. LTD.

## PRODUCTION REPORT

SR. NO.

DATE 10/1/24

ITEMS	BUFFALO						OTHER BUFFALO ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
T/S	159	3080										
T/F	109	2180										
S/S	177	3540										
R/S	96	1920										
TL	44	880										
F.Q.	610	12200										
SIL	78	1580										
S/H	101	2020										
B/DI	146	2920										
K/A	48	960										
C/T	37	740										
C/R	69	1380										
F/K	72	1440										
SLICE	64	1280										
T/A	110	2200										
	/	/										
<b>TOTAL</b>	<b>1966</b>	<b>78320</b>										

ITEMS	VEAL						OTHER VEAL ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
VL												
B/V												
V/L												
T/M												
<b>TOTAL</b>												

RAW MEAT 56940 kg.

PROCESSED MEAT 38320 kg.

ITEMS	RAW MEAT (QTY.)		AVG.	RATE	PROCESSED MEAT	%	RATE	MINCE	TOTAL	RATE	AMOUNT
	PCS.	WHT									
B/C	292	56940	195		38320	67.3%					
BBL											
CUTS											
EXT-T/S											
EXT-T/L											
T/L											
B/L											
V/C											
VBL											
EXT V/L											

  
 For Meem Agro Food Pvt. Ltd.  
 Audit Laboratory

# MEEM AGROFOOD PVT. LTD.

## PRODUCTION REPORT

SR. NO.

DATE 11/1/24

ITEMS	BUFFALO						OTHER BUFFALO ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
T/S	156	3120										
T/F	111	2220										
S/S	179	3580										
R/S	98	1960										
T/L	46	920								EXT-T/F		
F.Q.	622	12450										
S/L	80	1600										
S/H	102	2040								EXT-T/L		
B/D	149	2980										
K/A	50	1000										
C/T	38	760								CHILL/GATHER		
C/R	70	1400										
F/K	73	1460										
SLICE	65	1300										
T/M	112	2240										
	/	/										
TOTAL	1951	39030										

ITEMS	VEAL						OTHER VEAL ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
VL												
B/V												
V/L												
T/M												
TOTAL												

RAW MEAT 57908 kg.

PROCESSED MEAT 39030 kg.

ITEMS	RAW MEAT (QTY.)		AVG.	RATE	PROCESSED MEAT	%	RATE	MINCE	TOTAL	RATE	AMOUNT
	PCS.	WHT									
B/C	395	57908	1463		39030	674			%		
BBL											
CUTS											
EXT-T/S											
EXT-T/L											
T/L											
B/L											
V/C											
VBL											

  
 Auto Signatory

# 998 MEEM AGRO FOOD PVT. LTD. PRODUCTION REPORT

SR. NO.

DATE 13/1/24

ITEMS	BUFFALO						OTHER BUFFALO ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
T/S	155	3100										
T/F	112	2240										
S/S	179	3580										
R/S	98	1960										
T/L	46	920										
F.O.	623	12460										
S/L	80	1600										
S/H	102	2040										
B/DI	149	3980										
K/A	50	1000										
C/T	38	760										
C/R	70	1400										
F/K	73	1460										
SLICE	65	1300										
T/M	112	2240										
	/	/										
TOTAL	1957	39040										

ITEMS	VEAL						OTHER VEAL ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
V/L												
B/V												
VTL												
TM												
TOTAL												

RAW MEAT 57838 kg

PROCESSED MEAT 39040 kg

ITEMS	RAW MEAT (QTY.)		AVG. RATE	PROCESSED MEAT	%	RATE	MINCE	TOTAL	RATE	AMOUNT
	PCS.	WHT								
B/C	296	57838	1954	39040	67.5%			%		
BBL										
CUTS										
EXT-T/S										
EXT-T/L										
T/L										
B/L										
V/C										
VBL										

For Meem Agro Food Pvt. Ltd

Auth. Signature

# 999 MEEM AGRO FOOD PVT. LTD. PRODUCTION REPORT

SR. NO.

DATE 14/124

ITEMS	BUFFALO						OTHER BUFFALO ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
T/S	127	2540										
T/F	95	1900										
S/S	150	3000										
R/S	85	1700										
T/L	36	720							EXT-T/F			
F.Q.	527	10550										
S/L	70	1400										
S/H	94	1880										
B/DI	125	2500							EXT-T/L			
K/A	40	800										
C/T	30	600										
C/R	60	1200							CHILL/GATHER			
F/K	64	1280										
SLICE	58	1160										
T/M	80	1600										
	/	/										
TOTAL	1641	32830										

ITEMS	VEAL						OTHER VEAL ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
V/L												
B/V												
VTL												
TM												
TOTAL												

RAW MEAT 49000 kg.      PROCESSED MEAT 32830 kg.

ITEMS	RAW MEAT (QTY.)		AVG. RATE	PROCESSED MEAT	%	RATE	MINCE	TOTAL	RATE	AMOUNT
	PCS.	WHT								
B/C	145	49000	200	32830	67%					
BBL										
CUTS										
EXT-T/S										
EXT-T/L										
T/L										
B/L										
V/C										
VBL										

# MEEM AGRO FOOD PVT. LTD.

## PRODUCTION REPORT

1000

SR. NO.

DATE 15/1/24

ITEMS	BUFFALO						OTHER BUFFALO ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
T/S	127	2540										
T/F	95	1900										
S/S	150	3000										
R/S	85	1700										
TL	36	720								EXT-T/F		
F.Q.	526	10528										
S/L	70	1400										
S/H	94	1880								EXT-T/L		
B/DI	125	2500										
K/A	40	800										
C/T	30	600								CHILL/GATHER		
C/R	60	1200										
F/K	64	1280										
SLICE	58	1160										
T/M	80	1600										
	/	/										
<b>TOTAL</b>	<b>1640</b>	<b>32808</b>										

ITEMS	VEAL						OTHER VEAL ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
V/L												
B/V												
VTL												
TM												
<b>TOTAL</b>												

RAW MEAT 48604 kg.

PROCESSED MEAT 32808 kg.

ITEMS	RAW MEAT (QTY.)		AVG. RATE	PROCESSED MEAT	%	RATE	MINCE	TOTAL	RATE	AMOUNT
	PCS.	WHT								
B/C	244	48604	199.2	32808	67.5%					
BBL										
CUTS										
EXT-T/S										
EXT-T/L										
T/L										
B/L										
V/C										
VBL										

For Meem Agro Food Pvt. Ltd.  
Auth. Laboratory

# MEEM AGROFOOD PVT. LTD.

## PRODUCTION REPORT

SR. NO.

DATE 16/1/24

ITEMS	BUFFALO						OTHER BUFFALO ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
T/S	156	3120										
T/F	113	2260										
S/S	180	3600										
R/S	99	1980										
T/L	46	920								EXT-T/F		
F.Q.	622	12440										
S/L	80	1600										
S/H	107	2060								EXT-T/L		
B/DI	151	3020										
K/A	50	1000										
C/T	76	760										
C/R	71	1420								CHILL/GATHER		
F/K	74	1480										
SLICE	68	1360										
T/M	110	2200										
	/	/										
TOTAL	1961	39220										

ITEMS	VEAL						OTHER VEAL ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
VL												
B/V												
VTL												
TM												
TOTAL												

RAW MEAT 58528 kg

PROCESSED MEAT 39220 kg

ITEMS	RAW MEAT (QTY.)		AVG.	RATE	PROCESSED MEAT	%	RATE	MINCE	TOTAL	RATE	AMOUNT
	PCS.	WHT									
B/C	297	58528	197.1		39220	67%					
BBL											
CUTS											
EXT-T/S											
EXT-T/L											
T/L											
B/L											
V/C											
VBL											

# MEEM AGRO FOOD PVT. LTD.

## PRODUCTION REPORT

SR. NO.

DATE 17/1/24

ITEMS	BUFFALO						OTHER BUFFALO ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
T/S	157	3140										
T/F	111	2220										
S/S	183	7660										
R/S	200	2000										
T/L	45	900								EXT-T/F		
EQ.	676	12550										
SIL	80	1600										
S/H	105	2100										
B/DI	150	3000								EXT-T/L		
K/A	50	1000										
C/T	39	780										
C/R	72	1440								CHILL/GATHER		
F/K	75	1500										
SLICE	67	1340										
T/M	112	2240										
	/	/										
TOTAL	1972	39450										

ITEMS	VEAL						OTHER VEAL ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
V/L												
B/V												
VTL												
TM												
TOTAL												

RAW MEAT 58706 kg

PROCESSED MEAT 39450 kg

ITEMS	RAW MEAT (QTY.)		AVG.	RATE	PROCESSED MEAT	%	RATE	MINCE	TOTAL	RATE	AMOUNT
	PCS.	WHT									
B/C	298	58706	197		39450	67.2%					
BBL											
CUTS											
EXT-T/S											
EXT-T/L											
T/L											
B/L											
V/C											
VBL											

# MEEM AGRO FOOD PVT. LTD.

## PRODUCTION REPORT

SR. NO.

1003

DATE 18/1/24

ITEMS	BUFFALO						OTHER BUFFALO ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
T/S	156	3120										
T/F	110	2200										
S/S	180	3600										
R/S	98	1960										
T/L	45	900								EXT-T/F		
F.Q.	620	12400										
SIL	81	1620										
S/H	103	2060								EXT-T/L		
B/DI	148	2960										
K/A	48	960										
C/T	37	740										
C/R	70	1400								CHILL/GATHER		
F/K	73	1460										
SLICE	64	1280										
T/M	110	2200										
	/	/										
<b>TOTAL</b>	<b>1943</b>	<b>38860</b>										

ITEMS	VEAL						OTHER VEAL ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
V/L												
B/V												
VTL												
TM												
<b>TOTAL</b>												

RAW MEAT 57915 kg.

PROCESSED MEAT 38860 kg.

ITEMS	RAW MEAT (QTY.)		AVG.	RATE	PROCESSED MEAT	%	RATE	MINCE	TOTAL	RATE	AMOUNT
	PCS.	WHT									
B/C	297	57915	195		38860	67.1%			%		
BBL											
CUTS											
EXT-T/S											
EXT-T/L											
T/L											
B/L											
V/C											
VBL											

# 1004 MEEM AGRO FOOD PVT. LTD. PRODUCTION REPORT

SR. NO.

DATE 20/1/24

ITEMS	BUFFALO						OTHER BUFFALO ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
T/S	151	3020										
T/F	108	2160										
S/S	175	3500										
R/S	95	1900										
T/L	43	860								EXT-T/F		
F.Q.	610	12205										
S/L	78	1560										
S/H	100	2000										
B/DI	144	2880								EXT-T/L		
K/A	08	960										
C/T	76	720										
C/R	68	1360								CHILL/GATHER		
F/K	71	1420										
SLICE	63	1260										
T/M	110	2200										
	/	/										
<b>TOTAL</b>	<b>1900</b>	<b>38005</b>										

ITEMS	VEAL						OTHER VEAL ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
VL												
B/V												
VTL												
TM												
<b>TOTAL</b>												

RAW MEAT 56304 Kg.

PROCESSED MEAT 38005 Kg.

ITEMS	RAW MEAT (QTY.)		AVG. RATE	PROCESSED MEAT	%	RATE	MINCE	TOTAL	RATE	AMOUNT
	PCS.	WHT								
B/C	276	56304	204	38005	67.5					
BBL										
CUTS										
EXT-T/S										
EXT-T/L										
T/L										
B/L										
V/C										
VBL										

  
 For Meem Agro Food Pvt. Ltd.  
 Auth. Factory

# 1005 MEEM AGRO FOOD PVT. LTD. PRODUCTION REPORT

SR. NO.

DATE 21/1/24

ITEMS	BUFFALO						OTHER BUFFALO ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
T/S	154	3080										
T/F	109	2180										
S/S	177	3540										
R/S	96	1920										
T/L	44	880								EXT-T/F		
F.Q.	609	12180										
SIL	78	1580										
S/H	101	2020										
B/DI	146	2920								EXT-T/L		
K/A	48	960										
C/T	37	740										
C/R	69	1380								CHILL/GATHER		
F/K	72	1440										
SLICE	64	1280										
T/M	110	2200										
	/	/										
TOTAL	1915	38300										

ITEMS	VEAL						OTHER VEAL ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
V/L												
B/V												
VTL												
TM												
TOTAL												

RAW MEAT 57164 kg.

PROCESSED MEAT 38300 kg.

ITEMS	RAW MEAT (QTY.)		AVG.	RATE	PROCESSED MEAT	%	RATE	MINCE	TOTAL	RATE	AMOUNT
	PCS.	WHT									
B/C	293	57164	195.1		38300	67%			%		
BBL											
CUTS											
EXT-T/S											
EXT-T/L											
T/L											
B/L											
V/C											
VBL											

For Meem Agro Food Pvt. Ltd

Auth. atory

# MEEM AGRO FOOD PVT. LTD.

SR. NO.

## PRODUCTION REPORT

DATE 23/1/24

ITEMS	BUFFALO						OTHER BUFFALO ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
T/S	155	3100										
T/F	112	2240										
S/S	179	3580										
R/S	98	1960							EXT-T/F			
T/L	46	920										
F.Q.	223	12460										
SIL	80	1600										
S/H	102	2040							EXT-T/L			
B/DI	149	2980										
K/A	50	1000										
C/T	38	760							CHILL/GATHER			
C/R	70	1400										
F/K	73	1460										
SLICE	65	1300										
T/M	112	2240										
	/	/										
TOTAL	1952	39040										

ITEMS	VEAL						OTHER VEAL ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
V/L												
B/V												
VTL												
TM												
TOTAL												

RAW MEAT 57838 kg

PROCESSED MEAT 39040 kg

ITEMS	RAW MEAT (QTY.)		AVG.	RATE	PROCESSED MEAT	%	RATE	MINCE	TOTAL	RATE	AMOUNT
	PCS.	WHT									
B/C	296	57838	195.4		39040	67.5%					
BBL											
CUTS											
EXT-T/S											
EXT-T/L											
T/L											
B/L											
V/C											
VBL											

Auth. Signatory

# MEEM AGRO FOOD PVT. LTD.

## PRODUCTION REPORT

SR. NO.

DATE 24/1/24

ITEMS	BUFFALO						OTHER BUFFALO ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
T/S	158	3160										
T/F	112	2440										
S/S	102	3640										
R/S	98	1960										
T/L	47	940										
F.Q.	626	12524										
SIL	02	1640										
S/H	104	2080										
B/DI	149	2980										
K/A	51	1020										
C/T	38	760										
C/R	72	1440										
F/K	75	1500										
SLICE	65	1300										
T/M	112	2220										
	/	/										
TOTAL	1971	39424										

ITEMS	VEAL						OTHER VEAL ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
V/L												
B/V												
VTL												
T/M												
TOTAL												

RAW MEAT 58667 kg.

PROCESSED MEAT 39424 kg.

ITEMS	RAW MEAT (QTY.)		AVG. RATE	PROCESSED MEAT	%	RATE	MINCE	TOTAL	RATE	AMOUNT
	PCS.	WHT								
B/C	296	58667	198.2	39424	67.2%					
BBL										
CUTS										
EXT-T/S										
EXT-T/L										
T/L										
B/L										
VC										
VBL										

Auth.  Satisfactory

1008

# MEEM AGRO FOOD PVT. LTD.

## PRODUCTION REPORT

SR. NO.

DATE 25/1/24

ITEMS	BUFFALO						OTHER BUFFALO ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
T/S	154	3080										
T/F	109	2180										
S/S	177	3540										
R/S	96	1920										
T/L	44	880								EXT-T/F		
F.Q.	69	12182										
S/L	78	1580										
S/H	101	2020								EXT-T/L		
B/DI	146	2920										
K/A	48	960										
C/T	37	740								CHILL/GATHER		
C/R	69	1380										
F/K	72	1440										
SLICE	64	1280										
T/M	110	2200										
	/	/										
TOTAL	1915	38302										

ITEMS	VEAL						OTHER VEAL ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
V/L												
B/V												
VTL												
TM												
TOTAL												

RAW MEAT 56998 kg.

PROCESSED MEAT 38302 kg.

ITEMS	RAW MEAT (QTY.)		AVG.	RATE	PROCESSED MEAT	%	RATE	MINCE	TOTAL	RATE	AMOUNT
	PCS.	WHT									
B/C	292	56998	195.2		38302	67.2%					
BBL											
CUTS											
EXT-T/S											
EXT-T/L											
T/L											
B/L											
V/C											
VRI											

For Meem Agro Food Pvt. Ltd.

Auth. History

# MEEM AGRO FOOD PVT. LTD.

## PRODUCTION REPORT

SR. NO.

DATE 11/11/23

ITEMS	BUFFALO						OTHER BUFFALO ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
T/S	156	3120										
T/F	111	2220										
S/S	182	3640										
R/S	99	1980										
T/L	45	900								EXT-T/F		
F.Q.	626	12530										
S/L	80	1600										
S/H	104	2080								EXT-T/L		
B/DI	149	2980										
K/A	50	1000										
C/T	38	760										
C/R	38	760								CHILL/GATHER		
F/K	74	1480										
SLICE	66	1320										
T/M	112	2240										
	1	1										
<b>TOTAL</b>	<b>1963</b>	<b>39270</b>										

ITEMS	VEAL						OTHER VEAL ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
V/L												
B/V												
VTL												
TM												
<b>TOTAL</b>												

RAW MEAT 58437 kg

PROCESSED MEAT 39270 kg

ITEMS	RAW MEAT (QTY.)		AVG.	RATE	PROCESSED MEAT	%	RATE	MINCE	TOTAL	RATE	AMOUNT
	PCS.	WHT									
B/C	298	58437	19.1		39270	67.21			%		
BBL											
CUTS											
EXT-T/S											
EXT-T/L											
T/L											
B/L											
VIC											
VBL											

For Meem Agro Foods Pvt. Ltd.  
Auth. Signatory

# MEEM AGRO FOOD PVT. LTD.

## PRODUCTION REPORT

SR. NO.

DATE 12/11/23

ITEMS	BUFFALO						OTHER BUFFALO ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
T/S	155	3100										
T/F	112	2240										
S/S	179	3580										
R/S	98	1960										
T/L	46	920										
F.Q.	623	12460										
S/L	80	1600										
S/H	102	2040										
B/DI	149	2980										
K/A	50	1000										
C/T	38	760										
C/R	70	1400										
F/K	73	1460										
SLICE	67	1340										
T/M	110	2200										
	/	/										
TOTAL	1952	39040										

ITEMS	VEAL						OTHER VEAL ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
V/L												
B/V												
VTL												
T/M												
TOTAL												

RAW MEAT 57838 kg.

PROCESSED MEAT 39040 kg.

ITEMS	RAW MEAT (QTY.)		AVG.	RATE	PROCESSED MEAT	%	RATE	MINCE	TOTAL	RATE	AMOUNT
	PCS.	WHT									
B/C	296	57838	195.4		39040	67.5%					
BBL											
CUTS											
EXT-T/S											
EXT-T/L											
T/L											
B/L											
VIC											
VBL											

  
 Auth. Signatory

# MEEM AGRO FOOD PVT. LTD.

## PRODUCTION REPORT

SR. NO.

DATE 01/01/23

ITEMS	BUFFALO						OTHER BUFFALO ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
T/S	156	3120										
T/F	109	2180										
S/S	180	2600										
R/S	98	1960							EXT-T/F			
T/L	45	900										
F.Q.	620	12400										
SLL	80	1600										
S/H	103	2060							EXT-T/L			
E/DI	118	2960										
K/A	50	1000										
C/T	38	760							CHILL/GATHER			
C/R	71	1420										
F/K	74	1480										
SLICE	66	1320										
T/M	112	2240										
	/	/										
TOTAL	1451	39020										

ITEMS	VEAL						OTHER VEAL ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
V/L												
B/V												
VTL												
T/M												
TOTAL												

RAW MEAT 58065 kg

PROCESSED MEAT 39020 kg

ITEMS	RAW MEAT (QTY.)		AVG.	RATE	PROCESSED MEAT	%	RATE	MINCE	TOTAL	RATE	AMOUNT
	PCS.	WHT									
B/C	299	58065	194.2		39020	67.2%					
BBL											
CUTS											
EXT-T/S											
EXT-T/L											
T/L											
B/L											
V/C											
VBL											

  
 Auth. Signatory

# 1012 MEEM AGRO FOOD PVT. LTD. PRODUCTION REPORT

SR. NO.

DATE 14/11/23

ITEMS	BUFFALO						OTHER BUFFALO ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
T/S	155	3100										
T/F	112	2240										
S/S	182	2640										
R/S	99	1980							EXT-T/F			
T/L	45	900										
F.O.	621	12570										
S/L	80	1600										
S/H	109	2180							EXT-T/L			
B/D	109	2180										
K/A	50	1000										
C/T	38	760							CHILL/GATHER			
C/R	71	1420										
F/K	74	1480										
SLICE	66	1320										
T/M	112	2240										
	↑	↑										
TOTAL	1963	39270										

ITEMS	VEAL						OTHER VEAL ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
V/L												
B/V												
VTL												
TM												
TOTAL												

RAW MEAT 58437.12..... PROCESSED MEAT 39270.12

ITEMS	RAW MEAT (QTY.)		AVG.	RATE	PROCESSED MEAT	%	RATE	MINCE	TOTAL	RATE	AMOUNT
	PCS.	WHT									
B/C	298	58437	196.1		39270	67.21					
BBL											
CUTS											
EXT-T/S											
EXT-T/L											
T/L											
B/L											
V/C											
VBL											

For Meem Agro Foods Pvt. Ltd  
  
 Signatory

# MEEM AGRO FOOD PVT. LTD.

## PRODUCTION REPORT

SR. NO.

DATE 15/11/23

ITEMS	BUFFALO						OTHER BUFFALO ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
T/S	156	3120										
T/F	113	2260										
S/S	180	3600										
R/S	99	1980										
T/L	46	920										
F.Q.	622	12440										
SIL	79	1580										
S/H	104	2080										
B/DI	151	3020										
K/A	56	1120										
C/T	36	720										
C/R	71	1420										
F/K	74	1480										
SLICE	68	1360										
T/M	110	2200										
	/	/										
TOTAL	1461	29220										

ITEMS	VEAL						OTHER VEAL ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
VL												
B/V												
VTL												
TM												
TOTAL												

RAW MEAT 58538 kg ..... PROCESSED MEAT 39220 kg .....

ITEMS	RAW MEAT (QTY.)		AVG.	RATE	PROCESSED MEAT	%	RATE	MINCE	TOTAL	RATE	AMOUNT
	PCS.	WHT									
B/C	297	58578			39220	67%					
BBL											
CUTS											
EXT-T/S											
EXT-T/L											
T/L											
B/L											
V/C											
VBL											

  
 Authorizatory

# 1014 MEEM AGRO FOOD PVT. LTD. PRODUCTION REPORT

SR. NO.

DATE 21/11/23

ITEMS	BUFFALO						OTHER BUFFALO ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
T/S	155	3100										
T/F	110	2200										
S/S	180	3600										
R/S	98	1960										
T/L	45	900										
F.Q.	627	12469										
S/L	80	1600										
S/H	103	2060										
B/DI	148	2960										
K/A	50	1000										
C/T	38	760										
C/R	71	1420										
F/K	74	1480										
SLICE	67	1340										
T/M	111	2220										
	/	/										
TOTAL	1454	39089										

ITEMS	VEAL						OTHER VEAL ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
V/L												
B/V												
VTL												
TM												
TOTAL												

RAW MEAT 58169 kg      PROCESSED MEAT 39089 kg

ITEMS	RAW MEAT (QTY.)		AVG.	RATE	PROCESSED MEAT	%	RATE	MINCE	TOTAL	RATE	AMOUNT
	PCS.	WHT									
B/C	298	58169	195.2		39089	67.2%					
BBL											
CUTS											
EXT-T/S											
EXT-T/L											
T/L											
B/L											
VIC											
VBL											

For Meem Agro Food Pvt. Ltd.

Auth. Signatory

# MEEM AGRO FOOD PVT. LTD.

## PRODUCTION REPORT

SR. NO.

DATE 18/11/23

ITEMS	BUFFALO						OTHER BUFFALO ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
T/S	156	3120										
T/F	110	2200										
S/S	180	3600										
R/S	98	1960									EXT-T/F	
T/L	95	900										
F.Q.	624	12487										
S/L	79	580										
S/H	104	2080									EXT-T/L	
B/DI	148	2960										
K/A	50	1000										
C/T	38	760									CHILL/GATHER	
C/R	71	1420										
F/K	24	1480										
SLICE	66	1320										
T/M	112	2240										
	/	/										
<b>TOTAL</b>	<b>1956</b>	<b>39069</b>										

ITEMS	VEAL						OTHER VEAL ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
V/L												
B/V												
VTL												
TM												
<b>TOTAL</b>												

RAW MEAT 58199 kg

PROCESSED MEAT 39051 kg

ITEMS	RAW MEAT (QTY.)		AVG.	RATE	PROCESSED MEAT	%	RATE	MINCE	TOTAL	RATE	AMOUNT
	PCS.	WHT									
B/C	298	58199	195.3		39051	67.1					
BBL											
CUTS											
EXT-T/S											
EXT-T/L											
T/L											
B/L											
V/C											
VBL											

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# MEEM AGRO FOOD PVT. LTD.

## PRODUCTION REPORT

SR. NO.

DATE 20/11/23

ITEMS	BUFFALO						OTHER BUFFALO ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
T/S	156	3120										
T/F	111	2220										
S/S	182	3640										
R/S	99	1980										
T/L	45	900										
F.Q.	626	12530										
SIL	79	1580										
S/H	105	2100										
B/DI	149	2980										
K/A	50	1000										
C/T	78	726										
C/R	71	1420										
F/K	74	1480										
SLICE	66	1320										
T/M	112	2240										
	/	/										
<b>TOTAL</b>	<b>1963</b>	<b>39270</b>										

ITEMS	VEAL						OTHER VEAL ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
V/L												
B/V												
VTL												
TM												
<b>TOTAL</b>												

RAW MEAT 58437 kg.

PROCESSED MEAT 39270 kg.

ITEMS	RAW MEAT (QTY.)		AVG.	RATE	PROCESSED MEAT	%	RATE	MINCE	TOTAL	RATE	AMOUNT
	PCS.	WHT									
B/C	298	58437	196.1		39270	67.2%					
BBL											
CUTS											
EXT-T/S											
EXT-T/L											
T/L											
B/L											
V/C											
VBL											

MEEM AGRO FOOD PVT. LTD.  
Auth. Signatory

# MEEM AGRO FOOD PVT. LTD.

## PRODUCTION REPORT

1017

SR. NO.

DATE 21/11/23

ITEMS	BUFFALO						OTHER BUFFALO ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
T/S	154	3080										
T/F	109	2180										
S/S	177	3540										
R/S	96	1920										
T/L	44	880										
F.Q.	611	12220										
SIL	78	1560										
S/H	102	2040										
B/D	196	2920										
K/A	48	960										
C/T	85	1700										
C/R	69	1380										
F/K	72	1440										
SLICE	64	1280										
T/M	110	2200										
	/	/										
<b>TOTAL</b>	<b>1917</b>	<b>38340</b>										

ITEMS	VEAL						OTHER VEAL ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
V/L												
B/V												
VTL												
TM												
<b>TOTAL</b>												

RAW MEAT 57065 kg.

PROCESSED MEAT 38340 kg.

ITEMS	RAW MEAT (QTY.)		AVG. RATE	PROCESSED MEAT	%	RATE	MINCE	TOTAL	RATE	AMOUNT
	PCS.	WHT								
B/C	294	59065	1941	38340	67.21			%		
BBL										
CUTS										
EXT-T/S										
EXT-T/L										
T/L										
B/L										
V/C										
VBL										

  
 For Meem Agro Food Pvt. Ltd.  
 Authorized Signatory

# MEEM AGRO FOOD PVT. LTD.

## PRODUCTION REPORT

SR. NO.

DATE 22/11/23

ITEMS	BUFFALO						OTHER BUFFALO ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
T/S	146	2920										
T/F	104	2080										
S/S	170	3400										
R/S	100	2000										
TL	44	880								EXT-T/F		
F.Q.	587	11740										
S/L	78	1560										
S/H	100	2000										
B/DI	100	2800								EXT-T/L		
K/A	47	940										
CIT	36	720										
C/R	68	1360								CHILL/GATHER		
F/K	70	1400										
SLICE	64	1280										
T/M	90	1800										
	/	/										
<b>TOTAL</b>	<b>1844</b>	<b>36880</b>										

ITEMS	VEAL						OTHER VEAL ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
V/L												
B/V												
VTL												
TM												
<b>TOTAL</b>												

RAW MEAT 54800 kg

PROCESSED MEAT 36880 kg

ITEMS	RAW MEAT (QTY.)		AVG.	RATE	PROCESSED MEAT	%	RATE	MINCE	TOTAL	RATE	AMOUNT
	PCS.	WHT									
B/C	274	54800	200		36880	67.3%					
BBL											
CUTS											
EXT-T/S											
EXT-T/L											
T/L											
B/L											
V/C											
VBL											

  
 Auth. Signatory

# MEEM AGRO FOOD PVT. LTD.

## PRODUCTION REPORT

SR. NO.

DATE 23/11/22

ITEMS	BUFFALO						OTHER BUFFALO ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
T/S	155	3100										
T/F	112	2240										
S/S	179	3580										
R/S	98	1960										
T/L	46	920								EXT-T/F		
F.Q.	623	12460										
S/L	80	1600										
S/H	102	2040								EXT-T/L		
B/DI	149	2980										
K/A	50	1000										
C/T	38	760										
C/R	70	1400								CHILL/GATHER		
F/K	73	1460										
SLICE	67	1340										
T/M	110	2200										
	/	/										
TOTAL	1952	39040										

ITEMS	VEAL						OTHER VEAL ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
V/L												
B/V												
VTL												
TM												
TOTAL												

RAW MEAT 57838 kg.

PROCESSED MEAT 39040 kg.

ITEMS	RAW MEAT (QTY.)		AVG. RATE	PROCESSED MEAT	%	RATE	MINCE	TOTAL	RATE	AMOUNT
	PCS.	WHT								
B/C	246	57838	1954	39040	67.5%			%		
BBL										
CUTS										
EXT-T/S										
EXT-T/L										
T/L										
B/L										
V/C										
VBL										

For Meem Agro Food's P.A. Ltd

Auth. Signatory

# MEEM AGRO FOOD PVT. LTD.

## PRODUCTION REPORT

1920

SR. NO.

DATE: 26/11/23

ITEMS	BUFFALO						OTHER BUFFALO ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
T/S	164	3280										
T/F	116	2320										
S/S	188	3760										
R/S	103	2060										
T/L	51	1020								EXT-T/F		
F.O.	537	12740										
S/L	82	3040										
S/M	104	2080										
B/DI	152	3040									EXT-T/L	
K/A	52	1040										
C/T	40	800										
C/R	72	1440									CHILL/GATHER	
F/K	75	1500										
SLICE	70	1400										
T/M	110	2200										
	/	/										
TOTAL	2016	40320										

> AL = *Carry over*

ITEMS	VEAL						OTHER VEAL ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
V/L												
B/V												
VTL												
TM												
TOTAL												

RAW MEAT 60180 kg.      PROCESSED MEAT 40320 kg.

ITEMS	RAW MEAT (QTY.)		AVG.	RATE	PROCESSED MEAT	%	RATE	MINCE	TOTAL	RATE	AMOUNT
	PCS.	WHT									
B/C	295	60180	204		40320	67%					
BBL											
CUTS											
EXT-T/S											
EXT-T/L											
T/L											
B/L											
V/C											
VBL											

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# 1021 MEEM AGRO FOOD PVT. LTD. PRODUCTION REPORT

SR. NO.

DATE 27/11/23

ITEMS	BUFFALO						OTHER BUFFALO ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
T/S	155	3100										
T/F	110	2200										
S/S	180	3600										
R/S	98	1960										
TL	45	900										EXT-T/F
F.Q.	623	12469										
S/L	79	1580										
S/H	104	2080										EXT-T/L
B/DI	148	2960										
K/A	50	1000										
C/T	38	760										CHILL/GATHER
C/R	71	1420										
F/K	74	1480										
SLICE	66	1320										
T/M	112	2240										
	/	/										
TOTAL	1954	39089										

ITEMS	VEAL						OTHER VEAL ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
VL												
BN												
VTL												
TM												
TOTAL												

RAW MEAT 58169 kg.

PROCESSED MEAT 39089 kg.

ITEMS	RAW MEAT (QTY.)		AVG.	RATE	PROCESSED MEAT	%	RATE	MINCE	TOTAL	RATE	AMOUNT
	PCS.	WHT									
B/C	248	58169	195.2		39089	67.2%					
BBL											
CUTS											
EXT-T/S											
EXT-T/L											
TL											
B/L											
V/C											
VBL											

# MEEM AGRO FOOD PVT. LTD.

## PRODUCTION REPORT

SR. NO.

DATE 29/11/23

ITEMS	BUFFALO						OTHER BUFFALO ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
T/S	156	3120										
T/F	109	2180										
S/S	180	3600										
R/S	98	1960										
T/L	45	900										
F.Q	620	12400										
S/L	80	1600										
S/H	103	2060										
B/DI	148	2960										
K/A	50	1000										
C/T	38	760										
C/R	71	1420										
F/K	74	1480										
SLICE	66	1320										
T/M	112	2240										
	/	/										
TOTAL	1951	39020										

ITEMS	VEAL						OTHER VEAL ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
V/L												
B/V												
VTL												
TM												
TOTAL												

RAW MEAT 58065 kg.

PROCESSED MEAT 39020 kg.

ITEMS	RAW MEAT (QTY.)		AVG. RATE	PROCESSED MEAT	%	RATE	MINCE	TOTAL	RATE	AMOUNT
	PCS.	WHT								
B/C	299	58065	194.2	39020	67.21					
BBL										
CUTS										
EXT-T/S										
EXT-T/L										
T/L										
B/L										
V/C										

Auth Signatory

# MEEM AGRO FOOD PVT. LTD.

## PRODUCTION REPORT

1023

SR. NO.

DATE 28/11/23

ITEMS	BUFFALO						OTHER BUFFALO ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
T/S	155	3100										
T/F	110	2200										
S/S	178	3560										
R/S	97	1940										
T/L	44	880										
F.Q.	614	12281										
SIL	80	1600										
S/H	102	2040										
B/DI	147	2940										
K/A	48	960										
C/T	37	740										
C/R	69	1380										
F/K	72	1440										
SLICE	64	1280										
T/M	110	2200										
	/	/										
<b>TOTAL</b>	<b>1927</b>	<b>38541</b>										

ITEMS	VEAL						OTHER VEAL ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
V/L												
B/V												
VTL												
TM												
<b>TOTAL</b>												

RAW MEAT 57525 kg

PROCESSED MEAT 38541 kg

ITEMS	RAW MEAT (QTY.)		AVG.	RATE	PROCESSED MEAT	%	RATE	MINCE	TOTAL	RATE	AMOUNT
	PCS.	WHT									
B/C	295	57525	195		38541	67%					
BBL											
CUTS											
EXT-T/S											
EXT-T/L											
T/L											
B/L											
VIC											
VBL											

Auth. Signature

# MEEM AGRO FOOD PVT. LTD.

## PRODUCTION REPORT

SR. NO.

DATE 30/11/23

ITEMS	BUFFALO						OTHER BUFFALO ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
T/S	155	3100										
T/F	112	2240										
S/S	179	3580										
R/S	98	1960										
T/L	46	920								EXT-T/F		
F.Q.	623	12460										
S/L	80	1600										
S/H	102	2040										
B/DI	149	2980								EXT-T/L		
K/A	50	1000										
C/T	38	760										
C/R	70	1400								CHILL/GATHER		
F/K	73	1460										
SLICE	67	1340										
T/M	110	2200										
TOTAL	1452	39040										

ITEMS	VEAL						OTHER VEAL ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
V/L												
B/V												
VTL												
TM												
TOTAL												

RAW MEAT 57838 kg.

PROCESSED MEAT 39040 kg.

ITEMS	RAW MEAT (QTY.)		AVG. RATE	PROCESSED MEAT	%	RATE	MINCE	TOTAL	RATE	AMOUNT
	PCS.	WHT								
B/C	296	57838	195.4	39040	67.51					
BBL										
CUTS										
EXT-T/S										
EXT-T/L										
T/L										
B/L										
V/C										

Signature

# MEEM AGRO FOOD PVT. LTD.

## PRODUCTION REPORT

SR. NO.

DATE 2/12/23

ITEMS	BUFFALO						OTHER BUFFALO ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
T/S	156	3120										
T/F	113	2260										
S/S	180	3600										
R/S	99	1980										
T/L	46	920										
F.Q.	622	12440										
S/L	80	1600										
S/H	103	2060										
B/D	151	3020										
K/A	50	1000										
C/T	36	760										
C/R	71	1420										
F/K	74	1480										
SLICE	67	1340										
T/M	111	2220										
	/	/										
TOTAL	1961	39220										

ITEMS	VEAL						OTHER VEAL ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
V/L												
B/V												
VTL												
TM												
TOTAL												

RAW MEAT 58538 kg.

PROCESSED MEAT 39220 kg.

ITEMS	RAW MEAT (QTY.)		AVG. RATE	PROCESSED MEAT	%	RATE	MINCE	TOTAL	RATE	AMOUNT
	PCS.	WHT								
B/C	247	58538	197.1	39220	67%					
BBL										
CUTS										
EXT-T/S										
EXT-T/L										
T/L										
B/L										
VIC										
VBL										

For Meem Agro Foods Pvt. Ltd.

Auth. Signatory

# MEEM AGRO FOOD PVT. LTD.

## PRODUCTION REPORT

SR. NO.

DATE 3/12/23

ITEMS	BUFFALO						OTHER BUFFALO ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
T/S	164	3280										
T/F	116	2320										
S/S	188	3760										
R/S	103	2060										
T/L	51	1020								EXT-T/F		
F.Q.	637	12751										
SIL	82	3040										
S/H	104	2080										
B/DI	152	3040								EXT-T/L		
K/A	52	1040										
C/T	40	800										
C/R	72	1440								CHILL/GATHER		
F/K	75	1500										
SLICE	70	1400										
T/M	110	2200										
	/	/										
TOTAL	2016	40331										

ITEMS	VEAL						OTHER VEAL ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
V/L												
B/V												
VTL												
TM												
TOTAL												

RAW MEAT <u>60196</u> <u>kg</u>				PROCESSED MEAT <u>40331</u> <u>kg</u>					
ITEMS	RAW MEAT (QTY)	AVG. RATE	PROCESSED MEAT	%	RATE	MINCE	TOTAL	AMOUNT	
	PCS.	WHT					%		
B/C	298	40196	202	40331	67%				
BBL									
CUTS									
EXT-T/S									
EXT-T/L									
T/L									
B/L									
VIC									
VBL									

  
 Authority Signatory

# MEEM AGRO FOOD PVT. LTD.

## PRODUCTION REPORT

SR. NO.

DATE 4/12/23

ITEMS	BUFFALO						OTHER BUFFALO ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
T/S	157	3140										
T/F	113	2260										
S/S	182	3640										
R/S	98	1960										
T/L	47	940								EXT-T/F		
F.Q.	626	12524										
SIL	82	1640										
S/H	104	2080										
B/DI	149	2980								EXT-T/L		
K/A	51	1020										
C/T	38	760										
C/R	72	1440								CHILL/GATHER		
F/K	75	1500										
SLICE	64	1280										
T/M	113	2260										
	/	/										
<b>TOTAL</b>	<b>1971</b>	<b>39424</b>										

ITEMS	VEAL						OTHER VEAL ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
VL												
B/V												
VTL												
TM												
<b>TOTAL</b>												

RAW MEAT 58667 kg      PROCESSED MEAT 39424 kg

ITEMS	RAW MEAT (QTY)		AVG.	RATE	PROCESSED MEAT	%	RATE	MINGE	TOTAL	RATE	AMOUNT
	PCS	WHT									
B/C	296	58667	198.2		39424	6%					
BBL											
CUTS											
EXT-T/S											
EXT-T/L											
T/L											
B/L											
V/C											
VBL											

Auth. Signatory

# MEEM AGRO FOOD PVT. LTD.

## PRODUCTION REPORT

SR. NO.

DATE 5/12/23

ITEMS	BUFFALO						OTHER BUFFALO ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
T/S	155	8100										
T/F	110	2200										
S/S	180	3600										
R/S	98	1960							EXT-T/F			
T/L	45	900										
F.Q.	623	12469										
S/L	79	1580										
S/H	104	2080							EXT-T/L			
B/DI	148	2960										
K/A	50	1000										
CIT	78	760							CHILL/GATHER			
C/R	70	1400										
F/K	75	1500										
SLICE	60	1320										
T/M	112	2240										
	/	/										
TOTAL	1954	39089										

ITEMS	VEAL						OTHER VEAL ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
V/L												
B/V												
VTL												
TM												
TOTAL												

RAW MEAT 58169 kg. PROCESSED MEAT 39089 kg.

ITEMS	RAW MEAT (QTY.)		AVG.	RATE	PROCESSED MEAT	%	RATE	MINCE	TOTAL	RATE	AMOUNT
	PCS.	WHT									
B/C	298	58169	195.2		39089	67.2					
BBL											
CUTS											
EXT-T/S											
EXT-T/L											
T/L											
B/L											
V/C											
VBL											

  
 Authorizatory

# MEEM AGRO FOOD PVT. LTD.

## PRODUCTION REPORT

SR. NO.

DATE 6/12/25

ITEMS	BUFFALO						OTHER BUFFALO ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
T/S	163	3260										
T/F	115	2300										
S/S	187	3740										
R/S	103	2060								EXT-T/F		
T/L	51	1020										
F.Q.	677	12740										
SIL	82	1640										
S/H	104	2080								EXT-T/L		
B/DI	152	3040										
K/A	52	1040										
C/T	42	800								CHILL/GATHER		
C/R	72	1440										
F/K	75	1500										
SLICE	70	1400										
T/M	110	2200										
TOTAL	2012	40240										

ITEMS	VEAL						OTHER VEAL ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
VL												
B/V												
VTL												
TM												
TOTAL												

RAW MEAT 59885 kg

PROCESSED MEAT 40242 kg

ITEMS	RAW MEAT (QTY.)		AVG.	RATE	PROCESSED MEAT	%	RATE	MINCE	TOTAL	RATE	AMOUNT
	PCS.	WHT									
B/C	205	59885	203		40242	67.2					
BBL											
CUTS											
EXT-T/S											
EXT-T/L											
T/L											
B/L											
V/C											
VBL											

Auth. Signatory

# MEEM AGRO FOOD PVT. LTD.

## PRODUCTION REPORT

1030

SR. NO.

DATE 7/12/2023

ITEMS	BUFFALO						OTHER BUFFALO ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
T/S	164	3280										
T/F	116	2320										
S/S	188	3760										
R/S	103	2060							EXT-T/F			
T/L	51	1020										
F.Q.	637	12751										
S/L	82	3040										
S/H	104	2080							EXT-T/L			
B/DI	152	3040										
K/A	82	1640										
C/T	40	800							CHILL/GATHER			
C/R	72	1440										
F/K	75	1500										
SLICE	70	1400										
T/M	110	2200										
	/	/										
TOTAL	2016	40331										

ITEMS	VEAL						OTHER VEAL ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
V/L												
B/V												
VTL												
TM												
TOTAL												

RAW MEAT : 60196 kg ..... PROCESSED MEAT : 40331 kg .....

ITEMS	RAW MEAT (QTY.)		AVG.	RATE	PROCESSED MEAT	%	RATE	MINCE	TOTAL	RATE	AMOUNT
	PCS.	WHT									
B/C	298	60196	202		40331	67%					
BBL											
CUTS											
EXT-T/S											
EXT-T/L											
T/L											
B/L											
V/C											
VAL											

  
 Auth. Signatory

# MEEM AGRO FOOD PVT. LTD.

## PRODUCTION REPORT

1031

SR. NO.

DATE 9/12/23

ITEMS	BUFFALO						OTHER BUFFALO ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
T/S	164	3280										
T/F	116	2320										
S/S	158	3460										
R/S	103	2060										
T/L	51	1020										
F.Q.	637	12740										
S/L	82	3840										
S/H	104	2080										
B/DI	152	3040										
K/A	52	1040										
C/T	40	800										
C/R	72	1440										
F/K	75	1500										
SLICE	70	1500										
T/M	110	2200										
	/	/										
TOTAL	2016	40320										

ITEMS	VEAL						OTHER VEAL ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
V/L												
B/V												
VTL												
TM												
TOTAL												

RAW MEAT 60180 kg      PROCESSED MEAT 40320 kg

ITEMS	RAW MEAT (QTY.)		AVG.	RATE	PROCESSED MEAT	%	RATE	MINCE	TOTAL	RATE	AMOUNT
	PCS.	WHT									
B/C	245	6980	284		40320	67%					
BBL											
CUTS											
EXT-T/S											
EXT-T/L											
T/L											
B/L											
V/C											
VBL											

  
 Auth. Signatory

# MEEM AGRO FOOD PVT. LTD.

## PRODUCTION REPORT

SR. NO.

DATE 10/12/23

ITEMS	BUFFALO						OTHER BUFFALO ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
T/S	155	3100										
T/F	110	2200										
S/S	178	3560										
R/S	97	1940										
T/L	44	880										
F.Q.	614	12281										
S/L	80	1600										
S/H	102	2040										
B/DI	147	2940										
K/A	48	960										
C/T	37	740										
C/R	69	1380										
F/K	72	1440										
SLICE	63	1260										
T/M	111	2220										
	/	/										
TOTAL	1927	38541										

ITEMS	VEAL						OTHER VEAL ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
V/L												
B/V												
VTL												
TM												
TOTAL												

RAW MEAT 57525 Kg.      PROCESSED MEAT 38541 Kg.

ITEMS	RAW MEAT (QTY.)		AVG.	RATE	PROCESSED MEAT	%	RATE	MINCE	TOTAL	RATE	AMOUNT
	PCS.	WHT									
B/C	215	57525	195		38541	67%					
BBL											
CUTS											
EXT-T/S											
EXT-T/L											
T/L											
B/L											
V/C											
VBL											

Auth. Signatory

# MEEM AGRO FOOD PVT. LTD.

## PRODUCTION REPORT

SR. NO.

DATE 11/12/23

ITEMS	BUFFALO						OTHER BUFFALO ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
T/S	156	3120										
T/F	113	2260										
S/S	180	3600										
R/S	99	1980							EXT-T/F			
T/L	46	920										
F.Q.	622	12440										
S/L	80	1600										
S/H	103	2060							EXT-T/L			
B/DI	151	3020										
K/A	50	1000										
C/T	36	760							CHILL/GATHER			
C/R	71	1420										
F/K	74	1480										
SLICE	64	1320										
T/M	112	2240										
	/	/										
<b>TOTAL</b>	<b>1961</b>	<b>39220</b>										

ITEMS	VEAL						OTHER VEAL ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
V/L												
B/V												
VTL												
TM												
<b>TOTAL</b>												

RAW MEAT 58538 kg

PROCESSED MEAT 39220 kg

ITEMS	RAW MEAT (QTY.)		AVG.	RATE	PROCESSED MEAT	%	RATE	MINCE	TOTAL	RATE	AMOUNT
	PCS.	WHT									
B/C	297	58538	1971		39220	67%					
BBL											
CUTS											
EXT-T/S											
EXT-T/L											
T/L											
B/L											
V/C											
VBL											

Auth. Laboratory

# MEEM AGRO FOOD PVT. LTD.

## PRODUCTION REPORT

SR. NO.

DATE 12/19/23

ITEMS	BUFFALO						OTHER BUFFALO ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
T/S	154	3080										
T/F	109	2180										
S/S	177	3540										
R/S	96	1920										
T/L	44	880										
F.Q.	611	12220										
S/L	79	1580										
S/H	101	2020										
B/DI	196	2920										
K/A	48	960										
C/T	37	740										
C/R	69	1380										
F/K	72	1440										
SLICE	67	1260										
T/M	111	2220										
	/	/										
TOTAL	1117	38340										

ITEMS	VEAL						OTHER VEAL ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
V/L												
B/V												
VTL												
TM												
TOTAL												

RAW MEAT 57065 kg.

PROCESSED MEAT 38340 kg

ITEMS	RAW MEAT (QTY.)		AVG.	RATE	PROCESSED MEAT	%	RATE	MINCE	TOTAL	RATE	AMOUNT
	PCS.	WHT									
B/C	294	57065	194.1		38340	67.2%					
BBL											
CUTS											
EXT-T/S											
EXT-T/L											
T/L											
B/L											
V/C											
VBL											

Auth. Satisfactory

# MEEM AGRO FOOD PVT. LTD.

1035

SR. NO.

## PRODUCTION REPORT

DATE 13/12/27

ITEMS	BUFFALO						OTHER BUFFALO ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
T/S	156	3120										
T/F	111	2220										
S/S	182	3640										
R/S	99	1980							EXT-T/F			
T/L	45	900										
F.Q.	626	12530										
S/L	81	1620										
S/H	107	2060							EXT-T/L			
B/DI	149	2980										
K/A	50	1000										
C/T	78	760							CHILL/GATHER			
C/R	71	1420										
F/K	74	1480										
SLICE	66	1320										
T/M	112	2240										
	/	/										
TOTAL	112	39270										

ITEMS	VEAL						OTHER VEAL ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
V/L												
B/V												
VTL												
TM												
TOTAL												

RAW MEAT 58437 kg      PROCESSED MEAT 39270 kg

ITEMS	RAW MEAT (QTY.)		AVG. RATE	PROCESSED MEAT	%	RATE	MINCE	TOTAL	RATE	AMOUNT
	PCS.	WHT								
B/C	298	58437	1961	39270	67.21%					
BBL										
CUTS										
EXT-T/S										
EXT-T/L										
T/L										
B/L										
V/C										
VBL										

Auth: Signatory

# MEEM AGRO FOOD PVT. LTD.

## PRODUCTION REPORT

SR. NO.

DATE 14/12/23

ITEMS	BUFFALO						OTHER BUFFALO ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
T/S	77	1540										
T/F	56	1120										
S/S	90	1800										
R/S	51	1020										
T/L	23	460										
F.Q.	335	6700										
S/L	23	460										
S/H	54	1080										
B/DI	75	1500										
K/A	34	680										
C/T	19	380										
C/R	36	720										
F/K	37	740										
SLICE	36	720										
T/M	48	960										
	/	/										
TOTAL	984	19680										

ITEMS	VEAL						OTHER VEAL ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
V/L												
B/V												
VTL												
TM												
TOTAL												

RAW MEAT 29200 kg      PROCESSED MEAT 19680 kg

ITEMS	RAW MEAT (QTY.)		AVG. RATE	PROCESSED MEAT	%	RATE	MINCE	TOTAL %	RATE	AMOUNT
	PCS.	WHT								
B/C	146	29200	200	19680	67.4%					
BBL										
CUTS										
EXT-T/S										
EXT-T/L										
T/L										
B/L										
V/C										
VBL										

Auth. Signatory

# MEEM AGROFOOD PVT. LTD.

## PRODUCTION REPORT

SR. NO.

DATE 16/12/23

ITEMS	BUFFALO						OTHER BUFFALO ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
T/S	156	3120										
T/F	113	2260										
S/S	180	3600										
R/S	99	1980										
T/L	46	920							EXT-T/F			
F.Q.	620	12400										
S/L	80	1600										
S/H	103	2060										
B/DI	151	3020							EXT-T/L			
K/A	50	1000										
C/T	36	760										
C/R	71	1420							CHILL/GATHER			
FK	74	1480										
SLICE	88	1360										
T/M	110	2200										
	/	/										
TOTAL	1959											
1959-39180 VEAL												
ITEMS	VEAL						OTHER VEAL ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
V/L												
B/V												
VTL												
T/M												
TOTAL												

RAW MEAT 58305 KG.

PROCESSED MEAT 39180 KG.

ITEMS	RAW MEAT (QTY.)		AVG.	RATE	PROCESSED MEAT	%	RATE	MINCE	TOTAL	RATE	AMOUNT
	PCS.	WHT									
B/C	299	58305	195		39180	67.2%			%		
BBL											
CUTS											
EXT-T/S											
EXT-T/L											
T/L											
B/L											
V/C											
VBL											

# MEEM AGRO FOOD PVT. LTD.

## PRODUCTION REPORT

SR. NO.

DATE 17/12/23

ITEMS	BUFFALO						OTHER BUFFALO ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
T/S	154	3080										
T/F	109	2180										
S/S	177	3540										
R/S	96	1920										
TL	44	880								EXT-T/F		
F.Q.	608	12160										
S/L	79	1580										
S/H	101	2020								EXT-T/L		
B/DI	196	2920										
K/A	48	960										
C/T	37	740								CHILL/GATHER		
C/R	69	1380										
F/K	72	1440										
SLICE	64	1280										
T/M	110	2200										
	/	/										
TOTAL	1914	38280										

ITEMS	VEAL						OTHER VEAL ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
VL												
B/V												
VTL												
TM												
TOTAL												

RAW MEAT 56842 kg.

PROCESSED MEAT 38280 kg.

ITEMS	RAW MEAT (QTY.)		AVG.	RATE	PROCESSED MEAT	%	RATE	MINCE	TOTAL	RATE	AMOUNT
	PCS.	WHT									
B/C	293	56042	194		38280	67%					
BBL											
CUTS											
EXT-T/S											
EXT-T/L											
T/L											
B/L											
V/C											
VBL											

# 1039 MEEM AGRO FOOD PVT. LTD. PRODUCTION REPORT

SR. NO.

DATE 18/12/23

ITEMS	BUFFALO						OTHER BUFFALO ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
T/S	157	3140										
T/F	111	2220										
S/S	183	7660										
R/S	100	2000										
T/L	45	900										
F.O.	226	12530										
S/L	80	1600										
S/H	105	2100										
B/D	150	3000										
K/A	50	1000										
C/T	39	780										
C/R	72	1440										
F/K	75	1500										
SLICE	67	1340										
T/M	112	2240										
	/	/										
TOTAL	1972	39450										

ITEMS	VEAL						OTHER VEAL ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
V/L												
B/V												
VTL												
TM												
TOTAL												

RAW MEAT 58706 kg.

PROCESSED MEAT 39450 kg.

ITEMS	RAW MEAT (QTY.)		AVG.	RATE	PROCESSED MEAT	%	RATE	MINCE	TOTAL	RATE	AMOUNT
	PCS.	WHT									
B/C	298	58706	197		39450	67.2%					
BBL											
CUTS											
EXT-T/S											
EXT-T/L											
T/L											
B/L											
V/C											
VBL											

# MEEM AGRO FOOD PVT. LTD.

## PRODUCTION REPORT

SR. NO.

DATE 19/12/23

ITEMS	BUFFALO						OTHER BUFFALO ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
T/S	156	3120										
T/F	110	2200										
S/S	180	3600										
R/S	98	1960										
T/L	45	900								EXT-T/F		
F.Q.	620	12410										
S/L	81	1620										
S/H	103	2060										
B/DI	148	2960								EXT-T/L		
K/A	48	960										
C/T	77	1540										
C/R	70	1400								CHILL/GATHER		
F/K	73	1460										
SLICE	64	1280										
T/M	110	2200										
	/	/										
TOTAL	1943	38870										

ITEMS	VEAL						OTHER VEAL ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
V/L												
B/V												
VTL												
TM												
TOTAL												

RAW MEAT 58016 kg.      PROCESSED MEAT 38870 kg.

ITEMS	RAW MEAT (QTY.)		AVG.	RATE	PROCESSED MEAT	%	RATE	MINCE	TOTAL	RATE	AMOUNT
	PCS.	WHT									
B/C	296	58016	196		38870	57%					
BBL											
CUTS											
EXT-T/S											
EXT-T/L											
T/L											
B/L											
V/C											
VBL											

For Meem Agro Food Pvt. Ltd.

Auth. Signatory

# 1041 MEEM AGRO FOOD PVT. LTD. PRODUCTION REPORT

SR. NO.

DATE: 20/12/23

ITEMS	BUFFALO						OTHER BUFFALO ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
T/S	155	3100										
T/F	112	2240										
S/S	179	3580										
R/S	98	1960										
T/L	46	920										
F.Q.	623	12460										
S/L	80	1600										
S/H	102	2040										
B/DI	144	2980										
K/A	50	1000										
C/T	38	760										
C/R	70	1400										
F/K	73	1460										
SLICE	67	1340										
T/M	110	2200										
	/	/										
TOTAL	1952	3904										

ITEMS	VEAL						OTHER VEAL ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
VL												
B/V												
VTL												
TM												
TOTAL												

RAW MEAT 57838 kg.      PROCESSED MEAT 39040 kg.

ITEMS	RAW MEAT (QTY.)		AVG.	RATE	PROCESSED MEAT	%	RATE	MINCE	TOTAL	RATE	AMOUNT
	PCS.	WHT									
B/C	296	57838	195.24		39040	67.5%					
BBL											
CUTS											
EXT-T/S											
EXT-T/L											
T/L											
B/L											
V/C											
VRI											

Auth. Signatory

# MEEM AGRO FOOD PVT. LTD.

## PRODUCTION REPORT

1042

SR. NO.

DATE 21/12/23

ITEMS	BUFFALO						OTHER BUFFALO ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
T/S	154	3080										
T/F	109	2180										
S/S	177	3540										
R/S	96	1920										
T/L	44	880								EXT-TIF		
F.O.	609	12180										
SIL	78	1580										
S/H	101	2020										
B/DI	146	2920								EXT-T/L		
K/A	48	960										
C/T	37	740										
C/R	69	1380								CHILL/GATHER		
F/K	72	1440										
SLICE	83	1260										
T/M	111	2220										
	/	/										
<b>TOTAL</b>	<b>1915</b>	<b>3800</b>										

ITEMS	VEAL						OTHER VEAL ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
V/L												
B/V												
VTL												
TM												
<b>TOTAL</b>												

RAW MEAT 57164 kg. ..... PROCESSED MEAT 38300 kg. .....

ITEMS	RAW MEAT (QTY.)		AVG.	RATE	PROCESSED MEAT	%	RATE	MINCE	TOTAL	RATE	AMOUNT
	PCS.	WHT									
B/C	293	57164	195.1		38300	67%					
BBL											
CUTS											
EXT-T/S											
EXT-T/L											
T/L											
B/L											
VC											
VBL											

Meem Agro Food Pvt. Ltd.  
 Author Signature

# MEEM AGRO FOOD PVT. LTD.

## PRODUCTION REPORT

SR. NO.

1043

DATE 23/12/23

ITEMS	BUFFALO						OTHER BUFFALO ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
T/S	158	3160										
T/F	112	2240										
S/S	182	3640										
R/S	98	1960										
T/L	47	940										
F.O.	626	12524										
S/L	82	1640										
S/H	104	2080										
B/D/	149	2980										
K/A	51	1020										
C/T	38	760										
C/R	72	1440										
F/K	75	1500										
SLICE	65	1300										
T/M	112	2240										
	/	/										
<b>TOTAL</b>	<b>1971</b>	<b>39424</b>										

ITEMS	VEAL						OTHER VEAL ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
V/L												
B/V												
VTL												
T/M												
<b>TOTAL</b>												

RAW MEAT 58667 kg.

PROCESSED MEAT 39424 kg.

ITEMS	RAW MEAT (QTY.)		AVG. RATE	PROCESSED MEAT	%	RATE	MINCE	TOTAL	RATE	AMOUNT
	PCS.	WHT								
B/C	296	58667	1982	39424	67.21			%		
BBL										
CUTS										
EXT-T/S										
EXT-T/L										
T/L										
B/L										
V/C										
VBL										

For Meem Agro Food Pvt. Ltd.

Auth. Signatory

# MEEM AGRO FOOD PVT. LTD.

## PRODUCTION REPORT

SR. NO.

DATE 24/12/23

1044

ITEMS	BUFFALO						OTHER BUFFALO ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
T/S	156	3120										
T/F	112	2240										
S/S	185	3660										
R/S	100	2000										
T/L	45	900							EXT-T/F			
F.Q.	626	12530										
SIL	80	1600										
S/H	105	2100										
B/DI	150	3000							EXT-T/L			
K/A	5	1000										
C/T	39	780										
C/R	72	1440							CHILL/GATHER			
F/K	75	1500										
SLICE	67	1340										
T/M	112	2240										
	/	/										
<b>TOTAL</b>	<b>1972</b>	<b>39450</b>										

ITEMS	VEAL						OTHER VEAL ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
V/L												
B/V												
VTL												
TM												
<b>TOTAL</b>												

RAW MEAT 58700 Kg.

PROCESSED MEAT 39450 Kg.

ITEMS	RAW MEAT (QTY.)		AVG.	RATE	PROCESSED MEAT	%	RATE	MINCE	TOTAL	RATE	AMOUNT
	PCS.	WHT									
B/C	298	58700	197		39450	67.2%			%		
EBL											
CUTS											
EXT-T/S											
EXT-T/L											
T/L											
B/L											
V/C											
VBL											

Meem Agro Foods Pvt. Ltd.  
Agro Division

# MEEM AGRO FOOD PVT. LTD.

## PRODUCTION REPORT

1045

SR. NO.

DATE 25/12/23

ITEMS	BUFFALO						OTHER BUFFALO ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
T/S	156	3120										
T/F	110	2200										
S/S	180	3600										
R/S	98	1960										
T/L	45	900										
F.Q.	620	12400										
SIL	81	1620										
S/H	103	2060										
B/DI	148	2960										
K/A	48	960										
C/T	37	740										
C/R	70	1400										
F/K	73	1460										
SLICE	64	1280										
T/M	119	2380										
	/	/										
TOTAL	1943	38860										

ITEMS	VEAL				OTHER VEAL ITEMS			
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
VL								
B/V								
VTL								
TM								
TOTAL								

RAW MEAT 57915 kg

PROCESSED MEAT 38860 kg

ITEMS	RAW MEAT (QTY.)		AVG.	RATE	PROCESSED MEAT	%	RATE	MINCE	TOTAL	RATE	AMOUNT
	PCS.	WHT									
B/C	297	57915	195		38860	67.1					
BBL											
CUTS											
EXT-T/S											
EXT-T/L											
T/L											
B/L											
VIC											
VBL											

Auth. Signatory

# MEEM AGRO FOOD PVT. LTD.

## PRODUCTION REPORT

SR. NO.

1046

DATE 26/12/23

ITEMS	BUFFALO						OTHER BUFFALO ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
T/S	156	3180										
T/F	110	2200										
S/S	180	3600										
R/S	98	1960										
T/L	10	1980										
F.Q.	620	12410										
S/L	81	1620										
S/H	103	2060										
B/DI	148	3960										
K/A	48	960										
C/T	37	740										
C/R	70	1400										
F/K	73	1460										
SLICE	68	1260										
T/M	111	2220										
	/	/										
TOTAL	1947	38870										

ITEMS	VEAL						OTHER VEAL ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
VL												
B/V												
VTL												
TM												
TOTAL												

RAW MEAT 58016 kg

PROCESSED MEAT 38870 kg

ITEMS	RAW MEAT (QTY.)		AVG.	RATE	PROCESSED MEAT	%	RATE	MINCE	TOTAL	RATE	AMOUNT
	PCS.	WHT									
B/C	296	58016	196		38870	67%					
BBL											
CUTS											
EXT-T/S											
EXT-T/L											
T/L											
B/L											
V/C											
VBL											

Auth. Signatory

# MEEM AGRO FOOD PVT. LTD.

## PRODUCTION REPORT

SR. NO.

1047

DATE 27/12/23

ITEMS	BUFFALO						OTHER BUFFALO ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
T/S	156	3120										
T/F	113	2260										
S/S	180	3600										
R/S	99	1980										
T/L	46	920										
F.Q.	622	12440										
S/L	80	1600										
S/H	103	1060										
B/DI	751	3020										
K/A	50	1000										
C/T	36	760										
C/R	71	1420										
F/K	74	1480										
SLICE	68	1360										
T/M	110	2200										
	/	/										
TOTAL	1961	39220										

ITEMS	VEAL						OTHER VEAL ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
VL												
B/V												
VTL												
TM												
TOTAL												

RAW MEAT 50538 kg      PROCESSED MEAT 39220 kg

ITEMS	RAW MEAT (QTY.)		AVG.	RATE	PROCESSED MEAT	%	RATE	MINCE	TOTAL	RATE	AMOUNT
	PCS.	WHT									
B/C	297	50538	197.1		39220	67%					
BBL											
CUTS											
EXT-T/S											
EXT-T/L											
T/L											
B/L											
V/C											
VBL											

Meem Agro Foods Pvt. Ltd.  
Auth. Secretary

# 1048 MEEM AGRO FOOD PVT. LTD. PRODUCTION REPORT

SR. NO.

DATE 28/12/23

ITEMS	BUFFALO						OTHER BUFFALO ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
T/S	156	3100										
T/F	113	2262										
S/S	180	3600										
R/S	99	1980										
T/L	46	920										
F.Q.	620	12400										
S/V	82	1600										
S/H	103	2060										
B/DI	151	3020										
K/A	50	1000										
C/T	36	760										
C/R	71	1420										
F/K	74	1480										
SLICE	68	1360										
T/M	110	2200										
TOTAL	1959	39180										
VEAL												
ITEMS	VEAL						OTHER VEAL ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
VL												
BV												
VTL												
TM												
TOTAL												

RAW MEAT 58305 kg

PROCESSED MEAT 39180 kg

ITEMS	RAW MEAT (QTY.)		AVG.	RATE	PROCESSED MEAT	%	RATE	MINCE	TOTAL	RATE	AMOUNT
	PCS.	WHT									
B/C	299	58305	195		39180	67.21					
BBL											
CUTS											
EXT-T/S											
EXT-T/L											
T/L											
B/L											
VC											
VBL											

Auth. Signature

# MEEM AGRO FOOD PVT. LTD.

## PRODUCTION REPORT

SR. NO.

1049

DATE 30/12/23

ITEMS	BUFFALO						OTHER BUFFALO ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
T/S	155	3100										
T/F	112	2240										
S/S	179	3580										
R/S	098	1960										
T/L	46	920								EXT-T/F		
F.Q.	623	12460										
SIL	80	1600										
S/H	102	2040								EXT-T/L		
B/DI	149	2980										
K/A	50	1000										
C/T	78	1560								CHILL/GATHER		
C/R	70	1400										
FK	73	1460										
SLICE	66	1320										
T/M	111	2220										
	/	/										
<b>TOTAL</b>	<b>1952</b>	<b>39040</b>										

ITEMS	VEAL						OTHER VEAL ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
V/L												
B/V												
VTL												
TM												
<b>TOTAL</b>												

RAW MEAT 57838 kg      PROCESSED MEAT 39040 kg

ITEMS	RAW MEAT (QTY.)		AVG. RATE	PROCESSED MEAT	%	RATE	MINCE	TOTAL	RATE	AMOUNT
	PCS.	WHT								
B/C	296	57838	195.4	39040	67.51					
BBL										
CUTS										
EXT-T/S										
EXT-T/L										
T/L										
B/L										
V/C										
VBL										

Meem Agro Food Pvt. Ltd.  
  
 Authority Signatory

# MEEM AGRO FOOD PVT. LTD.

## PRODUCTION REPORT

SR. NO.

1950

DATE 31/12/23

ITEMS	BUFFALO						OTHER BUFFALO ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
T/S	156	3120										
T/F	112	2240										
S/S	180	3600										
R/S	98	3580										
T/L	46	920										
F.Q.	624	12480										
S/L	80	1600										
S/H	102	2040										
B/DI	149	2980										
K/A	50	1000										
C/T	38	760										
C/R	70	1400										
F/K	73	1460										
SLICE	65	1300										
T/M	112	2240										
	/	/										
TOTAL	1953	39100										

ITEMS	VEAL						OTHER VEAL ITEMS					
	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT	TRYS	WEIGHT
V/L												
B/V												
VTL												
TM												
TOTAL												

RAW MEAT 58271 kg.      PROCESSED MEAT 39100 kg.

ITEMS	RAW MEAT (QTY.)		AVG.	RATE	PROCESSED MEAT	%	RATE	MINCE	TOTAL	RATE	AMOUNT
	PCS.	WHT									
B/C	297	58271	196.2		39100	67.1%					
BBL											
CUTS											
EXT-T/S											
EXT-T/L											
T/L											
B/L											
V/C											
VBL											

Meem Agro Food Pvt. Ltd.  
Auth. Laboratory



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ANNEXURE-XIV

CENTRAL LABORATORY
UTTAR PRADESH POLLUTION CONTROL BOARD
Building, No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010

TEST REPORT: WATER LABORATORY(GROUND WATER)

Ref No: 24627188/CENTRAL/2024

Date:15/02/2024

- 1- Sample Location: In the premises of MEEM AGRO FOODS PVT LTD
2- Address: 993 to 1005, Kandhla Road, Kairana, Shamli ,SHAMLI,247774
3- Distiret: Shamli
4- Sample Source: TubeWell
5- Type of sample : Ground Water
6- Sample Collected By : (1)Manceesh Kumar,J.R.F (2)Diwakar Dev Gahlaut,J.R.F
7- Odour : None
8- Quantity and Packing : 2.0 Ltrs PVC
9- Date of Sample Collection : 27/01/2024
10- Analyis Indented by : RO MuzaffarNagar
11- Date of sample receipt in Lab : 29/01/2024

Table with 5 columns: Parameter, Unit, Standards Source: IS 10500:2012(2nd Rev.) Required Acceptable Limit, Results, Detection Range. Rows include pH, Turbidity, Colour, Conductivity, Suspended Solids, Dissolved Solids, COD, Hardness, Calcium, Magnesium, Chloride, and Alkalinity.

These standards are subject to revision

\*Non-NABL Parameters.

Note : 1. The results in the Test Report relate only to the items tested. 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab

Remark:\* - NA

Analysed by
[Dr Mamta Pandey(SA)]

Authorized by
ARUNIMA
BAJPAI
Dr Arunima Bajpai (ASO)

RAM
GOPAL
Chief Environmental Officer
Central Laboratory

1052



**CENTRAL LABORATORY**  
**UTTAR PRADESH POLLUTION CONTROL BOARD**  
 Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010

**TEST REPORT: WATER LABORATORY(GROUND WATER)**

Ref No: 24628025/CENTRAL/2024

Date:15/02/2024

- 1- Sample Location: India Mark-II Handpump PWD Guest House Kairana, Panipat Road, Shamli
- 2- Address: Kairana
- 3- District: Shamli
- 4- Sample Source: Handpump
- 5- Type of sample : Ground Water
- 6- Sample Collected By : (1) Manceesh Kumar, J.R.F (2) Diwakar Dev Gahlaut, J.R.F
- 7- Odour : None
- 8- Quantity and Packing : 2.0 Ltrs PVC
- 9- Date of Sample Collection : 27/01/2024
- 10- Analysis Indented by : RO Muzaffar Nagar
- 11- Date of sample receipt in Lab : 29/01/2024

Parameter	Unit	Standards Source: IS 10500:2012(2nd Rev.) Required Acceptable Limit	Results	Detection Range
pH, APHA 24th Ed. 4500-B: 2023	-	6.5-8.5	7.11	02-12
Turbidity, APHA 24th Ed. 2130B: 2023	N.T.U	1.00	4.1	1-500 NTU
Colour, APHA 24th Ed. 2120B: 2023	Hazen	5.00	10	5-10000 Hazen
Conductivity, APHA 24th Ed. 2510B: 2023	µS/cm	NS	1710.0	0.1-10000 µS/cm
Suspended Solids, APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	NS	18.0	5-10000 mg/l
Dissolved Solids, APHA 24th Ed. 2540 C Total Dissolved Solids dried at 180 °C 2023	mg/l	500	1076.0	5-10000 mg/l
COD, APHA 24th Ed. 5220 B: 2023	mg/l	-	8.0	4-1000 mg/l
Hardness, APHA 24th Ed. 2340 C EDTA Titrimetric Method 2023	mg/l	200	386.0	10-5000 mg/l
Calcium, APHA 24th Ed. 3500Ca-B: 2023	mg/l	75	69.6	10-1000 mg/l
Magnesium, APHA 24th Ed. 3500 Mg-B: 2023	mg/l	30	50.88	10-1000 mg/l
Chloride, APHA 24th Ed. 4500-Cl- B: 2023	mg/l	250	230.0	3-500 mg/l
Alkalinity, APHA 24th Ed. 2320: 2023	mg/l	200	428.0	20-5000 mg/l

These standards are subject to revision

\*Non-NABL Parameters.

Note : 1. The results in the Test Report relate only to the items tested. 2. The report shall not be reproduced except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab

Remark: \* - NA

Analysed by  
[Dr Mamta Pandey(SA)]

Authorized by  
ARUNIMA  
BAJPAI  
Date: 2024.02.15 13:40:41  
+05'30'

Dr Arunima Bajpai (ASO)

Digitally signed by RAM  
GOPAL  
Date: 2024.02.15  
13:41:01 +05'30'

**RAM GOPAL**  
Chief Environmental Officer  
Central Laboratory



केन्द्रीय प्रदूषण नियंत्रण बोर्ड  
CENTRAL POLLUTION CONTROL BOARD  
(पर्यावरण एवं वन मंत्रालय, भारत सरकार)  
(MINISTRY OF ENVIRONMENT & FORESTS, GOVT. OF INDIA)

No.B-29012/ESS(CPA)/2015-16/

March 07, 2016

To

The Chairman  
All the State Pollution Control Boards / Pollution Control Committees  
( List Attached)

**SUB: MODIFIED DIRECTIONS UNDER SECTION 18(1)(b) OF THE WATER (PREVENTION & CONTROL OF POLLUTION) ACT, 1974 and THE AIR (PREVENTION & CONTROL OF POLLUTION) ACT, 1981 REGARDING HARMONIZATION OF CLASSIFICATION OF INDUSTRIAL SECTORS UNDER RED / ORANGE / GREEN / WHITE CATEGORIES.**

WHEREAS, under section 16 (2)(b) of the Water (Prevention and Control of Pollution) Act, 1974 and under Section 16 (2)(c) of the Air (Prevention & Control of Pollution) Act, 1981, one of the functions of the Central Pollution Control Board (CPCB), constituted under the Water (Prevention and Control of Pollution) Act, 1974, is to coordinate activities of the State Pollution Control Boards ( SPCBs) and Pollution Control Committees (PCCs); and

WHEREAS, under section 16 (2)(c) of the Water (Prevention and Control of Pollution) Act, 1974 and under Section 16 (2)(d) of the Air (Prevention & Control of Pollution) Act, 1981, one of the functions of the CPCB is to provide technical assistance and guidance to SPCBs and PCCs; and

WHEREAS, it was brought to the notice of CPCB, that different SPCBs /PCCs were following different criteria for classification of industrial sectors under Red/Orange/ Green category and that classification was being used by the SPCBs/PCCs for grant of consents to industries and for Inventorization / surveillance of industries.

WHEREAS, the issue regarding classification of industries was deliberated upon in the 56<sup>th</sup> Conference of Chairmen & Member Secretaries of CPCB & SPCBs/PCCs held on August 31, 2010 and a working group comprising of representatives from SPCBs & CPCB was constituted to prepare a consolidated list of industrial sectors falling under Red/Orange/Green category to bring uniformity in classification of industrial sectors across the country;

'परिवेश भवन' पूर्वी अर्जुन नगर, दिल्ली-110032

'Parivesh Bhawan', East Arjun Nagar, Delhi - 110032

दूरभाष/Tel. : 43102030, फ़ैक्स/Fax : 22305793, 22307078, 22307079, 22301932, 22304948

ई-मेल/e-mail : cpcb@nic.in वेबसाइट/Website : www.cpcb.nic.in

WHEREAS, the report prepared by the Working Group was discussed in the 57<sup>th</sup> Conference of Chairmen & Member Secretaries of CPCB & SPCBs/PCCs held in Delhi on September 15, 2011, wherein some modifications were proposed;

WHEREAS, the final report of the working group was prepared, incorporating the suggestions/observations made in the 57<sup>th</sup> Conference of Chairmen and Member Secretaries of CPCB & SPCBs/PCCs and in exercise of the powers delegated to the Chairman, CPCB under Section 18(1)(b) of the Water Act, 1974, following directions were issued for compliance to all SPCBs/PCCs to maintain uniformity in categorization of industries as red, orange and green as per list finalized by CPCB, which identified 85 types of industrial sectors as 'Red', 73 industrial sectors as 'Orange' and 86 sectors as 'Green':

a). To maintain uniformity in categorization of industries under Red/ Orange/Green category, the SPCBs /PCCs shall adopt the list as finalized by CPCB based on the recommendations of that Working Group for grant of Consent, inventorization of industries under Red, Orange and Green categories and other related activities.

(b). The SPCBs/PCCs shall revise the list of Red, Orange and Green categories of industries operating in their jurisdiction based on the criteria specified in the final report of that Working Group and submit the same to CPCB within 90 days in hard copy as well as soft copy;

WHEREAS, later-on, it was observed that the process of categorization thus far was primarily based on the size of the industries and consumption of resources and pollution due to discharge of emissions and effluents and its likely impact on health was not considered as primary criteria;

WHEREAS, there have been proposals from the SPCBs / PCCs and industrial associations for categorization of the industrial sectors in a more pragmatic manner. The issue was discussed during the national level conference of the Environment Ministers of the States, held in New Delhi during April 06-07, 2015 and also during the Conference of the Chairmen and Member Secretaries of CPCB and SPCBs/PCCs held in New Delhi on April 08, 2015. Accordingly, a 'Working Group' comprising of the Members from Central Pollution Control Board and State Pollution Control Boards representing the States of Andhra Pradesh, Punjab, Tamilnadu, West Bengal, Madhya Pradesh and Maharashtra, was constituted to revisit the criteria of categorization of industries and suggest rationale based on pollution potential for categorization of industrial sectors and adopting it for implementation of pollution control plan;

WHEREAS, the Working Group has developed the criteria of categorization of industrial sectors based on the concept of Pollution Index which is a function of the emissions (air pollutants), effluents (water pollutants), hazardous wastes generated and consumption of resources. For this purpose the references are taken from the the Water (Prevention and Control

of Pollution ) Cess (Amendment) Act, 2003, Standards so far prescribed for various pollutants under Environment (Protection) Act , 1986 and Doon Valley Notification, 1989 issued by MoEFCC. The Pollution Index (PI) of any industrial sector is a number from 0 to 100 and the increasing value of PI denotes the increasing degree of pollution load from the industrial sector;

WHEREAS , based on the series of consultations with SPCBs, different Government / Non-government Institutions including industries and MoEFCC , the following criteria on 'Range of Pollution Index 'for the purpose of categorization of industrial sectors has been finalized:

- o Industrial Sectors having Pollution Index score of 60 and above - Red category
- o Industrial Sectors having Pollution Index score of 41 to 59 -Orange category
- o Industrial Sectors having Pollution Index score of 21 to 40 -Green category
- o Industrial Sectors having Pollution Index score incl. & upto 20 -White category

WHEREAS, based on the revised criteria, the 'Final Report on Revised Categorization of Industrial Sectors under Red/Orange/Green/White' has been evolved. The 'Categorization' is based on the relative pollution potential of the industrial sectors and grouping of the industrial sectors based on the use of raw materials, manufacturing process adopted and pollutants likely to be generated;

WHEREAS, based on relative Pollution Index, the number of industries in various categories are as under :

- i. The Red category of industrial sectors: 60
- ii. The Orange category of industrial sectors: 83
- iii. The Green category of industrial sectors: 63 and
- iv. The Newly introduced White category: 36

WHEREAS, there shall be no necessity of obtaining the Consent to Operate'' for White category of industries and an intimation to concerned SPCB / PCC shall suffice;

WHEREAS, the purpose of categorization is to ensure that the industry is established in a manner consistent with the environmental objectives and to prompt industrial sectors to adopt cleaner technologies, ultimately resulting in generation of no or minimum pollutants.

WHEREAS the new categorization system shall also facilitate in self-assessment by industries;

Now, therefore, in exercise of the powers delegated to the Chairman, CPCB under Section 18(1)(b) of the Water (Prevention & Control of Pollution) Act, 1974 and Section 18(1)(b) of the Air (Prevention & Control of Pollution), Act , 1981 the earlier Directions issued in June 2012 in the context of categorisation of industries as Red, Orange & Green are withdrawn with immediate effect and following '**Directions**' are hereby issued for compliance by all SPCBs and PCCs :

1. That the SPCBs and PCCs shall adopt the Revised Criteria of categorization of industrial sectors as detailed in table nos. F1, F2, F3 and F4 and Revised Lists of Red, Orange, Green and White categories of industrial sectors, presented at table no. G2, G3, G4 and G5 respectively, in the 'Final Report' as attached herewith immediately.
2. That all pending applications for consideration of 'Consent to Establish' and 'Consent to Operate' and future such applications shall be processed as per revised criteria.
3. That the SPCBs and PCCs will provide the list of industries identified in each category existing in the State which have been considered for grant of consents. SPCBs/PCCs will forward the list of such industries before 31.05.2016 and the same will be uploaded on the websites of respective SPCB/PCC.
4. That the 'Revised Lists of Red, Orange, Green and White category of industrial sectors' shall be used by the SPCBs and PCCs for Consent Management and inventorization of industries under Red, Orange, Green and White categories. Siting of industries shall be only in conforming areas. SPCBs / PCCs shall evolve sector specific plans for control of pollution and industrial surveillance for verifying compliance.
5. That the SPCBs and PCCs shall revise /prepare the inventory of Red, Orange, Green and White categories of industries operating in their jurisdiction based on the revised criteria specified in the Final Report and submit the same to CPCB within 90 days i.e., before 30.05.2016 in hard copy as well as soft copy.
6. That the listed category of industries or those identified later-on under different categories shall not be linked to sanction of loan / finance or bank proceedings.
7. That any further addition of any new or left-over industrial sector and their categorization which is not listed in the revised list of Red, Orange, Green and White industrial sectors, shall be done at the level of concerned SPCB /PCC following revised criteria & guidelines as detailed in the attached document and no concurrence of CPCB shall normally be required. It is further clarified that while categorizing the industries, fractional numbers shall be rounded off to nearest integer.

The SPCBs/PCCs shall acknowledge the receipt of directions and submit the 'Action Taken Report' in compliance with these directions to CPCB before 15.04.2016.

  
(Arun Kumar Mehta)  
Chairman  
7/3/16

Copy to:

1. The Chief Secretary of all the States and UTs
2. The Secretary ,  
Ministry of Micro, Small and Medium Entrepreneurs  
Udyog Bhawan, Rafi Marg, New Delhi - 110 011
3. The Secretary ,  
Ministry of Heavy Industries  
Udyog Bhawan, Rafi Marg, New Delhi - 110 011
4. The Secretary,  
Ministry of New and Renewable Energy  
Block-14, CGO Complex,  
Lodhi Road, New Delhi-110 003,
5. The Advisor(CP Division)  
Ministry of Environment ,Forests and Climate Change  
Indira Paryavaran Bhawan  
Jor Bagh Road, New Delhi - 110 003
6. All Zonal Offices of CPCB

  
(A. B. Akolkar) 7.3.16  
Member Secretary

Final Document  
on  
Revised  
Classification  
of  
Industrial Sectors  
Under

**Red, Orange, Green and White Categories**  
(February 29, 2016)



**Central Pollution Control Board**  
Delhi

## Executive Summary

### Categorization of Industrial Sectors under Red, Orange, Green and White Category

The Ministry of Environment, Forest and Climate Change (MoEFCC) had brought out notifications in 1989, with the purpose of prohibition/ restriction of operations of certain industries to protect ecologically sensitive Doon Valley. The notification introduced the concept of categorization of industries as " Red", "Orange "and "Green" with the purpose of facilitating decisions related to location of these industries. Subsequently, the application of this concept was extended in other parts of the country not only for the purpose of location of industries, but also for the purpose of Consent management and formulation of norms related to surveillance / inspection of industries.

The concept of categorization of industries continued to evolve and as different State Pollution Control Boards interpreted it differently, a need arose to bring about necessary uniformity in its application across the country. In order to harmonize the 'Criteria of categorization', Directions were issued by CPCB under Section 18(1)(b) of the Water ( Prevention & Control of Pollution) , Act, 1974 to all SPCBs/PCCs to maintain uniformity in categorization of industries as red, green and orange as per list finalized by CPCB, which identified 85 types of industrial sectors as 'Red', 73 industrial sectors as 'Orange' and 86 sectors as 'Green'.

The process of categorization thus far was primarily based on the size of the industries and consumption of resources. The pollution due to discharge of emissions & effluents and its likely impact on health was not considered as primary criteria. There was demand from the SPCBs / PCCs and industrial associations for categorization of the industrial sectors in a more transparent manner. Accordingly, the issue was discussed thoroughly during the national level conference of the Environment Ministers of the States, held in New Delhi during April 06-07, 2015 and a 'Working Group' comprising of the members from CPCB, APPCB, TNPCB, WBPCB, PPCB, MPPCB and Maharashtra PCB is constituted to revisit the criteria of categorization of industries and recommend measures for making the system transparent and rational.

The Working Group has developed the criteria of categorization of industrial sectors based on the Pollution Index which is a function of the emissions (air pollutants), effluents (water pollutants), hazardous wastes generated and consumption of resources. For this purpose the references are taken from the the Water (Prevention and Control of Pollution ) Cess (Amendment) Act, 2003, Standards so far prescribed for various pollutants under Environment (Protection) Act , 1986 and Doon Valley Notification, 1989 issued by MoEFCC. The Pollution Index PI of any industrial sector is a number from 0 to 100 and the increasing value of PI denotes the increasing degree of pollution load from the industrial sector. Based on the series of brain storming sessions among CPCB, SPCBs and MoEFCC , the following criteria on 'Range of Pollution Index 'for the purpose of categorization of industrial sectors is finalized.

- |   |                  |
|---|------------------|
| ○ Industrial Sectors having Pollution Index score of 60 and above | - Red category   |
| ○ Industrial Sectors having Pollution Index score of 41 to 59     | -Orange category |
| ○ Industrial Sectors having Pollution Index score of 21 to 40     | -Green category  |
| ○ Industrial Sectors having Pollution Index score incl.&upto 20   | -White category  |

The newly introduced White category of industries pertains to those industrial sectors which are practically non-polluting such as Biscuit trays etc. from rolled PVC sheet (using automatic vacuum forming machines), Cotton and woolen hosiers making (Dry process only without any dyeing/washing operation), Electric lamp (bulb) and CFL manufacturing by assembling only, Scientific and mathematical instrument manufacturing, Solar power generation through photovoltaic cell, wind power and mini hydel power (less than 25 MW).

The salient features of the 'Re-categorization' Exercise are as follows :

- Due importance has been given to relative pollution potential of the industrial sectors based on scientific criteria . Further, wherever possible, splitting of the industrial sectors is also considered based on the use of raw materials, manufacturing process adopted and in-turn pollutants expected to be generated.
- The Red category of industrial sectors would be 60.
- The Orange category of industrial sectors would be 83.
- The Green category of industrial sectors would be 63.
- Newly introduced White category contains 36 industrial sectors which are practically non-polluting.
- There shall be no necessity of obtaining the Consent to Operate'' for White category of industries. An intimation to concerned SPCB / PCC shall suffice.
- No Red category of industries shall normally be permitted in the ecologically fragile area / protected area.

The purpose of categorization is to ensure that the industry is established in a manner which is consistent with the environmental objectives. The new criteria will prompt industrial sectors willing to adopt cleaner technologies, ultimately resulting in generation of fewer pollutants. Another feature of the new categorization system lies in facilitating self-assessment by industries as the subjectivity of earlier assessment has been eliminated. This 'Re-categorization' is a part of the efforts, policies and objective of present government to create a clean & transparent working environment in the country and promote the Ease of Doing Business.

Other similar efforts include installation of Continuous Online Emissions/ Effluent Monitoring Systems in the polluting industries, Revisiting of the CEPI (Comprehensive Environment Pollution Index) concept for assessment of polluted industrial clusters, Revision of existing industrial Emission/Effluent discharge standards, initiation of special drive on pollution control activities in Ganga River basin and many more in coming future.

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## Revised Criteria of Categorization of Industries

“Securing industrial pollution control in accordance with the Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981 by linking with categorization of industries, consent management and vigilance – ‘In context of Red, Orange, Green and White categories of industries’”

### A: Genesis of Categorization:

- The Ministry of Environment, Forest and Climate Change (MoEFCC) had brought out notifications, which inter-alia refers to Prohibition/ Restriction on operation of industries to protect ecologically sensitive areas or areas of specific importance. This has for the first time brought the concept of categorization of industries to “Red”, “Orange” and “Green” and restrict their operation in certain areas of importance. Therefore, it is at-once interpreted that Red, Orange and Green categorization is linked with location specific needs.
- The notification of MoEF was first brought on 2<sup>nd</sup> February, 1989 in case of “Restriction on location of industries, mining operations and other developmental activities in Doon Valley in “Uttarakhand” and thereafter another notification on 24<sup>th</sup> February 1999 regarding restriction on the setting up of industries in Dahanu Taluka in Maharashtra. The categorization had been made mainly on the basis of size of the industries, man power and consumption of resources.
- However, in other parts of the country, there have been variations in context to the classification of industries under Red, Orange and Green categories. SPCBs / PCCs were following their own criteria in different States thereby creating confusion.
- In order to harmonize the ‘Criteria of categorization’, a ‘Working Group’ was formed as per resolution passed during the 57<sup>th</sup> Conference of the Chairmen & Member Secretaries of CPCB and SPCBs. Based on the recommendations of the Working Group, Directions dated 4/6/2012 under Section 18(1)(b) of the Water

(Prevention & Control of Pollution), Act, 1974 were issued to all SPCBs/PCCs with the effects to maintain uniformity in categorization of industries as red, green and orange as per list finalized by the Working Group. This indicative list included 85 types of industrial sectors as 'Red', 73 industrial sectors as 'Orange' and 86 sectors as 'Green'. However, these identified categories have not been assigned with scores as per existing criteria/ or any new criteria

**B: Categorization criteria used by SPCBs/PCCs:**

SPCBs and PCCs use the criteria of Red, Orange and Green categories for consent management and vigilance purposes for carrying out inspections to verify compliance to the stipulated standards. However the above categorization do not emphasize on sector-specific plan for control of pollution in accordance with priority based on pollution index.

**C: Gap in the process:**

1. The categorization has been made mainly on the basis of size of the industries and consumption of resources. The pollution due to discharge of emissions & effluents and its impact on health was not considered as primary criteria.
2. Categorization was on random basis, no scoring system was adopted.

**D: Resolutions made during National Level Conferences**

The issue was discussed thoroughly during the following national level conferences held in New Delhi:

- Conference of the Environment Ministers of Central Government and State Governments during April 06-07, 2015
- 59<sup>th</sup> Conference of Chairmen & Member Secretaries of Pollution Control Boards / Pollution Control Committees held on April 08, 2015

Accordingly following resolutions were made during the Conferences:

1. A 'Working Group' comprising of the members from CPCB, APPCB, TNPCB, WBPCB, PPCB, MPPCB and Maharashtra PCB is constituted.
2. This WG shall revisit the categorization of industries that is based on pollution index criteria & environmental issues such as generation of emission, effluent and hazardous wastes.
3. The categorization will be done on the basis of composite score (0-100 marks) of Pollution Index given in accordance with the following weightage.

Air Pollution Score based on parameters namely PM, CO, NO <sub>x</sub> , SO <sub>x</sub> , HMs, Benzene, Ammonia and other toxic parameters relevant to the industry.	40 Marks
Water Pollution Score based on parameters namely pH, TSS, NH <sub>3</sub> -N, BOD, Phenol and other toxic pollutants relevant to the industry.	40 Marks
Hazardous wastes (land fillable, incinerable, recyclable) as generated by the industry.	20 Marks
<p>Note :</p> <ul style="list-style-type: none"> <li>• Parameters to be decided on the basis of the nature of the wastes generating from the industrial sector.</li> <li>• Industries having only either water pollution or air pollution, the score will be normalized wrt 100.</li> </ul>	

4. Based on the score of the Pollution Index, following categorization be made :
  - Type of industries, if scores 60 and above be categorized as Red
  - Type of industries, if scores from 30 to 59 be categorized as Orange
  - Type of industries, if scores from 15 to 29 be categorized as Green
  - Type of industries, if less than 15 be categorized as White or non-polluting industry.
5. SPCBs/PCCs may issue consent to the industries
  - Red category of industries for 5 years.
  - Orange category of industries for 10 years.
  - Green category of industries for 15 years.
  - No necessity of consent for non-polluting industries.
6. No red categories of industries will be permitted to establish in eco-sensitive areas and protected areas.

### **E: Follow-up Actions made on the Resolutions :-**

- Accordingly, a Committee comprising the Chairmen of CPCB, APPCB, TNPCB, MPPCB, MPCB, PPCB, WBPCB and MS, CPCB was constituted vide CPCB OM dated

23.04.2015 to review & classify industrial sectors into different categories based on criteria of respective pollution potential.

- The categorization is made on the basis of following:
  - Quality of emissions (air pollutants) generated
  - Quality of effluents ( water pollutants) generated
  - Types of hazardous wastes generated
  - Consumption of resources
  
- Reference is taken from the following :
  - The Water (Prevention and Control of Pollution ) Cess Act, 1977
  - Standards so far prescribed for various pollutants under the Environment (Protection) Act , 1986
  - Doon Valley Notification, 1989 issued by MoEF.

## **F : Scoring Methodology :**

The details on the scoring methodology in respect of the aforesaid 3 components is presented in the following tables F-1 to F-4 .

**Table F-1 : Water Pollution Scoring Methodology**

Sl. No.	Activity / Types of Discharges	Score
Part A : Score W1 : Score based on types of expected criteria water-pollutants present in industrial processes waste waters. <b>Maximum of the following seven categories is to be taken.</b>		
W11	Waste-water which is polluted and the pollutants are - <ul style="list-style-type: none"> <li>• not easily biodegradable ( very high strength waste waters having BOD &gt; 5000 mg/l ); or</li> <li>• toxic; or</li> <li>• both toxic and not easily biodegradable.</li> </ul> (Presence of criteria water pollutants having prescribed standard limits up-to 10 mg/l or having BOD > 5000 mg/l). For details appendix 1 may be referred)	30
W12	Non-toxic high strength polluted waste-water having BOD in the range of 1000-5000 mg/l and the pollutants are biodegradable. <p>(Presence of criteria water pollutants having prescribed standard limits from 11 mg/l to 250 mg/l and having BOD strength in the range of 1000-5000 mg/l) . For details appendix 1 may be referred)</p>	25
W13	Non toxic- polluted waste-water having BOD below 1000 mg/l and the pollutants are easily biodegradable. <p>(Presence of criteria water pollutants having prescribed standard limits from 11mg/l to 250 mg/l and having BOD strength below 1000 mg/l) . For details appendix 1 may be referred)</p>	20
W14	Waste-water generated from the chemical processes and which is polluted due to presence of high TDS ( total dissolved solids) of inorganic nature. <p>(Presence of criteria water pollutants having prescribed standard limits more than 250 mg/l. For details appendix 1 may be referred)</p>	15
W15	Waste-water generated from the physical unit operations / processes and which is polluted due to presence of TDS (total dissolved solids) of inorganic nature and of natural origin like fresh-water RO rejects, boiler blow-downs, brine solution rejects etc. <p>(Presence of criteria water pollutants having prescribed standard limits more than 250 mg/l. For details appendix 1 may be referred)</p>	12
W16	Non-toxic polluted waste-water from those units which are: <ul style="list-style-type: none"> <li>• Having the overall waste-water generation less than 10 KLD and</li> <li>• The pollutants are easily bio-degradable having BOD below 200 mg/l which can be easily treated in a single stage ASP (activated</li> </ul>	12

# 1066

	<p>sludge process) based Effluent Treatment Plant.</p> <p>Note : This is a special category and is applicable to only those units having over-all liquid waste generation less than 10 KLD with low strength organic load.</p>	
W17	Waste-water from cooling towers and cooling-re-circulation processes	10
Part B : Score W2 : Score based on huge discharges of any kind (Penalty Clause)		
W2	Industry having overall liquid waste generation of 100 KLD or more including industrial & domestic waste-water.	10
Overall Water Pollution Score $W = W1+W2$		

- **Water Pollutants covered under Group W11:**
  - ✓ Free available Chlorine , Total residual chlorine, Fluoride (as F), Sulphide (as S), Free Ammonical Nitrogen, Dissolved phosphates (as P), Free ammonia (as NH<sub>3</sub>), Nitrate Nitrogen, Mercury (As Hg), Selenium (as Se), Hexa-valent chromium (as Cr + 6), Lead (as Pb), Tin , Vanadium (as V), Cadmium (as Cd), Manganese (as Mn), Total chromium (as Cr), Copper (as Cu), Iron (as Fe), Nickel (as Ni), Zinc (as Zn), Benzene, Arsenic (as As), Benzo-a-pyrene, Cyanide (as CN), Phenolic compounds (as C<sub>6</sub>H<sub>5</sub>OH) , Adsorbable Organic Halogens (AOX), Boron and /or
  - ✓ BOD strength of waste water > 5000 mg/l
- **Water Pollutants covered under Group W12:**
  - ✓ Sodium Absorption Ratio (SAR) , Biochemical oxygen demand (3 days at 27°C), Total Kjeldahl nitrogen (TKN), Ammonical nitrogen (as N), Suspended solids, Total nitrogen (as N), Chemical oxygen demand, Oils & grease and
  - ✓ BOD strength of waste water is in the range of 1000-5000 mg/l
- **Water Pollutants covered under Group W13:**
  - ✓ Sodium Absorption Ratio (SAR), Biochemical oxygen demand (3 days at 27°C), Total Kjeldahl nitrogen (TKN), Ammonical nitrogen (as N), Suspended solids, Total nitrogen (as N), Chemical oxygen demand and
  - ✓ BOD strength of waste water is below 1000 mg/l
- **Water Pollutants covered under Group W14 and W15:**

Chlorides as Cl, Colour , Total dissolved solids (TDS - Inorganic)
- **Water Pollutants covered under Group W16**
  - ✓ BOD strength of waste water is below 200 mg/l and overall discharge is less than 10 KLD.

Table F-2 : Air Pollution Score

Sl. No.	Air Pollutants Group	'Range of Prescribed Standard' of criteria pollutants	Marks
Part 1 : Score A1 = Score based on types of expected criteria Air Pollutants present in the emissions . Maximum of the following seven categories is to be taken. For details appendix 2 may be referred.			
1	Group A1A	Presence of criteria air pollutants having prescribed standard limits up to 2 mg/Nm <sup>3</sup>	30
2	Group A1B	Presence of criteria air pollutants having prescribed standard from 3 to 10 mg/Nm <sup>3</sup>	25
3	Group A1C	Presence of criteria air pollutants having prescribed standard from 11 to 50 mg/Nm <sup>3</sup>	20
4	Group A1D	Presence of criteria air pollutants having prescribed standard from 51 to 250 mg/Nm <sup>3</sup>	15
5	Group A1E	Presence of criteria air pollutants having prescribed standard from 251 mg/Nm <sup>3</sup> & above.	10
6	Group A1F	<ul style="list-style-type: none"> <li>• Generation of fugitive emissions of Particulate Matters which are:               <ul style="list-style-type: none"> <li>○ Not generated as a result of combustion of any kind of fossil-fuel.</li> <li>○ Generated due to handling / processing of materials without involving the use of any kind of chemicals.</li> <li>○ Which can be easily contained / controlled with simple conventional methods</li> </ul> </li> </ul>	10
7	Group A1G	<ul style="list-style-type: none"> <li>• Generation of Odours which are :               <ul style="list-style-type: none"> <li>○ Generated due to application of binding gums / cements / adhesives / enamels</li> <li>○ Which can be easily contained / controlled with simple conventional methods</li> </ul> </li> </ul>	10
Part 2 : Score A2 = Score based on consumption of fuels and technologies required for air pollution control :			
6	Group A2F1	<ul style="list-style-type: none"> <li>• All such industries in which the daily consumption of coal/fuel is more than 24 MT/day and the particular (Particulate/gaseous/process) emissions from which can be controlled only with high level equipments / technology like ESPs, Bag House Filters, High Efficiency chemical wet scrubbers etc.</li> </ul>	10
7	Group A2F2	<ul style="list-style-type: none"> <li>• All such industries in which the daily consumption of coal/fuel is from 12 MT/day to 24 MT/day and the particular (Particulate/gaseous/process) emissions from which can be controlled with suitable proven technology.</li> </ul>	5
Overall Air Pollution Score - A = A1 + A2			

- **Air pollutants covered under Group A1A:**  
Cd+Th, Dioxins & Furans, Mercury, Asbestos
- **Air Pollutants covered under Group A1B:**  
HF, Nickel+ Vanadium, HBr, Manganese, Lead, H<sub>2</sub>S, P<sub>2</sub>O<sub>5</sub> as H<sub>3</sub>PO<sub>4</sub>
- **Air Pollutants covered under Group A1C:**  
Chlorine, Pesticide compounds, CH<sub>3</sub>Cl, TOC, Total Fluoride, Hydrocarbons, NH<sub>3</sub>, HCL vapour & Mist, H<sub>2</sub>SO<sub>4</sub> Mist, SO<sub>2</sub>
- **Air Pollutants covered under Group A1D:**  
CO, PM, CO, NO<sub>x</sub>
- **Air Pollutants covered under Group A1E:**  
NO<sub>x</sub> with liquid-fuel, SO<sub>2</sub> with liquid-fuel

**Table F-3: Hazardous Waste Generation Score**

Sl.No.	Types of Hazardous Waste Generated as per Schedule 1 / Schedule 2 of Hazardous Waste ( Management, Handling & Trans-boundary Movement) Rules , 2008 . <b>Maximum of the following four categories is to be taken</b>	Score
HW1	<ul style="list-style-type: none"> <li>• Land disposable HW which require special care &amp; treatment for stabilization before disposal.</li> </ul>	20
HW2	<ul style="list-style-type: none"> <li>• Incinerable HW</li> </ul>	15
HW3	<ul style="list-style-type: none"> <li>• Land disposable HW which doesn't require treatment &amp; stabilization before disposal.</li> <li>• High volume low effect wastes such as fly-ash, phspho-gypsum, red-mud, slags from pyro-metallurgical operations, mine tailings and ore beneficiation rejects)</li> </ul>	10
HW4	<ul style="list-style-type: none"> <li>• Recyclable HW, which are easily recyclable with proven technologies.</li> </ul>	10

**Table F-4 : Calculation Sheet**  
Industrial Sector - .....

1. Water Pollution Score (W)			
Scores	Waste Water Category	Value	
Score on W1			
Score on W2			
Water Pollution Score = W1+W2			
2. Air Pollution Score (A)			
Scores	Air Pollutant Category	Value	
Score on A1			
Score on A2	-	-	
Air Pollution Score = A1+A2			
3. Hazardous Waste Score (HW)			
Score	HW Category	Value	
HW			
Grand Total = W + A + HW			

Note :

- Any of the industrial sector having only either air pollution (A) or water pollution (W) , the score will be normalized to 100 as per the following formula -

$$\text{Normalized Score} = \{100 \times W \text{ ( or A)}\} / 40$$

- Any of the industrial sector having air pollution (A) and water pollution (W) both but no hazardous waste generation (H) , the joint score of air & water pollution will be normalized to 100 as per the following formula -

$$\text{Normalized Score} = \{100 \times (W+A)\} / 80$$

- Any of the industrial sector having air pollution (A) & hazardous waste generation (H) but no water pollution (W), the joint score of air pollution & hazardous waste generation will be normalized to 100 as per the following formula -

$$\text{Normalized Score} = \{100 \times (A+H)\} / 60$$

- Any of the industrial sector having water pollution (W) and hazardous waste generation (H) but no air pollution (A), the joint score of water pollution & hazardous waste generation will be normalized to 100 as per the following formula -

$$\text{Normalized Score} = \{100 \times (W+H)\} / 60$$

**G : Developments :**

- i. The existing Red ( 85 sectors) , Orange ( 73 sectors) and Green ( 86 sectors) i.e a total of 244 industrial sectors have been assessed as per the proposed formula by the Working Group. For this purpose, concerned Engineers / Scientists from the Member SPCBs were also involved & consulted during May 28-29, 2015.
- ii. After careful examination and consideration of the suggestions of concerned stake-holders the “Draft Document on Revised Concept of Categorization of Industrial Sectors “ was prepared by the Committee and circulated to all the SPCBs, PCCs and concerned Ministries for their information & comments. The ‘ Draft Document ’ was uploaded on the website of CPCB also for information & comments of one & all.
- iii. The matter was discussed during the 170<sup>th</sup> Board Meeting also and issues raised by the Board Members pertaining to some of the industrial sectors were clarified.
- iv. Responses were received from various concerned Ministries, SPCBs, Industrial Associations including individuals.
- v. Based on the above, final meeting was convened by the Secretary , MoEFCC with CPCB and senior officers of MoEFCC on January 06, 2016 to resolve the issues appropriately and finalize the ‘Re-categorization’. Accordingly , following modifications in the ‘Range of Pollution Index ‘for the purpose of categorization of industrial sectors were suggested :
  - Industrial Sectors having Pollution Index score of 60 and above – Red category
  - Industrial Sectors having Pollution Index score of 41 to 59 –Orange category
  - Industrial Sectors having Pollution Index score of 21 to 40 –Green category
  - Industrial Sectors having Pollution Index score incl.& upto 20 –White category
- vi. Based on the final criteria as described in v above , the final categorization is as follows :

Category of Industrial Sector	Existing Categorization	Proposed (New) categorization
Red	85	60
Orange	73	83
Green	86	63
White	---	36
Total	244	242

- vii. In the proposed categorization, some of the industrial sectors have been either deleted due to duplication or merged with similar type of sectors on account of same

characteristics of pollution generation. In a similar way, some of the industrial sectors are split into more sectors on account of variation in the raw materials / manufacturing process. As a result final totals of the existing and proposed categorization are different.

- viii. The industrial sector which doesn't fall under any of the above four categories ( Red, Orange, Green and White) , decision with regard to its categorization will be taken at the level of concerned SPCB/PCC by a committee headed by the Member Secretary , SPCB/PCC and comprising of two senior cadre Engineers / Scientists of the SPCB / PCC in accordance with the scoring-criteria specified in this document.
- ix. The summary is presented in the following Table G-1 and final lists of Red, Orange, Green and White categories of industries are presented in Tables G-2, G-3, G-4 and G-5 respectively, which are self explanatory.

Table G-1: Final Summary Table Red , Orange, Green and White Categories of Industries (16-01-16)

Sl No.	Original Categorization	Initial Nos.	Addition by Splitting into further classes	Deletion/ Shifting to foot-note due to vague term / Merger / other reasons	Re-categorization to Red	Re-categorization to Orange	Re-categorization to Green	Re-categorization to White	Check
					1	2	3	4	5
1	Red	85	11	7	60	26	3	Nil	96=96
2	Orange	73	2	3	Nil	51	19	2	75=75
3	Green	86	Nil	3+2=5	Nil	6	41	34	86=86
<b>Final Categorization</b>		244	13	15	<b>60 (Red )</b>	<b>83 (Orange)</b>	<b>63 (Green)</b>	<b>36 (White)</b>	<b>257 =257 (Total categories including in foot-note)</b>

Table G-2 : Final List of Red Category of Industrial Sectors

Sl No.	Orgnl Sl.No	Industry Sector	W1	W2	W	A1	A2	A	H	W+A+H	Revised Category	REMARKS
1.	38	Isolated storage of hazardous chemicals (as per schedule of manufacturing, storage of hazardous chemicals rules ,1989 as amended)									R-R	As per provisions of Rules, to be kept under Red category especially for safety purposes.
2.	4	Automobile Manufacturing (integrated facilities)	30	-	30	20	-	20	10	60	R-R	i. Such types of plants are having either one or combinations of polluting activities viz. washing, metal surface finishing operations, pickling, plating, electro-plating , phosphating, painting , heat treatment etc. ii. Some of such plants may outsource some /all of the polluting activities. In such cases, after thorough inspection of such units by concerned SPCB, re-categorization of the industry shall be made accordingly.
3.	34	Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste under schedule iv of HW( M, H& TBM) rules, 2008 - Items namely - Spent cleared metal catalyst containing copper,, Spent cleared metal catalyst containing zinc,,	30	-	30	20	-	20	10	60	R-R	All the three types of pollutants are expected.
4.	44	Manufacturing of lubricating oils ,grease and petroleum based products	20	-	20	20	-	20	20	60	R-R	Generates all sorts of pollution.
5.	66 E	DG Set of capacity > 5 MVA	-	-	-	20	5	25	-	62.5	R-R	i. Mainly air polluting. ii. DG sets consume the diesel @ 0.21 litres/hr/KVA at full load. iii. Average running is taken @ 12 hrs / day although many of the DG sets run for more than this period.
6.	31	Industrial carbon including electrodes and graphite blocks, activated carbon, carbon black	10	-	-	20	5	25	10	62.5	R-R	Mainly air polluting. Air pollution score is normalized to 100.

7.	39	Lead acid battery manufacturing(excluding assembling and charging of lead-acid battery in micro scale)	10	-	10	25	-	25	10	62.5	<b>R-R</b>	<ul style="list-style-type: none"> <li>i. Mainly air polluting. Air pollution scores are normalized to 100.</li> <li>ii. Lead Acid Battery manufacturing consists of various stages which broadly involve (after producing or receiving lead oxide): Paste Mixing , Grid Casting , Grid Pasting &amp; Curing , Hydro-setting, parting &amp; enveloping , Stacking, grouping &amp; inter-cell welding ,Formation.</li> <li>iii. Exposure of workmen to lead during all or any of the processes outlined above exceeds the prescribed standards if appropriate equipment in this respect is not installed at any Battery Manufacturing Unit.</li> <li>iv. All of the above processes, some more than others, involve release of lead particles or fumes into the environment. Pollution from the above processes can be grouped into two possible types, viz: (a) Lead Oxide becomes airborne and there is Particulate Pollution (b) Fumes are generated and there is Gaseous Pollution</li> </ul>
8.	62	Phosphate rock processing plant	30	-	30	20	-	20	-	62.5	<b>R-R</b>	<ul style="list-style-type: none"> <li>i. The separation of phosphate rock from impurities and non-phosphate materials for use in fertilizer manufacture consists of beneficiation, drying or calcining at some operations, and grinding. Phosphate rock from the mines is first sent to beneficiation units to separate sand and clay and to remove impurities. Steps used in beneficiation depend on the type of rock.</li> <li>ii. The water &amp; air pollution scores are normalized to 100.</li> </ul>

9.	66	Power generation plant [except Wind and Solar renewable power plants of all capacities and Mini Hydel power plant of capacity <25MW]	10	-	10	15	10	25		62.5	R-R	1. Mainly air polluting. It uses a mixture of biomass (agro based) and coal ( < 10 %) as a fuel. Almost, round the year operation. 2. In case of DG sets of 5 MVA & more and emissions of SO2 will take place due to use of liquid fuel. Air pollution score will be =20 + 10 = 30, Normalized score will be 75. 3. In case of 'Waste to Energy Plants' , water will be used for cooling and air score will be - 30+10 = 40.
10.	34	Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste under schedule iv of HW( M, H& TBM) rules, 2008 - Items namely - Spent catalyst containing nickel, cadmium, Zinc, copper, arsenic, vanadium and cobalt,	30	-	30	25	-	25	10	65	R-R	All the three types of pollutants are expected.
11.	67	Processes involving chlorinated hydrocarbons	30	-	30	20	-	20	15	65	R-R	Chlorinated hydrocarbons are used in the manufacture of insecticides, pesticides and organo chloro pesticides. Effluents & emissions are toxic in nature.
12.	74	Sugar ( excluding Khandsari)	20	10	30	15	10	25	10	65	R-R	i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'. ii. Sugar mills generate all sorts of pollution problems.
13.	22	Fibre glass production and processing (excluding moulding)	-	-	-	20	-	20	20	67	R-R	i. The use of styrene in most methods of fiberglass production causes hazardous air pollution that is harmful to breathe at excessive levels. ii. It is mainly air polluting & HW generating industry. The air pollution & HW scores are normalized to 100. iii. In case of lead containing glass, the score of A1 will be 25 and final normalized score will be 75 and shall be categorized as Red.
14.	23	Fire crackers manufacturing and bulk storage facilities	-	-	-	20	-	20	20	67	R-R	i. This is the normalized score based on air pollution & HW generation. ii. Various hazardous chemicals are used in the manufacturing process. iii. These chemicals are namely Potassium Nitrate , Potassium per-chlorate, Barium Nitrate, Aluminium compounds, Copper Chloride etc.

												iv. These chemicals are highly hazardous and cause serious diseases among the workers. especially ability of blood to carry oxygen leading to headaches, methemoglobinemia and kidney problems , skin problems, thyroid metal fume etc.
15.	34	Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste under schedule iv of HW( M, H& TBM) rules, 2008 - Items namely - Dismantlers Recycling Plants -- Components of waste electrical and electronic assembles comprising accumulators and other batteries included on list A, mercury-switches, activated glass cullets from cathode-ray tubes and other activated glass and PCB-capacitors, or any other component contaminated with Schedule 2 constituents (e.g. cadmium, mercury, lead, polychlorinated biphenyl) to an extent that they exhibit hazard characteristics indicated in part C of this Schedule.	-	-	-	30	0	30	10	67	R-R	Mainly air polluting and hazardous waste generating. Air & HW pollution scores are jointly normalized to 100.
16.	47	Milk processes and dairy products(integrated project)	20	10	30	20	5	25	-	68.75	R-R	i. Water as well as air polluting due to use of boilers. ii. Water & air pollution scores are normalized to 100.
17.	63	Phosphorous and its compounds	30	-	30	25	-	25	-	68.75	R-R	Water pollution & air pollution containing compounds of phosphorous are expected
18.	61	Pulp & Paper ( waste paper based without bleaching process to manufacture Kraft paper)	20	10	30	15	10	25	0	68.75	R-R	Mainly water & air polluting . Water & air pollution scores are normalized to 100.
19.	13	Coke making , liquefaction, coal tar distillation or fuel gas making	30	-	30	20	-	20	20	70	R-R	It is a kind of petrochemical industry.

20.	41	Manufacturing of explosives, detonators, fuses including management and handling activities	30	-	30	20	-	20	20	70	R-R	<ul style="list-style-type: none"> <li>i. Explosives manufacture and use contribute some measure of hazardous waste to the environment.</li> <li>ii. Nitroglycerin produces several toxic byproducts such as acids, caustics, and oils contaminated with heavy metals. These must be disposed of properly by neutralization or stabilization and transported to a hazardous waste landfill.</li> <li>iii. The use of explosives creates large amounts of dust and particulate from the explosion, and, in some cases, releases asbestos, <b>lead</b>, and other hazardous materials into the atmosphere.</li> </ul>
21.	45	Manufacturing of paints varnishes, pigments and intermediate (excluding blending/mixing)	30	-	30	25	-	25	15	70	R-R	<ul style="list-style-type: none"> <li>i. The process may cause considerable emissions of volatile organic compounds (VOC). VOC contribute to the creation of ozone in the lower layers of the atmosphere (photochemical air pollution) and can present danger to health.</li> <li>ii. Dust and odour may also be a problem.</li> <li>iii. Washing of vessels will contribute waste-waters.</li> <li>iv. Large quantity of HWs are also produced.</li> </ul>
22.	56	Organic Chemicals manufacturing	30	-	30	20	-	50	20	70	R-R	Such types of industrial sectors generate all sorts of pollution.
23.	1	Airports and Commercial Air Strips	20	10	30	-	-	-	10	75	R-R	<ul style="list-style-type: none"> <li>i. The Airports are generating mainly the waste-waters.</li> <li>ii. This is the water pollution normalized score for airports having discharge more than 100 KLD.</li> <li>iii. The airports / strips having discharge less than 100 KLD will have score of 50 and hence orange category.</li> <li>iv. If the score is normalized wrt water + HW both, then all the airports will come under Orange category (score - 58.33).</li> </ul>
24.	3	Asbestos and asbestos based industries	-	-	-	30	-	30	10	75	R-R	<ul style="list-style-type: none"> <li>i. This is mainly air polluting industry.</li> <li>ii. Final score is based on air pollution score only.</li> <li>iii. Asbestos is carcinogenic and banned in many countries.</li> </ul>
25.	5	Basic chemicals and electro chemicals and its derivatives including manufacturing of acid	30	-	30	-	-	-	10	75	R-R	<ul style="list-style-type: none"> <li>i. Standards prescribed for Inorganic Chemicals are adopted.</li> <li>ii. It is mainly water polluting industry having effluents which are toxic and not easily biodegradable.</li> </ul>

												iii. Water pollution score normalized to 100 is undertaken. iv. The earlier Red category industrial sector namely "Hydrocyanic acid and its derivatives" is also merged under this industrial sector.
26.	7	Cement	-	-	-	20	10	30	-	75	R-R	This is mainly air polluting industry & hence normalized air pollution score.
27.	9	Chlorates, per-chlorates & peroxides	30	-	30	-	-	-	-	75	R-R	i. It is mainly water polluting industry having effluents which are toxic and not easily biodegradable. ii. Water pollution score normalized to 100 is undertaken.
28.	10	Chlorine, fluorine, bromine, iodine and their compounds	30	-	30	-	-	-	-	75	R-R	i. It is mainly water polluting industry having effluents which are toxic and not easily biodegradable. ii. Water pollution score normalized to 100 is undertaken.
29.	16	Dyes and Dye- Intermediates	30	-	30	20	5	25	20	75	R-R	i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'. ii. Such types of industrial sectors generate all sorts of pollution.
30.	26	Health-care Establishment ( as defined in BMW Rules)	20	10	30	-	-	-	-	75	R-R	i. Mainly water polluting. ii. The water pollution score is normalized to 100 & valid for Hospitals having total waste-water generation > 100 KLD. iii. The hospitals with incinerator will be categorized as Red irrespective of the quantity of the waste-water generation. iv. The hospitals having total waste-water generation less than 100 KLD and without incinerator, the normalized water pollution score will be 50 and will be categorized as Orange category.
31.	29	Hotels having overall waste-water generation @ 100 KLD and more.	20	10	30	15	-	15	-	75	R-R	i. Mainly water polluting. Small boiler may be installed. ii. The water pollution score is normalized to 100 & valid for Hotels having waste-water generation > 100 KLD. iii. The hotels having more than 20 rooms and waste-water generation less than 100 KLD and having a coal / oil fired boiler , the pollution score will be 35/40 & are categorized as Orange. iv. The hotels having more than 20 rooms and waste-water generation less than 10 KLD and

												having no-boiler & no hazardous waste generation, the pollution score will be 20 & are categorized as Green.
32.	34	Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste under schedule iv of HW( M, H& TBM) rules, 2008 - Items namely - Lead acid battery plates and other lead scrap/ashes/residues not covered under Batteries (Management and Handling) Rules, 2001. [ * Battery scrap, namely: Lead battery plates covered by ISRI, Code word "Rails" Battery lugs covered by ISRI, Code word "Rakes". Scrap drained/dry while intact, lead batteries covered by ISRI, Code word "rains".	30	-	30	25	--	25	20	75	R-R	All the three types of pollutants are generated.
33.	34	Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste under schedule iv of HW( M, H& TBM) rules, 2008 - Items namely - Integrated Recycling Plants -- Components of waste electrical and electronic assembles comprising accumulators and other batteries included on list A, mercury-switches, activated glass cullets from cathode-ray tubes and other activated glass and PCB-capacitors, or any other component contaminated with Schedule 2 constituents (e.g. cadmium, mercury, lead, polychlorinated biphenyl) to an extent that they exhibit hazard characteristics indicated in part C of this Schedule.	30	-	30	25	-	25	20	75	R-R	All the three types of pollutants are expected.
34.	43	Manufacturing of glue and gelatin	30	10	40	20	-	20	-	75	R-R	Highly water polluting & obnoxious air polluting.
35.	49	Mining and ore beneficiation	30	10	40	15	5	20	-	75	R-R	Both air and water polluting. Score is normalized with air & water pollution.

36.	52	Nuclear power plant	10	-	10	30	-	30	15	75	R-R	<ul style="list-style-type: none"> <li>i. Mainly air polluting due to incinerator. Others - cooling water.</li> <li>ii. Air pollution score is normalized to 100.</li> </ul>
37.	58	Pesticides (technical) (excluding formulation)	30	-	30	25	-	25	20	75	R-R	<ul style="list-style-type: none"> <li>i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'.</li> <li>ii. Such types of industrial sectors generate all sorts of pollution.</li> </ul>
38.	64	Photographic film and its chemicals	30	-	30	-	-	-	-	75	R-R	<ul style="list-style-type: none"> <li>i. Silver salts and other chemicals are used in preparation. Slight quantity of effluents is generated.</li> <li>ii. Water pollution scores are normalized to 100.</li> </ul>
39.	68	Railway locomotive workshop/Integrated road transport workshop/Authorized service centers	20	10	30	-	-	-	10	75	R-R	<ul style="list-style-type: none"> <li>i. Mainly water polluting industry. Water is used in the washing of locomotives, road transport vehicles during servicing.</li> <li>ii. This score is valid for those Centers having discharge more than 100 KLD.</li> <li>iii. Service Centers having waste-water generation &lt; 100 KLD, the normalized score will be = (100*20)/40= 50.</li> </ul>
40.	84	Yarn / Textile processing involving any effluent/emission generating processes including bleaching, dyeing, printing and colouring	30	10	40	15	-	15	20	75	R-R	In this sector all sorts of pollution are generated.
41.	8	Chlor Alkali	30	10	40	20	10	30	10	80	R-R	<ul style="list-style-type: none"> <li>i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'.</li> <li>ii. Chlor-alkali units are having different section like NaOH, Cl<sub>2</sub>, SBP etc which are having toxic effluents. Additionally, fuel consumption is also on higher-side.</li> </ul>
42.	70	Ship Breaking Industries	30	-	30	30	-	30	20	80	R-R	<ul style="list-style-type: none"> <li>i. The ship-breaking industry creates numerous hazards for the coastal and marine environment.</li> <li>ii. Ship-breaking releases a large number of dangerous pollutants, including toxic waste, oil, poly-chlorinated biphenyls, and heavy metals, into the waters and sea bed.</li> <li>iii. While most of the oil is removed before a ship is scrapped, sand used to mop up the remaining oil is thrown into the sea. High concentrations of oil and grease are then found in the coastal waters, choking marine life.</li> </ul>

												iv. Solid waste strewn on the shore, 45 tonnes on any given day according to a study by the Central Pollution Control Board, also finds its way into the sea. v. Adding to the stress on coastal waters, the organic load from the thousands of workers living in cramped conditions with little or no sanitary facilities results in unacceptably high levels of BOD.
43.	53	Oil and gas extraction including CBM (offshore & on-shore extraction through drilling wells)	30	-	30	-	-	-	20	83	R-R	i. Mainly water polluting & hazardous waste generating. ii. The water pollution & HW generation scores are normalized to 100.
44.	36	Industry or process involving metal surface treatment or process such as pickling/ electroplating/paint stripping/ heat treatment using cyanide bath/ phosphating or finishing and anodizing / enamellings/ galvanizing	30	-	30	-	-	-	20	83	R-R	Mainly water polluting & toxic hazardous waste generating industry. Scores are normalized to 100.
45.	80	Tanneries	30	-	30	-	-	-	20	83	R-R	Mainly water polluting & hazardous waste generating industry. Scores are normalized to 100.
46.	65	Ports and harbour, jetties and dredging operations	30	10	40	15	10	25	20	85	R-R	This category contain all sorts of pollution.
47.	77	Synthetic fibers including rayon ,tyre cord, polyester filament yarn	30	10	40	25	10	35	10	85	R-R	This sector generates all sorts of pollution problems.
48.	81	Thermal Power Plants	30	10	40	20	10	30	15	85	R-R	i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'. ii. TPP generate all sorts of pollution problems.
49.	71	Slaughter house (as per notification S.O.270(E)dated 26.03.2001)and meat processing industries, bone mill, processing of animal horn, hoofs and other body parts	25	10	35	-	-	-	-	87.5	R-R	Mainly water polluting and obnoxious odour generating industry. The water pollution score is normalized to 100
50.	2	Aluminium Smelter	30	10	40	20	10	30	20	90	R-R	i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'. ii. This sector is generating all sorts of pollution i.e. air, water and HW.
51.	12	Copper Smelter	30	10	40	20	10	30	20	90	R-R	i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'. ii. Integrated Copper Smelters contain all sorts of

													pollution.
52.	20	Fertilizer (basic) (excluding formulation)	30	10	40	20	10	30	20	90	R-R		i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'. ii. Generates all sorts of pollution.
53.	37	Iron & Steel (involving processing from ore/ integrated steel plants) and or Sponge Iron units	30	10	40	20	10	30	20	90	R-R		i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'. ii. Such types of industrial sectors generate all sorts of pollution.
54.	61	Pulp & Paper ( waste paper based units with bleaching process to manufacture writing & printing paper)	25	10	35	25	10	35	20	90	R-R		Waste paper based Pulp & Paper mills with bleaching process generate all sorts of pollution.
55.	85	Zinc Smelter	30	10	40	20	10	30	20	90	R-R		i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'. ii. Integrated Zinc smelter generates all sorts of pollution problems.
56.	55	Oil Refinery (mineral Oil or Petro Refineries)	30	10	40	25	10	35	20	95	R-R		i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'. ii. Such types of industrial sectors generate all sorts of pollution.
57.	59	Petrochemicals Manufacturing ( including processing of Emulsions of oil and water )	30	10	40	25	10	35	20	95	R-R		i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'. ii. Such types of industrial sectors generate all sorts of pollution. iii. The earlier red category industrial sector namely "Processing of Emulsions of Oil & Water " is merged with this industrial sector.
58.	60	Pharmaceuticals	30	10	40	30	5	35	20	95	R-R		i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'. ii. Such types of industrial sectors generate all sorts of pollution.
59.	61	Pulp & Paper ( Large-Agro + wood) , Small Pulp & Paper ( agro based-wheat straw/rice husk)	30	10	40	25	10	35	20	95	R-R		i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'. ii. Large /Small Agro based Pulp & Paper mills contribute all sorts of pollution problems.
60.	15	Distillery ( molasses / grain / yeast based)	30	10	40	-	-	-	-	100	R-R		Mainly water polluting industry. Final score is the normalized water pollution score.

Note :

i. Under the column Revised Category, the full forms of the abbreviations are as follows :

- a. R-R means original category was Red and revised category is also Red
- b. R-O means original category was Red and revised category is Orange
- c. O-O means original category was Orange and revised category is also Orange
- d. O-G means original category was Orange and revised category is Green
- e. O-W means original category was Orange and revised category is White
- f. G-O means original category was Green and revised category is Orange
- g. G-G means original category was Green and revised category is also Green
- h. G-W means original category was Green and revised category is White

ii. There are specific remarks in respect of some of the industrial sectors. These sectors are either merged with other relevant sectors or deleted due to duplication. The overall details are as follows :

Sl No.	Original Sl No.	Industry Sector	Original Category	Remarks
1	14	Common treatment and disposal facilities (CETP, TSDF, E-waste recycling, CBMWTF, effluent conveyance project, incinerator, solvent/acid recovery plant, MSW sanitary land fill site)	R	i. All such facilities are classified as Red but special category projects as these are parts of pollution control facilities. ii. In case of CETP, the categorization will depend upon the category of member industries being served.
2	18	Processing of Emulsions of Oil & Water		It is a part of Petrochemical industries. Transferred and merged with the industrial sector namely 'Petrochemicals' at Sl. No. 54.
3	27	Heavy engineering including ship building (with investment on Plant & Machineries more than Rs 10 crores)	R	Most of the pollution generating processes / operations under this category are similar to the industry category namely "Automobile Manufacturing (integrated facilities)" at Sl. No. 1 and may be referred accordingly.
4	30	Hydrocyanic acid and its derivatives	R	Have been merged with the red category industrial sector namely "Basic chemicals and electro chemicals and its derivatives including manufacturing of acid" at Sl. No. 24
5	32	Industrial estates/ parks / complexes/ areas/ export processing zones/ SEZs/ Biotech parks/ leather complex	R	The classification will depend upon the category(ies) of the industries operating / proposed to be permitted in the area. In this context, guidelines prescribed in EIA Notification, 2006 shall be followed.
6	33	Industrial inorganic gases namely- a) Chemical gas- Acetylene, hydrogen, chlorine, fluorine, ammonia, sulphur dioxide, ethylene, hydrogen-sulphide, phosphine b) Hydrocarbon gases- Methane, ethane, propane	R	These gases are generally secondary products and produced alongwith other main products. To be classified as per the main parent plant.
7	69	Reprocessing of used oils & waste oils	R	i. The industry generates mainly the air pollution and oil bearing hazardous wastes. The normalized (air pollution & HW generation score is 58.33. ii. To be deleted as already covered under HW Recyclers / Re-processors ( Used oils / Waste Oils) under Orange Category

Table G-3 : Final List of Orange Category of Industrial Sectors

Final Sl. No.	Orgnl S.No	Industry Sector	W1	W2	W	A1	A2	A	H	W+A+H	Revised category	Remarks
1.	20	Dismantling of rolling stocks ( wagons/ coaches)	--	--	--	15	--	15	10	41.67	O-O	Emissions of dust and generation of waste oils take place during dismantling. Air pollution & HW generation scores (15+10=25) are normalized to 100.
2.	5	Bakery and confectionery units with production capacity > 1 TPD. ( With ovens / furnaces)	20	--	20	15	--	15	--	43.75	O-O	
3.	10	Chanachur and laddoo from puffed and beaten rice( muri and shira) using husk fired oven	20	--	20	15	--	15	--	43.75	O-O	Normal water and air polluting.
4.	23	Coated electrode manufacturing	15	0	15	20	0	20	0	43.75	G-O	Preparation of core wire / rod, preparation of dry mix, preparation of wet mix, application of coating by extrusion, baking of coated electrodes
5.	24	Compact disc computer floppy and cassette manufacturing / Reel manufacturing	15	0	15	20	0	20	0	43.75	G-O	Generates waste-water and process emissions.
6.	24	Flakes from rejected PET bottle	20	-	20	15	-	15	-	43.75	R-O	Normal water & air pollutions are generated.
7.	30	Food and food processing including fruits and vegetable processing	20	--	20	15	--	15	--	43.75	O-O	Normal water and air polluting.
8.	40	Jute processing without dyeing	20	--	20	15	--	15	--	43.75	O-O	CPCB has notified standards for this category. Both air and water pollutions are generated.
9.	56	Manufacturing of silica gel	15	0	15	20	0	20	0	43.75	G-O	Waste-waters containing TDS and emissions of H <sub>2</sub> SO <sub>4</sub> are generated.

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10.	45	Manufacturing of tooth powder, toothpaste, talcum powder and other cosmetic items	20	--	20	15	--	15	--	43.75	O-O	Both air and water pollution are generated.
11.	55	Printing or etching of glass sheet using hydrofluoric acid	15	--	15	20	--	20	--	43.75	O-O	Both air and water pollution are generated.
12.	65	Silk screen printing, sari printing by wooden blocks	20	--	20	15	--	15	--	43.75	O-O	Wash-water and PM emissions from boilers .
13.	76	Synthetic detergents and soaps(excluding formulation)	20	-	20	15	-	15	-	43.75	R-O	i. This is the score for units having generation of waste-waters less than 100 KLD. ii. The units having waste-water generation more than 100 KLD will become mainly water polluting and accordingly normalized water pollution score will be 75 and be categorized as Red.
14.	71	Thermometer manufacturing	15	--	15	20	--	20	--	43.75	O-O	Process - making glass bulb, forming reservoir in the glass tube for fluid, inserting fluid, scale marking. Use of fuel to heat the glass tubes and hydrofluoric acid to seal the scaling. Small quantities of spent acids are generated.
15.	14	Cotton spinning and weaving ( medium and large scale)	--	--	--	15	--	37.5	10	47.5	O-O	Mainly air polluting industry. Sources of air pollution (PM) are the fine particles of cotton from spinning process. Air pollution score is normalized to 100.
16.	1	Almirah, Grill Manufacturing (Dry Mechanical Process )	--	--	--	20	--	20	--	50	O-O	Air pollution due to spray painting (emissions of VOCs). Units without painting operations shall be categorized as White.

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17.	2	Aluminium & copper extraction from scrap using oil fired furnace (dry process only)	--	--	--	20	--	20	10	50	O-O	i. Normalized Air pollution score. ii. Significant air pollution due to melting (emissions of SO <sub>2</sub> , PM).
18.	3	Automobile servicing, repairing and painting (excluding only fuel dispensing)	20	--	20	20	--	20	10	50	O-O	Normal water & air polluting and recyclable waste oil generating. If the waste water generation is more than 100 KLD, it will become mainly water polluting and Red category unit.
19.	4	Ayurvedic and homeopathic medicine	20	--	20	15	--	15	15	50	O-O	
20.	7	Brickfields ( excluding fly ash brick manufacturing using lime process)	--	--	--	20	--	20	--	50	O-O	Significantly air polluting.
21.	8	Building and construction project more than 20,000 sq. m built up area	20	--	20	20	--	20	--	50	O-O	1. In the pre-construction stage , it is mainly air polluting due to generation of dust ( PM ) emissions. 2. After construction, it is mainly water polluting. If the discharge is more than 100 KLD, it will be having the normalized score of 75 and be categorized as Red.
22.	6	Ceramics and Refractories	-	-	-	20	-	20	-	50	R-O	i. Mainly air polluting industry. ii. This score is for the units having coal consumption < than 12 MT/day. iii. For the units having coal consumption > 12 MT /day, the normalized air pollution score will be 62.5 and shall be categorized as Red.

23.	11	Coal washeries	15	10	25	15	-	15	-	50	R-O	<p>i. Wet washeries are mainly water polluting industry generating effluents which are having inorganic SS &amp; TDS. Additionally, air pollution due to PM emissions is also generated.</p> <p>ii. Water &amp; air pollution scores are jointly normalized to 100.</p>
24.	16	Dairy and dairy products (small scale)	20	--	20	20	--	20	--	50	O-O	Water and air polluting both.
25.	18	DG set of capacity >1MVA but < 5MVA	--	--	--	20	--	20	--	50	O-O	Mainly air polluting . air pollution score is normalized to 100.
26.	17	Dry coal processing, mineral processing, industries involving ore sintering, pelletisating, grinding & pulverization	-	-	-	20	-	20	-	50	R-O	Mainly air polluting industry. Final score is the normalized air pollution score.
27.	19	Fermentation industry including manufacture of yeast, beer, distillation of alcohol (Extra Neutral Alcohol)	20	-	20	-	-	-	-	50	R-O	<p>i. Mainly water polluting industry. This is the normalized water pollution score for units having discharge &lt; 100 KLD.</p> <p>ii. For the units having discharge &gt; 100 KLD, the normalized water pollution score will be 75 and shall be accordingly categorized as Red.</p>
28.	21	Ferrous and Non-ferrous metal extraction involving different furnaces through melting, refining, re-processing, casting and alloy-making	-	-	-	15	5	20	10	50	R-O	<p>i. Mainly air polluting.</p> <p>ii. This score is applicable to secondary production of ferrous &amp; non-ferrous metals (excluding lead) up-to 1 MT/hour production.</p>

												<p>iii. For lead, the normalized air pollution score will be = <math>(100 \times 25) / 40 = 62.5</math> and is categorized as Red.</p> <p>iv. For Induction Furnace clubbed with AOD furnace - separate calculation shall be made based on the capacity of the furnaces. In such industries, the molten metal from induction furnace is transferred to AOD furnace where other metals like manganese and nickel are added to get the metal of desired constituents. The lime and silicon are also added for reduction of the metal oxides to the base metal. the normalized air pollution score will be = <math>(100 \times 25) / 40 = 62.5</math> and is categorized as Red.</p>
29.	26	Fertilizer (granulation / formulation / blending only)	--	--	--	20	--	20	--	50	O-O	Air polluting.
30.	27	Fish feed, poultry feed and cattle feed	--	--	--	20	--	20	--	50	O-O	Obnoxious odour , H2S etc. AP score is normalized to 100
31.	28	Fish processing and packing (excluding chilling of fishes)	20	--	20	--	--	--	--	50	O-O	Mainly water polluting. WP score is normalized to 100.

32.	31	Forging of ferrous and non- ferrous metals ( using oil and gas fired furnaces)	--	--	--	20	--	20	--	50	O-O	Heating furnace. Mainly air polluting.
33.	32	Formulation/pelletization of camphor tablets, naphthalene balls from camphor/ naphthalene powders.	--	--	--	20	--	20	--	50	O-O	Mainly air polluting. Emissions of Benzene, HC are expected.
34.	33	Glass ceramics, earthen potteries and tile manufacturing using oil and gas fired kilns, coating on glasses using cerium fluorides and magnesium fluoride etc.	--	--	--	20	--	20	--	50	O-O	Mainly air polluting. Emissions of SO2 are expected.
35.	35	Gravure printing, digital printing on flex, vinyl	20	--	20	20	--	20	10	50	O-O	Waste waters , emissions of VOCs
36.	36	Heat treatment using oil fired furnace ( without cyaniding)	--	--	--	20	--	20	--	50	O-O	Mainly air polluting and noise generating. AP Score is normalized to 100.
37.	28	Hot mix plants	-	-	-	20	-	20	-	50	R-O	Mainly air polluting. Air pollution scores are normalized to 100.
38.	37	Hotels (< 3 star) or hotels having > 20 rooms and less than 100 rooms.	20	--	20	20	--	20	--	50	O-O	Mainly water polluting. WP score is normalized to 100.
39.	38	Ice cream	20	--	20	20	--	20	--	50	O-O	Wash-water and boilers / oven for pasteurization.
40.	34	Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste under schedule iv of HW( M, H& TBM) rules, 2008 - Items namely - Paint and ink Sludge/residues	-	-	-	20	0	20	0	50	R-O	Mainly air polluting. Air pollution score is normalized to 100
41.	34	Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste under schedule iv of HW( M, H& TBM) rules, 2008 - Items namely - Brass Dross ,, Copper Dross,, Copper Oxide Mill Scale,, Copper Reverts, Cake & Residues,, Waste Copper and copper alloys in	10	-	10	20	-	20	10	50	R-O	Mainly air polluting.

		dispersible form,, Slags from copper processing for further processing or refining ,, Insulated Copper Wire,, Scrap/copper with PVC sheathing including ISRI-code material namely "Druid" ,, Jelly filled Copper cables ,, Zinc Dross-Hot dip Galvanizers SLAB,, Zinc Dross-Bottom Dross,, Zinc ash/Skimming arising from galvanizing and die casting operations,, Zinc ash/Skimming/other zinc bearing wastes arising from smelting and refining,, Zinc ash and residues including zinc alloy residues in dispersible from,,											
42.	35	Industry or processes involving foundry operations	-	-	-	20	-	20	-	50	R-O	<ul style="list-style-type: none"> <li>i. This score is valid for the foundries having capacity &lt; 5 MT/hr as such units require the coal/coke @ &lt; 500 kg/hr.</li> <li>ii. The units having capacity of 5 MT/hr and more, the coal/coke consumption will be more than 500 kg/hr and the normalized score will be 62.5 and classified accordingly as Red.</li> </ul>	
43.	40	Lime manufacturing (using lime kiln)	-	-	-	20	-	20	-	50	R-O	Mainly air polluting	
44.	41	Liquid floor cleaner, black phenyl, liquid soap, glycerol mono-stearate manufacturing	20	--	20	20	--	20	--	50	O-O	Both air and water pollution are generated.	

45.	42	Manufacturing of glass	10	-	-	20	-	20	-	50	R-O	<p>i. Mainly air polluting ( melting at 1500°C and refining .</p> <p>ii. In case of lead glass , the score of A1 will be 25 and accordingly the normalized scores will be 62.5 i.e. Red .</p>
46.	43	Manufacturing of iodized salt from crude/ raw salt	12	--	12	20	--	20	--	50	O-O	Boiling in Evaporators (multiple effect evaporators), centrifuging, iodization with KIO3 mixing . Mainly air polluting. Air pollution score is normalized to 100.
47.	42	Manufacturing of mirror from sheet glass	--	--	--	20	--	20	--	50	O-O	Evaporator & furnace for heating the metal to be applied as reflector on mirror. Mainly air polluting.
48.	44	Manufacturing of mosquito repellent coil	--	--	--	20	--	20	--	50	O-O	Mainly air polluting. Toxic fumes are expected.
49.	46	Manufacturing of Starch/Sago	25	-	25	15	-	15	-	50	R-O	<p>i. Water and air polluting industry. Boiler is used for steam generation.</p> <p>ii. Water &amp; air pollution scores are normalized to 100</p>
50.	46	Mechanized laundry using oil fired boiler	20	--	20	20	--	20	--	50	O-O	Both air and water pollution are generated.
51.	47	Modular wooden furniture from particle board, MDF< swan timber etc, Ceiling tiles/ partition board from saw dust, wood chips etc., and other agricultural waste using synthetic adhesive resin, wooden box making ( With boiler)	--	--	--	20	--	20	--	50	O-O	1. Mainly air polluting. Boiler as well as VOCs from use of adhesives. 2. Without boiler, it will be a Green category industry.
52.	50	New highway construction project	-	-	-	20	-	20	-	50	R-O	Mainly air polluting project.

53.	51	Non-alcoholic beverages(soft drink) & bottling of alcohol/non alcoholic products	20	-	20	15	5	20	-	50	R-O	i. Both air and water polluting. Score is normalized with air & water pollution. This score is valid for industries having waste-water generation < 100 KLD. ii. For the units having waste-water generation > 100 KLD the , normalized score would be 62.5 and categorized as Red.
54.	49	Paint blending and mixing (Ball mill)	20	--	20	20	--	20	10	50	O-O	Both air and water pollution are generated.
55.	62	Paints and varnishes (mixing and blending)	20	0	0	20	0	20	0	50	G-O	Waste-waters as well as fumes of VOCs due to solvents, pigments, varnishes.
56.	51	Ply-board manufacturing( including Veneer and laminate) with oil fired boiler/ thermic fluid heater(without resin plant)	0	--	0	20	--	20	--	50	O-O	Mainly air polluting because of use of boiler. AP score is normalized to 100
57.	52	Potable alcohol ( IMFL) by blending, bottling of alcohol products	20	--	20	--	--	--	--	50	O-O	Mainly water polluting. WP score is normalized to 100.
58.	54	Printing ink manufacturing	20	--	20	20	--	20	--	50	O-O	1. Pigments, binders and solvents are used. 2. Boiler is also used. 3. Emissions of VOCs take place.
59.	70	Printing press	20	0	20	20	0	20	0	50	G-O	Colored waste-waters containing dyes and VOC emissions are generated.
60.	59	Reprocessing of waste plastic including PVC	20	--	20	20	--	20	--	50	O-O	Large quantities of wash-water and fugitive emissions are generated.
61.	61	Rolling mill (oil or coal fired) and cold rolling mill	10	--	10	20	--	20	--	50	O-O	Mainly air polluting. Air pollution score is normalized to 100. Others - cooling water and recyclable waste oils etc. are generated.
62.	67	Spray painting, paint baking, paint shipping	--	--	--	20	--	20	10	50	O-O	Mainly air polluting. Emissions of VOCs and HC are generated.

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63.	72	Steel and steel products using various furnaces like blast furnace /open hearth furnace/induction furnace/arc furnace/submerged arc furnace /basic oxygen furnace /hot rolling reheated furnace	10	-	10	20	-	20	10	50	R-O	i. Mainly air polluting. In the emissions, oxides of manganese, nickel etc. are also present. ii. Air pollution score is normalized to 100.
64.	73	Stone crushers	-	-	-	20	-	20	-	50	R-O	Mainly air polluting. Air pollution score is normalized to 100.
65.	75	Surgical and medical products including prophylactics and latex	20	-	20	20	-	20	-	50	R-O	Both air as well as water polluting. Air and water pollution scores are normalized to 100.
66.	85	Tephlon based products	0	0	0	20	0	20	0	50	<b>G-O</b>	Due to spraying applications, emissions (HC) are generated
67.	70	Thermocol manufacturing ( with boiler)	--	--	--	20	--	20	--	50	O-O	Polystyrene is heated. Mainly air polluting with boiler.
68.	82	Tobacco products including cigarettes and tobacco/opium processes	20	-	20	20	-	20	-	50	R-O	Such industries generate both air as well as water pollution. These scores are normalized to 100.
69.	72	Transformer repairing/ manufacturing ( dry process only)	--	--	--	20	--	20	10	50	O-O	Mainly air polluting because of ovens, shot-blasting etc.
70.	73	Tyres and tubes vulcanization/ hot retreating	10	--	10	20	--	20	--	50	O-O	Mainly air polluting . Emissions of PM, VOCs and obnoxious odour are generated.
71.	83	Vegetable oil manufacturing including solvent extraction and refinery /hydrogenated oils	20	-	20	15	5	20	10	50	R-O	i. All sorts of pollution are generated. ii. This score is valid for plants having waste-water generation < 100 KLD. iii. If the waste-water generation is more than 100 KLD, the unit shall be classified as Red.
72.	74	Wire drawing and wire netting	20	--	20	--	--	--	--	50	O-O	Mainly water polluting. WP score is normalized to 100.

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73.	21	Dry cell battery ( excluding manufacturing of electrodes ) and assembling & charging of a lead battery on micro scale	30	--	30	15	--	15	10	55	O-O	Water and air polluting both.
74.	50	Pharmaceutical formulation and for R & D purpose ( For sustained release/ extended release of drugs only and not for commercial purpose)	20	--	20	20	--	20	15	55	O-O	i. All sorts of pollution are generated. ii. R&D activities are to be shifted to Red category.
75.	78	Synthetic resins	20	-	20	20	-	20	15	55	R-O	All sorts of pollution are generated.
76.	79	Synthetic rubber excluding molding	20	-	20	20	-	20	15	55	R-O	i. Most synthetic rubber is created from two materials, styrene and butadiene. Both are currently obtained from petroleum. ii. Process is similar to a part of Petrochemical plants.
77.	9	Cashew nut processing	25	--	25	20	--	20	--	56	O-O	Normal water and air polluting.
78.	12	Coffee seed processing	25	--	25	20	--	20	--	56	O-O	Normal water & air polluting industry.
79.	57	Parboiled Rice Mills	25	-	25	20	-	20	-	56	R-O	i. Rice Mills are generating both air and water pollution. Waste-waters are having high strength in respect of BOD. ii. This is the normalized air & water pollution score for units having waste-water generation < 100 KLD and fuel consumption less than 12 MTD. iii. For units having waste-water generation > 100 KLD or fuel consumption > 12 MTD or both , the unit shall be classified as Red.

80.	29	Foam manufacturing	--	--	--	20	--	20	15	58	O-O	<p>i. Raw material is polyurethane, latex etc.</p> <p>ii. Emissions of VOCs and HAPs. CH<sub>3</sub>Cl<sub>2</sub> and similar compounds as blowing agents.</p> <p>iii. Outdated raw materials and spoiled slots are discarded as HW.</p>
81.	34	Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste under schedule iv of HW( M, H& TBM) rules, 2008 - Items namely - Used Oil – As per specifications prescribed from time to time.	10	0	10	20	0	20	15	58.33	R-O	Mainly air polluting and hazardous waste generating industry. Air pollution & HW scores are normalized to 100
82.	34	Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste under schedule iv of HW( M, H& TBM) rules, 2008 - Items namely - Waste Oil ---As per specifications prescribed from time to time.	-	-	-	20	0	20	15	58.33	R-O	Mainly air polluting and hazardous waste generating industry. Air pollution & HW scores are normalized to 100.
83.	56	Producer gas plant using conventional up drift coal gasification ( linked to rolling mills glass and ceramic industry refractories for dedicated fuel supply)	--	--	--	20	--	20	15	58.33	O-O	Mainly air polluting & tar (HW) generating. SO <sub>2</sub> , CO, NO <sub>x</sub> are generated. Tar is the by-product and utilized by other industries in co-processing.

Note :

- i. Under the column Revised Category, the full forms of the abbreviations are as follows :
- R-R means original category was Red and revised category is also Red
  - R-O means original category was Red and revised category is Orange
  - O-O means original category was Orange and revised category is also Orange
  - O-G means original category was Orange and revised category is Green
  - O-W means original category was Orange and revised category is White
  - G-O means original category was Green and revised category is Orange
  - G-G means original category was Green and revised category is also Green
  - G-W means original category was Green and revised category is White

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ii. There are specific remarks in respect of some of the industrial sectors. These sectors are either merged with other relevant sectors or deleted due to duplication / vague category. The overall details are as follows:

<i>Sl No .</i>	<i>Origin al Sl No.</i>	<i>Industry Sector</i>	<i>Original Categor y</i>	<i>Remarks</i>
1	24	<i>Excavation of sand from the river bed (excluding manual excavation)</i>	O	<i>Since such types of activities cause ecological disturbances, the instructions issued by the government from time to time be followed. To be categorized by MoEF&amp;CC.</i>
2	39	<i>Infrastructure Development Project</i>	O	<i>Vast variety of such projects come under such category. This is to be decided by the concerned SPCB in line of EIA Notification , 2006.</i>
3	53	<i>Power press</i>	O	<i>Very vague term hence deleted. Such types of general engineering units have already been covered.</i>

Table G-4 : Final List of Green Category of Industrial Sectors

Sl. No.	Orgnl Sl. No.	Industry Sector	W1	W2	W	A1	A2	A	H	W+A+H	Revised Category	Remarks
1.	2	Aluminium utensils from aluminium circles by pressing only (dry mechanical operation)	--	--	--	10	--	10	--	25	<b>G-G</b>	Minor air pollution due to some fugitive PM emissions from buffing operations.
2.	6	Ayurvedic and homeopathic medicines (without boiler)	10	--	10	--	--	--	--	25	<b>G-G</b>	Small quantities of waste-waters are generated from washing operations.
3.	8	Bakery /confectionery /sweets products (with production capacity <1tpd (with gas or electrical oven)	10	--	10	--	--	--	--	25	<b>G-G</b>	Small quantities of waste-waters are generated from washing operations.
4.	6	Bi-axially oriented PP film along with metalizing operations	10	--	10	--	--	--	--	25	<b>O-G</b>	Mainly extrusion process involving Cooling water recirculation
5.	10	Biomass briquettes (sun drying) without using toxic hazardous wastes	--	--	--	10	--	10	--	25	<b>G-G</b>	Minor air pollution due to some fugitive PM emissions from pulverization / mixing operations.
6.	13	Blending of melamine resins & different powder, additives by physical mixing	--	--	--	10	--	10	--	25	<b>G-G</b>	Minor air pollution due to some fugitive PM emissions from pulverization / mixing operations.
7.	15	Brass and bell metal utensils manufacturing from circles(dry mechanical operation without re-rolling facility)	--	--	--	10	--	10	--	25	<b>G-G</b>	Minor air pollution due to some fugitive PM emissions from buffing operations.
8.	16	Candy	10	--	10	10	--	10	--	25	<b>G-G</b>	Small quantities of waste-water and minor

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												PM emissions are generated.
9.	17	Cardboard or corrugated box and paper products (excluding paper or pulp manufacturing and without using boilers)	--	--	--	10	--	10	--	25	<b>G-G</b>	This score is valid with Small gas / electricity operated oven / furnace for making glue.
10.	18	Carpentry & wooden furniture manufacturing (excluding saw mill) with the help of electrical (motorized) machines such as electrical wood planner, steel saw cutting circular blade, etc.	--	--	--	10	--	10	--	25	<b>G-G</b>	Minor air pollution due to some fugitive PM emissions from cutting operations.
11.	19	Cement products (without using asbestos / boiler / steam curing) like pipe ,pillar, jafri, well ring, block/tiles etc.(should be done in closed covered shed to control fugitive emissions)	--	--	--	10	--	10	--	25	<b>G-G</b>	Minor air pollution due to some fugitive PM emissions from mixing operations.
12.	20	Ceramic colour manufacturing by mixing & blending only (not using boiler and wastewater recycling process)	--	--	--	10	--	10	--	25	<b>G-G</b>	Minor air pollution due to some fugitive PM emissions.
13.	11	Chilling plant, cold storage and ice making	10	--	10	--	--	--	--	25	<b>O-G</b>	Cooling water recirculation only.
14.	13	Coke briquetting ( sun drying)	--	--	--	10	--	10	--	25	<b>O-G</b>	Mainly air polluting industry. Sources of air pollution (PM) are pulverizes and mixers. Air pollution score is normalized to 100.
15.	28	Cotton spinning and weaving (small scale)	--	--	--	10	--	10	--	25	<b>G-G</b>	Minor PM emissions from spinning process.
16.	17	Dal Mills	--	--	--	10	--	10	--	25	<b>O-G</b>	Some fugitive emissions of PM.

17.	29	Decoration of ceramic cups and plates by electric furnace	--	--	--	10	--	10	--	25	<b>G-G</b>	Fumes of enamels. Minor air pollution.
18.	19	Digital printing on PVC clothes	--	--	--	10	--	10	--	25	<b>O-G</b>	Minor emissions / odour generations are expected.
19.	25	Facility of handling, storage and transportation of food grains in bulk	--	--	--	10	--	10	--	25	<b>O-G</b>	Some fugitive emissions of PM during handling of grains.
20.	36	Flour mills (dry process)	--	--	--	10	--	10	--	25	<b>G-G</b>	Fugitive dust emissions.
21.	41	Glass , ceramic, earthen potteries, tile and tile manufacturing using electrical kiln or not involving fossil fuel kiln	--	--	--	10	--	10	--	25	<b>G-G</b>	Minor fugitive emissions only.
22.	34	Glue from starch (physical mixing) with gas / electrically operated oven /boiler.	--	--	--	10	--	10	--	25	<b>O-G</b>	Some fugitive emissions of PM during mixing of raw materials.
23.	42	Gold and silver smithy (purification with acid smelting operation and sulphuric acid polishing operation) (using less or equal to 1 litre of sulphuric acid/ nitric acid per month)	--	--	--	10	--	10	--	25	<b>G-G</b>	Minor fumes from cleaning process.
24.	36	Heat treatment with any of the new technology like ultrasound probe , induction hardening , ionization beam, gas carburizing etc.	10	--	10	10	--	10	--	25	<b>O-G</b>	<ul style="list-style-type: none"> <li>• Cooling waters and minor heat fumes.</li> <li>• Finalization of categorization subject to field verification.</li> </ul>
25.	46	Insulation and other coated papers (excluding paper or pipe manufacturing)	--	--	--	10	--	10	--	25	<b>G-G</b>	Minor fumes due to application of poly-urethane
26.	49	Leather foot wear and leather products (excluding tanning and hide processing except cottage scale)	--	--	--	10	--	10	--	25	<b>G-G</b>	Minor fumes due to use of adhesives / gums.

27.	50	Lubricating oil, greases or petroleum based products (only blending at normal temperature)	--	--	--	10	--	10	--	25	<b>G-G</b>	Minor fumes at the time of transfers from one container to other.
28.	54	Manufacturing of pasted veneers using gas fired boiler or thermic fluid heater and by sun drying	--	--	--	10	--	10	--	25	<b>G-G</b>	1. Minor fumes due to application of gums / adhesives / pastes etc. 2. This score is valid only for gas fired boiler. 3. The units having coal fired boilers shall be categorized as Orange.
29.	59	Oil mill Ghani and extraction ( no hydrogenation / refining)	10	--	10	--	--	--	--	25	<b>G-G</b>	Small quantities of floor washings & equipments washings are generated.
30.	48	Packing materials manufacturing from non asbestos fibre, vegetable fibre yarn	--	--	--	10	--	10	--	25	<b>O-G</b>	Some fugitive emissions of PM are expected.
31.	65	Phenyl/toilet cleaner formulation and bottling	--	--	--	10	--	10	--	25	<b>G-G</b>	Minor fumes of VOCs in the work zone
32.	67	Polythene and plastic processed products manufacturing (virgin plastic)	10	--	10	10	--	10	--	25	<b>G-G</b>	Cooling water & emissions due to mixing of raw materials.
33.	68	Poultry, Hatchery and Piggery	--	--	--	10	--	10	--	25	<b>G-G</b>	Obnoxious odour containing H <sub>2</sub> S, CH <sub>4</sub> etc. and fugitive PM emissions
34.	69	Power looms (without dye and bleaching)	--	--	--	10	--	10	--	25	<b>G-G</b>	Minor emissions of PM.
35.	71	Puffed rice (muri) (using gas or electrical heating system)	--	--	--	10	--	10	--	25	<b>G-G</b>	Minor emissions of PM.
36.	57	Pulverization of bamboo and scrap wood	--	--	--	10	--	10	--	25	<b>O-G</b>	Some fugitive emissions of PM are expected.
37.	72	Ready mix cement concrete	--	--	--	10	--	10	--	25	<b>G-G</b>	PM emissions.
38.	73	Reprocessing of waste cotton	--	--	--	10	--	10	--	25	<b>G-G</b>	PM emissions.
39.	60	Rice mill (Rice hullers only)	--	--	--	10	--	10	--	25	<b>O-G</b>	PM emissions are generated. Mainly air

													polluting. AP score is normalized to 100
40.	62	Rolling mill ( gas fired) and cold rolling mill	10	--	10	10	--	10	--	25	<b>O-G</b>		Mainly air polluting. AP score is normalized to 100
41.	75	Rubber goods industry (with gas operated baby boiler)	--	--	--	10	--	10	--	25	<b>G-G</b>		Some PM emissions and obnoxious odour.
42.	63	Saw mills	--	--	--	10	--	10	--	25	<b>O-G</b>		Mainly air polluting. PM and noise are generated.
43.	77	Soap manufacturing (hand made without steam boiling / boiler)	10	--	10	--	--	--	--	25	<b>G-G</b>		Small quantities of waste-water are generated.
44.	80	Spice grinding (upto-20 HP motor)	--	--	--	10	--	10	--	25	<b>G-G</b>		Small quantities of fugitive emissions of raw materials.
45.	66	Spice grinding (>20 hp motor)	--	--	--	10	--	10	--	25	<b>O-G</b>		Mainly air polluting. Fugitive emissions of PM.
46.	81	Steel furniture without spray painting	--	--	--	10	--	10	--	25	<b>G-G</b>		Obnoxious gases from welding as well as noise pollution.
47.	82	Steeping and processing of grains	10	--	10	--	--	--	--	25	<b>G-G</b>		Washing waters are generated.
48.	86	Tyres and tube retreating (without boilers)	--	--	--	10	--	10	--	25	<b>G-G</b>		Due to applications of binding gum / adhesives / cement, some obnoxious fumes may generate.
49.	22	Chilling plant and ice making without using ammonia	12	--	12	--	--	--	--	30	<b>G-G</b>		Cooling water and brine water circuits. Spillages / blow down may take place
50.	26	CO2 recovery	12	--	12	--	--	--	--	30	<b>G-G</b>		Normal water pollution from scrubbing action
51.	32	Distilled water ( without boiler) with electricity as source of heat	12	--	12	--	--	--	--	30	<b>G-G</b>		TDS as distillation residues

52.	45	Hotels (up to 20 rooms and without boilers)	12	--	12	--	--	--	--	30	G-G	This score is valid for hotels having overall waste-water generation less than 10 KLD.
53.	53	Manufacturing of optical lenses (using electrical furnace)	12	--	12	--	--	--	--	30	G-G	Small quantities of waste-waters containing TDS, SS are generated.
54.	58	Mineralized water	12	--	12	--	--	--	--	30	G-G	RO Rejects.
55.	68	Tamarind powder manufacturing	12	--	12	15	--	15	--	33.75	O-G	<ul style="list-style-type: none"> <li>Dried tamarind fruits - cleaned and after soaking them in water they are boiled in steam jacketed kettle for about 40-45 minutes. Then pulp is extracted in pulper and dried in drum type drier and on cooling, the final product is packed.</li> <li>Generates small quantities of waste waters and air emissions. Joint score is normalized to 100.</li> </ul>
56.	15	Cutting, sizing and polishing of marble stone	15	--	15	--	--	--	--	37.5	O-G	Mainly water polluting . Water pollution score is normalized to 100.
57.	22	Emery powder ( fine dust of sand) manufacturing	--	--	--	15	--	15	--	37.5	O-G	Air polluting. PM emissions take place during various stages of grindings of naturally occurring minerals.
58.	25	Flyash export, transport & disposal facilities	-	-	-	15	-	15	-	37.5	R-G	<ul style="list-style-type: none"> <li>This is mainly air polluting activity.</li> <li>This is the normalized score based on air pollution.</li> </ul>
59.	48	Mineral stack yard / Railway sidings	15	-	15	15	-	15	-	37.5	R-G	<ul style="list-style-type: none"> <li>Mainly air pollution due to loading, unloading, storage and transportation of the minerals.</li> </ul>

# 1105

													<ul style="list-style-type: none"> <li>Waste-water generation mainly during rains only.</li> </ul>
60.	54	Oil and gas transportation pipeline	-	-	-	10	5	15	-	37.5	R-G	<ul style="list-style-type: none"> <li>Contains small gas based power plants up-to 5 MWs.</li> <li>Air pollution score is normalized to 100.</li> <li>In case , if these power plants are bigger / liquid fuel / oil based, scores will be calculated accordingly.</li> </ul>	
61.	64	Seasoning of wood in steam heated chamber	--	--	--	15	--	15	--	37.5	O-G	<p>Air pollution due to use boiler for supply of steam. Air pollution score is normalized to 100.</p>	
62.	84	Synthetic detergent formulation	--	--	--	15	--	15	--	37.5	<b>G-G</b>	<ul style="list-style-type: none"> <li>This score is valid for the industries which are not manufacturing LABSA. It is procured from outside.</li> <li>Small quantities of emissions are generated from mini boiler.</li> <li>Air pollution score is normalized to 100.</li> </ul>	
63.	69	Tea processing ( with boiler)	--	--	--	15	--	15	--	37.5	O-G	<p>With boiler, it is an orange category industry. Without boiler, it will be green category industry.</p>	

## Note :

- i. Under the column Revised Category, the full forms of the abbreviations are as follows :
- R-R means original category was Red and revised category is also Red
  - R-O means original category was Red and revised category is Orange
  - O-O means original category was Orange and revised category is also Orange
  - O-G means original category was Orange and revised category is Green
  - O-W means original category was Orange and revised category is White
  - G-O means original category was Green and revised category is Orange
  - G-G means original category was Green and revised category is also Green
  - G-W means original category was Green and revised category is White
- ii. There are specific remarks in respect of some of the industrial sectors. These sectors are either merged with other relevant sectors or deleted due to duplication. The overall details are as follows :

Sl No .	Origin al Sl No.	Industry Sector	Original Categor y	Remarks
1	47	Jobbing and Machining	G	Vague category to be deleted, as such activities have already been covered in other categories.
2	66	Reel manufacturing	G	Already covered in other categories. Hence, deleted
3	1	Assembling of acid lead batteries (up to 10 batteries per day excluding lead plate casting)	G	Already covered in Orange category. Hence, deleted
4	5	Automobile fuel outlets (only dispensing)	G	Minor air pollution due to some fugitive emissions during fuel filling operations. May be exempted from the purview of Consent management.
5	30	Diesel generator sets (15 KVA to 1 MVA)	G	<ul style="list-style-type: none"> <li>Normal operation – 12 hrs a day.</li> <li>Consumption of diesel = 1680 litres for 1 MVA DG set at full load @ 0.21 litres / KVA / hr.</li> <li>Stand-alone DG Sets having total capacity 1 MVA or less and equipped with acoustic enclosures alongwith adequate stack height may be exempted from the purview of Consent management. Higher capacity DG sets have already been covered under Red / Orange categories .</li> </ul>

Table G-5: Final List of White Category of Industries

Sl. No.	Orgnl Sl. No.	Industry Sector	W1	W2	W	A1	A2	A	H	W+A+H	Revised Category
1.	3	Assembly of air coolers /conditioners ,repairing and servicing	--	--	--	--	--	--	--	--	G-W
2.	4	Assembly of bicycles ,baby carriages and other small non motorizing vehicles	--	--	--	--	--	--	--	--	G-W
3.	7	Bailing (hydraulic press)of waste papers	--	--	--	--	--	--	--	--	G-W
4.	9	Bio fertilizer and bio-pesticides without using inorganic chemicals	--	--	--	--	--	--	--	--	G-W
5.	11	Biscuits trays etc from rolled PVC sheet (using automatic vacuum forming machines)	--	--	--	--	--	--	--	--	G-W
6.	12	Blending and packing of tea	--	--	--	--	--	--	--	--	G-W
7.	14	Block making of printing without foundry (excluding wooden block making)	--	--	--	--	--	--	--	--	G-W
8.	21	Chalk making from plaster of Paris ( only casting without boilers etc. ( sun drying / electrical oven)	--	--	--	--	--	--	--	--	G-W
9.	25	Compressed oxygen gas from crude liquid oxygen ( without use of any solvents and by maintaining pressure & temperature only for separation of other gases)	--	--	--	--	--	--	--	--	G-W
10.	27	Cotton and woolen hosiers making ( Dry process only without any dyeing / washing operation)	--	--	--	--	--	--	--	--	G-W
11.	31	Diesel pump repairing and servicing ( complete mechanical dry process)	--	--	--	--	--	--	--	--	G-W
12.	33	Electric lamp ( bulb) and CFL manufacturing by assembling only	--	--	--	--	--	--	--	--	G-W

13.	34	Electrical and electronic item assembling ( completely dry process)	--	--	--	--	--	--	--	--	<b>G-W</b>
14.	23	Engineering and fabrication units (dry process without any heat treatment / metal surface finishing operations / painting)	--	--	--	--	--	--	--	--	<b>O-W</b>
15.	35	Flavoured betel nuts production/ grinding ( completely dry mechanical operations)	--	--	--	--	--	--	--	--	<b>G-W</b>
16.	37	Fly ash bricks/ block manufacturing	--	--	--	--	--	--	--	--	<b>G-W</b>
17.	38	Fountain pen manufacturing by assembling only	--	--	--	--	--	--	--	--	<b>G-W</b>
18.	39	Glass ampules and vials making from glass tubes	--	--	--	--	--	--	--	--	<b>G-W</b>
19.	40	Glass putty and sealant ( by mixing with machine only)	--	--	--	--	--	--	--	--	<b>G-W</b>
20.	43	Ground nut decorticating	--	--	--	--	--	--	--	--	<b>G-W</b>
21.	44	Handloom/ carpet weaving ( without dying and bleaching operation)	--	--	--	--	--	--	--	--	<b>G-W</b>
22.	48	Leather cutting and stitching (more than 10 machine and using motor)	--	--	--	--	--	--	--	--	<b>G-W</b>
23.	51	Manufacturing of coir items from coconut husks	--	--	--	--	--	--	--	--	<b>G-W</b>
24.	52	Manufacturing of metal caps containers etc	--	--	--	--	--	--	--	--	<b>G-W</b>
25.	55	Manufacturing of shoe brush and wire brush	--	--	--	--	--	--	--	--	<b>G-W</b>
26.	57	Medical oxygen	--	--	--	--	--	--	--	--	<b>G-W</b>
27.	60	Organic and inorganic nutrients ( by physical mixing)	--	--	--	--	--	--	--	--	<b>G-W</b>
28.	61	Organic manure (manual mixing)	--	--	--	--	--	--	--	--	<b>G-W</b>
29.	63	Packing of powdered milk	--	--	--	--	--	--	--	--	<b>G-W</b>
30.	64	Paper pins and u clips	--	--	--	--	--	--	--	--	<b>G-W</b>
31.	58	Repairing of electric motors and generators ( dry mechanical process)	--	--	--	--	--	--	--	--	<b>O-W</b>
32.	74	Rope (plastic and cotton)	--	--	--	--	--	--	--	--	<b>G-W</b>

33.	76	Scientific and mathematical instrument manufacturing	--	--	--	--	--	--	--	--	<b>G-W</b>
34.	78	Solar module non conventional energy apparatus manufacturing unit	--	--	--	--	--	--	--	--	<b>G-W</b>
35.	79	Solar power generation through solar photovoltaic cell, wind power and mini hydel power (less than 25 MW)	--	--	--	--	--	--	--	--	<b>G-W</b>
36.	83	Surgical and medical products assembling only (not involving effluent / emission generating processes)	--	--	--	--	--	--	--	--	<b>G-W</b>

*Note : Under the column Revised Category, the full forms of the abbreviations are as follows :*

- a. R-R means original category was Red and revised category is also Red*
- b. R-O means original category was Red and revised category is Orange*
- c. O-O means original category was Orange and revised category is also Orange*
- d. O-G means original category was Orange and revised category is Green*
- e. O-W means original category was Orange and revised category is White*
- f. G-O means original category was Green and revised category is Orange*
- g. G-G means original category was Green and revised category is also Green*
- h. G-W means original category was Green and revised category is White*





केन्द्रीय प्रदूषण नियंत्रण बोर्ड  
CENTRAL POLLUTION CONTROL BOARD  
(पर्यावरण एवं वन मंत्रालय, भारत सरकार)  
(MINISTRY OF ENVIRONMENT & FORESTS, GOVT. OF INDIA)

No. B-29012/ESS/CPA/2015-16

19.08.2015

Sub: "Harmonization of Classification of industries under Red / Orange / Green / White Categories".

During the Conference of the Environment Ministers of States held in New Delhi during April 06-07, 2015, it was resolved to adopt pollution potential criteria for categorization of Red, Orange & Green categories of industries and that a Committee be constituted with State representatives. Further, in the 59<sup>th</sup> Conference of Chairmen & Member Secretaries of Pollution Control Boards/PCCs held in New Delhi on April 08, 2015, it was agreed to constitute a Committee to look into categorization system of industries based on their respective pollution potential index.

2. Accordingly, a Committee comprising the Chairmen of CPCB, APPCB, TNPCB, MPPCB, MPCB, PPCB, WBPCB and MS, CPCB was constituted vide CPCB OM dated 23.04.2015 to review & classify industrial sectors into different categories based on criteria of respective pollution potential indices.
3. The existing Red ( 85 sectors) , Orange ( 73 sectors) and Green ( 86 sectors) industrial sectors have been assessed as per the proposed formula by a group of Scientists from CPCB . For this purpose , concerned Engineers / Scientists from the Member SPCBs of the Committee were also involved & consulted during May28-29, 2015.
4. After careful examination and consideration of the suggestions of concerned stake-holders the "Draft Document on Revised Concept of Categorization of Industrial Sectors " is prepared by the Committee .

In this context, the Undersigned is directed to forward a copy of the " Draft Document on Revised Concept of Categorization of Industrial Sectors to all the SPCBs, PCCs and concerned Ministries for their comments. Accordingly, the same is enclosed herewith and all the SPCBs, PCCs and concerned Ministries are, hereby requested to provide their comments by 04.09.2015. The comments may kindly be sent through hard copy as well as soft copy at e-mail: [nkgupta.cpcb@nic.in](mailto:nkgupta.cpcb@nic.in) , [nkgpcb@hotmail.com](mailto:nkgpcb@hotmail.com) .

Encl : As above

[N.K. Gupta]  
Incharge - ESS

To:

1. All the State Pollution Control Boards / Pollution Control Committees
2. The Secretary, Ministry of Micro Small and Medium Enterprises, New Delhi
3. The Secretary, Ministry of Heavy Industries & Public Enterprises, New Delhi
4. The Advisor & Incharge , CP Division, MoEFCC, New Delhi
5. CPCB Website

'परिवेश भवन' पूर्वी अर्जुन नगर, दिल्ली-110032

'Parivesh Bhawan', East Arjun Nagar, Delhi - 110032

दूरभाष / Tel. : 43102030, फैक्स / Fax : 22305793, 22307078, 22307079, 22301932, 22304948

ई-मेल / e-mail : [cpcb@nic.in](mailto:cpcb@nic.in) वेबसाइट / Website : [www.cpcb.nic.in](http://www.cpcb.nic.in)

SPEED POST

B-29012/Inspection-Policy/IPC-VI/2019-20/ 9931-9972

December 12, 2019

To

**The Chairman**  
**All SPCBs/PCCs**  
 (as per the list)

**SUB: DIRECTIONS UNDER SECTION 18(1)(b) OF THE WATER (PREVENTION & CONTROL OF POLLUTION) ACT, 1974 AND THE AIR (PREVENTION & CONTROL OF POLLUTION) ACT, 1981 REGARDING INSPECTION FREQUENCY FOR ENVIRONMENTAL SURVEILLANCE OF INDUSTRIES.**

**WHEREAS**, under Section 17 of the Water (Prevention & Control of Pollution) Act, 1974, and under Section 17 of the Air (Prevention & Control of Pollution) Act, 1981, one of the functions of State Pollution Control Boards (SPCBs)/Pollution Control Committees (PCCs) is to plan a comprehensive programme for the prevention, control or abatement of pollution of streams, wells and air pollution in the States/ Union Territory and to secure the execution thereof, and;

**WHEREAS**, under Section 16 of the Water (Prevention and Control of Pollution) Act, 1974 and under Section 16 of the Air (Prevention & Control of Pollution) Act, 1981, one of the functions of the Central Pollution Control Board (CPCB), constituted under Water (Prevention and Control of Pollution) Act, 1974 is to coordinate activities of the State Pollution Control Boards and Pollution Control Committees and to provide technical assistance and guidance to SPCBs / PCCs, and;

**WHEREAS**, CPCB has categorized industrial sectors into red, orange, green and white category and accordingly directions were issued to all the SPCBs / PPCs on March 07, 2016 u/s 18(1)(b) of the Water (Prevention & Control of Pollution) Act, 1974 and the Air (Prevention & Control of Pollution), Act, 1981 for adoption of revised criteria of categorization of industries, and;

**WHEREAS**, Hon'ble NGT in the matter of OA No. 639 of 2018, Shailesh Singh Vs State of Haryana & Ors., sought a report from a joint Committee of the CPCB, Haryana State PCB, CGWA and District Administration with reference to the allegation of deterioration of ground water quality in major part of the State of Haryana on account of non-compliance of direction of the Hon'ble Supreme Court in the matter of Writ Petition (Civil) 375/2012, Paryavaran Suraksha Samiti & Anr. Vs Union of India & Ors, that no untreated effluents be discharged and requisite ETPs, STPs and CETPs be installed, and;

Contd...

**WHEREAS**, the report dated December 10, 2018 was filed by the joint Committee pointing out that the Inspection Policy of the State PCB provided for inspection of 'highly polluting 17 categories', 'red' and 'orange' category industries in 3, 5 and 7 years respectively and auto renewal of consent to operate. The report also found large scale violation of environmental norms which had remained unchecked on account of such unsatisfactory policies, and;

**WHEREAS**, Hon'ble NGT vide order dated March 08, 2019, in the matter of OA No. 639 of 2018, Shailesh Singh Vs State of Haryana & Ors., highlighted that policy followed by the State of Haryana was hit by the mandate of 'Precautionary' and 'Sustainable Development' principles of environmental law. Since there was large scale violation of environmental norms by 'highly polluting 17 categories', 'red' and 'orange' category industries, meaningful environmental regulatory regime was imperative which require revision of the existing policy framework. Further, the Hon'ble NGT also stated that 'auto renewal policy results in pollution remaining unchecked', and;

**WHEREAS**, Hon'ble NGT stated that there is need for further reduction of period of inspections and increase in frequency with regard to 'highly polluting 17 categories', 'red category' and 'orange category' industries. Vigilance is also required on 'green category' to verify that 'green' status is being genuinely used. The Hon'ble NGT directed that there is need for the CPCB to ensure revision of such policies in all the States having regard to the data of air and water quality, CEPI, non-attainment cities and polluted water stretches, etc. in said States. The policy should cover inspections with reference to the Water (Prevention and Control of Pollution) Act, 1974 as well as the Air (Prevention and Control of Pollution) Act, 1981, and;

**WHEREAS**, the Hon'ble NGT in the aforesaid matter directed that the State of Haryana may shorten the period of inspection at higher frequencies preferably as follows:

Period of mandatory inspections:

a) Highly polluting 17 Category	:	3 months
b) Other Red Category	:	6 months
c) Orange Category	:	1 year
d) Green Category	:	2 years
e) CBWTF/CHWSRDF/ CMSWTDF/CETP/STP:		3 months, and;

**WHEREAS**, the Hon'ble NGT also directed that these timelines and other changes may be followed by the CPCB for other States under Section 18 of the Water (Prevention and Control of Pollution) Act, 1974/Air (Prevention and Control of Pollution) Act, 1981 unless there are reasons for exception for any particular State, and;

**NOW THEREFORE**, in a view of the above and in exercise of the powers delegated to the CPCB under section 18(1)(b) of Water (Prevention and Control of Pollution) Act, 1974 and 18(1)(b) of the Air (Prevention & Control of Pollution) Act, 1981, all SPCBs/

PCCs are directed to ensure that for environmental surveillance, industries are inspected preferably at the frequency as mentioned below, unless there are reasons for exception for any particular State:

Sl. No.	Industrial Category/Facility	Frequency of Mandatory Inspection for Environmental Surveillance*
1.	Highly Polluting 17 Category Industries	3 months
2.	Red Category (Other than 17 category industries)	6 months
3.	Orange Category Industries	1 year
4.	Green Category Industries	2 years
5.	CBWTF/ CHWSRDF/ CMSWTDF/ CETP/ STP	3 months

(\*States/UTs following more aggressive timelines can continue to do so)

The SPCBs/PCCs shall acknowledge receipt of these directions and submit action taken report (ATR) in compliance of these directions to CPCB within 15 days from receipt of directions.

(S. P. Singh Parihar)  
Chairman

**Copy to:**

1. The Joint Secretary  
(CP Division)  
Ministry of Environment, Forests  
& Climate Change  
Indira Paryavaran Bhawan  
3<sup>rd</sup> Floor, Prithivi, Aliganj,  
Jor Bagh Road  
New Delhi -110 003

2. All Regional Directors, CPCB

3. Divisional Head,  
IT Division, CPCB

: (with a request to upload the copy of  
Directions on CPCB website)

(Prashant Gargava)

## Address List of SPCBs/PCCs

1.	The Chairman Andhra Pradesh State Pollution Control Board D.No. 33-26-14 D/2, Near Sunrise Hospital, Pushpa Hotel Centre, Chalmvari Street, Kasturibaipet, Vijayawada- 520010 Andhra Pradesh	2.	The Chairman Arunachal Pradesh State Pollution Control Board 'ParyavaranBhavan', Yupla Road, PappuNallah, Naharlagun – 791110 Arunachal Pradesh
3.	The Chairman Assam State Pollution Control Board Bamunimaidan, Guwahati – 781021 Assam	4.	The Chairman Bihar State Pollution Control Board PariveshBhawan, Plot No.N-B/2, Patliputra Industrial Area Patna-800023
5.	The Chairman Chhattisgarh Environment Conservation Board ParyavasBhawan, North Block Sector-19 NayaRaipur – 492 099 Chhattisgarh	6.	The Chairman Goa State Pollution Control Board Dempo Tower, EDC Plaza, 1 <sup>st</sup> floor Patto Plaza, Panaji, Goa – 403001
7.	The Chairman Gujarat State Pollution Control Board Sector 10-A, Gandhi Nagar – 382043 Gujarat	8.	The Chairman Haryana State Pollution Control Board C-11, Sector 6, Panchkula, Haryana 134109
9.	The Chairman Himachal Pradesh State Pollution Control Board ParyavaranBhavan, Phase III, New Shimla – 171009 Himachal Pradesh	10.	The Chairman J&K State Pollution Control Board, Parivesh Bhawan, Forest Complex Gladni, Narwal, transport Nagar, Jammu-180004 Jammu and Kashmir
11.	The Chairman Jharkhand State Pollution Control Board T.A Building, HEC Campus, P.O. Dhurwa Ranchi – 834004 Jharkhand	12.	The Chairman Karnataka State Pollution Control Board ParisaraBhavan, 4 <sup>th</sup> & 5 <sup>th</sup> floors, Church Street, Bangalore – 560 001 Karnataka
13.	The Chairman Kerala State Pollution Control Board Plamoodu Junction, Pattam Palace P.O. Thiruvananthapuram – 695004 Kerala	14.	The Chairman Maharashtra State Pollution Control Board Kalpataru Point, 3 <sup>rd</sup> & 4 <sup>th</sup> floors Sion Matunga Scheme Road No. 6 Opp. Cine Planet, Sion Circle, Sion (E), Mumbai 400 022 Maharashtra
15.	The Chairman Madhya Pradesh State Pollution Control Board ParyavaranParisar, E-5 Arera Colony Bhopal – 462016 Madhya Pradesh	16.	The Chairman Manipur State Pollution Control Board Lamphelpat, Imphal West D.C. Office Complex – 795004 Manipur
17.	The Chairman Meghalaya State Pollution Control Board Arden, Lumpyngngad, Shillong – 793014 Meghalaya	18.	The Chairman Mizoram State Pollution Control Board New Secretariat Complex, Khatla, Thlanual Peng, Aizwal Mizoram- 796001
19.	The Chairman Nagaland State Pollution Control Board Signal Point, Dimapur, Nagaland – 797112 Nagaland	20.	The Chairman Odisha State Pollution Control Board ParibeshBhawan A-118, Nilakanta Nagar, Unit –VIII, Bhubaneshwar – 751012. Odisha

21.	The Chairman Punjab State Pollution Control Board Nabha Road, ITI Rd, Adarsh Nagar, Prem Nagar, Patiala - 147001. Punjab	22.	The Chairman Rajasthan State Pollution Control Board A-4 Institutional Area, JhalaneDungri Jaipur – 302004. Rajasthan
23.	The Chairman Sikkim State Pollution Control Board State land Use & Environment Cell Govt. of Sikkim, Deorali, Gangtok. Sikkim	24.	The Chairman Tamil Nadu State Pollution Control Board No. 76, Mount Salai, Guindy, Chennai - 600032. Tamil Nadu
25.	The Chairman Telangana State Pollution Control Board ParyavaranBhavan A-3, Industrial Estate, Sanath Nagar, Hyderabad – 500 018. Telangana	26.	The Chairman Tripura State Pollution Control Board PariveshBhawan, Pt. Nehru Complex, Gorkhabasti P.O., Kunjaban, Agartala, West Tripura - 799 006. Tripura
27.	The Chairman Uttarakhand Environment Protection & Pollution Control Board 29/20, Nemi Road, Dehradun – 248001. Uttarakhand	28.	The Chairman Uttar Pradesh State Pollution Control Board Building.No. TC-12V VibhutiKhand, Gomti Nagar, Lucknow– 226010. Uttar Pradesh
29.	The Chairman West Bengal State Pollution Control Board ParibeshBhavan Building, No.10-A, Block –LA, Sector 3, Salt Lake City, Kolkata – 700 091. West Bengal		
30.	The Chairman Andaman & Nicobar Islands Pollution Control Committee Department of Science & Technology Dollyganj Van Sadan, Haddo P.O., Port Blair-744102 Andaman & Nicobar	31.	The Chairman Chandigarh Pollution Control Committee ParyavaranBhawan Madhya Marg, Sector - 19 B, Chandigarh – 160019. Chandigarh
32.	The Chairman Daman, Diu & Dadra Nagar Haveli Pollution Control Committee Office of the Deputy Conservator of Forests Moti Daman, Daman – 396220. Daman & Diu	33.	The Chairman Delhi Pollution Control Committee 4 <sup>th</sup> floor, ISBT Building, Kashmeri Gate, Delhi - 110006. Delhi
34.	The Chairman Lakshadweep Pollution Control Committee Lakshadweep Administration Department of Science, Technology & Environment Kavarati – 682555. Lakshadweep	35.	The Chairman Puducherry Pollution Control Committee Department of Science, Technology & Environment Housing Board Complex, 3 <sup>rd</sup> floor, Anna Nagar, Pondichery – 600 005



1116

Annexure-V

केन्द्रीय प्रदूषण नियंत्रण बोर्ड  
CENTRAL POLLUTION CONTROL BOARD  
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय भारत सरकार  
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE GOVT. OF INDIA

SPEED POST

B-SH/IPC-IV/2021-22/12439-12484

13.01.2022  
14

To

The Chairman  
All SPCBs/PCCs (as per list enclosed)

**SUB: Directions under section 18(1)(b) of the Water (prevention & control of pollution) Act, 1974 and the Air (prevention & control of pollution) Act, 1981 for installation of Rendering Plant by Slaughter House**

WHEREAS, under Section 17 of the Water (Prevention & Control of Pollution) Act, 1974, and under Section 17 of the Air (Prevention & Control of Pollution) Act, 1981, one of the functions of the State Pollution Control Boards (SPCBs)/Pollution Control Committees (PCCs) is to plan a comprehensive programme for the prevention, control or abatement of pollution of streams, wells and air pollution in the State/Union territory and to secure the execution thereof; and

WHEREAS, under section 16 of the Water (Prevention and Control of Pollution) Act, 1974 and under Section 16 of the Air (Prevention & Control of Pollution) Act, 1981, one of the functions of the Central Pollution Control Board (CPCB), constituted under Water (Prevention and Control of Pollution) Act, 1974 is to coordinate activities of the SPCBs and PCCs and to provide technical assistance and guidance to SPCBs and PCCs; and

WHEREAS, the SPCBs and PCCs are empowered to stipulate standards for discharge of environmental pollutants for various categories of industries and common effluent treatment plants (CETPs), Common Hazardous waste and Biomedical waste incinerators more stringent than those notified by the Central Government under the Environmental (Protection) Act, 1986 and rules framed there under; and

WHEREAS, the SPCBs and PCCs also required to ensure installation and regular operation of the requisite pollution control facilities in the polluting industries so as to meet prescribed environmental norms; and

WHEREAS, Slaughter House is considered as polluting industrial process generating wastewater from different sources i.e. lairage area, floor cleaning, and hides storage area, which are highly polluted and should be adequately treated and discharged only after confirming to prescribed standards; and

1

WHEREAS, substantial quantity of solid waste is generated from Slaughter Houses in the form of animal carcasses, waste meat and inedible body parts of animal such as cartilage, bones, fat, blood, etc. This solid waste is generally disposed at isolated places which causes odour and public nuisance; and

WHEREAS, blood produced during slaughtering of animal is collected and processed in blood coagulator to convert into Meat Blood Meal (MBM); and

WHEREAS, CPCB carried out inventory of slaughter houses operating in the country. The analysis of inventory data revealed the following:

- a. Most of the Slaughter Houses in the country are operating without Rendering Plant. This condition is more prevalent in Slaughter Houses managed by the Municipalities.
- b. Most of the Slaughter Houses dumped their solid waste at isolated places i.e. Municipal dumping sites /Sanitary Landfill Sites (SLF), which causes odour, create public nuisance and unhygienic conditions.
- c. Most of the Slaughter Houses under the control of Municipal bodies are operating without consent and do not have wastewater treatment and solid waste management facilities.

Now, therefore, in exercise of the powers conferred under Section 18 (1) (b) of the Water (Prevention & Control of Pollution) Act, 1974, and Air (Prevention & Control of Pollution) Act, 1981, all SPCBs/PCCs are directed to issue following direction to the Slaughter Houses in their States/UTs:

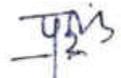
1. To Install Rendering Plant (dry) along with blood coagulator for processing of animal waste.
2. To install well designed effluent Treatment Plant for treatment of wastewater so that the treated effluent comply with the standards prescribed under Environment (P) Act, 1986.
3. To discontinue operation of slaughter house without Consent under Water Act 1974 and Air Act, 1981.

The State Pollution Control Boards/Pollution Control Committees shall acknowledge the receipt of these directions within a week and submit detailed Action Taken Reports within two weeks thereafter.

M<sup>n</sup> 14/1/22  
(Tanmay Kumar)  
Chairman

Copy to:

1. Joint Secretary (CP Division), Ministry of Environment, Forest & Climate Change, Indira Paryavaran Bhawan, Jor Bagh, New Delhi-110003 : For information please
2. Regional Directors (as per list enclosed) : For necessary follow up please
3. Divisional Head, IT Division, Delhi : For uploading on CPCB website please

  
(Prashant Gargava)  
Member Secretary

## List of all State Pollution Control Board &amp; Pollution Control Committee

<p>1. The Chairman Andhra Pradesh Pollution Control Board D. No. 33-26-14 D/2, Near Sunrise Hospital, Pushpa Hotel Centre, Chalamalavari Street, Kasturibaipet, Vijayawada - 520010</p>	<p>2. The Chairman Arunachal Pradesh State Pollution Control Board Govt. of Arunachal Pradesh, Department of Environment &amp; Forest, Paryavaran Bhawan, Yupia Road, PapuNalah, Naharlagun - 791110</p>
<p>3. The Chairman Pollution Control Board- Assam, Bamunimaidam, Guwahati - 781021 (Assam)</p>	<p>4. The Chairman Bihar State Pollution Control Board Parivesh Bhawan, Plot No. NS-B/2, Paliputra Industrial Area, Patliputra, Patna - 800023 (Bihar)</p>
<p>5. The Chairman Chhattisgarh State Environment Conservation Board, Paryavas Bhawan, North Block Sector-19, Naya Raipur - 492002 (Chhattisgarh)</p>	<p>6. The Chairman Goa State Pollution Control Board Nr. Pilerne Industrial Estate, Opposite Saligao Seminary, Saligao Bardez- 403511 (Goa)</p>
<p>7. The Chairman Gujarat Pollution Control Board Paryavaran Bhavan, Sector 10-A, Gandhi Nagar 382010 (Gujarat)</p>	<p>8. The Chairman Haryana State Pollution Control Board C-11, Sector-6, Panchkula- 134109 (Haryana)</p>
<p>9. The Chairman Himachal Pradesh State Pollution Control Board Him Parivesh, Phase-III, New Shimla - 171009</p>	<p>10. The Chairman J&amp;K State Pollution Control Committee, Parivesh Bhawan, Shiekh-ul-Campus, behind Govt. Silk Factory, Raj Bagh, Srinagar - 190008 (J&amp;K)</p>
<p>11. The Chairman Jharkhand State Pollution Control Board T.A. Bldg., HEC, P. O. Dhurwa, Ranchi-834004 (Jharkhand)</p>	<p>12. The Chairman Karnataka State Pollution Control Board "Parisara Bhavan", #49,4th &amp; 5th Floor, Church Street, Bangalore 560 001</p>
<p>13. The Chairman Kerala State Pollution Control Board Head Office, Pattom. P. O Thiruvananthapuram- 695 004 (Kerala)</p>	<p>14. The Chairman Madhya Pradesh Pollution Control Board Paryavaran Parisar, E-5, Arera Colony, Bhopal - 462016 (Madhya Pradesh)</p>

<p><b>15. The Chairman</b>          Maharashtra Pollution Control Board,          Kalpataru Points, 3rd &amp; 4th Floor,          Sion Matunga Scheme Road No.6          Opp. Cine Planet,          Sion Circle, Sion (E),          Mumbai-400022</p>	<p><b>16. The Chairman</b>          Manipur Pollution Control Board          Lamphalpat,          Imphal – 795004 (Manipur)</p>
<p><b>17. The Chairman</b>          Meghalaya State Pollution Control Board,          “ARDEN”, Lumpyngad,          Shillong– 793014 (Meghalaya)</p>	<p><b>18. The Chairman</b>          Mizoram Pollution Control Board          New Secretariat Complex,          Khatla,          Aizawl – 796001 (Mizoram)</p>
<p><b>19. The Chairman</b>          Nagaland Pollution Control Board          Signal Point,          Dimapur - 797112 (Nagaland)</p>	<p><b>20. The Chairman</b>          Odisha State Pollution Control Board          Paribesh Bhawan, A-118,          Nilakantha Nagar, Unit VIII          Bhubaneswar-751012 (Odisha)</p>
<p><b>21. The Chairman</b>          Punjab Pollution Control Board          Vatavaran Bhawan, Nabha Road          Patiala 147 001 (Punjab)</p>	<p><b>22. The Chairman</b>          Rajasthan Pollution Control Board, A-4, Institutional Area,          Jalana Dungri,          Jaipur 302 004 (Rajasthan)</p>
<p><b>23. The Chairman</b>          Sikkim State Pollution Control Board          State Land Use &amp; Environment Cell          Govt. of Sikkim, Deorali          Gangtok – 737102 (Sikkim)</p>	<p><b>24. The Chairman</b>          Tamil Nadu Pollution Control Board          76, Anna Salai, Guindy Industrial Estate,          Race View Colony,          Guindy,          Chennai-600032 (Tamil Nadu)</p>
<p><b>25. The Chairman</b>          Telangana State Pollution Control Board          Paryavarana Bhavan,          A-III, Industrial Estate,          Sanathnagar,          Hyderabad-500018 (Telangana)</p>	<p><b>26. The Chairman</b>          Tripura State Pollution Control Board          Parivesh Bhawan, Pandit Nehru Complex          P.O. Kunjaban, Gorkhabasti,          Agartala – 799 006 (Tripura)</p>
<p><b>27. The Chairman</b>          Uttar Pradesh Pollution Control Board          IIIrd Floor PICUP Bhavan          Vibhuthi Khand, Gomti Nagar,          Lucknow – 226 020, (Uttar Pradesh)</p>	<p><b>28. The Chairman</b>          Uttarakhand Environment Protection &amp; Pollution Control Board          29/20, Nemi Road, Dalanwala,          Dehradun – 248 001 (Uttarakhand)</p>

<p><b>29. The Chairman</b> West Bengal Pollution Control Board Paribesh Bhavan, 10-A, Block LA, Sector III, Salt Lake City, Kolkata-700 091 (West Bengal)</p>	<p><b>30. The Chairman</b> Andaman &amp; Nicobar Islands Pollution Control Committee, Department of Science &amp; Technology, Dollyganj Van Sadan, Haddo P.O Port Blair-744102 (Andaman &amp; Nicobar)</p>
<p><b>31. The Chairman</b> Chandigarh Pollution Control Committee Paryavaran Bhawan, Ground Floor, Sector-19 B, Madhya Marg, Chandigarh - 160 019</p>	<p><b>32. The Chairman</b> Pollution Control Committee, UTs of Daman, Diu and Dadra &amp; Nagar Haveli Fort Area, Court Compound, Moti Daman - 396 220</p>
<p><b>33. The Chairman</b> Delhi Pollution Control Committee, Government of N.C.T. Delhi 4th Floor, ISBT Building, Kashmere Gate, Delhi-110 006</p>	<p><b>34. The Chairman</b> Lakshadweep Pollution Control Committee Department of Science, Technology &amp; Environment, Kavarati-682555</p>
<p><b>35. The Chairman</b> Puducherry Pollution Control Committee 'B' Block, Ground Floor, Chief Secretariat, Puducherry-605 001</p>	<p><b>36. The Chairman</b> Ladakh Pollution Control Committee Wildlife Office Building, Near Council Secretariat, Opposite Police Station Housing Colony, Leh-194101 (Ladakh)</p>

## List of all Regional Directorates

<p>1. Regional Director (Bengaluru) Central Pollution Control Board A-Block, Nisarga Bhavan 1st and 2nd Floors, 7th D Cross Thimmaiah Road, Shivanagar Bengaluru-560079</p>	<p>2. Regional Director (Bhopal) Central Pollution Control Board Parivesh Bhawan, Paryavaran Parisar E-5, Arera Colony Bhopal - 462016</p>
<p>3. Regional Director (Kolkata) Central Pollution Control Board 'South end Conclave' Block-502 5th &amp; 6th Floor, 1582, Razidanga, Main Road Kolkata-700107</p>	<p>4. Regional Director (Lucknow) Central Pollution Control Board PICUP Bhawan, Vibhuti Khand, Gomti Nagar Lucknow-226020</p>
<p>5. Regional Director (Shillong) Central Pollution Control Board "TUM-SIR", Lower Moti nagar, Near Fire Brigade H.Q., Shillong-793014</p>	<p>6. Regional Director (Vadodara) Central Pollution Control Board Parivesh Bhawan, Opp. Ward No. 10 VMC Office Subhanpura, Vadodara - 390023</p>
<p>7. Regional Director (Chennai) Central Pollution Control Board 77-A, 2nd Floors, South Avenue Road Ambattur Industrial Esate Ambattur Taluk, Thiruvallur District Chennai-600058</p>	<p>8. Regional Director (Chandigarh) Central Pollution Control Board Second Floor, BSNL Telephone Exchange, Sector-49, Chandigarh - 160047</p>
<p>9. Regional Director (Pune) Central Pollution Control Board Row House No. 1, Nisarg Vihar, Balewadi Pune-411045</p>	

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ITEM NO.4

COURT NO.12

SECTION PIL

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS  
WRIT PETITION (CIVIL) NO(s). 309 OF 2003

LAXMI NARAIN MODI

Petitioner(s)

VERSUS

UNION OF INDIA &amp; ORS.

Respondent(s)

(With appln(s) for directions, permission to file rejoinder affidavit,  
permission to file additional documents, permission to file additional  
affidavit, permission to file submissions and office report)

WITH W.P(C) NO. 330 of 2001

(With appln(s) for directions)

W.P(C) NO. 44 of 2004

(With appln(s) for directions, exemption from filing O.T.)

W.P(C) NO. 688 of 2007

(With appln(s) for stay)

Date: 23/08/2012 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.S. RADHAKRISHNAN

HON'BLE MR. JUSTICE DIPAK MISRA

For Petitioner(s)

Mr. Pranab Kumar Mullick, Adv.

Ms. Purnima Bhat, Adv.

Mr. C.D. Singh, Adv.

For Respondent(s)

Mr. Sidharth Luthra, ASG

Mr. T.S. Doabia, Sr. Adv.

Ms. Sunita Sharma, Adv.

Ms. Kiran Bhardwaj, Adv.

Mr. D.S. Mahra, Adv.

Mr. S. Chopra, Adv.

Mr. Aditya Singhal, Adv.

Mr. Shiv Pandey, Adv.

Mr. Vikas Malhotra, Adv.

Mr. D.L. Chiddanand, Adv.

Mr. B.K. Prasad, Adv.

Mr. Wasim A. Qadri, Adv.

Mr. A. Deb Kumar, Adv.

Mrs. Sushma Suri, Adv.

Ms. Asha G. Nair, Adv.

Ms. Gunwant, Adv.

Mr. B.V. Balramdas, Adv.

Mr. Ranjit Kumar, Sr. Adv.

Mr. Pranab Kumar Mullick, Adv.

Ms. Soma Mullick, Adv.

Mr. Raj Panjwani, Sr. Adv.

Ms. Purnima Bhat, Adv.

Mr. Anil Grover, AAG, Punjab

Ms. Noopur Singhal, Adv.

Mr. Manjit Singh, AAG, Haryana

Mr. Kamal Mohan Gupta, Adv.

Dr. Manish Singhvi, AAG, Rajasthan

Mr. Irshad Ahmad, Adv.

Mr. Anjani Kumar Dubey, Adv.

Mr. Pragyan P. Sharma, Adv.  
Mr. Rupesh Gupta, Adv.  
Ms. Mandakini Sharma, Adv.  
Mr. Gautam Dhamija, Adv.  
Mr. P.V. Yogeswaran, Adv.  
Mr. Surendra Kr. Maurya, Adv.

Mr. Gopal Singh, Adv.  
Mr. Manish Kumar, Adv.  
Mr. Chandan Kumar, Adv.

Mr. Abhijit Sengupta, Adv.  
Mr. B.P. Yadav, Adv.  
Mr. Faisal M., Adv.

Mr. Pragyan Sharma, Adv.  
Mr. Heshu Kayina, Adv.

Mr. Vikas Upadhyay, Adv.  
Mr. B.S. Banthia, Adv.

Mr. Pradeep Misra, Adv.  
Mr. Daleep Kumar Dhuani, Adv.  
Mr. Suraj Singh, Adv.

Ms. Aruna Mathur, Adv.  
Mr. Yusuf Khan, Adv.  
Ms. Movita, Adv.

Mr. Vikas Bansal, Adv.  
Ms. Vibha Datta Makhija, Adv.

Mr. Shibashish Misra, Adv.  
Mr. Ahbinandan Nanda, Adv.

Mr. Riku Sarma, Adv.  
Mr. Navnit Kumar, Adv.  
For M/s. Corporate Law Group

Mr. Ranjan Mukherjee, Adv.  
Mr. S. Bhowmick, Adv.  
Mr. S.C. Ghosh, Adv.

Ms. Hemantika Wahi, Adv.  
Ms. Nandani Gupta, Adv.

Mr. Vijay Panjwani, Adv.

Mr. Atul Jha, Adv.  
Mr. Sandeep Jha, Adv.  
Mr. Dharmendra Kumar Sinha, Adv.  
Mr. Rajesh Srivastava, Adv.

Mr. Gopal Prasad, Adv.  
Mr. S.K. Singh, Adv.

Mr. Vivek Vishnoi, Adv.  
Mr. Gaurav Agarwal, Adv.  
Mr. M.R. Shamshad, Adv.

Mr. Anil Shrivastav, Adv.  
Mr. Rituraj Biswas, Adv.

Mr. Mukesh K. Giri, Adv.  
Mr. Dilip Kumar Sharma, Adv.

Mr. Shiv Prakash Pandey, Adv.  
Mr. Rajeev K. Dubey, Adv.  
Mr. G.V. Rao, Adv.

Mr. Sunil Fernandes, Adv.  
Ms. Vernika Tomar, Adv.  
Mr. Shashank K. Lal, Adv.

Mr. Nikhil Nayyar, Adv.  
Mr. T.V.S. Raghavendra Sreyas, Adv.  
Ms. Pritha Srikumar, Adv.

Mr. Shekhar Raj Sharma, Adv.  
Ms. Alka Sinha, Adv.  
Mr. Anuvrat Sharma, Adv.

Mr. P. Parmeswaran, Adv

Mr. Pradeep Misra, Adv

Mr. Tara Chandra Sharma, Adv

Mr. R. Ayyam Perumal, Adv

Mr. V.G. Pragasam, Adv

Mr. V.K. Verma, Adv

Mr. Anil Shrivastav, Adv

Mr. Nikhil Nayyar, Adv

Mr. P.V. Dinesh, Adv

Mr. Ashok K. Srivastava, Adv.

Mr. L.C. Agrawala, Adv.

Mr. Punit Dutt Tyagi, Adv.

Ms. Kamini Jaiswal, Adv.

Mr. Abhijat P. Medh, Adv.

Mr. Sanjay R. Hegde, Adv.

Mr. Arun K. Sinha, Adv.

Mr. Khwairakpam Nobin Singh, Adv.

Mr. T.V. Ratnam, Adv.

Ms. Sumita Hazarika, Adv.

Mr. Mohanprasad Meharia, Adv.

Mr. Anil Srivasava, Adv.

Mr. T.V. George, Adv.

M/s. Arputham, Aruna & Co., Advs.

Mr. Aruneshwar Gupta, Adv.

Mr. K.R. Sasiprabhu, Adv.

Mr. Rajesh Srivastava, Adv.

Mrs. B. Sunita Rao, Adv.

Mr. Naresh K. Sharma, Adv.

Mr. Ajay Pal, Adv.

Mrs. Manik Karanjawala, Adv.

UPON hearing counsel the Court made the following  
O R D E R

These writ petitions have been preferred in public interest seeking various directions to the State Governments as well as to the Union of India, Ministry of Environment and Forest, Animal Welfare Board of India and other statutory authorities to effectively implement the provisions of the Prevention of Cruelty to Animals (Establishment and Registration of Societies for Prevention of Cruelty to Animals) Rules, 2000 and also the provisions of Environment Protection Act, 1986, Schedule I, Entry 50 and also Solid Wastes (Management and Handling) Rules, 2000 etc. Further, direction is also sought to ensure that the animals meant for slaughter are not transported in violation of Transport of Animals Rule, 1978 and the Prevention of Cruelty to Animals (Transport on Foot) Rules, 2000. Further, prayers have also been made to ensure that the recognized slaughter houses are in conformity with the provisions of the Prevention of Cruelty to Animals (Slaughter House) Rules, 2000 and also for other consequential reliefs. A detailed affidavit has been filed by the Central Pollution Control Board (for short CPCB) as early as in October, 2003 wherein they have categorically stated as follows:

The CPCB is of the view that the slaughter houses generate substantial quantities of effluents and solid wastes. These slaughter houses causes nuisance by way of foul smell due to improper handling. It is, therefore, necessary that these units should install pollution control devices so that they can comply with the prescribed standards. Further, it was stated that the existing slaughter houses need to modernize their operations with greater emphasis of utilization of waste to reduce environmental problems and to maintain hygienic conditions. It is also pointed out that most of the slaughter houses in the country are very old and operate without basic amenities such as proper flooring, water supply, ventilation etc., and there is no need to upgrade old slaughter houses on modern lines.

Therefore, the CPBC submitted that all the slaughter houses in the country should comply with the prescribed standards. The local municipal agencies and concerned police should ensure that no illegal slaughtering takes place and also the units conform to the standards set by the State Pollution Control Boards and Pollution Control Committees.

This Court has passed various orders alerting the State Governments to properly implement the various provisions referred to hereinbefore but still no effective steps have been taken by various States either to constitute Committees or to see that the slaughter houses are functioning in accordance with the rules framed.

The matters have again come up for hearing today.

Learned senior counsel appearing for the Ministry of Environment and Forest (MoEF) brought to our knowledge a decision taken by the MoEF under the Chairmanship of Secretary, Ministry of Environment and Forest on 26.04.2012. In the meeting, the CPCB has presented its status of 15 States whereas the Ministry of Labour gave a status of 20 States and the action plan was also discussed.

After examining the matter in depth by the Committee, they found the necessity of constituting State Committee for slaughter houses to fulfill the mandatory requirements under the various legislations dealing with the functioning of the

slaughter houses in the country. The decision of dated 26.04.2012 is extracted hereunder for easy reference:-

"1. CPCB will write to all States informing about its guidelines for slaughter houses.

[Action: CPCB)

2. CPCB will also initiate action against all slaughter houses which are not meeting the norms and implement the abattoir rules through SPCB. It was discussed that SPCB even has powers to close slaughter houses under these rules.

[Action: CPCB)

3. States to be requested to constitute State Committee for Slaughter Houses as follows:

i) Secretary of the Department of Urban Development of the State-Chairman.

ii) Rep. Department of Health.

iii) Rep. Department of Animal Husbandry.

iv) Rep. Department of Labour.

v) Food Safety Commissioner representing Central Food Safety and Standard Authority of India.

vi) Rep. State Pollution Control Board.

vii) Rep. State Animal Welfare Board.

viii) Rep. of State Police

ix) 2 prominent persons nominated by state government.

x) Such other officers and experts as the members may choose to co-opt.

4. Functions of the State Committee for Slaughter Houses so constituted may be as following:

i) to identify and prepare a list of all the Slaughter Houses (S.H.s) located within the local self Govt. (Municipal Corporations, Panchayats etc.)

ii) to call for reports from the District Magistrate or the Dy. Commissioner and District Food Safety Inspector as the case may be on the condition/functioning of the S.H.s and also on the compliance of the relevant applicable laws.

iii) to recommend modernization of old slaughter houses (S.H.s) and to relocate S.H.s which are located within or in close proximity of a residential area.

iv) to recommend appropriate measures for dealing with solid waste, water/air pollution and for preventing cruelty to the animals meant for slaughter.

v) to carry out surprise & random inspections of S.H.s regularly and to issue directions for compliance of the recommendations that may be made by it.

vi) to send bi-annual reports on the state S.H.s to the Central Committee and to refer issues that may require Central Committee recommendations or Central Govt. assistance.

vii) to accord final approval for licensing of S.H.S to Local Self Govt.

viii) to identify on an ongoing basis, the unlicensed slaughter houses in the region, and other unlicensed, unlawful establishments where animals are being slaughtered, on howsoever a small scale, and take the help of the District Magistrate and other law enforcement agencies to crack down on the same.

viii) To check for child labour.

[Action: AWD]"

Learned counsel appearing for the petitioners also pointed out the necessity of including the Secretary, Local Self Government as well as the Secretary, Panchayat Raj also as Committee Members for effective implementation of the various legislations.

Further, it was also pointed out that even though the decision was taken by the MoEF on 26.04.2012 the same was forwarded to various State Governments only on 2.7.2012 and so far no effective steps have been taken by the State Governments to constitute the Committee and to take further follow up action. The functions to be discharged by such Committees have also been dealt with in the meeting held on 26.04.2012 for proper implementation. The early constitution of the committees is, therefore, highly necessary for proper and speedy implementation of the rules under the various enactments.

In such circumstances, we are inclined to give direction to all the State Governments and the Union Territories to constitute the State Committees for slaughters houses, as decided in the meeting held on 26.04.2012, including the Secretary, Local Self Government as well as Secretary, Panchayat Raj as Members of the Committee over and above the Members already mentioned.

Since the matter is pending in this Court for a number of years, we are inclined to give directions to the State Governments and the Union Territories to constitute the Committees within a period of one month and report compliance. Further, we also direct CPCB to write to all the State Governments informing about the guidelines for slaughter houses as well as to initiate action against all slaughter houses which

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are not meeting the norms and implement the abattoir rules through State Pollution Control Board (SPCB).

The CPCB will initiate steps within a period of two weeks from today. The CPCB is also directed to submit its report within a period of one month.

List the matters after six weeks on a non-miscellaneous day.

| (NARENDRA PRASAD)

| COURT MASTER

| | (RENUKA SADANA)

| | COURT MASTER

|